BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 1220/2024

IN THE MATTER OF:

YADRAM SINGH

.....APPLICANT.

Versus

SEIAA UP & ORS

.....RESPONDENT(S)

INDEX

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1.	A copy of supplementary DSR of District Banda approved by SEIAA, UP on 27 December 2024 as also uploaded on the NIC portal of District Banda	

FILED THROUGH

DATED: -12.01.2026

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कार्यालय जिलाधिकारी, बाँदा।

(खनिज अनुभाग)

पत्रांक :4361 /खनिज–30, बाँदा दिनांक : दिसम्बर 27,2024

जिला सूचना विज्ञान अधिकारी,
(एनआईसी), बाँदा।

अवगत कराना है कि उपखनिज बालू/मोरम के 113 खनन क्षेत्रो के सम्बन्ध में जनपद बाँदा से सम्बन्धित डी0एस0आर0 को SEIAA द्वारा अपने पत्र संख्या–862/पर्या0/सामान्य/2023 दिनांक 27.12.2024 के माध्यम से अनुमोदित किया गया है। अनुमोदित डी0एस0आर0 की प्रति को आम जनमानस के उपलब्धता हेतु जिले की वेबसाइट पर अपलोड किया जाना है।

अतः फाईनल जिला सर्वेक्षण रिपोर्ट की प्रति इस पत्र के साथ संलग्न कर इस निर्देश के साथ भेजी जा रही है कि जिले की वेबसाइट पर अपलोड करना सुनिश्चित करें।

संलग्नक : उपरोक्तानुसार।

जिलाधिकारी,
बाँदा।

प्रेषक,

सदस्य सचिव,
एस0ई0आई0ए0ए0,
गोमती नगर, लखनऊ।

सेवा में,

निदेशक,
भूतत्व एवं खनिकर्म विभाग, उ0प्र0,
लखनऊ।

पत्रांक : 862 /पर्या./सामान्य/2023 दिनाँक 27 दिसम्बर, 2024

विषयः- Supplementary District Survey Report (DSR) of District- Banda के सम्बन्ध में।

महोदया,

कृपया अवगत कराना है कि आपके पत्र संख्या 1369/डी0एस0आर0 दिनांक 10.09.2024 द्वारा प्रेषित ड्राफ्ट डी0एस0आर0- जनपद बांदा को राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति की बैठक दिनांक 03.12.2024 तथा राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण, उ0प्र0 की बैठक दिनांक 17.12.2024 मे 113 पट्टो हेतु निम्न शर्तो के साथ अनुमोदन प्रदान किया गया :-

1. The District Survey Report of District-Banda is subject to final decision of Original Application No. 1220/2024 (Yadram Singh Vs. SEIAA, U.P. & Ors.) pending before Hon'ble National Green Tribunal, New Delhi and the final decision of Hon'ble NGT will be applicable on the District Survey Report-2024.
2. The District Survey Report (DSR) shall be updated once in five years as mentioned in MoEF&CC, Govt. of India Notification No. S.O. 141(E), dated 15/01/2016, as per laid down procedure, under intimation to SEIAA.
3. 113 mining lease areas are approved in the updated final District Survey Report.
4. If any new lease is identified, Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
5. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
6. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
7. DMF fund should also be utilized for the environmental protection, development and maintenance of haulage road.
8. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.
9. During DSR formulation a sub-committee is formed at District level and representative of Forest Department is a member in this sub-committee, so it is expected that they examine the issue of distance of forest area from the mining lease as well as distance of protected area (as per Wildlife Protection act 1972) from the mining lease. Hence, a certificate signed by an officer not below the rank of ACF shall be submitted with-in 15 days that the leases do not lie with-in any protected area, National Park, sanctuary and ESZ.

10. Cluster EIA shall be conducted for the leases in Banda. District Magistrate and DGM are advised to inform the lease holders, at the time of issuance of LoI that cluster EIA should be conducted.
11. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
12. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
13. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
14. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

समिति/प्राधिकरण की बैठक मे लिये गये निर्णय के आलोक मे सम्बन्धित कार्यवृत्त की प्रति इस अनुरोध के साथ प्रेषित है कि उक्त के सम्बन्ध मे आवश्यक कार्यवाही करवाने का कष्ट करें।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव,
एस0ई0आई0ए0ए0

संलग्नक- यथोक्त।

प्रतिलिपि- जिलाधिकारी, बांदा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(अजय कुमार शर्मा)
सदस्य सचिव,
एस0ई0आई0ए0ए0

Minutes of the Joint Meeting of SEAC -1 and SEAC-2, U.P. held on 10/09/2024

The Joint Meeting of State Expert Appraisal Committee (SEAC – 1 & 2) was held in Directorate of Environment, U.P. on 10/09/2024, following members were in the meeting:

1.	Shri Rajive Kumar,	Chairman, SEAC-1
2.	Dr. Harikesh Bahadur Singh,	Chairman, SEAC-2
3.	Shri Ashish Tiwari,	Member-Secretary, SEAC - 1 & 2
4.	Dr. Ajai Mishra,	Member, SEAC-1
5.	Shri Om Prakash Srivastava,	Member, SEAC-1
6.	Dr. Ratan Kar,	Member, SEAC-1
7.	Dr. Brij Bihari Awasthi,	Member, SEAC-1
8.	Dr. Amrit Lal Haldar,	Member, SEAC-2
9.	Dr. Dineshwar Prasad Singh,	Member, SEAC-2
10.	Shri Tanzar Ullah Khan,	Member, SEAC-2
11.	Prof. Jaswant Singh,	Member, SEAC-2
12.	Dr. Shiv Om Singh,	Member, SEAC-2
13.	Dr. S.K. Goyal,	Member, NEERI
14.	Shri Naveen Kumar Das,	Add. Director, DGM, Lucknow
15.	Shri S.N. Patel	Geologist, DGM, Lucknow
16.	Shri Jitendra Singh,	Mining Officer, Mirzapur
17.	Shri Vikas Singh Parmar,	Mining Officer, Kanpur Dehat
18.	Shri Sushil Kumar Verma,	Mines Inspector, Agra
19.	Shri Arjun Kumar,	Mining Officer, Banda
20.	Dr. Abhay Ranjan,	Mining Officer, Gonda
21.	Shri Saurabh Gupta,	Mining Officer, Fatehpur

The Nodal Officers welcomed the Chairman's, Members and Officers of Mining Department in the meeting which was conducted via dual-mode (virtually/physically).

In the Joint committee meeting of SEAC-1 and SEAC-2 following agenda were discussed and resolved:-

Agenda (1): - Evaluation/Appraisal of District Survey Report (DSR) of District-Kanpur Dehat

Background:

In the joint meeting of SEIAA, SEAC-1 & SEAC-2 the detailed Standard Operating Procedure was formulated for the preparation and modification of D.S.R. for Sand Mining or R.B.M., as well as in-situ rocks, which was sent to Director, Geology and Mining by SEIAA. This SoP was prepared in accordance with various guidelines such as MoEF&CC, GoI, Notification No. S.O. 141(E) dated 15-Jan-2016, S.O. 3611 (E) dated 25-July-2018, Sustainable Sand Mining Management Guidelines 2016, Enforcement & Monitoring Guidelines for Sand Mining 2020, and the Hon'ble Supreme Court Judgement passed in Civil Appeal – 3661-3662 of 2020 in the matter of State of Bihar and Others Vrs. Pawan Kumar, along with MoEF&CC, GoI letter dated 04/12/2023.

The District Magistrate, Kanpur Dehat submitted the draft DSR vide its letter no. 210/Kha. Anu./D.S.R., 2024-25, dated 06/06/2024 for evaluation /appraisal/approval before SEIAA/SEAC. The draft DSR was forwarded to the Director – Geology & Mining by Secretariat for comments and suggestions. The Director, Geology & Mining have provided their comments and suggestions vide letter no. 1359/DSR, dated 05/09/2024 and mentioned as follows:

"...उत्तर प्रदेश शासन द्वारा गठित तकनीकी समिति एवं निदेशालय स्तर पर गठित समिति द्वारा जनपद कानपुर देहात द्वारा प्रस्तुत ड्राफ्ट डीएसआर० का परीक्षण किया गया। परीक्षण में प्रस्ताव Sustainable Sand Mining Management Guideline-2016, पर्यावरण वन एवं जलवायु

- Mining Inspector, Agra informed that as per Uttar Pradesh Minor Mineral Concession Rule 2021 (UPMMCR 2021) and Sustainable Sand Mining Management Guidelines 2016 (SSMG 2016) all leases are individually analyzed for Environmental sensitivity

The joint committee after detailed deliberation recommended to approve the District Survey Report (DSR) of District-Agra along with following conditions:

1. The District Survey Report (DSR) shall be updated once in five years as mentioned in MoEF&CC, Govt. of India Notification No. S.O. 141(E), dated 15/01/2016, as per laid down procedure, under intimation to SEIAA.
2. It was informed that there are 04 pre-existing mining lease areas are proposed in the final DSR.
3. If any new lease is identified, Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
4. Compliance of TTZ sectoral guidelines (Box-1) should be followed by the project proponent.
5. Project proponent adhere to comply the order(s)/directions issued by Hon'ble Court(s)/TTZ Authority/ Competent authorities from time to time.
6. Guidelines issued by Hon'ble Supreme Court in TTZ area will be strictly followed while conducting Environment Impact Assessment.
7. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
8. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
9. DMF fund should also be utilized for the environmental protection, development and maintenance of haulage road.
10. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.

Agenda (6): - Evaluation/Appraisal of Supplementary District Survey Report (DSR) of District Banda.

Background:

In the joint meeting of SEIAA, SEAC-1 & SEAC-2 the detailed Standard Operating Procedure was formulated for the preparation and modification of D.S.R. for Sand Mining or R.B.M., as well as in-situ rocks, which was sent to Director, Geology and Mining by SEIAA. This SoP was prepared in accordance with various guidelines such as MoEF&CC, GoI, Notification No. S.O. 141(E) dated 15-Jan-2016, S.O. 3611 (E) dated 25-July-2018, Sustainable Sand Mining Management Guidelines 2016, Enforcement & Monitoring Guidelines for Sand Mining 2020, and the Hon'ble Supreme Court Judgement passed in Civil Appeal – 3661-3662 of 2020 in the matter of State of Bihar and Others Vrs. Pawan Kumar, along with MoEF&CC, GoI letter dated 04/12/2023.

The District Magistrate, Banda submitted the draft Supplementary DSR vide its letter no. 2820/Khanij-30, Banda, dated 17/08/2024 for evaluation /appraisal/approval before SEIAA/SEAC. The draft Supplementary DSR was forwarded to the Director – Geology & Mining by Secretariat for comments and suggestions. The Director, Geology & Mining have provided their comments and suggestions vide letter no. 1369/DSR, dated 10/09/2024 and mentioned as follows:

"...उत्तर प्रदेश शासन द्वारा गठित तकनीकी समिति एवं निदेशालय स्तर पर गठित समिति द्वारा जनपद बांदा द्वारा प्रस्तुत ड्राफ्ट सप्लीमेंट्री डी0एस0आर0 का परीक्षण किया गया। परीक्षण में प्रस्ताव Sustainable Sand Mining Management Guideline-2016, पर्यावरण वन एवं जलवायु परिवर्तन मन्त्रालय की अधिसूचना दिनांक 15-01-2016 एवं दिनांक 25-4-2018 Enforcement and Monitoring Guidelines for Sand Mining -2020 एवं SEIAA/SEAC द्वारा जारी SOP के अनुरूप पाया गया...."

The Secretariat put up this Supplementary DSR in joint meeting of SEAC-1 & SEAC-2 on dated 10/09/2024. During the meeting a presentation was given by Shri Arjun Kumar, Mining Officer, Banda along with other senior officers of DGM.

Evaluation/Appraisal in Joint Meeting of SEAC-1 & SEAC-2 on 10/09/2024

Joint meeting of SEAC-1 & SEAC-2 was convened on 10/09/2024 for evaluation/appraisal of DSR of District-Banda. Based on the documents submitted, a presentation on Supplementary DSR Banda for minor mineral River Bed Material - RBM (Sand/Bajri/Boulder) / Sand Mining-2024 was made by Shri Saurabh Gupta, District Mining Officer- Banda along with Senior Officials of D.G.M. - UP.

During the appraisal of DSR the joint committee opined that both DSRs (DSR approved by SEIAA & Proposed Supplementary DSR) should be combined and bound in one document for the ease of consideration and taking reference. The SEAC suggested that the document be put up at the earliest to reconsider.

The meeting ended with a vote of thanks of Chairman

(Ashish Tiwari) Member Secretary, SEAC-1 & 2	(Dr. Ratan Kar) Member, SEAC-1	(Om Prakash Srivastava) Member, SEAC-1
(Dr. Ajai Mishra) Member, SEAC-1	(Dr. Brij Bihari Awasthi) Member, SEAC-1	(Dr. Amrit Lal Haldar) Member, SEAC-2
(Dr. Shiv Om Singh) Member, SEAC-2	(Tanzar Ullah Khan) Member, SEAC-2	(Prof. Jaswant Singh) Member, SEAC-2
(Dr. Dineshwar Prasad Singh) Member, SEAC-2	(Dr. Harikesh Bahadur Singh) Chairman, SEAC-2	(Rajive Kumar) Chairman, SEAC-1
(Dr. S.K. Goyal) Member, NEERI		

Nodal, SEAC-1 & Nodal, SEAC-2
MoM prepared by Secretariat in consultation with Chairman & Members on the basis of decisions taken by joint committee during the meeting

UPDATED

DISTRICT SURVEY REPORT

[ALONG WITH AMENDMENTS]

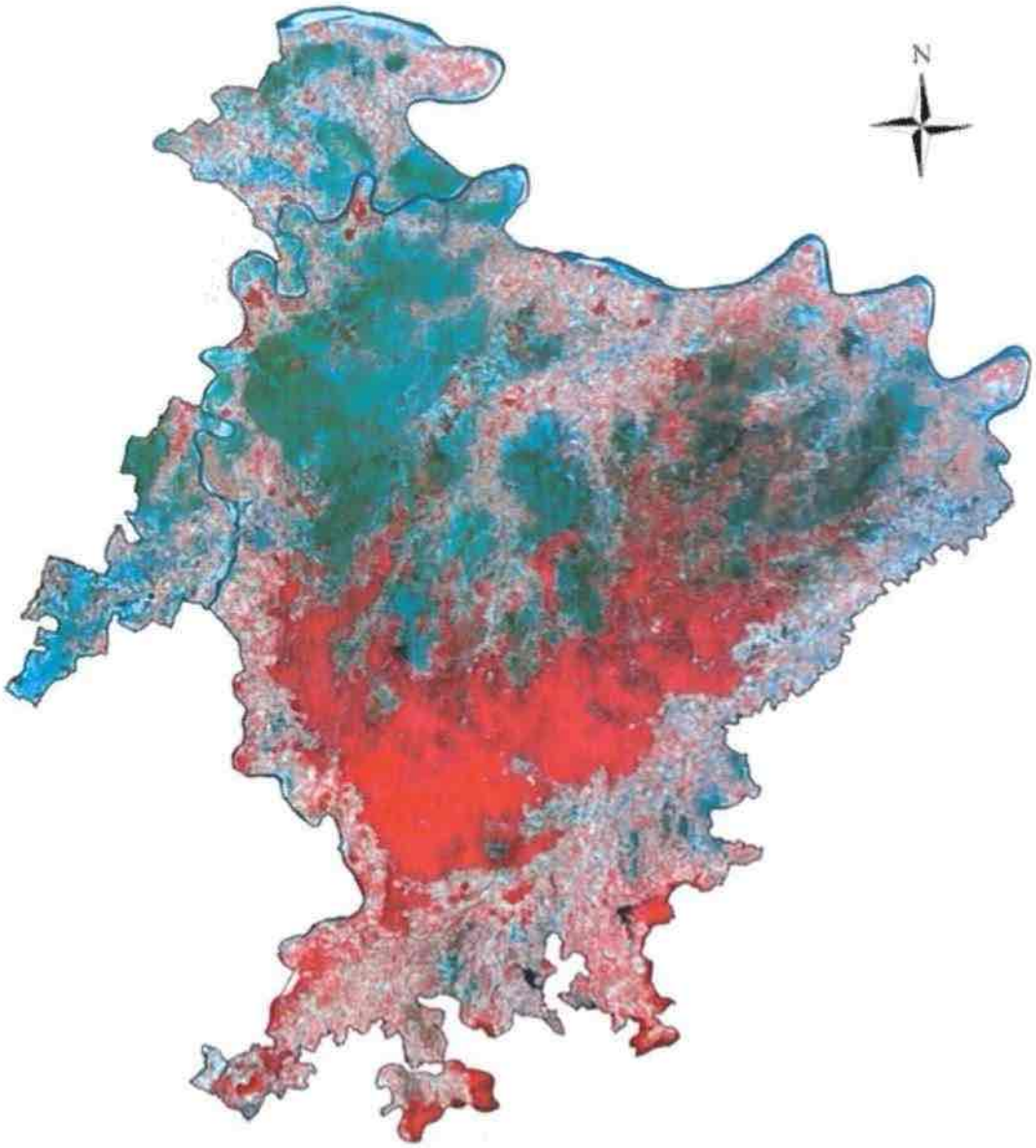
[As per MoEF & CC, GOI Notification No. S.O. 141(E) dated 15-Jan-2016, S.O.3611 (E) dated 25 July-2018, Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining 2020]

OF

RIVERBED MINING SITES [EXISTING & NEWLY PROPOSED]

DISTRICT-BANDA

(UTTAR PRADESH)



OCTOBER-2024

Client:

District Magistrate, Banda
O/o District Magistrate, Banda, Mining Section,
District Banda – 210001, U.P.

Consultant:

DAS INDIA
ENV Developmental Assistance Systems (I) Pvt. Ltd.
C-363, Indira Nagar, Lucknow-226016
Ph: +91 522 4007470, 4107624,
Email: admin@dasindia.org

प्रेषक,

सदस्य सचिव,
एस0ई0आई0ए0ए0,
गोमती नगर, लखनऊ।

सेवा में,

निदेशक,
भूतत्व एवं खनिकर्म विभाग, उ0प्र0,
लखनऊ।

पत्रांक 414 /पर्या / सामान्य / 2023 दिनांक 07 अगस्त, 2024

विषय– District Survey Report (DSR) of District- Banda के सम्बन्ध में।

महोदया,

कृपया अवगत कराना है कि ड्राफ्ट डी0एस0आर0–जनपद बांदा की राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति की बैठक दिनांक 18.07.2024 तथा राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण, उ0प्र0 की बैठक दिनांक 01.08.2024 में निम्न शर्तों के साथ अनुमोदन प्रदान किया गया :–

1. The period of validity of DSR Banda shall be for the period of 05 years from the date of its approval.
2. Out of 110 (109 leases + 01Patta land) areas in the DSR, 08 lease are withheld because document verification is in process and other 02 leases are held in abeyance and will be approved after resolution of complaints. So 100 lease areas will be approved in present DSR.
3. If any new lease is identified, its validity will be co-terminus with the validity period of current DSR and Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
4. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
5. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
6. DMF fund should also be utilized for the development and maintenance of haulage road.
7. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.
8. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
9. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.

10. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
11. SEIAA noted that in draft DSR unit of quantity used is not uniform, for example, under list of potential mining leases (existing and proposed) and Final List of Potential Mining Leases (existing & proposed) ,hence a clarification must be submitted and units of mineral availability should be same as that mentioned in LOI as well as in mining plans.
12. Validity of this DSR is 5 years from the date of approval and if during the currency of this DSR new areas are added information should be submitted to SEIAA.

समिति/प्राधिकरण की बैठक मे लिये गये निर्णय के आलोक मे सम्बन्धित कार्यवृत्त की प्रति इस अनुरोध के साथ प्रेषित है कि उक्त के सम्बन्ध मे आवश्यक कार्यवाही करवाने का कष्ट करें।

संलग्नक– यथोक्त।

भवदीय,

(संजीव कुमार सिंह)
सदस्य सचिव,
एस0ई0आई0ए0ए0

प्रतिलिपि- जिलाधिकारी, बांदा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(संजीव कुमार सिंह)
सदस्य सचिव,
एस0ई0आई0ए0ए0

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1.0 INTRODUCTION

Banda is a district of Uttar Pradesh, and Banda Town is the district headquarter. It is a part of Chitrakoot Division. Located in historical Bundelkhand region, Banda is famous for its Shajar stone which is used for making jewellery, and the historically and architecturally significant sites Khajuraho and Kalinjar. Khajuraho is a World Heritage Site famous for its elaborately carved temples. The fortress of Kalinjar is famed for its war history and its glorious rock sculptures.

District Banda is located in geographical extent between 24° 53' to 25° 55' N latitudes and 80° 07' to 81° 34' E longitudes. The total geographic area of the districts is about 4460 Sq.Km. The district forms part of the northern fringe of the penisular India coming in contact with the Gangetic alluvium. North side of this district is bounded by Fatehpur district, west by Hamirput & Mahoba, east by Chitrakoot and the south is bounded by State of Madhya Pradesh. Banda comprises of 05 tehsils and 8 blocks. As per the 2011 census the district has population of 1,799,410 of which male and female were 965,876 and 833,534 respectively. Literacy rate of the district is 54.2%.

Banda district is drained by Yamuna, and Ken rivers. River Yamuna divides the district Banda from Fatehpur in north and flows from west to east along the entire length of the district. River Ken is the tributary of River Yamuna meeting at Chilla Ghat in district Banda.

On August 7th, 2024 the first District Survey Report was approved by SEIAA, UP with 100 existing leases of the District and on 10.09.2024 13 additional leases in the Comprehensive District Survey Report was approved by DGM having no objection certificates (NOC) from Department of Irrigation and Forest. This report presents here comprehensive picture of proposed and existing leases in the District and status of clusters emerged after proposed leases. There may be cluster situation with other districts across the river, but DSR being a district specific documents those cluster are not mentioned here. However the leases across the river are important as well while preparing Impact assessment Report.



(Source:mineral.up.nic.in)



Fig 1: Location map of BandaDistrict

2.0 OVERVIEW OF MINING ACTIVITY IN THE DISTRICT (BRIEF HISTORY OF OLD WORKING & PRE-EXISTING)

Banda is amongst the main districts of U.P. for supply of Morrum. Morrum / Sand are the main mineral available on the banks of the river Yamuna, Ken, Baghain & Ranj. It is used in construction sector. 496 units of Shajar Stone (Dendrite Agate) are functional under MSME scheme.

Overview of mining activity in the district:

S. No.	River	No. of Leases	No. of cluster	No. of contiguous cluster	Total Area (Ha)	Total mineable mineral (cum)
1.	Ranj River	04	01	00	25.023	2,16,406
2.	Baghain River	09	02	00	90.1	11,94,996
3.	Yamuna River	38	06	00	583.818	2,40,28,326
4.	Ken River	62	13	06	1156.385	3,02,27,335
	Total	**113**	**22**	**06**	**1855.326**	**5,56,67,063**

3.0 LIST OF ACTIVE MINING LEASES IN THE DISTRICT WITH LOCATION, AREA AND PERIOD OF VALIDITY

S. No.	Details of Lease	Location	Area	Period of Validity
1.	Village – Khaptiha, Tehsil - Pailani Gata No. part of 100 ,(khand no. 03)	Banda	16.00 ha	16.04.2021 to 15.04.2026
2.	Village – Maraul i khadar, Tehsil - Banda , Gata No. part of 333/7,(khand no. 05)	Banda	23.00 ha	03.05.2023 to 02.05.2028
3.	Village – Kanwara, Tehsil - Banda Gata No. part of 431, (khand no. 05)	Banda	23.00 ha	10.05.2023 to 09.05.2028
4.	Village – Benda khadar, Tehsil - Banda Gata No. 2/4, 2/23,2/24, 2/28 (khand no. 03)	Banda	21.00 ha	04.11.2023 to 03.11.2028
5.	Village – Dandau khadar, Tehsil – Baberu, Gata No. 38, 40, 41, 42, (khand no. 07)	Banda	12.00 ha	08.04.2022 to 07.04.2027
6.	Village – Bhadurpur syoda, Tehsil – Naraini, Gata No. 195/1	Banda	14.385 ha	10.05.2023 to 09.05.2028
7.	Village – Khairi, Tehsil - Pailani Gata No. 2/1, 2/2, 2/4	Banda	5.80 ha	06.01.2022 to 05.01.2027
8.	Village – Bariyari, Tehsil - Naraini Gata No. 429, 430	Banda	13.362 ha	04.01.2024 to 03.01.2029
9.	Village – Tarsuma, Tehsil – Atarra Gata No. 2/2, 3	Banda	3.11 ha	13.03.2024 to 12.03.2029
10.	Village –Mahuta, Tehsil – Atarra Gata No. 876kha, 886ka,etc	Banda	51.89 Ac.	29.11.2023 to 28.05.2024
11.	Village – Sadikhadar, Tehsil – pailani	Banda	44.47	04.12.2023 to

	Gata No. 60		Ac.	03.06.2024
12.	Village – Pathri, Tehsil – Banda, Gata No. part of 72/47, part of 74/1 (khand no. 02)	Banda	46.97 Ac.	12.12.2023 to 13.06.2024
13.	Village – Sadikhadar,Tehsil – pailani Gata No. 04	Banda	32.12 Ac.	05.01.2024 to 04.10.2024
14.	Village - Khaptiha, Tehsil - Pailani Gata No. part of 100 (khand no. 02)	Banda	39.53 Ac.	08.02.2024 to 07.11.2024
15.	Village - Khaptiha, Tehsil - Pailani Gata No. part of 356 (khand no. 01)	Banda	39.53 Ac.	07.02.2024 to 06.11.2024
16.	Village –Kolawalraypur, Tehsil – Naraini, Gata No. 04	Banda	24.71 Ac.	10.02.2024 to 09.11.2024

Source: Data received from DMO, Banda

4.0 DETAILS OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEAR

Mineral	Revenue received in 2020-2021	Revenue received in 2021-2022	Revenue received in 2022-2023
Sand			
Morrum	2,88,62,70,553.00	1,80,40,69,560.00	1,08,09,47,339.00
Bajri			

Source: Data received from DMO, Banda

5.0 DETAILS OF PRODUCTION OF SAND/MORRUM/RBM OR OTHER MINOR MINERAL IN LAST THREE YEARS

Mineral	Production in 2020-2021	Production in 2021-2022	Production in 2022-2023
Sand	-	-	-
Morrum	72,15,676 Cubic meter	45,10,419 Cubic meter	27,02,368 Cubic meter
Bajri	-	-	-

Source: Data received from DMO, Banda

6.0 PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVERS OF THE DISTRICT (RIVER GEOMETRY)

a) EVOLUATION

Morrum is found in the rivers flowing through Banda. The morrum is derived from the weathering and disintegration of granitic rocks. Another type of morrum called 'Red Morrum' is in fact laterite soils found on the elevated ground comprising old weathering surfaces. It is used for spreading on unpaved roads .The Yamuna River has a highly symmetric drainage pattern in major part of the basin area. Study of the relief aspects shows that the area has high elevation with rugged terrain. It was also found that the bedrock or subsoil is permeable in nature and the drainage texture is coarse implying a young stage of drainage development. At Etawah, it meets it another important tributary, Chambal, followed by a host of tributaries further down, including, Sindh, the Betwa, and Ken.Chambal River carries large quantity of sediment load to transportation. Morrum of Chambal River has Deccan trap Basalt as river bedded rock, Mesozoic age formations through erosional or depositional process. So the morrum in Banda is a mixture of Yamuna sand and Chambal morrum.In the Morrum of Yamuna in Banda mica is the dominant clay mineral in the soils followed by Kaolinite, chlorite, vermiculite and smectite in decreasing order of their abundances. The occurance of fibrous minerals in coarse clay and silt fraction of soil samples of Lavee physiographic unit is the interesting feature of this area. The presence of fibrous minerals indicates that this overlain material designated as natural Levee in this area is not the alluvium brought down by the river Yamuna but is aeolian material flown from adjoining deseret of Rajasthan and deposited as stabilized sand dune. The fibrous minerals have been reported earlier in the desert of Rajasthan.

The Ken basin mainly constitutes rocks of the Vindhyan Supergroup, Bijawar Group and granitoids of Granitic Complex. The laminated shale, flagstone, sandstone, limestone and porcellanites of the Kaimur Group of Upper Vindhyan are exposed in the upper reaches of the Ken basin. These rocks are underlain by the

rocks of the Semri and Bijawar Groups. The alternating shale, carbonate, sandstone and volcanic units belong to the Semri Group of Lower Vindhyan Super Group. The Bijawar Group consisting of a succession of quartzite and basal conglomerate is overlain by hornstone breccias, phyllitic shales, limestone, dioritic traps and red jaspers.

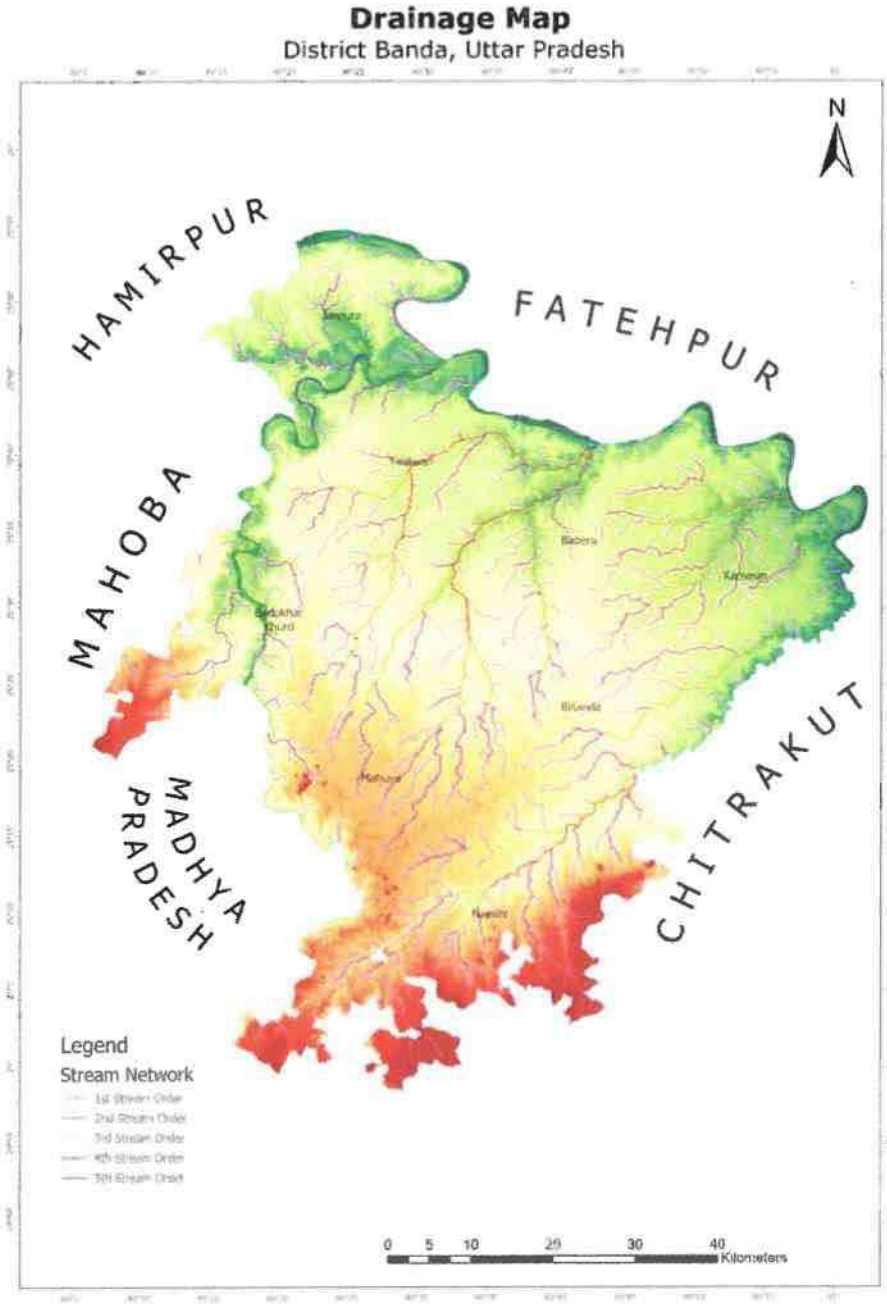


Fig 2: Drainage Map of District Banda

Baghain river basin comprises of three major geological units namely: Bundelkhand gnesis complex, Vindhyan supergroup (hard rock terrain named as panna hill) and alluvial deposit (marginal Ganga plain and central Ganga plain).The Lower Vindhyan group (Semi group) consists of carbonates, siliciclastics and volcaniclastics, whereas, the upper Vindhyan Group is dominated by siliciclastic with minor carbonates.

The Ranj River drains the northeast parts of the Panna districtand three-fourths area of the district is covered with alluvium soils forms by the weathering of Vindhyan sediments. The northern part of the district area is covered with yellowish sandy soils derived from weathering of granitic rocks. The thick alluvial soils are found along the river courses. So the sediments in Ranj river is a mixture of all three.

b) ANNUAL RAINFALL OF THE DISTRICT

The climate is sub-humid and it is characterized by a hot dry summer and a bracing cold season. The average normal rainfall is 902.00 mm. About 80% of rainfall takes place between June & September. During monsoon surplus water is available for deep percolation into ground water. There is a meteorological observatory at Banda, January is the coldest month with minimum temperature of the order of 5.8^0 C. May and early June form the hottest period of the year. The mean monthly maximum temperature is 47^0C and mean monthly minimum temperature is 19.7^0C. During March to May the air is least humid with relative humidity high in the morning and less in the evening mean. Monthly morning relative humidity is 85% and mean monthly evening relative humidity is 57%. During monsoon season the winds blow predominantly from east or southeast. (Source: Meteorological Department, Government of India, 2021.)

Table 1: Annual Rainfall of Banda district

YEAR	Jan	Feb	March	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Annual Total
2012	32	10.4	1.9	6.2	0.1	13.2	338	218.1	165	0	0.4	0	785.3
2013	0	78.8	2.7	1.2	0	410.8	331.1	306.6	35.9	0	2.9	1.7	1171.7
2104	84.9	33.9	48.2	0.1	0.9	54.4	104.4	157.9	82.5	0	13.2	14.2	594.6
2015	39.8	24.5	100.8	18	0.6	82.8	207.2	117.6	69.3	1.6	1.9	6.2	670.3
2016	11.1	7.9	6.3	0	30.2	71.4	583.5	452.2	56.9	0	0	0	1219.5

Source: Metereological Deptt. GoI

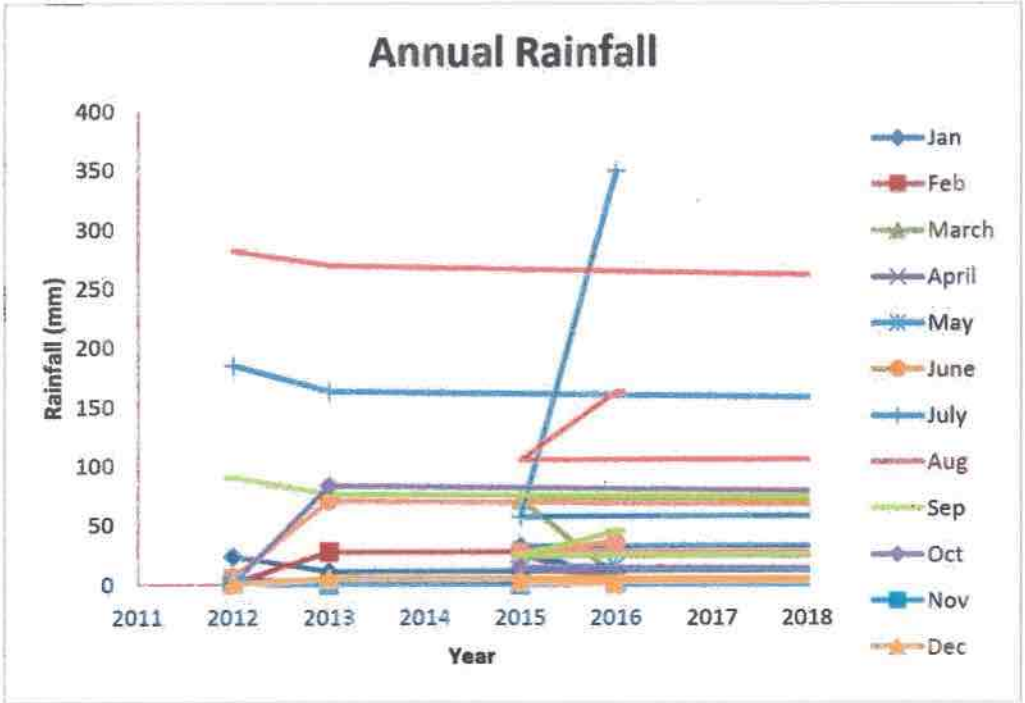


Fig 3: Annual Rainfall Pattern

c) PROCESS OF DEPOSITION

Sediment transport is critical to understanding how rivers work because it is the set of processes that mediates between the flowing water and the channel boundary. Erosion involves removal and transport of sediment (mainly from the boundary) and deposition involves the transport and placement of sediment on the boundary. Erosion and deposition are what form the channel of any alluvial river as

well as the floodplain through which it moves. The amount and size of sediment moving through a river channel are determined by three fundamental controls: competence, capacity and sediment supply. Competence refers to the largest size (diameter) of sediment particle or grain that the flow is capable of moving; it is a hydraulic limitation. If a river is sluggish and moving very slowly it simply may not have the power to mobilize and transport sediment of a given size even though such sediment is available to transport. So a river may be competent or incompetent with respect to a given grain size. If it is incompetent it will not transport sediment of the given size. If it is competent it may transport sediment of that size if such sediment is available (that is, the river is not supply-limited).

d) MODE OF SEDIMENT TRANSPORT

The sediment load of a river is transported in various ways although these distinctions are to some extent arbitrary. The loose boundary (consisting of movable material) of an alluvial channel deforms under the action of flowing water and the deformed bed with its changing roughness (bed forms) interacts with the flow. The resulting movement of the bed material (sediment) in the direction of flow is called sediment transport and a critical bed shear stress (t) must be exceeded to start the particle movement. Such a critical shear stress is referred to as incipient (threshold) motion condition, below which the particles will be at rest and the flow is similar to that on a rigid boundary.

e) REPLENISHMENT

Ken, Baghain and Ranj are key tributaries of Yamuna River in lower stretch and is also famous for light orange colour sand which is officially and locally known as 'Morrum' or *Morang* in Bundelkhand. Morrum is formed by weathering of granitic rocks. It has coarser and thicker grains than grey colour sand. These properties make Morrum of greater adhesive quality and of high value in

construction activities. Geologically the presence of ferruingeous breccia of Bijawar group sand stone, silt stone, lime stone and shales belonging to semri group (Vindhyan super group). Pink, fine to medium grained, dense granite is exposed sporadically. Good quality sand mixed with pebbles and kankars and presence of pink, coarse grained massive granite (Bundelkhand Granite) are found. It is characterised by 3 sets of Vertical joints and 1 set of Basal joint with sub-horizontal dip. The joint openings are upto 50 m wide filled with weathered clayey material. Replenishment of River Yamuna is due to the rivers, which originated in Vindhyan region.

f) SEDIMENT DISCHARGE RATE

The soil characteristics of the Yamuna have a large spectrum of particle sizes from 30 μm to 1 mm. A flow velocity of 0.75 m/s can move only silt-sized particles of size up to ~ 60 μm. The total monsoon discharge for a set of average monsoon river stages and the corresponding water flow velocity in the main channel and in the shoulder areas were estimated. The average monsoon river stage of 208.9 m amsl (above mean sea level) corresponds to the flow of 3.9 TMCM (~ 36% of the total mean annual monsoon flow) through the river Yamuna. The velocity in the main river channel at this total discharge was estimated at ~ 1.57 m/s. This velocity of flow can dislodge sediment particles of size ~ 265 μm. An average monsoon flow of 5.5 TMCM (50% of the total mean annual monsoon flow) through river Yamuna corresponds to a river stage of 209.2 m amsl. The velocity in the main river channel at this total discharge was estimated at 1.8 m/s. This velocity of flow can dislodge sediment particles of size ~ 340 μm (medium sand). The main channel can thus be cleared of the larger and heavier sediments more efficiently at this flow velocity. Field-based observations show average monsoon peak flow to be approximately 1.4 m above the average monsoon river stage. Based on this, the peak flow associated with the average monsoon river stage of 209.2 m amsl (corresponding to total flow of 5.5 TMCM) would be 210.6 m amsl. The flow velocity in the main river channel at the river stage of 210.6 m amsl

would be 3.4 m/s. This river flow velocity is sufficient to dislodge particles of size ~ 1200 μm (1.2 mm; coarse sand). Hence this river flow velocity will efficiently remove most of the heavy sediments and grit from the main river channel and prevent siltation and shallowing of the river channel. The water flow velocity in areas adjacent to the main river channel corresponding to the monsoon flow of 5.5 TMCM at a river stage of 209.2 m amsl has been estimated at 0.93 m/s). This flow velocity can dislodge sediments particle of size ~ 95 μm (very fine sand). Such well-sorted sediments will have higher permeability leading to enhancement in river bank storage during the monsoon floods. Empirically, it is clear that the river is heavily silted and at present has a depth of only 0.6 m in summer. To remove all riverbed particles of diameter up to 1–2 mm (coarse sand to very fine gravel) will require a monsoon flow larger than 50% (5.5 MCM), but we also have to balance this with reality (agricultural needs). A 50% (5.5 MCM) monsoon flow can dislodge particles of diameter up to ~ 1.2 mm; however, when such particles are transported and desilting occurs, the main channel will deepen enhancing the flow velocity. Consequently, even particles of larger size will be transported. We conclude that at least 50% (5.5 TMCM) of the monsoon virgin flow of river Yamuna is the flushing flow required in this stretch (Soni *et al.*, 2014).

g) SEDIMENTATION YIELD

Sediment, the end product of erosion, has a twofold effect:

1- It depletes the Land front which it is derived

2- It impairs the quality of the water-resources in which it is entrained and deposited.

The importance of the sediment-yield-surveys, as preventive and corrective measures, can be attributed to the erosional-processes. (Kumar, 1992) Naturally, sand is a granular material consisting of rock particles and fine minerals measuring between 0.06 mm to 2 mm. Sand is formed fromdecompotion of rocks due to

mechanical strength where decomposed rocks form gravel and then sand. Almost the entire suspended load of Yamuna River is transported during the monsoon period; quartz and illite are the dominant minerals of these suspended sediments. Basin lithology, tributary contributions, and sediment grain size seem to control mineral distribution in the sediments. Trace metal concentrations of Yamuna core sediments reflect their mineralogical composition. Illite is the chief clay mineral of the Himalayan river sediments. The mineralogical characteristics of the Himalayan river sediments differ significantly from the Peninsular Indian Rivers, which chiefly carry montmorillonite. The annual sediment load of Indian rivers is a little more than 1.2 billion tonnes which is roughly 10% of the global sediment flux to the world oceans. Indian rivers show pronounced seasonal and spatial variability in their sediment discharge. Maximum mass transfer, in the Yamuna River takes place during the monsoon season. The sediment load constitutes 58–86% of the total load carried by the river depending upon the sites. Tributaries carry sediments more actively than the mainstream. The total load of the river seems to be controlled by lithology. At Prayagraj, the Yamuna carries 64×10^6 tonnes sediment load to the Ganges river. The TSM/TDS ratio shows that upstream physical weathering is more dominant than chemical weathering. The negative relation between basin area and total erosion rate and the positive relation between the chemical and sediment erosion in the Yamuna basin agrees with the global trend. The average chemical erosion rate (165 tonnes $km^{-2}yr^{-1}$) of the Yamuna is much higher than that of the Ganges and the Indian average. The total erosion rate (973 t $km^{-2}yr^{-1}$) is 1.7 times greater than that of the Ganges. Upstream, the Yamuna removes 1.04 mm yr^{-1} of the basin surface; the removal rate decreases downstream to 0.19 mm yr^{-1} at Prayagraj, the point of confluence with the Ganges (Jha *et al.*, 1988). The rate of sedimentation at the station Sharanpur (UP) the highest rate of sedimentation (5.99 cm/y) was noticed, most probably due to deforestation and other human influences in the Himalayan regions, while the lowest rate was observed in Hamirpur(UP) (2.48 cm/yr). Yamuna River sediments are mainly composed of very fine sand, silt and clay derived from the Himalayan region. Granulometric analysis shows that the

~20-mm particles are found in the Yamuna River sediments. The total river sediment shows the presence of quartz, feldspar and illite minerals in bulk mineralogical composition. Metal ratios for the river sediments show various degrees of enrichment. A river has two sources of heavy metals: lithogenic sources from weathering of rocks and anthropogenic. The values are greater than one except for *Manganese, Iron* and to some extent for Cobalt. High ratios of Chromium, Nickle, Copper, Zinc, Lead and an exceptionally high ratio of Cadmium for some sediment samples have been found.

7.0 GENERAL PROFILE OF THE DISTRICT

Banda is one of the districts of Bundelkhand region of Uttar Pradesh having a rich historical tradition going back to antiquity, is famous for its Shajar stone, used for making jewellery and the historically and architecturally significant sites Khajuraho and Kalinjar. Khajuraho is a World Heritage Site famous for its elaborately carved temples. The fortress of Kalinjar is famed for its war history and its rock sculptures. The district is said to be the birthplace of the great ancient poet Valmiki who has written the immortal epic Ramayana in Sanskrit language. His ashram at Lalapur Bagrehi hills was one of the ancient centers of Vedic Learning.

Every Year Banda-District celebrates week long Kalinjar Mahotasava to promote Kalinjar Fort's Heritage & Tourism. Kalinjar Mahotsava includes many Cultural and Social activities.

In 2006 the Ministry of Panchayati Raj named Banda one of the country's 250 most backward districts out of a total of 640. It is one of the 34 districts in Uttar Pradesh currently receiving funds from the Backward Regions Grant Fund Programme.

a) ADMINISTRATIVE DETAILS

Banda district falls under Chitrakoot Division and Banda town is the divisional & district headquarter. There are 05 Tehsils, 08 blocks, 02 Nagar Palika and 06 Nagar Panchayats. The district has 01 Parliamentary constituency and 04 Assembly seats. Out of the total villages of the district, 660 villages are populated and 34 are uninhabited.

Table 2: Various administrative units in Banda District

S.No.	Particular	Number
1.	Tehsils	05
2.	Sub-Tehsil	08
3.	Nagar Palika	02
4.	Gram Panchayats	437
5.	Revenue villages	660
6.	Assembly Area	04

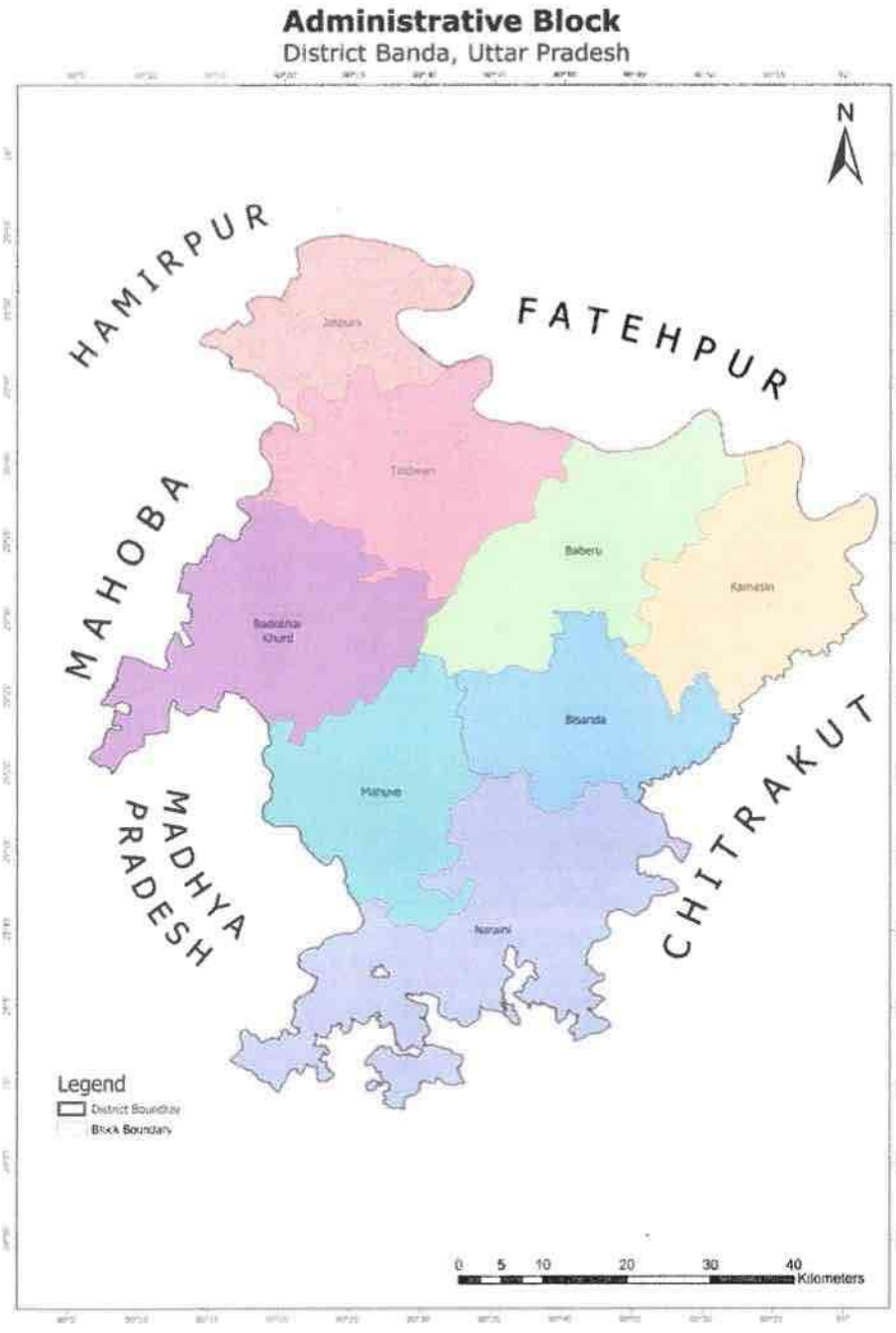


Fig 4: Administrative Boundaries in Banda District

The administrative setup is divided into 5 sub-divisions for the district namely Banda, Atarra, Naraini, Baberu and Pailani. All these divisions are further divided into 8 development blocks – Badokhar Khurd, Mahua, Naraini, Baberu, Bisanda, Kamasin, Jaspura and Tindwari.

Table 3: List of tehsils and blocks of Banda District

S. No.	Tehsil	S. No.	Blocks
1.	Banda	1.	Jaspura
2.	Baberu	2.	Tindwari
3.	Attarra	3.	Baberu
4.	Pailani	4.	Kamasin
5.	Nairani	5.	Badokhar Khurd
		6.	Bisanda
		7.	Mahuva
		8.	Naraini

b) TRANSPORTATION

National Highway 76 (India) passes through Banda which connects it to Jhansi and Allahabad. State Highway 92, connects Banda to Fatehpur. State highway 76 connects to Allahabad. National Highway 86 connects to Kanpur. Bundelkhand expressway is connected to Banda.NH-934 started from its junction with NH-34 near Hirapur connecting Banda, Sagar, Jeruwakhera, Khurai and terminating at Bina in the State of Madhya Pradesh.

NH-35 started from its junction with NH-34 near Kabrai connecting Banda, Karwi, Mau, Allahabad, Mirzapur and terminating at its junction with NH-19 near Varanasi in the State of Uttar Pradesh. NH-335 started from its junction with NH-35 near Banda connecting Fathepur and terminating at its junction with NH-31 near Lalganj in the State of Uttar Pradesh.

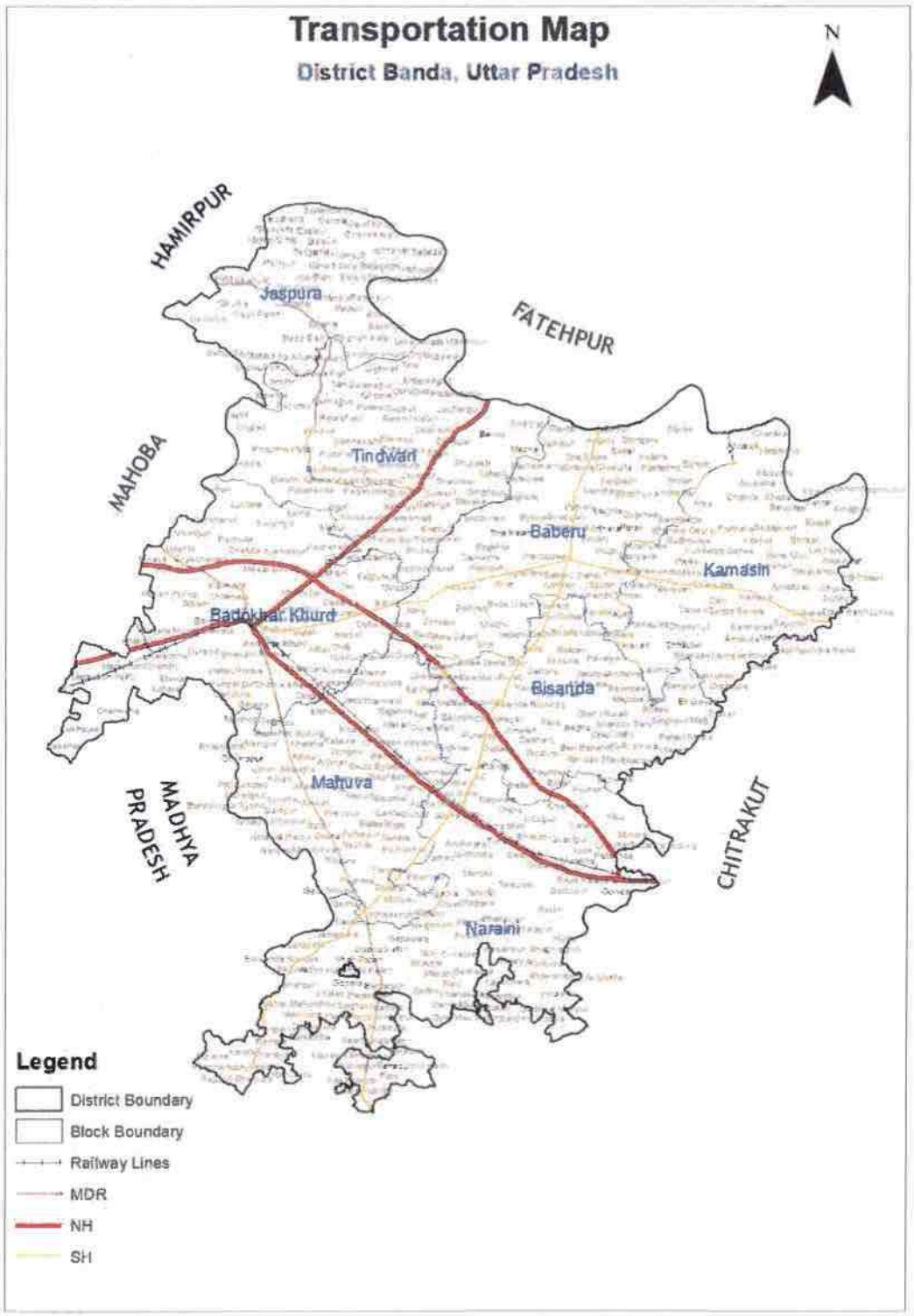


Fig 5: Transportation system in Banda District

Table 4: Length of different types of road in Banda District

S.No.	Particular	Length in Km
1.	National Highway	67
2.	State Highway	234
3.	Main District Highway	107
4.	Other district & Rural Roads	1452
5.	Rural road / Agriculture Marketing Board Roads	56

c) DEMOGRAPHY

In 2011, Banda had population of 1,799,410 of which male and female were 965,876 and 833,534 respectively. Average literacy rate of Banda in 2011 were 66.67 compared to 66.67 of 2001. Male and female literacy were 77.78 and 53.67 respectively. Total literate in Banda District were 1,002,937 of which male and female were 630,626 and 372,311 respectively. With regards to Sex Ratio in Banda, it stood at 863 per 1000 male and child sex ratio is 902 girls per 1000 boys. The initial provisional data released by census India 2011, shows that density of Banda district for 2011 is 408 people per sq. km.

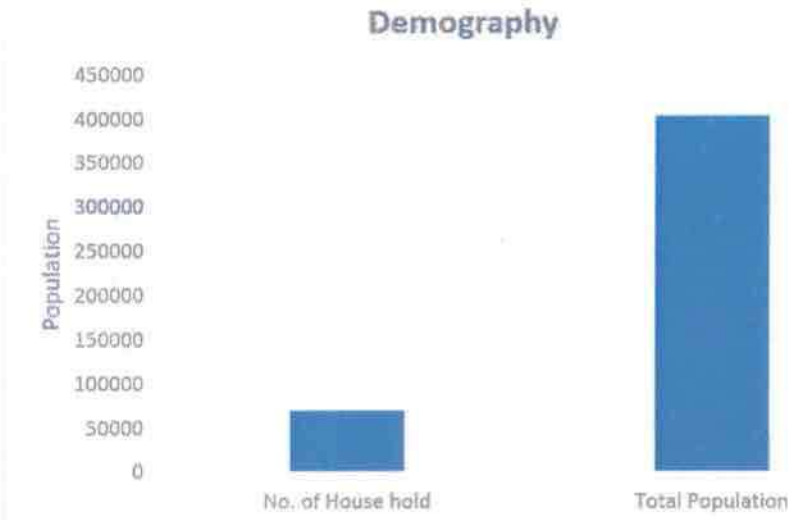


Fig 6: Total population along with number of households in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

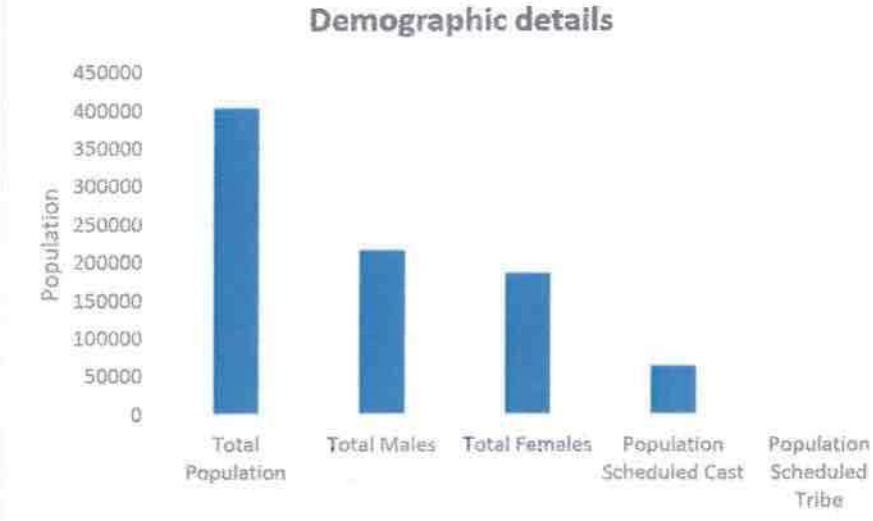


Fig 7: Total population, males, females along with SC/ST population in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

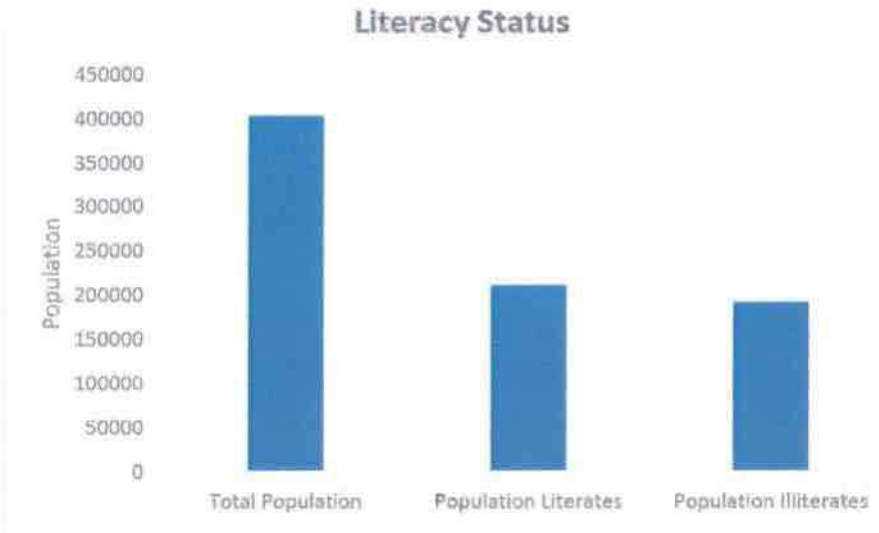


Fig 8: Literacy status in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

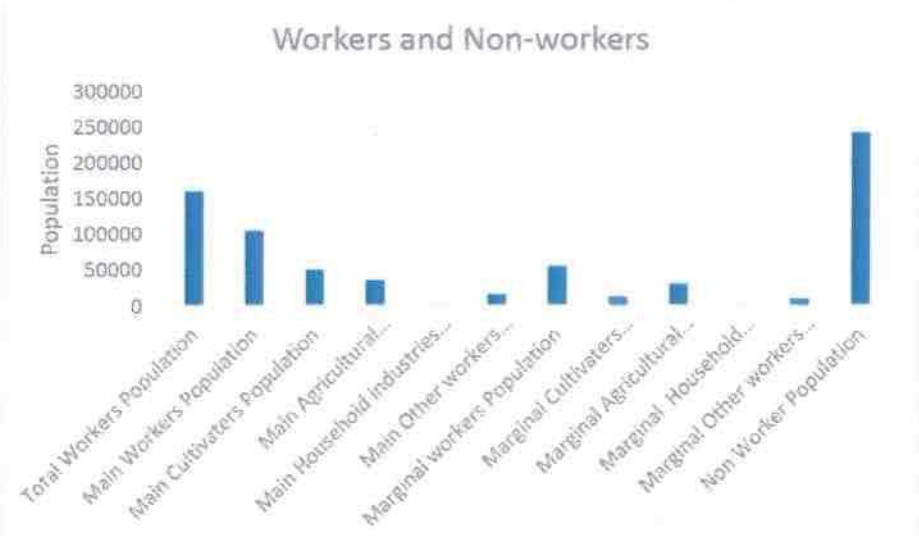


Fig 9: Worker and non-workers in villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

Villages along the River (For CSR & DMF Planning):

Table 5: Name of villages in 500 m radius of Yamuna River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Baberu	Sikaree Lakhanpur	24	Banda	Jauharpur
2	Pailani	Narayarh	25	Banda	Benda
3	Pailani	Budheda	26	Banda	Amli Kaur
4	Pailani	Mawai Ghat	27	Banda	Dadariya
5	Pailani	Khaptiha Khurd	28	Baberu	Gaura
6	Pailani	Gazipur	29	Baberu	Jalalpur
7	Pailani	Galauli	30	Baberu	Augasi
8	Pailani	Gadola	31	Baberu	Bacal
9	Pailani	Amchauli	32	Baberu	Samgara
10	Pailani	Gauri Khurd	33	Baberu	Marka
11	Pailani	Chandwara	34	Baberu	Arvaree
12	Pailani	Ichhawar	35	Baberu	Charaka
13	Pailani	Sabada	36	Baberu	Matehana
14	Pailani	Mahabara	37	Baberu	Mudvara
15	Pailani	Madauli Kalan	38	Baberu	Kheda
16	Pailani	Baragaon	39	Baberu	Baraolee
17	Pailani	Piparodar	40	Baberu	Kathar
18	Pailani	Pachkauri	41	Baberu	Khatan
19	Pailani	Basdhari	42	Baberu	Dando
20	Pailani	Lasada	43	Baberu	Raghoupur
21	Pailani	Sadi Madanpur	44	Baberu	Amethee
22	Pailani	Laumar	45	Baberu	Beera
23	Banda	Bhawanipur	46	Baberu	Joraurpur

Table 6: Name of villages in 500 m radius of Baghain River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Baberu	Mau	26	Atarra	Udaipur
2	Baberu	Narayanpur	27	Atarra	Bhusasi

3	Baberu	Achhareel	28	Atarra	Badousa
4	Baberu	Ghosad	29	Atarra	Dubariya
5	Baberu	Kuchouli	30	Atarra	Tarsuma
6	Baberu	Etara Badhounee	31	Atarra	Barachha
7	Baberu	Lohara	32	Atarra	Pouhar
8	Baberu	Sayohat	33	Atarra	Chandour
9	Baberu	Lodhaura Khurd	34	Atarra	Madhwara
10	Baberu	Bantharee	35	Naraini	Kharaunch
11	Baberu	Bachhaundha Sanee	36	Naraini	Motiyari
12	Baberu	Kolaura	37	Naraini	Rampur Murdi
13	Baberu	Mamsee Khurd	38	Naraini	Mungaura
14	Baberu	Dighaura	39	Naraini	Shahbajpur
15	Baberu	Chakrehee	40	Naraini	Shah Patan
16	Baberu	Bil Gavan	41	Naraini	Gudha Kalan
17	Baberu	Etavan	42	Naraini	Gahabara
18	Atarra	Kullu Khera	43	Naraini	Naugawan
19	Atarra	Bhadawal	44	Naraini	Singhauti
20	Atarra	Lamehta	45	Naraini	Divali
21	Atarra	Singhpur Mafi	46	Naraini	Pathara
22	Atarra	Utarwan	47	Naraini	Gopara
23	Atarra	Pahari Khurd	48	Naraini	Ran Khera
24	Atarra	Mahuta	49	Naraini	Pipara
25	Atarra	Tera(B)	56	Naraini	Gadha Khurd
			57	Baberu	Lakhanpur

Table 7: Name of villages in 500 m radius of Ken River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Pailani	Sindhan Khurd	30	Banda	Teiveni
2	Pailani	Bhatha	31	Banda	Chilehata
3	Pailani	Nada Deo	32	Banda	Bhurendi
4	Pailani	Padohara	33	Banda	Durendi

5	Pailani	Madauli Khurd	34	Banda	Hateti Purwa
6	Pailani	Barehta	35	Banda	Sohana
7	Pailani	Sandi	36	Banda	Ganchha
8	Pailani	Khairei	37	Naraini	Govindpur
9	Pailani	Alona	38	Naraini	Bhasround
10	Pailani	Khaptiha Kalan	39	Naraini	Madhopur
11	Pailani	Rehutan	40	Naraini	Manipur
12	Pailani	Amlor	41	Naraini	Jarar
13	Pailani	Kukuwa Khas	42	Naraini	Muradpur
14	Pailani	Pailani	43	Naraini	Kazipur Girwan
15	Pailani	Nari	44	Naraini	Akbarpur Girwan
16	Pailani	Khajuri	45	Naraini	Nihalpur
17	Pailani	Dighwat	46	Naraini	Kolawal Raipur
18	Pailani	Dohatara	47	Naraini	Bariyari
19	Banda	Amaraiya	48	Naraini	Manpur Khurd
20	Banda	Pathari	49	Naraini	Mau Girwan
21	Banda	Chheharao	50	Naraini	Risaura
22	Banda	Chatkan	51	Naraini	Gaur Shivpur
23	Banda	Pachulla	52	Naraini	Jamawara
24	Banda	Chakchatgan	53	Naraini	Lahureta
25	Banda	Kanwara	54	Naraini	Barsanda Manpur
26	Banda	Bhawani Purwa	55	Naraini	Bilharka
27	Banda	Nimnipar			
28	Banda	Ujrehta			
29	Banda	Achharaund			

Table 8: Name of villages in 500 m radius of Ranj River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Atarra	Shahpur Sani	5	Naraini	Mahurchha
2	Naraini	Barkola Kalan	6	Naraini	Nedhuwa
3	Naraini	Pukari	7	Naraini	Chandpura
4	Naraini	Khalari			

The data indicates the potential population which can be positively or negatively impacted by riverbed mining. There is potential impact on direct and indirect employment opportunities which needs to be focused by the district administration. This data co-related with the CSR allocation in various ECs would help the District Administration to plan & institute infrastructure & social development with strategic planning:

S.No.	Demographic classification	Yamuna River	Baghain River	Ken river	Ranj river	Total
1.	No. of House hold	20292	24236	22583	2871	69982
2.	Total Population	120939	140216	126053	15928	403136
3.	Total Males	64832	75415	67849	8599	216695
4.	Total Females	56107	64801	58204	7329	186441
5.	Population Scheduled Cast	13908	27781	19617	2722	64028
6.	Population Scheduled Tribe	3	3	4	0	10
7.	Population Literates	65161	71314	66373	8147	210995
8.	Population Illiterates	55778	68902	59680	7781	192141
9.	Total Workers Population	46523	59688	47877	6645	160733
10.	Main Workers Population	30841	39980	29930	4348	105099
11.	Main Cultivaters Population	13812	21081	13056	2554	50503
12.	Main Agricultural Labourers Population	12056	12860	9999	1275	36190
13.	Main Household industries Population	677	712	595	76	2060
14.	Main Other workers Population	4296	5327	6280	443	16346
15.	Marginal workers Population	15682	19708	17947	2297	55634
16.	Marginal Cultivaters Population	3325	6463	2397	795	12980
17.	Marginal Agricultural Labourers Population	8997	10010	10798	1232	31037
18.	Marginal Household industries	576	693	490	87	1846

	Population					
19.	**Marginal Other workers Population**	2784	2542	4262	183	9771
20.	**Non Worker Population**	74416	80528	78176	9283	242403

d) RAINFALL AND HUMIDITY

The average annual rainfall is 902.00 mm. The climate is typical subtropicalcharacterized by long and intense summers. About 80% of the annual rainfall is received from south- west monsoon. The relative humidity is highest in August about 85% and lowest in April. There is a meteorological observatory at Jhansi, which may be taken as representative of meteorological condition. The mean wind velocity is 4.5Km.p.h. The potential evapotranspiration varies from 50 to 205mm. Bundelkhand is known as a drought prone region. It is comprised of 7 districts of Uttar Pradesh and 6 districts of Madhya Pradesh. Monsoon rains are crucial. However for past several years, the region has faced deficit rains leading to water scarcity particularly for agriculture related activities. This basin received 785.4 mm rainfall in 2018 monsoon, 9% below normal rainfall of 863 mm for this sub-basin.

e) CROPPING PATTERN

Yamuna flowing north of the district is the principal river attracting all the drainage of the district. The economy of the district is predominantly based on agriculture. There are three distinct crop seasons, namely Kharif, Rabi and Zaid. The Kharif season starts with Southwest Monsoon under which the cultivation of tropical crops such as rice, cotton, jute, jowar, bajra and tur are cultivated. The Rabi season starts with the onset of winter in October-November and ends in March-April. Zaid is a short duration summer cropping season beginning after harvesting of Rabi crops. The main crop seasons are Rabi and Kharif the third crop Zaid does not have considerable impact on economy. The surface water and ground is for providing

irrigation facility in the district. The main rabi crops are wheat, Barley, Gram and oil seeds while paddy Jowar, Bazra, Groundnut and pulses are the main kharif crops. The main crops grown presently are as follows: Kharif, Paddy, Jowar, Bajra, Til, Moong, Urad, Arhar and Sanai are the main crops taken these days. Paddy is normally taken as mono crop while others are mixed sown. In Rabi: Wheat, barley along with gram, linseed, mustard, Masoor and Peas are the major crops. There is a tendency for mixed cropping and regional variation in choices of the crops depending upon the geographical situation and the availability of irrigation. Zaid the third crops are usually taken in the river beds that include Kakri, Tarbooj (water melon), Kharbooja and some vegetable. The production and productivity of the major crops in the district are summarized below in Table:

Table 9: Cropping pattern of Banda

S.No.	Crop	Area(ha)
1.	Arhar	17481
2.	Urd	4748
3.	Maize	17
4.	Mung	2033
5.	Groundnut	1298
6.	Jowar	26677
7.	Paddy	57836
8.	Seseme	170
9.	Bajra	2005
10.	Soybean	208
11.	Lentil	47250
12.	Gram	104656
13.	Wheat	127107
14.	Barley	1222
15.	Potato	53
16.	Onion	79
17.	Pea	1807

18.	Musturd	2165
19.	Linseed	2165

Source: Comprehensive - District Agriculture Plan (C-DAP), District Planning Committee Banda (UP)

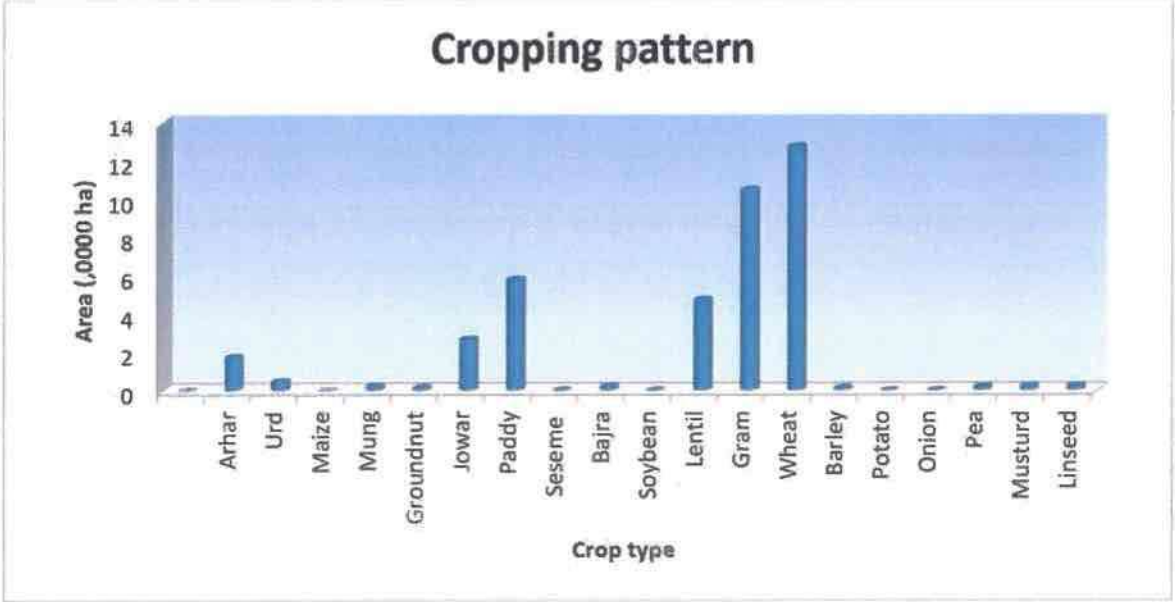


Fig 10: Cropping Pattern of Banda District

f) LAND FORM & SEISMICITY

In the earthquake zonal map of India the district lies in zone II liable to low damage by earthquakes. Although no major earthquake occurred close to it, the tract being not far from the Great Himalayan Boundary fault, experiences the effects of moderate to great earthquake occurring there.

g) FAUNA

Animals depend on forest not only of food but also for habitat. The diversity of fauna is found in the State. Since their list is long, mention shall be made here only of important species mainly found in the district:

Fish: Mahaser, Hilsa, Saul, Tengan, Parthan, Rasela, Vittal, Rohu, Mirgal,Kata, Labi, Mangur, Cuchia, Eel, Einghi, Mirror Carp, Trout.

Amphibia: Frog and Toad.

Reptiles: Bamania, Pit-viper, Lizard, Goh, Cobra, Tortoise, Krait, Dhaman and Crocodile.

Aves: Cheel, Vulture, Peacock, Nightingale, Pigeon, Parrot, Owl, Nilkanth and Sparrow.

Mammals: Shrew, Porcupine, Sqirrel, Hare, Mongoose, Cow, Buffalo and Mouse.

Other common species found here are Panther, Sambhar, Cheetal, Kastura, Chinkara, Black Deer, Nilgai, Back-brown Bear, Mountain Goat, Hyena, Hill Dog, Elephant etc. Among the birds Fowl, Pheasant, Partridge, Florican, Duck, Goose and Wader are common.

h) FLORA

The main forest species found in the districts are: Teak, Kardhai, Dhou, Tendu, Khair, Palash, Bamboo, Medicinal Shrabs, Herbs and trees like Amla, Bahera, Bel, Arjun, Mahua, Seja, Chironji, etc.

Table 10: Distribution of Forest in Banda

S. No.	Name of village (Forest)
1.	Bahadurpur (RF)
2.	Chatkan (RF)
3.	Maruli (RF)
4.	Khare (RF)
5.	Manpur (RF)
6.	Ganchha (RF)
7.	Pailani (RF)
8.	Kukuwara (RF)
9.	Nari (RF)
10.	Khazipur (RF)
11.	Gopalpur (RF)
12.	Garaba Purwa (RF)
13.	Parbatia Pahar (PF)
14.	Garha (PF)
15.	Gauhani PF)
16.	Nehra (PF)

i) TOPOGRAPHY & TERRAIN

The district largely consists of irregular uplands with outcrops of rocks intermingling mostly with lowlands, frequently under water during rainy season. River Ken borders the western finge of the area. The tract lying to the right of the river is intersected by numerous smaller river and rivulets, but to its left is a flat

expanse, most part of which is made up of Mar and Kabar soils, eroded and converted into ravines along the banks of the rivers Ken and the Yamuna.

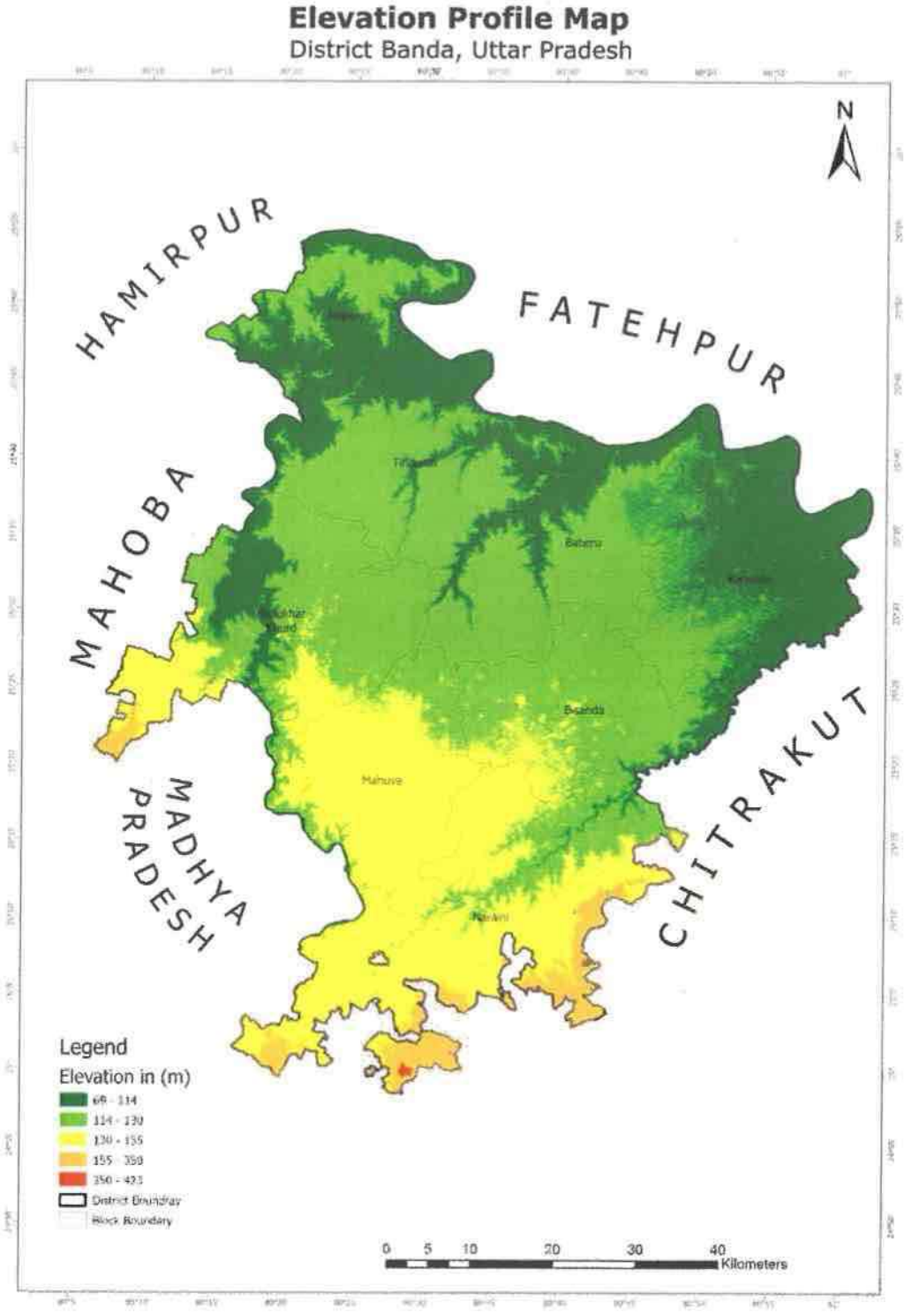


Fig 11: Elevation Profile Map of Banda District

j) WATER COURSE & HYDROLOGY

On the basis of hydrogeological information ground water occurs in unconfined conditions in shallow depths and confined conditions in deeper depth in alluvium. The thickness of alluvium varies from 45.00 to 200.00 mbgl in the district. Granites (Bundelkhand) has also good potential and yield at economical discharge. Ground water occurs in fractures and joints in the hard rock. The potential fractures are encountered from around 28.00 to 96.00 meters in some places.

As per the depth to water level data of 27 permanent ground water monitoring stations in the year 2009, pre monsoon water level ranges from 2.75 mbgl (Khurand) to 26.95 mbgl (Bhitar Kerdera). In the post monsoon period, depth to water level varies from 0.95 mbgl (Girwan) to 22.50 mbgl (Pailani). Water level fluctuation varies from 0.0 in Rolyhdyajue to 8.02 m at Naraini. It is observed that the hilly and rocky area the fluctuation is higher than the plain. Fluctuation is more where less order streams are found. Long term water level trend records in the area from 27 national hydrographic stations (2000-2009) in ten years show that (except Mataudh) all other wells are showing declining trend. The falling trend ranges from 0.0979 m/yr (Girwan) to 1.5087 m/yr at Paprenda.

k) GROUND WATER DEVELOPMENT

The stage of ground water development in the district is 36.71%, leaving net ground water availability for future irrigation 50247.33 ham. The maximum stage of ground water development is in Jagura block 59.91% and minimum in Bilanda block 24.96%. All the 8 blocks are in the safe category.

l) WATER LEVEL FLUCTUATION

On the basis of hydrogeological information ground water occurs inunconfined conditions in shallow depths and confined conditions in deeper depth inalluvium. The thickness of alluvium varies from 45.00 to 200.00 mbgl in the district.Granites (Bundelkhand) has also good potential and yield at economical discharge.Ground

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Depth To Water Level:

As per the depth to water level data of 27 permanent ground water monitoringstations in the year 2009, pre monsoon water level ranges from 2.75 mbgl (Khurand)to 26.95 mbgl (Bhitar Kerdera). In the post monsoon period, depth to water level varies from 0.95 mbgl (Girwan) to 22.50 mbgl (Pailani). Water level fluctuation varies from 0.0 in Rolyhdyajue to 8.02 m at Naraini. It is observed that the hilly androcky area the fluctuation is higher than the plain. Fluctuation is more where lessorder streams are found.

Long Term Water Level Trend:

Long term water level trend records in the area from 27 national hydrographicstations (2000-2009) in ten years show that (except Mataudh) all other wells areshowing declining trend. The falling trend ranges from 0.0979 m/yr (Girwan) to1.5087 m/yr at Paprenda.

8.0 LAND UTILIZATION PATTERN OF THE DISTRICT:FOREST, AGRICULTURE, HORTICULTURE, MINING ETC.

The land use pattern (2005-06) in the district has been indicated in the Table below. The total cultivated area of the district is 11588 ha. And the total cropped area is 405954 ha. The cropping intensity in the district is 122.2 %. The area sown during Rabi is more as compared to area sown in kharif. Land use Pattern in Banda district is given below in Table:

Table 11: Land use pattern of Banda

S.No.	Particulars	Area (Ha)
1.	Cultivated Area	11588
2.	Forest	5421
3.	Non Agri. Use	30622
4.	Net sown area	351472
5.	Follow land	28438
6.	Area Sown more than Once	63519
7.	Total Cropped Area	405954
8.	Cropping Intensity	122.2
Total Area		897136.2

Source: Comprehensive - District Agriculture Plan (C-DAP), District Planning Committee Banda (UP)

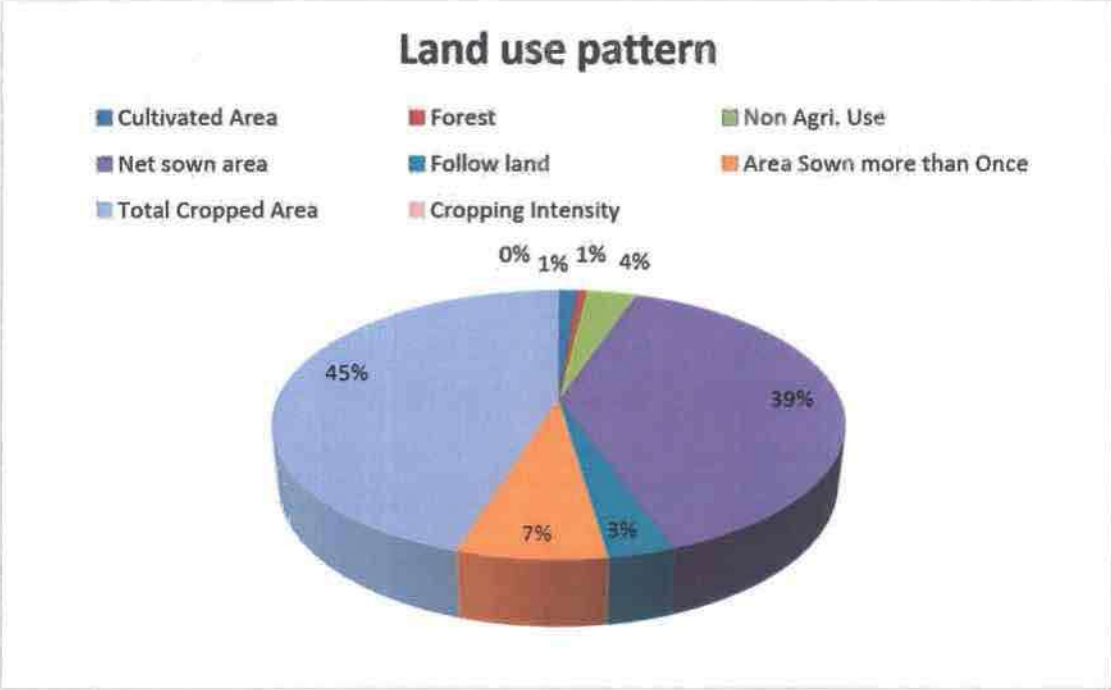


Fig 12: Land use pattern

Land use pattern is largely influenced by the available irrigation facilities, which ultimately affect the economy of the area. Irrigation facilitates the intensive use of land resources and results in the increase of Gross Cropped Area and also improves the cropping intensity.

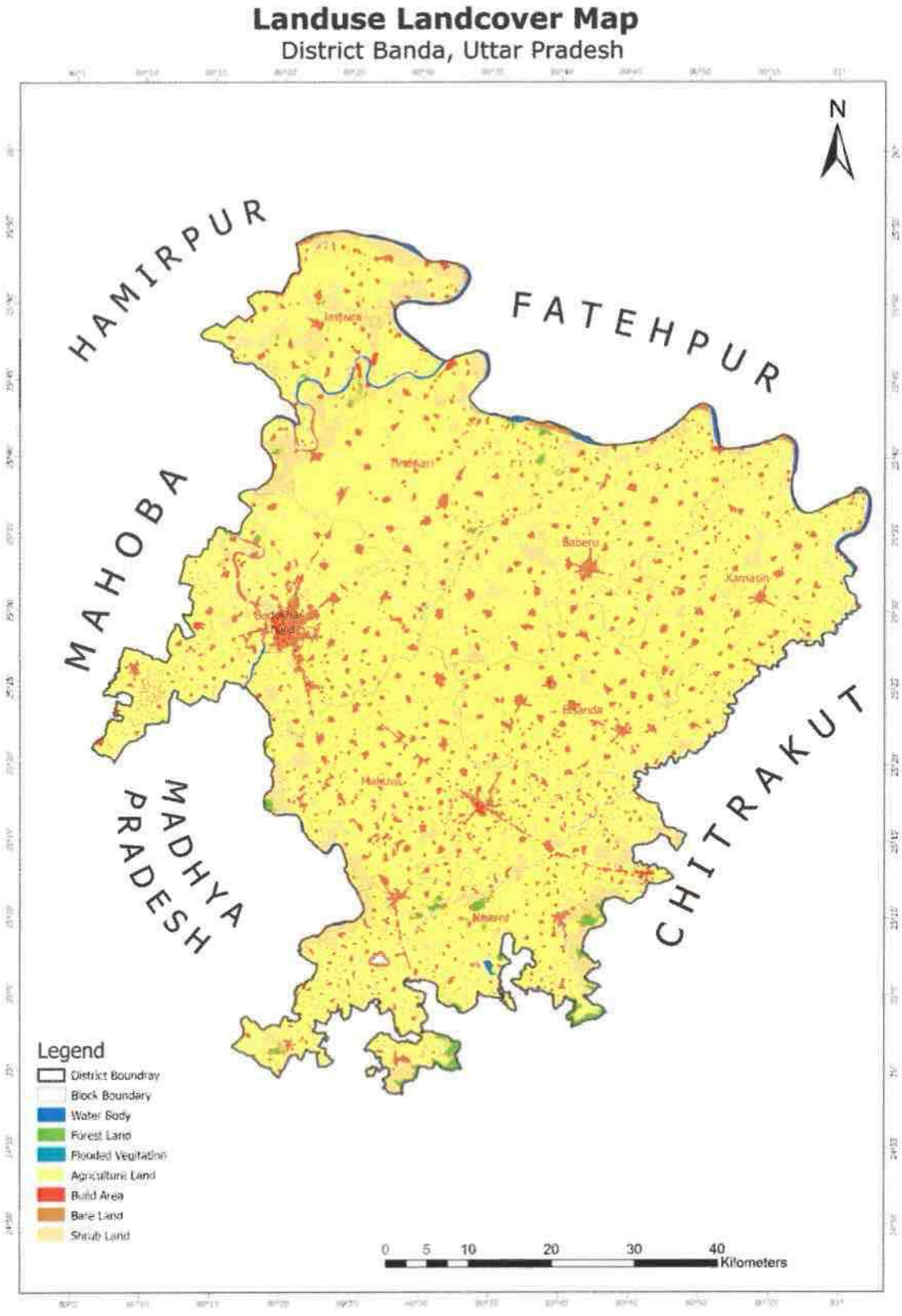


Fig 13: Land Use / Land Cover Map of Banda District

9.0 PHYSIOGRAPHY OF THE DISTRICT

The area comprises Precambrian Bundelkhand granites unconfirmably overlain by Vindhyan are quaternary alluvium. The main and major drainage of the district are Yamuna, and Ken which are part of Yamuna river system.

Physiographically the area can be divided into three physiographic units–

(1) Alluvial Plain

(2) Marginal Alluvial

(3) High Land (Hard rock) area

10.0 RAINFALL : MONTHWISE

Monthly rainfall in mm in 2021 in Banda District is as given below:

JAN	FEB	MAR	APR	MAY	JUN	JUL	AUG	SEP	OCT	NOV	DEC
1.3	2.7	1.5	0.0	30.1	91.1	298.1	244.1	128.0	31.0	0.0	0.0
% Departures of District-wise Monthly Rainfall - Year 2021											
-91	-79	-79	-100	137	-12	17	-19	-30	7	-100	-100

Pre and post monsoon rainfall in mm in 2021 in Banda District is as given below:

Winter	Pre-Monsoon	SW-Monsoon	Post-Monsoon	Annual
3.9	31.6	761.3	31.0	827.8
% Departures of District-wise seasonal and annual rainfall – 2021				
-86%	27%	-10%	-30%	-12%

11.0 GEOLOGY AND MINERAL WEALTH

a) REGIONAL GEOLOGY

The district forms part of the northern fringe of the Peninsular India coming in contact with the Gangetic alluvium. It has an important place in the geology of the country owing to the presence of all Pre Cambrian rocks, probably right from the oldest ones in the Indian sub- continment, in a compact linear east-west stretch.

During the last few years the geological survey of India have carried out regional geological mapping of most of the area, mineral appraisal by detailed mapping, geophysical and geochemical investigations where necessary for pyrophyllite, clays and base metal.

b) LOCAL GEOLOGY

Geologically the district is characterized by Bundelkhand granite/gneiss, Vindhyanformation and younger alluvium near the bank of river Ken and Yamuna.The geological succession of different lithological formations is given below:-

Group	Formation	Lithology	Age	Thickness (m)
Quaternary	Alluvium	Clay, silt and sand	Sub- Recent to Recent	130.50
----------Unconformity----------				
Upper Vindhyan	Kaimur	Sand stone and quartzite	Pre-Cambrian	152.50
----------Unconformity----------				
Lower Vindhyan 14	Semari	Tirohan breccia, Tirohan Limestone, Upper gluconitic sandstone, Lower gluconitic sand stone	Pre-Cambrian	

		and conglomerate		
----------Unconformity----------				
Bundelkhand Group	-	Granite, schist, quartzite dyke of basic igneous rock	Archean	

On the basis of above mentioned geological succession three major geological formationshave been noticed in the district. All three units are found in the entire district at differentdepth and of different thickness.

Bundelkhand Granite:

The Bundelkhand granite, which forms the basement complex in the area, is oldest in age. The granite is often traversed by pegmatite veins and well-marked quartz reefs ofdifferent width and length.Quartz reefs form a characteristic feature of landscape at Gorepur and Girwan villagesnear Naraini town. It also occurs north of Kalinger fort in southwest-northeast direction.Granite is also intruded by basic dykes striking west northwest-east south-east directionand forms hillocks at Raksi, Chmitaini and Pangara near Naraini town.

Vindhayan:

The southern hilly tract of the area is characterised by Vindhyan formation. These include rocks of Semari series of lower Vindhyan and upper Kaimur.Quartzite and sandstone are important litho units which form structural hills andplateau.

Alluvium:

The sediments deposited over either Bundelkhand granite or Vindhyan Sandstone/Quartzite is found as alluvium. The thickness of this alluvium is highest innorthern parts of the district and minimum in southern part. Alluvium comprises gravel, sand and clay with sub-ordinate presence of kankar. Main alluvial deposits are found between Baghain and Ken rivers.

Sub-Surface Geology:

The thickness of alluvium varies from place to place. But onthe regional scale the thickness of alluvium is more in north and central part while itdiminishes in south and western part of the district.Thickness of clay is higher in western part than eastern part of the district while it is contrary for kankar. Kankar has less thickness in western part and increases in easternpart of the district. Clay, kankar and sand are observed in descending order in underground behavior.Thickness of sand is higher in west and east than central part of district.Basement has been encountered at different depth (54.27 m to 94.51 m). Bundelkhandgranite and Vindhayan are common basement which are encountered in the entiredistrict. Granites occurring in the area are highly jointed and weathered. It is overlain byQuaternary Alluvium which is in the northern part of the district.

Sandstone of Vindhayan is red to greyish in color medium to fine grained, compact andhighly jointed. The joints areas widely open at surface and have tendency to close downwith depth.

Structures:

Since the district is rocky, rugged topography and a number of structures are observed.

(i) Naraini Depression
(ii) Baghela-Bari Depression

Naraini Depression:

The depression lies between Ken and Baghain rivers south of Naraini town and extends for about 22 Km upto Kartal Village. The depth of bedrock varies from 20 to 105 m.

(i) Baghela-Bari Depression:

The depression is bounded by Banganga and Karelli rivers. Doab is about 15 Km. long North-south and 2-7 Km wide. It has 2 Km. width at Fatehganj in south and

Tamar innorth but attains 7 Km. width near Baghela-Bari. Depth of bed rock increases 30 m. atKalayanpur towards Baghela-Bari where it reaches up to 66m.

There are other structural features observed in the district as:

Erosional Hills:

Erosional hills are developed in hard rock area of granite/ Vindhyans.River/streams have eroded soft part and left hardest part as remnants. These type of hills are observed mean Naraini, Kalinger, Kartal and Badauraarea.

Inselbergs:

Isolated granitic hills emerging beneath the alluvial cover at Banda and Naraini forms as Inselbergs. The general trend of Inselbergs is ENE-WSN and they exhibit steepslopes.

Linear Ridges:

Linear ridges are formed from hills emerging beneath the alluvial cover at Banda and Naraini. Granites show differential weathering and are well jointed in nature.

Piedmont Zone:

Isolated occurrence of piedmont zones has been identified around the Inselbergs at various places in the district. Under piedmont zone, plateau, paleo-channel meanderscars and faults are quite visible. Two major faults (lineaments) trend in northeast andsouth-west direction and third which is less common trends in ENE-WSN direction. The district is characterized by alluvial, hard rock as well as marginal alluvium.The district can be broadly classified into three physiographic units. i.e. (i) The alluvialPlain, (ii) Marginal Alluvial, and (iii) High Land Area.

c) SOIL

In Banda district loose sediments as well as black cotton soil is found. Black cotton soil is prominent in the central part. Four major type of soil a) Rakar, b) Mar, c) Kabar and d) Padua are dominant in the district.

(a) A variety of rakar in Banda district has stones of various sizes.Apart from the red and black soils, some varieties of loamy, alluvial soils are found along river banks. Among these, the **rakar** variety is stony and found on sloping surfaces of ravine land. It is a highly degraded kind of coarse soil. However, where irrigation is available, the soil is suitable for cultivation of jowar, til and bajra.

(b) The second variety of black soil, called **mar**, what is generally called black cotton soil. It has high clay content and is prone to waterlogging. The soil has relatively high organic matter content, and hence can be cropped without use of fertilisers.

(c) The **kabar**, resembles black cotton soils of central India. Its colour varies from dark black to grey black and brownish black. It has high clay content; hence it is highly adhesive, retains moisture, and quickly turns dry and into hard blocks.

(d) A yellowish, light-coloured variety of red soil, called **padua**, is sandy and has some clay content. It is well aerated and easily accepts water. Padua soil is found across UP, Banda and is suited for cultivation of wheat.

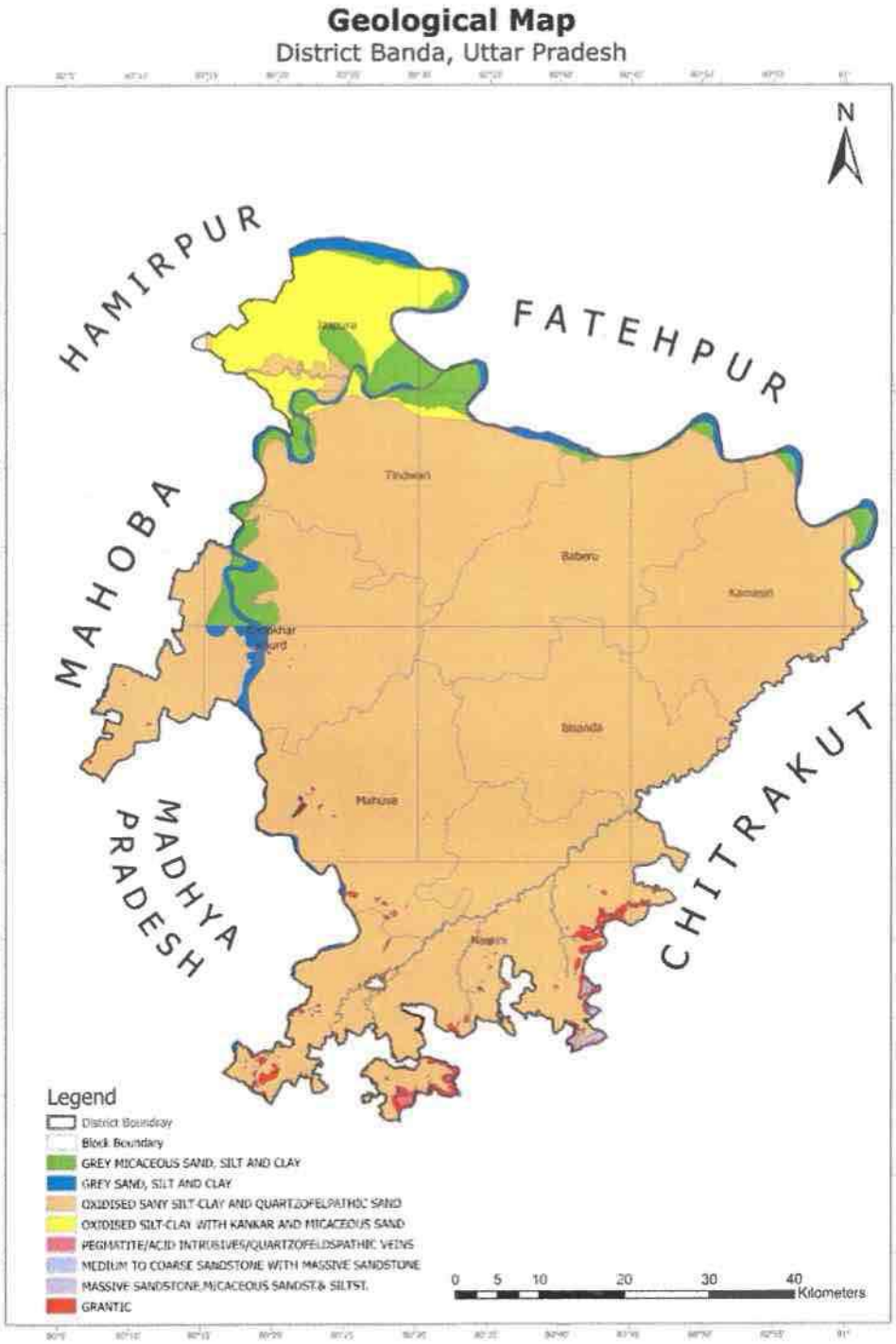


Fig 14: Geological Map of Banda District

12.0 THE REPORT SHALL ALSO CONTAIN:

a. DETAILS OF RIVER OR STREAM AND OTHER SAND SOURCES

S. No.	Name of Mineral	Details of source	Availibility
1.	Sand	Yamuna	Available
2.	Sand	Ken	Available
3.	Sand	Baghain	Available
4.	Sand	Ranj	Available
5.	M-Sand	Grinding kankars	Not Available
6.	Desilted material	Checkdam	Not Available

b. DETAILS OF AVAILABILITY OF SAND AND AGGREGATES

S. No.	Details of Mineral	Mineble Volume (Tonnes /Annum)	Geological Reserve (Tonnes)
1.	Sand from Yamuna	40848154.2	68080257.0
2.	Sand from Ken	51386469.5	85644116.0
3.	Sand from Baghain	2031493.2	1991660.0
4.	Sand from Ranj	367890.2	613150.3

S. No.	Details of Mineral	Mineble Volume (M^3 /Annum)	Geological Reserve (M^3)
1.	Sand from Yamuna	2,40,28,326	40047210
2.	Sand from Ken	3,02,27,335	50378892
3.	Sand from Baghain	11,94,996	1991660
4.	Sand from Ranj	2,16,406	360676

c. DETAILS OF EXISTING MINING LEASE OF SAND AND AGGREGATES

S. No.	Details of Lease	Location	Area	Annual Volume (m^3)	Details of lease holders	Previous mining details
1.	Village – Khaptiha, Tehsil – PailaniGata No. part of 100 ,(khand no. 03)	Banda	16.00 ha	239932	JS Enterprises	-
2.	Village – Marauli khadar,	Banda	23.00 ha	460000	Descon BuildteckPvt.	-

	Tehsil - Banda , Gata No. part of 333/7,(khand no. 05)				Ltd.	
3.	Village – Kanwara, Tehsil - Banda Gata No. part of 431, (khand no. 05)	Banda	23.00 ha	460000	Archishamines Pvt. Ltd.	-
4.	Village – Benda khadar, Tehsil - Banda Gata No. 2/4, 2/23,2/24,2/28 (khand no. 03)	Banda	21.00 ha	420000	Pehelwan Traders	-
5.	Village – Dandau khadar, Tehsil – Baberu, Gata No. 38, 40, 41, 42, (khand no. 07)	Banda	12.00 ha	120000	Falgun Giri Mines	-
6.	Village – Bhadurpur syoda, Tehsil – Naraini, Gata No. 195/1	Banda	14.385 ha	215775	Yajur Bhardwaj	-
7.	Village – Khairi, Tehsil - Pailani Gata No. 2/1, 2/2, 2/4	Banda	5.80 ha	116000	Pehelwan Traders	-
8.	Village – Bariyari, Tehsil - Naraini Gata No. 429, 430	Banda	13.362 ha	267240	Descon buildteck Pvt. Ltd.	-
9.	Village – Tarsuma, Tehsil	Banda	3.11 ha	38140	A and R Infra	-

	– Atarra Gata No. 2/2, 3					
10.	Village – Mahuta, Tehsil – Atarra Gata No. 876kha, 886ka,etc	Banda	51.89 Ac.	105000	Ms Sachin enterprises	-
11.	Village – Sadikhadar, Tehsil – pailani Gata No. 60	Banda	44.47 Ac.	129579	MS Infra Developers	-
12.	Village – Pathri, Tehsil – Banda, Gata No. part of 72/47,part of 74/1 (khand no. 02)	Banda	46.97 Ac.	108206	Awdhesh tripathi	-
13.	Village – Sadikhadar,Tehsil – pailani Gata No. 04	Banda	32.12 Ac.	130000	SS infratech	-
14.	Village - Khaptiha, Tehsil - Pailani Gata No. partof 100 (khand no. 02)	Banda	39.53 Ac.	119966	Shree Ram enterprises	-
15.	Village - Khaptiha, Tehsil - Pailani Gata No. partof 356 (khand no. 01)	Banda	39.53 Ac.	119966	Deepti Gupta	-
16.	Village – Kolawalraypur, Tehsil – Naraini, Gata No. 04	Banda	24.71 Ac.	65052	Euphoria mines and minerals	-

Source: Data received from DMO, Banda

d. The method of resource estimation for fixing the quantity available in leases:

There are two approaches to resource estimation:

A. The dual synchronic level estimation through elevation survey method taking pre and post monsoon levels and estimating the available volume between level differences.
B. The post monsoon trench & trial pit method to assess the volume available between top soil and phreatic water table.

An amalgamation of both the methods has been found to provide relatively substantive results.

In the amalgamated method, the lease is organized into a grid of 1 ha plots. The surface levels in each unit of the grid are recorded. Representative samples of phreatic water table are also taken.

The same methodology is repeated in the post monsoon season. The following conditions are adhered:

1. Water table pits are taken up to the depth of 3 m.
2. It is suggested that the same technique is followed during the preparation of mine plan. Pit profile samples should be retained for sieve analysis.
3. The difference between pre and post monsoon phreatic water level be recorded scrupulously.

The mineable reserve estimation takes pre monsoon phreatic water table as a base and mining is restricted to 1 m above the water table.

At any rate the mineable volume must not be more than 60% of geological reserve and more than the material replenished.

A more comprehensive and detailed estimation is expected when the mine plan for the lease is being prepared as it is at that stage that safety margins, terracing and other mining precautions would also be considered.

DETAILS OF MINEABLE AND GEOLOGICAL RESERVES OF LEASES APPROVED BY SEIAA, U.P. & PROPOSED LEASES

Sl. No.	River Details	Lease Details	Area (in Ha)	Mineable reserve considering digging depth max as 3 meters (m^3/Annum)	Geological Reserve (m^3)	Existing / Proposed	NOC from Forest Deptt.	NOC from Irrigation Deptt.
1.	Baghain River	Village-Itwan, Tehsil- Baberu, District- Banda Gata No.-3257, 3276mi, 3278	8.15	2,39,328 cum 4,06,858 Ton	3,98,880 Cum 6,78,096 Ton	Existing (Approved by SEIAA)	Yes	Yes
2.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 04)	20.0	6,00,000 cum 10,20,000 Ton	10,00,000 Cum 17,00,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
3.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 03)	20.0	6,00,000 Cum 10,20,000 Ton	10,00,000 Cum 17,00,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
4.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 01)	20.0	6,00,000 Cum 10,20,000 Ton	10,00,000 Cum 17,00,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
5.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 02)	20.0	6,00,000 Cum 10,20,000 Ton	10,00,000 Cum 1,700,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
6.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 02)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 93,5,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
7.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda,	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes

		Gata No.- 21 (Khand no. 03)						
8.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 01)	12.50	3,75,000 cum 6,37,500 Ton	6,25,000 Cum 10,62,500 Ton	Existing (Approved by SEIAA)	Yes	Yes
9.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 04)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
10.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 05)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
11.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 06)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
12.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 07)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
13.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 08)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
14.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 09)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes

15.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 10)	11.0	3,30,000 cum 5,61,000 Ton	5,50,000 Cum 9,35,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
16.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 01)	21.0	6,30,000 cum 10,71,000 Ton	10,50,000 Cum 17,85,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
17.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 02)	21.0	6,30,000 cum 10,71,000 Ton	10,50,000 Cum 17,85,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
18.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 04)	21.0	4,20,000 cum 7,14,000 Ton	7,00,000 Cum 11,90,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
19.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 03)	21.0	4,20,000 cum 7,14,000 Ton	7,00,000 Cum 11,90,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
20.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 05)	23.0	4,60,000 cum 7,82,000 Ton	7,66,666 Cum 13,03,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
21.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- 332/17, Part of 333/7, 431/333/1 (Khand No. 06)	23.0	2,61,972 cum 8,16,000 Ton	3,66,760 Cum 6,23,492 Ton	Existing (Approved by SEIAA)	Yes	Yes

22.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 02)	22.0	4,40,000 cum 9,18,000 Ton	7,33,333 Cum 12,46,666 Ton	Existing (Approved by SEIAA)	Yes	Yes
23.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 418, 421 mi, 426/30 (Khand No. 03)	23.0	4,60,000 cum 7,82,000 Ton	7,66,666 Cum 13,03,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
24.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 01)	17.2802	3,45,604 cum 5,87,527 Ton	5,76,006 Cum 9,79,210 Ton	Existing (Approved by SEIAA)	Yes	Yes
25.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 412, 413, 414 (Khand No. 04)	23.0	2,61,972 cum 4,45,352 Ton	3,36,760 Cum 5,72,492 Ton	Existing (Approved by SEIAA)	Yes	Yes
26.	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 01)	4.048	58,282 cum 99,079 Ton	97,136 Cum 1,65,131 Ton	Existing (Approved by SEIAA)	Yes	Yes
27.	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 02)	3.644	52,465 cum 89,191 Ton	87,441 Cum 1,48,649 Ton	Existing (Approved by SEIAA)	Yes	Yes
28.	Ken River	Village – Bhawani Purwa, Tehsil- Banda, District- Banda, Gata No.- 5137, 5138, 5139, 5140, 5141	4.0	80,000 cum 1,36,000 Ton	1,33,333 Cum 2,26,666 Ton	Existing (Approved by SEIAA)	Yes	Yes

29.	Ken River	Village – Bhuredi, Tehsil- Banda, District- Banda, Gata No.- Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.0	2,24,932 cum 3,82,384 Ton	3,74,886 Cum 6,37,306 Ton	Existing (Approved by SEIAA)	Yes	Yes
30.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 03)	19.0	2,16,412 cum 3,67,900 Ton	3,60,686 Cum 6,13,166 Ton	Existing (Approved by SEIAA)	Yes	Yes
31.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 02)	19.0	2,16,412 cum 3,67,900 Ton	3,60,686 Cum 6,13,166 Ton	Existing (Approved by SEIAA)	Yes	Yes
32.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- part of 72/47, part of 74/1, 75 mi (Khand No. 01)	20.0	2,87,954 cum 4,89,522 Ton	4,79,923 Cum 8,15,869 Ton	Existing (Approved by SEIAA)	Yes	Yes
33.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 5029, 5030KA, 5093KA, 5094KA, 5097	20.0	2,75,118 cum 4,67,701 Ton	4,58,530 Cum 7,79,501 Ton	Existing (Approved by SEIAA)	Yes	Yes
34.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676	24.0	3,30,141 cum 5,61,240 Ton	5,50,235 Cum 9,35,399 Ton	Existing (Approved by SEIAA)	Yes	Yes
35.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4881, 4880, 4834, 4824 Kha	27.0	3,71,410 cum 6,31,397 Ton	6,19,016 Cum 10,52,327 Ton	Existing (Approved by SEIAA)	Yes	Yes

36.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883	40.0	8,00,000 cum 13,60,000 Ton	13,33,333 Cum 22,66,666 Ton	Existing (Approved by SEIAA)	Yes	Yes
37.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 06	15.0	3,00,000 cum 5,10,000 Ton	5,00,000 Cum 8,50,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
38.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 01	15.0	3,00,000 cum 5,10,000 Ton	5,00,000 Cum 8,50,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
39.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 05	15.0	3,00,000 cum 5,10,000 Ton	5,00,000 Cum 8,50,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
40.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 02	15.0	3,00,000 cum 5,10,000 Ton	5,00,000 Cum 8,50,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
41.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 03	15.0	3,00,000 cum 5,10,000 Ton	5,00,000 Cum 8,50,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
42.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 04	15.0	3,00,000 cum 5,10,000 Ton	5,00,000 Cum 8,50,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
43.	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 02)	28.0	6,13,529 cum 10,42,999 Ton	10,22,548 Cum 17,38,331 Ton	Existing (Approved by SEIAA)	Yes	Yes
44.	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 01)	10.7	2,14,000 cum 3,63,800 Ton	3,56,667 Cum 6,06,333 Ton	Existing (Approved by SEIAA)	Yes	Yes

45.	Ken River	Village – Ganchha, Tehsil- Banda, District- Banda, Gata no. 1971/1	10.0	1,37,559 cum 2,33,850 Ton	2,29,265 Cum 3,89,750 Ton	Existing (Approved by SEIAA)	Yes	Yes
46.	Ken River	Village-Ladakapurwa, Tehsil- Banda, District- Banda, Gata no. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.0	4,00,000 cum 6,80,000 Ton	6,66,666 Cum 11,33,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
47.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3	18.5	5,55,722 cum 9,44,727 Ton	9,26,203 Cum 15,74,545 Ton	Existing (Approved by SEIAA)	Yes	Yes
48.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.01)	16.0	2,39,932 cum 4,07,884 Ton	3,99,886 Cum 6,79,806 Ton	Existing (Approved by SEIAA)	Yes	Yes
49.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.02)	16.0	2,39,932 cum 4,07,884 Ton	3,99,886 Cum 6,79,806 Ton	Existing (Approved by SEIAA)	Yes	Yes
50.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no.Part of 100 (Khand No.02)	16.0	2,39,932 cum 4,07,884 Ton	3,99,886 Cum 6,79,806 Ton	Existing (Approved by SEIAA)	Yes	Yes
51.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 62, 63/1	17.0	2,54,928 cum 4,33,378 Ton	4,24,880 Cum 7,22,296 Ton	Existing (Approved by SEIAA)	Yes	Yes
52.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 426/7	8.724	1,24,812 cum 2,12,180 Ton	2,08,020 Cum 3,53,634 Ton	Existing (Approved by SEIAA)	Yes	Yes

53.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 03)	16.0	2,39,932 cum 4,07,884 Ton	3,99,886 Cum 6,79,806 Ton	Existing (Approved by SEIAA)	Yes	Yes
54.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 01)	16.0	3,20,000 cum 5,44,000 Ton	5,33,333 Cum 9,06,666 Ton	Existing (Approved by SEIAA)	Yes	Yes
55.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 455	23.0	4,60,000 cum 7,82,000 Ton	7,66,666 Cum 13,03,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
56.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 61/3	20.0	4,00,000 cum 6,80,000 Ton	6,66,666 Cum 11,33,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
57.	Ken River	Village-Khairai, Tehsil- Pailani, District- Banda, Gata no. 2/1, 2/2, 2/4	5.80	1,16,000 cum 1,97,200 Ton	1,93,333 Cum 3,28,666 Ton	Existing (Approved by SEIAA)	Yes	Yes
58.	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 122/7 & 111/2 (Khand no.-02)	13.00	1,95,000 cum 3,31,500 Ton	3,25,000 Cum 5,52,500 Ton	Existing (Approved by SEIAA)	Yes	Yes
59.	Ken River	Village-Kolawalraipur, Tehsil- Naraini, District- Banda, Gata no. 4	10.0	1,30,104 cum 2,21,177 Ton	2,16,840 Cum 3,68,628 Ton	Existing (Approved by SEIAA)	Yes	Yes
60.	Ken River	Village-Madaulikhurd Khadar, Tehsil- Pailani, District- Banda, Gata no. 58, 107, 108, 109, 110, 111, 114	7.053	1,01,504 cum 1,72,557 Ton	1,69,173 Cum 2,87,594 Ton	Existing (Approved by SEIAA)	Yes	Yes
61.	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 99/3, 99/22, 100/7, 101/5, 103/10,	18.21	2,62,182 cum 4,45,709 Ton	4,36,970 Cum 7,42,849 Ton	Existing (Approved by SEIAA)	Yes	Yes

		104/2, 104/5						
62.	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.0	2,73,556 cum 4,65,045 Ton	4,55,926 Cum 7,75,074 Ton	Existing (Approved by SEIAA)	Yes	Yes
63.	Ken River	Village-Padoharakhadar, Tehsil- Pailani, District- Banda, Gata no. 165, 166, 174	14.0	2,01,568 cum 3,42,666 Ton	3,35,946 Cum 5,71,108 Ton	Existing (Approved by SEIAA)	Yes	Yes
64.	Ken River	Village-Pailani, Tehsil- Pailani, District- Banda, Gata no. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.0	3,60,000 cum 6,12,000 Ton	6,00,000 Cum 10,20,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
65.	Yamuna River	Village-Sabadakhadar, Tehsil- Pailani, District- Banda, Gata no. part of 168	10.0	1,00,000 cum 1,70,000 Ton	1,66,666 Cum 2,83,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
66.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	3,83,267 cum 6,51,554 Ton	6,38,778 Cum 10,85,922 Ton	Existing (Approved by SEIAA)	Yes	Yes
67.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117	46.0	6,62,294 cum 11,25,900 Ton	11,03,823 Cum 18,76,499 Ton	Existing (Approved by SEIAA)	Yes	Yes
68.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 60	18.0	2,59,158 cum 4,40,569 Ton	4,31,930 Cum 7,34,281 Ton	Existing (Approved by SEIAA)	Yes	Yes
69.	Yamuna	Village-Sadimadanpur,	17.50	5,25,000 cum	8,75,000 Cum	Existing	Yes	Yes

	River	Tehsil- Pailani, District- Banda, Gata no. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3		8,92,500 Ton	14,87,500 Ton	(Approved by SEIAA)		
70.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 92/6, 92/7, 94	7.46	2,23,800 cum 3,80,460 Ton	3,73,000 Cum 6,34,100 Ton	Existing (Approved by SEIAA)	Yes	Yes
71.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 50/2, 50/2kha, 51	18.49	5,54,700 cum 9,42,990 Ton	9,24,500 Cum 15,71,650 Ton	Existing (Approved by SEIAA)	Yes	Yes
72.	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 176mi, 172ga, 182, 187	25.29	2,91,518 cum 4,95,581 Ton	4,85,863 Cum 8,25,967 Ton	Existing (Approved by SEIAA)	Yes	Yes
73.	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi	25.29	2,91,518 cum 4,95,581 Ton	4,85,863 Cum 8,25,967 Ton	Existing (Approved by SEIAA)	Yes	Yes
74.	Ranj River	Village-Khalari, Tehsil- Naraini, District- Banda, Gata No. 585/1, 857, 859/1, 914, 954, 1248/2	6.648	94,652 cum 1,60,908 Ton	1,57,753 Cum 2,68,180 Ton	Existing (Approved by SEIAA)	Yes	Yes
75.	Ranj River	Village-Shahpatan, Tehsil- Naraini, District- Banda, Gata No. 420, 530/2, 532, 709, 716	6.93	1,01,227 cum 1,72,086 Ton	1,68,711 Cum 2,86,808 Ton	Existing (Approved by SEIAA)	Yes	Yes
76.	Ken River	Village-Bariyari, Tehsil- Naraini, District- Banda, Gata No. 429, 430	13.3620	2,67,240 cum 4,54,308 Ton	4,45,400 Cum 7,57,180 Ton	Existing (Approved by SEIAA)	Yes	Yes

77.	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 195/1	14.3850	2,15,775 cum 3,66,818 Ton	3,59,625 Cum 6,11,362 Ton	Existing (Approved by SEIAA)	Yes	Yes
78.	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 300mi, 316mi	7.30	94,949 cum 1,61,413 Ton	1,58,248 Cum 2,69,021 Ton	Existing (Approved by SEIAA)	Yes	Yes
79.	Ranj River	Village-Barkola Kala, Tehsil- Naraini, District- Banda, Gata No. 659, 724, 805	10.00	1,43,177 cum 2,43,401 Ton	2,38,628 Cum 4,05,667 Ton	Existing (Approved by SEIAA)	Yes	Yes
80.	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 01)	21.0	3,02,351 cum 5,13,997 Ton	5,03,918 Cum 8,56,660 Ton	Existing (Approved by SEIAA)	Yes	Yes
81.	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 02)	21.0	3,02,351 cum 5,13,997 Ton	5,03,918 Cum 8,56,660 Ton	Existing (Approved by SEIAA)	Yes	Yes
82.	Ken River	Village- Kolawalraipur, Tehsil- Naraini, District- Banda, Gata No. 721, 722, 723	20.0	2,60,206 cum 4,42,350 Ton	4,33,676 Cum 7,37,249 Ton	Existing (Approved by SEIAA)	Yes	Yes
83.	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	12.86	1,38,552 cum 2,35,538 Ton	2,30,920 Cum 3,92,564 Ton	Existing (Approved by SEIAA)	Yes	Yes
84.	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	15.165	3,03,300 cum 5,15,610 Ton	5,05,500 Cum 8,59,350 Ton	Existing (Approved by SEIAA)	Yes	Yes
85.	Ken River	Village- Risaura, Tehsil- Naraini, District- Banda, Gata No. 116Ga	18.0	2,34,185 cum 3,98,115 Ton	3,90,308 Cum 6,63,523 Ton	Existing (Approved by SEIAA)	Yes	Yes

86.	Baghain River	Village- Singhauti, Tehsil- Naraini, District- Banda, Gata No. 13/1, 13/3, 30/2, 400/2	3.55	57,118 cum 97,101 Ton	95,196 Cum 1,61,833 Ton	Existing (Approved by SEIAA)	Yes	Yes
87.	Ken River	Village- Nihalpur, Tehsil- Naraini, District- Banda, Gata No. 492/13	24.0	3,12,247 cum 5,30,820 Ton	5,20,411 Cum 8,84,698 Ton	Existing (Approved by SEIAA)	Yes	Yes
88.	Ranj River	Village- Chandpura, Tehsil- Naraini, District- Banda, Gata No. 269, 287, 313	1.445	20,527 cum 34,896 Ton	34,211 Cum 58,158 Ton	Existing (Approved by SEIAA)	Yes	Yes
89.	Ken River	Village- Jarar, Tehsil- Naraini, District- Banda, Gata No. 851, 866, 867, 869, 872, 876	8.0	1,60,000 cum 2,72,000 Ton	2,66,666 Cum 4,53,332 Ton	Existing (Approved by SEIAA)	Yes	Yes
90.	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 133 & 134 (Khand no.-01)	15.654	2,34,810 cum 3,99,177 Ton	3,91,350 Cum 6,65,295 Ton	Existing (Approved by SEIAA)	Yes	Yes
91.	Baghain River	Village- Gopra, Tehsil- Naraini, District- Banda, Gata No. 2/1, 473mi, 474, 659	4.21	58,882 cum 1,00,099 Ton	98,136 Cum 1,66,831 Ton	Existing (Approved by SEIAA)	Yes	Yes
92.	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1, 191, 3	33.0	3,55,535 cum 6,04,410 Ton	5,92,558 Cum 10,07,348 Ton	Existing (Approved by SEIAA)	Yes	Yes
93.	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1	33.0	6,60,000 cum 11,22,000 Ton	11,00,000 Cum 18,70,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
94.	Baghain River	Village- Badausa, Tehsil- Atrra, District- Banda, Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598	10.0	1,00,000 cum 1,70,000 Ton	1,66,667 Cum 2,83,333 Ton	Existing (Approved by SEIAA)	Yes	Yes

95.	Baghain River	Village- Mahuta, Tehsil- Atrra, District- Banda, Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	2,10,000 cum 3,57,000 Ton	3,50,000 Cum 5,95,000 Ton	Existing (Approved by SEIAA)	Yes	Yes
96.	Baghain River	Village- Bhadawal, Tehsil- Atrra, District- Banda, Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949	22.94	2,81,328 cum 4,78,258 Ton	4,68,880 Cum 7,97,096 Ton	Existing (Approved by SEIAA)	Yes	Yes
97.	Baghain River	Village- Chandaur, Tehsil- Atrra, District- Banda, Gata No. 2494	7.80	95,657 cum 1,62,617 Ton	1,59,428 Cum 2,71,027 Ton	Existing (Approved by SEIAA)	Yes	Yes
98.	Baghain River	Village- Tarsuma, Tehsil- Atrra, District- Banda, Gata No. 2/2, 3	3.11	38,140 cum 64,838 Ton	63,566 Cum 1,08,062 Ton	Existing (Approved by SEIAA)	Yes	Yes
99.	Baghain River	Village- Tera Ba, Tehsil- Atrra, District- Banda, Gata No. 1749kha, 1766, 2421	9.34	1,14,543 cum 1,94,723 Ton	1,90,905 Cum 3,24,538 Ton	Existing (Approved by SEIAA)	Yes	Yes
100.	Yamuna River	Village-Dadau Khadar, Tehsil- Baberu, District- Banda, Gata No.- 38/1, 40, 41, 42Mi (Khand no. 07)	12.0	1,20,000 cum 2,04,000 Ton	2,00,000 Cum 3,40,000 Ton	Proposed	Yes	Yes
101.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 4/1, 4/21, 4/22, 4/24, 4/25, 4/26, 4/29, 4/32, 4/33, 4/34, 4/35, 4/36	13.0	2,60,000 cum 4,42,000 Ton	4,33,333 Cum 7,36,666 Ton	Proposed	Yes	Yes
102.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 431/1 (Khand No. 05)	23.0	4,60,000 cum 7,82,000 Ton	7,66,666 Cum 13,03,332 Ton	Proposed	Yes	Yes

103.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 337/1, 337/4, 337/5, 337/6 (Khand No. 03)	24.0	4,80,000 cum 8,16,000 Ton	8,00,000 Cum 13,60,000 Ton	Proposed	Yes	Yes
104.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 28/1, 28/5, 28/6, 28/7, 29 (Khand No. 01)	27.0	5,40,000 cum 9,18,000 Ton	9,00,000 Cum 15,30,000 Ton	Proposed	Yes	Yes
105.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-01)	17.50	3,50,000 cum 5,95,000 Ton	5,83,333 cum 9,91,666 Ton	Proposed	Yes	Yes
106.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-02)	17.50	3,50,000 Cum 5,95,000 Ton	5,83,333 cum 9,91,666 Ton	Proposed	Yes	Yes
107.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-03)	17.50	3,50,000cum 5,95,000 Ton	5,83,333 cum 9,91,666 Ton	Proposed	Yes	Yes
108.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-04)	17.50	3,50,000 cum 5,95,000 Ton	5,83,333 cum 9,91,666 Ton	Proposed	Yes	Yes
109.	Yamuna River	Village-Amedhi Khadar, Tehsil- Baberu, District- Banda, Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-01)	16.80	3,36,000 cum 5,71,200 Ton	5,60,000 cum 9,52,000 Ton	Proposed	Yes	Yes
110.	Yamuna River	Village-Amedhi Khadar,	17.50	3,50,000 cum 5,95,000 Ton	5,83,333 cum 9,91,666 Ton	Proposed	Yes	Yes

		Tehsil- Baberu, District- Banda, Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-02)						
111.	Yamuna River	Village-Gaura Khadar, Tehsil- Baberu, District- Banda, Gata No. Part of 2/1 (Khand No.-01)	9.00	1,80,000 cum 3,06,000 Ton	3,00,000 cum 5,10,000 Ton	Proposed	Yes	Yes
112.	Yamuna River	Village-Gazipur Khadar, Tehsil- Pailani, District- Banda, Gata No. Part of 138/1	20.00	4,00,000 cum 6,80,000 Ton	6,66,666 cum 11,33,332 Ton	Proposed	Yes	Yes
113.	Yamuna River	Village- Sadimadanpur Tehsil- Pailani, District- Banda, Gata No. 836, 840, 841, 842, 843 & 844	1.068	26,775 cum 45,517 MT	44,625 cum 75,862 MT	Existing Patta Land (Approved by SEIAA)	Yes	Yes

LEASES DROPPED FROM THE PREVIOUS DSR OF 2017:

Sl No	District Name	Tehsil Name	River	Village Name	GataNo	Total Area In Hectare	Remarks
1	Banda	Baberu	Baghain	Mamsi Khurd	3048, 3049, 3199kha	4.26	Lease is divided into 02 patches One is adjacent to open scrub land.
2	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 Khand San.-01)	12.00	These 03 leases are water submerged throughout year.
3	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.-02)	12.00	
4	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.-	12.00	

					03)		
5	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 Khand San.-04)	12.00	Situated in 200m radius of the bridge, so not suitable as per UPMMCR,2021 and SSMG,2016
6	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.&05)	12.00	
7	Banda	Baberu	Yamuna	Dadau Khadar	part of 41, part of 42 (Khand San.-&06)	12.00	
8	Banda	Pailani	Yamuna	Sabada Khadar	168mi	10.00	No Sand Bars formation essential for mining.
9	Banda	Naraini	Ranj	Katra kalinjar	283, 285, 1461, 1442, 1444, 1621	6.41	Divided into 04 patches, one is situated next to open scrub land and other 03 situated next to Imla, Kauhari and Saraiyan RF
10	Banda	Naraini	Ken	Nihalpur	459, 462/4, 472/5	12.00	Situated in 200m radius of the bridge, so not suitable as per UPMMCR,2021 and SSMG,2016
11	Banda	Naraini	Baghain	Bhasraud	3	36.61	Situated in 100m radius of the Forest, so not suitable as per FCA,1980
12	Banda	Naraini	Baghain	pathra	450, 472/2, 473, 475, 971, 1003, 1005, 1078, 1081, 1192	10.45	Divided into 8 patches, 05 patches on River Baghain and 03 on Banganga River. Almost no sand deposition.
13	Banda	Naraini	Ranj	Pukari	504/1	2.41	No Sand Bars formation essential

							for mining.
14	Banda	Naraini	Baghain	Rampur murdi	518, 519/1	4.21	Reserve Forest next to the Mining Lease.
15	Banda	Naraini	Baghain	Sadha	1283, 1295, 1300, 1371ga, 1407, 1515, 1784kha, 1867, 1870kha, 1873, 1935, 2014, 2111, 2127, 2477, 5493, 5494, 5606, 5607, 5609, 5637, 1359kha, 1372	26.79	Construction of embankments, bunds, Gabion wall, check dams Recharge pits in river catchment area.
16	Banda	Naraini	Baghain	Naugawan	2, 3, 5kha, 99, 215, 218, 219, 290kha, 601, 651ga, 685	24.09	Lease is divided in 06 patches and situated next to RF.
17	Banda	Naraini	Ken	Gaurshivpur	2, 8/4, 33/2, 40, 35, 42, 60, 51, 53, 54, 57, 62	27.99	Broken into multiple patches and Rungarh Qila of 18th Century situated in 150 m radius of the lease area.
18	Banda	Atarra	Baghain	Barchha Dandiya	144, 6910	0.60	It is divided into multiple patches. Some patches are situated on Baghain River and some on its tributary Banganga River.
19	Banda	Atarra	Baghain	Kullukheda	8117	11.04	No Sand Bars formation essential for mining.
20	Banda	Atarra	Baghain	Sinhpur Mafi	3642/2, 3780/1, 3780/7, 3854, 3949/2, 6071/1, 6082ga, 6387/2, 3948kha,	7.75	It is divided into 04 patches.
21	Banda	Atarra	Baghain	Bhusasi	8330, 8431/1, 8515	12.94	130 m away from Railway Bridge. Udaypur is overlapping the

							lease area.
22	Banda	Atarra	Baghain	Pahadi Khurd	134, 263/2	3.23	Water in lease area.
23	Banda	Atarra	Baghain	Pauhar	987, 1037, 1039, 1045, 1046, 1047, 1143, 1176, 2545	11.68	Lease is divided in 05 patches one is water logged
24	Banda	Atarra	Baghain	Udaipur	6447/1, 6448/2, 6473/1, 6479/1, 6480, 6596,	15.73	Major area in river bed is engaged in agricultural practices. Bhusasi is overlapping the lease area.
25	Banda	Atarra	Baghain	Dubaria	819, 485, 486, 1557, 1486, 1560, 1722, 8623/1, 8623/2, 8634, 8635, 8614, 8623, 8623/2, 8634, 8635, 8614, 8623, 8632, 8633, 9349, 9340, 9244, 9294, 2412, 322, 9157 9317, 9302, 9305 9799, 9797, 9796, 9814, 9420, 9412, 9433, 9463, 9452,	43.50	Lease is divided into 22 patches. 2 patches between 2 bridges. 5 patches in private land, 5 patches in Baghain River and rest patches are on Banganga River (a tributary of Baghain River)
26	Banda	Atarra	Baghain	Lamheta	1039	7.69	Major area in river bed is engaged in agricultural practices.
27	Banda	Naraini	Ken	Naseni	01	11.99	No Sand Bars formation essential for mining.

(Apart from the initial 26 dropped leases the SDC decided to drop Sl. No. 27 Naseni from the list of operational leases.)

13.0 DRAINAGE SYSTEM WITH DESCRIPTION OF MAIN RIVERS

The total geographical area of the district is 4460 km^2. The Yamuna, Ken and several tributaries of river Yamuna are flowing in the Banda district. Average rain in the district approximate 902.00 mm. General climate of the district is healthy and pleasant. The net irrigated area is 153804 Ha and the net area sown is 336000 Ha, which shows that 45.77% area is irrigated by ground water and the surface water while the rest depends on rainfall.

Yamuna River

The Yamuna River is one of the important and sacred rivers of India. It is the largest tributary of the River Ganga. It originates from Yamunotri glacier in the Mussoorie range of the lower Himalayas, and after traversing 1,376 km joins the river Ganga at Allahabad. The drainage area of the Yamuna basin is 366,220 sq km, which comprises part of seven states, viz. Uttarakhand, Himachal Pradesh, Uttar Pradesh, Haryana, Delhi, Rajasthan and Madhya Pradesh. The Yamuna River has four main tributaries in the Himalayan region: Rishi Ganga, Hanuman Ganga, Tons, and Giri. In the plains, the main tributaries are the Hindon, Chambal, Sind, Betwa and Ken. The river water is generally used for irrigation, drinking and industries as well as for mass bathing, laundry, cattle bathing, and secretion of the cremation ash. The construction of diversion structures at regular intervals (Hathinikund, Wazirabad, Okhla, Gokul, etc.) for irrigation, domestic and industrial water supply, has largely modified the flow regime of the river. The inflow of wastewater either treated or partially treated in the river further aggravates the water quality problem of the river. Though the green revolution was important for food security, but lack of regulation in the groundwater abstraction has led to ground water table depletion which causes damage in causal linkage between surface and ground water, resulting change in surface water dynamics during the lean season of the river. This is the main reason of dry river segments observed between Hathinikund and Palla (Delhi).Yamuna Rivers enters in Banda at village

Bhaura Daria and passes through Budhed, Khaptiha Khurd, Amchauli in and out of district boundary. Finally at Joraurpur, river Yamuna exits from District Banda.

Ken River

The Ken River is one of the major rivers of the Bundelkhand region of central India, and flows through two states, Madhya Pradesh and Uttar Pradesh. It is a tributary of the Yamuna.The Ken River originates near village Ahirgawan on the north-west slopes of Barner Range in Jabalpur districtand travels a distance of 427 km, before merging with the Yamuna at Chilla village, district Banda in Uttar Pradesh at 25°46′N 80°31′E.

Ken has an overall drainage basin of 28,058 km^2, out of which 12,620 km^2 belong to Sonar River its largest tributary, whose entire basin lies in Madhya Pradesh; and along its 427 kilometres (265 mi) course it receives water from its own tributaries such as Bawas, Dewar, Kaith and Baink on the left bank, and Kopra and Bearma of the right. Out of its total length of 427 kilometres (265 mi) it flows for 292 kilometres (181 mi) in Madhya Pradesh, 84 kilometres (52 mi) in Uttar Pradesh, and 51 kilometres (32 mi) forms the boundary between the two states.

Other Rivers of Banda

Chan River- This stream rises in the upland below the Patha proper, on which the village of Rukma and Dadri are situated, sometimes called The Dadri-ka-Patha, lying to the south of karwai. It flows in shallow bed, stream with boulders, as far as the village of Semardaha.

Bardaha River- This stream flows from the highlands of Rewah in the south-east corner of tehsil Karwi, and after a short course in this district flows out eastward into district.

Garra River- the last stream of any importance is the Garara, One branch rises near the village of Jamrahi and the other in Adhrauri, Both in Tehsil Naraini. The

united stream flows due north joining the Yamuna at the village of jalalpur in tehsil Baheru.

Beghain River- It is a perennial river, it issues from a hilla near kohari in district and enters at the village of Masauni Bharatpur in tehsil Naraini,flowing north-eastward through Tehsil Naraini.

Ranj River-The Ranj River drains the northeast parts of the Panna distric. The chief tributary of Baghein, the Ranj, joins it at Gurha Kalan (tahsil Naraini) but further east and flows in north direction.

Paisuni River- This stream, one of the tributaries of the Yamuna, rises in the hills of Madhya Pradesh. Near its junction with the Yamuna it forms some remarkable curves amidst lowlying land, cheifly in the village of Bhadedu, which it often floods. Its banks are usually steep and its characteristics are like those of the baghain.

Table12: Catchments Details of Yamuna River

S.No.	State	Area (Sq km) in Yamuna River
1.	Uttar Pradesh and Uttrakhand	74,208
2.	Himachal Pradesh	5,799
3.	Haryana	21,265
4.	Rajasthan	102,883
5.	Madhya Pradesh	14,023
6.	Delhi	1,485

Table 13: Catchments Details of ken River

S.No.	State	Area (Sq km) in Ken River
1.	Madhya Pradesh	12,620
2.	Uttar Pradesh	15,438

Table 14: Drainage System with Description of main rivers

S.No.	Name of River	Area Covered (Sq.Km.)	% Area Covered
1.	Yamuna River	469.15	12.56 %
2.	Ken River	737.17	19.74 %
3.	Baghain River	53.485	1.4%
4.	Ranj River	11.1	0.3%

14.0 SALIENT FEATURES OF IMPORTANT RIVERS AND STREAMS

Table 15: Salient features of Important Rivers and streams

S. No.	Name of River / stream	Total length in the District (in Km)	Place of Origin	Altitude at Origin	Portion of the river / stream recommended for mineral concession	Length of area recommended for mineral concession (in kilometer)	Average width of area recommended for mineral concession (in meters)	Area recommended for mineral concession (in square meter)	Mineable mineral potential (in M^3) [Area recommended for mineral concession*3*0.6] (60% of total mineral potential)
1	Yamuna River	124.70	Yamunotri Glacier, Lower Himalaya in Uttarakhand	6,387 m	Full length of river in the District	124700*	1200*	149640000	269352000
2	Ken River	143.84	Village Ahirgawan on the north-west slopes of Barner Range in Jabalpur district	550 m	Full length of river in the District	143840*	500*	71920000	129456000
3	Baghain River	106.97	Panna hill in Madhya Pradesh	406 m	Full length of river in the District	106970*	110#	11766700	21180060
4	Ranj River	12.5	Kohari hill in Madhya Pradesh	411 m	Full length of river in the District	12500*	90#	1125000	2025000

*Source: * DSR of District Banda issued in 2017*

 # Average of Satellite Imagery

15.0 MINERAL POTENTIAL

MINEABLE			
BOULDER (MT)	BAJARI (MT)	SAND	TOTAL MINEABLE MINERAL POTENTIAL
-	-	**42,20,13,060 m^3**	**42,20,13,060 m^3**
ANNUAL DEPOSITION			
		70,33,55,100 m3	**70,33,55,100 m^3**

16.0 ANNUAL DEPOSITION AND AVAILABILITY OF RIVER BED MATERIAL

RIVER/ STREAM	PORTION OF THE RIVER / STREAM RECOMMENDED FOR MINERAL CONCESSION	TOTAL FOR THE DISTRICT	LENGTH OF AREA RECOMMENDED FOR MINERAL CONCESSION(IN METER)	AVERAGE WIDTH OF AREA RECOMMENDED FOR MINERAL CONCESSION (IN METERS)	AREA (LENGTH IN M X WIDTH IN M) RECOMMENDED FOR MINERAL CONCESSION (IN SQUARE METER)	MINEABLE MINERAL POTENTIAL (IN M^3) [(LENGTH IN M X WIDTH IN M X 3 M DEPTH / 100) X 60] (60% OF TOTAL MINERAL POTENTIAL)
Yamuna River	Full length of river in the District	-	124700*	1200*	149640000	269352000
Ken River	Full length of river in the District	-	143840*	500*	71920000	129456000
Baghain River	Full length of river in the District	-	106970*	110#	11766700	21180060
Ranj River	Full length of river in the District	-	12500*	90#	1125000	2025000
TOTAL MINEABLE SAND IN THE DISTRICT				42,20,13,060 M^3		

* *Taken from the DSR of District Banda issued in 2017*

\# *Calculated using satellite imaginary as a district average*

17.0 ADDITIONAL INFORMATION

17.1 METHOD OF MINING

a) Extracting gravel from an excavation site that does not penetrate the water table and is located away from an active stream channel should cause little or no change to the natural hydrologic processes unless the stream captures the pit during periods of flooding. The exception is that the changes in evapotranspiration, recharge, and runoff may create minor changes to the ground-water system, which may in turn affect stream flow.

b) Limiting extraction of material in floodplains to an elevation above the water table generally disturbs more surface area than allowing extraction of material below the water table.

c) In-stream extraction of gravel from below the water level of a stream generally causes more changes to the natural hydrologic processes than limiting extraction to a reference point above the water level.

d) In-stream extraction of gravel below the deepest part of the channel (the thalweg – is the line or curve of lowest elevation within a valley or water course) generally causes more changes to the natural hydrologic processes than limiting extraction to a reference point above the thalweg.

e) Excavating sand and gravel from a small straight channel with a narrow floodplain generally will have a greater impact on the natural hydrologic processes than excavations on a braided channel with a wide floodplain.

f) Extracting sand and gravel from a large river or stream will generally create less impact than extracting the same amount of material from a smaller river or stream.

17.2 RIVERBED MATERIAL & ITS REGULATORY FRAMEWORK

As a resource, sand by definition as 'a loose, incoherent mass of mineral materials and is a product of natural processes.' These processes are the disintegration of rocks and corals under the influence of weathering and abrasion. When sand is freshly formed the particles are usually angular and sharply pointed but they gradually become smaller and more rounded as they are continuously worn down by the wind or water (ISM Envis, Dhanbad)

Ordinary earth and sand have become very important minerals for our society due to their uses in basic infrastructure & housing. Ordinary earth can be used for making brick, filling roads, whereas sand may be used as building sites, brick-making, making glass, sandpapers, reclamations etc. The role of sand is very vital with regards to the protection of the coastal environment. It acts as a buffer against strong tidal waves and storm surges by reducing their impacts as they reach the shoreline. Clean sand is indeed a rare commodity on land, but common in sand dunes and beaches. The composition of sand is highly variable, depending on the local rock sources and conditions, but the most common constituent of sand in inland continental settings and non-tropical coastal settings is silica (silicon dioxide, or SiO_2), usually in the form of quartz which because of its chemical inertness and considerable hardness, is the most common mineral resistant to weathering and it has become a very important mineral for the infrastructural development. Sand is a naturally occurring granular material composed of finely divided rock and mineral particles. River sand is one of the world's most plentiful resources (perhaps as much as 20% of the Earth's crust is sand) and gets replenishedby geogenic factors. River sand is vital for human well-being & for sustenance of rivers. Sand mining is a sensitive environmental issue which is taken into the consideration by Geology & Mining Department, Government of U.P. and Ministry of Environment & Forest, Climate Change. Governmentof India, Geology & Mining Department, Government of U.P. had notified in Rule **No. 42 ofUttar Pradesh Minor Mineral Concession Rules, 2021** and MoEF&CC in **Standard**

Environmental Condition For Sand Mining, of SSMMG, 2016 has given extraction guidelines with distance from the mining lease area compared to minimum distance permissible from the Mining Lease Area asgiven in **Table 16**.

Table 16: Environmental Sensitivity Analysis of Site

S. No.	Feature	Min. distance	Reference
1.	School	50 m	UPMMCR, 2021 *
2.	Hospital	50m	UPMMCR, 2021 *
3.	Road(NH)	100 m	SSMMG,2016
4.	Road(SH)	50 m	UPMMCR, 2021 *
5.	MDR	50 m	UPMMCR, 2021 *
6.	Railway Station	100 m	UPMMCR, 2021 *
7.	Chak Road	10 m	UPMMCR, 2021 *
8.	Bridge or embankment	200 m	UPMMCR, 2021 *
9.	Water supply /Irrigation scheme	200 m	UPMMCR, 2021 *

**** Rule No. 42***

18.0 DETAILS OF MINES IN THE DISTRICT

18.1 LEASE WISE DETAILS OF EXISTING LEASES

Site-1 (Block 1):-

The mining site is situated on the river bank of Baghein at Gata No. 3257, 3276mi, 3278, (Block 2) Village- Itwan, Tehsil-Baberu, District- Banda, U.P., is having an area of 8.15 Ha (Block1, Block 2 & Block 3). The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village - Itwan

Pillar No.	Latitude	Longitude
A	25° 23' 56.280" N	80° 52' 8.080" E
B	25° 23' 56.350" N	80° 52' 12.450" E
C	25° 23' 55.580" N	80° 52' 14.140" E
D	25° 23' 54.730" N	80° 52' 11.160" E
E	25° 23' 54.560" N	80° 52' 7.910" E
F	25° 23' 54.870" N	80° 52' 5.180" E

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S.No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	20.3	50m	50m	No
3.	Road (MDR)	3.9	50m	25m	No
4.	Railway Station	20.5	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge orEmbankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site-1 (Block 2):-

The mining site is situated on the river bank of Baghein at Gata No. 3257, 3276mi, 3278, (Block 2) Village- Itwan, Tehsil-Baberu, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village - Itwan

Pillar No.	Latitude	Longitude
A	25° 23' 54.390" N	80° 51' 57.980" E
B	25° 23' 54.580" N	80° 52' 0.030" E
C	25° 23' 52.300" N	80° 51' 57.810" E
D	25° 23' 49.850" N	80° 51' 56.580" E
E	25° 23' 48.510" N	80° 51' 55.360" E
F	25° 23' 49.950" N	80° 51' 55.180" E
G	25° 23' 51.160" N	80° 51' 55.610" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	21.2	50m	50m	No
3.	Road (MDR)	3.6	50m	25m	No
4.	Railway Station	20.2	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge orEmbankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site-1 (Block 3):-

The mining site is situated on the river bank of Baghein at Gata No. 3257, 3276mi, 3278, (Block 3) Village- Itwan, Tehsil-Baberu, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village - Itwan

Pillar No.	Latitude	Longitude
A	25° 23' 42.150" N	80° 52' 8.290" E
B	25° 23' 42.260" N	80° 52' 11.300" E
C	25° 23' 41.120" N	80° 52' 16.810" E
D	25° 23' 39.500" N	80° 52' 19.980" E
E	25° 23' 34.540" N	80° 52' 21.820" E
F	25° 23' 31.880" N	80° 52' 21.760" E
G	25° 23' 25.440" N	80° 52' 19.320" E
H	25° 23' 23.450" N	80° 52' 15.420" E
I	25° 23' 25.360" N	80° 52' 17.050" E
J	25° 23' 32.640" N	80° 52' 18.510" E
K	25° 23' 39.500" N	80° 52' 13.150" E

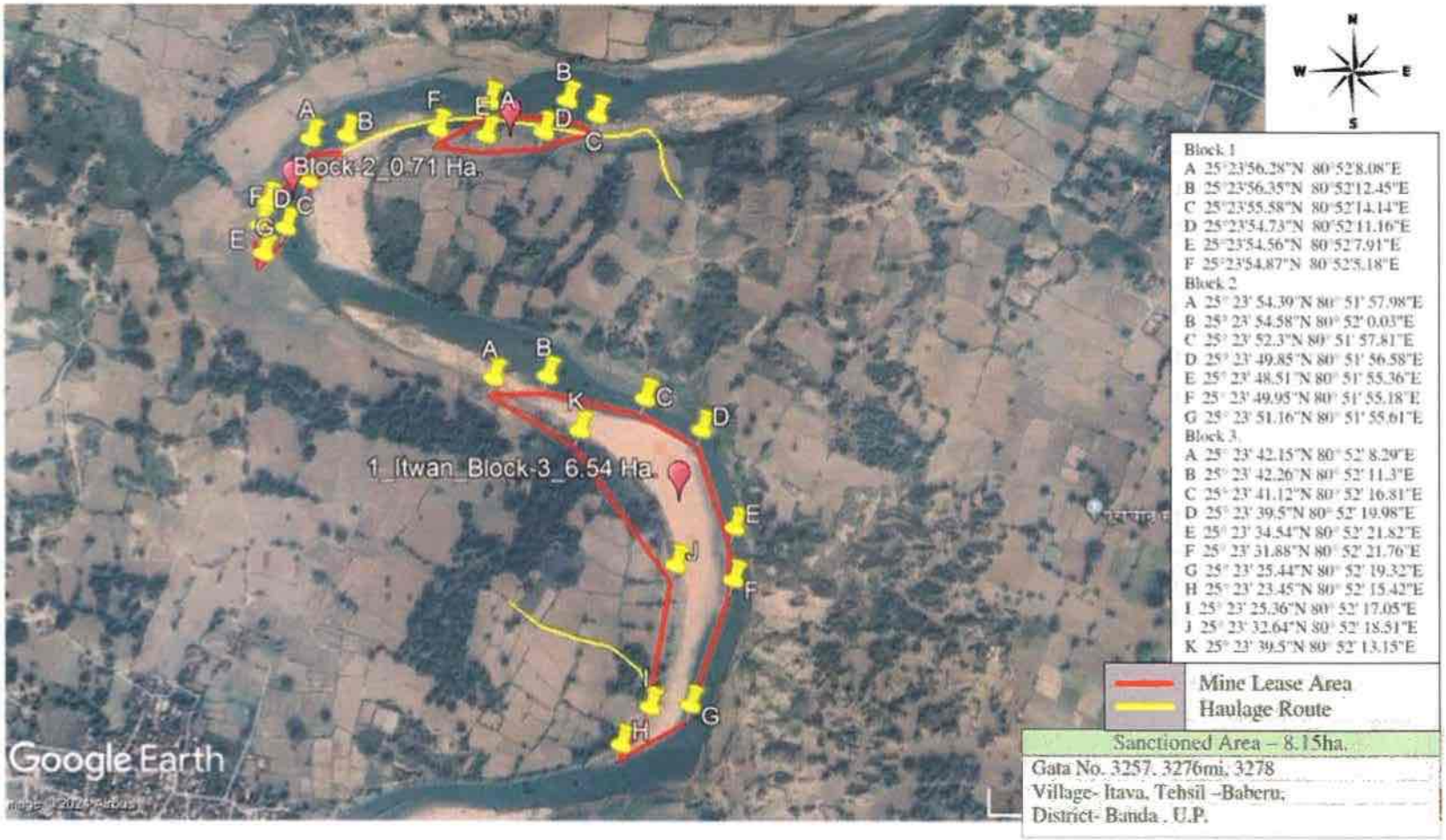
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	20.3	50m	50m	No
3.	Road (MDR)	3.3	50m	25m	No
4.	Railway Station	19.16	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge orEmbankment	3.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

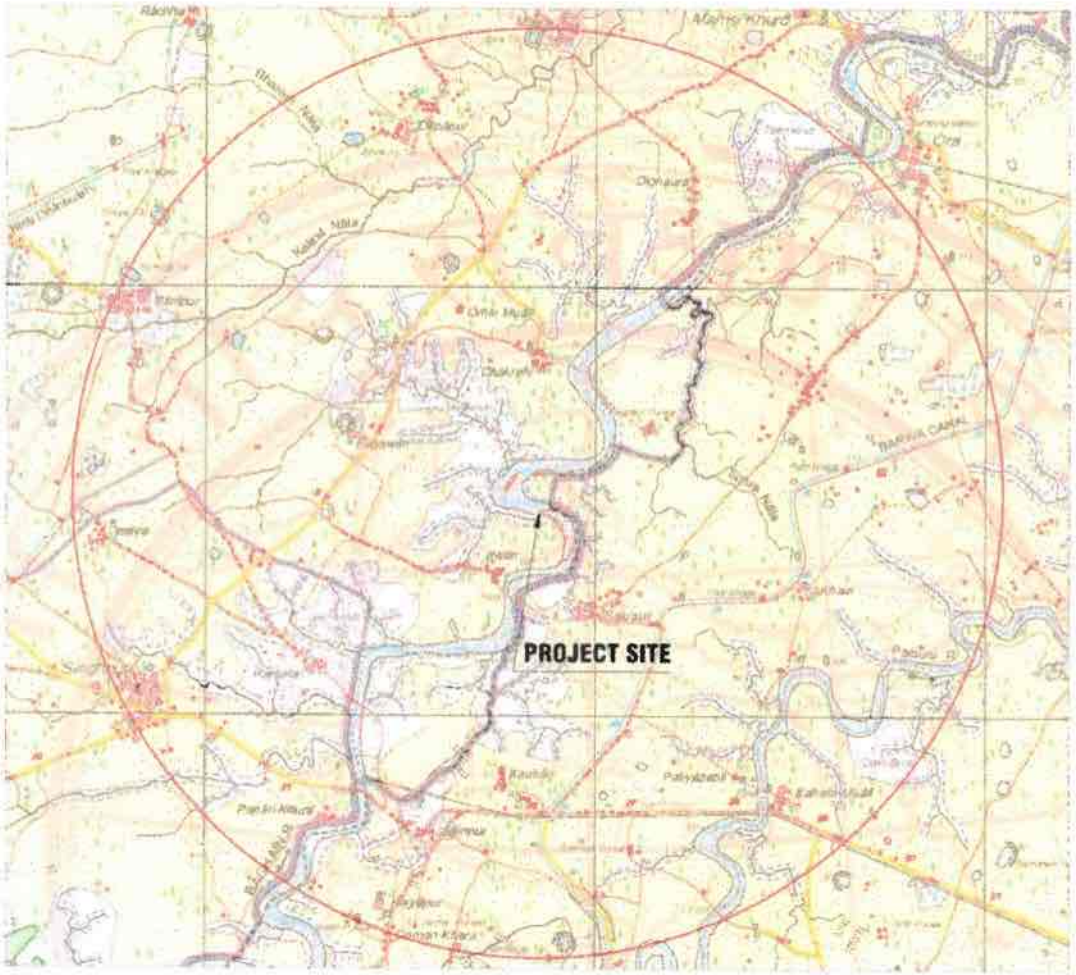
Satellite ImageryMine Site

River Bed Morrum Mining- Baghain River, Village–Itava, Tehsil- Baberu, District- Banda, Uttar Pradesh



2295

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 3257, 3276mi, 3278

Village - Itwan
Tehsil - Baberu
River - Baghain
District - Banda, U.P.

AREA :8.15HA



2296

Site- 2):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 04) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 20.000" N	80° 50' 29.350" E
B	25° 43' 14.740" N	80° 50' 39.760" E
C	25° 43' 12.210" N	80° 50' 38.690" E
D	25° 43' 6.240" N	80° 50' 40.120" E
E	25° 43' 0.080" N	80° 50' 42.260" E
F	25° 42' 57.420" N	80° 50' 43.190" E
G	25° 43' 7.250" N	80° 50' 22.630" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.7	50m	50m	No
2.	Hospital	10.7	50m	50m	No
3.	Road (MDR)	5.3	50m	25m	No
4.	Railway Station	17.4	100m	100m	No
5.	Chak Road	0.87	10m	10m	No
6.	Bridge orEmbankment	11.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

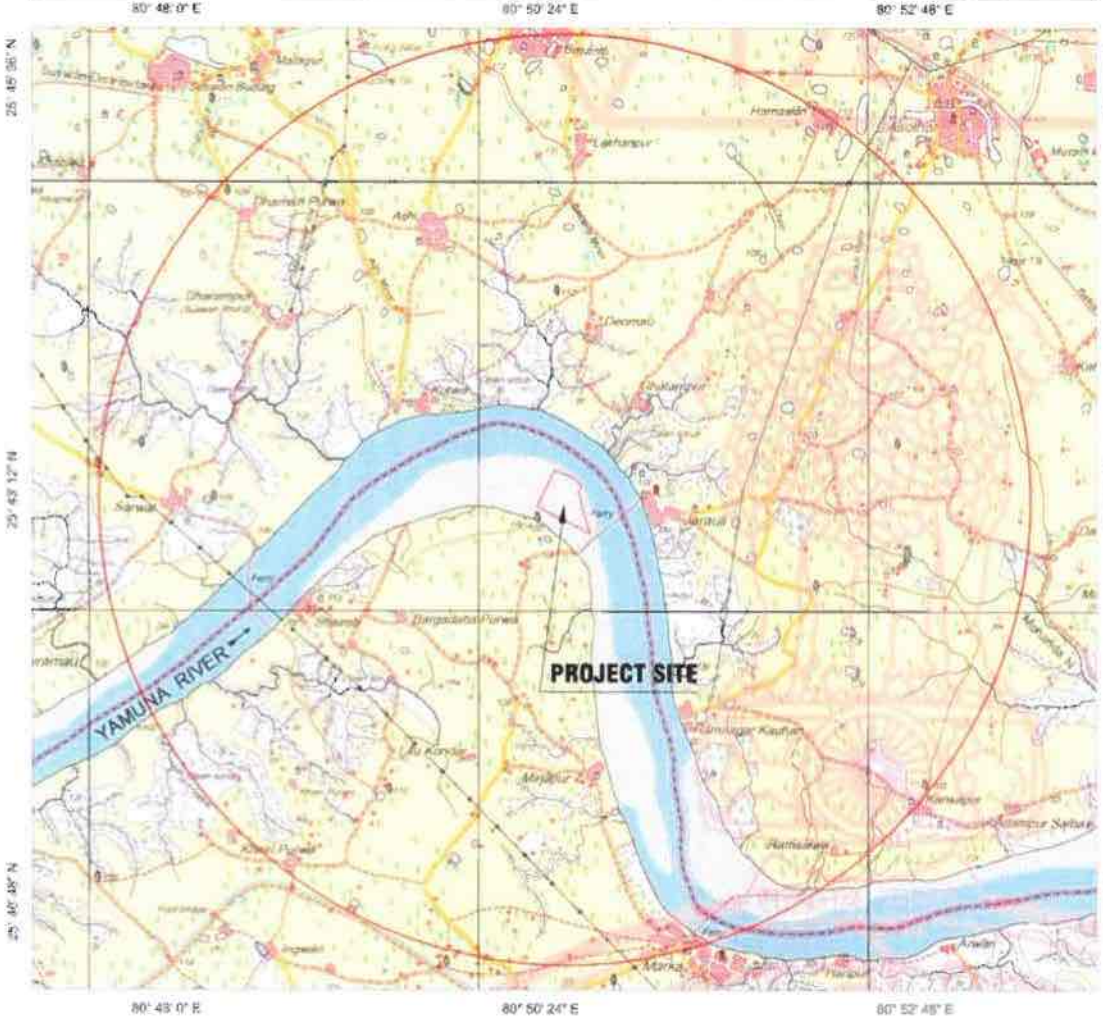
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Marka Khadar, Khand No.-04, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



2298

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No:Part of 96/2
(Khand No.04)
Village - Marka Khadar,
Tehsil - Baberu
River - Yamuna
District - Banda, U.P.

AREA :20.0HA



2299

Site- 3):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 03) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 28.660" N	80° 50' 9.780" E
B	25° 43' 20.530" N	80° 50' 28.360" E
C	25° 43' 7.450" N	80° 50' 21.350" E
D	25° 43' 11.340" N	80° 50' 8.500" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.7	50m	50m	No
2.	Hospital	10.8	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	17.4	100m	100m	No
5.	Chak Road	0.98	10m	10m	No
6.	Bridge orEmbankment	11.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

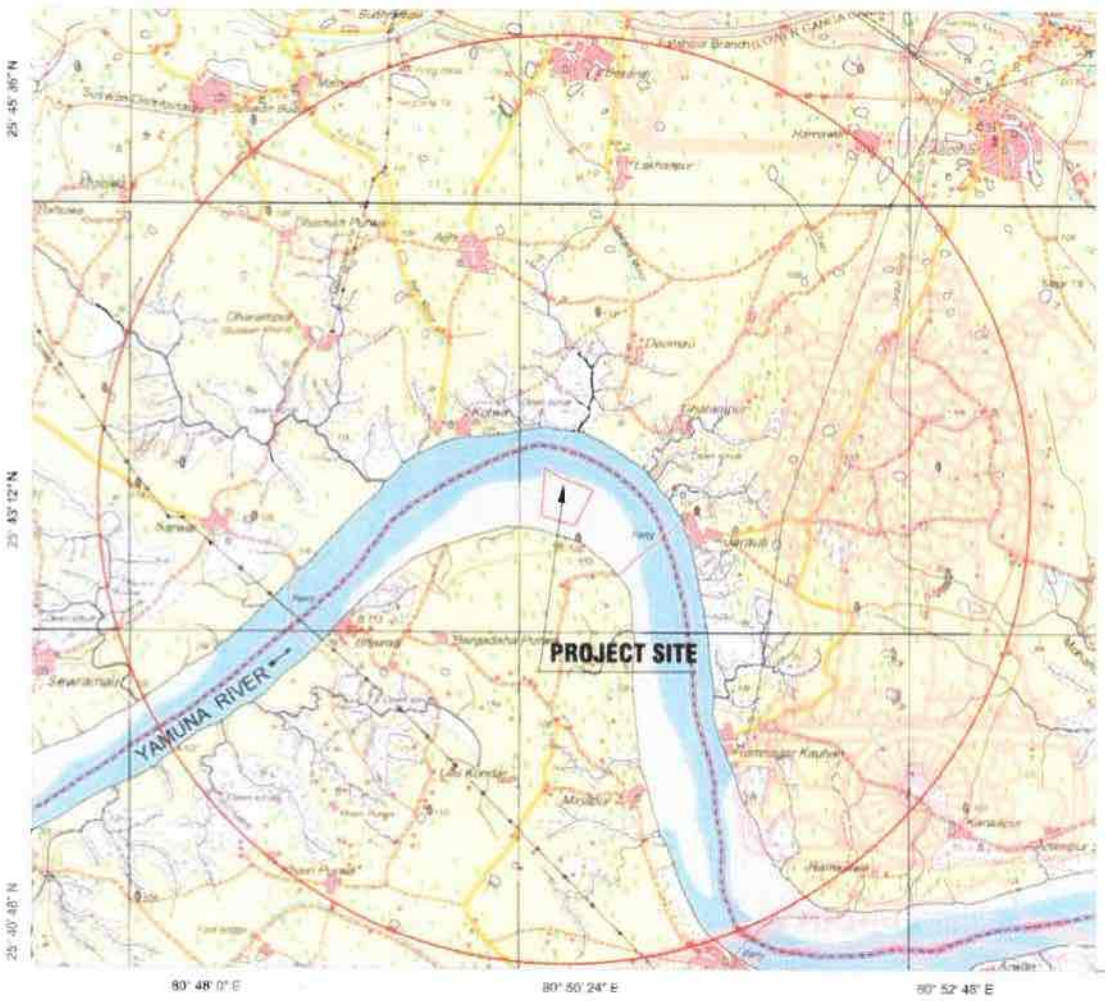
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Marka Khadar, Khand No.-03, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



2301

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part 96/2 (Khand No. 03)

Village - Marka Khadar,
Tehsil - Baberu
River - Yamuna
District - Banda, U.P.

AREA :20.0HA



2302

Site- 4):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 01) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 8.42" N	80° 49' 28.85" E
B	25° 43' 16.85" N	80° 49' 34.21" E
C	25° 43' 23.43" N	80° 49' 39.21" E
D	25° 43' 27.23" N	80° 49' 52.21" E
E	25° 43' 11.21" N	80° 49' 54.07" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.7	50m	50m	No
2.	Hospital	10.8	50m	50m	No
3.	Road (MDR)	4.6	50m	25m	No
4.	Railway Station	17.6	100m	100m	No
5.	Chak Road	1.17	10m	10m	No
6.	Bridge orEmbankment	10.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

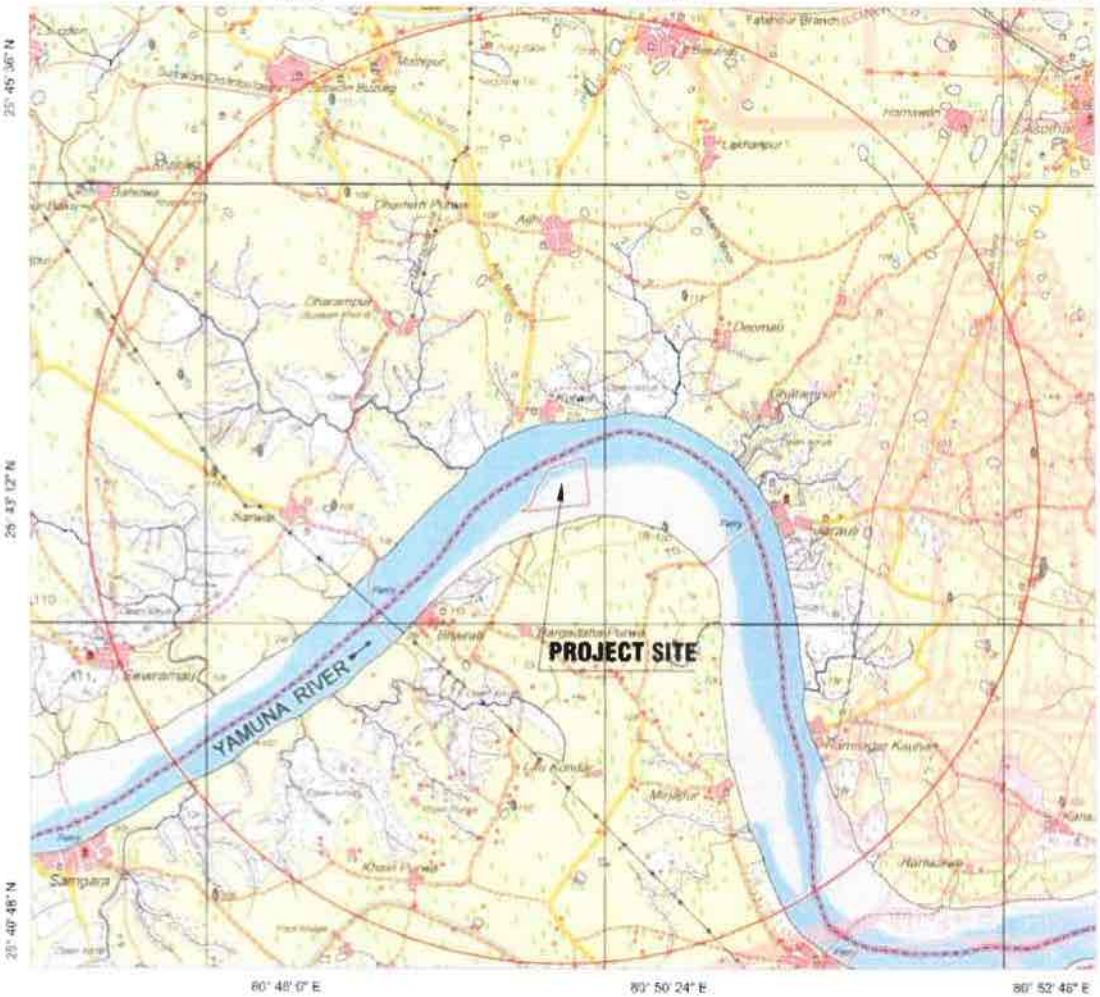
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Marka Khadar, Khand No.-01, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



2304

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 96/2 (Khand No. 01)

Village - Marka Khadar.
Tehsil - Baberu
River - Yamuna
District - Banda, U.P.

AREA :20.0HA



2305

Site- 5):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 02) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 27.360" N	80° 49' 53.710" E
B	25° 43' 28.660" N	80° 50' 8.500" E
C	25° 43' 11.340" N	80° 50' 7.430" E
D	25° 43' 11.210" N	80° 49' 55.280" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

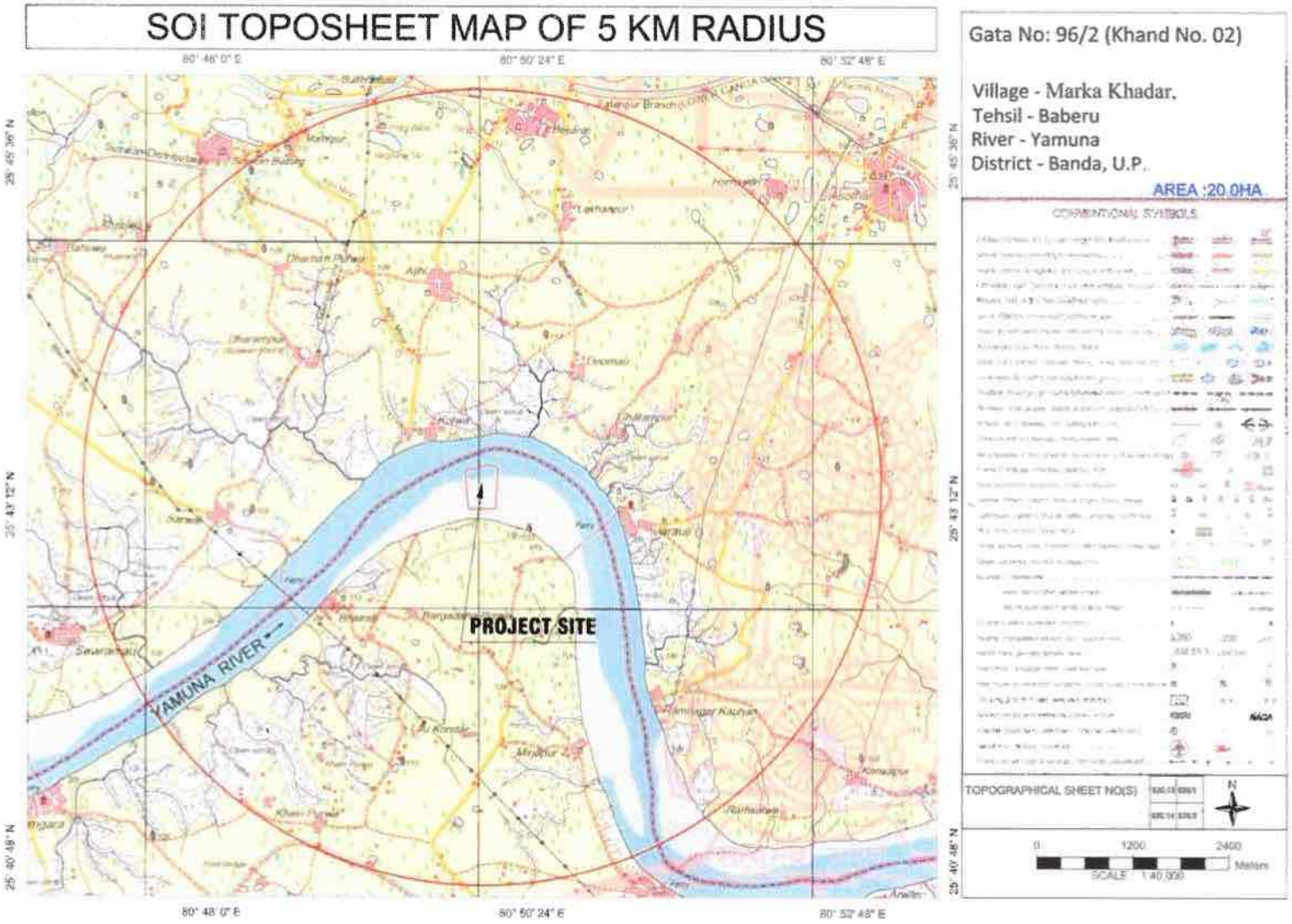
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.5	50m	50m	No
2.	Hospital	10.8	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	17.4	100m	100m	No
5.	Chak Road	0.93	10m	10m	No
6.	Bridge orEmbankment	10.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Marka Khadar, Khand No.-02, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



2307


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 46' 0" E
80° 50' 24" E
80° 52' 48" E
25° 45' 36" N
25° 43' 12" N
25° 40' 48" N
PROJECT SITE
YAMUNA RIVER
Gata No: 96/2 (Khand No. 02)
Village - Marka Khadar,
Tehsil - Baberu
River - Yamuna
District - Banda, U.P.
AREA :20.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Metres
SCALE 1:40,000

2308

Site- 6):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 02) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 20.570" N	80° 55' 46.750" E
B	25° 41' 24.790" N	80° 55' 57.470" E
C	25° 41' 8.530" N	80° 55' 56.820" E
D	25° 41' 9.990" N	80° 55' 47.180" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	12.3	50m	50m	No
3.	Road (MDR)	4.1	50m	25m	No
4.	Railway Station	15.6	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge orEmbankment	19.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

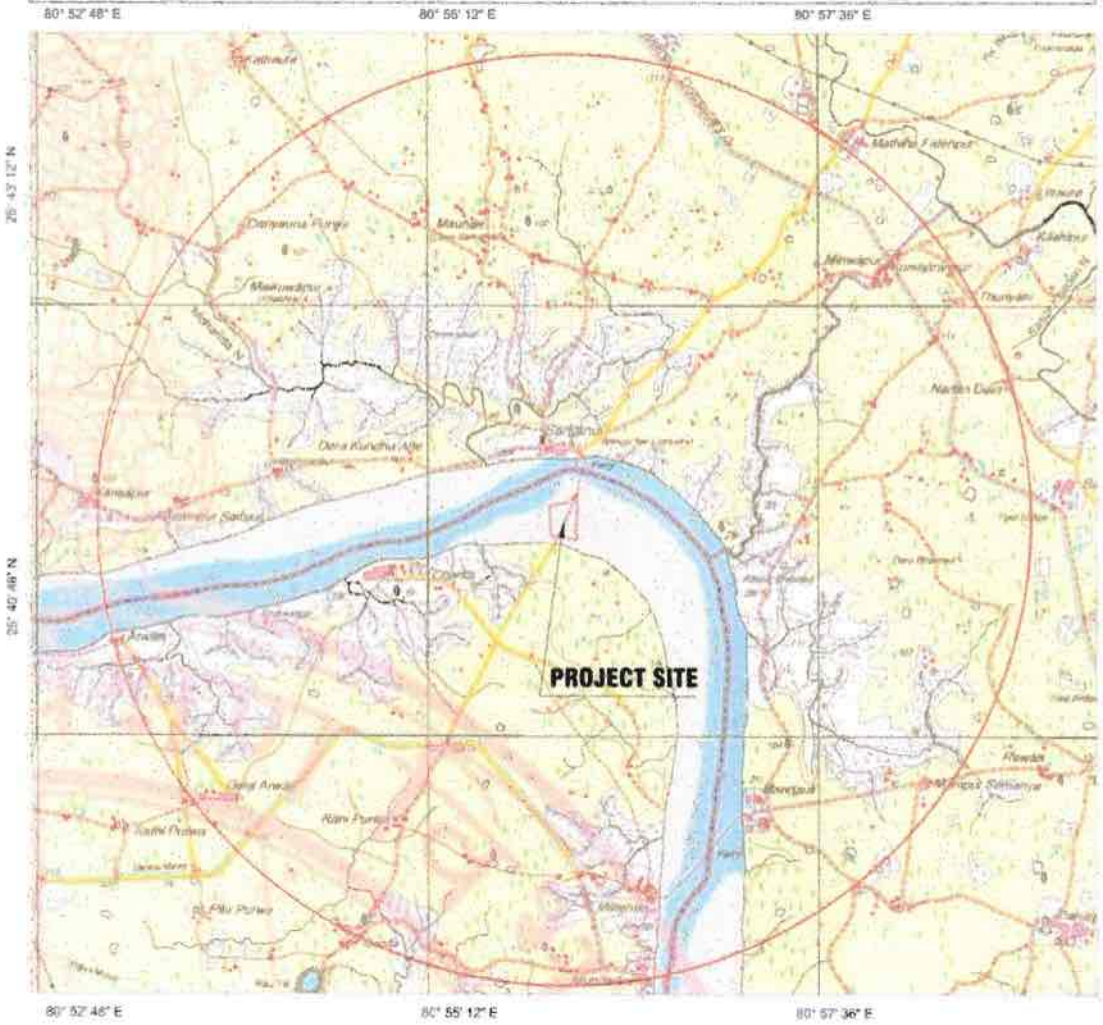
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-02, Tehsil- Baberu, District- Banda, Uttar Pradesh



2310

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 21 (Khand No. 02)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA :11.0HA



2311

Site- 7):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 03) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 24.790" N	80° 55' 57.470" E
B	25° 41' 27.710" N	80° 56' 6.250" E
C	25° 41' 7.650" N	80° 56' 2.570" E
D	25° 41' 8.530" N	80° 55' 56.820" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	12.4	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	15.4	100m	100m	No
5.	Chak Road	0.4	10m	10m	No
6.	Bridge orEmbankment	20.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

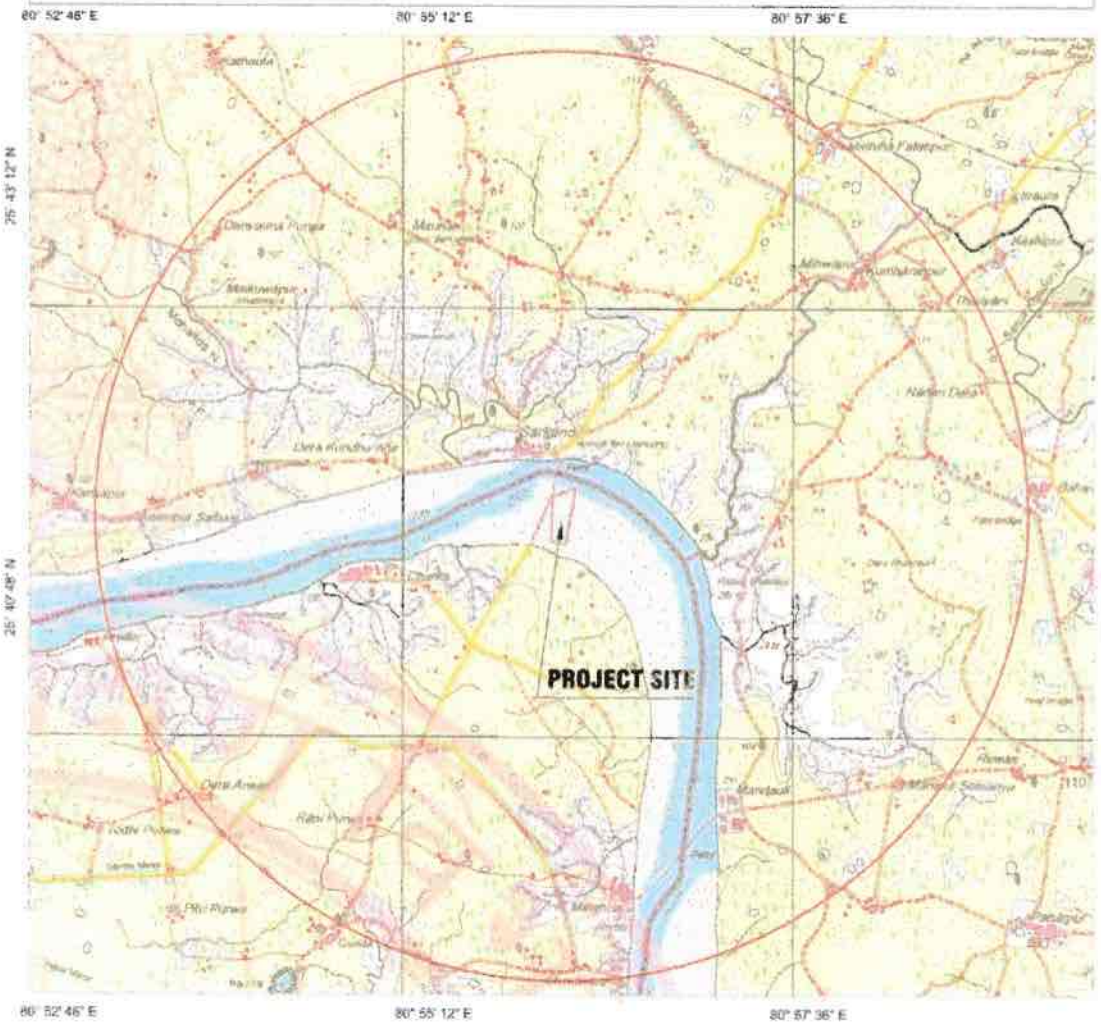
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-03, Tehsil- Baberu, District- Banda, Uttar Pradesh



2313

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 21 (Khand No. 03)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA :11.0HA



2314

Site- 8):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 01) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 12.50 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 17.590" N	80° 55' 33.040" E
B	25° 41' 20.570" N	80° 55' 46.750" E
C	25° 41' 9.990" N	80° 55' 47.180" E
D	25° 41' 9.990" N	80° 55' 25.640" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

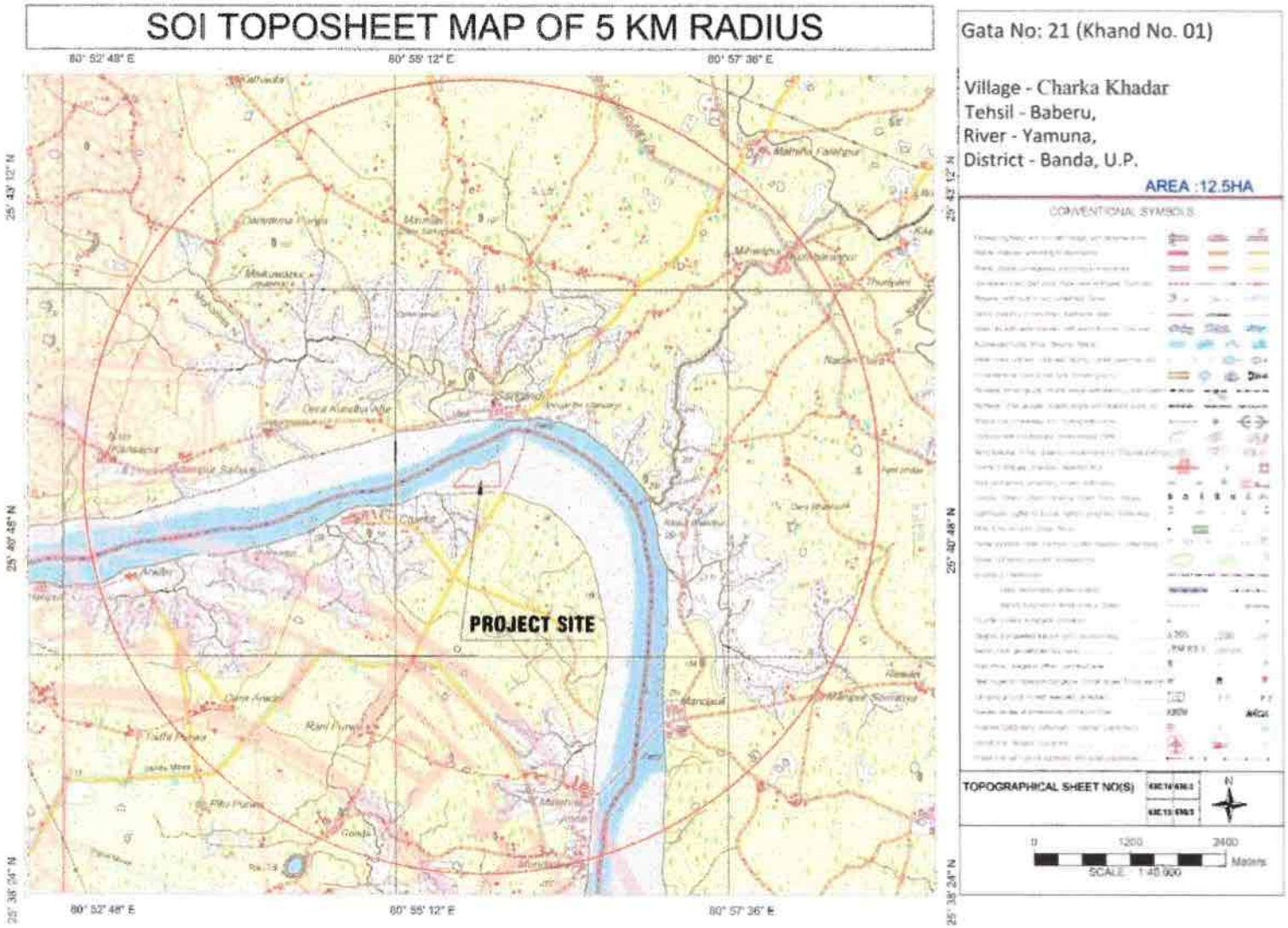
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.9	50m	50m	No
2.	Hospital	11.9	50m	50m	No
3.	Road (MDR)	4.4	50m	25m	No
4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge orEmbankment	19.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-01, Tehsil- Baberu, District- Banda, Uttar Pradesh



2316


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 52' 48" E
80° 55' 12" E
80° 57' 36" E
25° 43' 12" N
25° 40' 48" N
25° 38' 24" N
PROJECT SITE
Gata No: 21 (Khand No. 01)
Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.
AREA :12.5HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Meters
SCALE 1:40,000

Site- 9):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 04) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 27.710" N	80° 56' 6.250" E
B	25° 41' 26.730" N	80° 56' 14.600" E
C	25° 41' 6.750" N	80° 56' 6.750" E
D	25° 41' 7.650" N	80° 56' 2.570" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	12.7	50m	50m	No
3.	Road (MDR)	3.6	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.28	10m	10m	No
6.	Bridge orEmbankment	20.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-04, Tehsil- Baberu, District- Banda, Uttar Pradesh



SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 21 (Khand No. 04)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA :11.0HA



2320

Site- 10):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 05) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 26.730" N	80° 56' 14.600" E
B	25° 41' 21.540" N	80° 56' 21.820" E
C	25° 41' 5.520" N	80° 56' 11.110" E
D	25° 41' 6.750" N	80° 56' 6.750" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

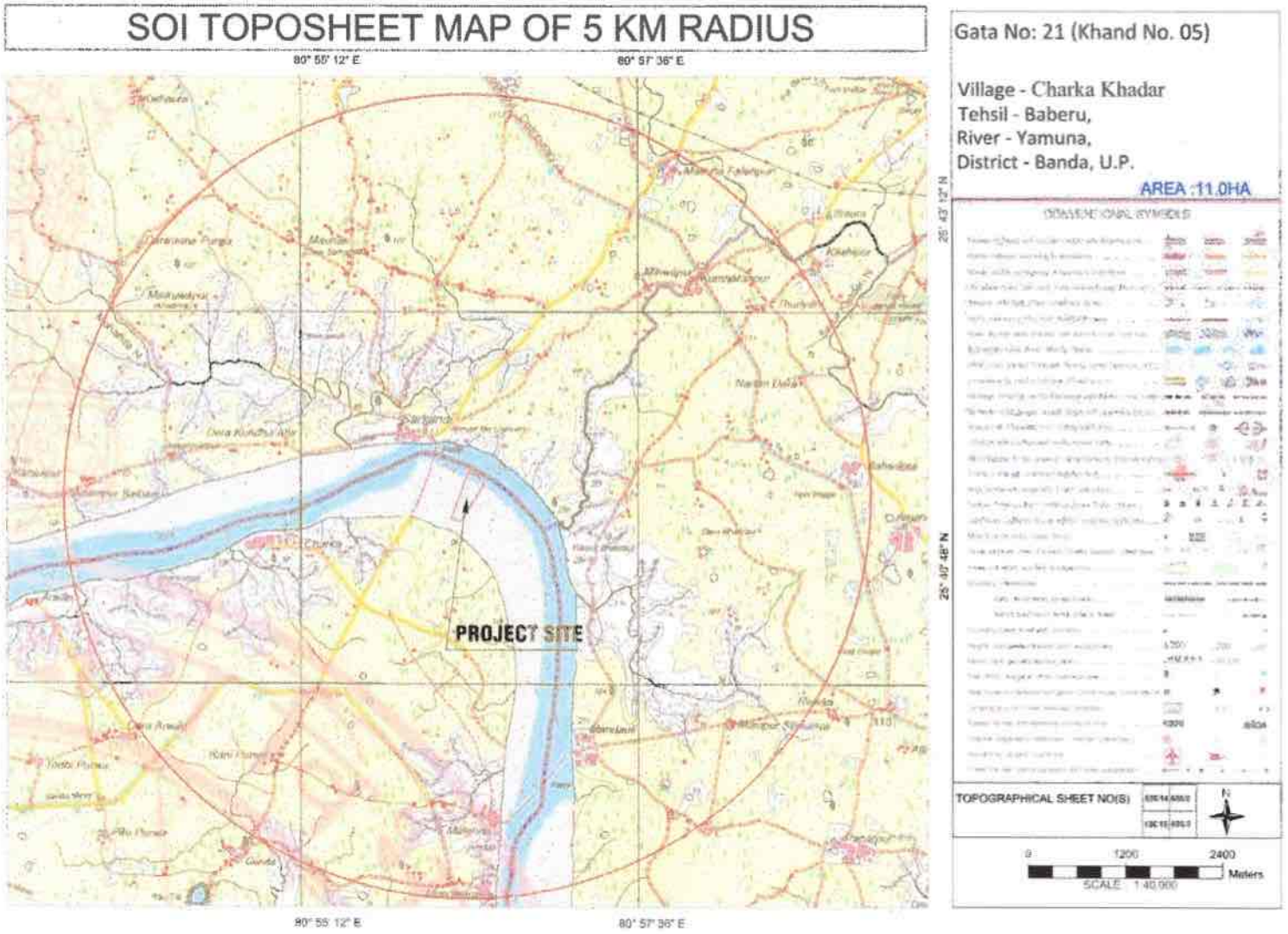
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	13.0	50m	50m	No
3.	Road (MDR)	3.4	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge orEmbankment	20.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-05, Tehsil- Baberu, District- Banda, Uttar Pradesh



2322


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 55' 12" E
80° 57' 36" E
25° 43' 12" N
25° 40' 48" N
PROJECT SITE
Gata No: 21 (Khand No. 05)
Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.
AREA :11.0HA
TOPOGRAPHICAL SHEET NO(S)
0
1200
2400
Meters
SCALE 1:40,000

Site- 11):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 06) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 21.54" N	80° 56' 21.82" E
B	25° 41' 14.93" N	80° 56' 28.29" E
C	25° 41' 03.50" N	80° 56' 15.67" E
D	25° 41' 05.52" N	80° 56' 11.10" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

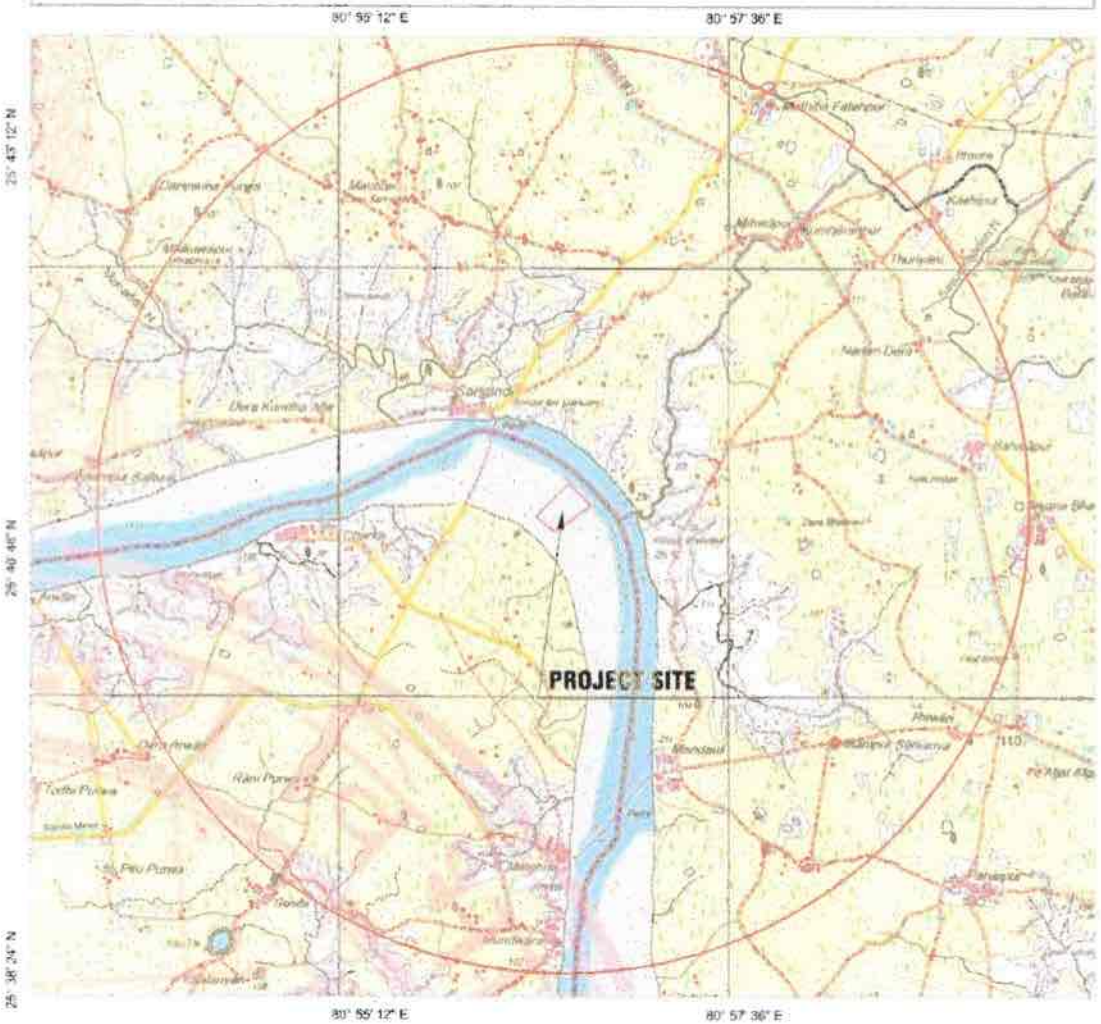
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.1	50m	50m	No
2.	Hospital	12.7	50m	50m	No
3.	Road (MDR)	3.3	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.43	10m	10m	No
6.	Bridge orEmbankment	20.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-06, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 21 (Khand No. 06)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA .11.0HA



Site- 12):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 07) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 14.930" N	80° 56' 28.290" E
B	25° 41' 7.410" N	80° 56' 37.060" E
C	25° 40' 58.050" N	80° 56' 23.030" E
D	25° 41' 3.500" N	80° 56' 15.670" E

Environmental Sensitivity Analysis

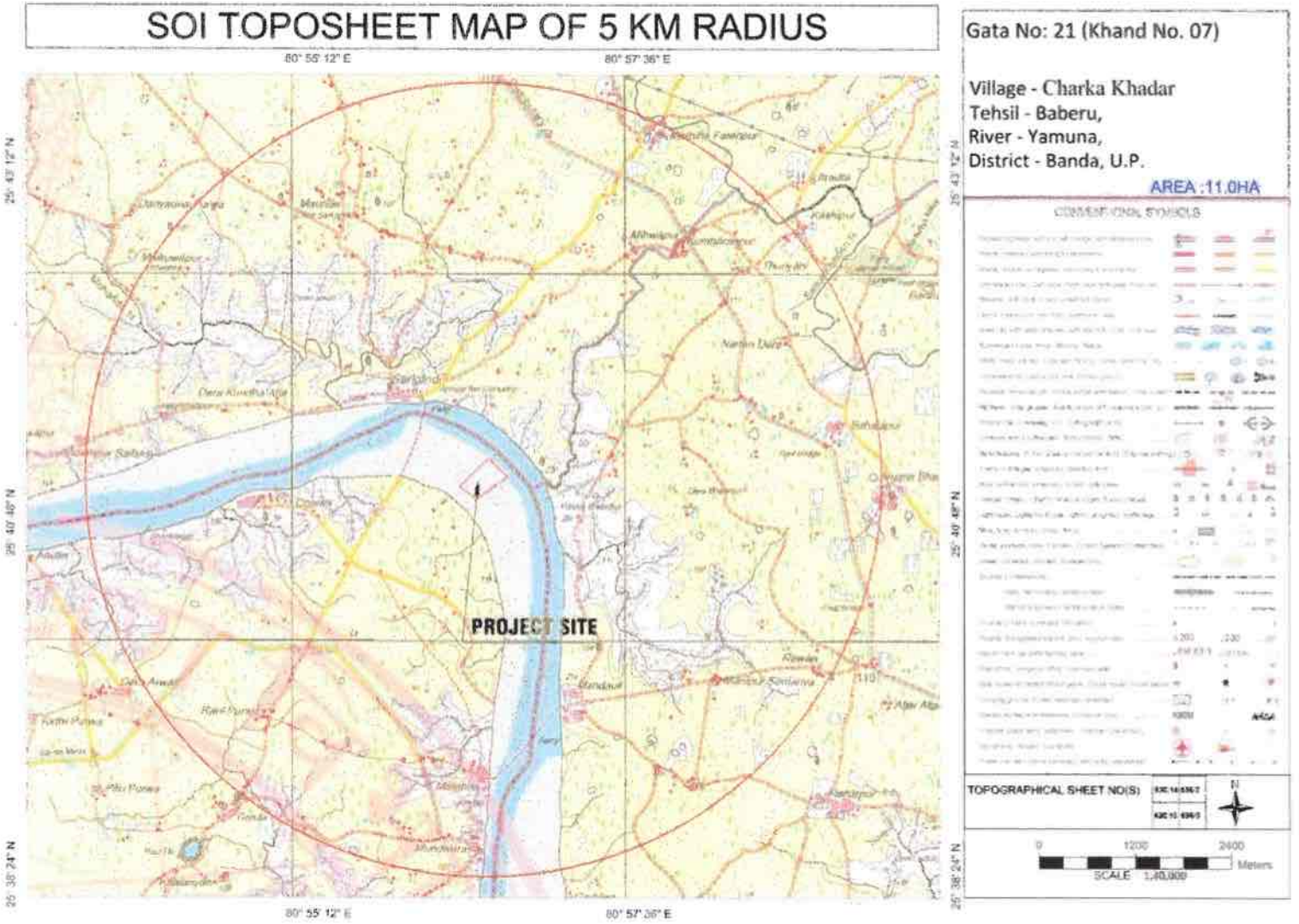
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.2	50m	50m	No
2.	Hospital	12.8	50m	50m	No
3.	Road (MDR)	3.1	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.40	10m	10m	No
6.	Bridge orEmbankment	20.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-07, Tehsil- Baberu, District- Banda, Uttar Pradesh




SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 55' 12" E
80° 57' 36" E
25° 43' 12" N
25° 40' 48" N
25° 38' 24" N
PROJECT SITE
Gata No: 21 (Khand No. 07)
Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.
AREA :11.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Meters
SCALE 1:40,000

Site- 13):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 08) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 7.410" N	80° 56' 37.060" E
B	25° 40' 57.410" N	80° 56' 42.270" E
C	25° 40' 51.700" N	80° 56' 29.680" E
D	25° 40' 58.050" N	80° 56' 23.030" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.4	50m	50m	No
2.	Hospital	12.9	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	15.1	100m	100m	No
5.	Chak Road	0.38	10m	10m	No
6.	Bridge orEmbankment	20.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-08, Tehsil- Baberu, District- Banda, Uttar Pradesh



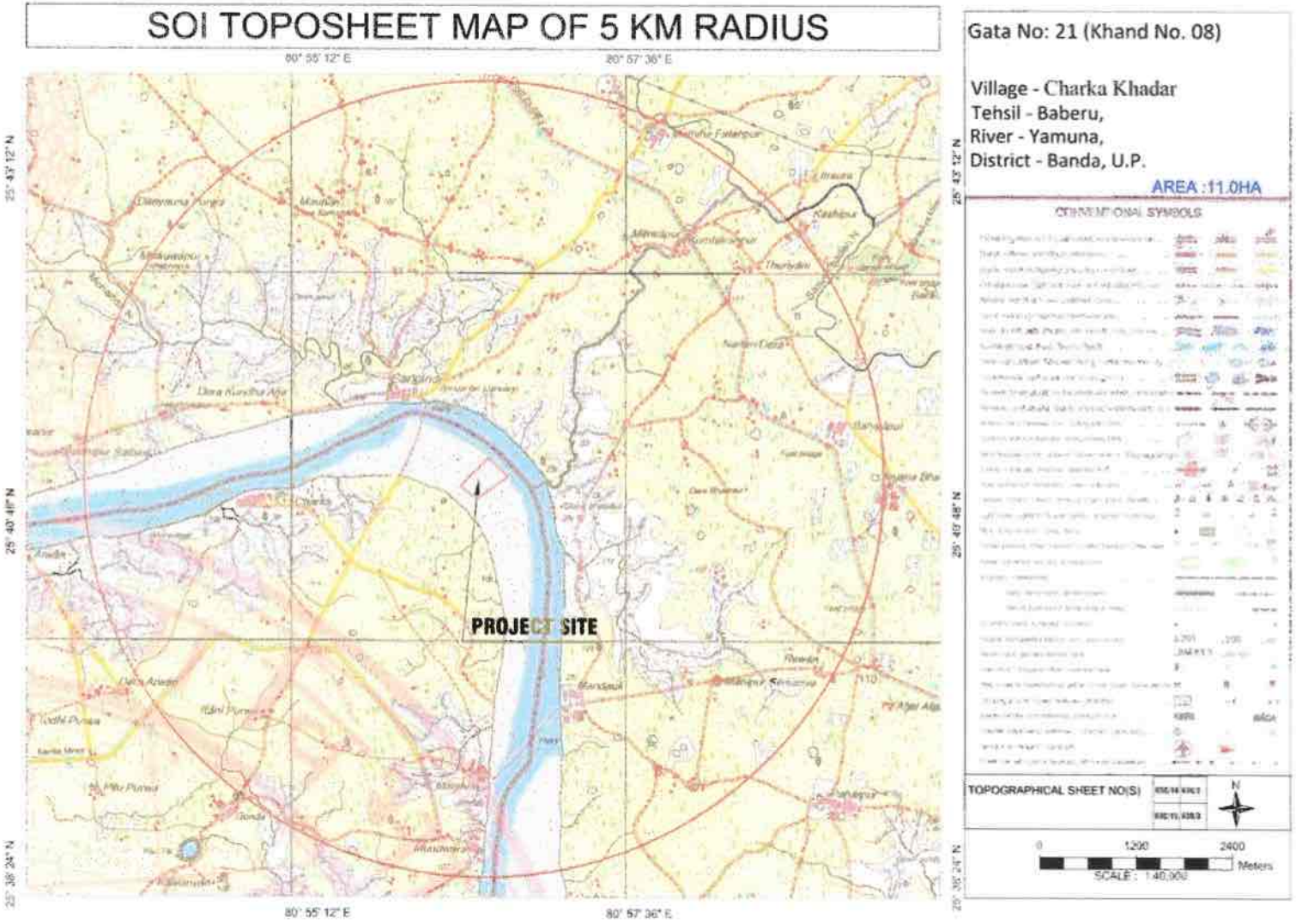
Coordinates		
A	25°41'07.41"N	80°56'37.06"E
B	25°40'57.41"N	80°56'42.27"E
C	25°40'51.70"N	80°56'29.68"E
D	25°40'58.05"N	80°56'23.03"E

Mine Lease Area
Haulage Route

Sanctioned Area –11.00 ha.
Gata No 21, Khand No.-08
Village- Charka Khadar, Tehsil – Baberu,
District- Banda , U.P.

2331

SOI TOPOSHEET MAP OF 5 KM RADIUS



2332

Site- 14):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 09) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 40' 57.410" N	80° 56' 42.270" E
B	25° 40' 46.660" N	80° 56' 46.850" E
C	25° 40' 43.340" N	80° 56' 35.680" E
D	25° 40' 51.700" N	80° 56' 29.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	12.9	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	15.5	100m	100m	No
5.	Chak Road	0.47	10m	10m	No
6.	Bridge orEmbankment	21.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

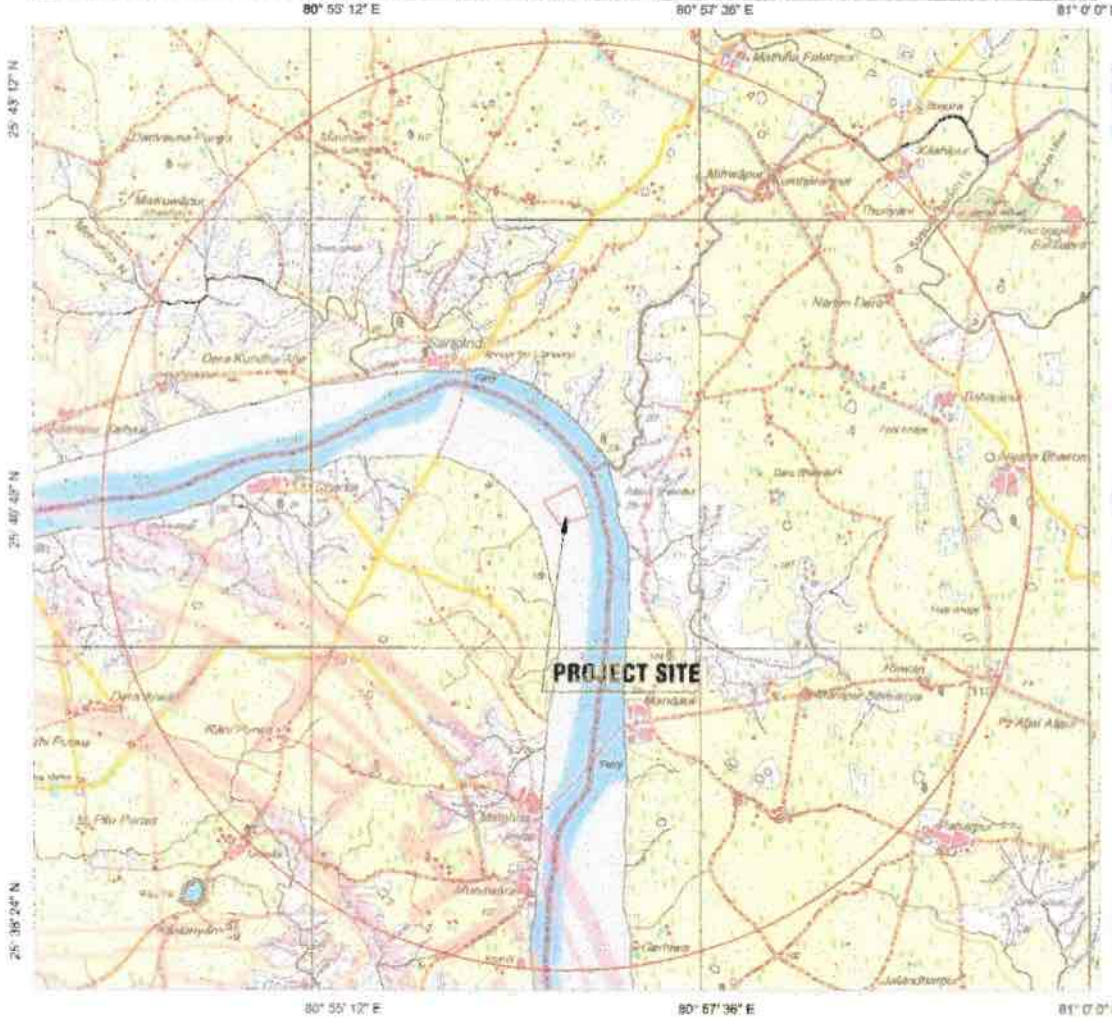
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-09, Tehsil- Baberu, District- Banda, Uttar Pradesh



2334

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 21 (Khand No. 09)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA :11.0HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

N

0 1200 2400 Meters
SCALE 1:40,000

2335

Site- 15):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 10) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 40' 46.660" N	80° 56' 46.850" E
B	25° 40' 32.150" N	80° 56' 47.820" E
C	25° 40' 30.160" N	80° 56' 40.670" E
D	25° 40' 43.340" N	80° 56' 35.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	12.9	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	15.7	100m	100m	No
5.	Chak Road	0.18	10m	10m	No
6.	Bridge orEmbankment	21.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

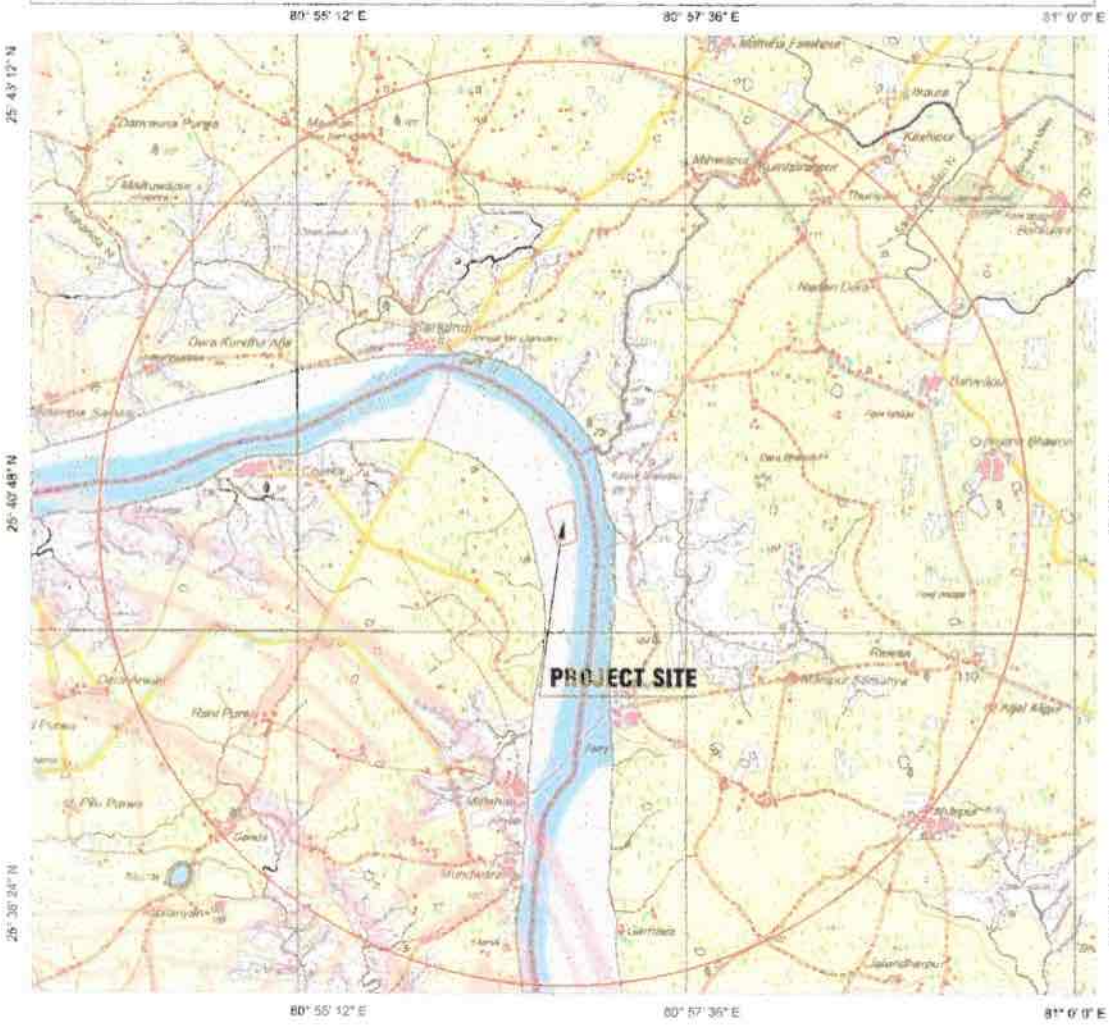
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Charka Khadar, Khand No.-10, Tehsil- Baberu, District- Banda, Uttar Pradesh



2337

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 21 (Khand No. 10)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA :11.0HA



2338

Site- 16:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 01). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25° 42' 25.680" N	80° 36' 40.620" E
B	25° 42' 18.780" N	80° 37' 2.640" E
C	25° 42' 29.100" N	80° 37' 5.040" E
D	25° 42' 36.120" N	80° 36' 42.600" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	14.6	50m	50m	No
3.	Road (MDR)	0.72	50m	25m	No
4.	Railway Station	29.8	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge orEmbankment	0.66	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

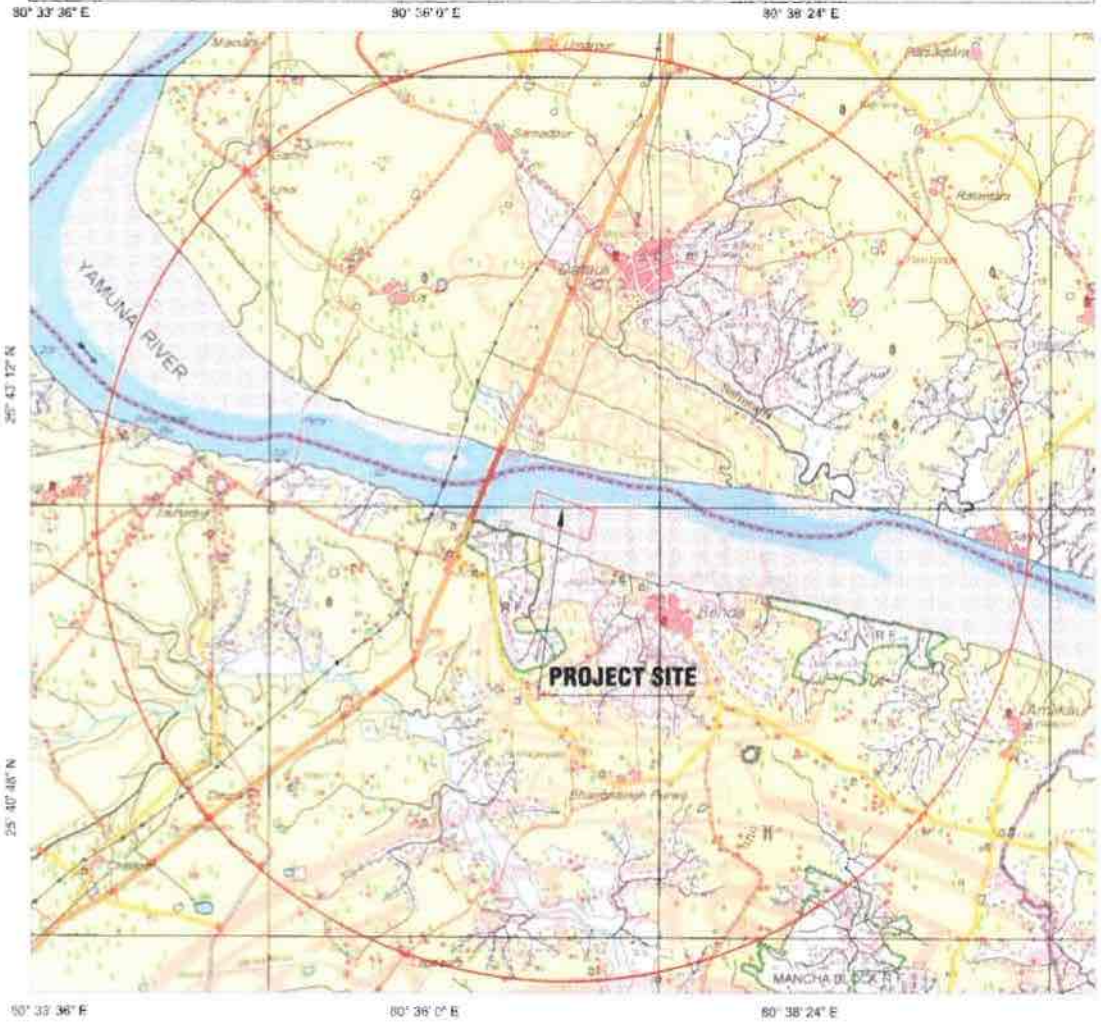
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Bendakhadar, Khand No.-01, Tehsil- Banda, District- Banda, Uttar Pradesh



2340

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 2/4, 2/23 ,2/24 ,2/28
(Khand No. 01)
Village - Bendakhadar,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA :21.0HA



2341

Site- 17:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 02), is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25°42'14.34"N	80°37'27.18"E
B	25°42'23.04"N	80°37'29.52"E
C	25°42'29.10"N	80°37'05.04"E
D	25°42'18.78"N	80°37'02.64"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	14.7	50m	50m	No
3.	Road (MDR)	1.14	50m	25m	No
4.	Railway Station	29.1	100m	100m	No
5.	Chak Road	0.13	10m	10m	No
6.	Bridge orEmbankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

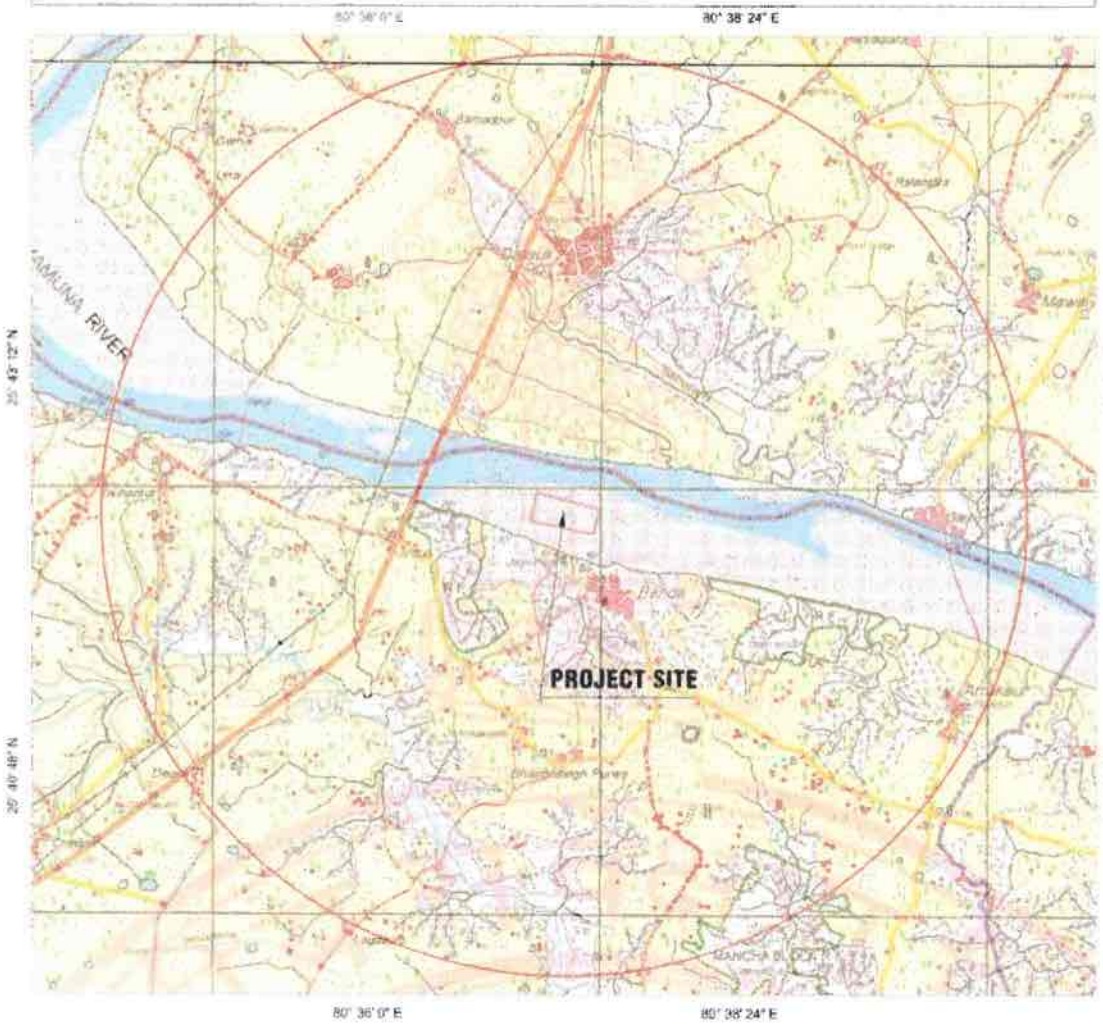
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Bendakhadar, Khand No.-02, Tehsil & District- Banda, Uttar Pradesh



2343

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 2/4, 2/23 ,2/24 ,2/28
(Khand No. 02)
Village - Bendakhadar
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA :21.0HA



2344

Site- 18:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 04). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25° 42' 10.540" N	80° 37' 47.890" E
B	25° 42' 7.860" N	80° 38' 3.610" E
C	25° 42' 23.040" N	80° 38' 8.600" E
D	25° 42' 23.040" N	80° 37' 50.750" E

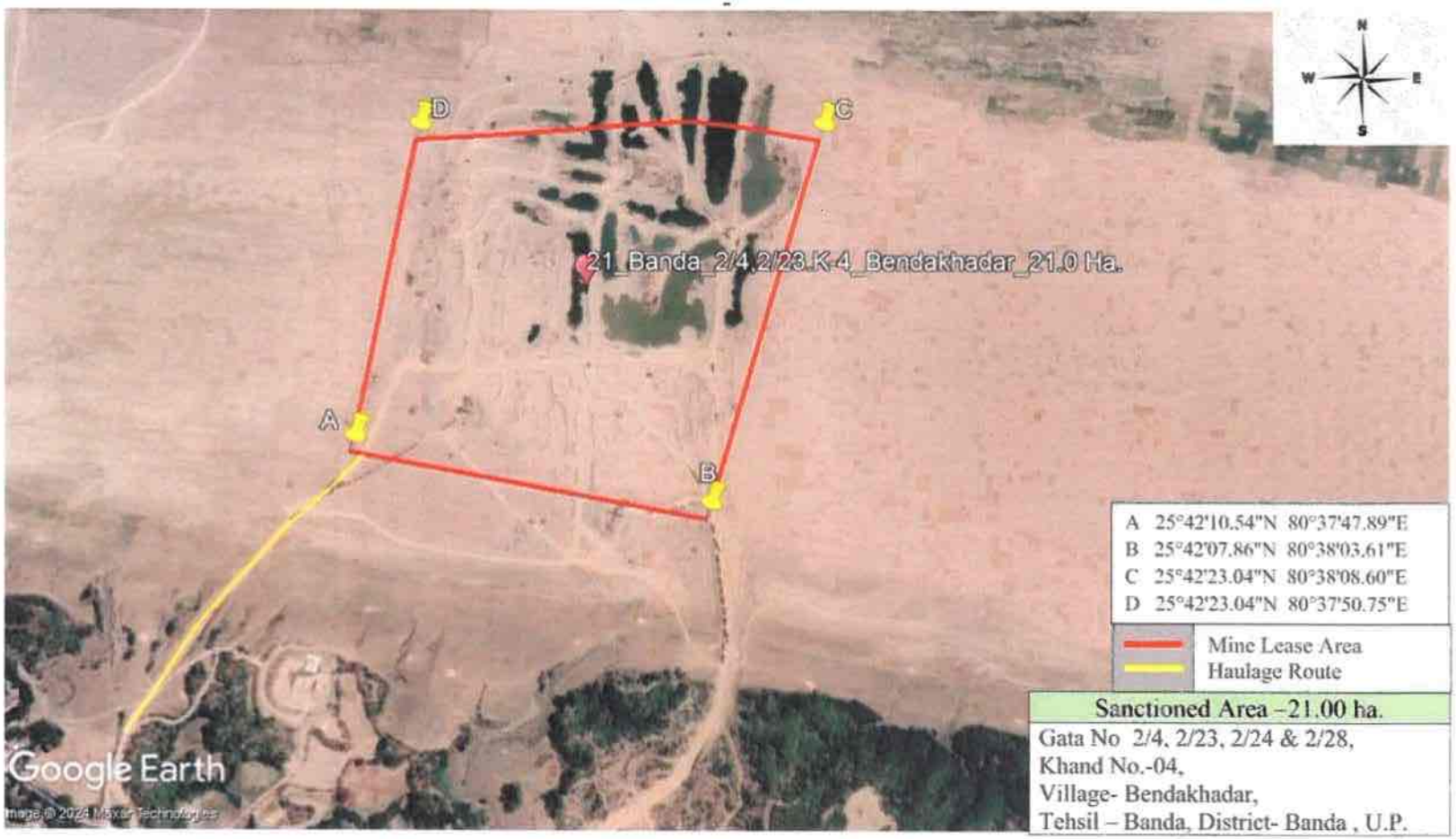
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	2.3	50m	25m	No
4.	Railway Station	28.5	100m	100m	No
5.	Chak Road	0.3	10m	10m	No
6.	Bridge orEmbankment	2.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

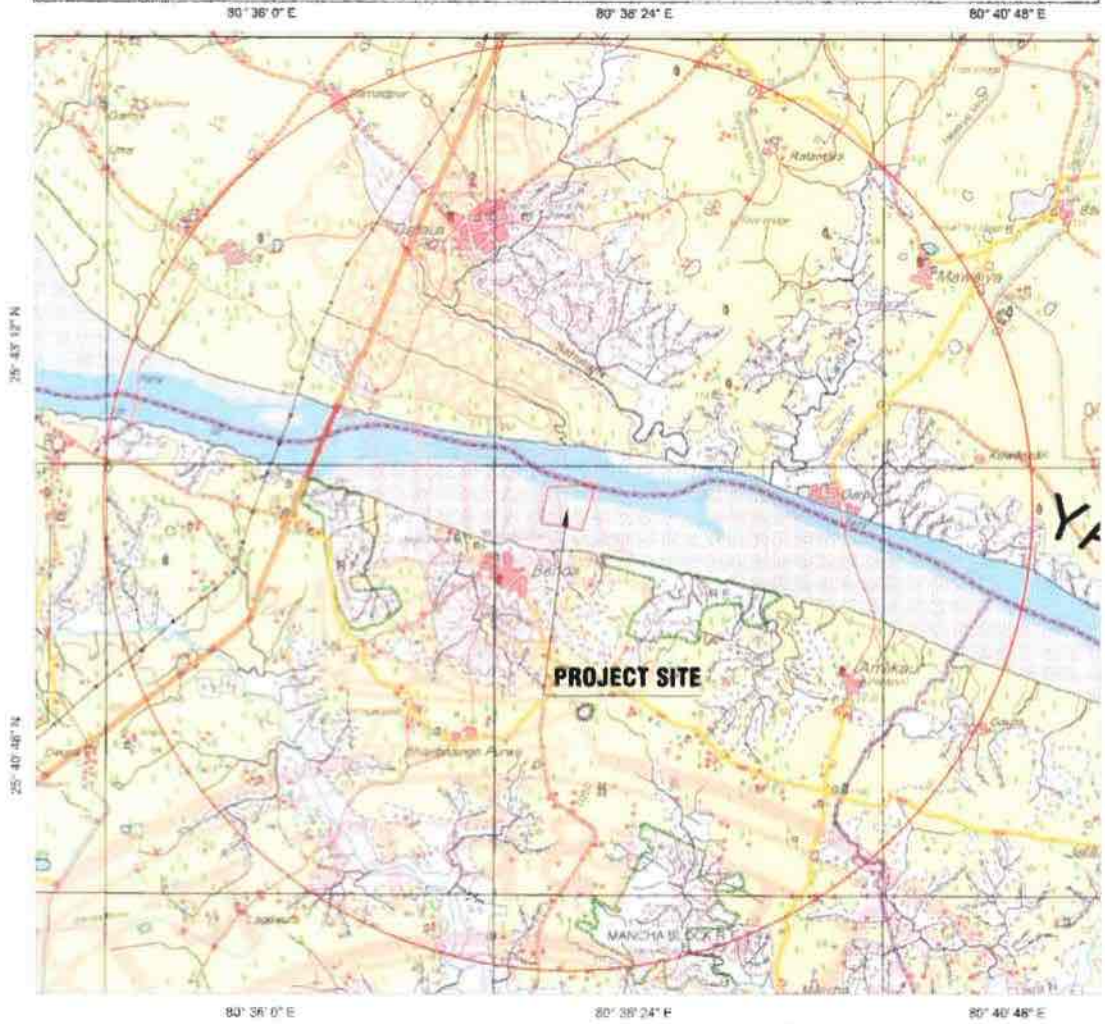
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Bendakhadar, Khand No.-04, Tehsil & District- Banda, Uttar Pradesh



2346

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 2/4, 2/23 ,2/24 ,2/28
(Khand No. 04)

Village - Bendakhadar,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA :21.0HA



2347

Site- 19:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 03). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25° 42' 14.340" N	80° 37' 27.180" E
B	25° 42' 10.540" N	80° 37' 47.890" E
C	25° 42' 23.040" N	80° 37' 50.750" E
D	25° 42' 23.040" N	80° 37' 29.520" E

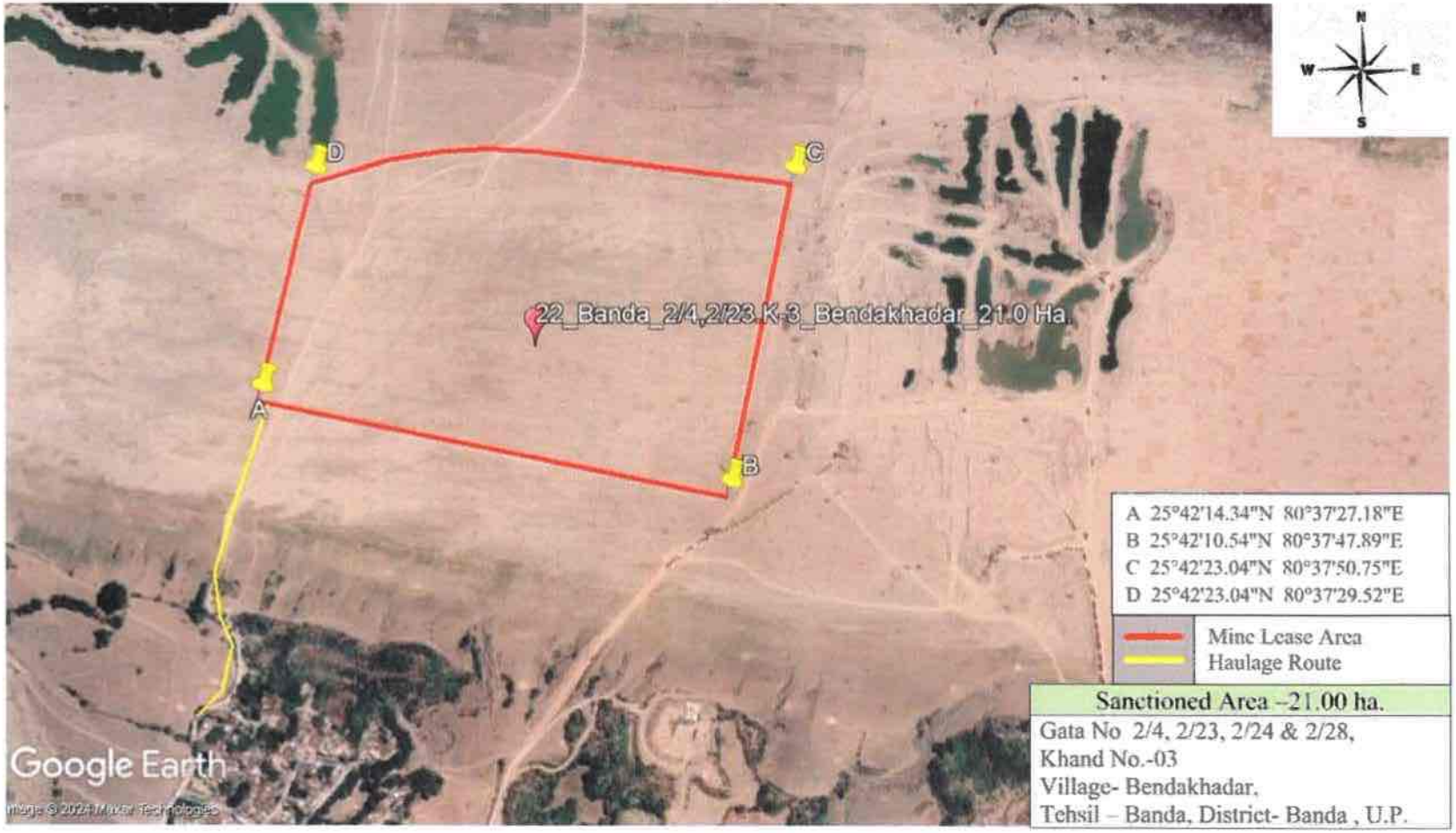
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	13.8	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	28.3	100m	100m	No
5.	Chak Road	0.2	10m	10m	No
6.	Bridge orEmbankment	1.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

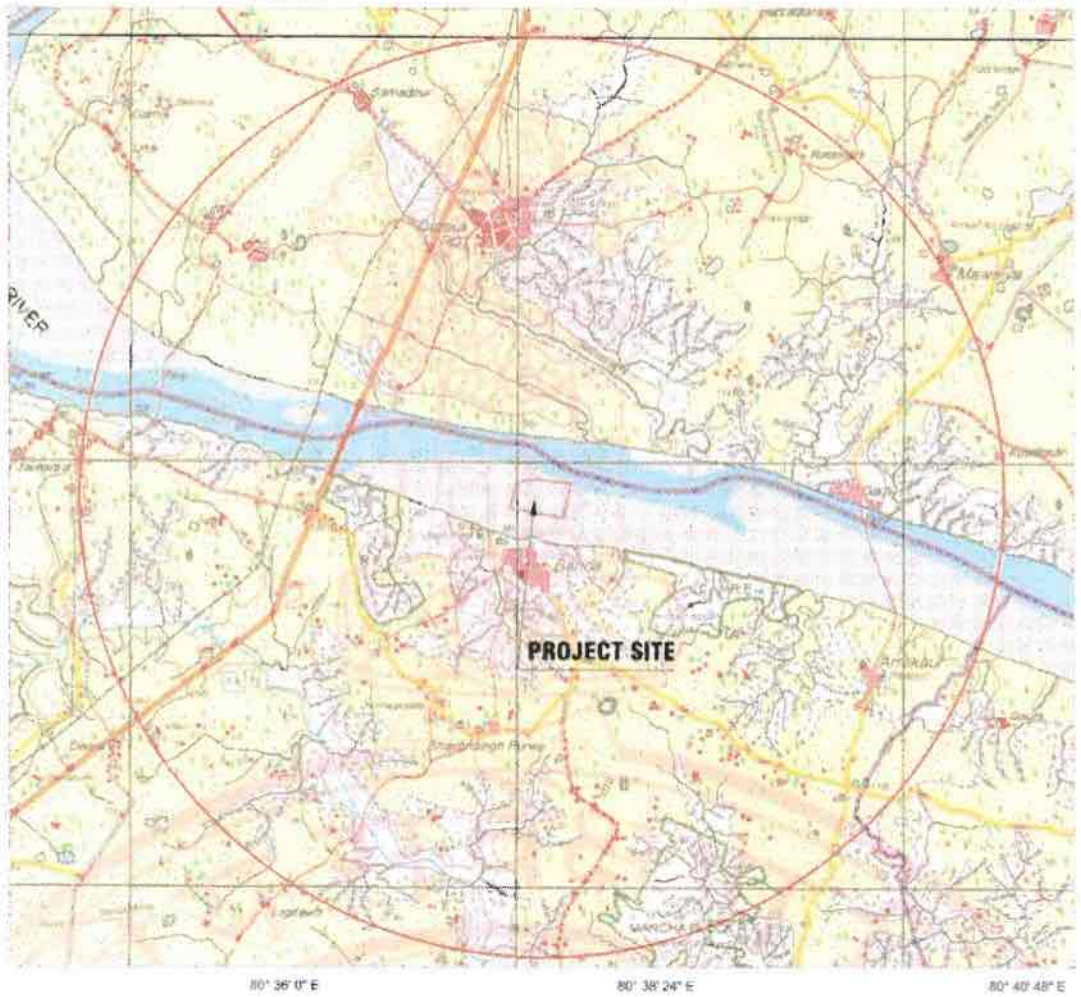
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Bendakhadar, Khand No.-03, Tehsil & District- Banda, Uttar Pradesh



2349

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 2/4, 2/23 ,2/24 ,2/28
(Khand No. 03)
Village - Bendakhadar,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA :21.0HA



2350

Site- 20:-

The mining site is situated on the river bank of Ken at Gata part of 333/7 (Khand No. 05) is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 58.580" N	80° 17' 56.230" E
B	25° 34' 9.450" N	80° 17' 58.680" E
C	25° 34' 1.800" N	80° 18' 21.400" E
D	25° 33' 50.170" N	80° 18' 18.280" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.6	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (SH)	2.4	50m	25m	No
4.	Railway Station	10.5	100m	100m	No
5.	Chak Road	0.66	10m	10m	No
6.	Bridge orEmbankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

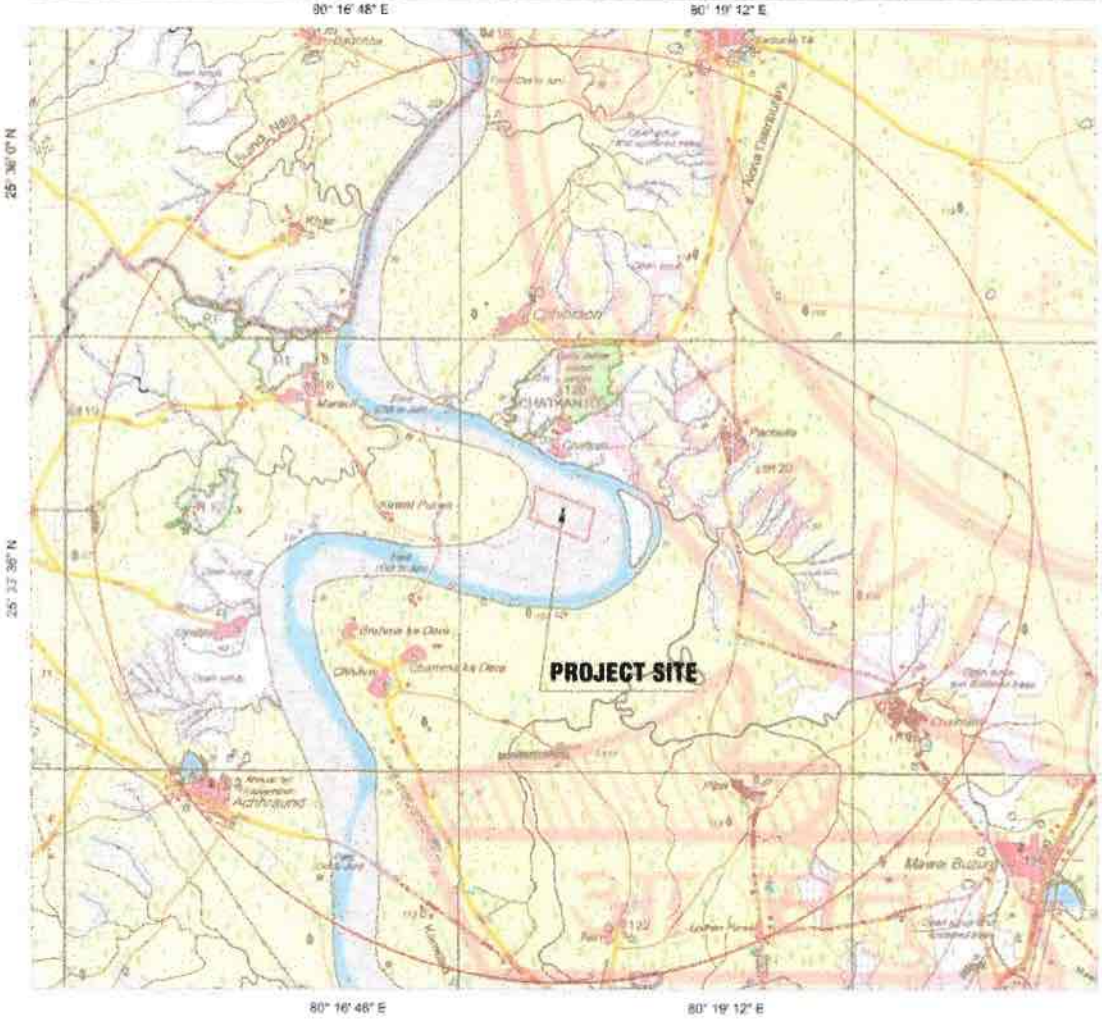
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Marauli Khadar, Khand-05, Tehsil & District- Banda, Uttar Pradesh



2352

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 333/7
(Khand No. 05)
Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 23.0HA



2353

Site- 21:-

The mining site is situated on the river bank of Ken at Gata 332/17, part of 333/7, 431/333/1 (Khand No. 06) is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 34' 9.450" N	80° 17' 58.680" E
B	25° 34' 13.630" N	80° 17' 58.100" E
C	25° 34' 14.330" N	80° 17' 54.570" E
D	25° 34' 16.600" N	80° 17' 54.710" E
E	25° 34' 25.800" N	80° 17' 23.500" E
F	25° 34' 31.300" N	80° 17' 24.700" E
G	25° 34' 26.190" N	80° 17' 41.190" E
H	25° 34' 19.520" N	80° 17' 54.900" E
I	25° 34' 13.500" N	80° 18' 4.200" E
J	25° 34' 6.190" N	80° 18' 21.370" E
K	25° 34' 1.800" N	80° 18' 21.400" E

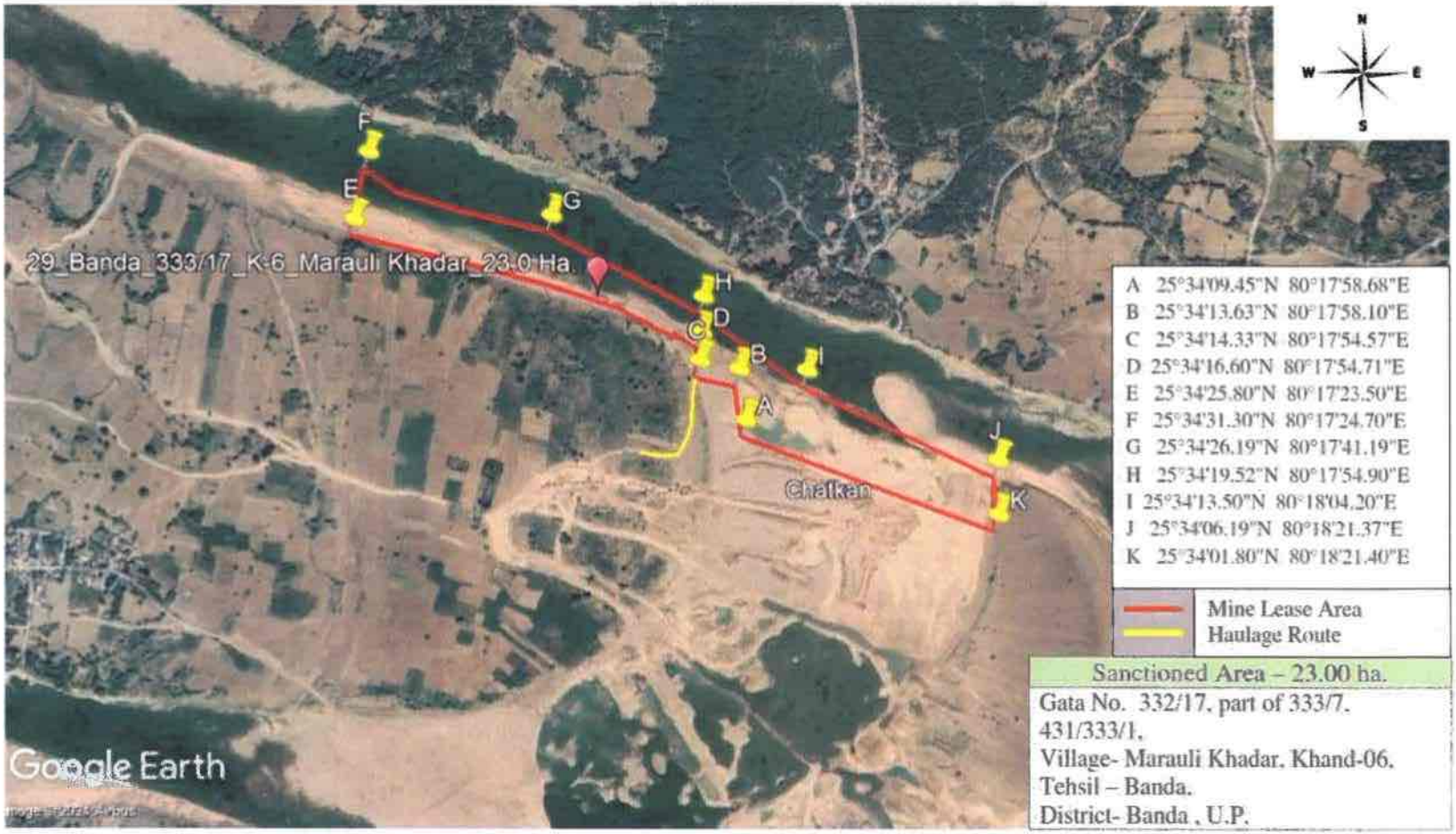
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

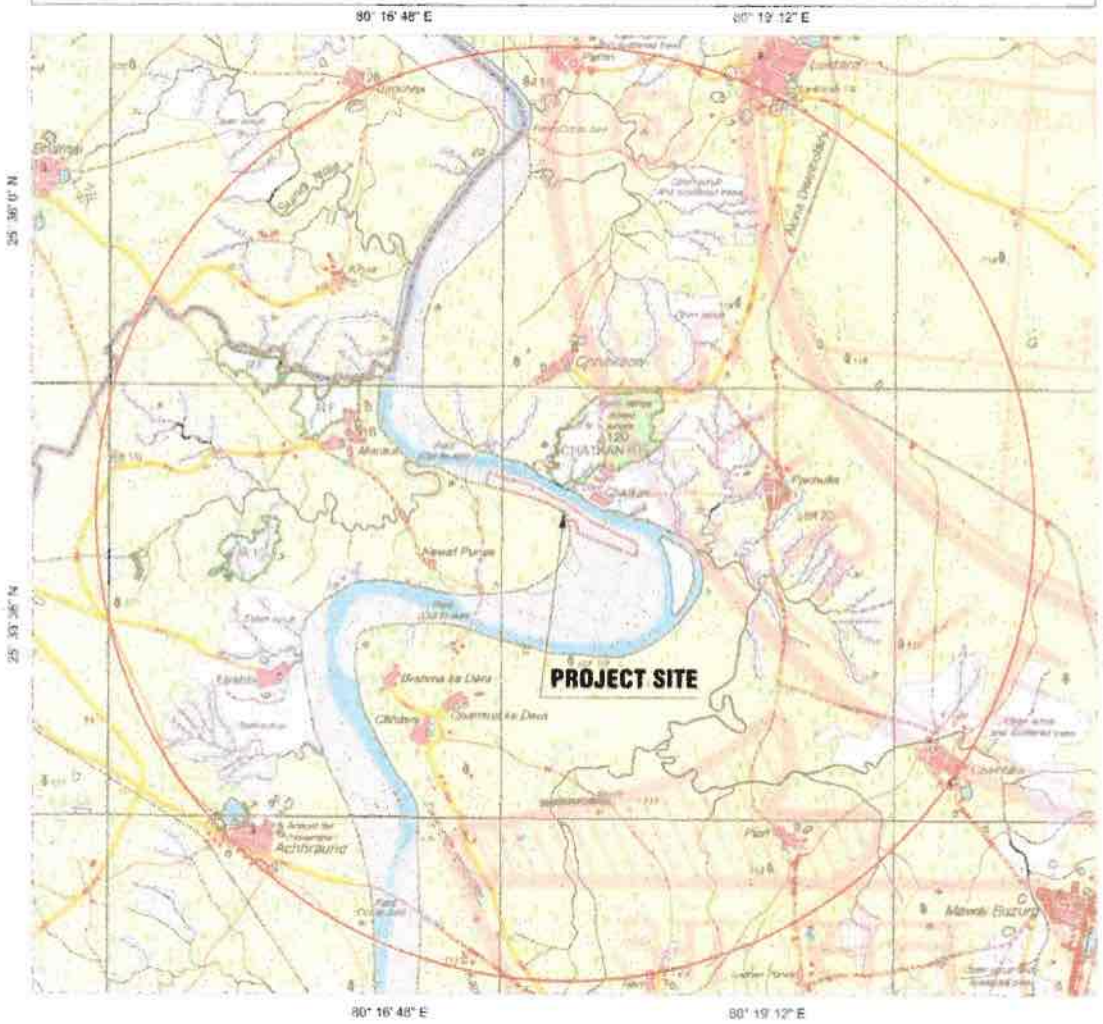
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.5	50m	50m	No
2.	Hospital	9.3	50m	50m	No
3.	Road (SH)	3.1	50m	25m	No
4.	Railway Station	10.7	100m	100m	No
5.	Chak Road	0.66	10m	10m	No
6.	Bridge orEmbankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Marauli Khadar, Khand-06, Tehsil & District- Banda, Uttar Pradesh



SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 333/17,part of 333/7, 431/333/1(Khand No. 06)

Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 23.0HA



2356

Site- 22:-

The mining site is situated on the river bank of Ken at Gata part of 333/7 (Khand No. 02), is having an area of 22.0 Ha Village- Marauli Khadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village -- Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 47.290" N	80° 17' 38.950" E
B	25° 33' 50.300" N	80° 17' 45.600" E
C	25° 33' 31.200" N	80° 17' 59.600" E
D	25° 33' 33.070" N	80° 17' 40.390" E

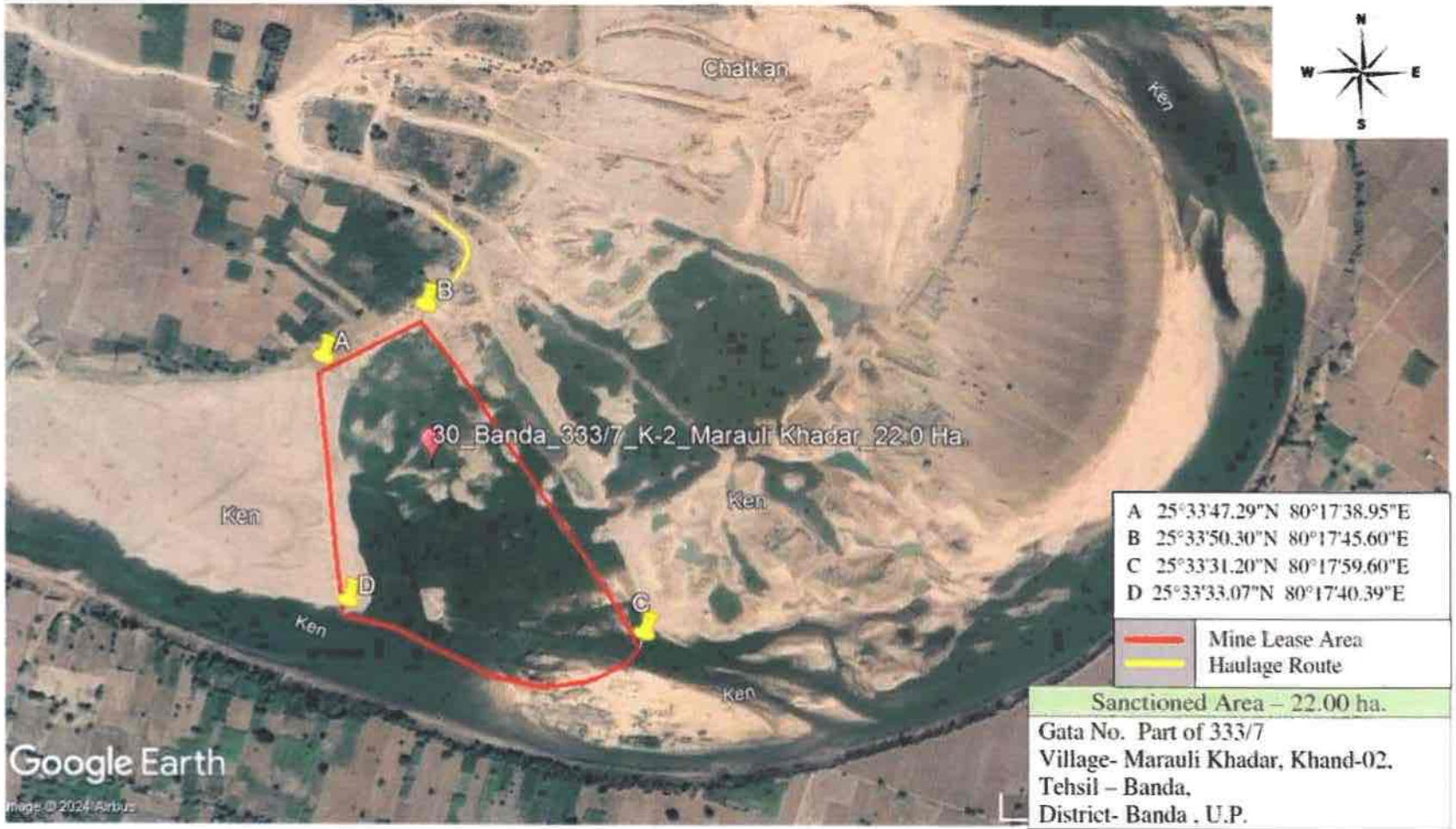
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	8.5	50m	50m	No
3.	Road (SH)	2.1	50m	25m	No
4.	Railway Station	9.9	100m	100m	No
5.	Chak Road	0.45	10m	10m	No
6.	Bridge orEmbankment	2.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

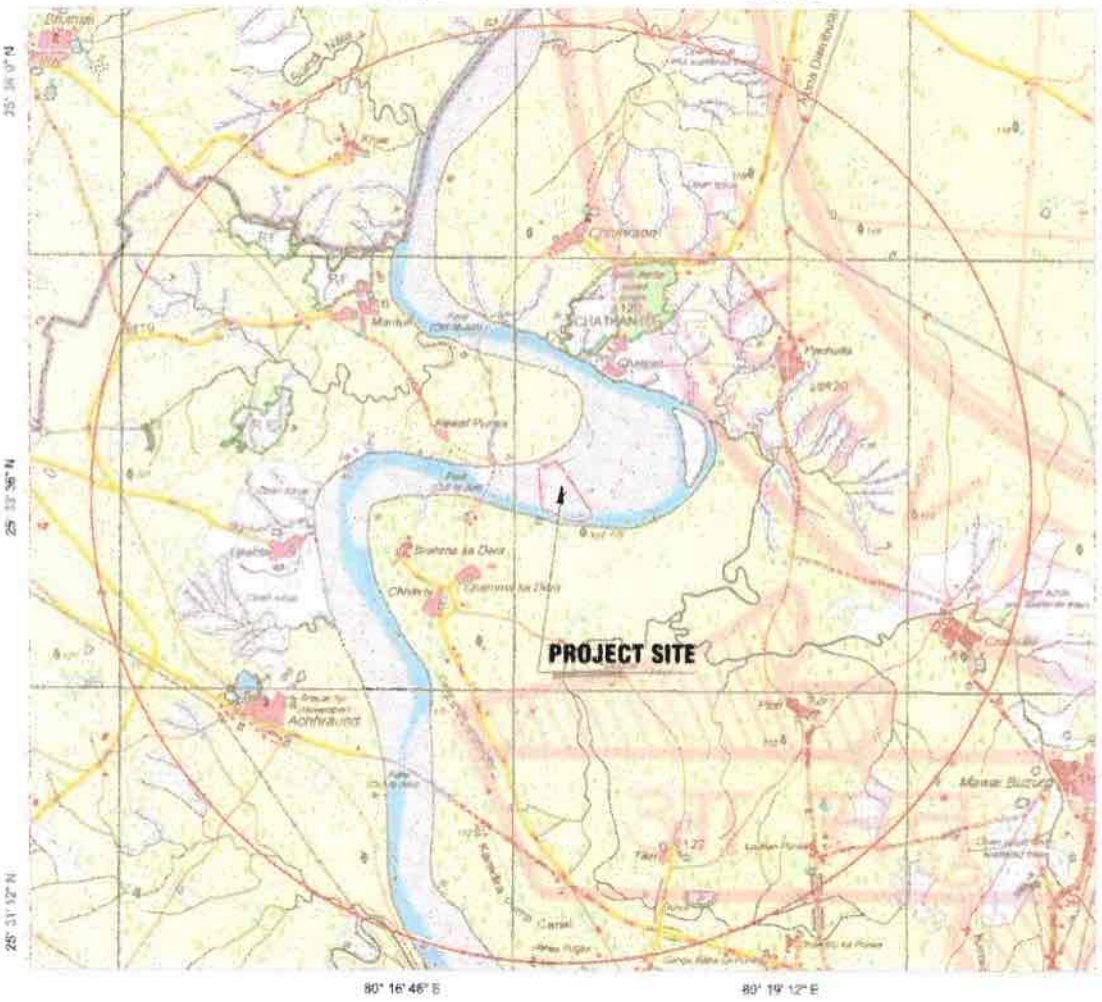
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Marauli Khadar, Khand-02, Tehsil & District- Banda, Uttar Pradesh



2358

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 333/7
(Khand No. 02)
Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 22.0HA



2359

Site- 23:-

The mining site is situated on the river bank of Ken at Gata part of part of 333/7, 418, 421 mi, 426/30 (Khand No. 03), is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 50.680" N	80° 17' 45.560" E
B	25° 33' 54.570" N	80° 17' 50.000" E
C	25° 33' 41.120" N	80° 18' 11.560" E
D	25° 33' 38.220" N	80° 18' 14.700" E
E	25° 33' 37.050" N	80° 18' 12.840" E
F	25° 33' 39.910" N	80° 18' 9.970" E
G	25° 33' 38.610" N	80° 18' 8.550" E
H	25° 33' 38.090" N	80° 18' 9.260" E
I	25° 33' 37.400" N	80° 18' 6.980" E
J	25° 33' 37.050" N	80° 18' 5.990" E
K	25° 33' 34.070" N	80° 18' 0.980" E
L	25° 33' 32.250" N	80° 18' 11.560" E
M	25° 33' 30.820" N	80° 18' 11.560" E
N	25° 33' 31.220" N	80° 17' 59.550" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	9.6	100m	100m	No

5.	Chak Road	0.53	10m	10m	No
6.	Bridge orEmbankment	3.2	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

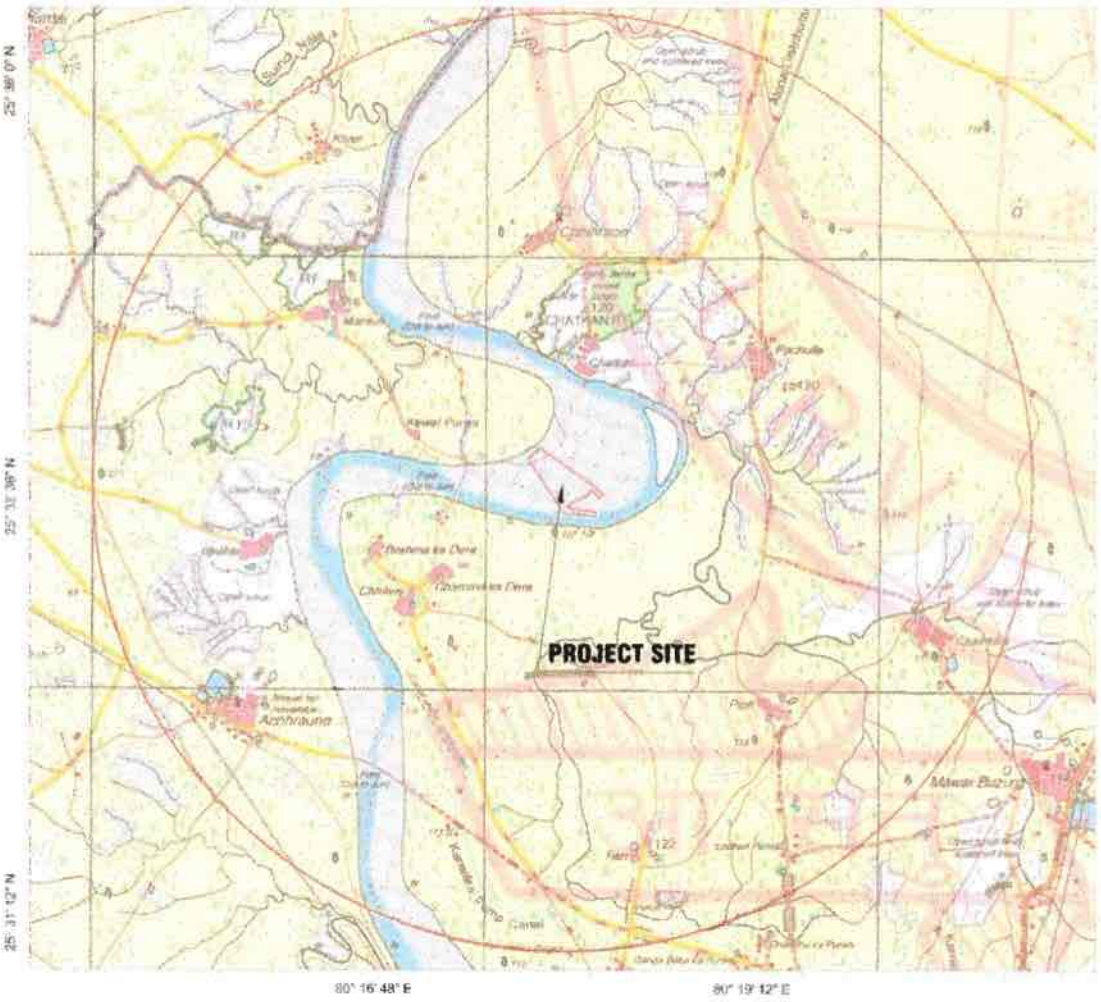
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Marauli Khadar, Khand-03, Tehsil & District- Banda, Uttar Pradesh



2362

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 333/7, 418,421mi
426/30 (Khand No. 03)
Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 23.0HA



2363

Site- 24:-

The mining site is situated on the river bank of Ken at Gata No. part of 333/7 (Khand No. 01), is having an area of 17.2802 Ha Village- Marauli Khadar, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
F	25° 33' 45.810" N	80° 17' 16.980" E
G	25° 33' 45.250" N	80° 17' 27.890" E
H	25° 33' 47.290" N	80° 17' 38.950" E
I	25° 33' 33.070" N	80° 17' 40.390" E
J	25° 33' 38.950" N	80° 17' 25.060" E
K	25° 33' 38.120" N	80° 17' 25.040" E
L	25° 33' 41.100" N	80° 17' 15.940" E
M	25° 33' 42.580" N	80° 17' 15.510" E

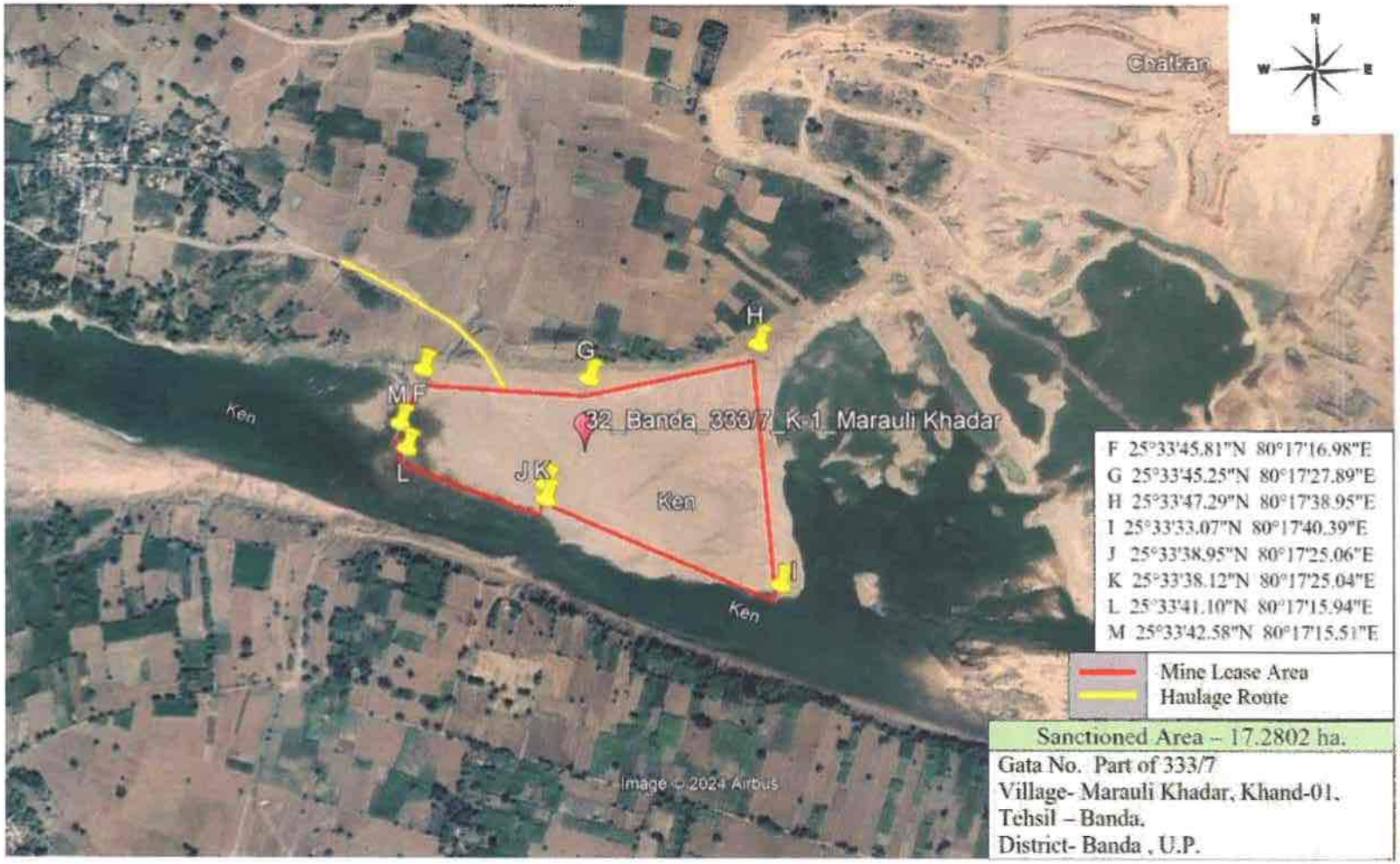
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

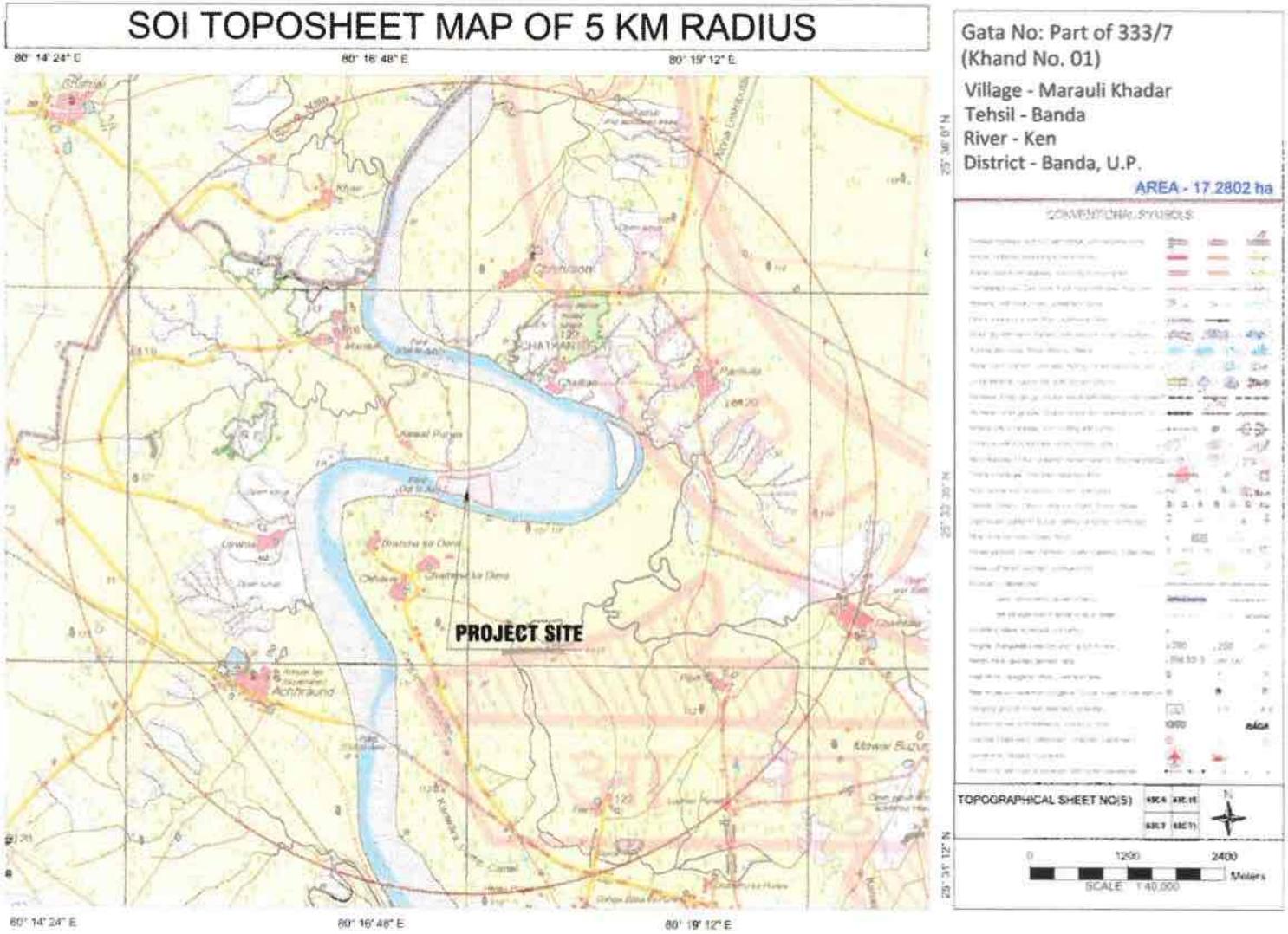
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	8.5	50m	50m	No
3.	Road (SH)	2.2	50m	25m	No
4.	Railway Station	9.9	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge orEmbankment	2.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Marauli Khadar, Khand-01, Tehsil & District- Banda, Uttar Pradesh



2365


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 14' 24" E
80° 16' 48" E
80° 19' 12" E
25° 36' 0" N
25° 33' 36" N
25° 31' 12" N
PROJECT SITE
Gata No: Part of 333/7
(Khand No. 01)
Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA - 17.2802 ha
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
0
1200
2400
Meters
SCALE 1:40,000

2366

Site- 25:-

The mining site is situated on the river bank of Ken at Gata No. part of 333/7, 412, 413, 414 (Khand No. 04), is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 54.570" N	80° 17' 50.000" E
B	25° 33' 59.570" N	80° 17' 53.650" E
C	25° 33' 50.170" N	80° 18' 18.280" E
D	25° 33' 46.700" N	80° 18' 15.880" E
E	25° 33' 41.090" N	80° 18' 21.630" E
F	25° 33' 38.430" N	80° 18' 18.180" E
G	25° 33' 37.650" N	80° 18' 19.170" E
H	25° 33' 36.670" N	80° 18' 17.430" E
I	25° 33' 41.120" N	80° 18' 11.560" E

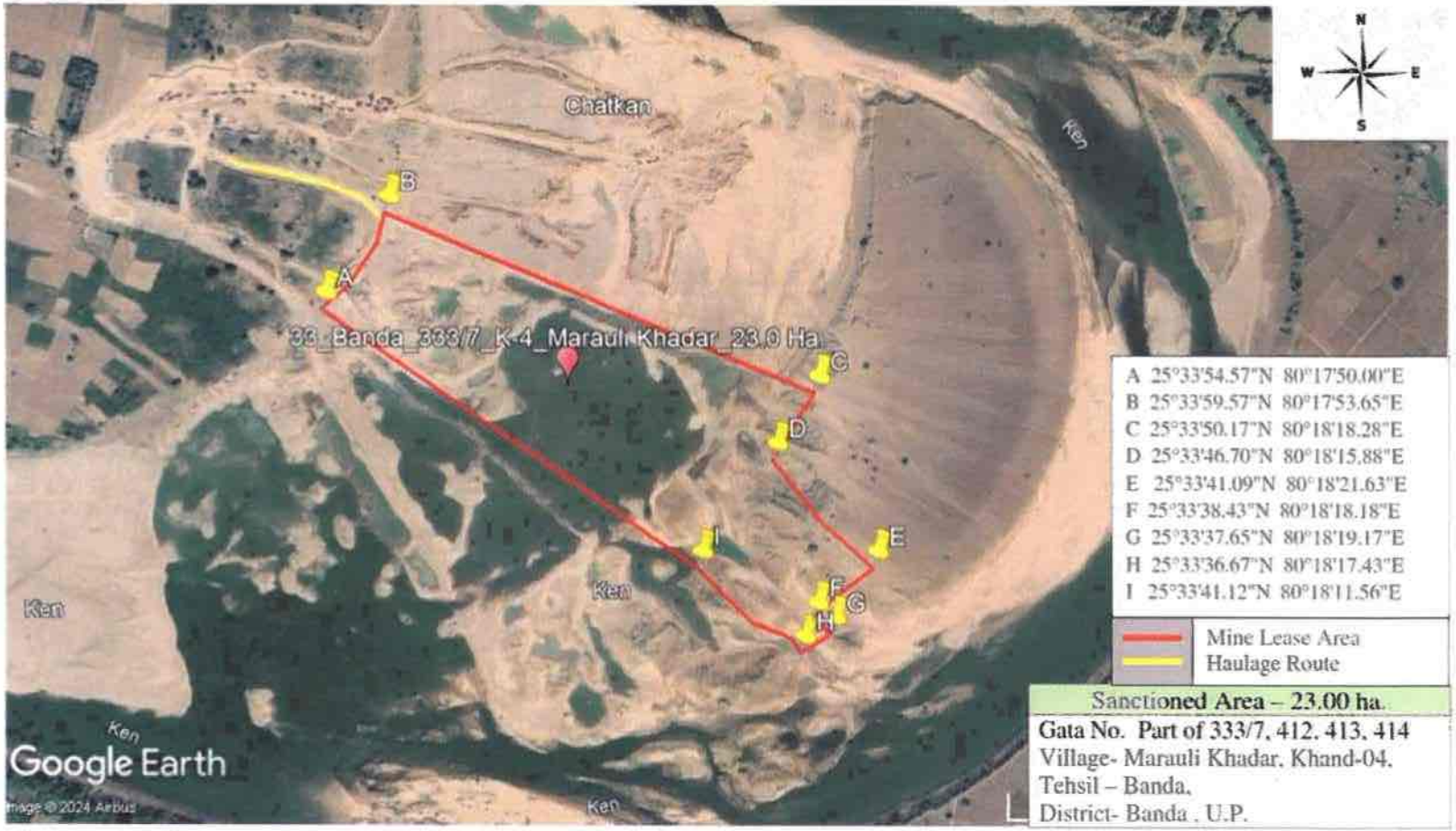
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	8.2	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	9.6	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge orEmbankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

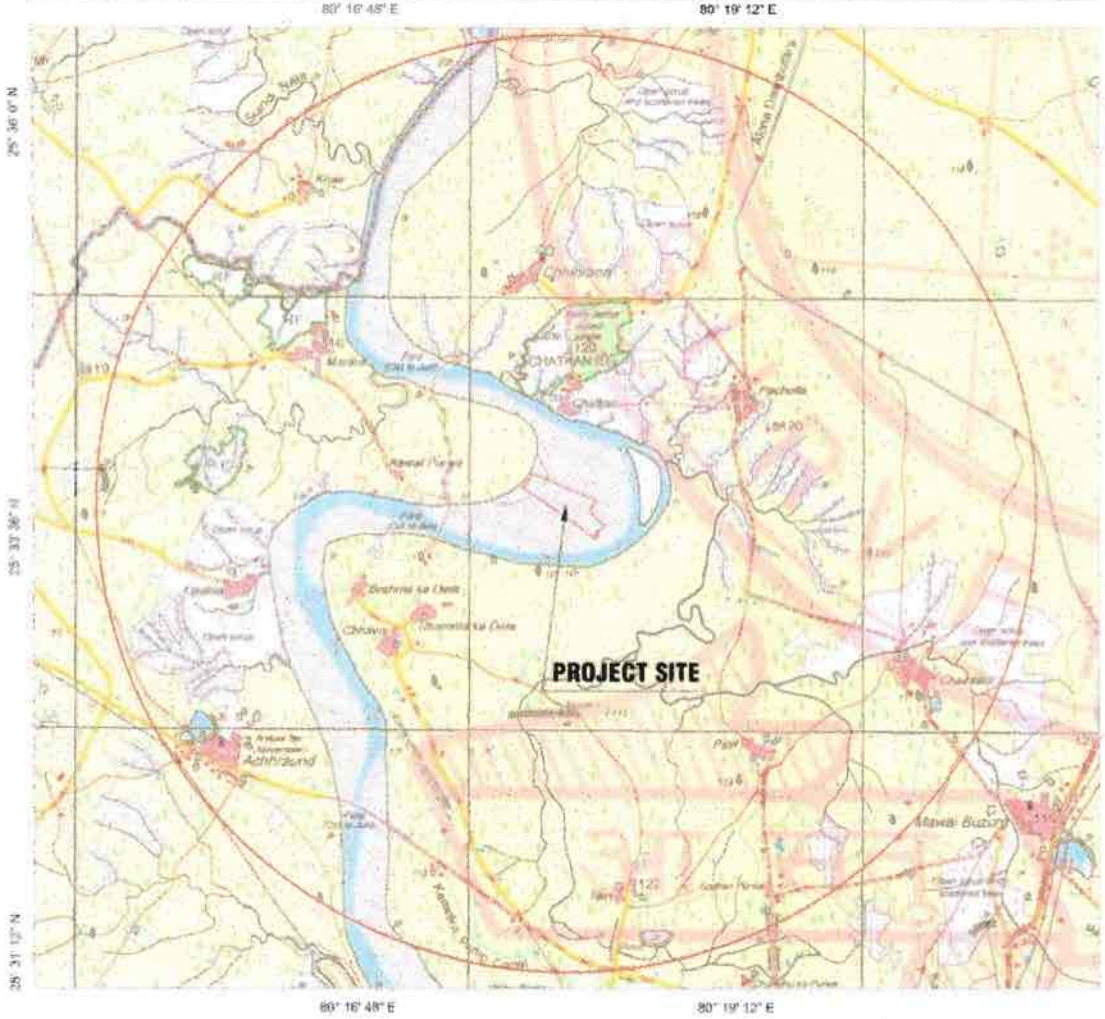
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Marauli Khadar, Khand-04, Tehsil & District- Banda, Uttar Pradesh



2368

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 333/7 , 412,413, 414 (Khand No. 04)
Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 23.0HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

N

0 1200 2400 Meters
SCALE 1:40,000

2369

Site- 26:-

The mining site is situated on the river bank of Ken at Gata 3061mi (Khand No. 01), is having an area of 4.048 Ha Village- Hateti Purwa, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Hateti Purwa

Pillar No.	Latitude	Longitude
A	25° 25' 40.300" N	80° 17' 51.440" E
B	25° 25' 41.830" N	80° 17' 48.660" E
C	25° 25' 33.840" N	80° 17' 43.270" E
D	25° 25' 30.620" N	80° 17' 48.090" E
E	25° 25' 32.860" N	80° 17' 49.380" E

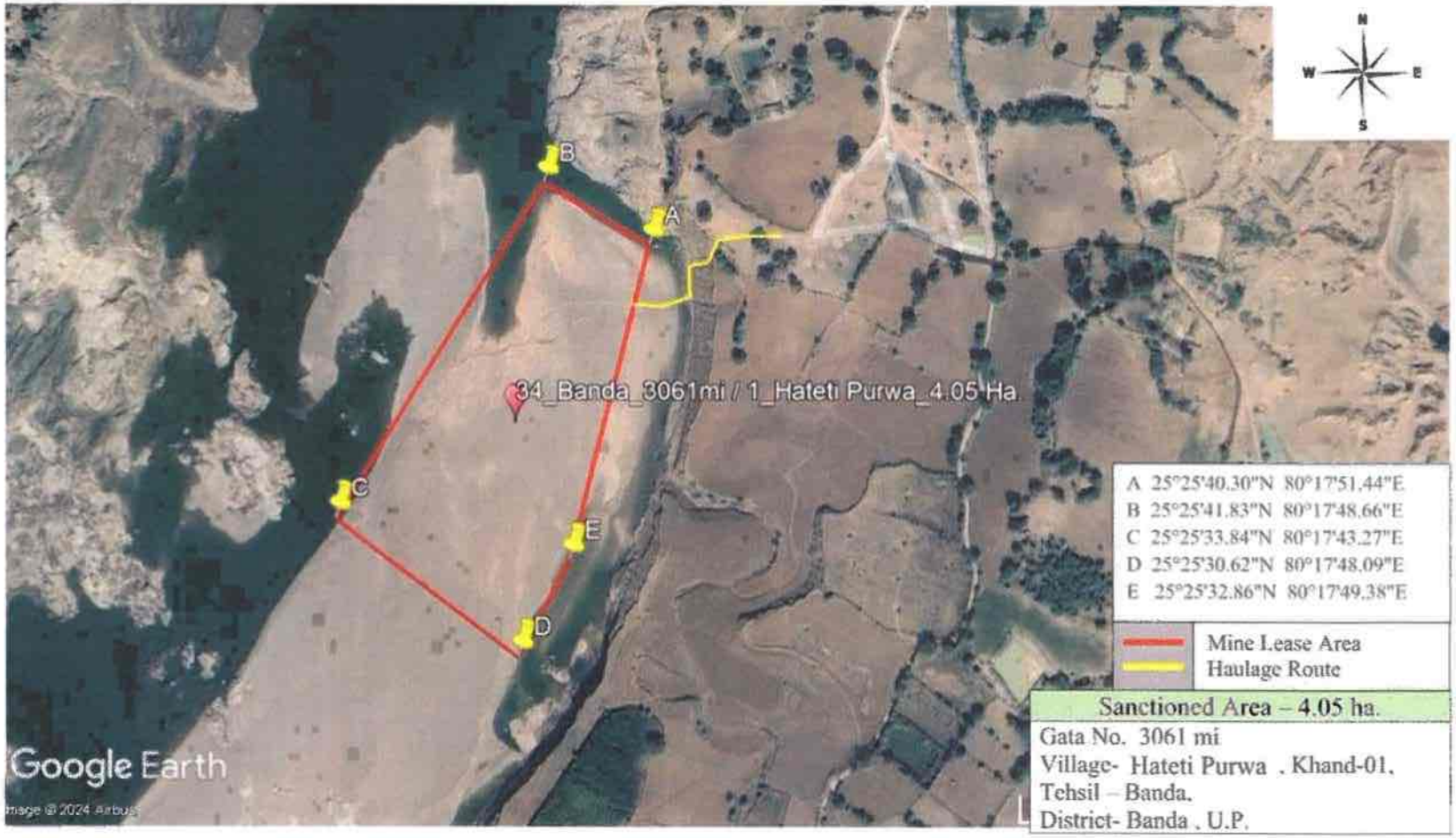
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	7.7	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	6.6	100m	100m	No
5.	Chak Road	0.1	10m	10m	No
6.	Bridge orEmbankment	5.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

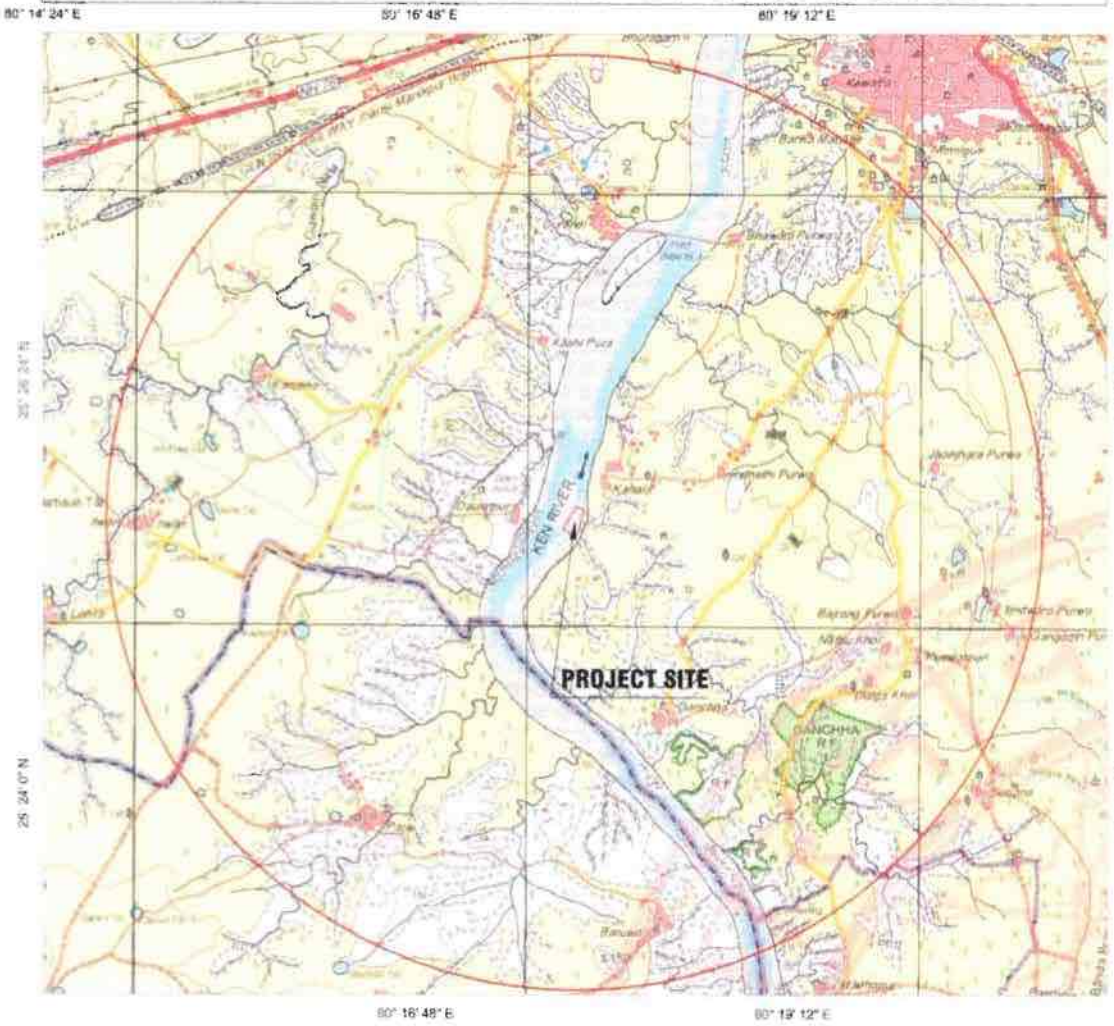
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Hateti Purwa, Khand-01, Tehsil & District- Banda, Uttar Pradesh



2371

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 3061mi (Khand No. 01)

Village - Hateti Purwa
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA - 4.048 ha



2372

Site- 27:-

The mining site is situated on the river bank of Ken at Gata 3061mi (Khand No. 02), is having an area of 3.644 Ha Village- Hateti Purwa, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Hateti Purwa

Pillar No.	Latitude	Longitude
A	25° 25' 23.730" N	80° 17' 39.720" E
B	25° 25' 25.290" N	80° 17' 37.950" E
C	25° 25' 33.840" N	80° 17' 43.270" E
D	25° 25' 30.620" N	80° 17' 48.090" E
E	25° 25' 26.790" N	80° 17' 44.050" E

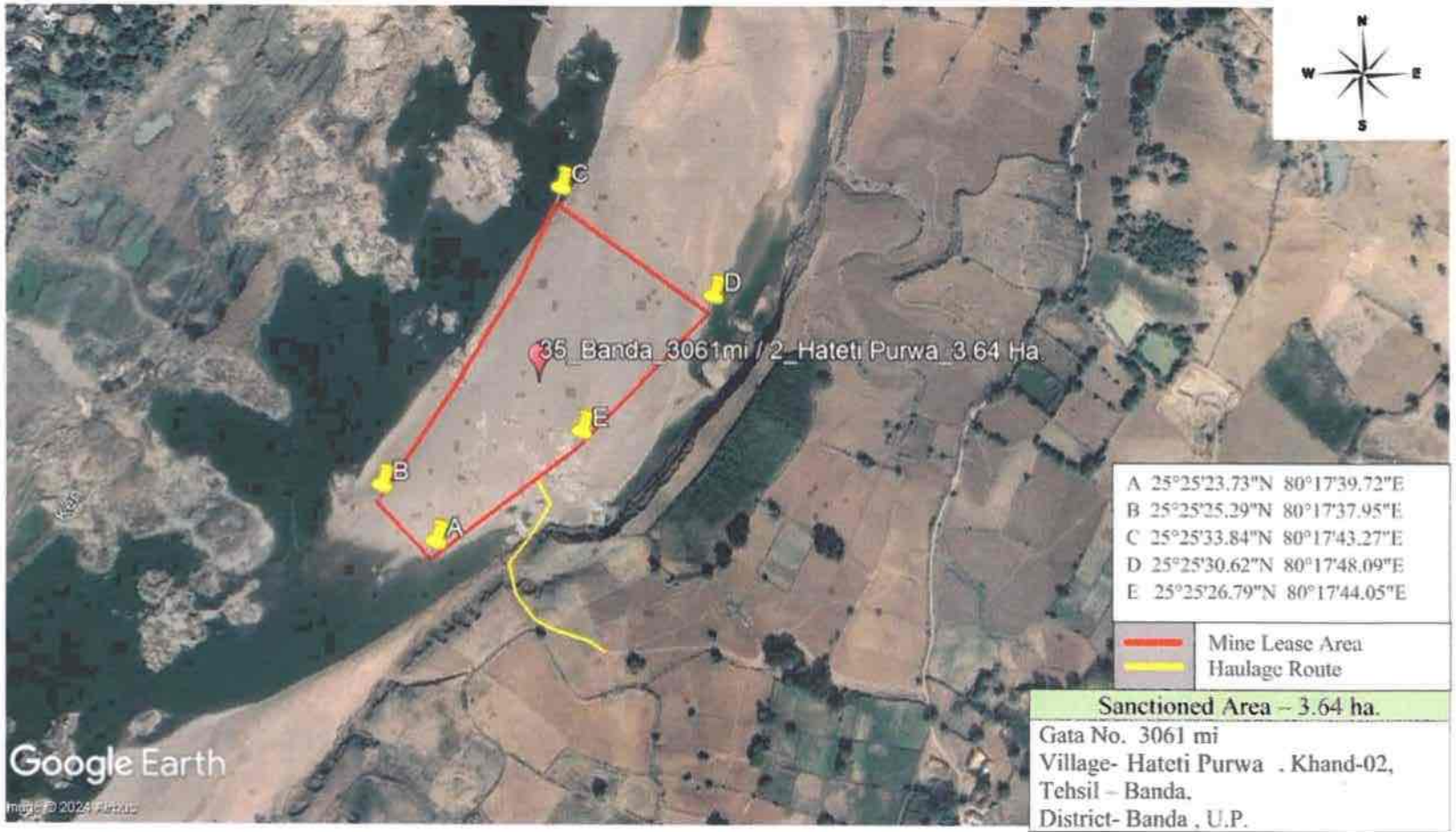
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76, 77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	8.0	50m	50m	No
3.	Road (MDR)	6.2	50m	25m	No
4.	Railway Station	6.8	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge orEmbankment	6.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

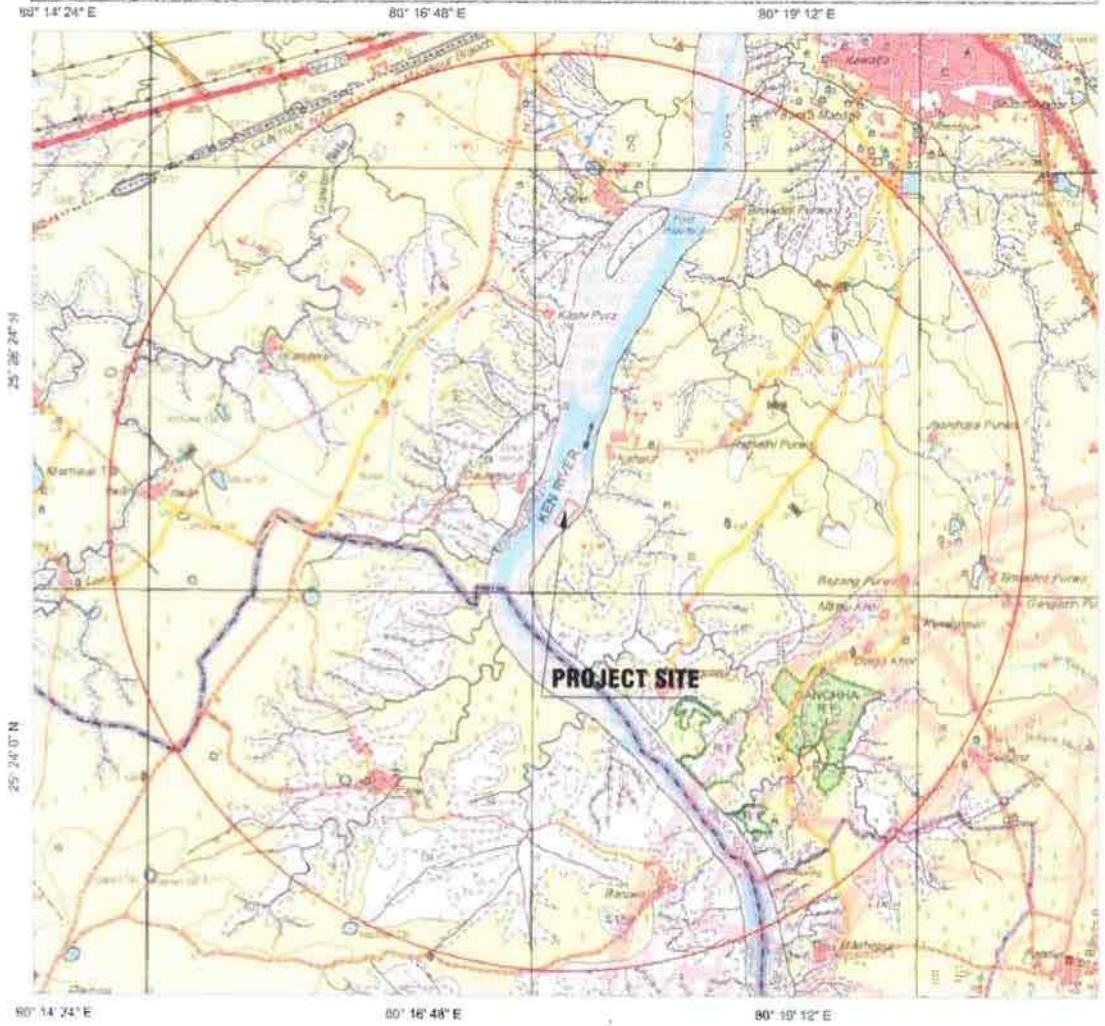
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Hateti Purwa, Khand-02, Tehsil & District- Banda, Uttar Pradesh



2374

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 3061mi (Khand No. 02)

Village - Hateti Purwa
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA - 3.644 ha.



2375

Site- 28:-

The mining site is situated on the river bank of Ken at Gata 5137, 5138, 5139, 5140, 5141, is having an area of 4.0 Ha Village- Bhawani Purwa, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhawani Purwa

Pillar No.	Latitude	Longitude
A	25° 27' 14.600" N	80° 18' 30.600" E
B	25° 27' 11.300" N	80° 18' 37.400" E
C	25° 27' 6.600" N	80° 18' 32.500" E
D	25° 27' 8.400" N	80° 18' 29.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

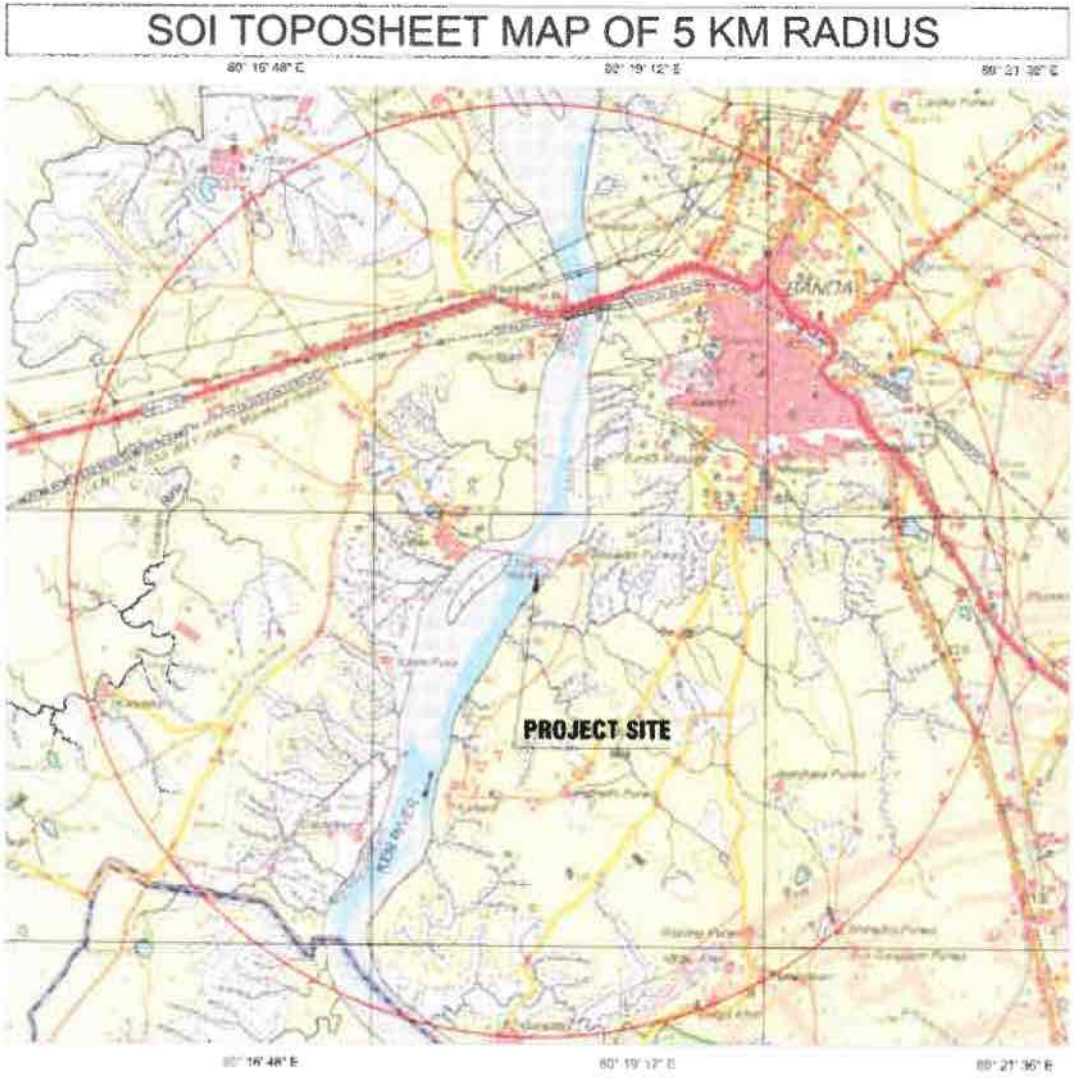
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	4.7	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	3.7	100m	100m	No
5.	Chak Road	0.17	10m	10m	No
6.	Bridge orEmbankment	2.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Bhawanipurwa, Tehsil & District- Banda, Uttar Pradesh



2377



Gata No: 5137, 5138, 5139, 5140, 5141

Village - Bhawani Purwa
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 4.0HA



2378

Site- 29:-

The mining site is situated on the river bank of Ken at Gata Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132, is having an area of 37.0 Ha Village- Bhuredi, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhuredi

Pillar No.	Latitude	Longitude
A	25° 29' 30.600" N	80° 18' 25.020" E
B	25° 29' 35.100" N	80° 18' 47.400" E
C	25° 29' 39.240" N	80° 18' 48.240" E
D	25° 29' 42.420" N	80° 18' 35.160" E
E	25° 29' 47.520" N	80° 18' 32.220" E
F	25° 29' 52.500" N	80° 18' 24.420" E
G	25° 30' 8.400" N	80° 18' 10.260" E
H	25° 30' 10.620" N	80° 18' 5.820" E
I	25° 30' 16.380" N	80° 18' 5.040" E
J	25° 30' 19.980" N	80° 17' 55.980" E
K	25° 30' 17.400" N	80° 17' 52.920" E
L	25° 30' 7.980" N	80° 18' 8.460" E
M	25° 29' 57.840" N	80° 18' 15.000" E
N	25° 29' 41.340" N	80° 18' 20.400" E

Environmental Sensitivity Analysis

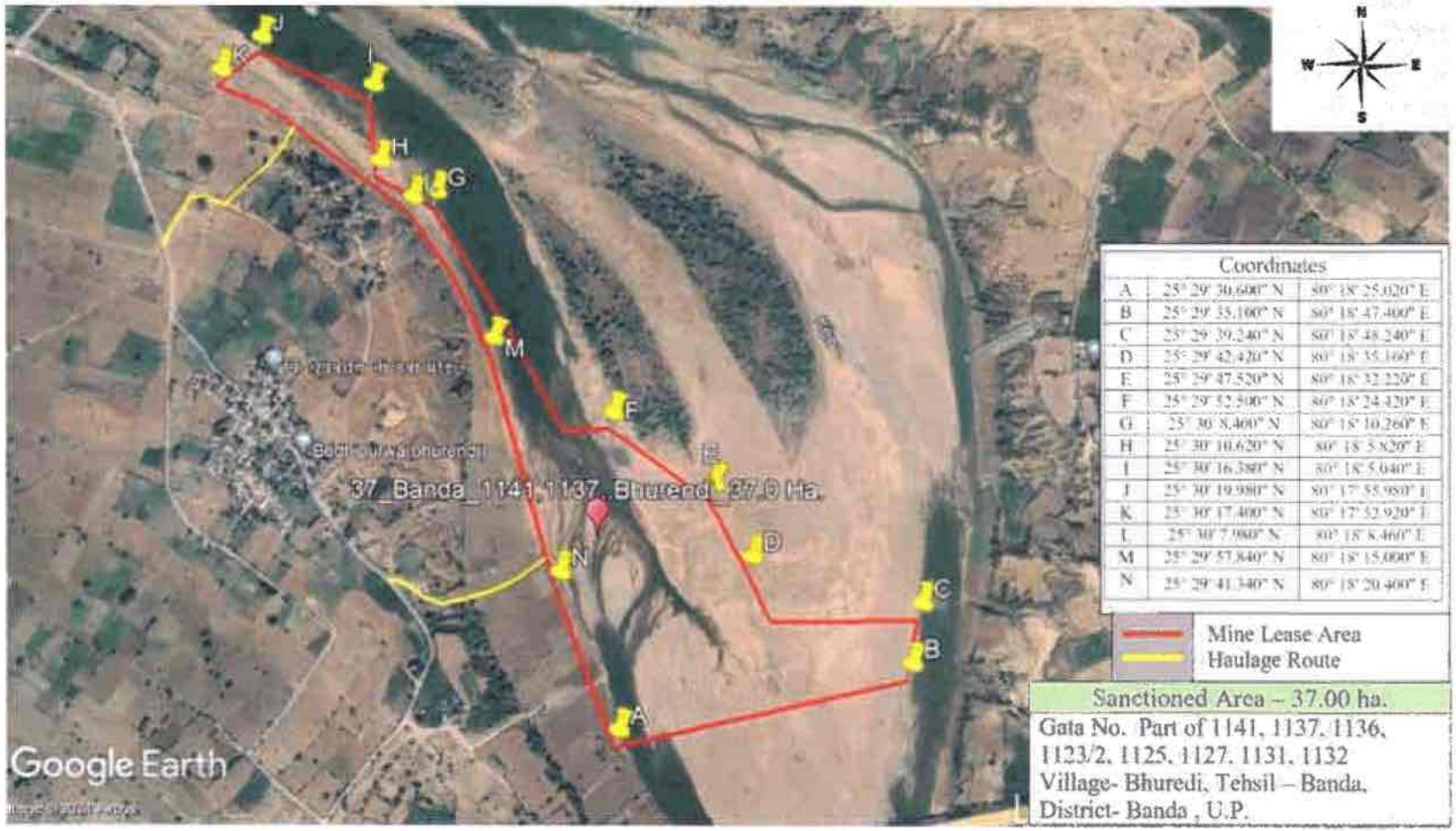
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.65	50m	50m	No
2.	Hospital	2.1	50m	50m	No
3.	Road (SH)	0.30	50m	25m	No

4.	Railway Station	2.8	100m	100m	No
5.	Chak Road	0.30	10m	10m	No
6.	Bridge orEmbankment	0.30	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Bhuredi, Tehsil & District- Banda, Uttar Pradesh



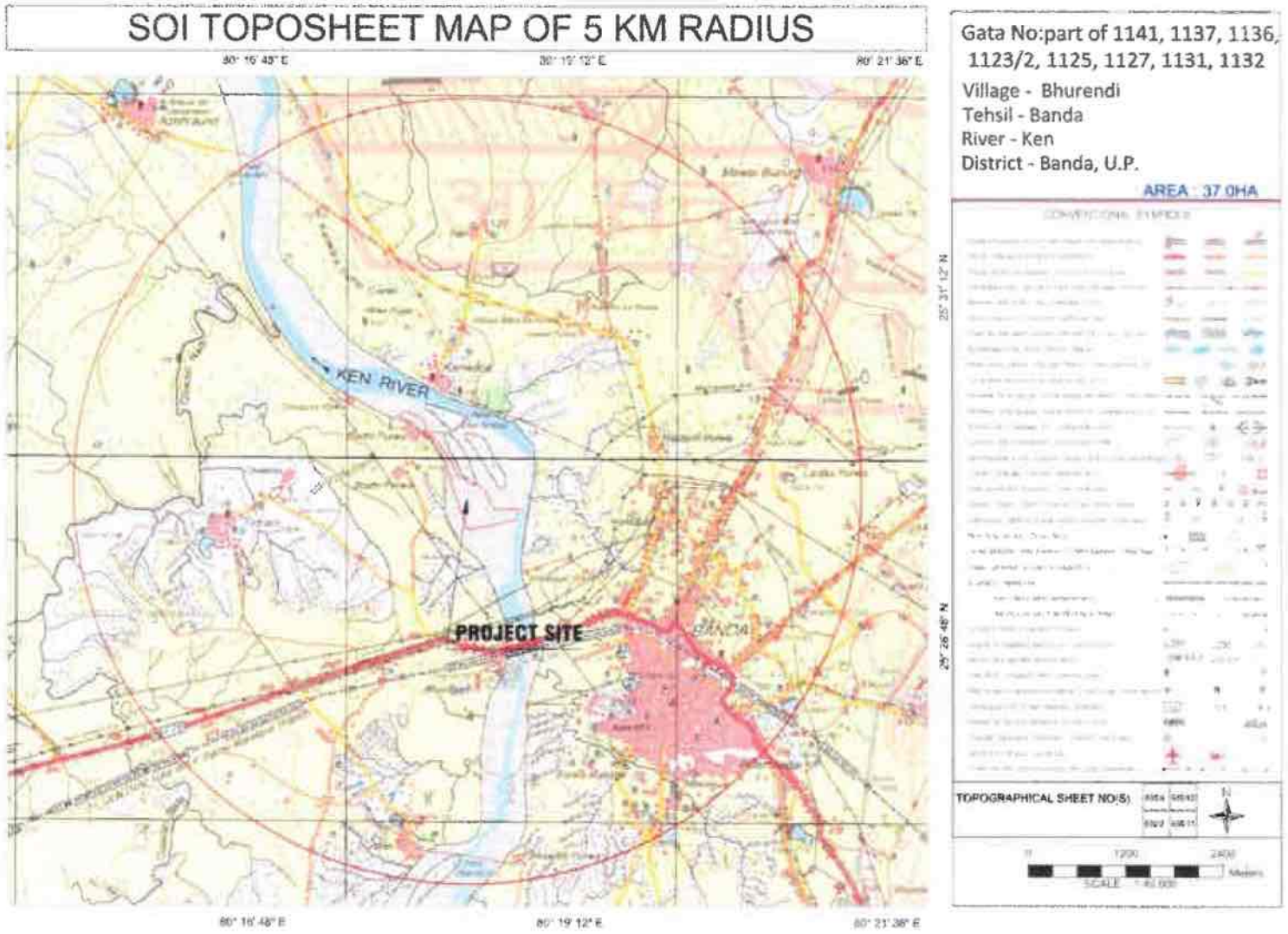
Coordinates		
A	25° 29' 30.600" N	80° 18' 25.020" E
B	25° 29' 35.100" N	80° 18' 47.400" E
C	25° 29' 39.240" N	80° 18' 48.240" E
D	25° 29' 42.420" N	80° 18' 35.160" E
E	25° 29' 47.520" N	80° 18' 32.220" E
F	25° 29' 52.500" N	80° 18' 24.420" E
G	25° 30' 8.400" N	80° 18' 10.260" E
H	25° 30' 10.620" N	80° 18' 5.820" E
I	25° 30' 16.380" N	80° 18' 5.040" E
J	25° 30' 19.980" N	80° 17' 55.980" E
K	25° 30' 17.400" N	80° 17' 52.920" E
L	25° 30' 7.980" N	80° 18' 8.460" E
M	25° 29' 57.840" N	80° 18' 15.000" E
N	25° 29' 41.340" N	80° 18' 20.400" E

Mine Lease Area
Haulage Route

Sanctioned Area – 37.00 ha.

Gata No. Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132
Village- Bhuredi, Tehsil – Banda,
District- Banda , U.P.

2381


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 16' 48" E
80° 19' 12" E
80° 21' 36" E
25° 31' 12" N
25° 28' 48" N
KEN RIVER
PROJECT SITE
BANDA
Gata No:part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132
Village - Bhurendi
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA : 37.0HA
TOPOGRAPHICAL SHEET NO(S)
SCALE

2382

Site- 30:-

The mining site is situated on the river bank of Ken at Gata Part of 72/47, part of 74/1 (Khand No. 03), is having an area of 19.0 Ha Village- Pathri, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pathri

Pillar No.	Latitude	Longitude
A	25° 37' 23.280" N	80° 16' 58.180" E
B	25° 37' 26.160" N	80° 16' 58.640" E
C	25° 37' 28.990" N	80° 16' 55.500" E
D	25° 37' 33.530" N	80° 17' 0.000" E
E	25° 37' 31.590" N	80° 17' 1.500" E
F	25° 37' 35.090" N	80° 17' 6.930" E
G	25° 37' 38.720" N	80° 17' 4.640" E
H	25° 37' 39.360" N	80° 17' 6.070" E
I	25° 37' 44.550" N	80° 17' 2.640" E
J	25° 37' 34.950" N	80° 16' 43.360" E

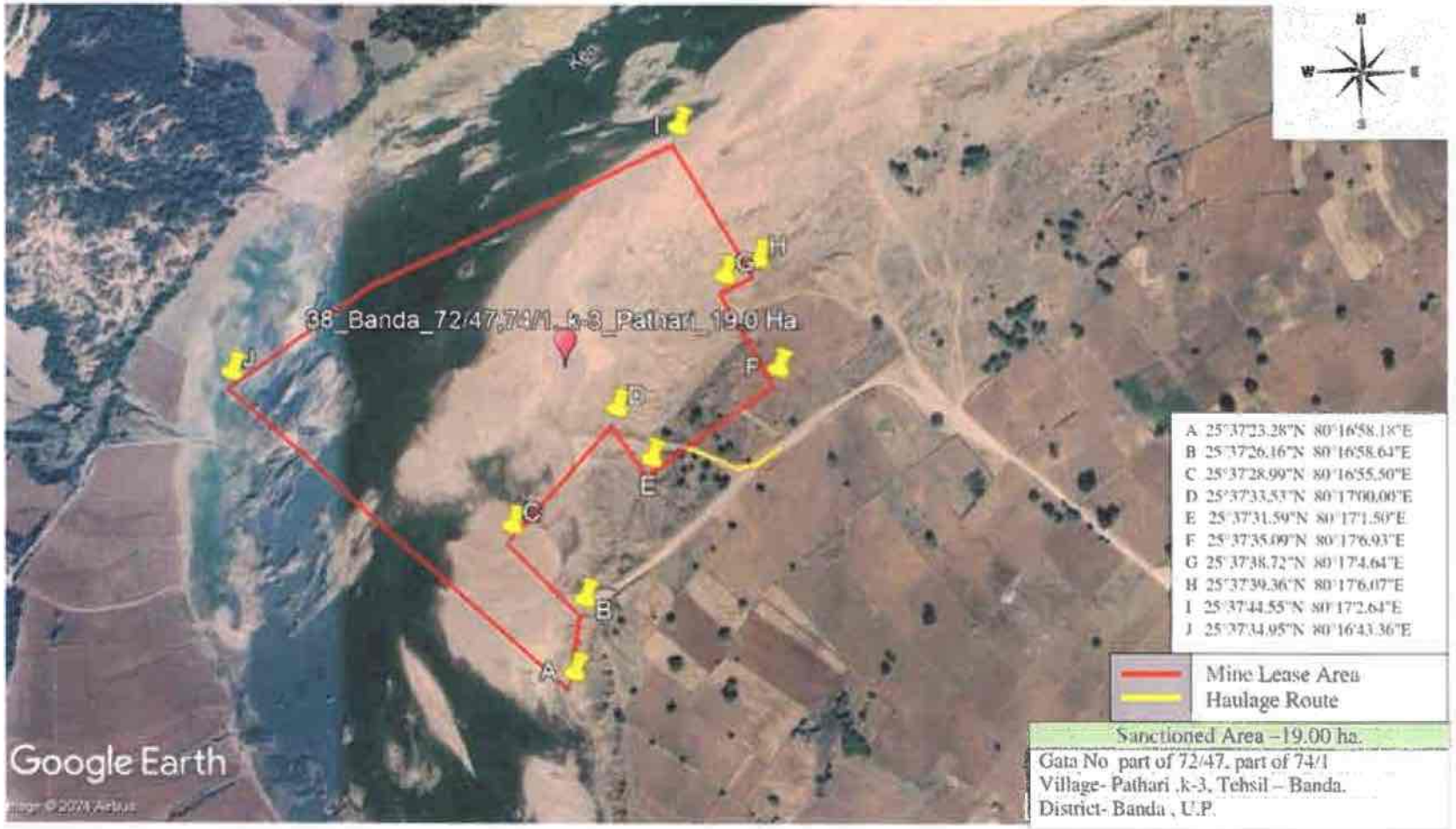
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	16.0	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	14.3	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge orEmbankment	10.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

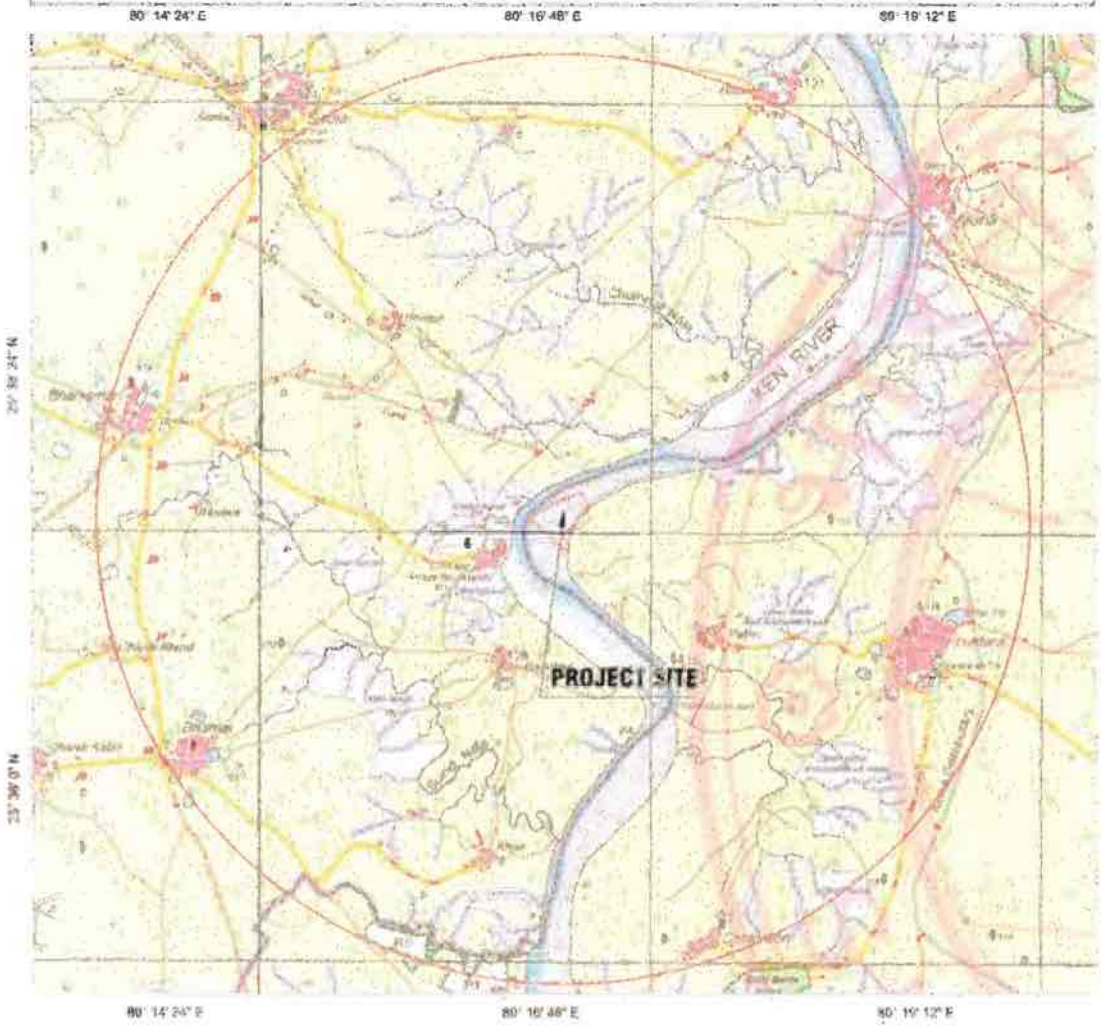
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village– Pathari, k-3 Tehsil- Banda, District- Banda, Uttar Pradesh



2384

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 72/47 , part 74/1
(Khand No. 03)

Village - Pathri
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 19.0HA



2385

Site- 31:-

The mining site is situated on the river bank of Ken at Gata Part of 72/47, part of 74/1 (Khand No. 02), is having an area of 19.0 Ha Village- Pathri, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pathri

Pillar No.	Latitude	Longitude
A	25° 37' 23.280" N	80° 16' 58.180" E
B	25° 37' 15.620" N	80° 16' 51.930" E
C	25° 37' 20.560" N	80° 16' 37.640" E
D	25° 37' 34.950" N	80° 16' 43.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	15.6	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	13.8	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge orEmbankment	9.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

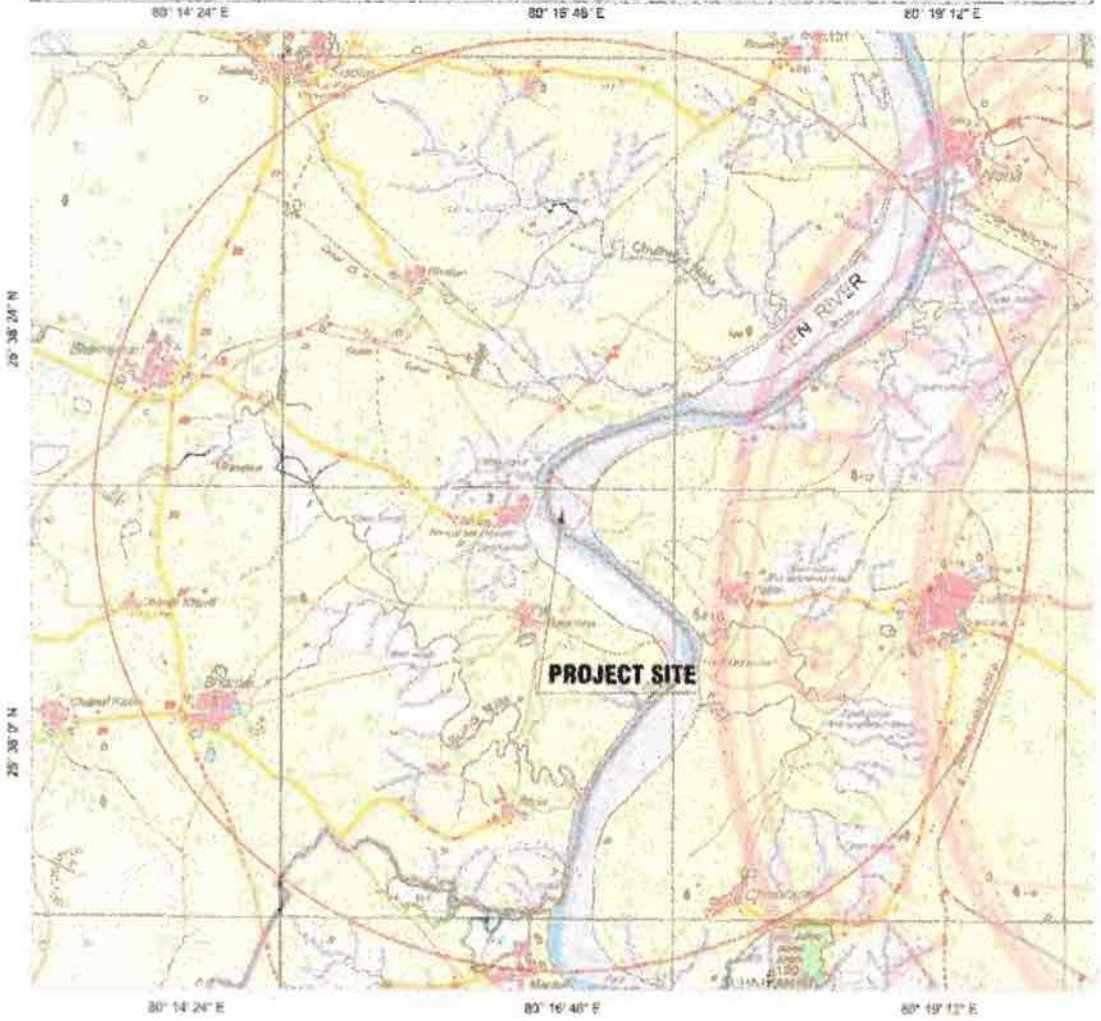
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Pathari, k-2 Tehsil- Banda, District- Banda, (Uttar Pradesh)



2387

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 72/47 , part 74/1
(Khand No. 03)
Village - Pathri
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 19.0HA



2388

Site- 32:-

The mining site is situated on the river bank of Ken at Gata No. Part of 72/47, part of 74/1, 75 mi (Khand No. 01), is having an area of 20.0 Ha Village- Pathri, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pathri

Pillar No.	Latitude	Longitude
A	25° 36' 44.348" N	80° 17' 25.134" E
B	25° 36' 42.348" N	80° 17' 21.744" E
C	25° 36' 54.652" N	80° 17' 9.600" E
D	25° 37' 10.907" N	80° 16' 44.517" E
E	25° 37' 20.560" N	80° 16' 37.640" E
F	25° 37' 15.620" N	80° 16' 51.930" E
G	25° 37' 6.301" N	80° 16' 58.557" E
H	25° 36' 56.347" N	80° 17' 11.432" E

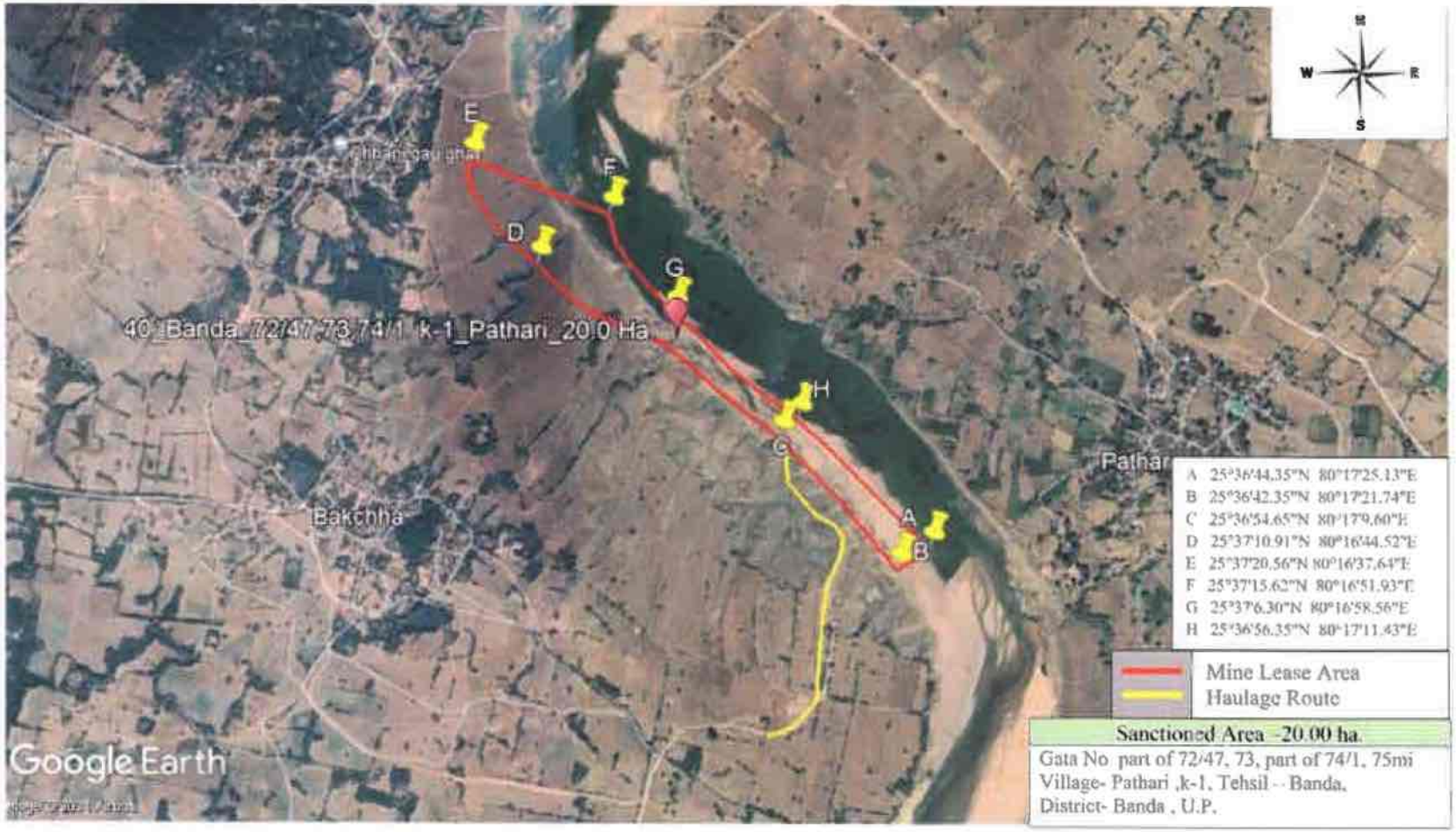
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	3.9	50m	25m	No
4.	Railway Station	13.7	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge orEmbankment	8.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

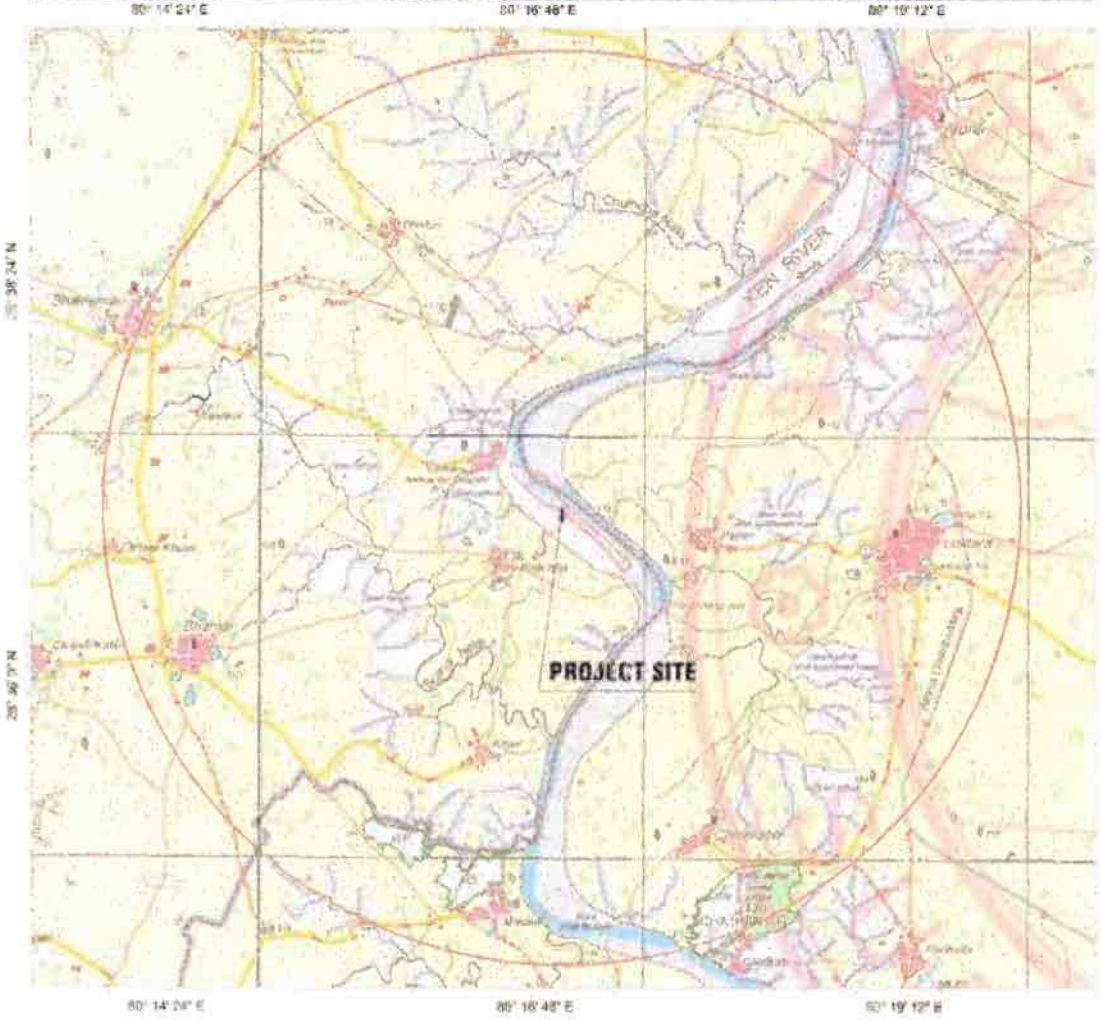
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Pathari, k-1 Tehsil- Banda, District- Banda, (Uttar Pradesh)



2390

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 72/47 , part 74/1
(Khand No. 03)

Village - Pathri
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 19.0HA



2391

Site- 33:-

The mining site is situated on the river bank of Ken at Gata No. 5029, 5030KA, 5093KA, 5094KA, 5097, is having an area of 20.0 Ha Village- Duredi, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25°26.129"N	80°17.733"E
B	25°26.122"N	80°17.848"E
C	25°25.999"N	80°17.820"E
D	25°25.712"N	80°17.769"E
E	25°25.662"N	80°17.677"E
F	25°25.678"N	80°17.588"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	7.0	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	6.0	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge orEmbankment	5.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

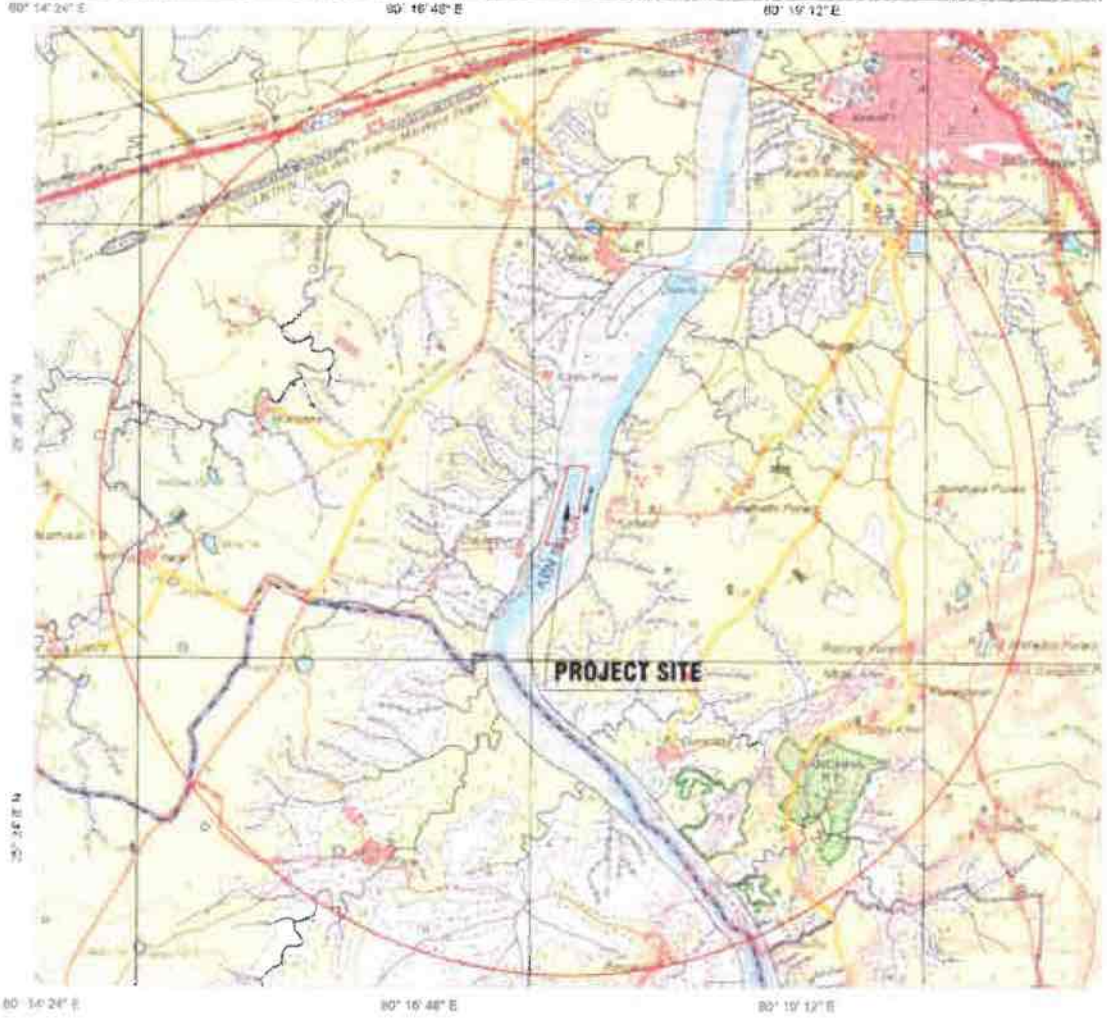
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village– Durendi ,Tehsil- Banda, District- Banda, Uttar Pradesh



2393

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 5029,5030KA, 5093KA, 5094KA, 5097

Village - Duredi
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA 20.0HA



2394

Site- 34:-

The mining site is situated on the river bank of Ken at Gata No 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676, is having an area of 24.0 Ha Village- Duredi, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25° 28' 18.960" N	80° 18' 35.640" E
B	25° 28' 14.040" N	80° 18' 43.680" E
C	25° 28' 17.220" N	80° 18' 47.280" E
D	25° 28' 16.980" N	80° 18' 48.300" E
E	25° 27' 56.940" N	80° 18' 41.520" E
F	25° 27' 50.280" N	80° 18' 38.340" E
G	25° 27' 45.900" N	80° 18' 38.100" E
H	25° 27' 45.120" N	80° 18' 33.660" E

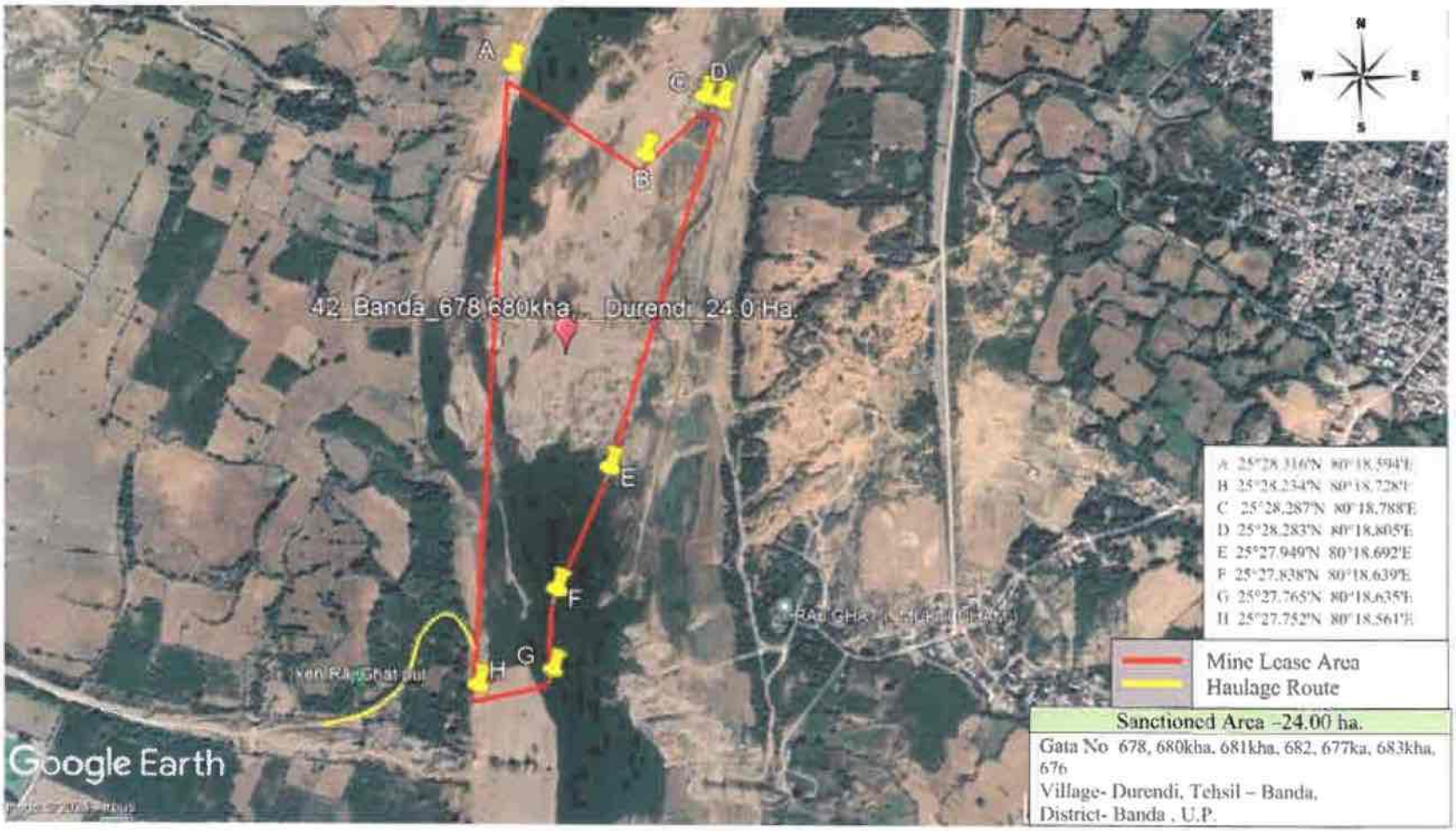
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

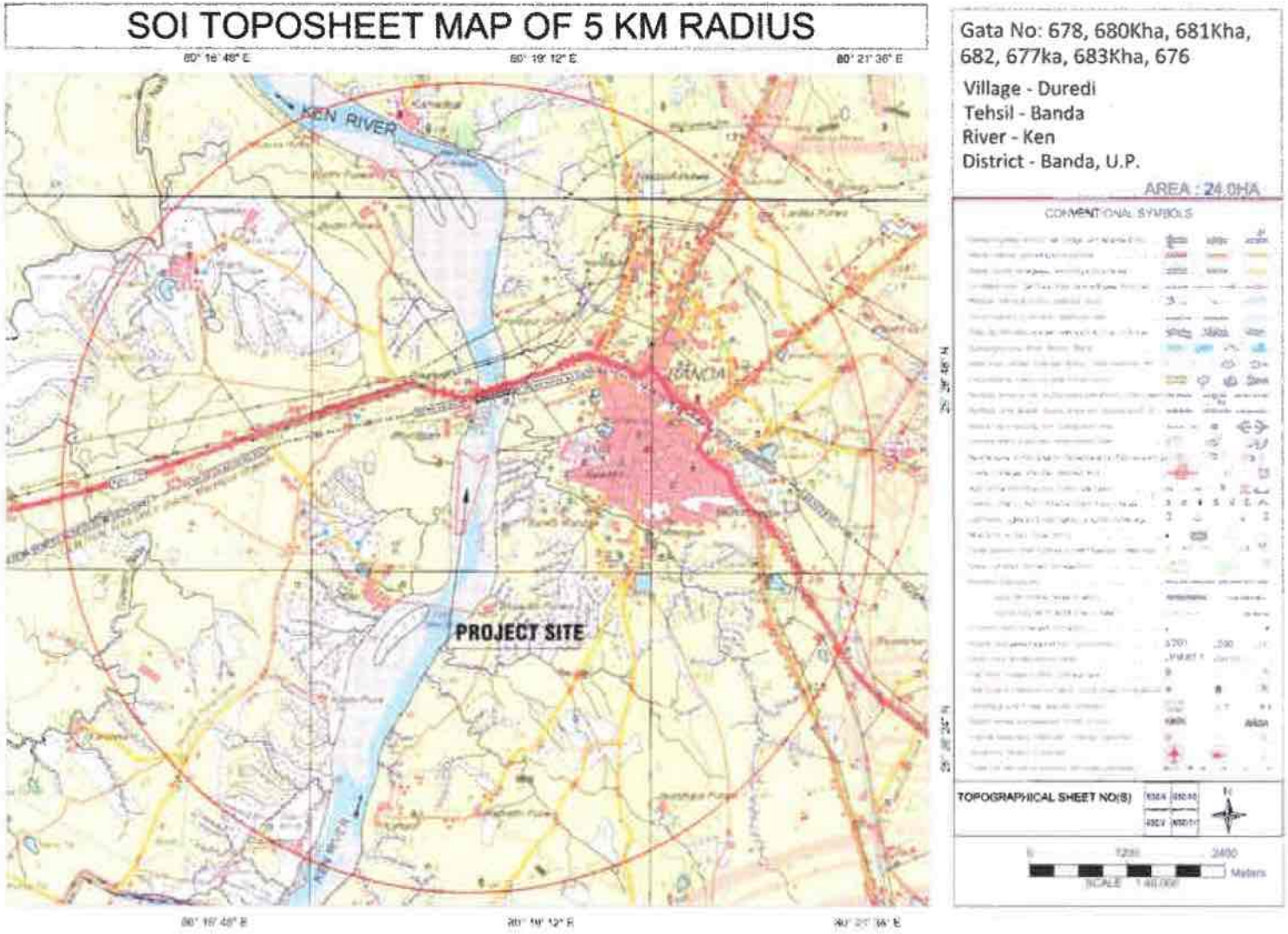
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.6	50m	50m	No
2.	Hospital	2.9	50m	50m	No
3.	Road (SH)	0.7	50m	25m	No
4.	Railway Station	2.3	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge orEmbankment	0.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Durendi ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2396


SOI TOPOSHEET MAP OF 5 KM RADIUS
KEN RIVER
PROJECT SITE
Gata No: 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676
Village - Duredi
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA : 24.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)

Site- 35:-

The mining site is situated on the river bank of Ken at Gata No. 4881, 4880, 4834, 4824 Kha, is having an area of 27.0 Ha Village- Duredi, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25° 26' 45.073" N	80° 17' 50.431" E
B	25° 26' 45.003" N	80° 18' 10.939" E
C	25° 26' 41.517" N	80° 18' 8.385" E
D	25° 26' 40.832" N	80° 18' 8.449" E
E	25° 26' 25.132" N	80° 17' 59.789" E
F	25° 26' 26.277" N	80° 17' 47.066" E
G	25° 26' 27.478" N	80° 17' 46.682" E
H	25° 26' 30.735" N	80° 17' 48.119" E
I	25° 26' 30.789" N	80° 17' 48.638" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	5.4	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	4.7	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge orEmbankment	3.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

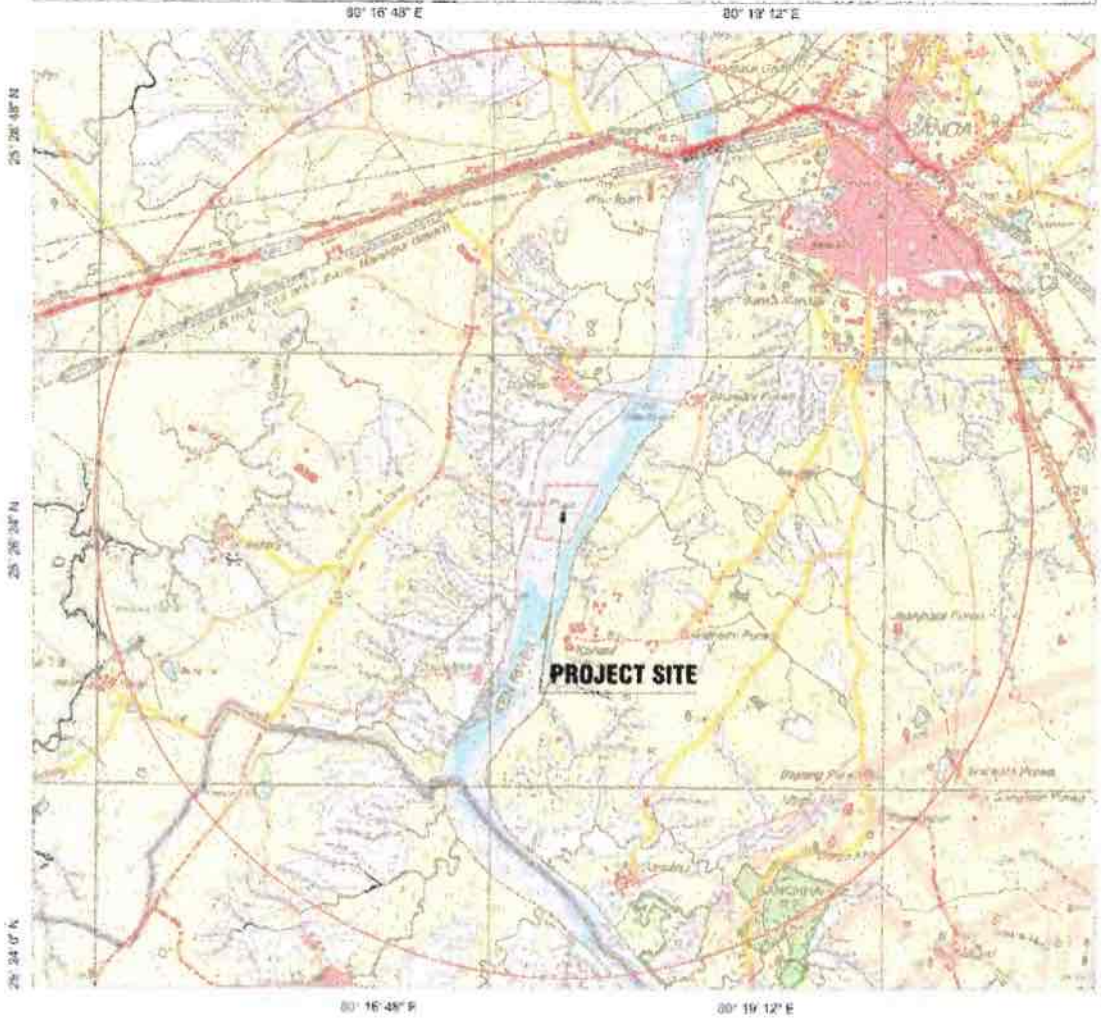
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Durendi ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2399

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 4881, 4880, 4834, 4824 Kha

Village - Duredi
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 27.0HA



2400

Site- 36:-

The mining site is situated on the river bank of Ken at Gata No. 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959GA, 4958, 4957, 4955, 4883, is having an area of 40.0 Ha Village- Duredi, Tehsil-Banda, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25° 26' 45.920" N	80° 17' 50.539" E
B	25° 26' 46.509" N	80° 18' 11.105" E
C	25° 27' 7.708" N	80° 18' 19.109" E
D	25° 27' 16.216" N	80° 18' 19.906" E
E	25° 27' 14.496" N	80° 18' 11.826" E
F	25° 26' 59.794" N	80° 17' 58.259" E

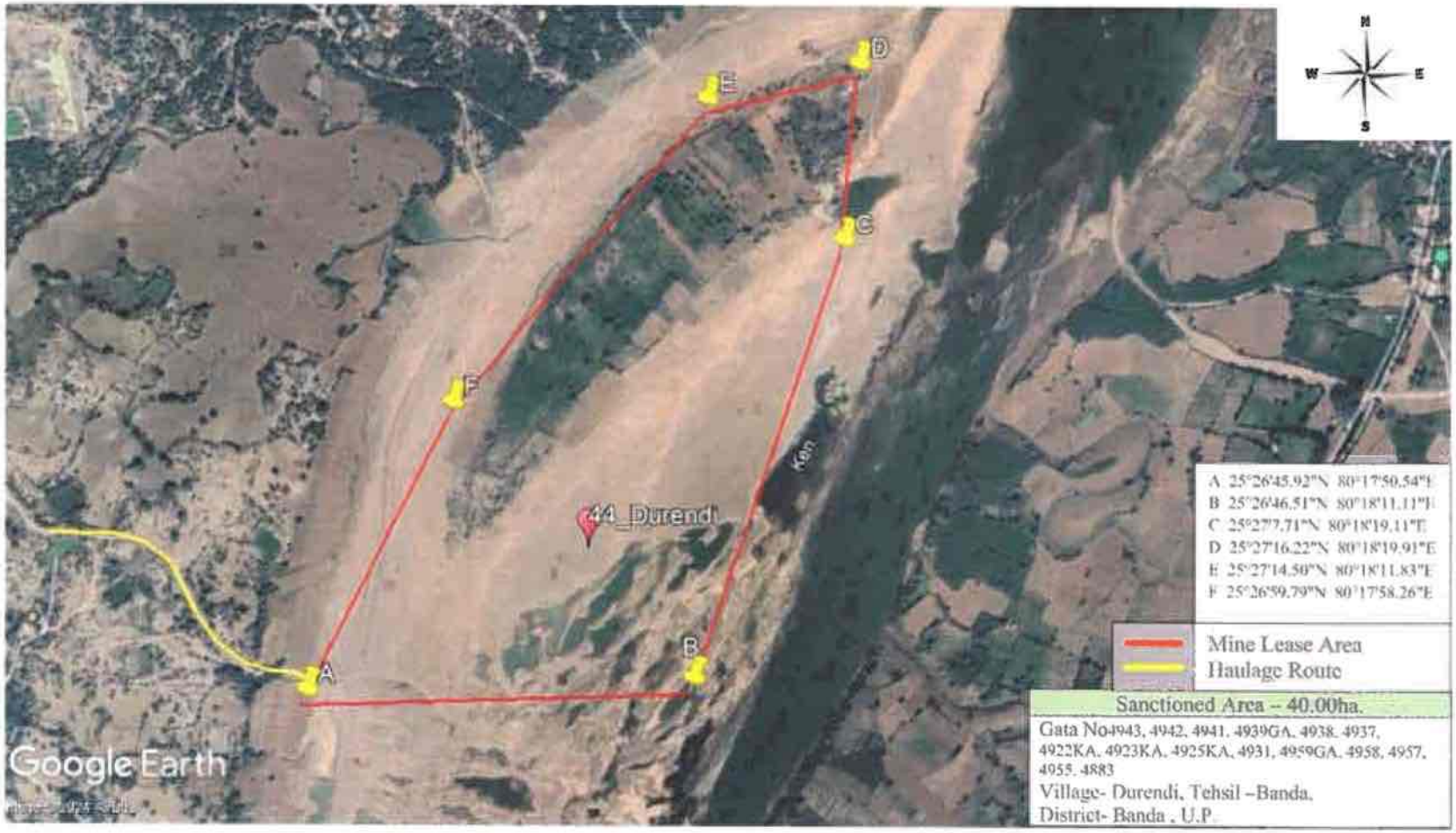
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.12	50m	50m	No
2.	Hospital	4.4	50m	50m	No
3.	Road (SH)	2.6	50m	25m	No
4.	Railway Station	3.8	100m	100m	No
5.	Chak Road	0.36	10m	10m	No
6.	Bridge orEmbankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

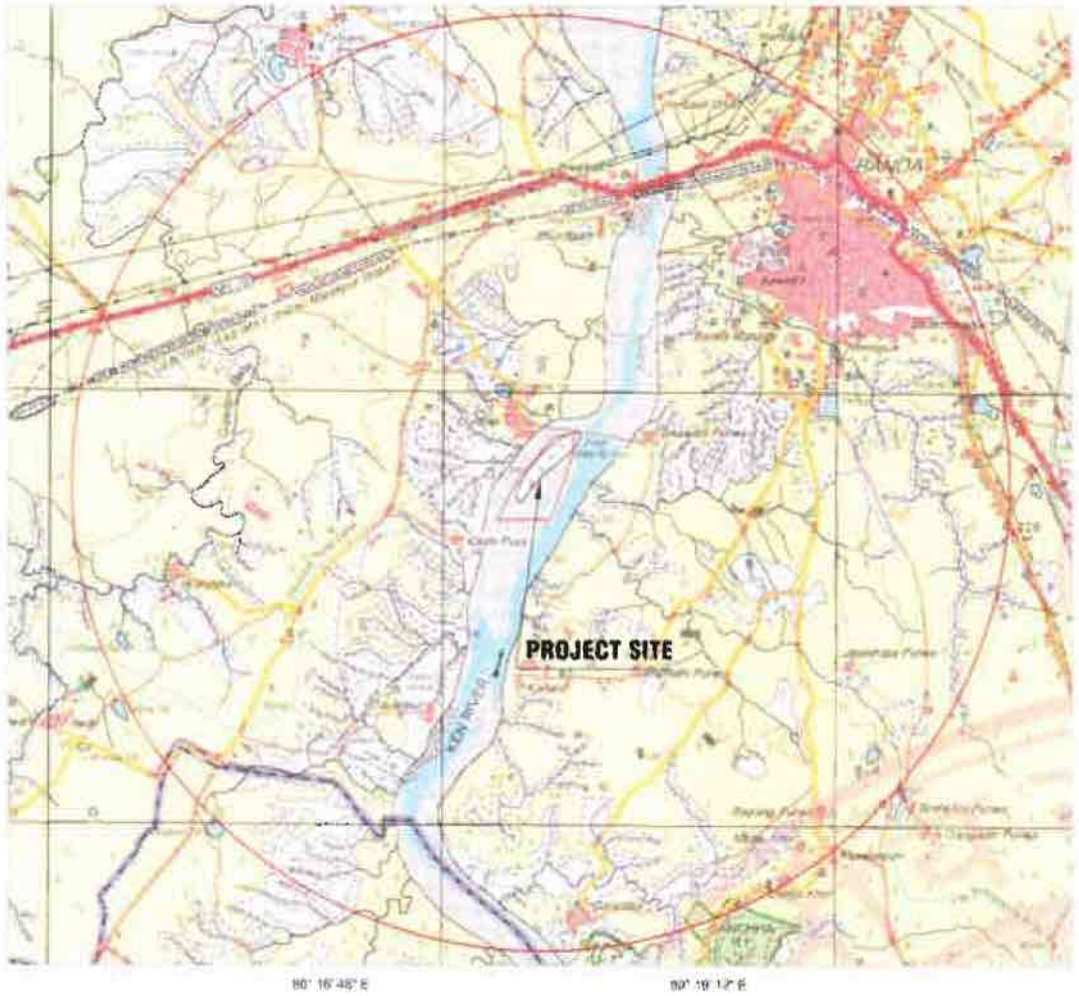
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village–Durendi, Tehsil- Banda, District- Banda, Uttar Pradesh



2402

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883
Village - Duredi
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA : 40.0HA



2403

Site- 37:-

The mining site is situated on the river bank of Yamuna at Khand No. 06, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 15.280" N	80° 33' 36.030" E
B	25° 43' 23.020" N	80° 33' 30.960" E
C	25° 43' 41.780" N	80° 33' 39.080" E
D	25° 43' 34.630" N	80° 33' 45.560" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

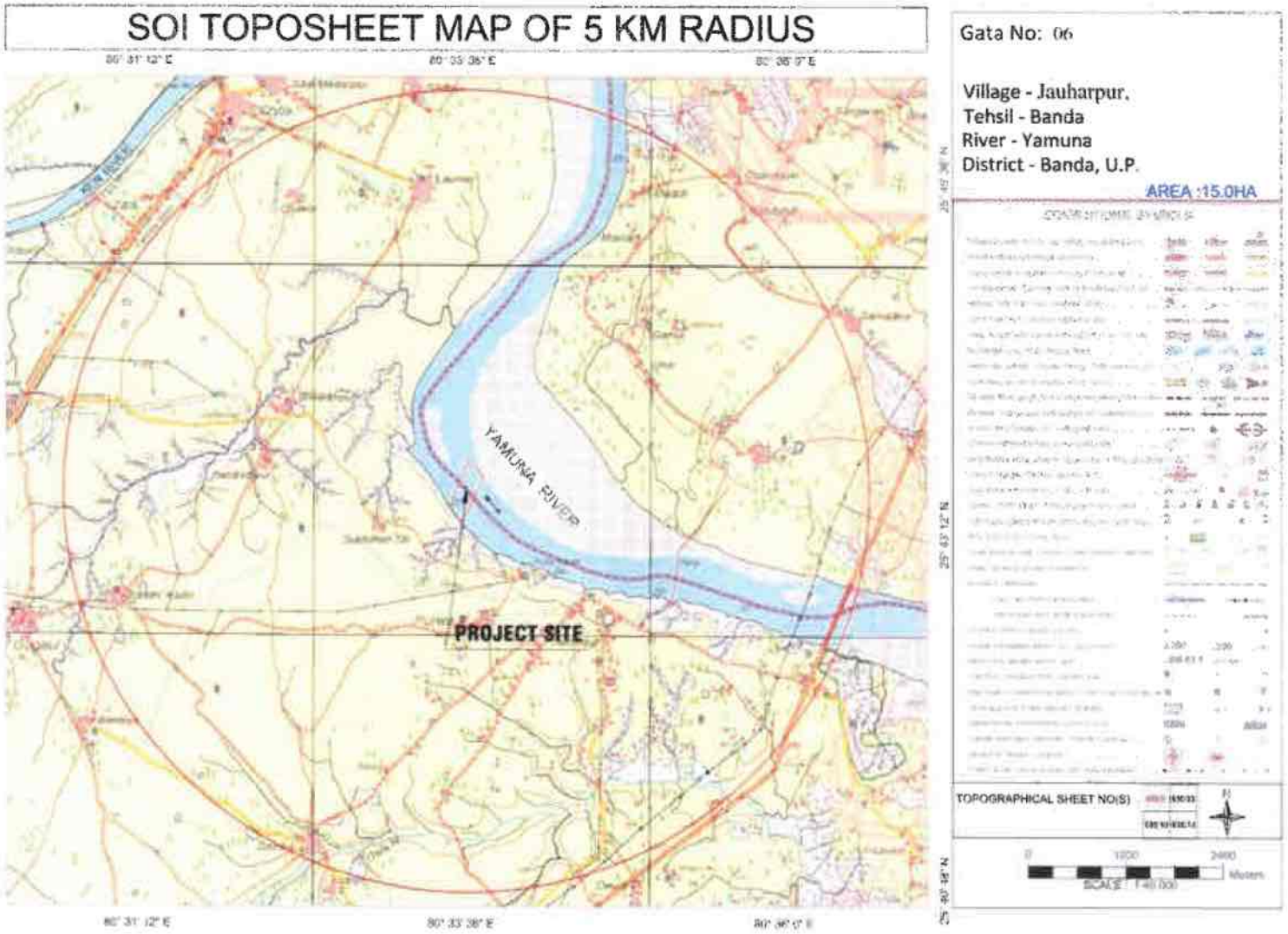
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.2	50m	50m	No
2.	Hospital	13.4	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	31.6	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	4.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Jauharpur, k-6 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2405


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 31' 12" E
80° 33' 38" E
80° 36' 5" E
25° 45' 36" N
25° 43' 12" N
25° 40' 48" N
YAMUNA RIVER
PROJECT SITE
Gata No: 06
Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.
AREA :15.0HA
TOPOGRAPHICAL SHEET NO(S)
SCALE
Meters

2406

Site- 38:-

The mining site is situated on the river bank of Yamuna at Khand No. 01, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 42' 53.070" N	80° 34' 11.230" E
B	25° 42' 56.190" N	80° 34' 2.910" E
C	25° 43' 11.240" N	80° 34' 15.220" E
D	25° 43' 6.280" N	80° 34' 24.460" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.0	50m	50m	No
2.	Hospital	24.13	50m	50m	No
3.	Road (MDR)	1.65	50m	25m	No
4.	Railway Station	31.5	100m	100m	No
5.	Chak Road	0.57	10m	10m	No
6.	Bridge orEmbankment	4.2	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

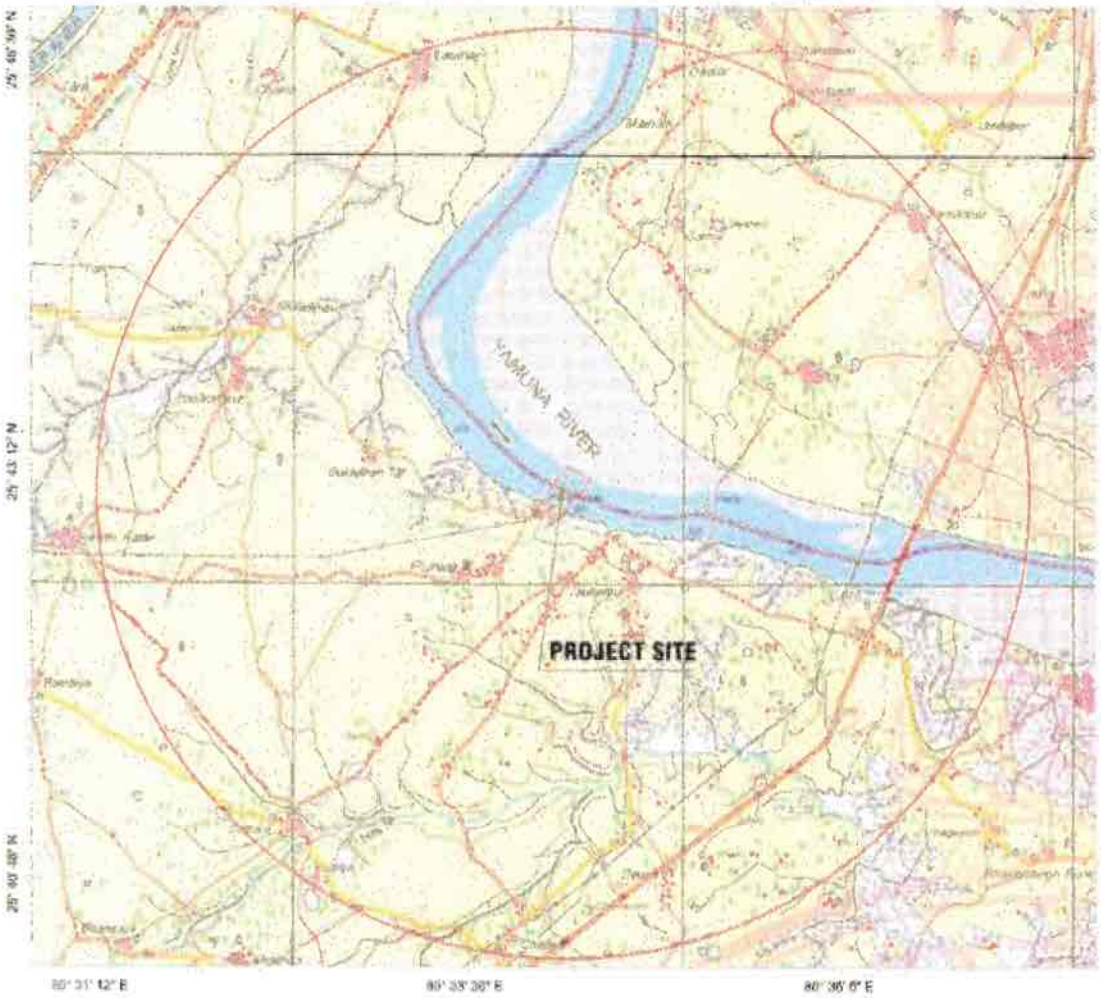
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Jauharpur, k-1 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2408

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 01

Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA 15.0HA



2409

Site- 39:-

The mining site is situated on the river bank of Yamuna at Khand No. 05, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 8.460" N	80° 33' 41.280" E
B	25° 43' 14.460" N	80° 33' 35.580" E
C	25° 43' 33.840" N	80° 33' 45.120" E
D	25° 43' 26.580" N	80° 33' 51.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	31.8	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge orEmbankment	4.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

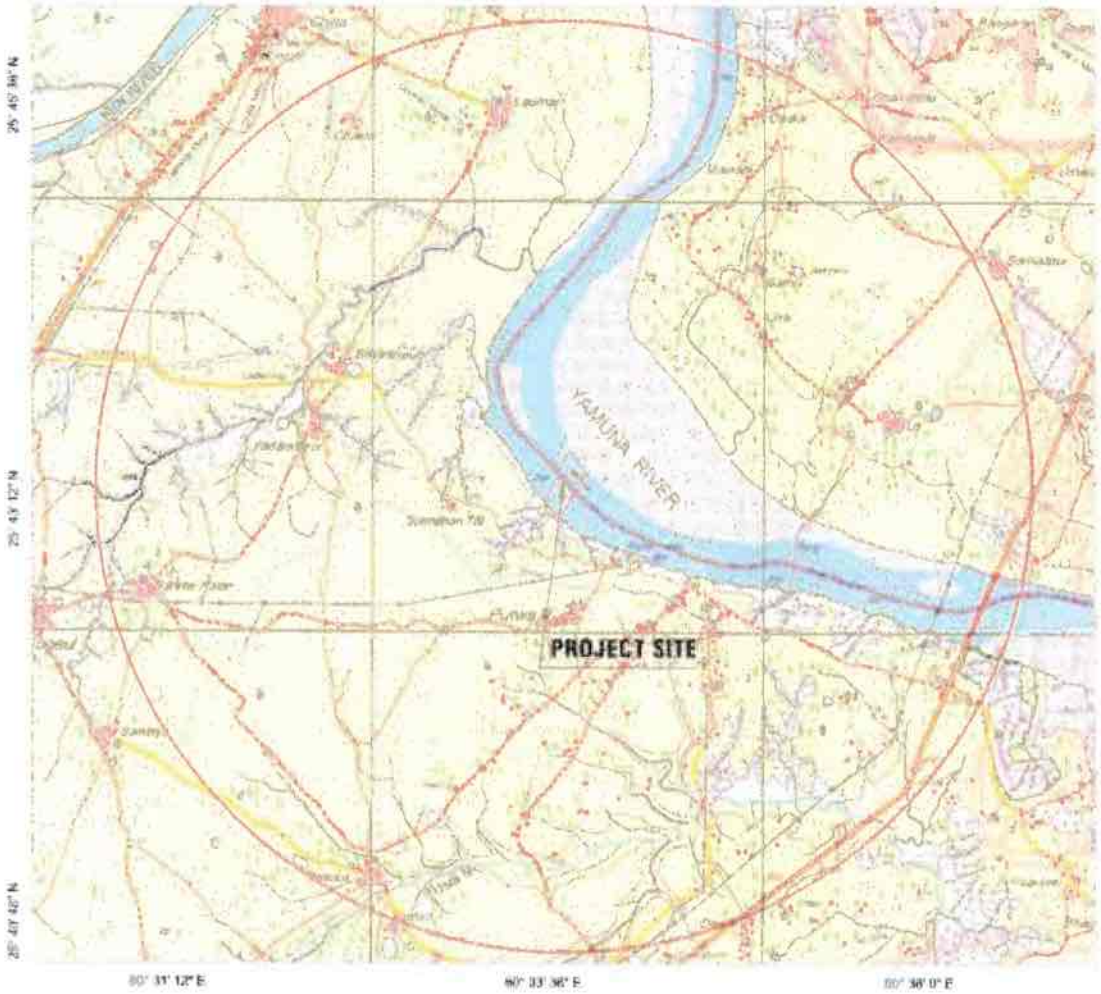
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Jauharpur, k-5 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2411

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 05

Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA :15.0HA



2412

Site- 40:-

The mining site is situated on the river bank of Yamuna at Khand No. 02, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 17.400" N	80° 34' 5.700" E
B	25° 43' 14.770" N	80° 34' 13.870" E
C	25° 42' 57.130" N	80° 34' 3.080" E
D	25° 43' 0.660" N	80° 33' 55.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.0	50m	50m	No
2.	Hospital	14.8	50m	50m	No
3.	Road (MDR)	1.4	50m	25m	No
4.	Railway Station	31.6	100m	100m	No
5.	Chak Road	0.33	10m	10m	No
6.	Bridge orEmbankment	4.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

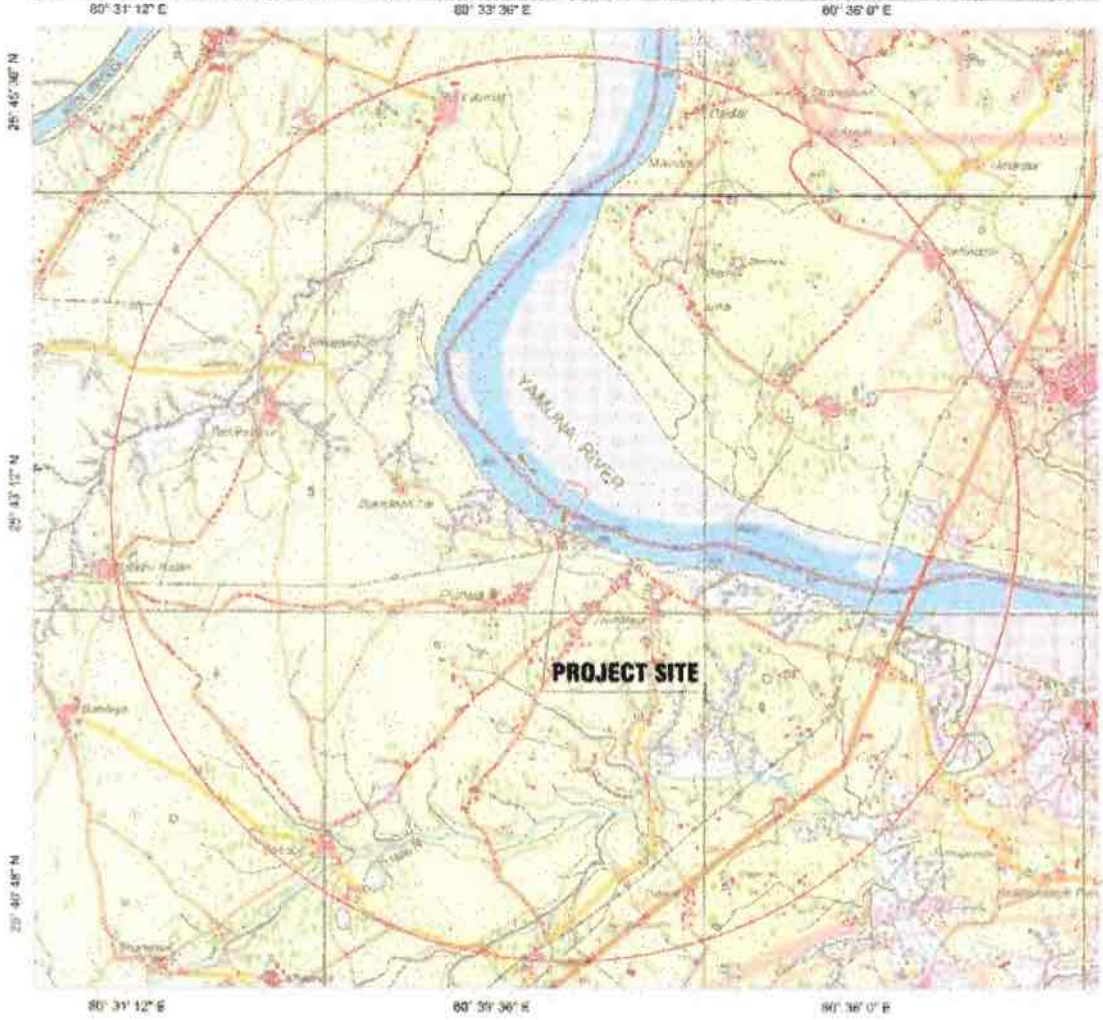
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Jauharpur, k-2 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2414

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 02

Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA :15.0HA



2415

Site- 41:-

The mining site is situated on the river bank of Yamuna at Khand No. 03, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 21.000" N	80° 33' 58.620" E
B	25° 43' 17.400" N	80° 34' 5.700" E
C	25° 43' 0.660" N	80° 33' 55.680" E
D	25° 43' 4.440" N	80° 33' 48.600" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

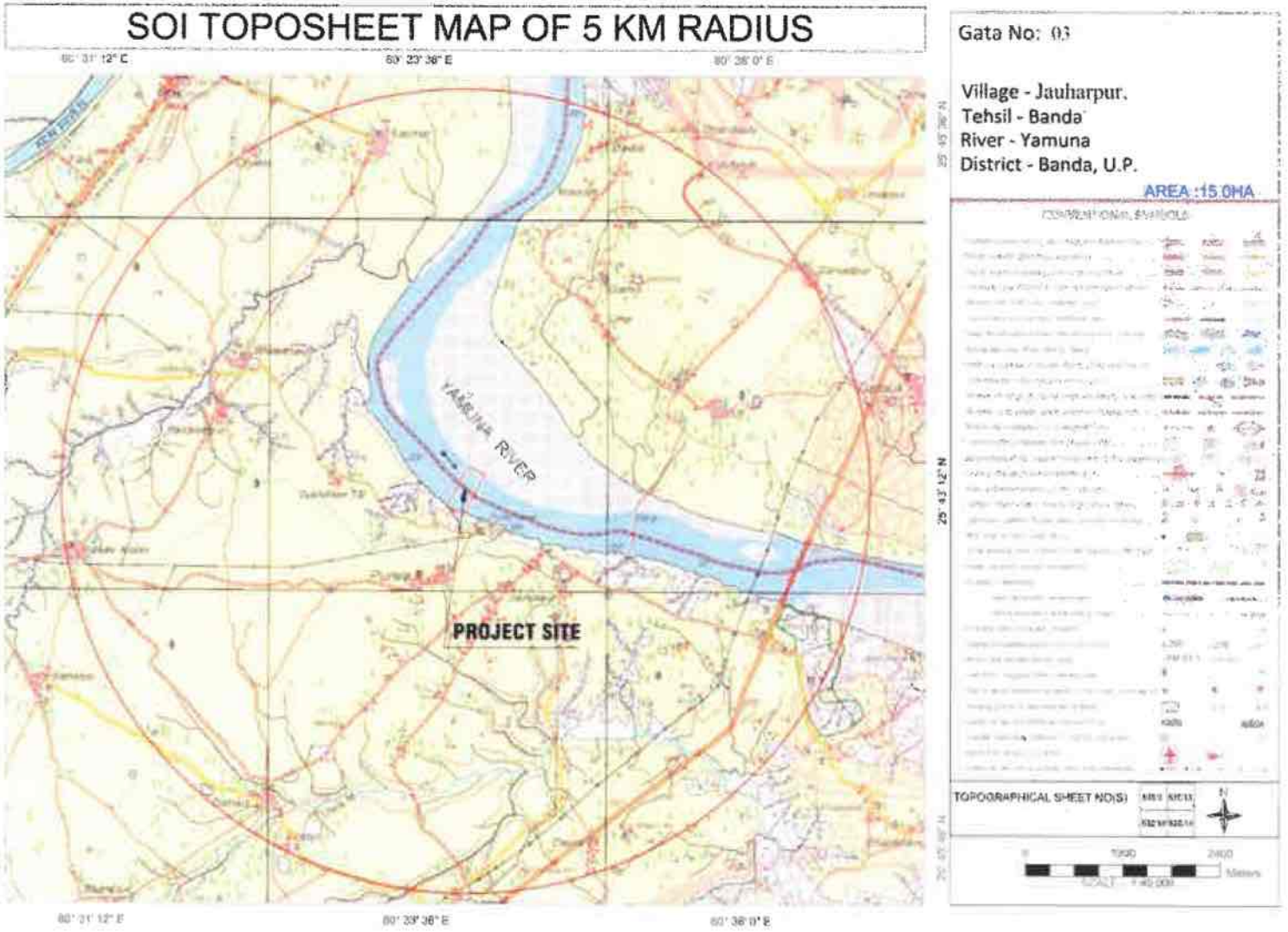
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	1.3	50m	25m	No
4.	Railway Station	31.6	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge orEmbankment	4.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Jauharpur, k-3 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2417


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 31' 12" E
80° 33' 36" E
80° 36' 0" E
25° 45' 36" N
25° 43' 12" N
25° 40' 48" N
YAMUNA RIVER
PROJECT SITE
Gata No: 03
Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.
AREA :15.0HA
TOPOGRAPHICAL SHEET NO(S)
N
Meters

2418

Site- 42:-

The mining site is situated on the river bank of Yamuna at Khand No. 04, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 25.140" N	80° 33' 51.480" E
B	25° 43' 21.000" N	80° 33' 58.620" E
C	25° 43' 4.440" N	80° 33' 48.600" E
D	25° 43' 9.420" N	80° 33' 42.600" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

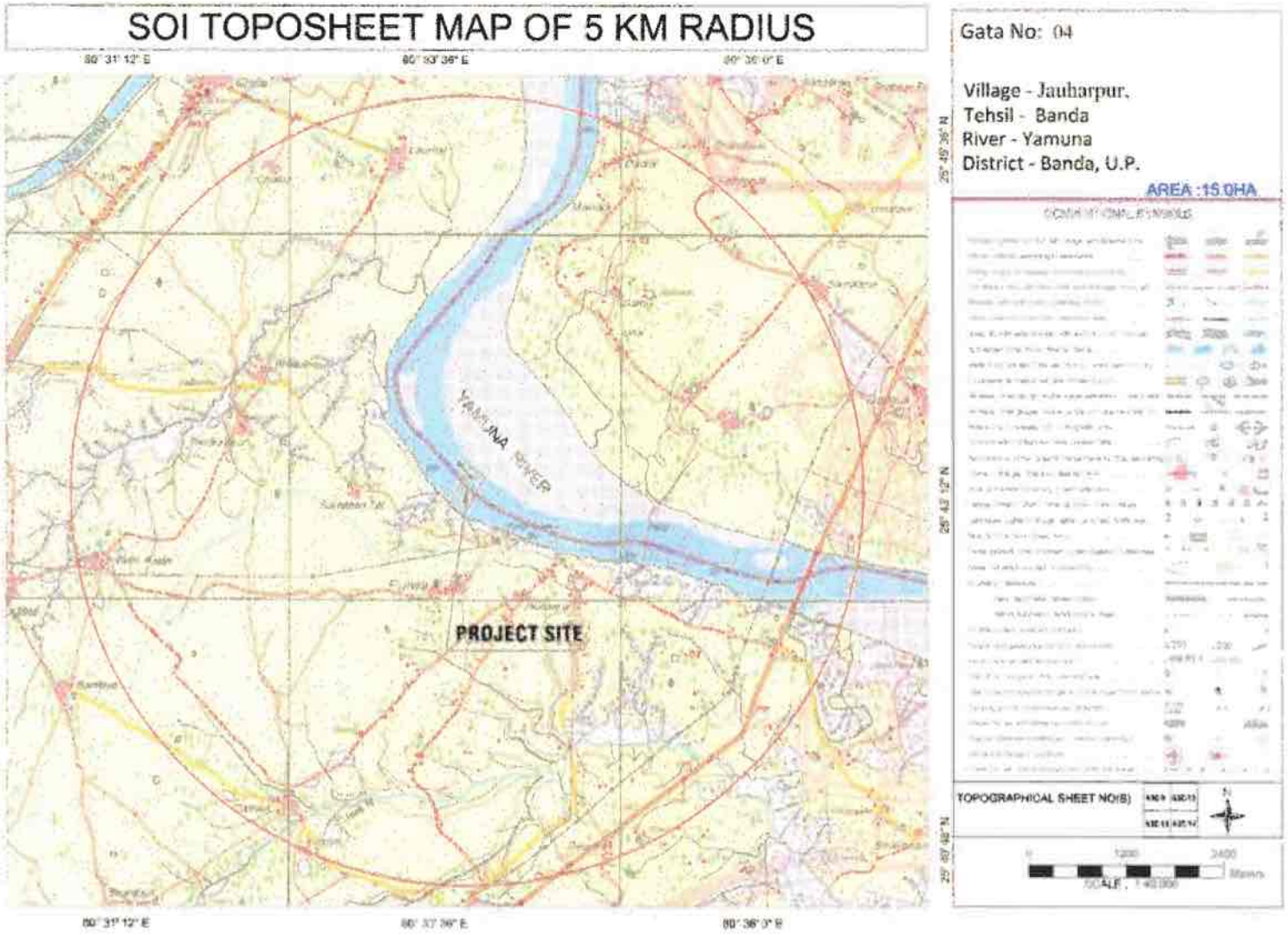
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	14.3	50m	50m	No
3.	Road (MDR)	1.6	50m	25m	No
4.	Railway Station	31.5	100m	100m	No
5.	Chak Road	0.64	10m	10m	No
6.	Bridge orEmbankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Jauharpur, k-4 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2420


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 31' 12" E
80° 33' 36" E
80° 36' 0" E
25° 45' 36" N
25° 43' 12" N
25° 40' 48" N
YAMUNA RIVER
PROJECT SITE
Gata No: 04
Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.
AREA :15.0HA
TOPOGRAPHICAL SHEET NO(S)
SCALE

2421

Site- 43:-

The mining site is situated on the river bank of Ken at Gata No. Part of 1130, (Khand No. 02), is having an area of 28.0 Ha Village- Achhraud, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Achhraud

Pillar No.	Latitude	Longitude
A	25° 32' 54.396" N	80° 16' 26.602" E
B	25° 32' 56.300" N	80° 16' 33.355" E
C	25° 32' 25.020" N	80° 16' 52.080" E
D	25° 32' 26.040" N	80° 16' 37.620" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	8.0	50m	50m	No
3.	Road (SH)	0.42	50m	25m	No
4.	Railway Station	9.11	100m	100m	No
5.	Chak Road	0.27	10m	10m	No
6.	Bridge orEmbankment	0.42	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

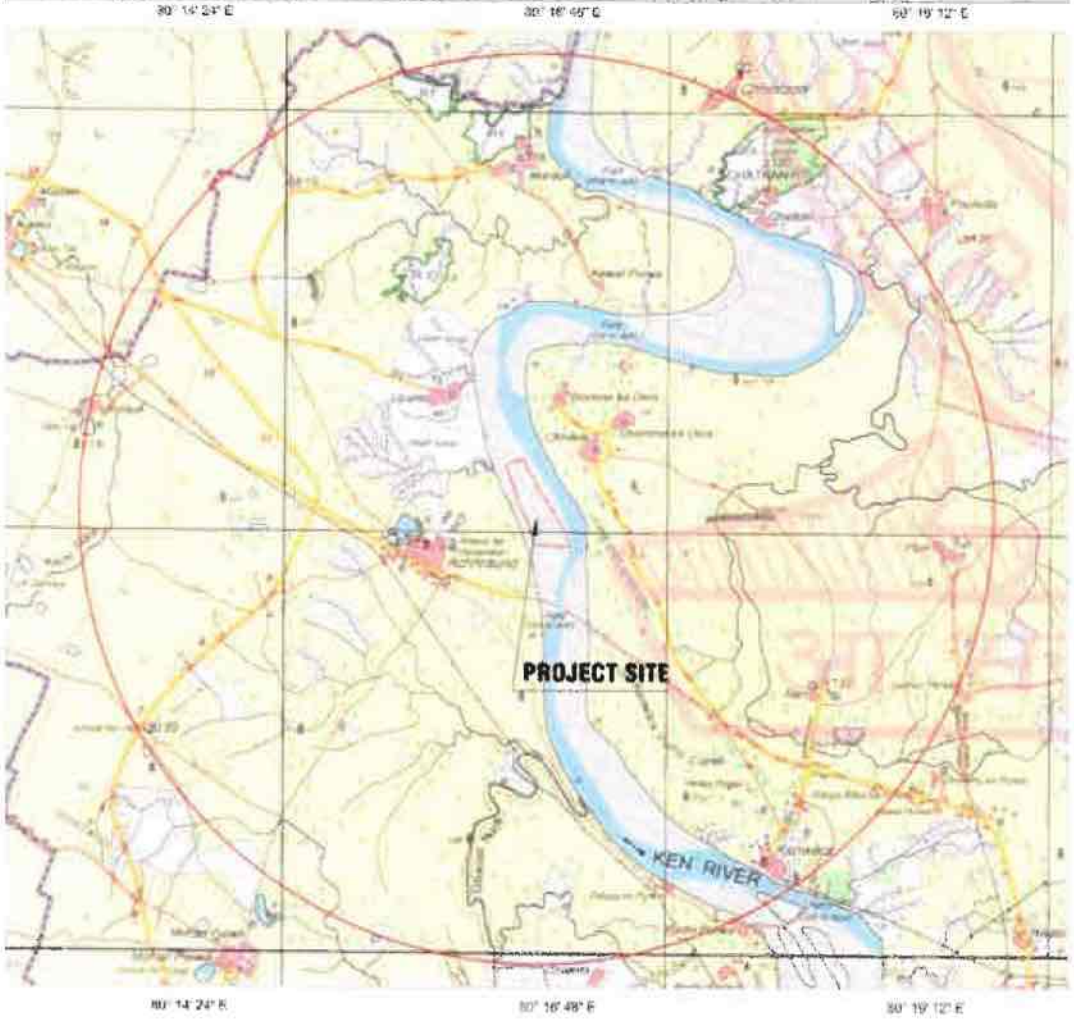
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Achhraundh, k-2 ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



2423

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 1130
(Khand 02)
Village - Achhraud
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 28.0HA



2424

Site- 44:-

The mining site is situated on the river bank of Ken at Gata No. Part of 1130, (Khand No. 01), is having an area of 10.7 Ha Village- Achhraud, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Achhraud

Pillar No.	Latitude	Longitude
A	25° 32' 26.040" N	80° 16' 37.620" E
B	25° 32' 25.020" N	80° 16' 52.080" E
C	25° 32' 18.610" N	80° 16' 50.290" E
J	25° 32' 17.730" N	80° 16' 39.120" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

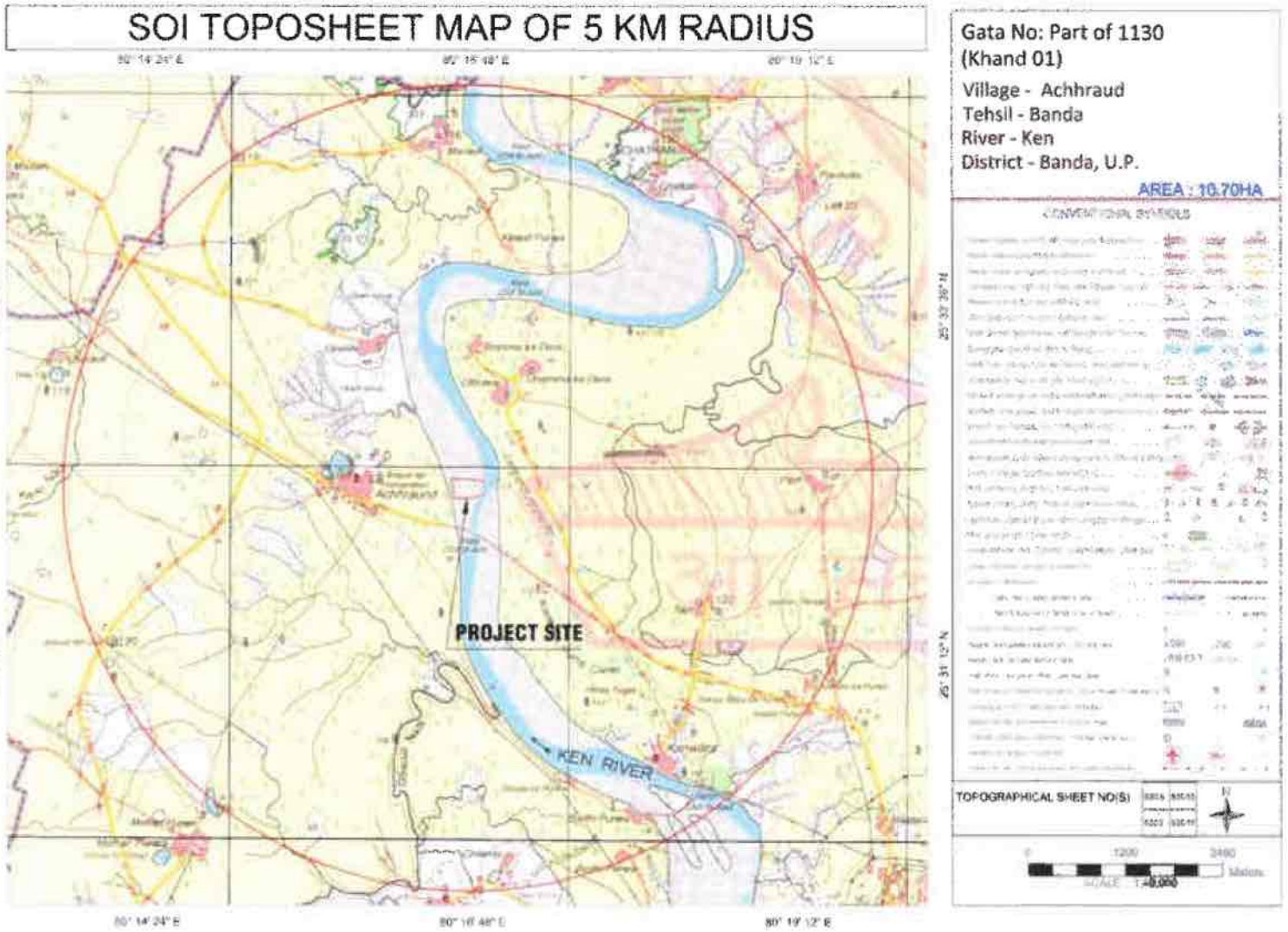
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	7.7	50m	50m	No
3.	Road (MDR)	0.30	50m	25m	No
4.	Railway Station	8.8	100m	100m	No
5.	Chak Road	0.11	10m	10m	No
6.	Bridge orEmbankment	0.30	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village– Achhraundh, k-1, Tehsil- Banda, District- Banda, Uttar Pradesh



2426


SOI TOPOSHEET MAP OF 5 KM RADIUS
PROJECT SITE
KEN RIVER
Gata No: Part of 1130
(Khand 01)
Village - Achhraud
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA : 10.70HA
TOPOGRAPHICAL SHEET NO(S)

Site- 45:-

The mining site is situated on the river bank of Ken at Gata No. 1971/1, is having an area of 10.0 Ha Village- Ganchha, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Ganchha

Pillar No.	Latitude	Longitude
A	25°25'20.33"N	80°17'37.19"E
B	25°25'20.24"N	80°17'38.00"E
B1	25°25'12.81"N	80°17'31.69"E
B2	25°24'56.60"N	80°17'27.98"E
C	25°24'50.42"N	80°17'29.61"E
C1	25°24'50.56"N	80°17'29.16"E
C2	25°24'51.09"N	80°17'28.60"E
C3	25°24'54.23"N	80°17'25.41"E
D	25°24'56.65"N	80°17'24.00"E
D1	25°25'3.32"N	80°17'23.68"E
D2	25°25'14.84"N	80°17'28.06"E
D3	25°25'17.94"N	80°17'27.87"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	8.4	50m	50m	No
3.	Road (MDR)	6.4	50m	25m	No
4.	Railway Station	7.4	100m	100m	No
5.	Chak Road	0.81	10m	10m	No

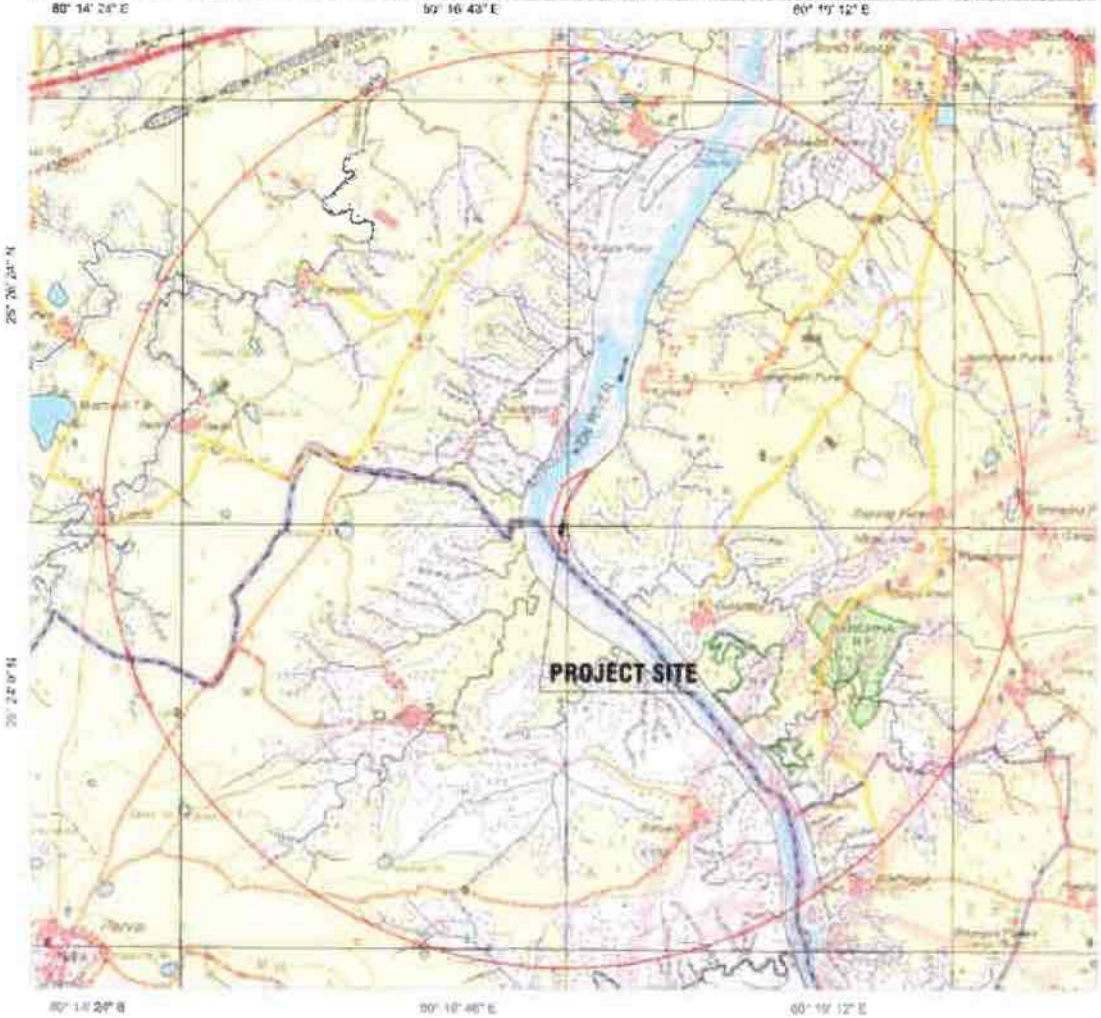
6.	Bridge orEmbankment	6.5	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village– Ganchha, Tehsil- Banda, District- Banda, Uttar Pradesh



SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 1971/1

Village - Ganchha
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 10.0HA



2431

Site- 46:-

The mining site is situated on the river bank of Ken at Gata No. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152, is having an area of 20.0 HaVillage- Ladakapurwa, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Ladakapurwa

Pillar No.	Latitude	Longitude
A	25° 27' 43.280" N	80° 18' 33.510" E
B	25° 27' 43.840" N	80° 18' 35.770" E
C	25° 27' 41.190" N	80° 18' 37.650" E
D	25° 27' 36.630" N	80° 18' 37.930" E
E	25° 27' 34.940" N	80° 18' 39.290" E
F	25° 27' 33.250" N	80° 18' 39.440" E
G	25° 27' 28.930" N	80° 18' 38.600" E
H	25° 27' 27.940" N	80° 18' 40.790" E
I	25° 27' 20.990" N	80° 18' 39.840" E
J	25° 27' 20.880" N	80° 18' 39.300" E
K	25° 27' 19.010" N	80° 18' 38.980" E
L	25° 27' 19.350" N	80° 18' 30.660" E
M	25° 27' 18.110" N	80° 18' 29.450" E
N	25° 27' 18.350" N	80° 18' 29.050" E
O	25° 27' 18.040" N	80° 18' 28.880" E
P	25° 27' 18.160" N	80° 18' 28.430" E
Q	25° 27' 12.760" N	80° 18' 25.070" E
R	25° 27' 9.540" N	80° 18' 24.580" E
S	25° 27' 10.030" N	80° 18' 23.540" E
T	25° 27' 3.150" N	80° 18' 22.570" E
U	25° 27' 3.730" N	80° 18' 20.950" E
V	25° 27' 11.730" N	80° 18' 21.920" E
W	25° 27' 16.390" N	80° 18' 21.660" E
X	25° 27' 19.910" N	80° 18' 23.960" E

Y	25° 27' 27.750" N	80° 18' 32.140" E
Z	25° 27' 32.970" N	80° 18' 34.980" E
A1	25° 27' 34.190" N	80° 18' 35.230" E
A2	25° 27' 37.860" N	80° 18' 34.130" E

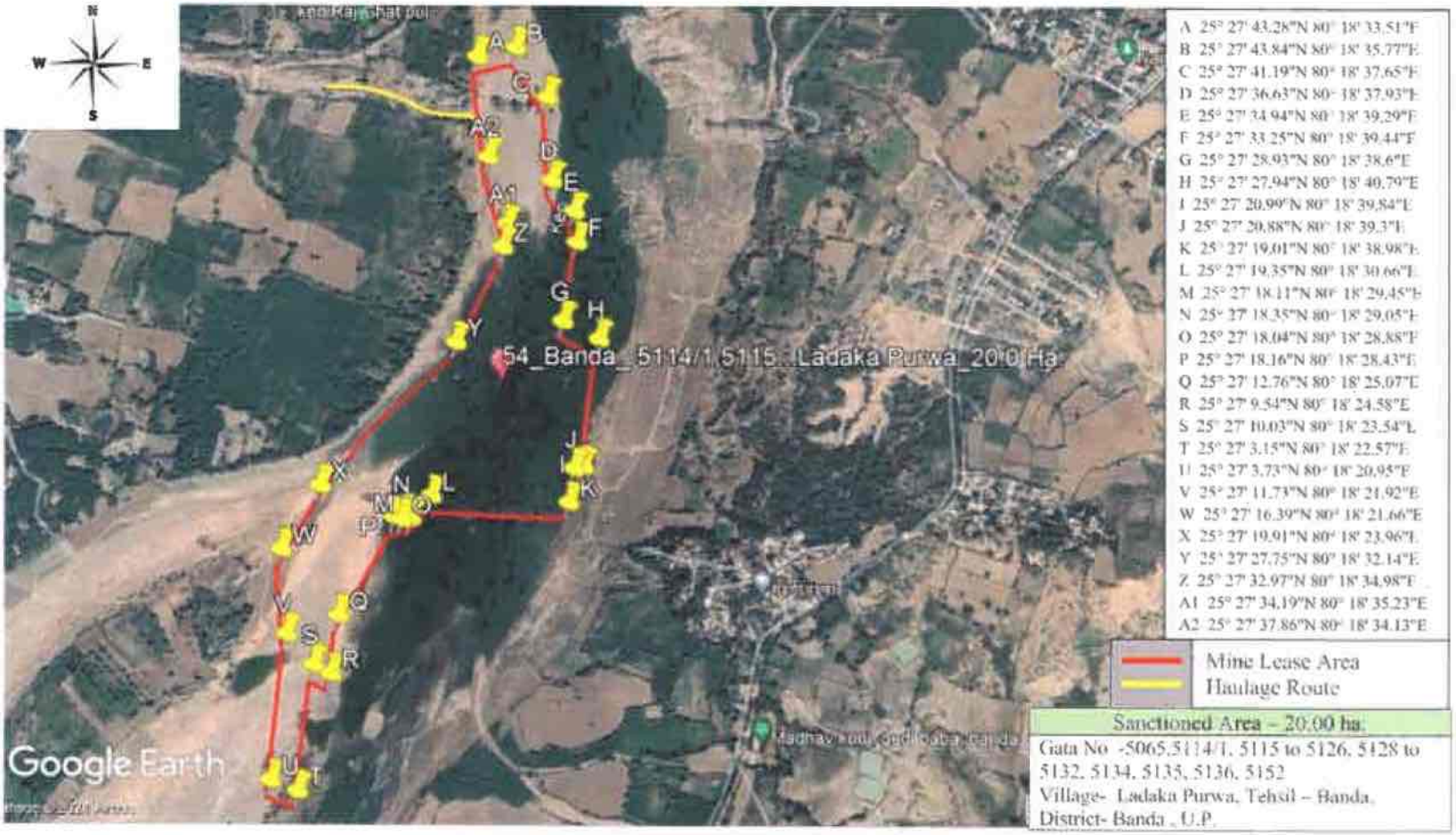
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	3.8	50m	50m	No
3.	Road (MDR)	3.6	50m	25m	No
4.	Railway Station	3.1	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	1.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

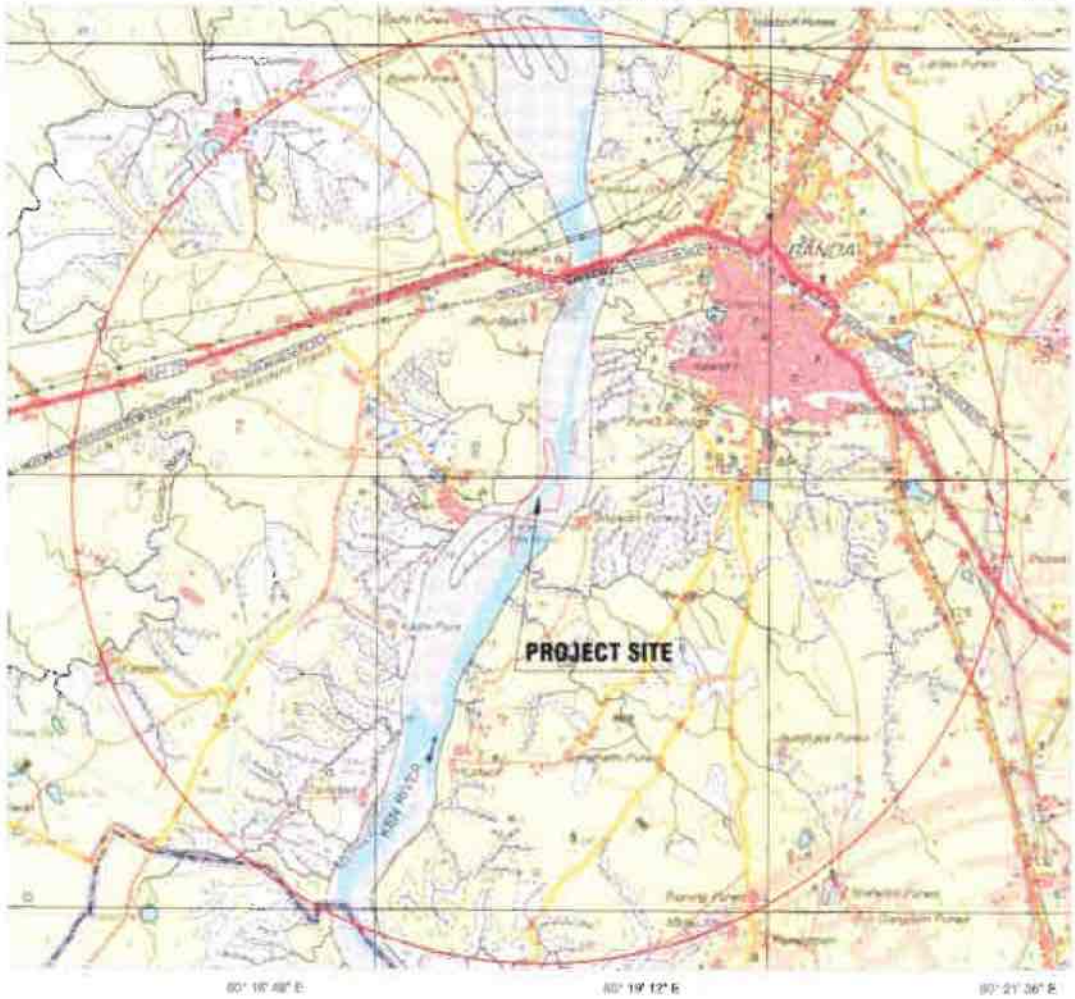
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Ladaka Purwa, Tehsil- Banda, District- Banda, (Uttar Pradesh)



2434

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 5065, 5114/1,
5115 to 5126, 5128 to 5132,
5134, 5135, 5136, 5152
Village - Ladakapurwa
Tehsil - Banda
River - Ken
District - Banda, U.P. AREA - 20.0HA



2435

Site- 47:-

The mining site is situated on the river bank of Yamuna at Gata No. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3, is having an area of 18.5 Ha Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25° 46' 38.910" N	80° 34' 9.600" E
B	25° 46' 40.600" N	80° 34' 26.490" E
C	25° 46' 18.170" N	80° 34' 20.320" E
D	25° 46' 19.260" N	80° 34' 16.590" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (SH)	3.7	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.29	10m	10m	No
6.	Bridge orEmbankment	3.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

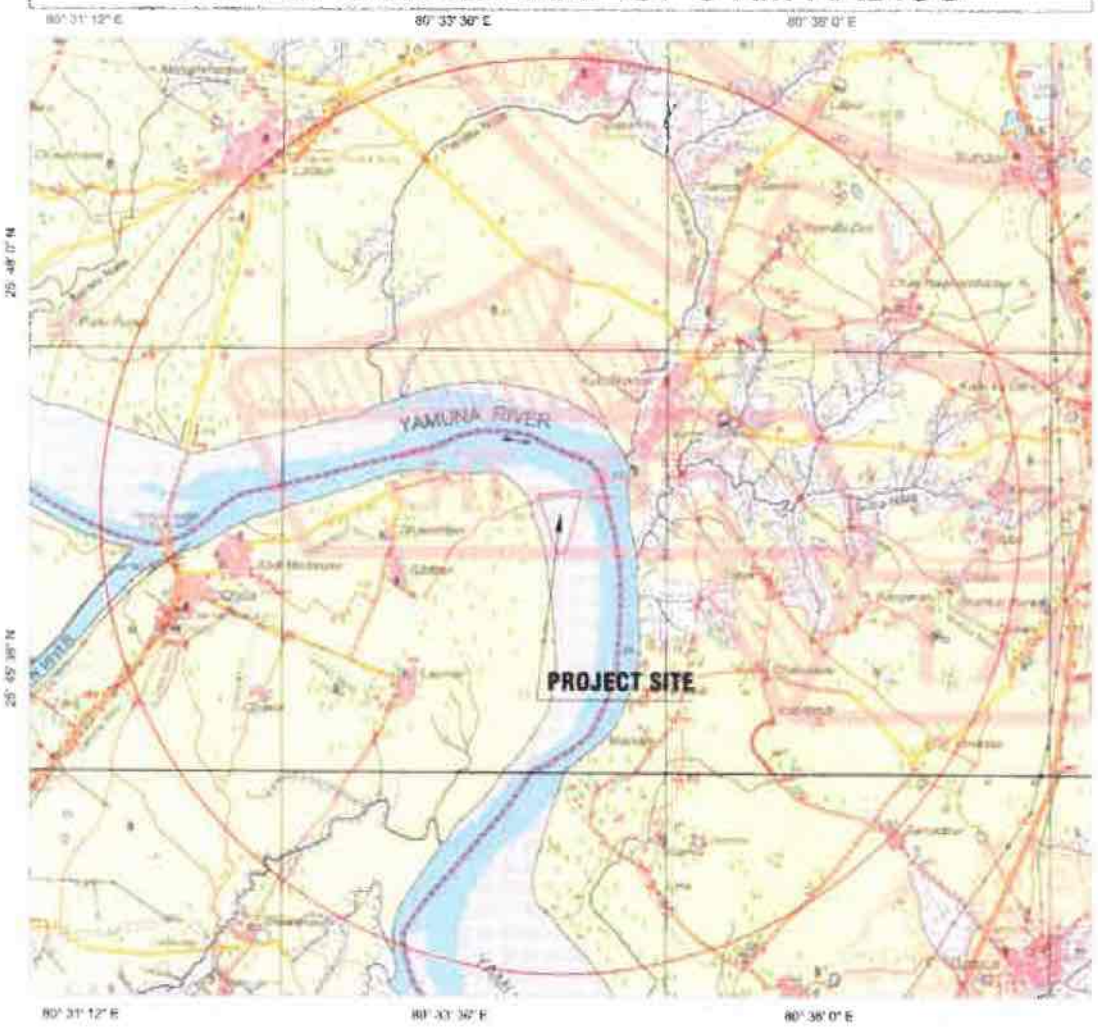
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Sadimadanpur, Tehsil - Pailani, District- Banda, Uttar Pradesh



2437

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3

Village - Sadimadanpur
Tehsil - Palani
River - Yamuna
District - Banda, U.P.

AREA : 18.50HA



2438

Site- 48:-

The mining site is situated on the river bank of Ken at Gata No. Part of 356 (Khand No.01), is having an area of 16.0 HaVillage- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 37.900" N	80° 22' 5.400" E
B	25° 40' 46.000" N	80° 22' 15.300" E
C	25° 40' 40.500" N	80° 22' 26.160" E
D	25° 40' 28.500" N	80° 22' 9.060" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	21.2	50m	50m	No
3.	Road (MDR)	3.1	50m	25m	No
4.	Railway Station	22.4	100m	100m	No
5.	Chak Road	0.37	10m	10m	No
6.	Bridge orEmbankment	12.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

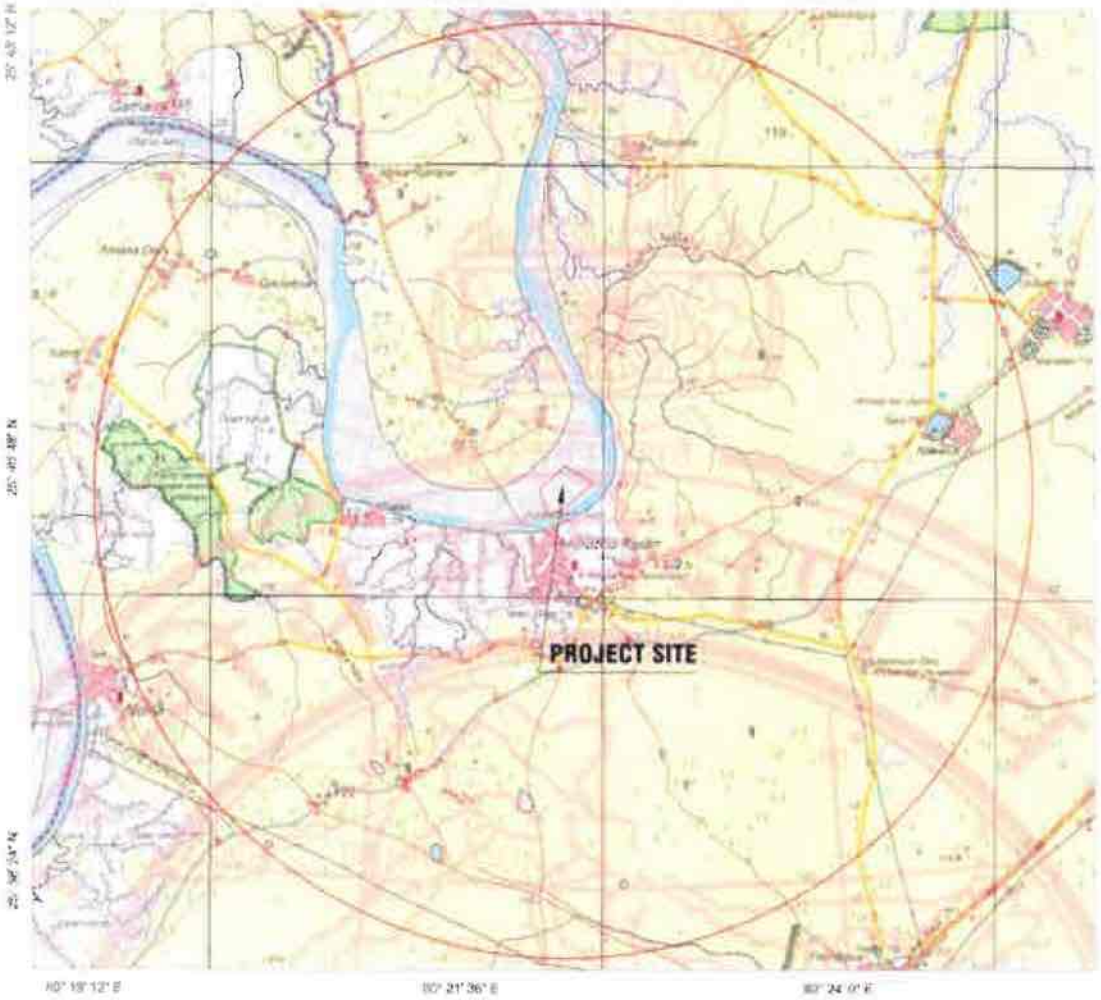
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Khand-01, Tehsil - Pailani, District- Banda, Uttar Pradesh



2440

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 356 (Khand No. 01)

Village - Khaptiha Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA :16.0HA



2441

Site- 49:-

The mining site is situated on the river bank of Ken at Gata No. Part of 356 (Khand No.02), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 1.020" N	80° 22' 16.900" E
B	25° 41' 1.740" N	80° 22' 22.130" E
C	25° 40' 40.500" N	80° 22' 26.160" E
D	25° 40' 46.500" N	80° 22' 14.600" E
E	25° 40' 56.700" N	80° 22' 16.500" E
F	25° 40' 57.200" N	80° 22' 18.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

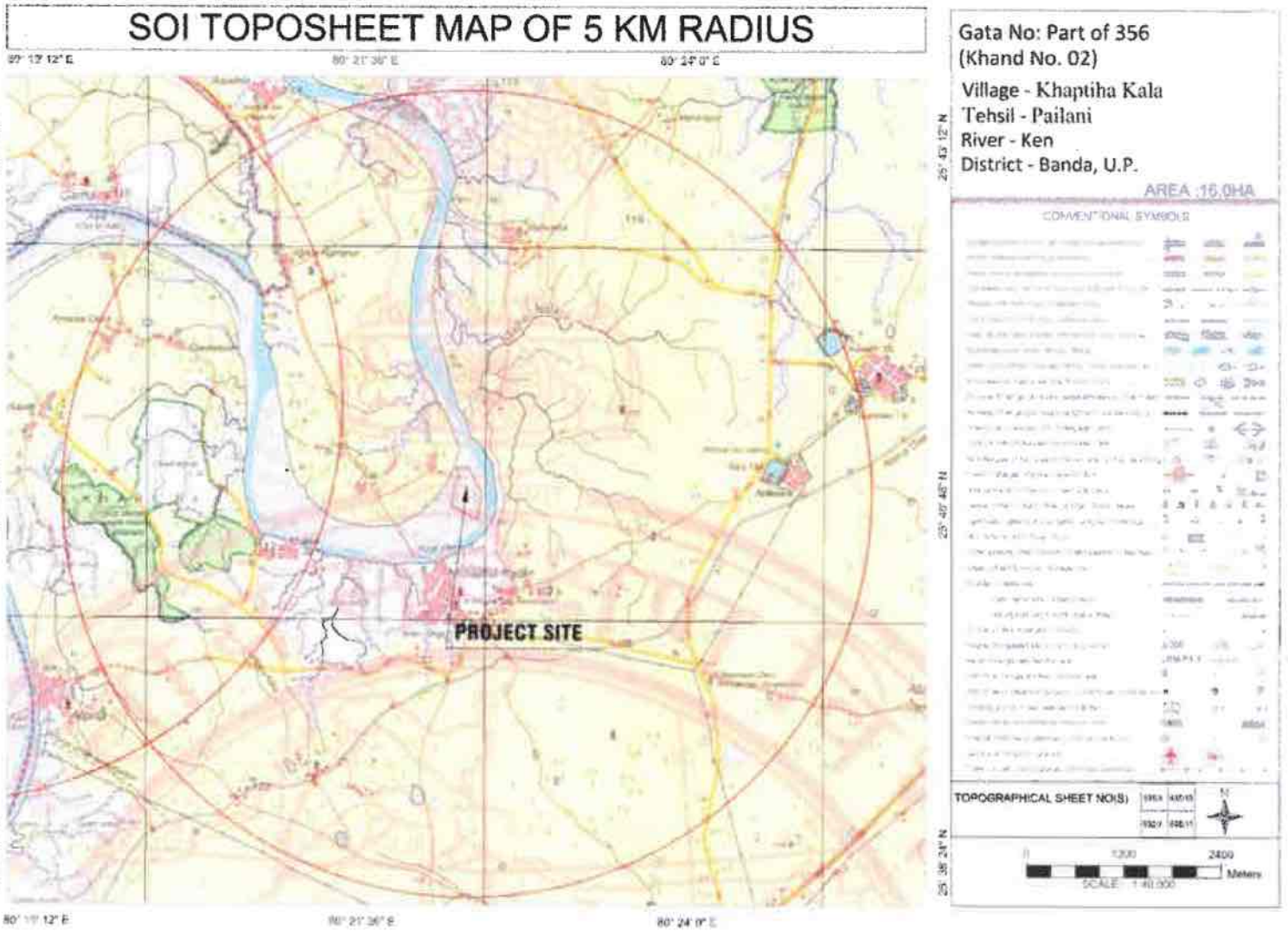
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.72	50m	50m	No
2.	Hospital	21.5	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	23.3	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge orEmbankment	11.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Khand-02, Tehsil - Pailani, District- Banda, Uttar Pradesh



2443


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 17' 12" E
80° 21' 36" E
80° 24' 0" E
25° 43' 12" N
25° 40' 48" N
25° 38' 24" N
PROJECT SITE
Gata No: Part of 356
(Khand No. 02)
Village - Khaptiha Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA :15.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Meters
SCALE 1:40,000

Site- 50:-

The mining site is situated on the river bank of Ken at Gata No. Part of 100 (Khand No.02), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 40.300" N	80° 21' 15.700" E
B	25° 40' 38.510" N	80° 21' 19.670" E
C	25° 40' 32.640" N	80° 21' 40.400" E
D	25° 40' 27.830" N	80° 21' 39.120" E
E	25° 40' 29.340" N	80° 21' 33.170" E
F	25° 40' 29.810" N	80° 21' 27.280" E
G	25° 40' 30.810" N	80° 21' 20.050" E
H	25° 40' 30.680" N	80° 21' 13.310" E
I	25° 40' 33.600" N	80° 21' 11.000" E
J	25° 40' 34.360" N	80° 21' 9.440" E

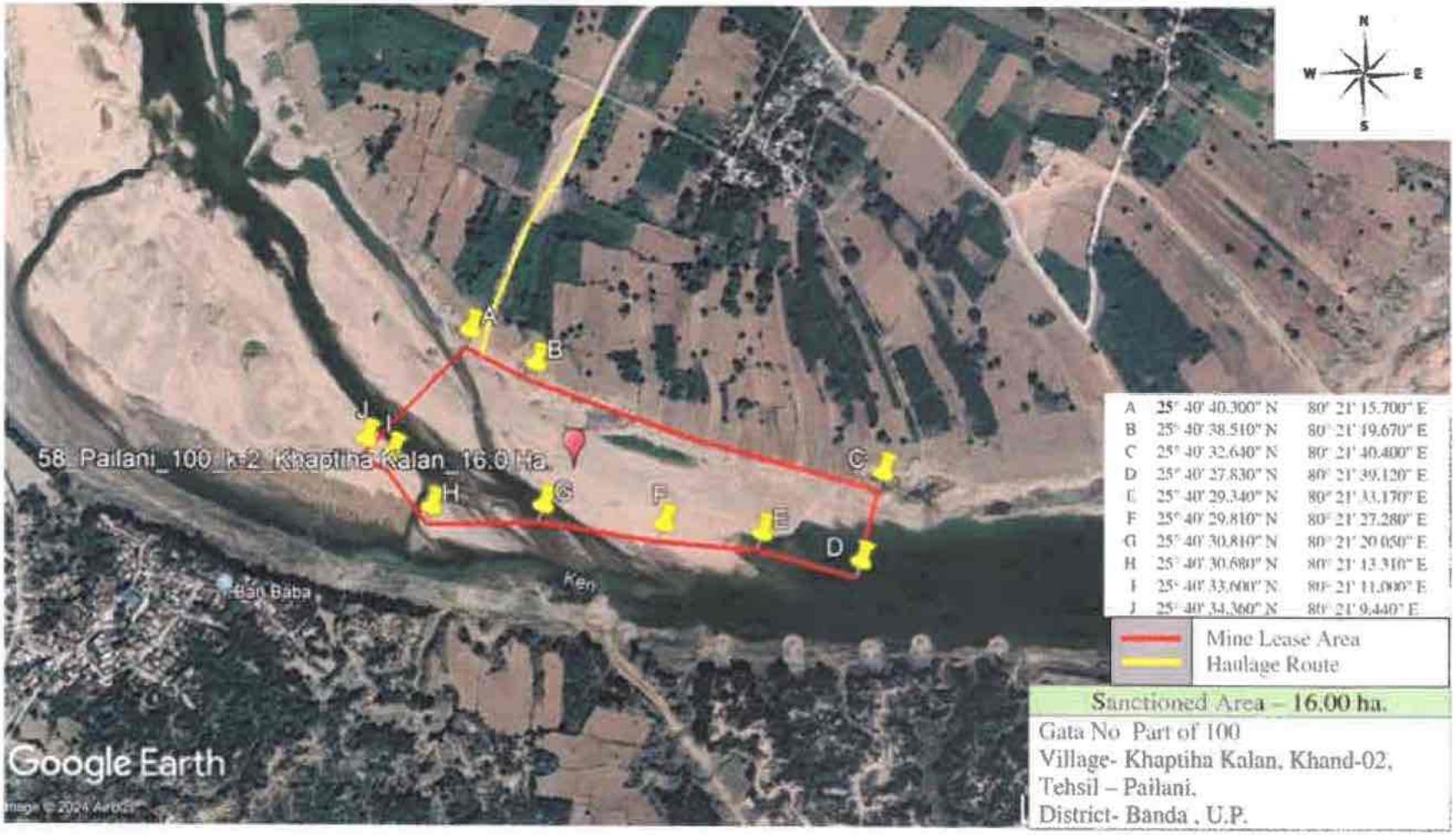
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.75	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	22.1	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge orEmbankment	12.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

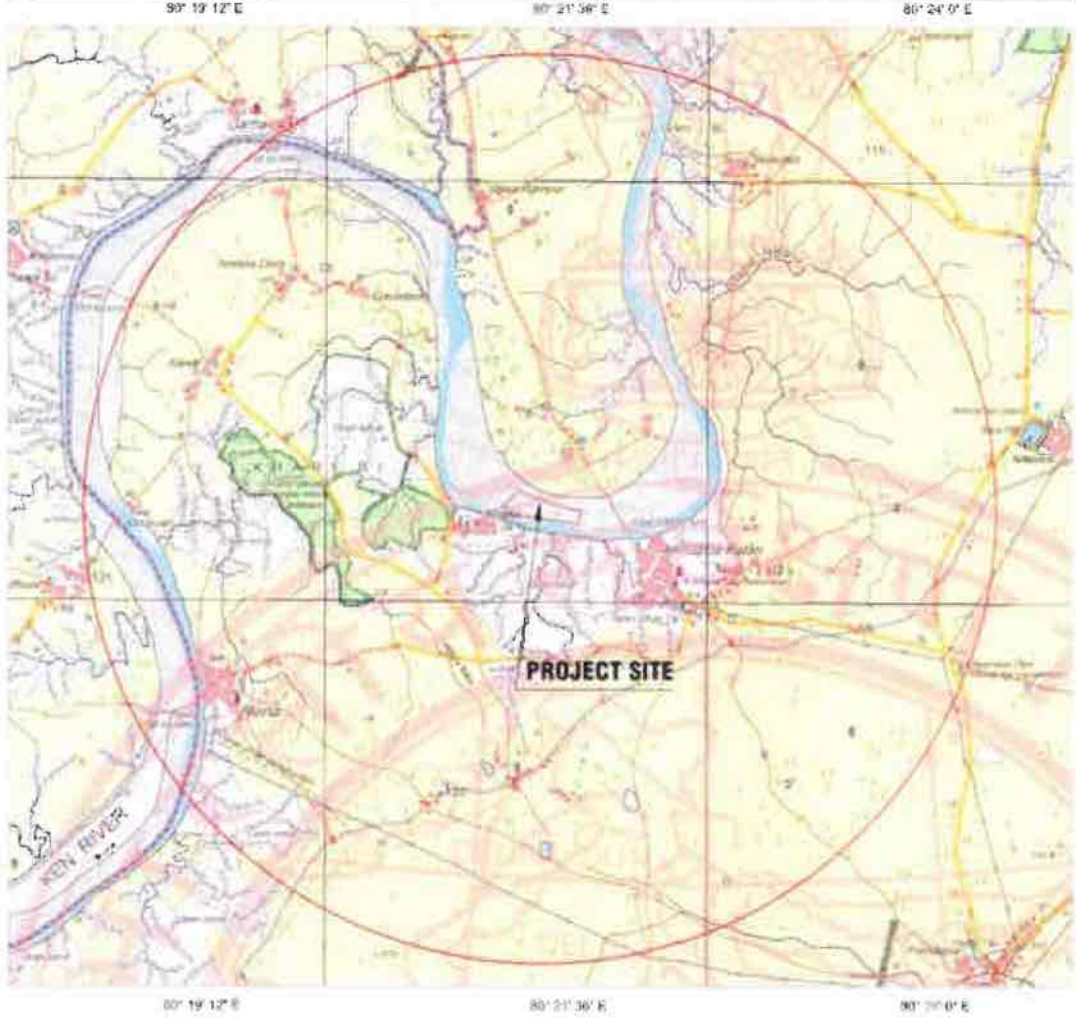
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Khand-02, Tehsil - Pailani, District- Banda, Uttar Pradesh



2446

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: part of 100
(Khand No. 02)
Village - Khaptiha Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA :16.0HA



2447

Site- 51:-

The mining site is situated on the river bank of Ken at Gata No. 62, 63/1, is having an area of 17.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 3.460" N	80° 21' 4.410" E
B	25° 40' 53.990" N	80° 21' 4.410" E
C	25° 40' 47.460" N	80° 20' 59.680" E
D	25° 40' 50.350" N	80° 20' 54.750" E
E	25° 40' 48.930" N	80° 20' 53.000" E
F	25° 40' 39.030" N	80° 20' 59.060" E
G	25° 40' 37.370" N	80° 20' 57.290" E
G1	25° 40' 50.960" N	80° 20' 49.340" E
H	25° 40' 59.250" N	80° 20' 48.210" E

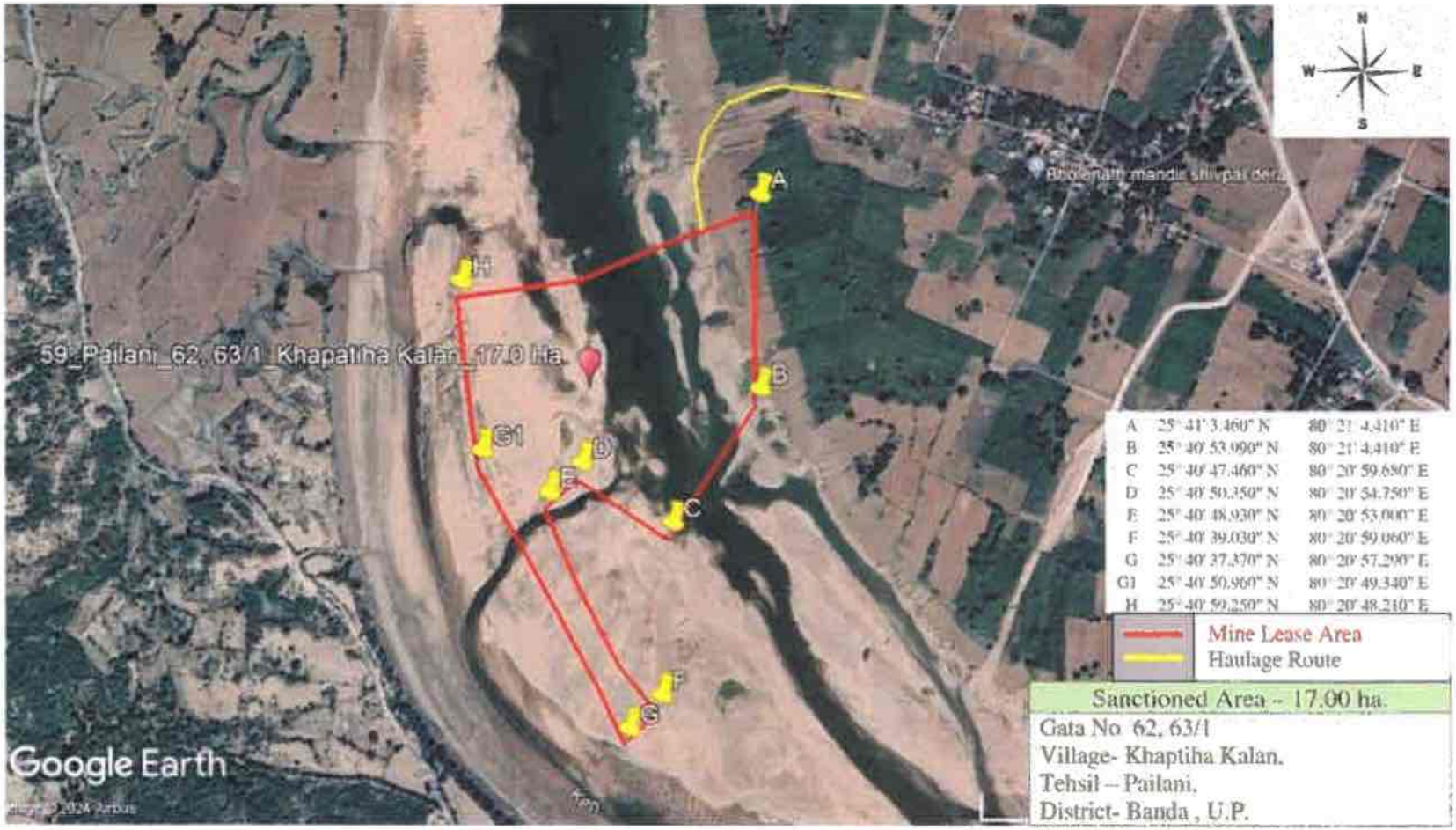
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.93	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	5.0	50m	25m	No
4.	Railway Station	22.1	100m	100m	No
5.	Chak Road	0.42	10m	10m	No
6.	Bridge orEmbankment	12.2	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

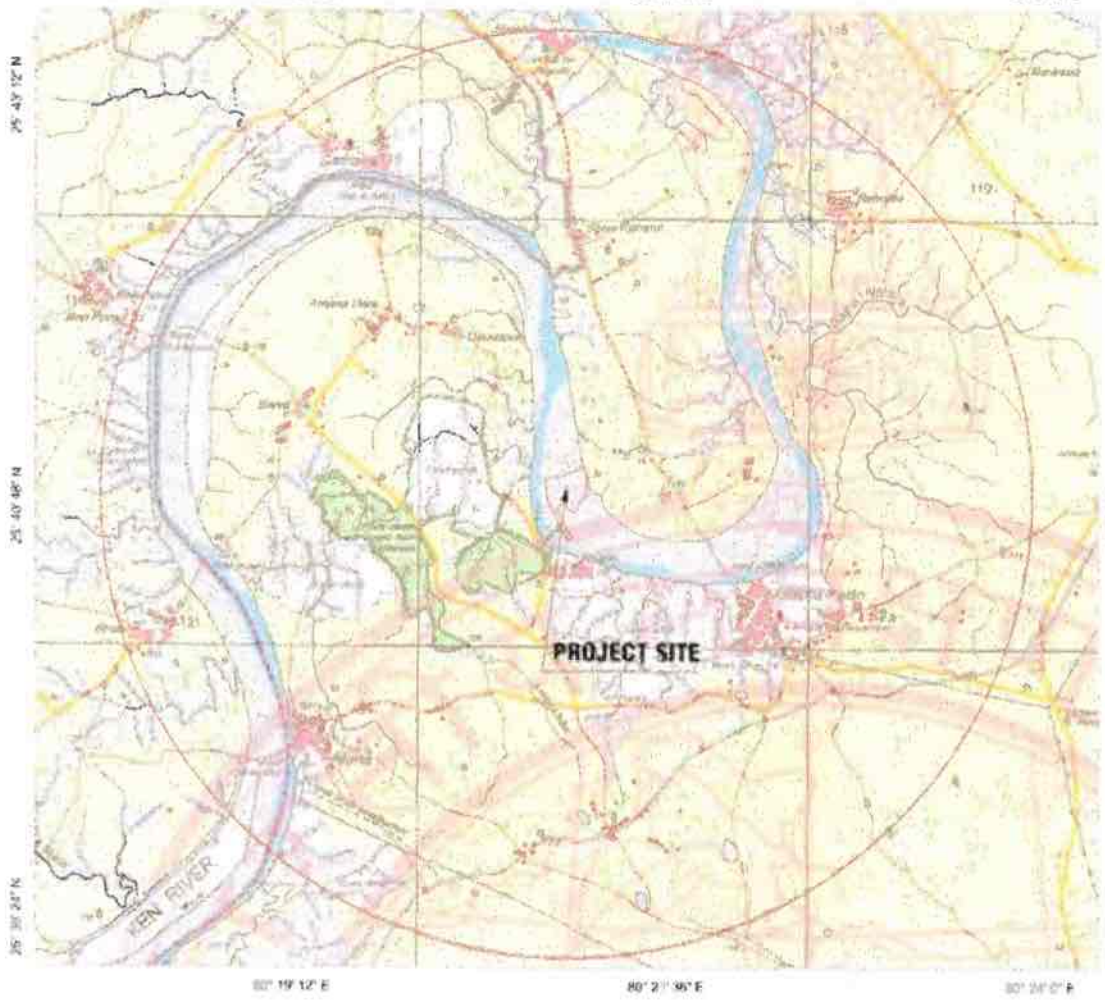
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh



2449

SOI TOPOSHEET MAP OF 5 KM RADIUS





2450

Site- 52:-

The mining site is situated on the river bank of Ken at Gata No. 426/7, is having an area of 8.724 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 54.297" N	80° 21' 55.238" E
B	25° 41' 54.272" N	80° 21' 56.974" E
C	25° 41' 50.414" N	80° 21' 58.045" E
D	25° 41' 46.758" N	80° 21' 59.110" E
E	25° 41' 40.341" N	80° 22' 5.269" E
F	25° 41' 4.158" N	80° 22' 24.796" E
G	25° 41' 3.893" N	80° 22' 23.924" E
H	25° 41' 4.670" N	80° 22' 23.201" E
I	25° 41' 4.612" N	80° 22' 22.767" E
J	25° 41' 10.111" N	80° 22' 19.996" E
K	25° 41' 10.010" N	80° 22' 19.566" E
L	25° 41' 12.216" N	80° 22' 18.424" E
M	25° 41' 11.974" N	80° 22' 16.989" E
N	25° 41' 13.137" N	80° 22' 15.940" E
O	25° 41' 13.754" N	80° 22' 15.669" E
P	25° 41' 14.223" N	80° 22' 16.929" E
Q	25° 41' 20.560" N	80° 22' 13.431" E
R	25° 41' 21.327" N	80° 22' 13.504" E
S	25° 41' 21.224" N	80° 22' 12.936" E
T	25° 41' 34.757" N	80° 22' 4.960" E
U	25° 41' 42.432" N	80° 22' 0.596" E
V	25°41'44.64"N	80°21'59.74"E
W	25° 41' 47.990" N	80° 21' 57.910" E

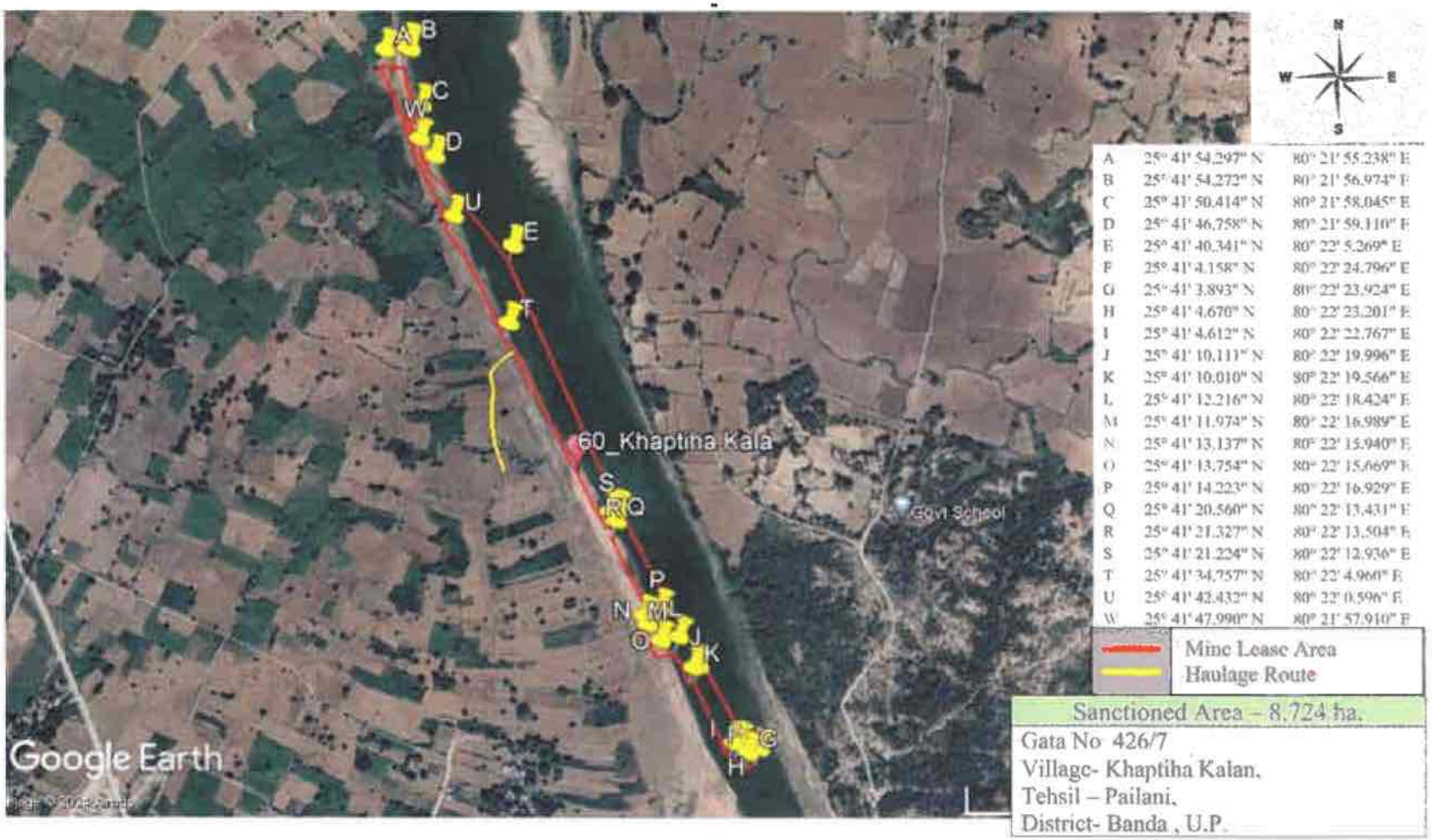
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	21.8	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	23.3	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge orEmbankment	18.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh

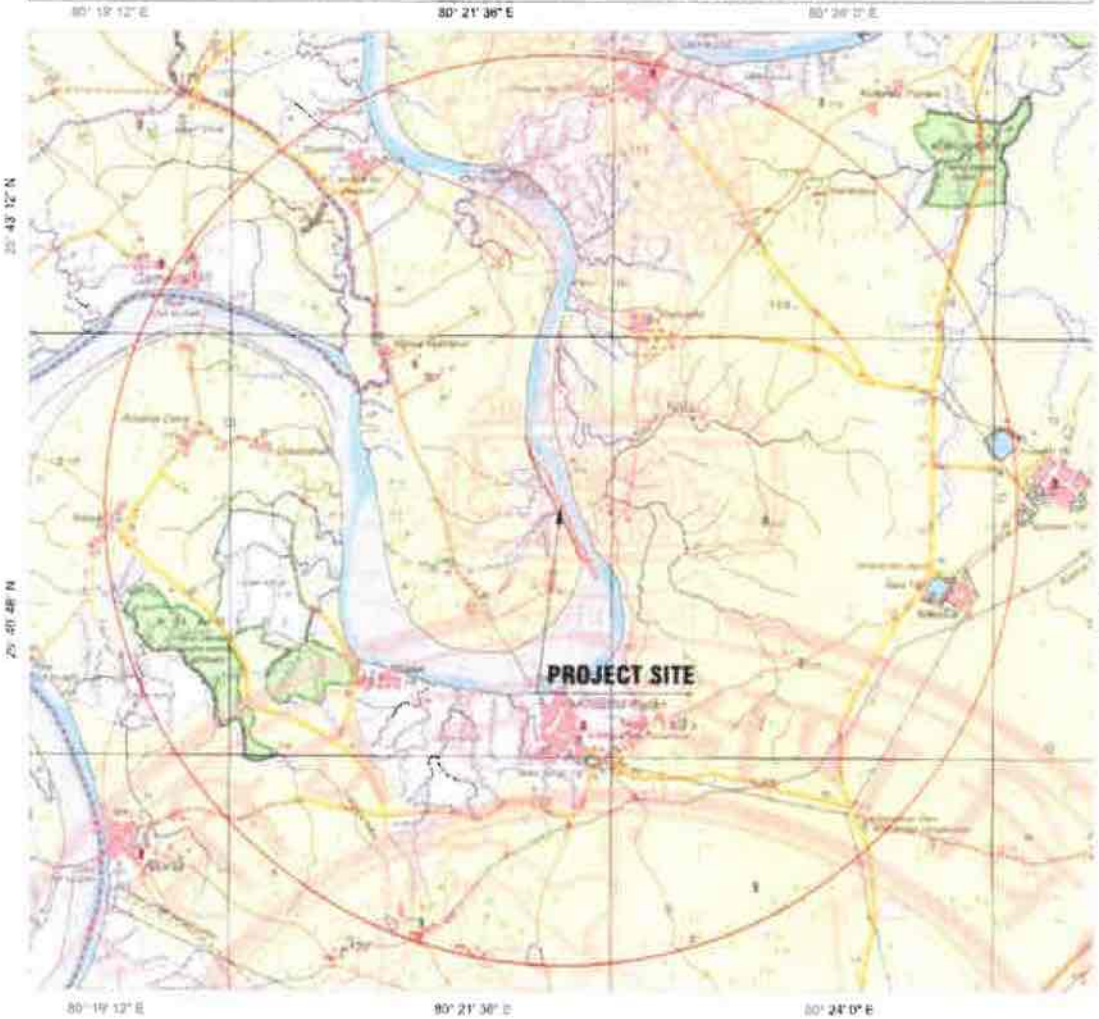


A	25° 41' 54.297" N	80° 21' 55.238" E
B	25° 41' 54.272" N	80° 21' 56.974" E
C	25° 41' 50.414" N	80° 21' 58.045" E
D	25° 41' 46.758" N	80° 21' 59.110" E
E	25° 41' 40.341" N	80° 22' 5.269" E
F	25° 41' 4.158" N	80° 22' 24.796" E
G	25° 41' 3.893" N	80° 22' 23.924" E
H	25° 41' 4.670" N	80° 22' 23.201" E
I	25° 41' 4.612" N	80° 22' 22.767" E
J	25° 41' 10.111" N	80° 22' 19.996" E
K	25° 41' 10.010" N	80° 22' 19.566" E
L	25° 41' 12.216" N	80° 22' 18.424" E
M	25° 41' 11.974" N	80° 22' 16.989" E
N	25° 41' 13.137" N	80° 22' 15.940" E
O	25° 41' 13.754" N	80° 22' 15.669" E
P	25° 41' 14.223" N	80° 22' 16.929" E
Q	25° 41' 20.560" N	80° 22' 13.431" E
R	25° 41' 21.327" N	80° 22' 13.504" E
S	25° 41' 21.224" N	80° 22' 12.936" E
T	25° 41' 34.757" N	80° 22' 4.960" E
U	25° 41' 42.432" N	80° 22' 0.596" E
W	25° 41' 47.990" N	80° 21' 57.910" E

Mine Lease Area
Haulage Route

Sanctioned Area – 8.724 ha.
Gata No 426/7
Village- Khaptiha Kalan,
Tehsil – Pailani,
District- Banda , U.P.

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 426/7

Village - Khaptia Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA - 8.724 ha



2454

Site- 53:-

The mining site is situated on the river bank of Ken at Gata No. Part of 100 (Khand no. 03), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 32.640" N	80° 21' 40.400" E
A'	25° 40' 33.840" N	80° 21' 54.730" E
B	25° 40' 36.120" N	80° 22' 6.060" E
C	25° 40' 28.470" N	80° 22' 9.080" E
D	25° 40' 27.830" N	80° 21' 39.120" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

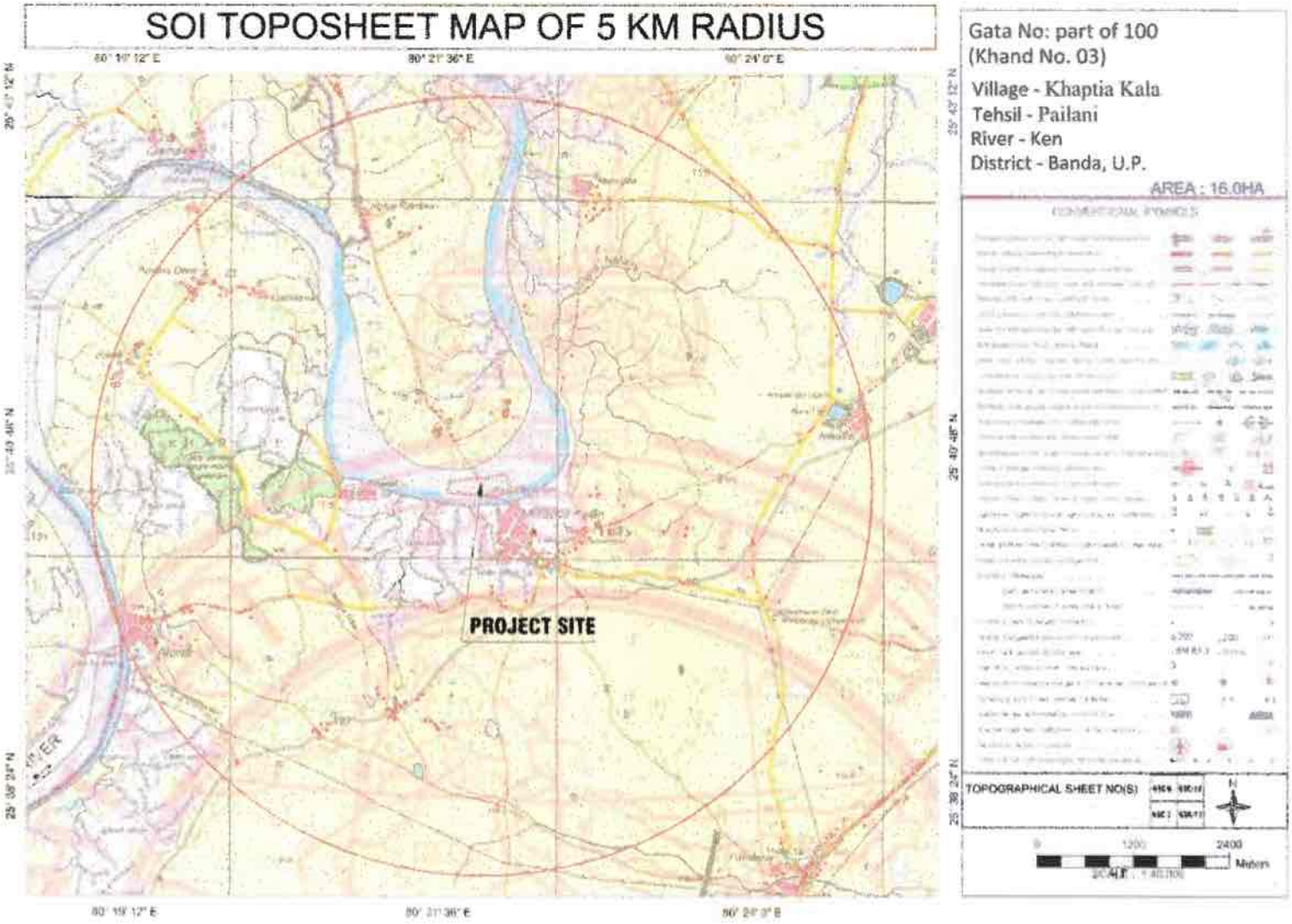
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.78	50m	50m	No
2.	Hospital	20.7	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	22.2	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge orEmbankment	12.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Khand-03, Tehsil - Pailani, District- Banda, Uttar Pradesh



2456


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 18' 12" E
80° 21' 36" E
80° 24' 0" E
25° 43' 12" N
25° 40' 48" N
25° 38' 24" N
PROJECT SITE
Gata No: part of 100
(Khand No. 03)
Village - Khaptia Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA : 16.0HA
TOPOGRAPHICAL SHEET NO(S)
0
1200
2400
Meters

2457

Site- 54:-

The mining site is situated on the river bank of Ken at Gata No. Part of 100 (Khand no. 01) is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 53.990" N	80° 21' 4.410" E
B	25° 40' 39.860" N	80° 21' 18.280" E
C	25° 40' 32.980" N	80° 21' 13.380" E
D	25° 40' 47.760" N	80° 20' 59.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

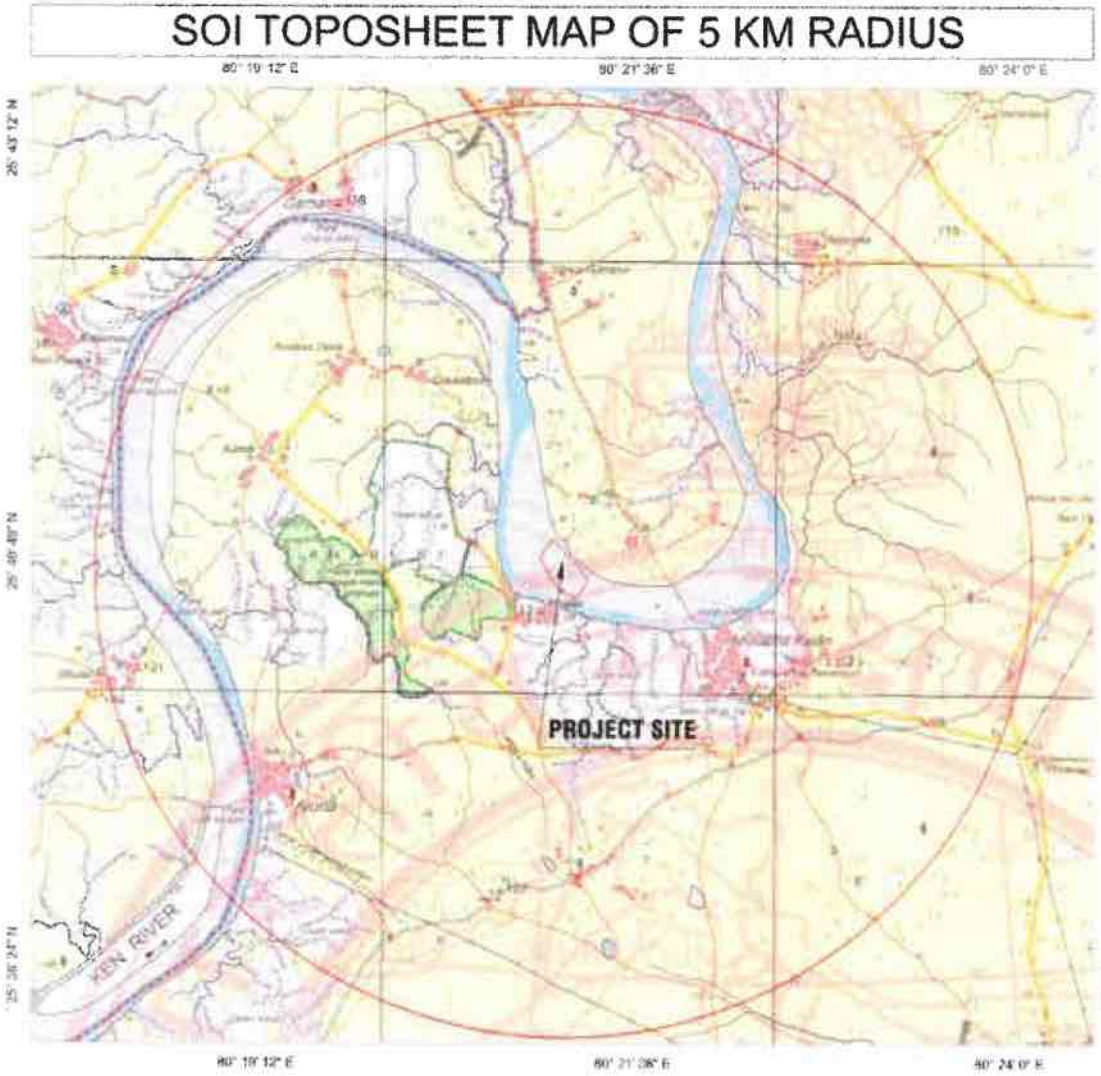
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.67	50m	50m	No
2.	Hospital	20.8	50m	50m	No
3.	Road (MDR)	4.5	50m	25m	No
4.	Railway Station	22.2	100m	100m	No
5.	Chak Road	0.22	10m	10m	No
6.	Bridge orEmbankment	12.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Khand-01, Tehsil - Pailani, District- Banda, Uttar Pradesh



2459



Gata No: part of 100
(Khand No. 01)
Village - Khaptia Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA : 16.0HA



2460

Site- 55:-

The mining site is situated on the river bank of Ken at Gata No. 455 is having an area of 23.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 42' 33.600" N	80° 22' 9.240" E
A1	25° 42' 20.400" N	80° 22' 10.200" E
A2	25° 42' 1.170" N	80° 22' 6.830" E
A3	25° 42' 0.670" N	80° 22' 7.270" E
A4	25° 41' 58.320" N	80° 22' 7.510" E
A5	25° 41' 58.350" N	80° 22' 7.180" E
A6	25° 41' 57.070" N	80° 22' 7.330" E
A7	25° 41' 56.980" N	80° 22' 7.581" E
A8	25° 41' 56.100" N	80° 22' 7.750" E
A9	25° 41' 56.370" N	80° 22' 7.770" E
A10	25°41'56.36"N	80°22'7.95"E
A11	25°41'56.07"N	80°22'8.02"E
A12	25°41'56.12"N	80°22'8.20"E
A13	25°41'52.46"N	80°22'8.85"E
A14	25°41'52.06"N	80°22'8.30"E
B	25° 41' 46.740" N	80° 22' 8.880" E
B1	25° 41' 46.880" N	80° 22' 8.140" E
C	25° 41' 46.320" N	80° 22' 7.140" E
C1	25° 41' 53.350" N	80° 22' 2.830" E
C2	25° 42' 3.250" N	80° 22' 0.810" E
C3	25° 42' 14.130" N	80° 22' 0.890" E
C4	25° 42' 22.260" N	80° 22' 2.380" E
D	25° 42' 26.520" N	80° 22' 4.440" E

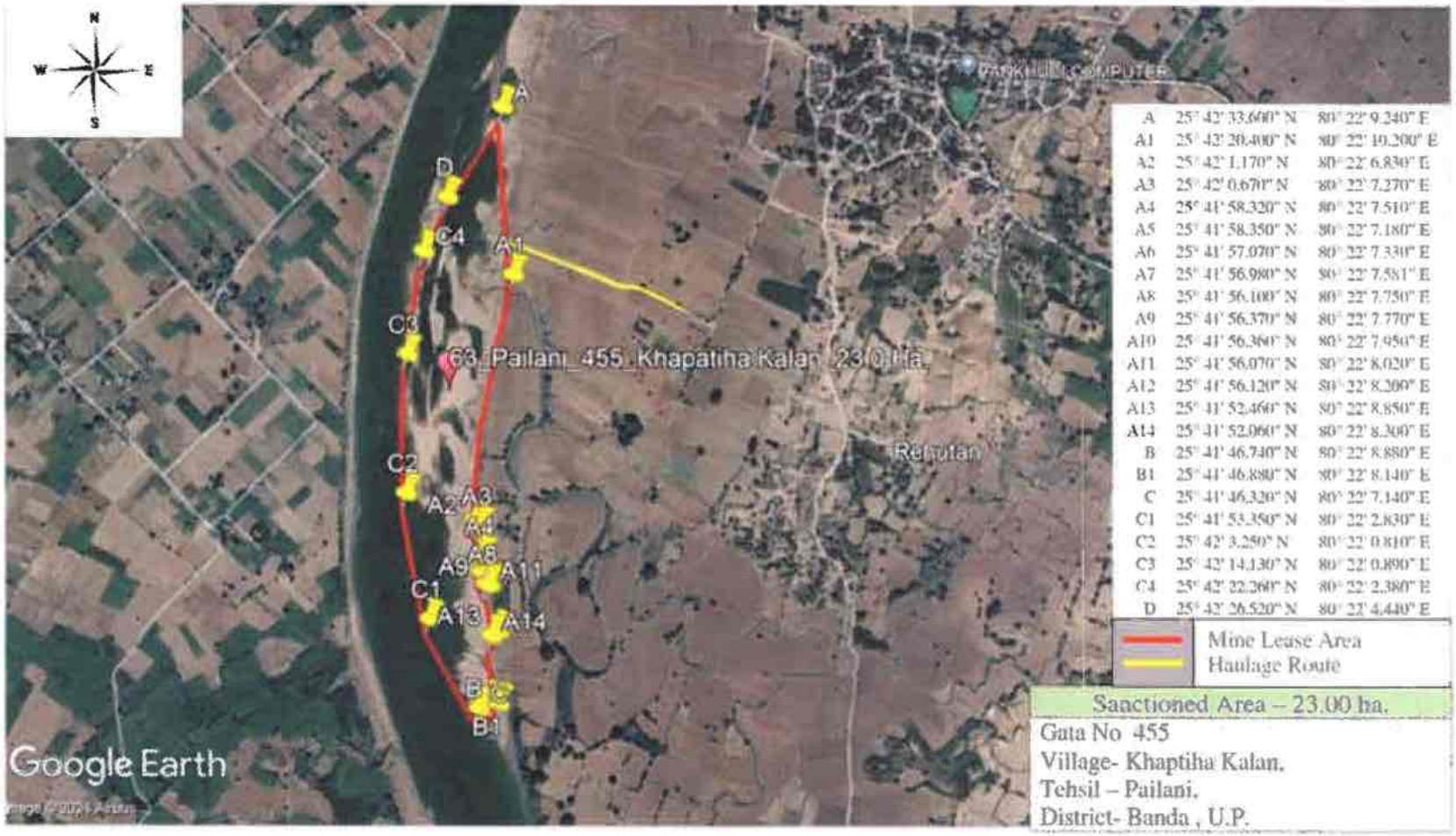
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	23.0	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	23.75	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	8.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh



2463

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 455

Village - Khaptia Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA : 23.0HA



2464

Site- 56:-

The mining site is situated on the river bank of Ken at Gata No. 61/3 is having an area of 20.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 34.920" N	80° 20' 48.780" E
B	25° 41' 35.580" N	80° 20' 54.060" E
C	25° 41' 23.220" N	80° 20' 57.300" E
C1	25° 41' 17.220" N	80° 20' 58.200" E
D	25° 41' 5.400" N	80° 21' 0.300" E
E	25° 41' 1.020" N	80° 20' 46.980" E
F	25° 41' 17.640" N	80° 20' 47.580" E
G	25° 41' 23.100" N	80° 20' 50.880" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

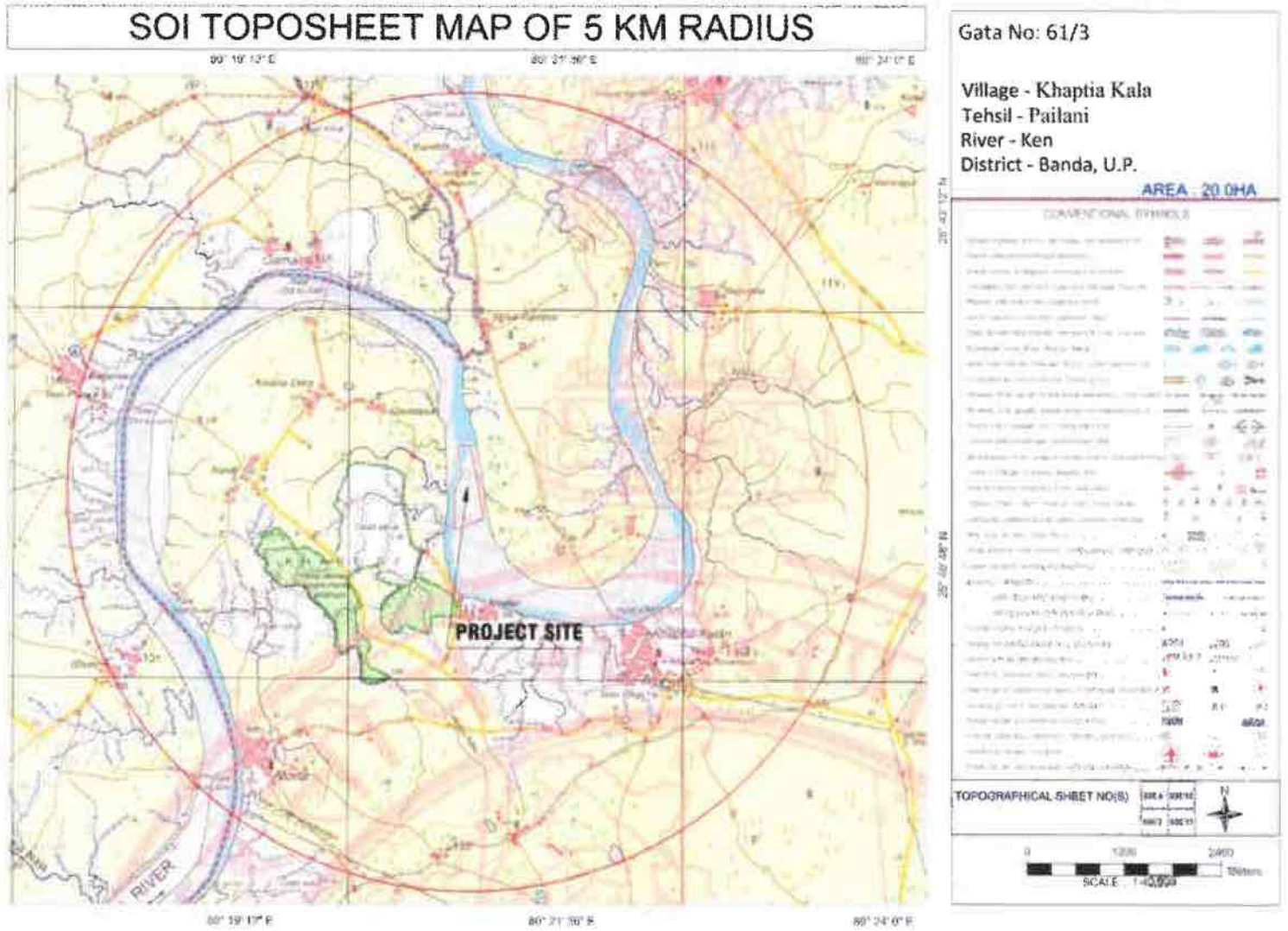
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	21.6	50m	50m	No
3.	Road (MDR)	5.7	50m	25m	No
4.	Railway Station	22.1	100m	100m	No
5.	Chak Road	0.75	10m	10m	No
6.	Bridge orEmbankment	17.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khaptiha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh



2466


SOI TOPOSHEET MAP OF 5 KM RADIUS
PROJECT SITE
RIVER
Gata No: 61/3
Village - Khaptia Kala
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA : 20.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
SCALE

2467

Site- 57:-

The mining site is situated on the river bank of Ken at Gata No. 2/1, 2/2, 2/4 is having an area of 5.80 Ha Village- Khairai, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khairai

Pillar No.	Latitude	Longitude
A	25° 42' 5.030" N	80° 20' 38.150" E
B	25° 41' 35.870" N	80° 20' 43.790" E
C	**25° 41' 40.500" N**	**80° 20' 43.990" E**
D	25° 42' 3.560" N	80° 20' 42.080" E
E	25° 42' 6.040" N	80° 20' 42.990" E
F	25° 42' 6.480" N	80° 20' 41.970" E

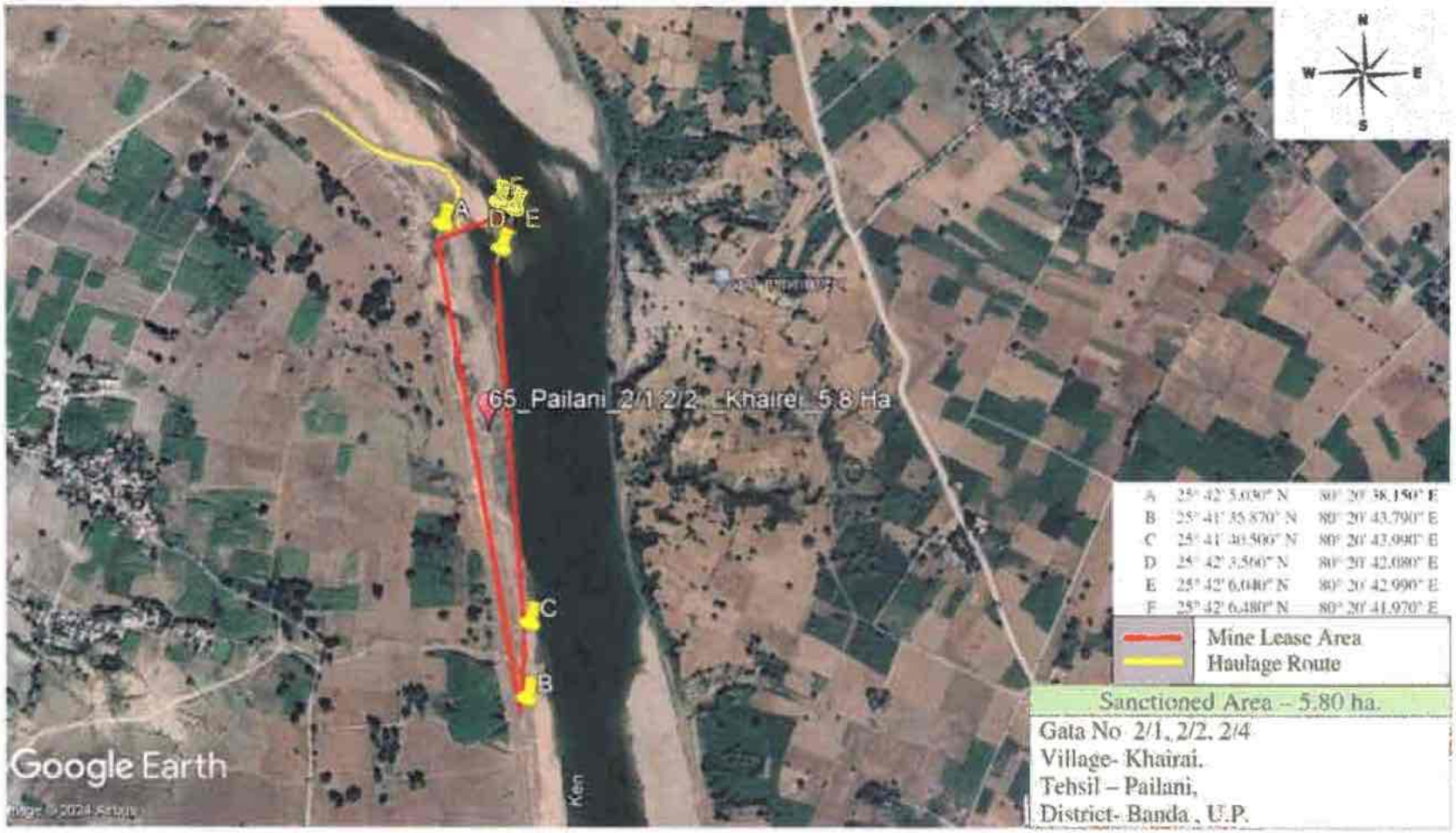
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	22.4	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	21.6	100m	100m	No
5.	Chak Road	0.39	10m	10m	No
6.	Bridge orEmbankment	11.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

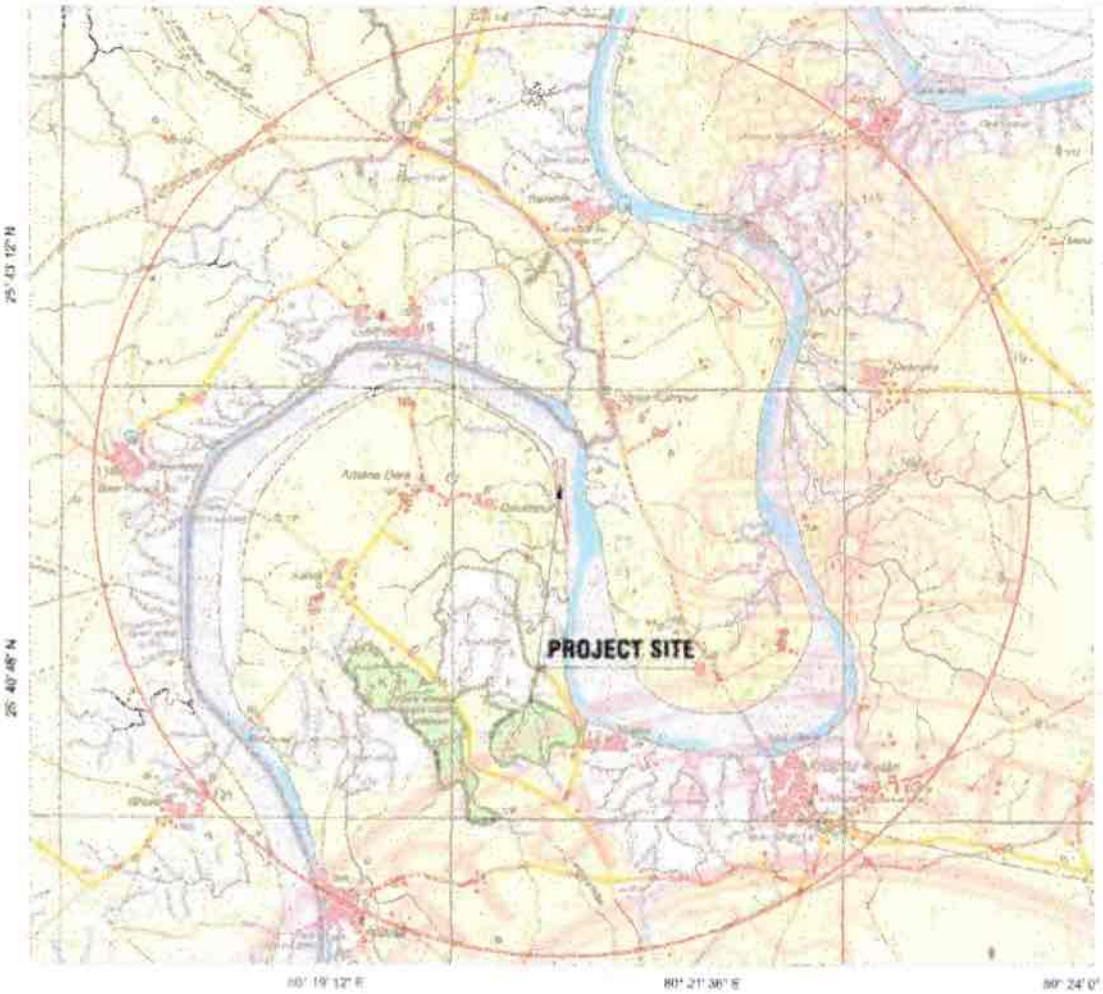
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Khairai, Tehsil - Pailani, District- Banda, Uttar Pradesh



2469

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 2/1, 2/2, 2/4

Village - Khairai
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA : 5.8HA



2470

Site- 58:-

The mining site is situated on the river bank of Ken at Gata No. 122/7 & 111/2 (Khand-2) is having an area of 13.00 Ha Village- Barehata Khadar, Tehsil-Pailani, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barehata Khadar (Khand-2)

Pillar No.	Latitude	Longitude
A	25°43'18.68"N	80°21'55.89"E
B	25°43'18.65"N	80°22'1.42"E
C	25°43'14.96"N	80°22'5.80"E
D	25°43'3.16"N	80°22'11.96"E
E	25°42'53.50"N	80°22'11.74"E
F	25°42'54.36"N	80°22'6.57"E
G	25°43'7.64"N	80°22'4.22"E
H	25°43'8.92"N	80°22'1.70"E
I	25°43'12.68"N	80°21'58.44"E

Environmental Sensitivity Analysis

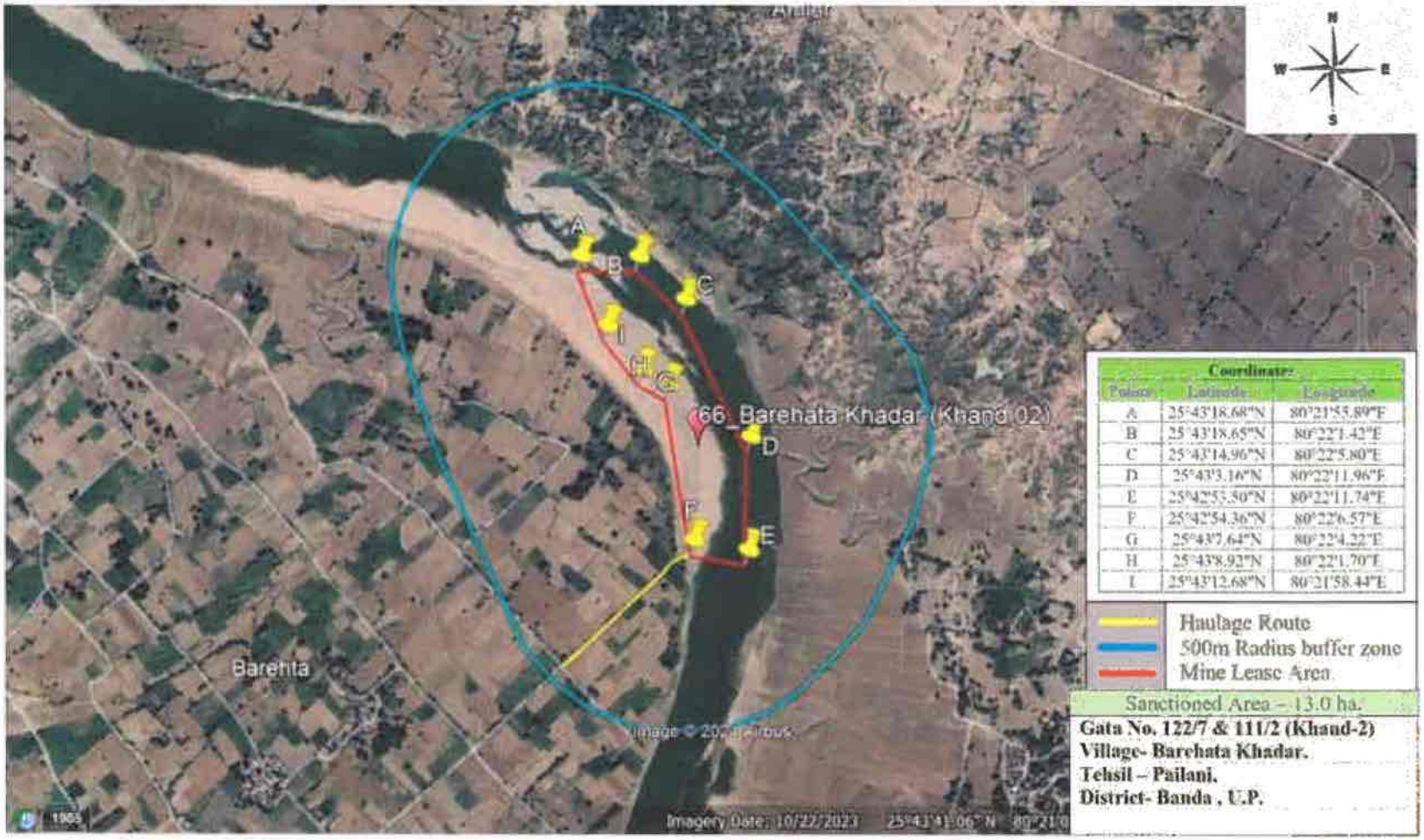
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	22.7	50m	50m	No
3.	Road (MDR)	2.7	50m	25m	No
4.	Railway Station	22.3	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge orEmbankment	8.3	200m	200m	No

7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

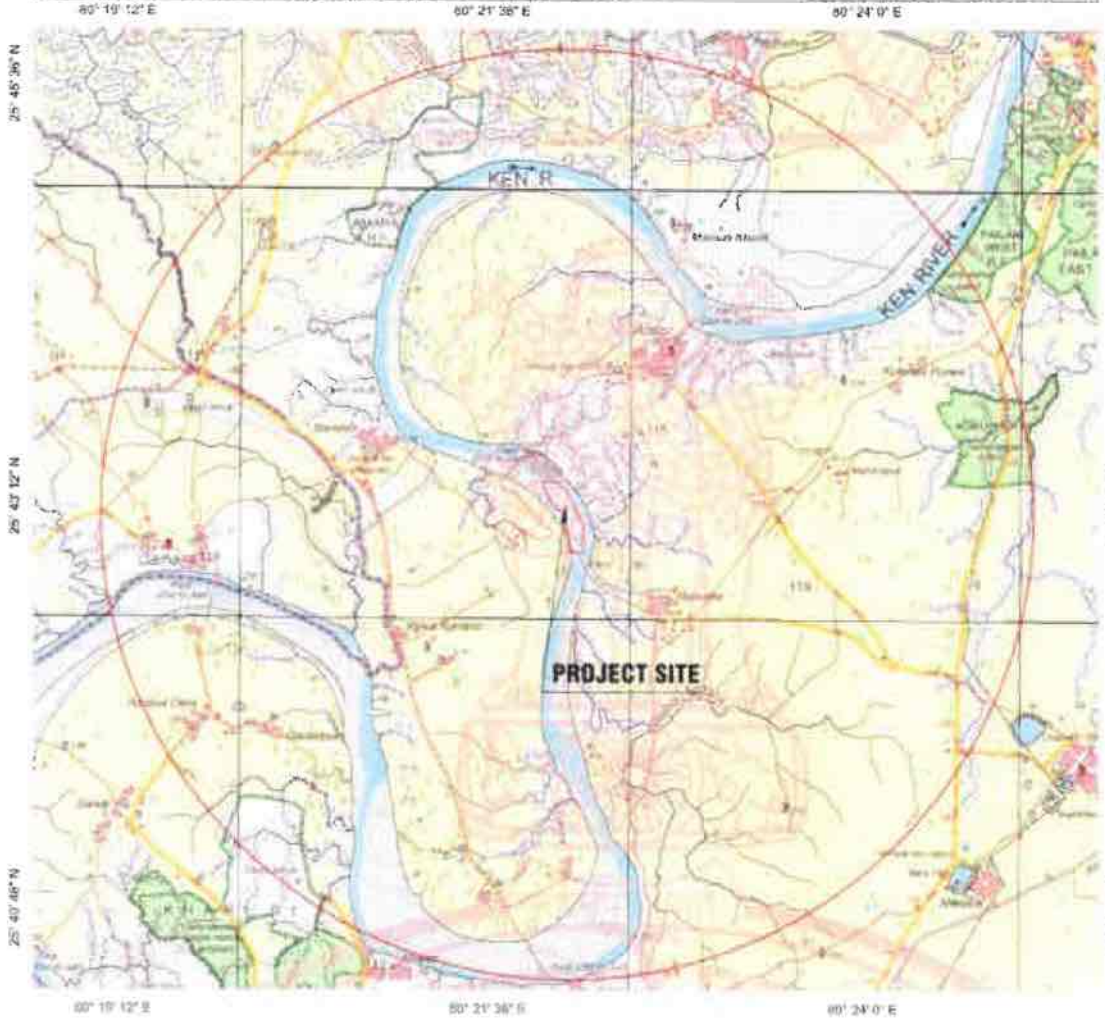
Satellite Imagery of 500m Radius Buffer Zone from Mine Site

(River Bed Morrum Mining- Ken River, Village– Barehata Khadar [Khand-2], Tehsil- Pailani, District- Banda, Uttar Pradesh)



2473

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 122/7 & 111/2 (Khand-2)

Village - Barchata Khadar
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA 13.00 HA



2474

Site- 59:-

The mining site is situated on the river bank of Ken at Gata No. 4is having an area of 10.0 Ha Village- Kolawalraipur, Tehsil-Naraini, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kolawalraipur

Pillar No.	Latitude	Longitude
A	25°15'57.04"N	80°21'37.27"E
B	25°15'43.88"N	80°21'37.12"E
C	25°15'35.59"N	80°21'38.77"E
D	25°15'33.52"N	80°21'35.99"E
F	25°15'54.37"N	80°21'28.81"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	15.4	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge orEmbankment	1.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

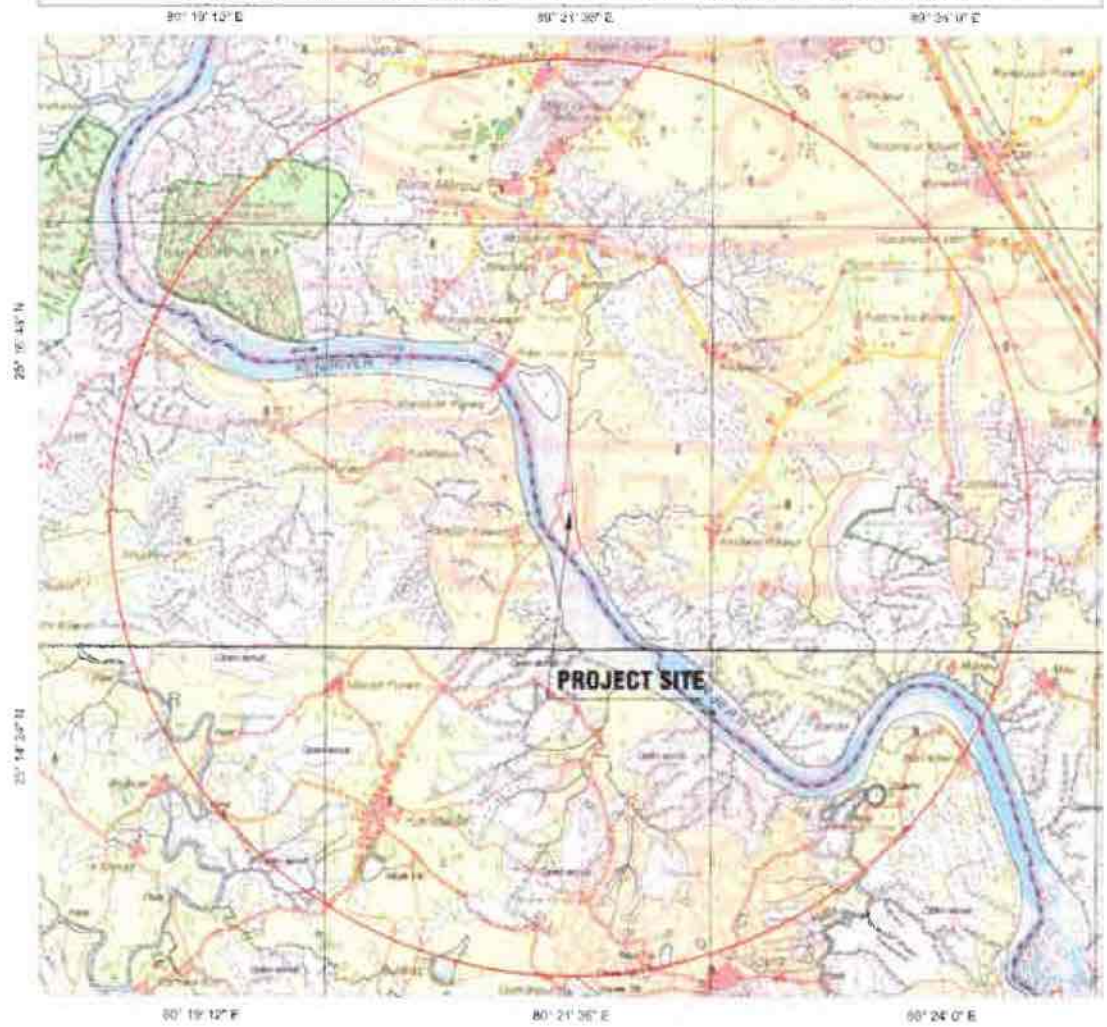
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Kolawal Raipur, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2476

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 04

Village - Kolawal Raipur
Tehsil - Naraini
River - Ken
District - Banda, U.P.

AREA :10.0HA



2477

Site- 60:-

The mining site is situated on the river bank of Ken at Gata No. 58, 107, 108, 109, 110, 111, 114 is having an area of 7.053 Ha Village- Madaulikhurd Khadar, Tehsil-Pailani, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Madaulikhurd Khadar

Pillar No.	Latitude	Longitude
A	25° 44' 17.270" N	80° 23' 28.300" E
B	25° 44' 14.830" N	80° 23' 28.400" E
C	25° 44' 12.670" N	80° 23' 17.680" E
D	25° 44' 14.540" N	80° 23' 8.880" E
E	25° 44' 19.060" N	80° 22' 59.150" E
F	25° 44' 20.040" N	80° 22' 59.550" E
G	25° 44' 17.000" N	80° 23' 15.850" E
H	25° 44' 17.790" N	80° 23' 20.630" E
I	25° 44' 15.670" N	80° 23' 20.570" E
J	25° 44' 15.990" N	80° 23' 23.890" E
K	25° 44' 15.200" N	80° 23' 23.870" E
L	25° 44' 15.420" N	80° 23' 25.240" E
M	25° 44' 14.830" N	80° 23' 25.350" E
N	25° 44' 14.990" N	80° 23' 27.050" E
O	25° 44' 17.020" N	80° 23' 27.010" E

Environmental Sensitivity Analysis

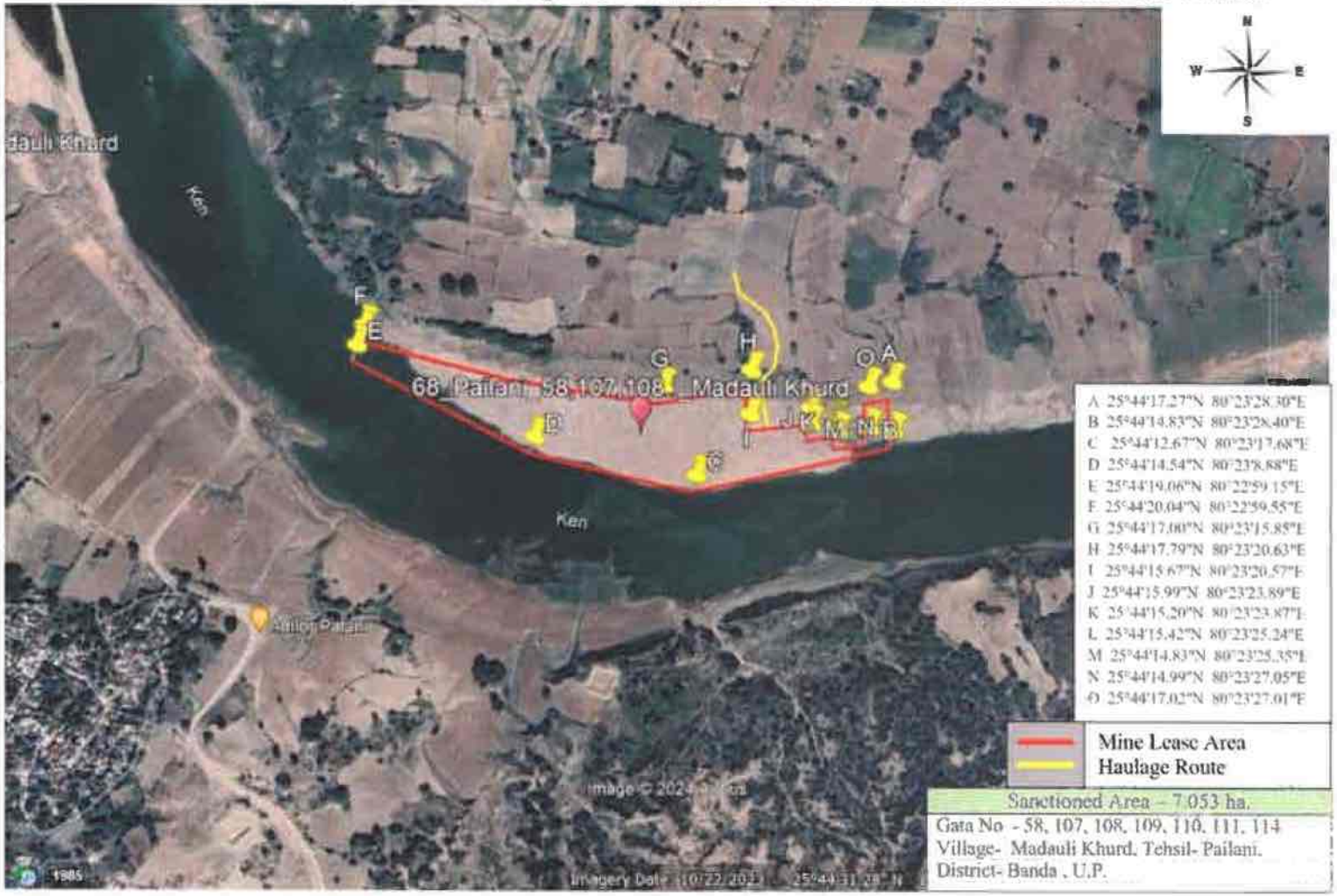
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.8	50m	50m	No
2.	Hospital	24.6	50m	50m	No
3.	Road (MDR)	2.3	50m	25m	No

4.	Railway Station	23.6	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge orEmbankment	5.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

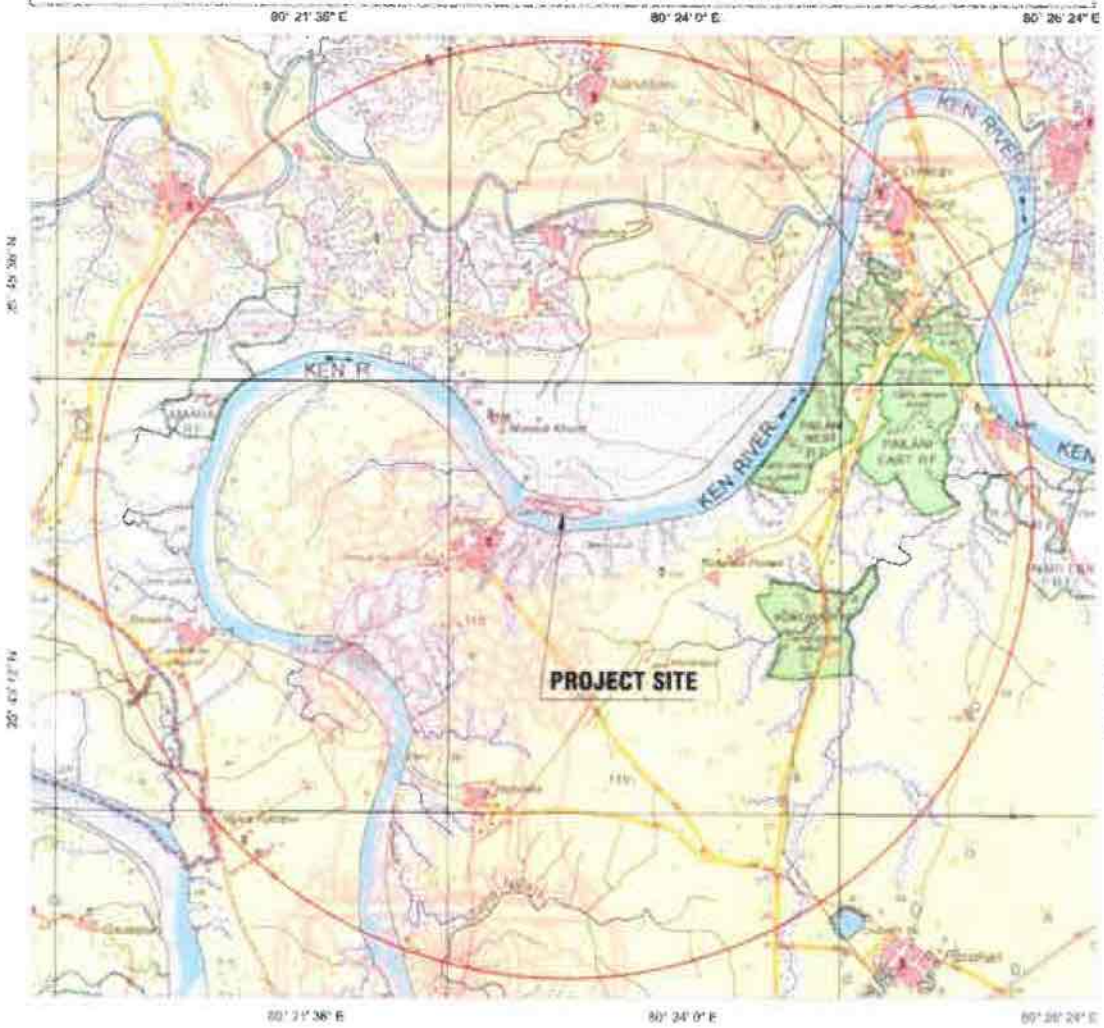
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Madauli Khurd , Tehsil- Pailani, District- Banda, Uttar Pradesh



2480

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 58, 107, 108, 109, 110, 111, 114

Village - Madaulikhurd
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA : 7.053 Ha



2481

Site- 61:-

The mining site is situated on the river bank of Ken at Gata No. 99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5is having an area of 18.21 HaVillage- Sindhankala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sindhankala

Pillar No.	Latitude	Longitude
A	25° 44' 50.160" N	80° 27' 8.100" E
B	25° 45' 26.760" N	80° 28' 26.880" E
C	25° 45' 25.080" N	80° 28' 28.080" E
D	25° 44' 44.340" N	80° 27' 11.100" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.6	50m	50m	No
2.	Hospital	16.8	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	28.1	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge orEmbankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

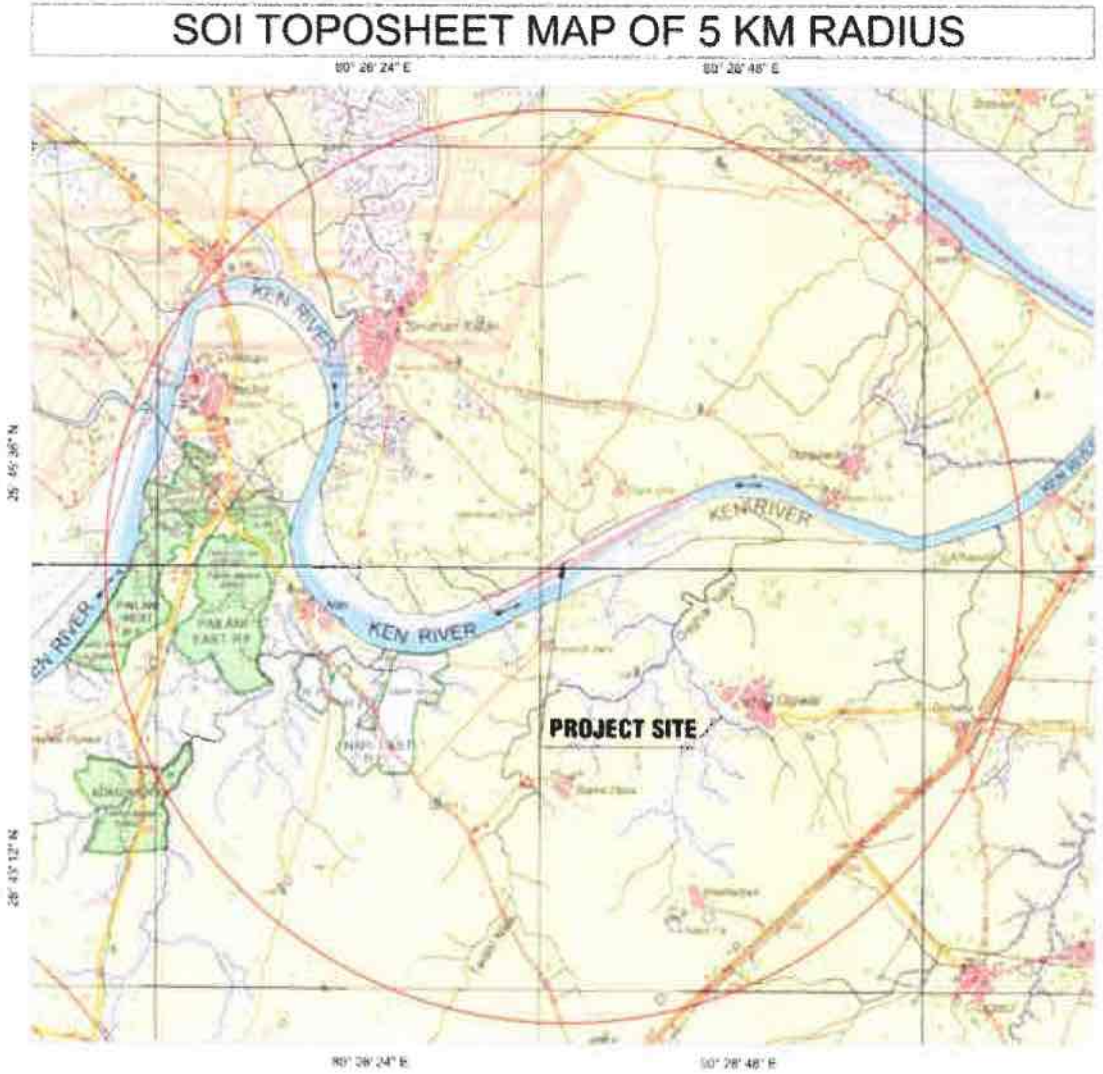
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Sindhan Kalan, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2483

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5
Village -Sindhankala
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA :18.21HA



2484

Site- 62:-

The mining site is situated on the river bank of Ken at Gata No. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3is having an area of 19.0 HaVillage- Sindhankala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sindhankala

Pillar No.	Latitude	Longitude
A	25° 45' 19.680" N	80° 29' 48.360" E
B	25° 45' 19.680" N	80° 29' 57.420" E
C	25° 45' 21.660" N	80° 30' 6.540" E
D	25° 45' 25.800" N	80° 30' 20.820" E
E	25° 45' 29.580" N	80° 30' 35.340" E
F	25° 45' 26.820" N	80° 30' 37.320" E
G	25° 45' 30.960" N	80° 30' 43.200" E
H	25° 45' 37.740" N	80° 30' 51.480" E
I	25° 45' 38.520" N	80° 30' 50.880" E
J	25° 45' 47.460" N	80° 30' 58.620" E
K	25° 45' 45.420" N	80° 31' 0.840" E
L	25° 45' 36.720" N	80° 30' 52.320" E
M	25° 45' 30.480" N	80° 30' 43.620" E
M'	25° 45' 26.160" N	80° 30' 37.800" E
N	25° 45' 22.080" N	80° 30' 27.960" E
O	25° 45' 22.020" N	80° 30' 28.020" E
O'	25° 45' 16.380" N	80° 30' 8.640" E
P	25° 45' 14.520" N	80° 29' 59.100" E
Q	25° 45' 14.520" N	80° 29' 49.680" E

Environmental Sensitivity Analysis

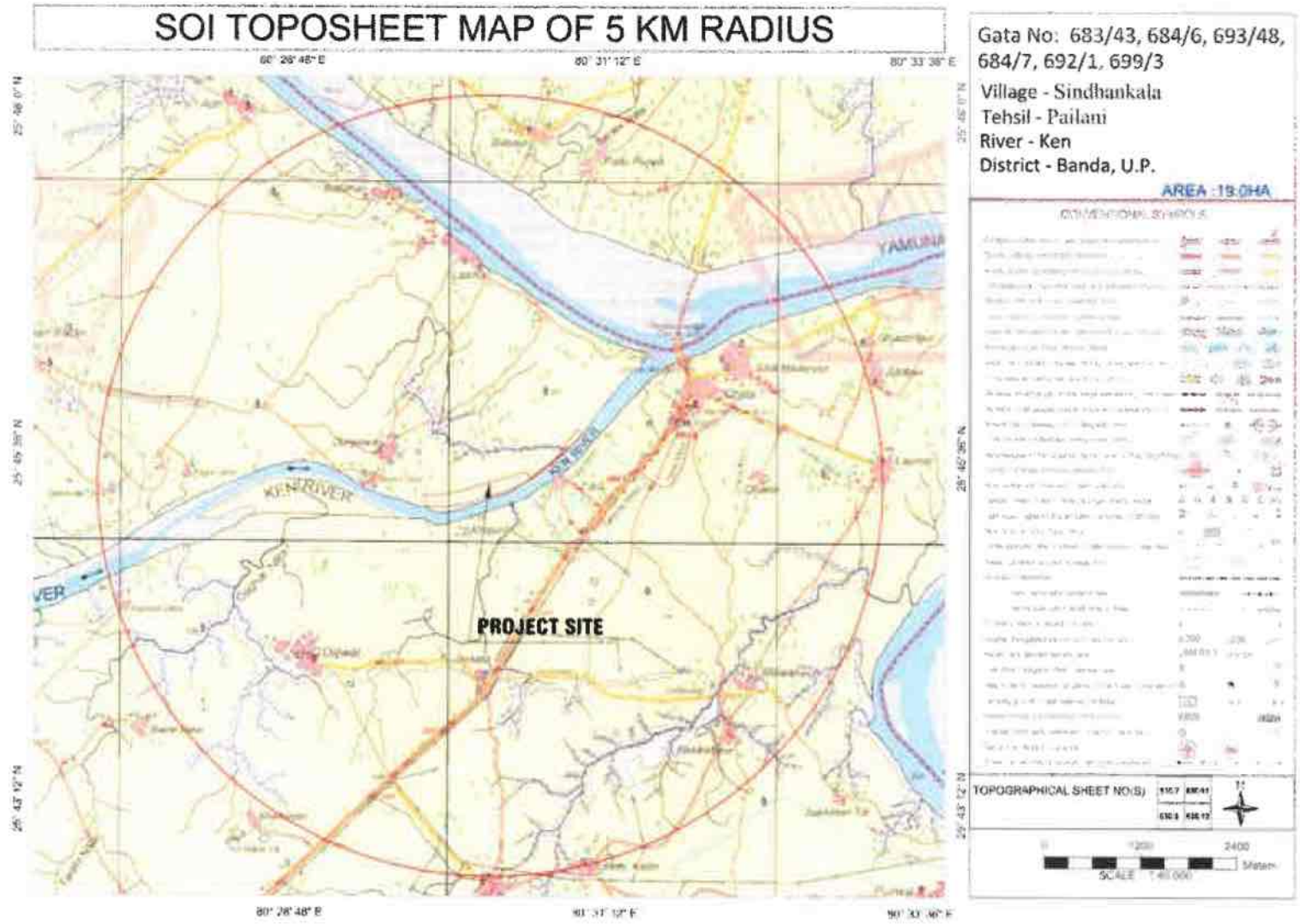
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.74	50m	50m	No
2.	Hospital	13.4	50m	50m	No
3.	Road (SH)	1.8	50m	25m	No
4.	Railway Station	31.5	100m	100m	No
5.	Chak Road	0.70	10m	10m	No
6.	Bridge orEmbankment	2.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Sindhan Kalan, Tehsil- Pailani, District- Banda, (Uttar Pradesh)




SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 26' 48" E
80° 31' 12" E
80° 33' 36" E
25° 46' 0" N
25° 43' 12" N
KEN RIVER
YAMUNA
PROJECT SITE
Gata No: 683/43, 684/6, 693/48, 684/7, 692/1, 699/3
Village - Sindhankala
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA :19.0HA
TOPOGRAPHICAL SHEET NO(S)
SCALE
Meters

2488

Site- 63:-

The mining site is situated on the river bank of Ken at Gata No. 165, 166, 174 ,Village- Padoharakhadar, Tehsil- Pailani,, District- Banda, U.P.is having an area of 14.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Padoharakhada

Pillar No.	Latitude	Longitude
A	25° 44' 55.600" N	80° 24' 38.440" E
B	25° 44' 56.700" N	80° 24' 36.480" E
C	25° 44' 19.280" N	80° 23' 50.030" E
D	25° 44' 18.530" N	80° 23' 50.370" E
E	25° 44' 20.040" N	80° 23' 51.960" E
F	25° 44' 19.740" N	80° 23' 52.380" E
G	25° 44' 20.580" N	80° 23' 54.420" E
H	25° 44' 20.160" N	80° 23' 54.900" E
I	25° 44' 21.420" N	80° 23' 57.540" E
J	25° 44' 22.020" N	80° 23' 57.120" E
K	25° 44' 22.140" N	80° 23' 57.840" E
L	25° 44' 21.900" N	80° 23' 57.960" E
M	25° 44' 24.300" N	80° 24' 2.760" E
N	25° 44' 24.660" N	80° 24' 2.640" E
O	25° 44' 28.440" N	80° 24' 9.060" E
P	25° 44' 28.740" N	80° 24' 8.880" E
Q	25° 44' 32.100" N	80° 24' 13.740" E
R	25° 44' 32.520" N	80° 24' 13.620" E
S	25° 44' 33.060" N	80° 24' 14.460" E
T	25° 44' 32.520" N	80° 24' 14.880" E
U	25° 44' 35.040" N	80° 24' 17.940" E
V	25° 44' 35.580" N	80° 24' 17.760" E
W	25° 44' 36.120" N	80° 24' 18.540" E
X	25° 44' 35.940" N	80° 24' 19.080" E
Y	25° 44' 37.500" N	80° 24' 20.940" E
Z	25° 44' 38.160" N	80° 24' 20.580" E

A'	25° 44' 41.760" N	80° 24' 24.480" E
B'	25° 44' 41.700" N	80° 24' 24.900" E
C'	25° 44' 47.400" N	80° 24' 28.860" E
D'	25° 44' 47.460" N	80° 24' 29.340" E
E'	25° 44' 48.180" N	80° 24' 29.880" E
F'	25° 44' 48.180" N	80° 24' 30.300" E
G'	25° 44' 49.560" N	80° 24' 31.320" E
H'	25° 44' 50.820" N	80° 24' 31.620" E
I'	25° 44' 50.760" N	80° 24' 32.580" E
O'	25° 44' 51.240" N	80° 24' 32.280" E
J'	25° 44' 52.980" N	80° 24' 33.300" E
K'	25° 44' 53.160" N	80° 24' 33.000" E
L'	25° 44' 53.880" N	80° 24' 33.900" E
M'	25° 44' 54.240" N	80° 24' 33.600" E
O'	25° 44' 55.440" N	80° 24' 35.760" E
N'	25° 44' 55.740" N	80° 24' 35.100" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	19.1	50m	50m	No
3.	Road (MDR)	0.95	50m	25m	No
4.	Railway Station	24.8	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge orEmbankment	3.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA

8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Padohara khadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)

A	25°44'55.60"N 80°24'38.44"E
B	25°44'56.70"N 80°24'36.48"E
C	25°44'19.28"N 80°23'50.03"E
D	25°44'18.53"N 80°23'50.37"E
E	25°44.334'N 80°23.866'E
F	25°44.329'N 80°23.873'E
G	25°44.343'N 80°23.907'E
H	25°44.336'N 80°23.915'E
I	25°44.357'N 80°23.959'E
J	25°44.367'N 80°23.952'E
K	25°44.369'N 80°23.964'E
L	25°44.365'N 80°23.966'E
M	25°44.405'N 80°24.046'E
N	25°44.411'N 80°24.044'E
O	25°44.474'N 80°24.151'E
P	25°44.479'N 80°24.148'E
Q	25°44.535'N 80°24.229'E
R	25°44.542'N 80°24.227'E
S	25°44.551'N 80°24.241'E
T	25°44.542'N 80°24.248'E
U	25°44.584'N 80°24.299'E
V	25°44.593'N 80°24.296'E
W	25°44.602'N 80°24.309'E
X	25°44.599'N 80°24.318'E
Y	25°44.625'N 80°24.349'E
Z	25°44.636'N 80°24.343'E
A'	25°44.696'N 80°24.408'E
B'	25°44.695'N 80°24.415'E
C'	25°44.790'N 80°24.481'E
D'	25°44.791'N 80°24.489'E
E'	25°44.803'N 80°24.498'E
F'	25°44.803'N 80°24.505'E
G'	25°44.826'N 80°24.522'E
H'	25°44.847'N 80°24.527'E
I'	25°44.846'N 80°24.543'E
G'	25°44.854'N 80°24.538'E
F	25°44.883'N 80°24.555'E
K'	25°44.886'N 80°24.550'E
L'	25°44.898'N 80°24.565'E
M'	25°44.904'N 80°24.560'E
N'	25°44.929'N 80°24.585'E
O'	25°44.924'N 80°24.596'E



2492

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 165,166,174

Village - Padoharakhadar
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA : 14.0HA



2493

Site- 64:-

The mining site is situated on the river bank of Ken at Gata No. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2,Village- Pailani, Tehsil- Pailani, District- Banda, U.P.is having an area of 18.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pailani

Pillar No.	Latitude	Longitude
A	25° 46' 36.600" N	80° 25' 27.650" E
B	25° 46' 14.030" N	80° 26' 2.730" E
C	25° 46' 13.690" N	80° 26' 1.560" E
D	25° 46' 31.550" N	80° 25' 50.860" E
E	25° 46' 29.890" N	80° 25' 49.120" E
F	25° 46' 25.730" N	80° 25' 53.270" E
G	25° 46' 25.230" N	80° 25' 52.860" E
H	25° 46' 26.440" N	80° 25' 51.530" E
I	25° 46' 24.720" N	80° 25' 49.830" E
J	25° 46' 28.760" N	80° 25' 41.260" E
K	25° 46' 27.880" N	80° 25' 33.650" E

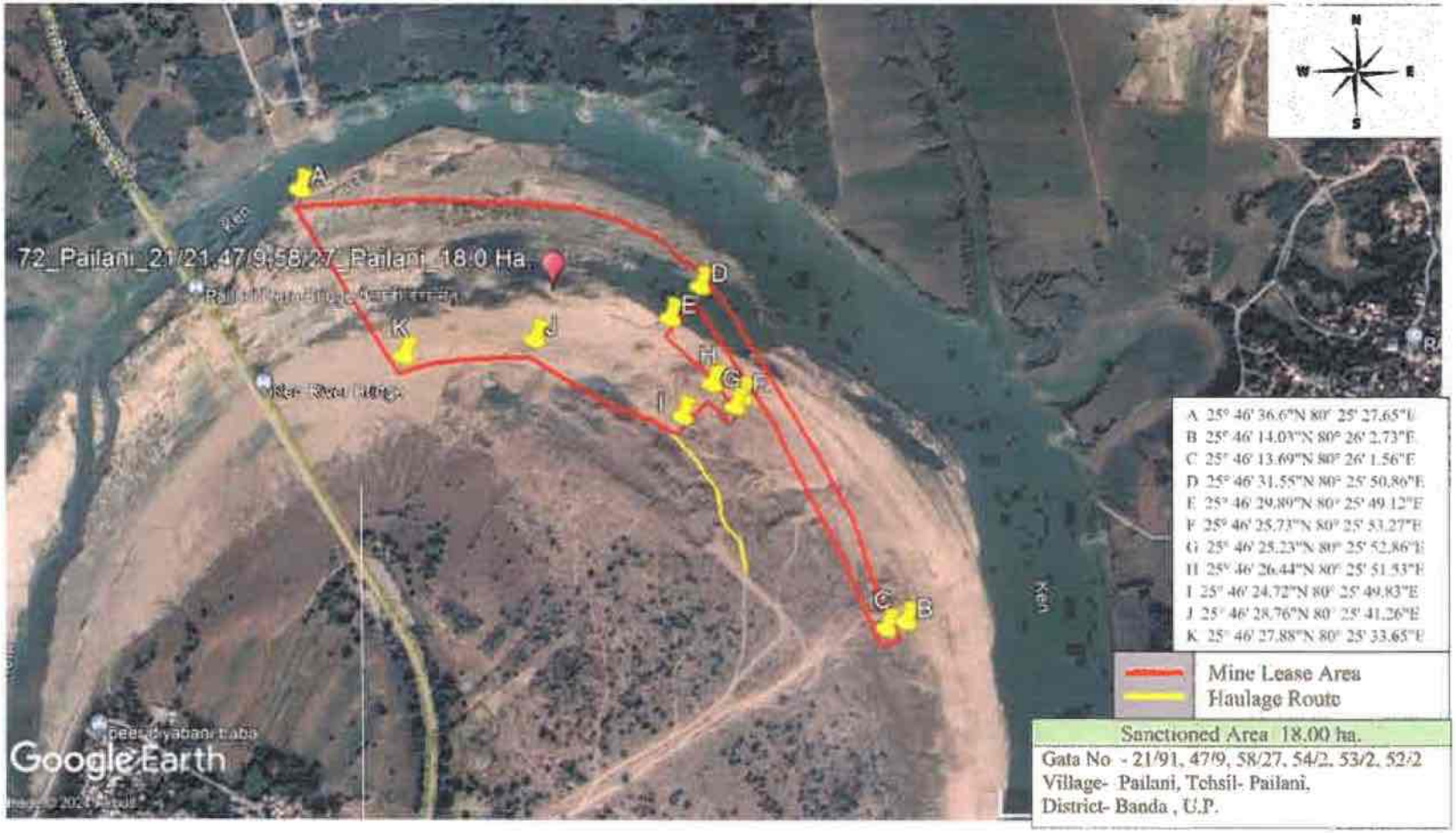
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

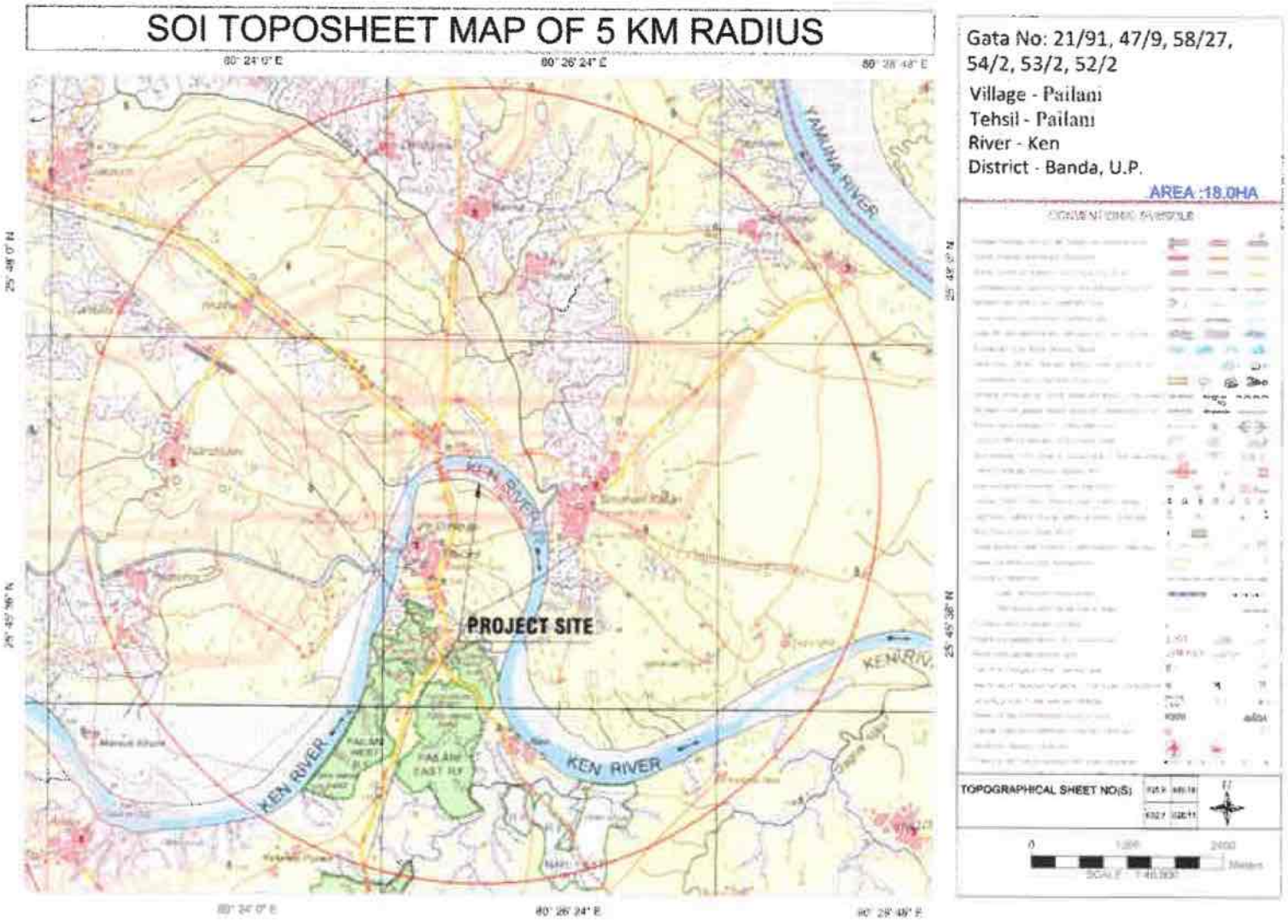
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.3	50m	50m	No
2.	Hospital	16.4	50m	50m	No
3.	Road (MDR)	.0.21	50m	25m	No
4.	Railway Station	24.1	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge orEmbankment	0.21	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Pailani, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2495


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 24' 0" E
80° 26' 24" E
80° 28' 48" E
25° 48' 0" N
25° 45' 36" N
PROJECT SITE
KEN RIVER
KEN RIVER
KEN RIVER
YAMUNA RIVER
Gata No: 21/91, 47/9, 58/27, 54/2, 53/2, 52/2
Village - Pailani
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA :18.0HA
TOPOGRAPHICAL SHEET NO(S)
0
1000
2000
Meters

2496

Site- 65:-

The mining site is situated on the river bank of Yamuna at Gata No. part of 168, Village- Sabadakhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 10.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sabadakhada

Pillar No.	Latitude	Longitude
A	25° 52' 5.220" N	80° 32' 55.320" E
B	25° 52' 7.560" N	80° 32' 51.300" E
C	25° 52' 8.460" N	80° 32' 51.000" E
D	25° 52' 11.340" N	80° 32' 44.280" E
E	25° 52' 23.280" N	80° 32' 47.340" E
F	25° 52' 20.160" N	80° 32' 52.500" E
G	25° 52' 7.980" N	80° 32' 55.680" E
H	25° 52' 11.880" N	80° 32' 52.980" E

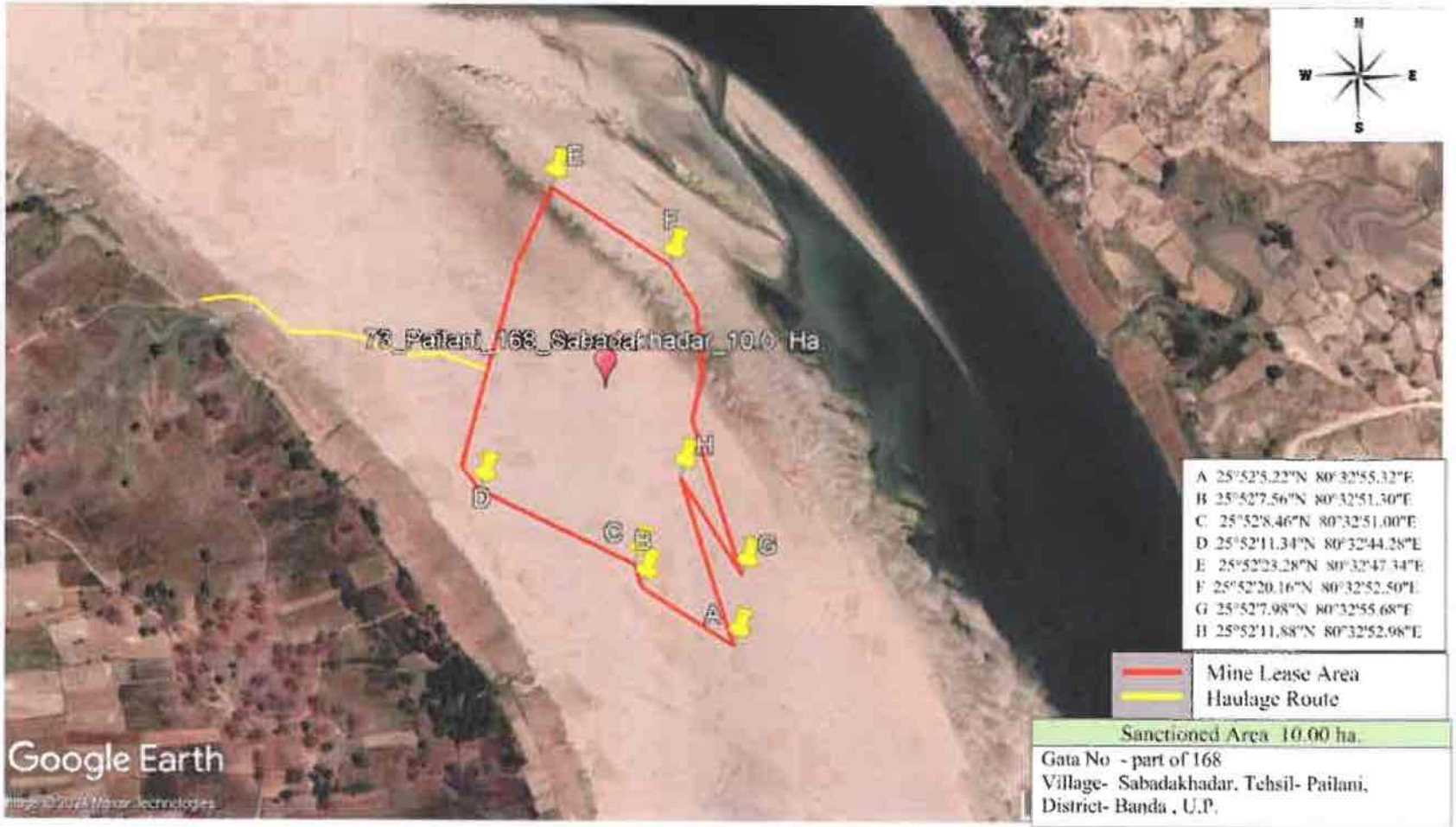
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

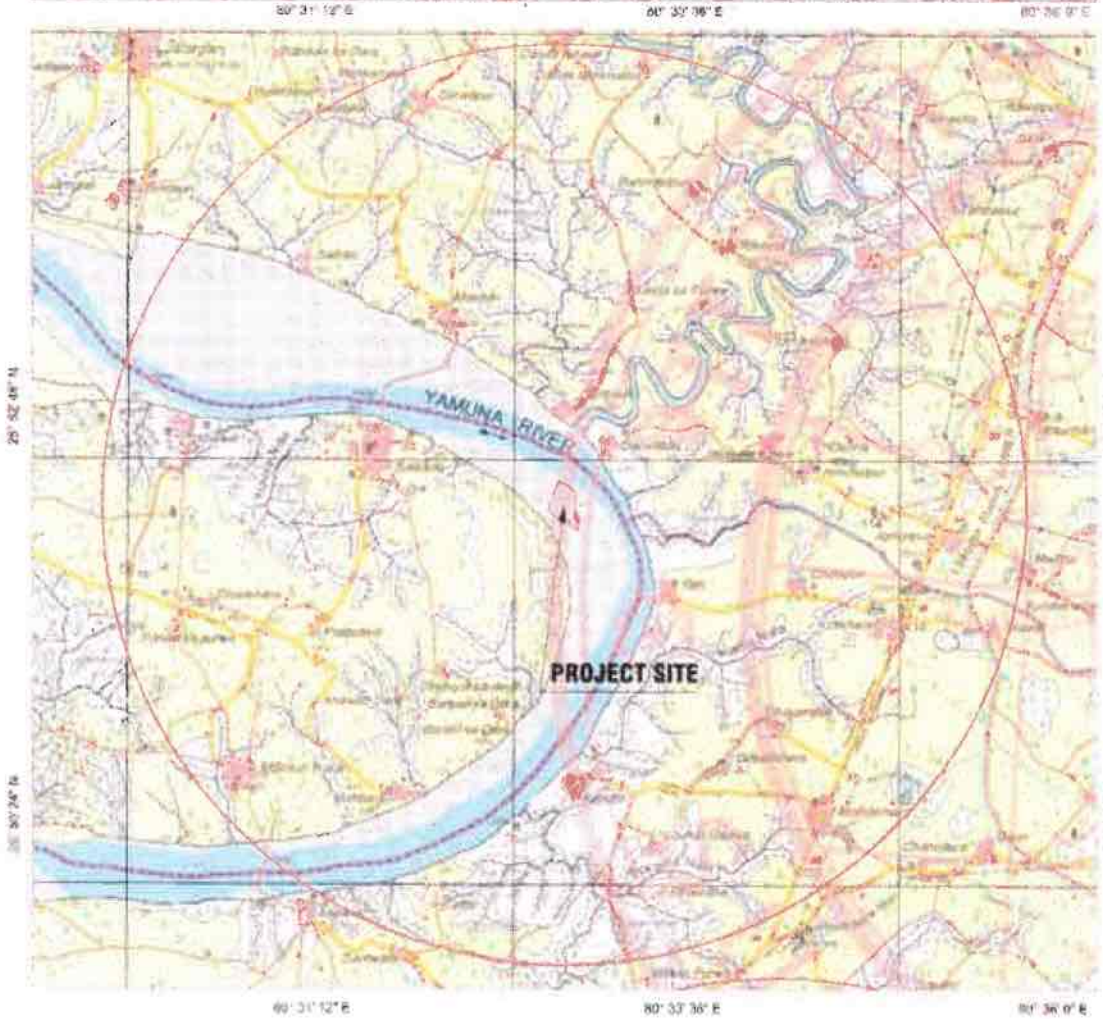
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.87	50m	50m	No
2.	Hospital	6.5	50m	50m	No
3.	Road (MDR)	3.7	50m	25m	No
4.	Railway Station	20.8	100m	100m	No
5.	Chak Road	0.65	10m	10m	No
6.	Bridge orEmbankment	10.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Sabadakhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 168

Village - Sabadakhadar
Tehsil - Palani
River - Yamuna
District - Banda, U.P.

AREA : 10.00 HA



2499

Site- 66:-

The mining site is situated on the river bank of Ken at Gata No. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1, Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 26.62 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 42' 6.780" N	80° 18' 44.290" E
B	25° 42' 41.340" N	80° 19' 27.780" E
C	25° 42' 32.100" N	80° 19' 28.500" E
D	25° 42' 32.100" N	80° 19' 32.070" E
E	25° 42' 4.500" N	80° 18' 47.000" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	20.0	50m	50m	No
3.	Road (MDR)	7.2	50m	25m	No
4.	Railway Station	18.4	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge orEmbankment	18.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

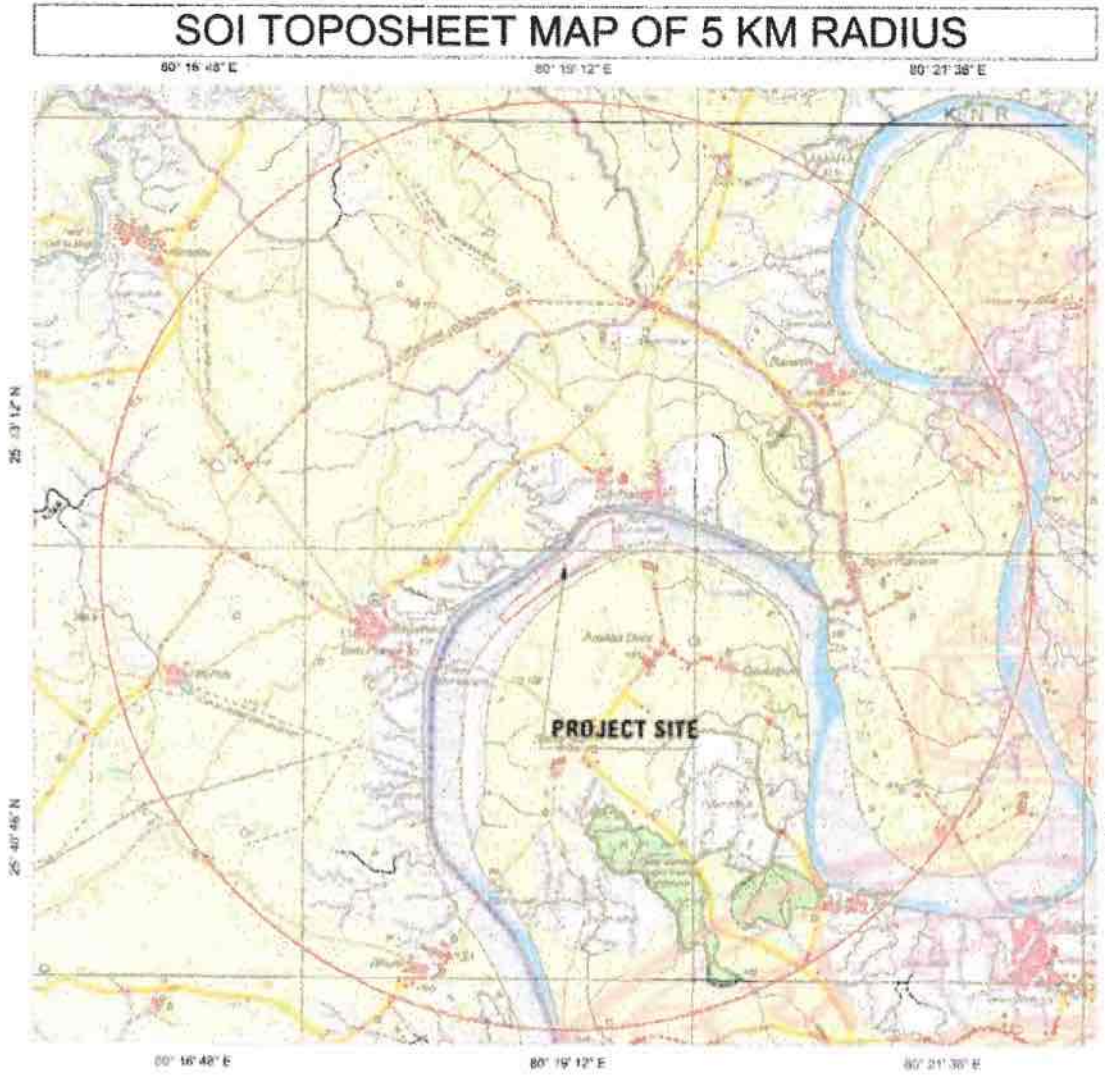
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2501

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1
Village - Sadikhadar
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA :26.62HA



2502

Site- 67:-

The mining site is situated on the river bank of Ken at Gata No. part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117,Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 46.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 40' 53.220" N	80° 18' 30.100" E
B	25° 40' 53.950" N	80° 18' 32.270" E
B1	25° 41' 7.060" N	80° 18' 27.500" E
B2	25° 41' 7.010" N	80° 18' 25.500" E
B3	25° 41' 26.440" N	80° 18' 29.700" E
B4	25° 41' 26.250" N	80° 18' 27.470" E
B5	25° 41' 47.930" N	80° 18' 35.360" E
B6	25° 41' 49.120" N	80° 18' 30.490" E
B7	25° 41' 56.110" N	80° 18' 33.920" E
B8	25° 41' 55.320" N	80° 18' 35.110" E
C	25° 42' 5.490" N	80° 18' 45.180" E
D	25° 42' 8.500" N	80° 18' 43.100" E
D1	25° 42' 2.250" N	80° 18' 37.440" E
D2	25° 42' 1.620" N	80° 18' 38.240" E
D3	25° 41' 58.820" N	80° 18' 36.390" E
D4	25° 42' 1.460" N	80° 18' 32.870" E

Environmental Sensitivity Analysis

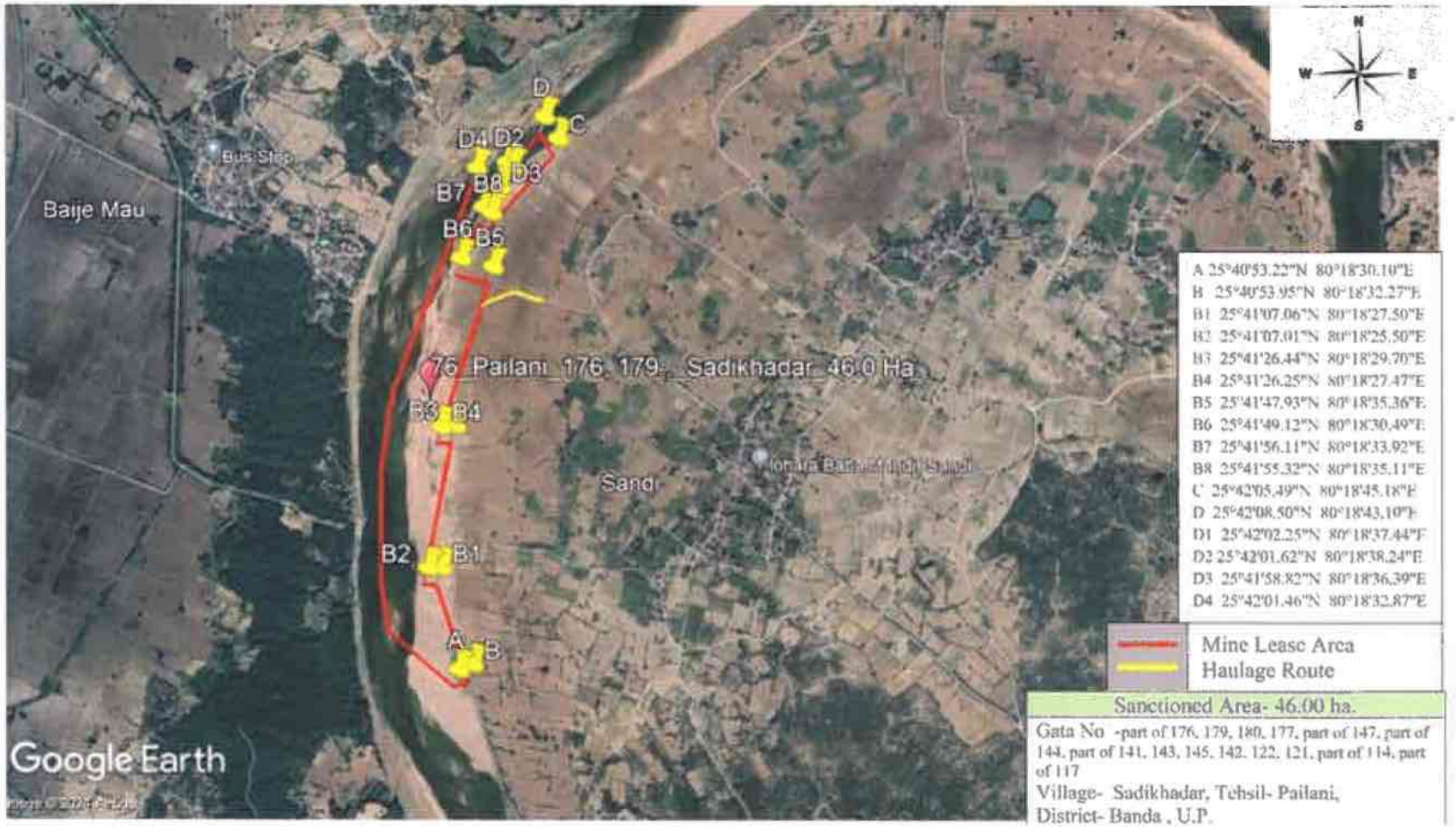
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	21.3	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	17.8	100m	100m	No

5.	Chak Road	0.30	10m	10m	No
6.	Bridge orEmbankment	16.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

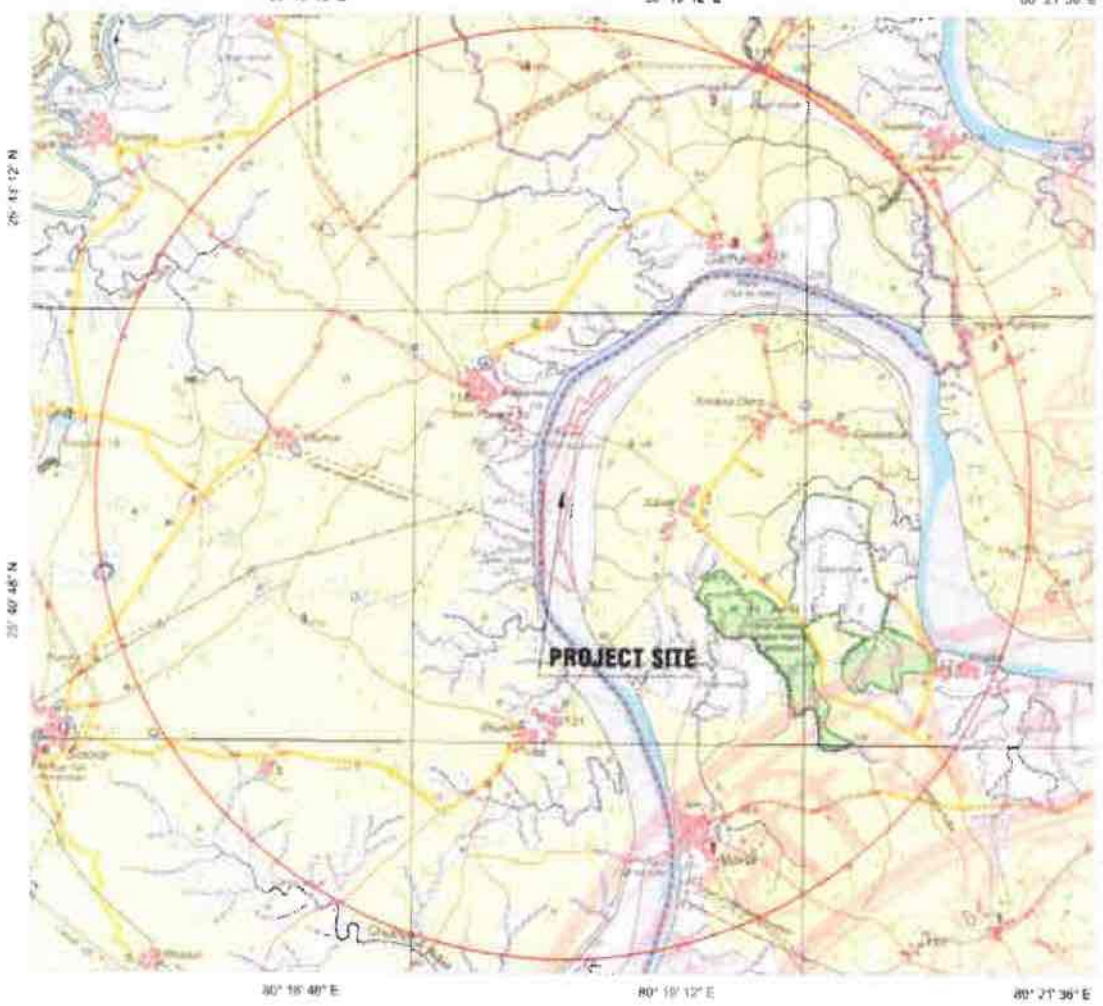
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2505

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117

Village - Sadikhadar
Tehsil - Pailani
River - Ken
District - Banda, U.P. AREA :46.0HA



2506

Site- 68:-

The mining site is situated on the river bank of Ken at Gata No. 60, Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 18.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 42' 32.100" N	80° 19' 28.500" E
B	25° 42' 29.280" N	80° 20' 4.980" E
C	25° 42' 34.740" N	80° 20' 4.560" E
D	25° 42' 41.340" N	80° 19' 27.780" E

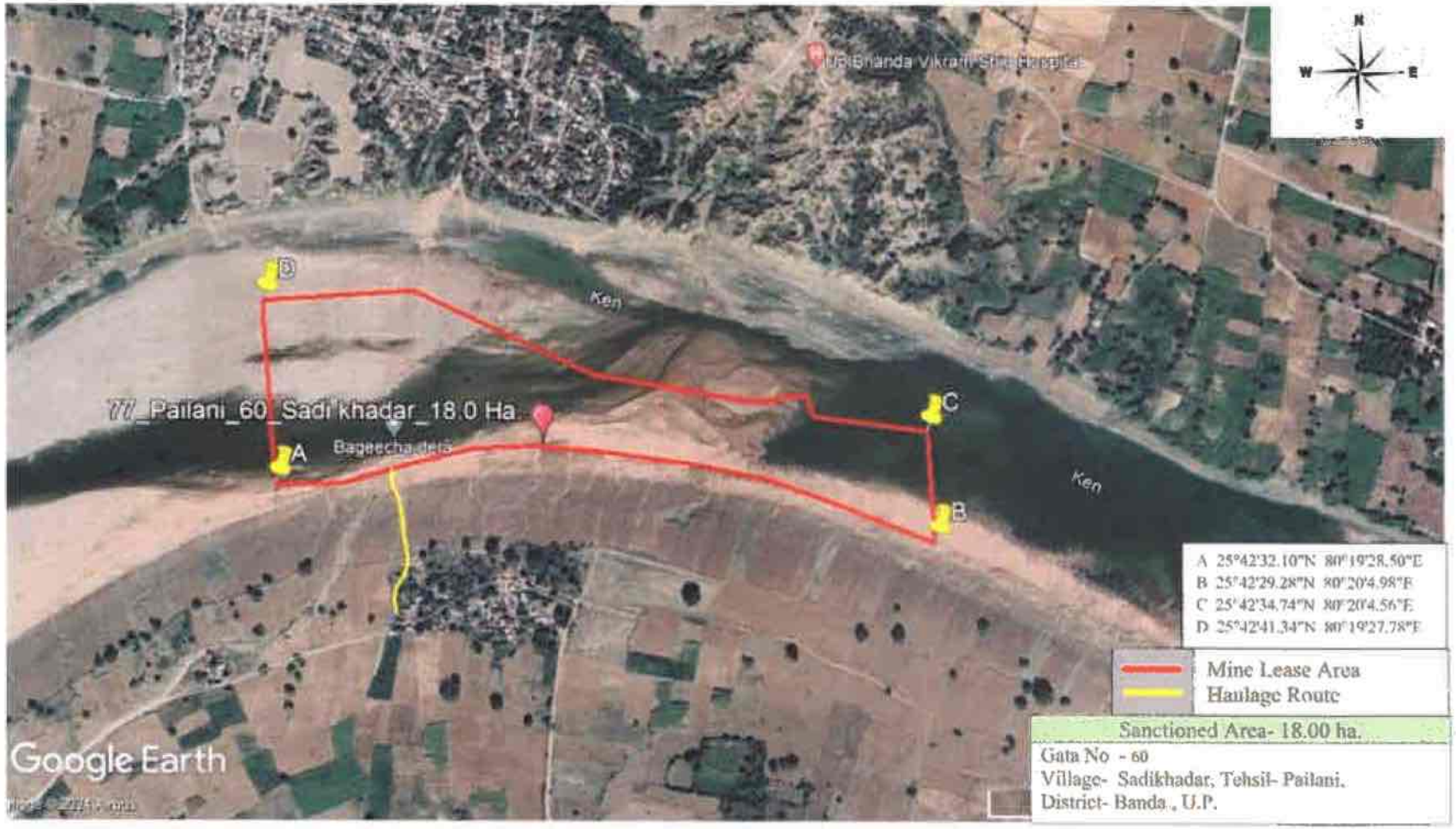
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

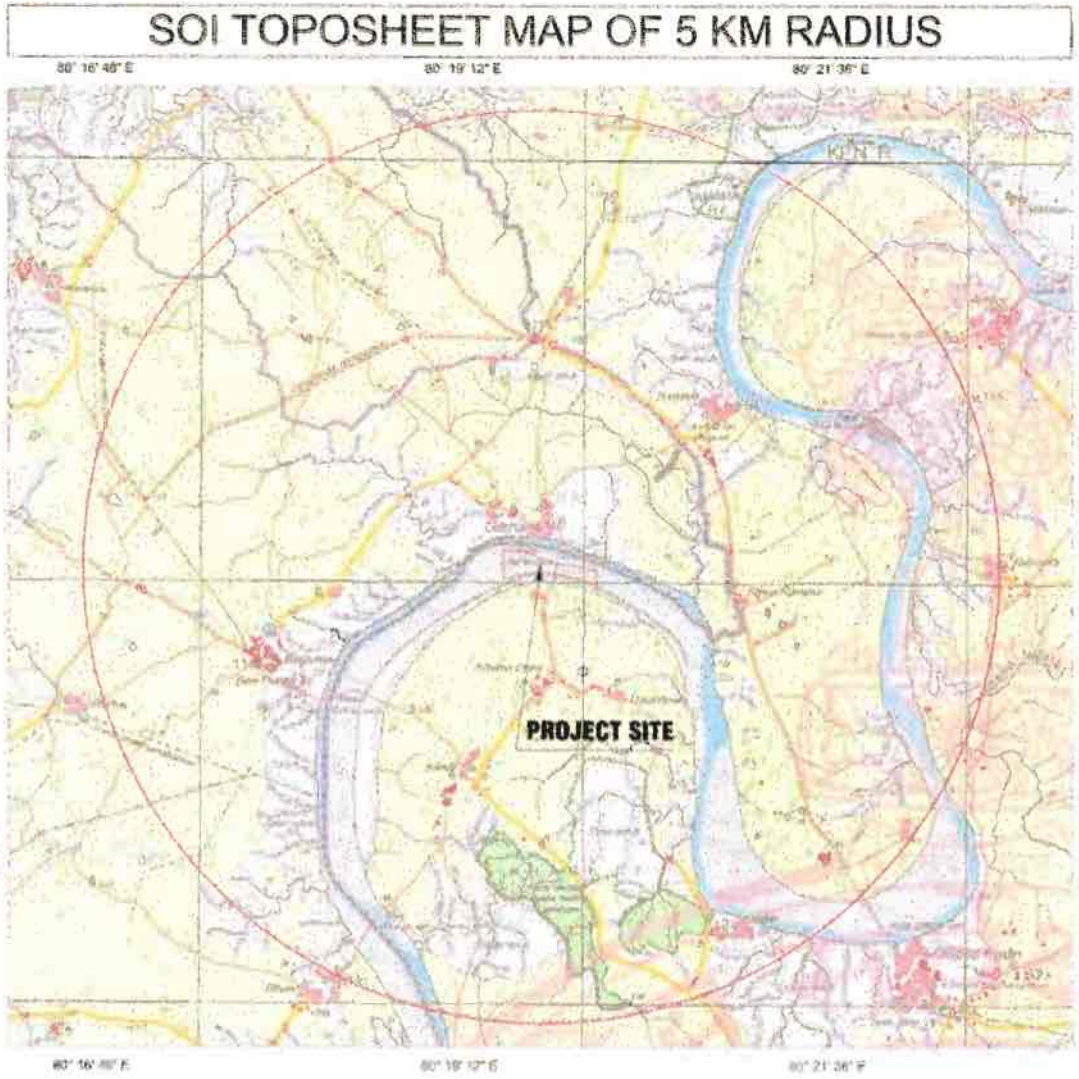
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	7.6	50m	25m	No
4.	Railway Station	20.4	100m	100m	No
5.	Chak Road	0.19	10m	10m	No
6.	Bridge orEmbankment	15.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2508


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 16' 48" E
80° 19' 12" E
80° 21' 36" E
25° 43' 12" N
25° 40' 48" N
KEN R.
PROJECT SITE


Gata No: 60
Village - Sadikhadar
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA 18.0HA
TOPOGRAPHICAL SHEET NO(S)
SCALE

2509

Site- 69:-

The mining site is situated on the river bank of Yamuna at Gata No. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3, Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.is having an area of 17.50 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25° 46' 54.460" N	80° 34' 4.900" E
B	25° 46' 46.980" N	80° 34' 21.830" E
C	25° 46' 40.600" N	80° 34' 26.490" E
D	25° 46' 38.910" N	80° 34' 9.600" E
E	25° 46' 47.600" N	80° 34' 2.780" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (SH)	4.13	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.30	10m	10m	No
6.	Bridge orEmbankment	4.13	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

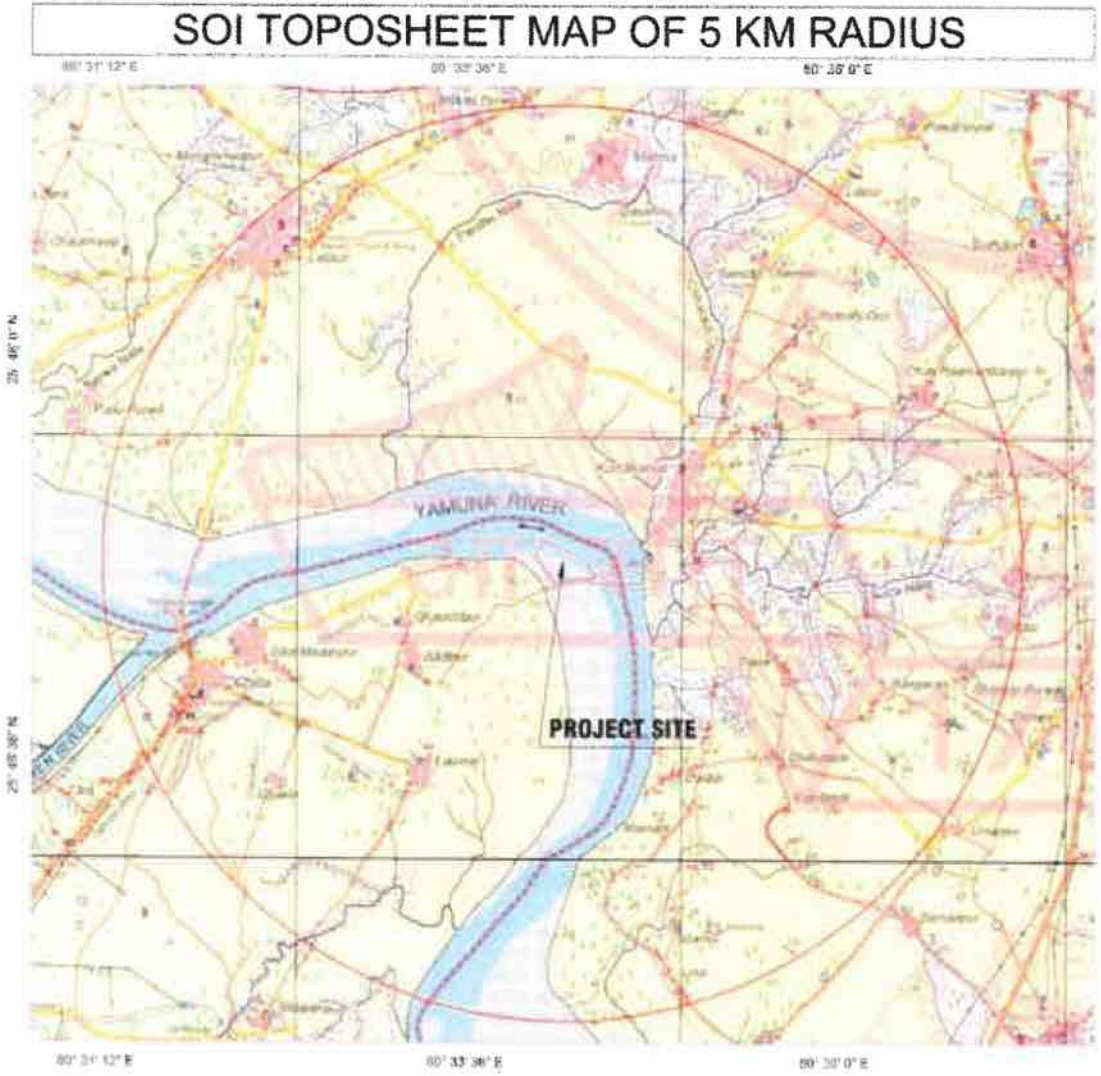
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Sadi madanpur, Tehsil- Pailani, District- Banda, Uttar Pradesh



2511

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3

Village - Sadimadanpur
Tehsil - Palani
River - Yamuna
District - Banda, U.P.

AREA : 17.50 HA



2512

Site- 70:-

The mining site is situated on the river bank of Yamuna at Gata No. 92/6, 92/7, 94,Village-Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.is having an area of 7.46 Ha. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25°45'50.08"N	80°34'29.22"E
B	25°45'48.71"N	80°34'34.63"E
C	25°45'50.00"N	80°34'34.92"E
D	25°45'49.58"N	80°34'36.60"E
E	25°45'48.16"N	80°34'36.20"E
F	25°45'48.00"N	80°34'36.90"E
G	25°45'46.47"N	80°34'36.60"E
H	25°45'46.34"N	80°34'37.17"E
I	25°45'37.37"N	80°34'34.59"E
J	25°45'37.48"N	80°34'33.90"E
K	25°45'38.25"N	80°34'34.06"E
L	25°45'40.22"N	80°34'27.04"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	8.7	50m	50m	No
3.	Road (SH)	4.1	50m	25m	No
4.	Railway Station	26.2	100m	100m	No
5.	Chak Road	0.35	10m	10m	No

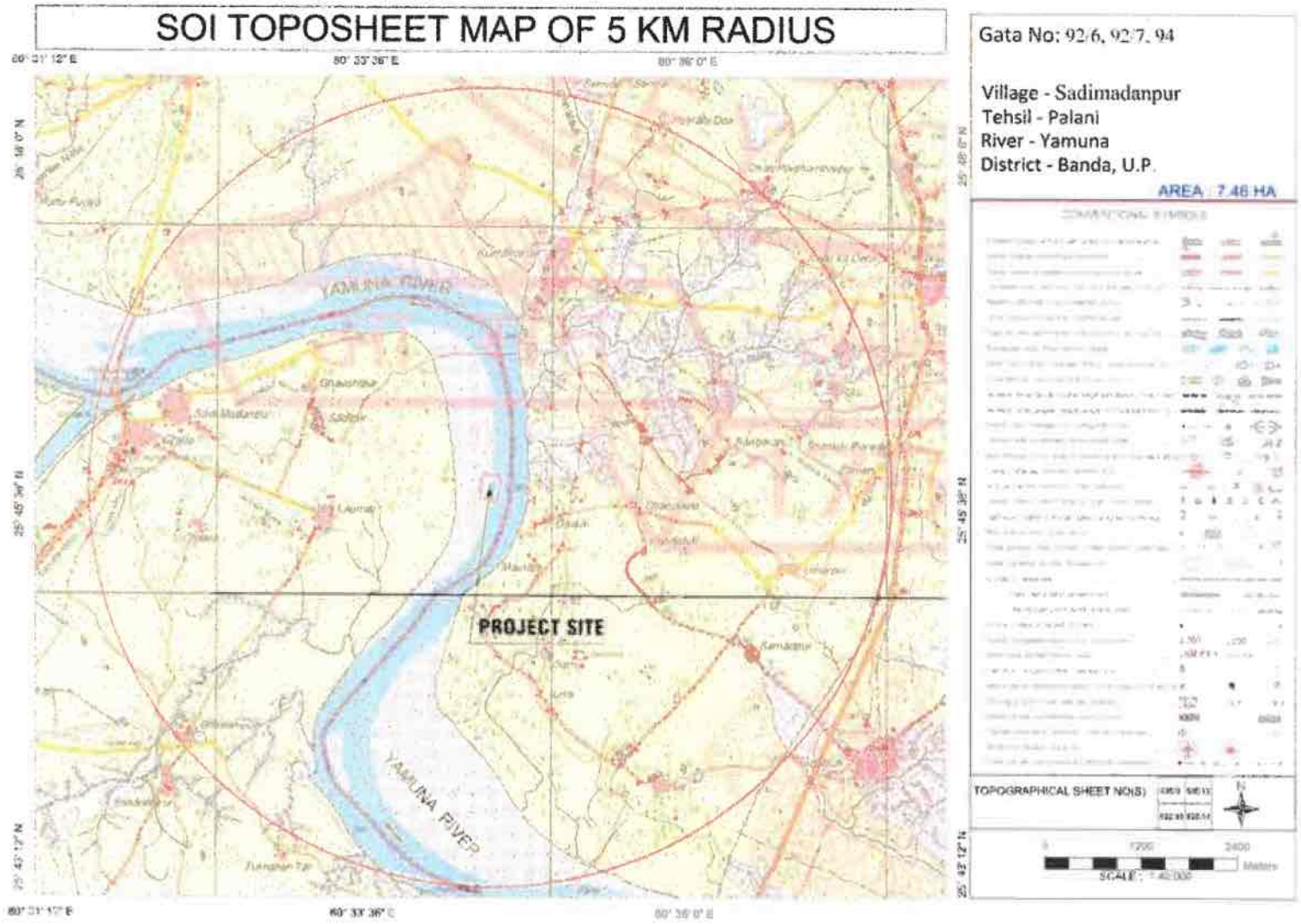
6.	Bridge orEmbankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Sadi madanpur, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2515


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 31' 12" E
80° 33' 36" E
80° 36' 0" E
25° 48' 0" N
25° 45' 36" N
25° 43' 12" N
YAMUNA RIVER
PROJECT SITE
YAMUNA RIVER
Gata No: 92/6, 92/7, 94
Village - Sadimadanpur
Tehsil - Palani
River - Yamuna
District - Banda, U.P.
AREA 7.46 HA
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Meters
SCALE

2516

Site- 71):-

The mining site is situated on the river bank of Yamuna at Gata No. 50/2, 50/2kha, 51, Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.is having an area of 18.49 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25° 46' 54.010" N	80° 34' 5.030" E
B	25° 46' 54.050" N	80° 34' 13.140" E
C	25° 46' 27.580" N	80° 34' 32.300" E
D	25° 46' 27.510" N	80° 34' 28.430" E
E	25° 46' 31.060" N	80° 34' 27.140" E
F	25° 46' 26.960" N	80° 34' 8.500" E
G	25° 46' 29.630" N	80° 34' 4.080" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

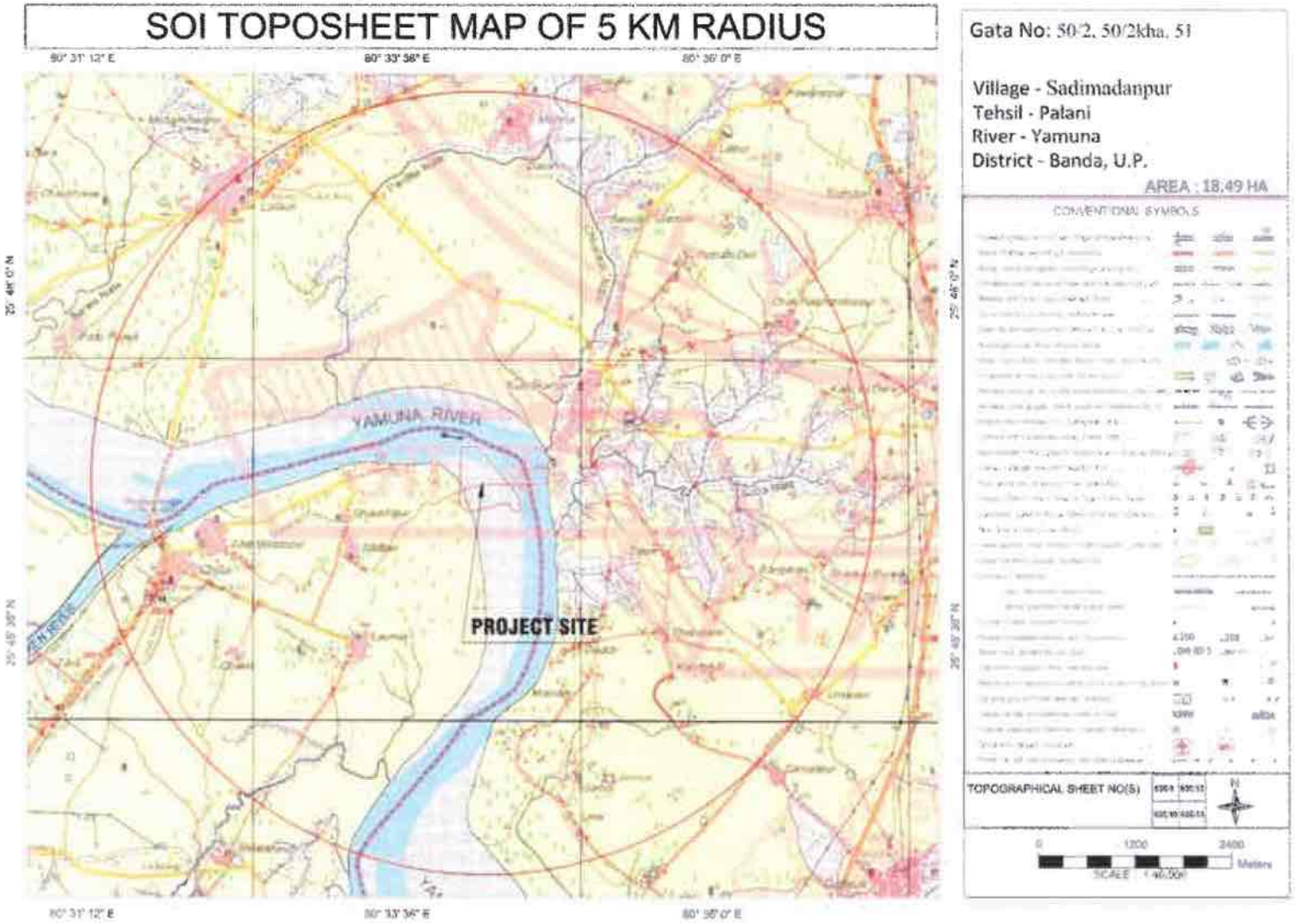
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	8.4	50m	50m	No
3.	Road (SH)	3.6	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.56	10m	10m	No
6.	Bridge orEmbankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village– Sadi madanpur, Tehsil- Pailani, District- Banda, Uttar Pradesh



2518


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 31' 12" E
80° 33' 36" E
80° 36' 0" E
25° 46' 0" N
25° 43' 36" N
YAMUNA RIVER
PROJECT SITE
Gata No: 50/2, 50/2kha, 51
Village - Sadimadanpur
Tehsil - Palani
River - Yamuna
District - Banda, U.P.
AREA : 18.49 HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Meters
SCALE 1:40,000

2519

Site- 72):-

The mining site is situated on the river bank of Ken at Gata No. 176mi, 172ga, 182, 187, Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 25.29 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Amlorkhadar

Pillar No.	Latitude	Longitude
A	25° 44' 51.650" N	80° 21' 17.310" E
B	25° 44' 55.910" N	80° 21' 15.810" E
C	25° 43' 34.450" N	80° 21' 16.740" E
D	25° 43' 35.360" N	80° 21' 16.340" E
E	25° 44' 7.610" N	80° 21' 0.130" E
F	25° 44' 7.630" N	80° 20' 57.540" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	9.2	50m	50m	No
2.	Hospital	21.0	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	20.4	100m	100m	No
5.	Chak Road	0.22	10m	10m	No
6.	Bridge orEmbankment	7.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village–Amlaur khadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2521

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 176mi, 172ga, 182, 187

Village - Amlaurkhadar
Tehsil - Pailani
River - Ken
District - Banda, U.P.

AREA :25.29HA



2522

Site- 73):-

The mining site is situated on the river bank of Ken at Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi, Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 25.29 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Amlorkhadar

Pillar No.	Latitude	Longitude
A	25° 44' 58.320" N	80° 21' 32.950" E
B	25° 44' 59.440" N	80° 21' 32.710" E
C	25° 44' 59.350" N	80° 21' 31.730" E
D	25° 44' 58.300" N	80° 21' 31.920" E
E	25° 44' 51.010" N	80° 21' 18.300" E
F	25° 44' 54.910" N	80° 21' 15.590" E
G	25° 44' 16.420" N	80° 22' 53.420" E
H	25° 44' 15.110" N	80° 22' 53.990" E
I	25° 44' 11.290" N	80° 22' 52.300" E
J	25° 44' 14.190" N	80° 22' 53.010" E
K	25° 44' 26.620" N	80° 22' 43.090" E
L	25° 44' 27.670" N	80° 22' 44.260" E
M	25° 44' 43.040" N	80° 22' 28.580" E
N	25° 44' 44.490" N	80° 22' 30.440" E
O	25° 44' 52.690" N	80° 22' 15.700" E
P	25° 44' 55.760" N	80° 22' 17.260" E
Q	25° 44' 58.340" N	80° 22' 0.610" E
R	25° 45' 0.960" N	80° 22' 1.530" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

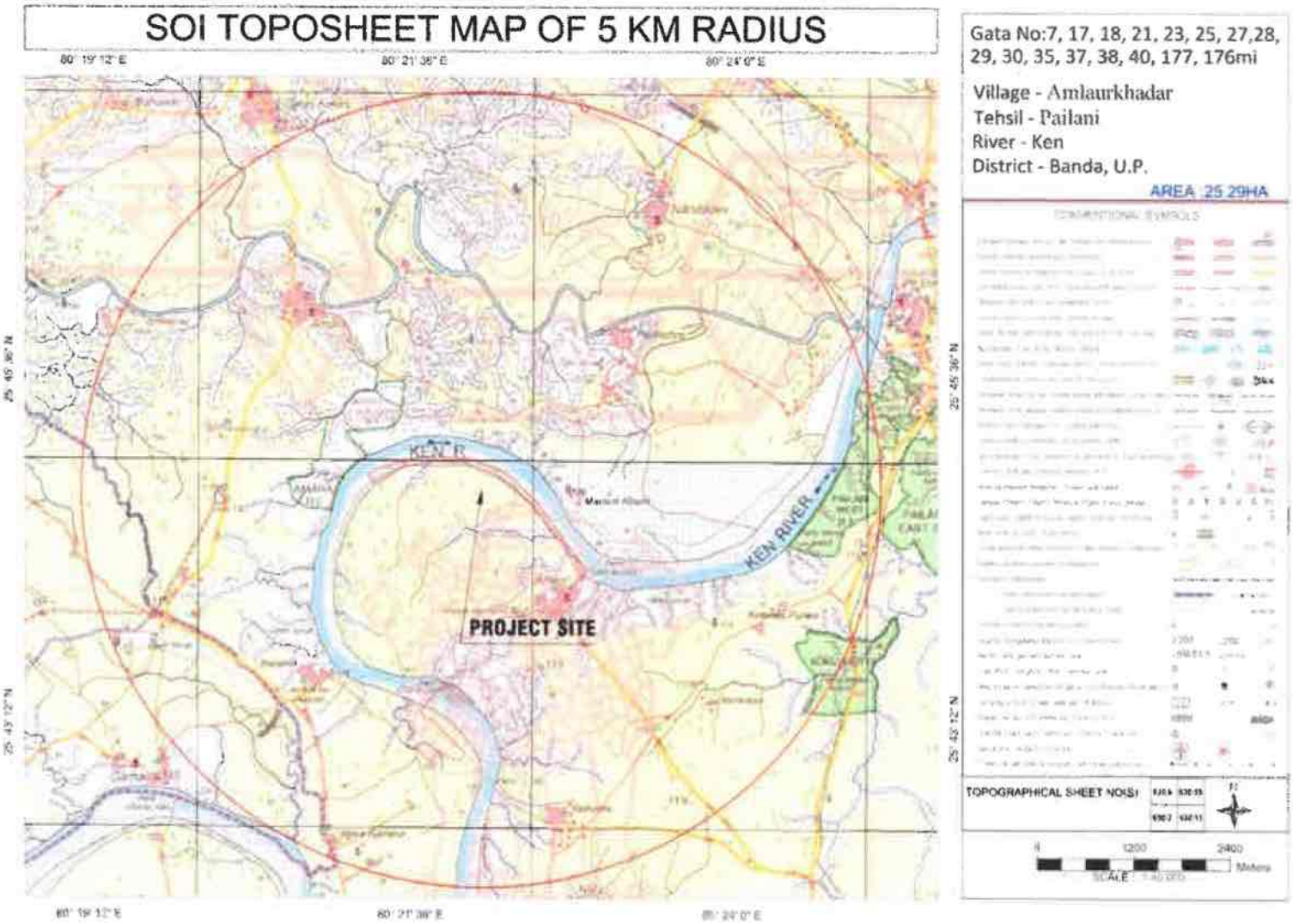
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	6.5	50m	50m	No
2.	Hospital	22.5	50m	50m	No
3.	Road (MDR)	3.2	50m	25m	No
4.	Railway Station	20.1	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge orEmbankment	5.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village–Amlaur khadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2525


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 19' 12" E
80° 21' 36" E
80° 24' 0" E
25° 45' 36" N
25° 43' 12" N
KEN R
KEN RIVER
PROJECT SITE
Gata No:7, 17, 18, 21, 23, 25, 27,28, 29, 30, 35, 37, 38, 40, 177, 176mi
Village - Amlaurkhadar
Tehsil - Pailani
River - Ken
District - Banda, U.P.
AREA 25.29HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NOS:
SCALE
Meters

2526

Site- 74 (Block 1):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. is having an area of 6.65 Ha (Block 1, Block 2, Block 3, Block 4, Block 5 & Block 6), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 6'14.14"N	80°24'40.87"E
B	25° 6'8.08"N	80°24'39.61"E
C	25° 6'5.62"N	80°24'41.21"E
D	25° 6'6.72"N	80°24'39.37"E
E	25° 6'10.47"N	80°24'37.41"E
F	25° 6'13.62"N	80°24'39.02"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	22.3	50m	50m	No
3.	Road (SH)	3.2	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge orEmbankment	20.4	200m	200m	No

7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 74 (Block 2):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'51.61"N	80°24'38.70"E
B	25° 5'51.13"N	80°24'32.71"E
C	25° 5'48.34"N	80°24'30.53"E
D	25° 5'43.68"N	80°24'30.36"E
E	25° 5'48.32"N	80°24'29.29"E
F	25° 5'50.44"N	80°24'30.20"E
G	25° 5'52.48"N	80°24'33.08"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	22.4	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	26.8	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge orEmbankment	20.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 74 (Block 3):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'41.38"N	80°24'31.33"E
B	25° 5'37.51"N	80°24'33.31"E
C	25° 5'34.88"N	80°24'31.40"E
D	25° 5'33.90"N	80°24'28.46"E
E	25° 5'34.07"N	80°24'25.28"E
F	25° 5'35.43"N	80°24'30.18"E
G	25° 5'37.65"N	80°24'31.86"E
H	25° 5'40.74"N	80°24'30.52"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.6	50m	50m	No
2.	Hospital	22.0	50m	50m	No
3.	Road (SH)	3.4	50m	25m	No
4.	Railway Station	27.1	100m	100m	No
5.	Chak Road	0.27	10m	10m	No
6.	Bridge orEmbankment	19.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 74 (Block 4):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'32.61"N	80°24'27.27"E
B	25° 5'30.74"N	80°24'22.88"E
C	25° 5'29.10"N	80°24'21.32"E
D	25° 5'30.28"N	80°24'20.11"E
E	25° 5'31.83"N	80°24'22.52"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.6	50m	50m	No
2.	Hospital	22.0	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	27.4	100m	100m	No
5.	Chak Road	0.40	10m	10m	No
6.	Bridge orEmbankment	19.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 74 (Block 5):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'20.67"N	80°24'31.66"E
B	25° 5'19.00"N	80°24'36.16"E
C	25° 5'15.83"N	80°24'39.39"E
D	25° 5'13.87"N	80°24'39.39"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.4	50m	50m	No
2.	Hospital	21.7	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	27.8	100m	100m	No
5.	Chak Road	0.11	10m	10m	No
6.	Bridge orEmbankment	19.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 74 (Block 6):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 6'2.39"N	80°24'43.96"E
B	25° 5'58.31"N	80°24'48.35"E
C	25° 5'57.76"N	80°24'48.23"E
D	25° 5'53.19"N	80°24'46.48"E
E	25° 5'53.20"N	80°24'39.21"E
F	25° 5'55.92"N	80°24'45.45"E
G	25° 5'58.28"N	80°24'46.78"E

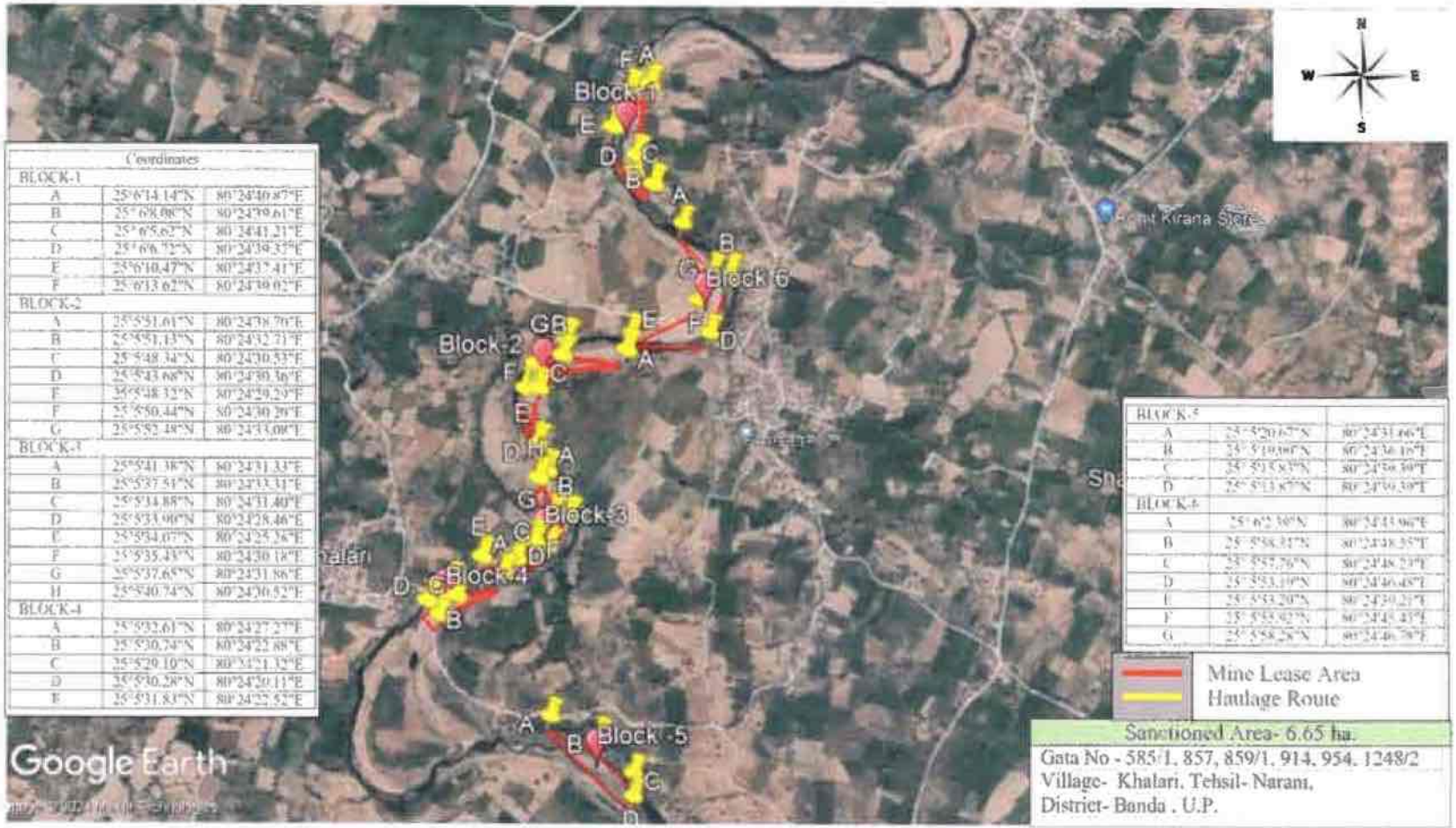
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	22.0	50m	50m	No
3.	Road (SH)	4.0	50m	25m	No
4.	Railway Station	28.0	100m	100m	No
5.	Chak Road	0.23	10m	10m	No
6.	Bridge or Embankment	19.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Ranj River, Village– Khalari, Tehsil- Narani, District- Banda, Uttar Pradesh

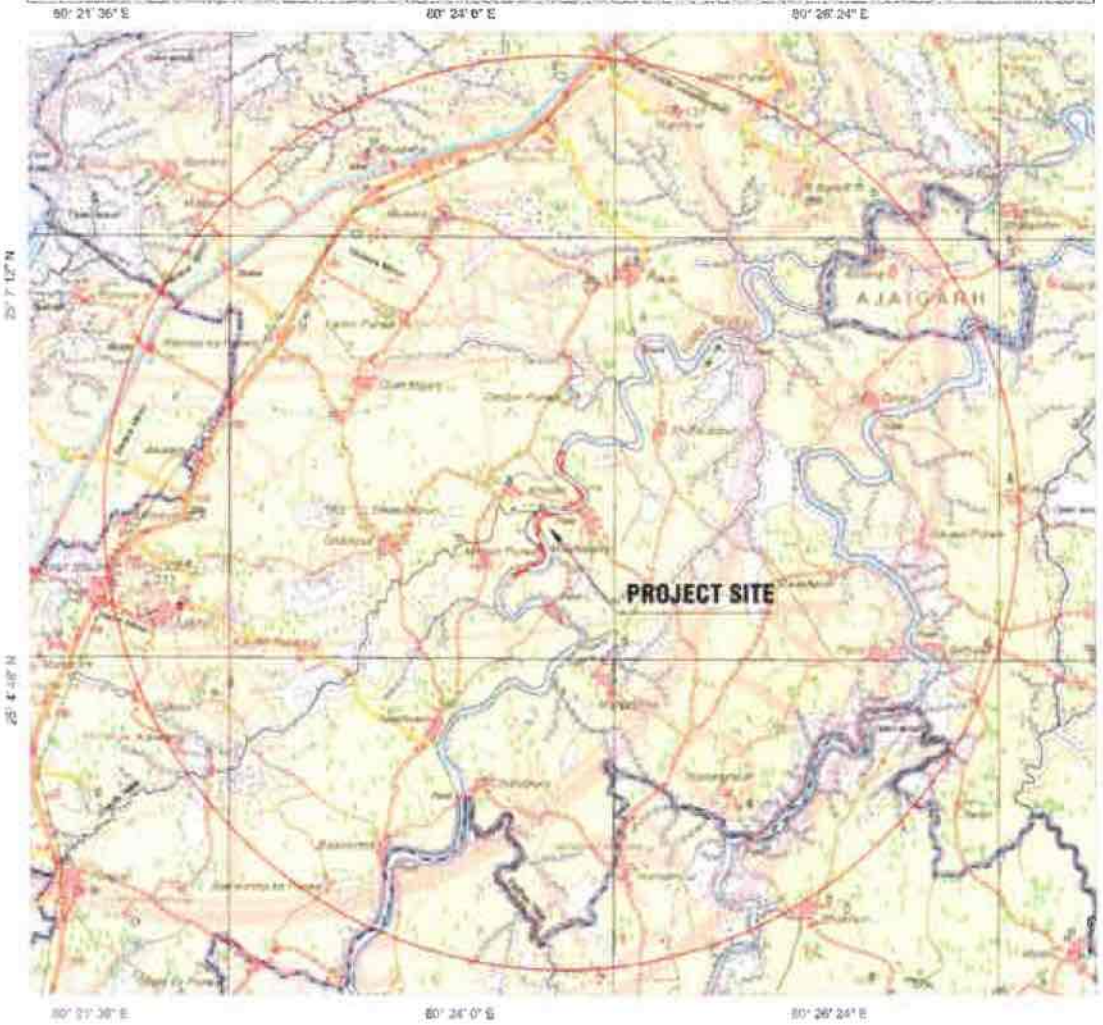


Coordinates		
BLOCK-1		
A	25°6'14.14"N	80°24'40.87"E
B	25°6'8.08"N	80°24'39.61"E
C	25°6'5.62"N	80°24'41.21"E
D	25°6'6.72"N	80°24'39.37"E
E	25°6'10.47"N	80°24'37.41"E
F	25°6'13.62"N	80°24'39.02"E
BLOCK-2		
A	25°5'51.61"N	80°24'38.70"E
B	25°5'51.13"N	80°24'32.71"E
C	25°5'48.34"N	80°24'30.53"E
D	25°5'43.66"N	80°24'30.36"E
E	25°5'48.32"N	80°24'29.23"E
F	25°5'50.44"N	80°24'30.29"E
G	25°5'52.48"N	80°24'33.08"E
BLOCK-3		
A	25°5'41.38"N	80°24'31.33"E
B	25°5'37.51"N	80°24'33.31"E
C	25°5'34.85"N	80°24'31.40"E
D	25°5'33.90"N	80°24'28.46"E
E	25°5'34.07"N	80°24'25.26"E
F	25°5'35.43"N	80°24'30.18"E
G	25°5'37.65"N	80°24'31.86"E
H	25°5'40.74"N	80°24'30.52"E
BLOCK-4		
A	25°5'32.61"N	80°24'27.27"E
B	25°5'30.74"N	80°24'22.88"E
C	25°5'29.10"N	80°24'21.32"E
D	25°5'30.28"N	80°24'20.11"E
E	25°5'31.83"N	80°24'22.52"E

BLOCK-5		
A	25°5'20.67"N	80°24'31.66"E
B	25°5'19.06"N	80°24'36.16"E
C	25°5'15.83"N	80°24'36.39"E
D	25°5'13.87"N	80°24'30.39"E
BLOCK-6		
A	25°6'2.36"N	80°24'43.96"E
B	25°5'58.31"N	80°24'38.35"E
C	25°5'57.76"N	80°24'48.23"E
D	25°5'53.19"N	80°24'46.48"E
E	25°5'53.20"N	80°24'50.21"E
F	25°5'55.02"N	80°24'45.43"E
G	25°5'58.28"N	80°24'46.79"E

2534

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: . 585/1, 857, 859/1, 914, 954, 1248/2
Village - Khalari
Tehsil - Naraini
River - Ranj
District - Banda, U.P.
AREA :6.65HA



2535

Site- 75):-

The mining site is situated on the river bank of Ranj at Gata No. 420, 530/2, 532, 709, 716, Village- Shahpatan, Tehsil-Naraini, District- Banda, U.P.is having an area of 6.93 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Shahpatan

Pillar No.	Latitude	Longitude
A	25° 8' 2.724" N	80° 27' 58.579" E
B	25° 8' 1.787" N	80° 27' 58.735" E
C	25° 7' 57.142" N	80° 27' 43.461" E
D	25° 7' 56.664" N	80° 27' 36.183" E
E	25° 7' 54.489" N	80° 27' 32.313" E
F	25° 7' 42.991" N	80° 27' 26.757" E
G	25° 7' 40.847" N	80° 27' 18.916" E
H	25° 7' 47.088" N	80° 27' 7.511" E
I	25° 7' 47.762" N	80° 27' 7.970" E
J	25° 7' 42.067" N	80° 27' 19.294" E
K	25° 7' 45.491" N	80° 27' 26.410" E
L	25° 7' 57.813" N	80° 27' 32.871" E
M	25° 7' 59.171" N	80° 27' 47.667" E
N	25° 8' 0.733" N	80° 27' 52.736" E

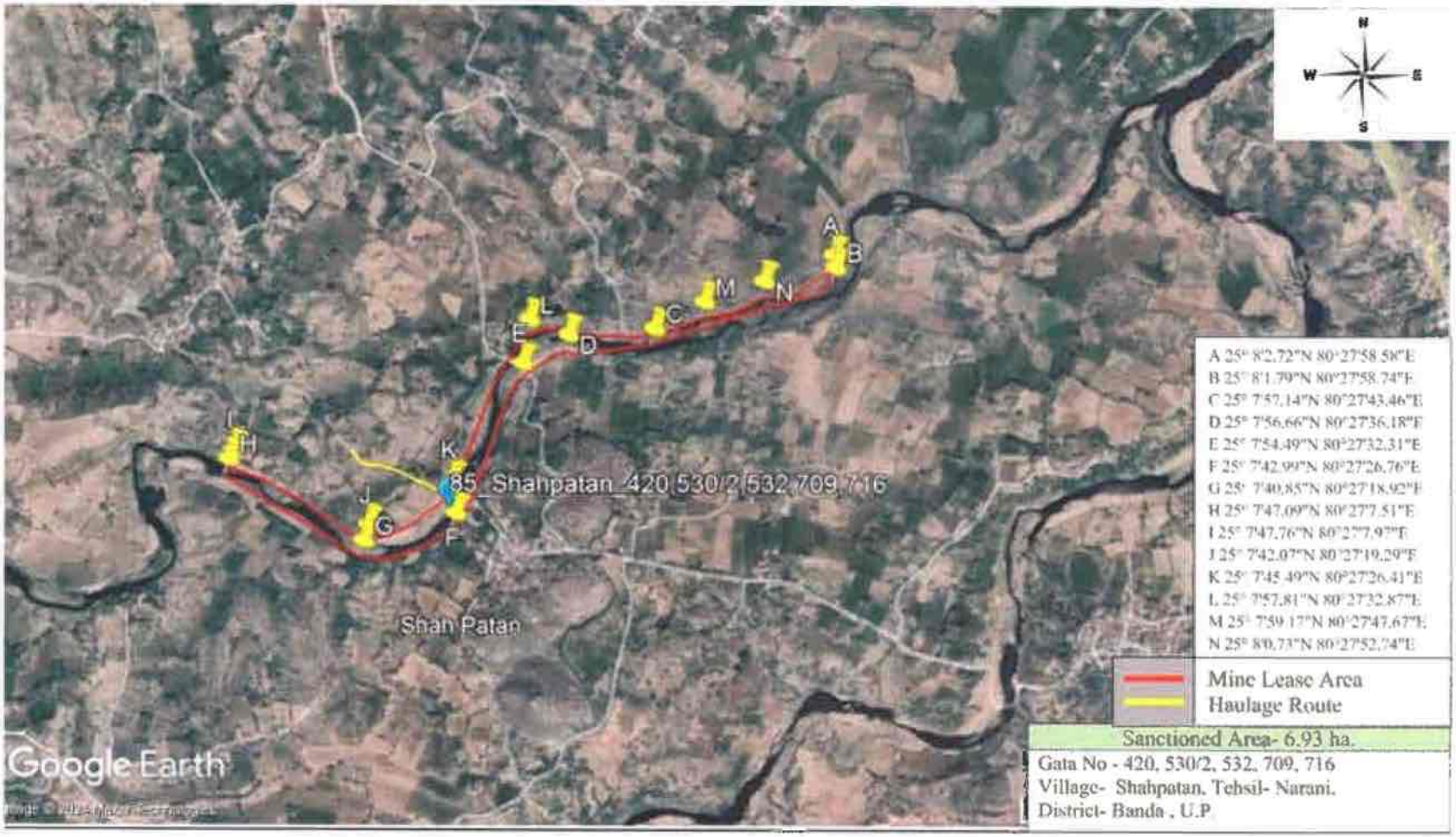
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	27.3	50m	50m	No
3.	Road (SH)	1.3	50m	25m	No

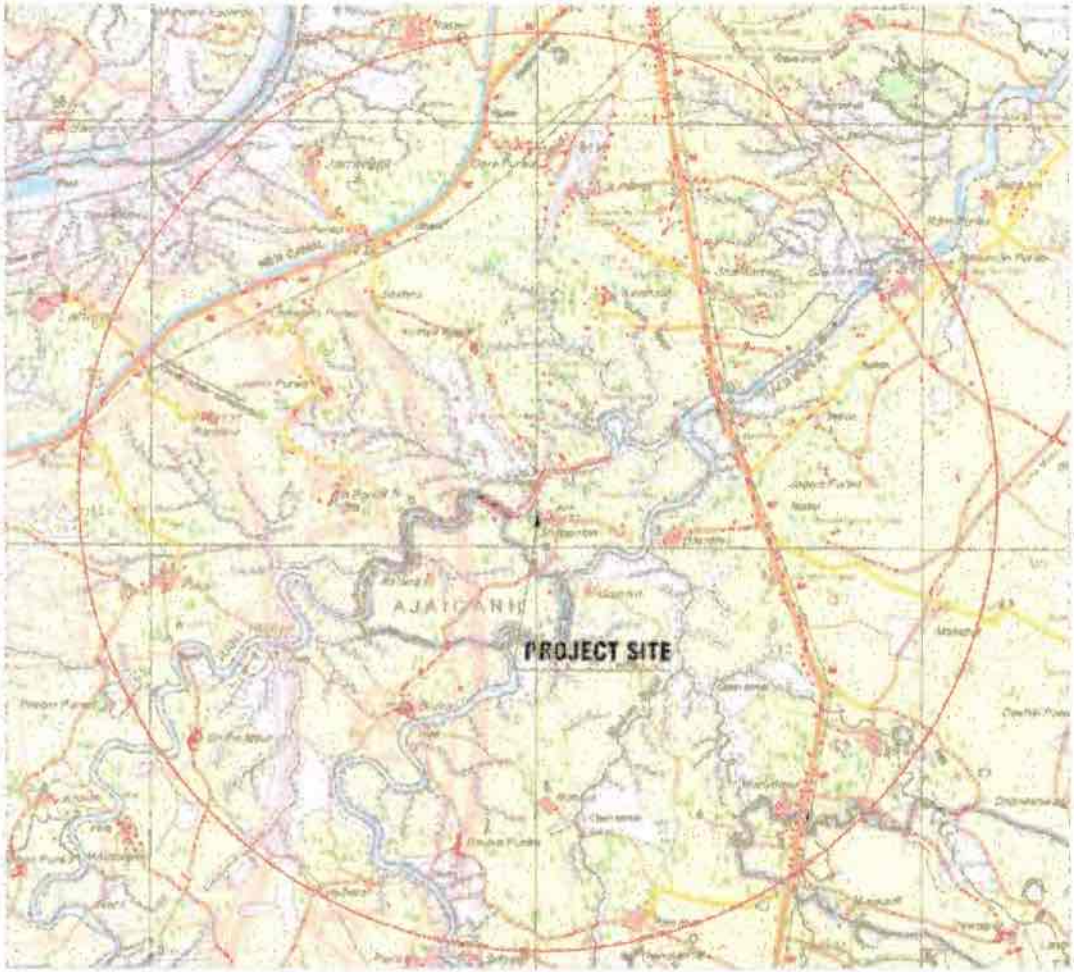
4.	Railway Station	20.2	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge orEmbankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ranj River, Village– Shahpatan, Tehsil- Narani, District- Banda, Uttar Pradesh



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SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 420, 530/2, 532, 709, 716

Village - Shahpatan
Tehsil - Naraini
River - Ranj
District - Banda, U.P.

AREA 6.93HA



2539

Site- 76):-

The mining site is situated on the river bank of Ken at Gata No. 429, 430, Village-Bariyari, Tehsil-Naraini, District- Banda, U.P.is having an area of 13.3620 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bariyari

Pillar No.	Latitude	Longitude
A	25° 14' 40.080" N	80° 22' 40.320" E
B	25° 14' 20.490" N	80° 23' 1.320" E
C	25° 14' 18.330" N	80° 23' 9.540" E
D	25° 14' 16.950" N	80° 23' 13.310" E
E	25° 14' 19.500" N	80° 23' 16.550" E
F	25° 14' 21.150" N	80° 23' 17.970" E
G	25° 14' 32.900" N	80° 23' 25.900" E
H	25° 14' 30.930" N	80° 23' 25.560" E
I	25° 14' 21.550" N	80° 23' 20.690" E
J	25° 14' 21.420" N	80° 23' 19.540" E
K	25° 14' 19.810" N	80° 23' 19.410" E
L	25° 14' 18.960" N	80° 23' 16.340" E
M	25° 14' 16.070" N	80° 23' 7.100" E
N	25° 14' 35.340" N	80° 22' 35.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	17.2	50m	50m	No
3.	Road (MDR)	4.3	50m	25m	No

4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge orEmbankment	25.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

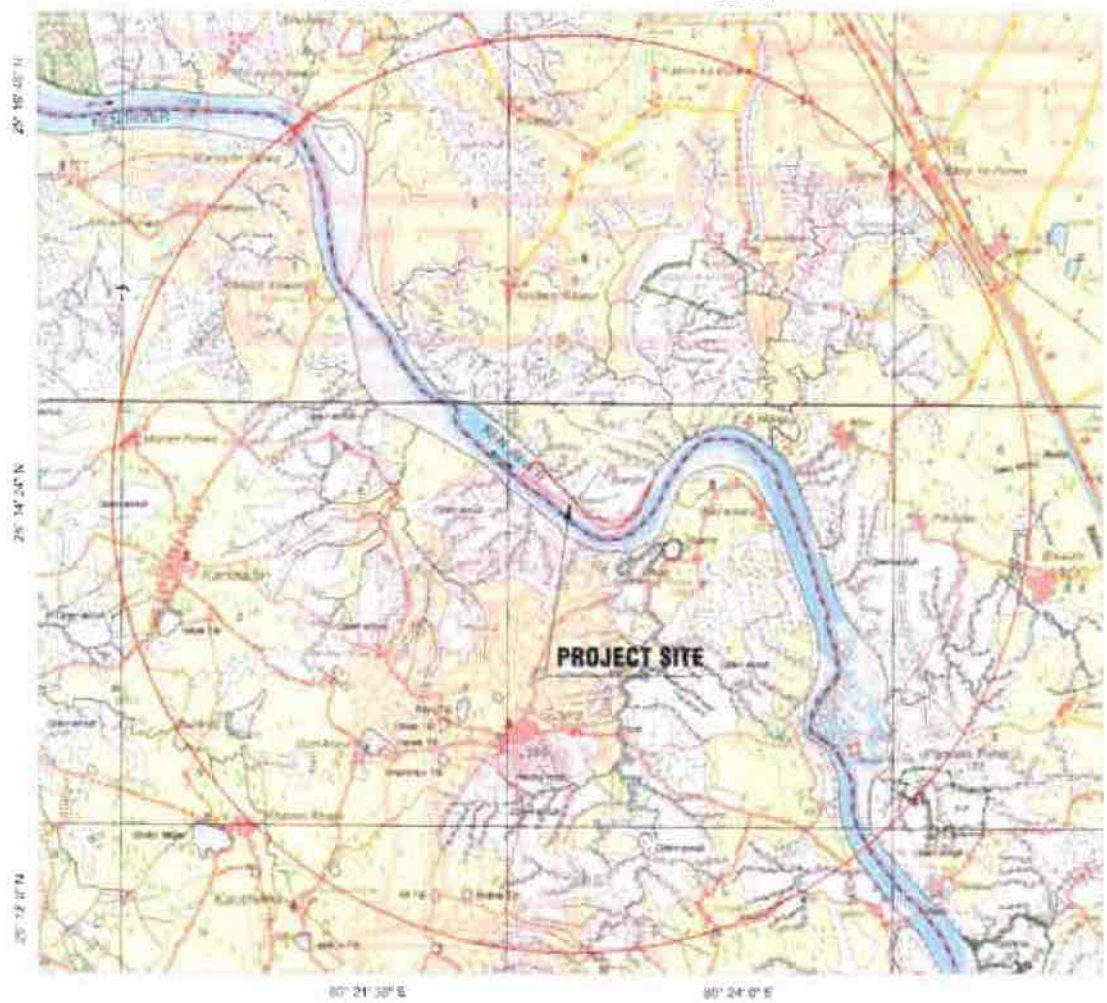
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village– Bariyari, Tehsil- Narani, District- Banda, Uttar Pradesh



2542

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 429,430

Village - Bariyari
Tehsil - Naraini
River - Ken
District - Banda, U.P.

AREA : 13.3620HA



2543

Site- 77):-

The mining site is situated on the river bank of Ken at Gata No. 195/1, Village- Bahadurpur Syodha, Tehsil-Naraini, District- Banda, U.P.is having an area of 14.3850 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bahadurpur Syodha

Pillar No.	Latitude	Longitude
A	25° 18' 24.500" N	80° 19' 14.600" E
B	25° 18' 24.770" N	80° 19' 15.160" E
C	25° 18' 16.870" N	80° 19' 10.690" E
D	25° 18' 15.000" N	80° 19' 8.800" E
E	25° 18' 1.500" N	80° 18' 54.400" E
F	25° 17' 58.600" N	80° 18' 53.300" E
G	25° 17' 53.600" N	80° 18' 49.700" E
H	25° 17' 55.400" N	80° 18' 45.800" E
I	25° 18' 9.800" N	80° 18' 57.000" E

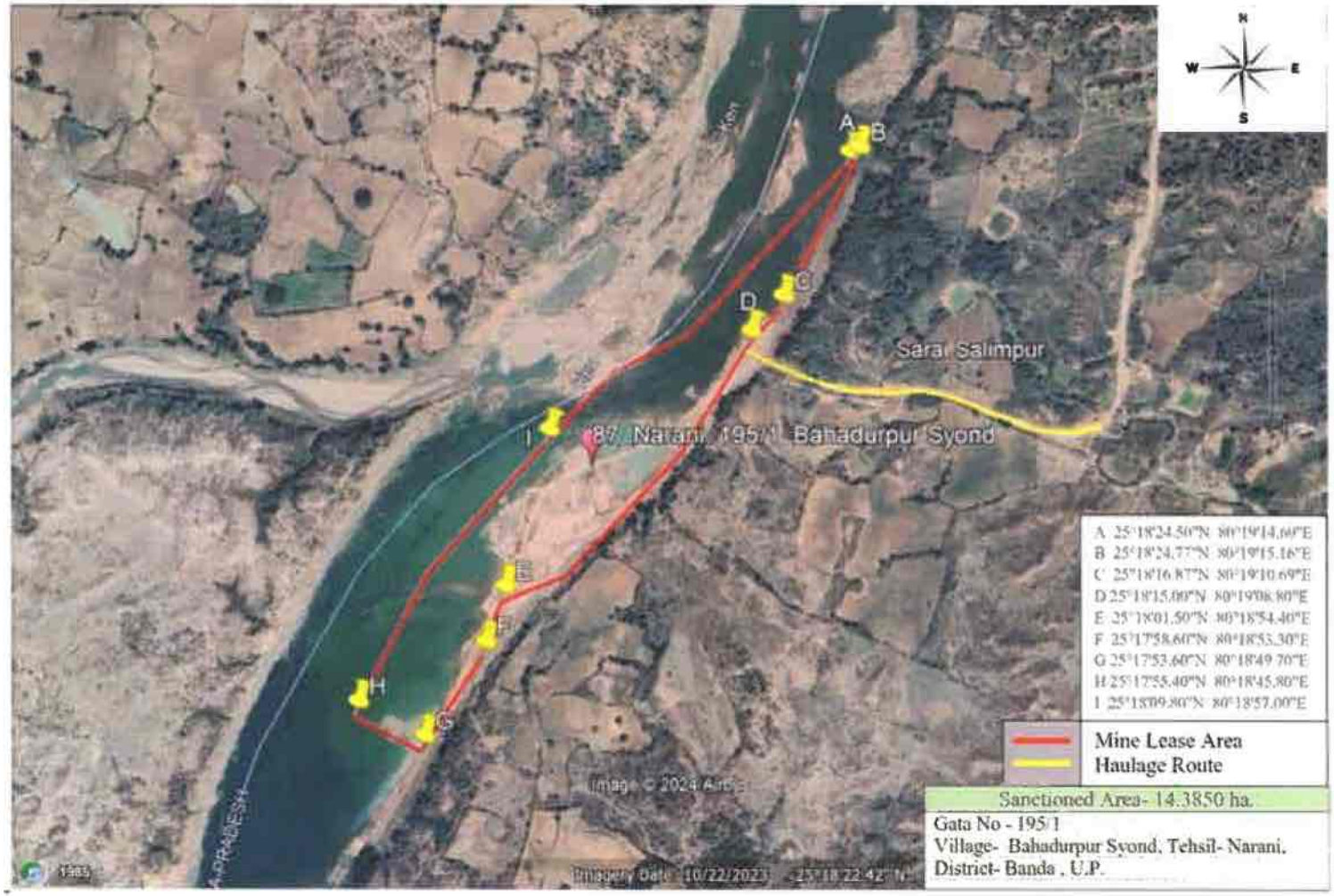
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

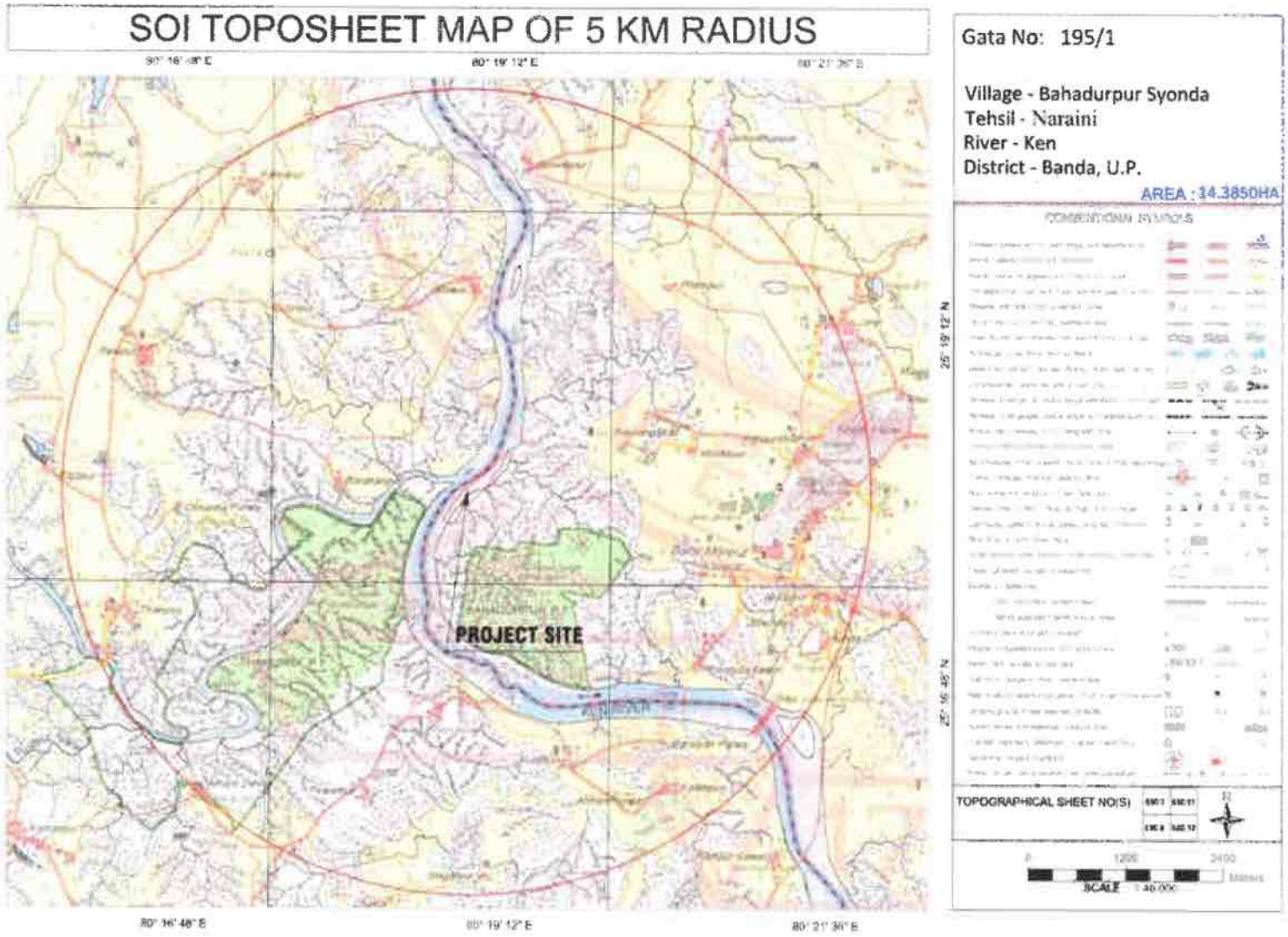
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	14.4	50m	50m	No
3.	Road (MDR)	3.9	50m	25m	No
4.	Railway Station	15.2	100m	100m	No
5.	Chak Road	0.54	10m	10m	No
6.	Bridge orEmbankment	19.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village– Bahadurpur Syond, Tehsil- Narani, District- Banda, Uttar Pradesh



2545


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 19' 12" E
PROJECT SITE
80° 16' 48" E
80° 19' 12" E
80° 21' 36" E
25° 19' 12" N
25° 16' 48" N
Gata No: 195/1
Village - Bahadurpur Syonda
Tehsil - Naraini
River - Ken
District - Banda, U.P.
AREA : 14.3850HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
SCALE

2546

Site- 78):-

The mining site is situated on the river bank of Ken at Gata No. 300mi, 316mi, Village- Bahadurpur Syodha, Tehsil-Naraini, District- Banda, U.P.is having an area of 7.30 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bahadurpur Syodha

Pillar No.	Latitude	Longitude
A	25° 17' 33.720" N	80° 18' 41.740" E
B	25° 17' 17.500" N	80° 18' 44.400" E
C	25° 17' 17.500" N	80° 18' 43.100" E
D	25° 17' 8.900" N	80° 18' 44.200" E
E	25° 17' 5.600" N	80° 18' 46.800" E
F	25° 17' 5.100" N	80° 18' 44.700" E
G	25° 17' 9.630" N	80° 18' 40.520" E
H	25° 17' 16.300" N	80° 18' 39.600" E

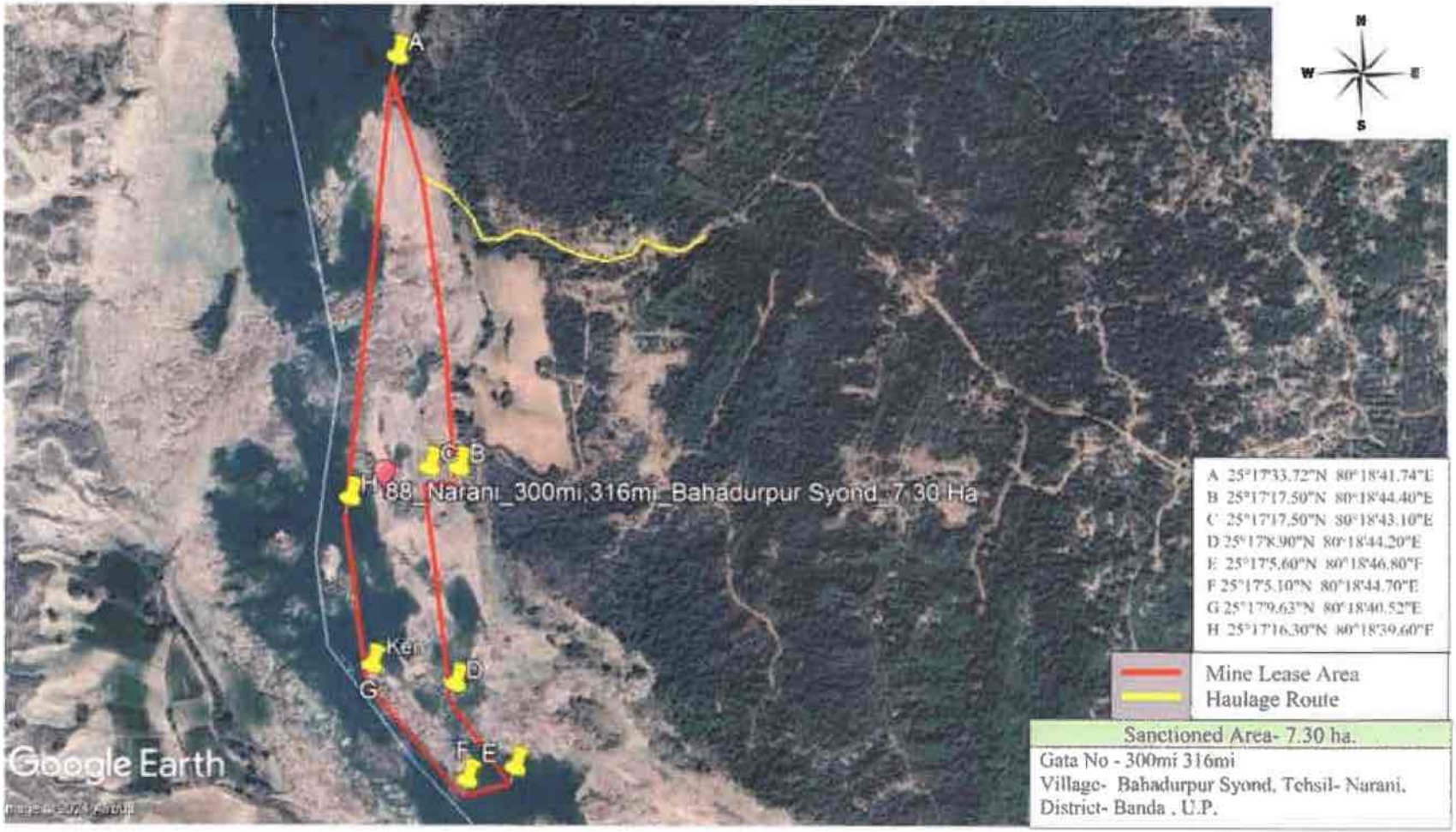
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

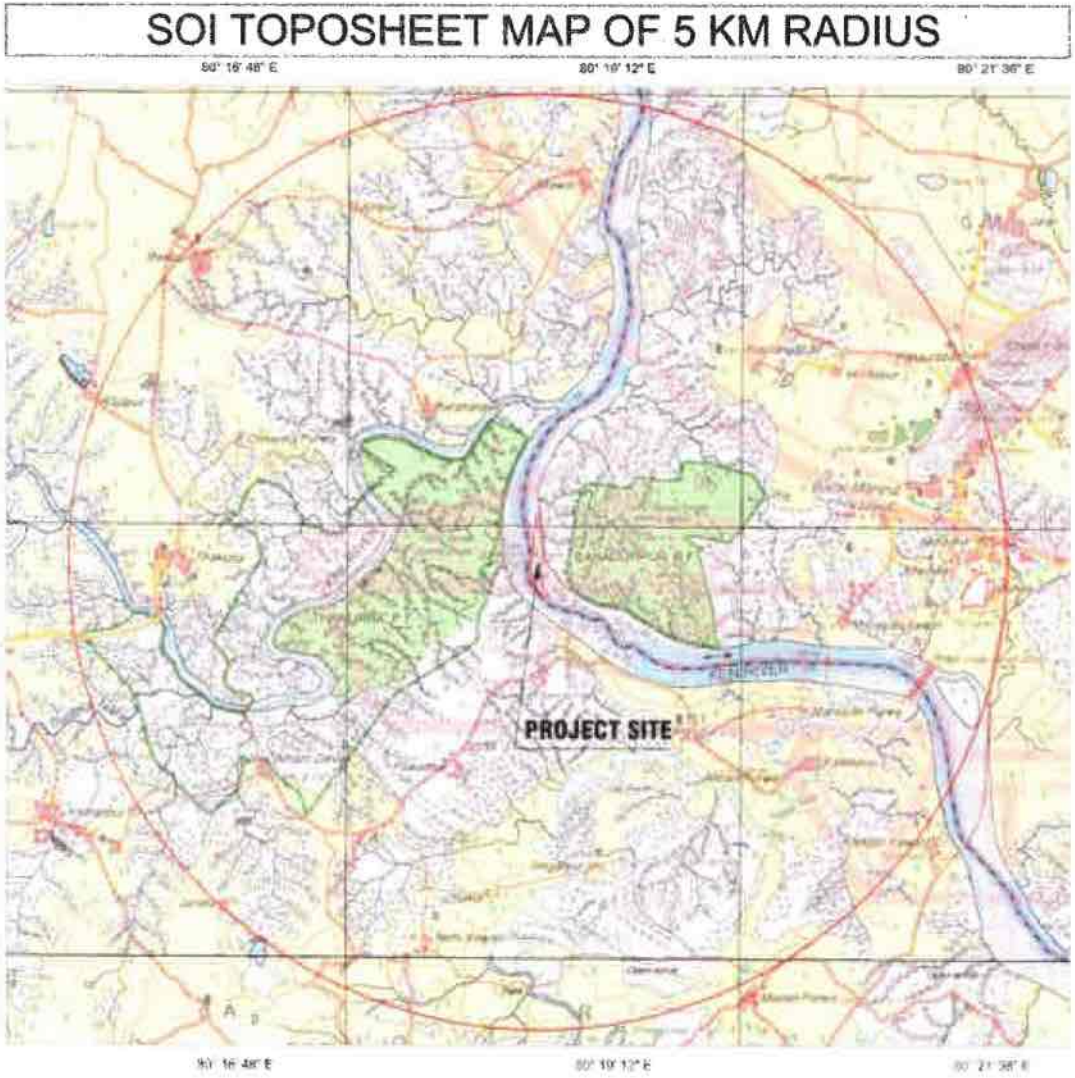
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.4	50m	50m	No
2.	Hospital	16.8	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	17.2	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge orEmbankment	20.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Bahadurpur Syond, Tehsil- Narani, District- Banda, (Uttar Pradesh)



2548



Gata No: 300mi, 316mi

Village - Bahadurpur Syonda
Tehsil - Naraini
River - Ken
District - Banda, U.P.

AREA -7.30HA



2549

Site- 79(Block 1):-

The mining site is situated on the river bank of Ranjat Gata No. 659, 724, 805, Village- Barkola Kala, Tehsil-Naraini, District- Banda, U.P.is having an area of 10.00 Ha (Block 1, Block 2, Block 3), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barkola Kala

Pillar No.	Latitude	Longitude
A	25° 7' 19.600" N	80° 25' 54.030" E
B	25° 7' 19.350" N	80° 25' 53.320" E
C	25° 7' 18.790" N	80° 25' 55.930" E
D	25° 7' 17.820" N	80° 25' 56.900" E
E	25° 7' 16.740" N	80° 25' 56.660" E
F	25° 7' 16.410" N	80° 25' 57.060" E
G	25° 7' 14.570" N	80° 25' 58.170" E
H	25° 7' 9.300" N	80° 26' 2.300" E
I	25° 7' 6.900" N	80° 26' 5.310" E
J	25° 7' 5.860" N	80° 26' 7.280" E
K	25° 7' 6.900" N	80° 26' 7.730" E
L	25° 7' 6.930" N	80° 26' 7.640" E
M	25° 7' 6.730" N	80° 26' 7.520" E
O	25° 7' 7.370" N	80° 26' 6.170" E
P	25° 7' 9.870" N	80° 26' 2.980" E
Q	25° 7' 14.690" N	80° 25' 59.320" E
R	25° 7' 16.510" N	80° 25' 57.680" E
S	25° 7' 18.970" N	80° 25' 57.390" E
T	25° 7' 19.220" N	80° 25' 57.240" E
U	25° 7' 19.810" N	80° 25' 55.380" E
V	25° 7' 19.950" N	80° 25' 54.110" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.6	50m	50m	No
2.	Hospital	24.8	50m	50m	No
3.	Road (SH)	2.8	50m	25m	No
4.	Railway Station	23.8	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge orEmbankment	1.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 79(Block 2):-

The mining site is situated on the river bank of Ranjat Gata No. 659, 724, 805, Village- Barkola Kala, Tehsil-Naraini, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barkola Kala

Pillar No.	Latitude	Longitude
A	25° 7' 5.860" N	80° 26' 7.280" E
B	25° 7' 6.900" N	80° 26' 7.730" E
B1	25° 7' 6.530" N	80° 26' 9.184" E
C	25° 7' 5.176" N	80° 26' 12.159" E
D	25° 7' 3.706" N	80° 26' 17.416" E
E	25° 7' 5.680" N	80° 26' 19.288" E
F	25° 7' 10.657" N	80° 26' 19.236" E
G	25° 7' 14.990" N	80° 26' 18.960" E
H	25° 7' 20.428" N	80° 26' 22.130" E
I	25° 7' 22.350" N	80° 26' 22.817" E
J	25° 7' 25.315" N	80° 26' 26.984" E
K	25° 7' 24.836" N	80° 26' 29.413" E
L	25° 7' 23.684" N	80° 26' 31.741" E
M	25° 7' 22.940" N	80° 26' 34.142" E
N	25° 7' 25.595" N	80° 26' 37.082" E
O	25° 7' 27.010" N	80° 26' 37.630" E
P	25° 7' 26.961" N	80° 26' 38.362" E
Q	25° 7' 26.573" N	80° 26' 38.343" E
R	25° 7' 23.441" N	80° 26' 36.407" E
S	25° 7' 22.415" N	80° 26' 34.475" E
T	25° 7' 23.029" N	80° 26' 29.371" E
U	25° 7' 23.418" N	80° 26' 25.813" E
V	25° 7' 21.136" N	80° 26' 23.055" E
W	25° 7' 19.853" N	80° 26' 22.205" E
X	25° 7' 15.209" N	80° 26' 20.178" E

Y	25° 7' 5.685" N	80° 26' 20.361" E
Z	25° 7' 3.042" N	80° 26' 16.702" E
A'	25° 7' 4.445" N	80° 26' 11.634" E
B'	25° 7' 5.853" N	80° 26' 7.509" E
C'	25° 7' 5.757" N	80° 26' 7.440" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG,2016,is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.6	50m	50m	No
2.	Hospital	25.1	50m	50m	No
3.	Road (SH)	3.3	50m	25m	No
4.	Railway Station	22.8	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge orEmbankment	0.07	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 79(Block 3):-

The mining site is situated on the river bank of Ranj at Gata No. 659, 724, 805, Village- Barkola Kala, Tehsil-Naraini, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barkola Kala

Pillar No.	Latitude	Longitude
A	25° 7' 33.791" N	80° 26' 39.296" E
B	25° 7' 33.852" N	80° 26' 38.143" E
C	25° 7' 39.042" N	80° 26' 39.034" E
D	25° 7' 42.758" N	80° 26' 42.749" E
E	25° 7' 42.703" N	80° 26' 45.489" E
F	25° 7' 40.039" N	80° 26' 50.718" E
G	25° 7' 39.873" N	80° 26' 50.779" E
H	25° 7' 38.556" N	80° 26' 56.294" E
I	25° 7' 39.169" N	80° 26' 59.841" E
J	25° 7' 45.438" N	80° 27' 0.294" E
K	25° 7' 49.003" N	80° 27' 0.507" E
L	25° 7' 48.568" N	80° 27' 5.449" E
M	25° 7' 47.523" N	80° 27' 8.672" E
N	25° 7' 46.375" N	80° 27' 8.157" E
O	25° 7' 47.828" N	80° 27' 3.481" E
P	25° 7' 39.274" N	80° 27' 1.661" E
Q	25° 7' 38.008" N	80° 26' 58.076" E
R	25° 7' 37.869" N	80° 26' 54.380" E
S	25° 7' 39.176" N	80° 26' 50.166" E
T	25° 7' 41.689" N	80° 26' 44.209" E
U	25° 7' 38.909" N	80° 26' 40.578" E

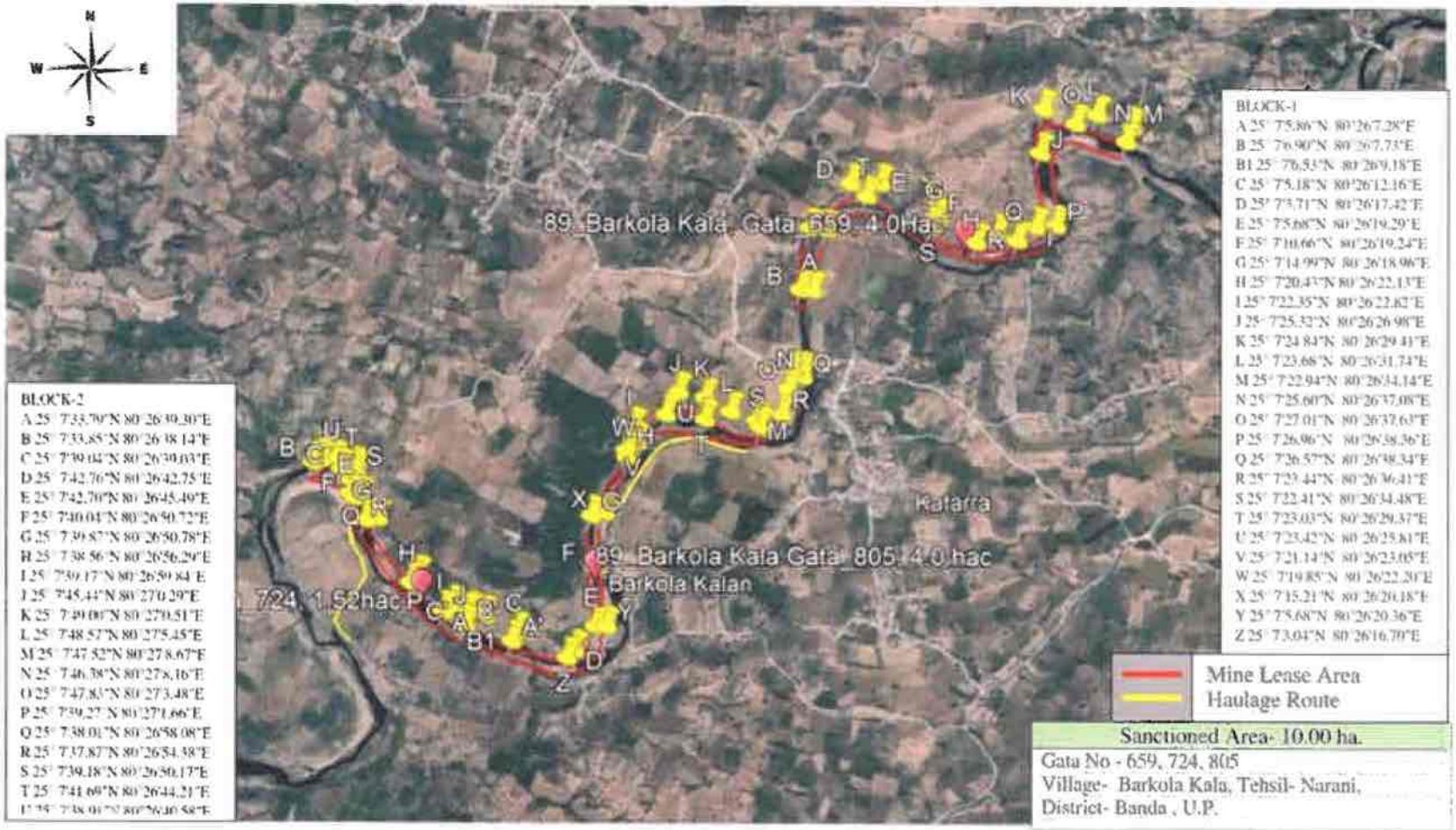
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.77	50m	50m	No
2.	Hospital	26.2	50m	50m	No
3.	Road (MDR)	2.8	50m	25m	No
4.	Railway Station	21.8	100m	100m	No
5.	Chak Road	0.18	10m	10m	No
6.	Bridge orEmbankment	0.15	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

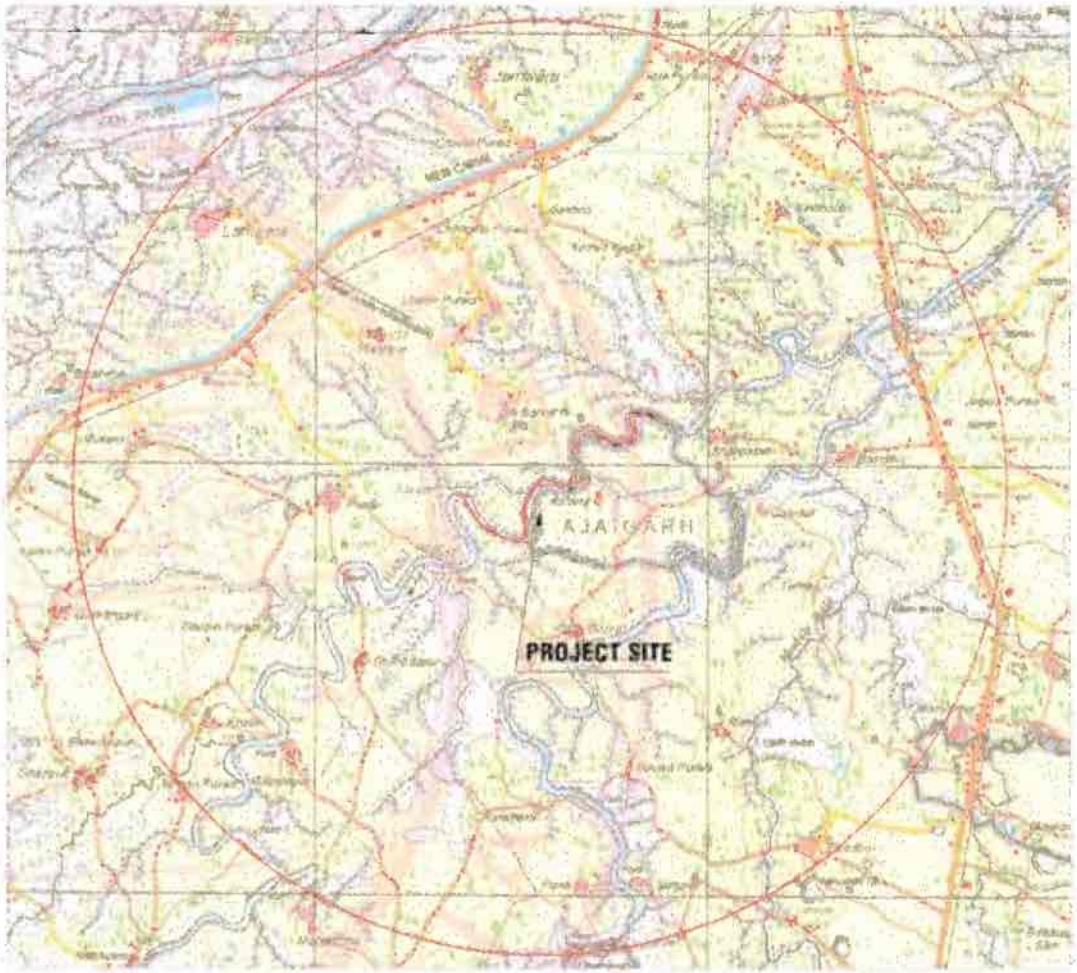
Satellite Imagery Mine Site

River Bed Morrum Mining- Ranj River, Village– Barkola Kala, Tehsil- Narani, District- Banda, Uttar Pradesh



2556

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 659, 724, 805

Village - Barkola Kala
Tehsil - Naraini
River - Ranj
District - Banda, U.P.

AREA :10.0HA



2557

Site- 80):-

The mining site is situated on the river bank of Ken at Gata No. Part of 3/1/1 (Khand No. 01), Village- Barsandamanpur, Tehsil-Naraini, District- Banda, U.P.is having an area of 21.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barsandamanpur

Pillar No.	Latitude	Longitude
A	25° 8' 29.212" N	80° 21' 45.653" E
B	25° 8' 17.616" N	80° 21' 26.688" E
C	25° 8' 4.219" N	80° 21' 26.115" E
D	25° 8' 4.808" N	80° 21' 24.824" E
E	25° 8' 1.735" N	80° 21' 25.735" E
F	25° 8' 0.617" N	80° 21' 27.442" E
G	25° 7' 35.256" N	80° 21' 22.920" E
H	25° 7' 35.110" N	80° 21' 20.663" E
I	25° 8' 0.472" N	80° 21' 25.690" E
J	25° 8' 6.081" N	80° 21' 22.935" E
K	25° 8' 13.013" N	80° 21' 23.672" E
L	25° 8' 16.458" N	80° 21' 21.378" E
M	25° 8' 26.700" N	80° 21' 27.948" E
N	25° 8' 33.241" N	80° 21' 42.524" E
O	25° 8' 34.764" N	80° 21' 43.929" E

Environmental Sensitivity Analysis

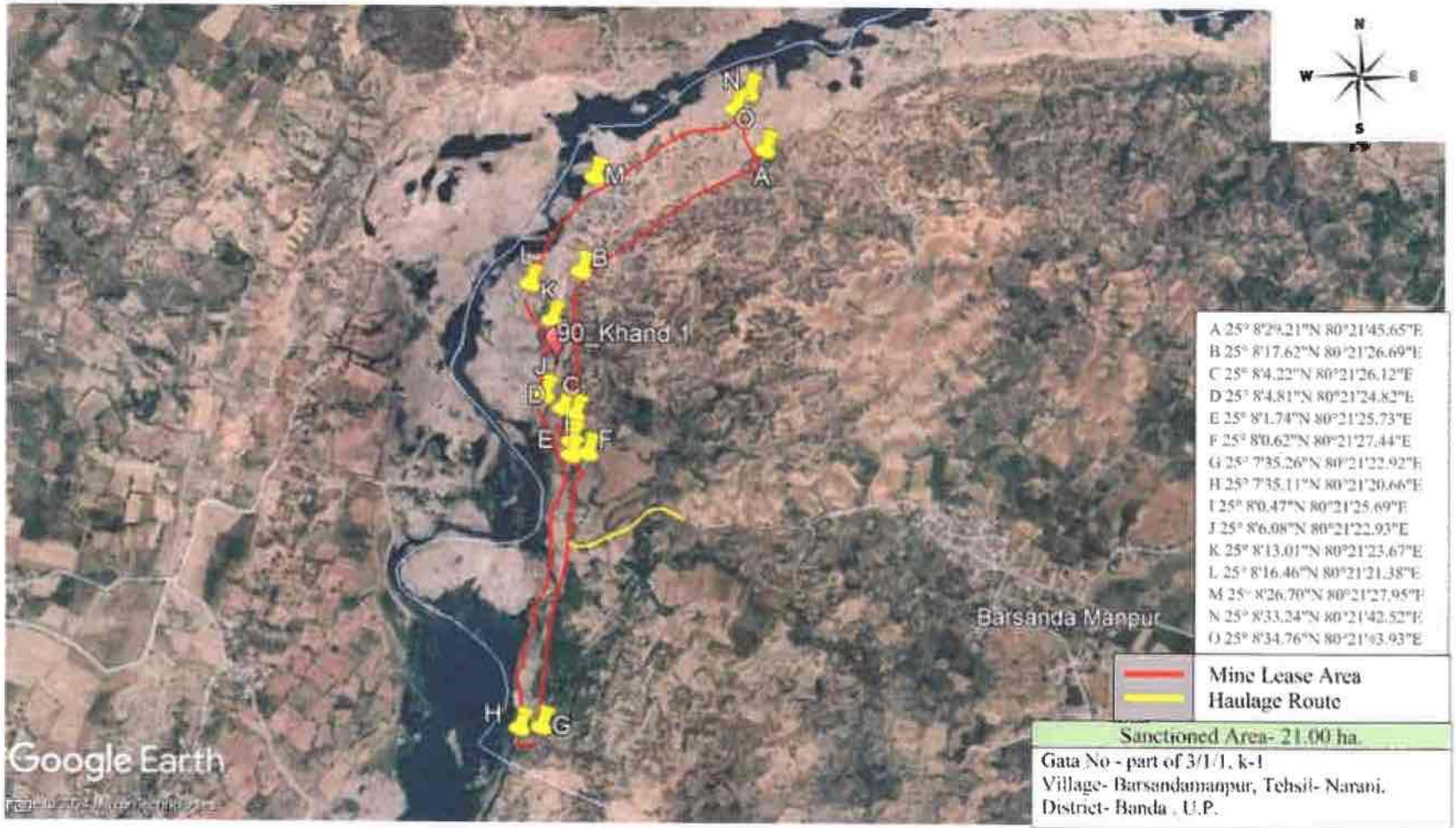
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.2	50m	50m	No
2.	Hospital	17.8	50m	50m	No

3.	Road (SH)	2.8	50m	25m	No
4.	Railway Station	26.6	100m	100m	No
5.	Chak Road	0.67	10m	10m	No
6.	Bridge orEmbankment	17.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

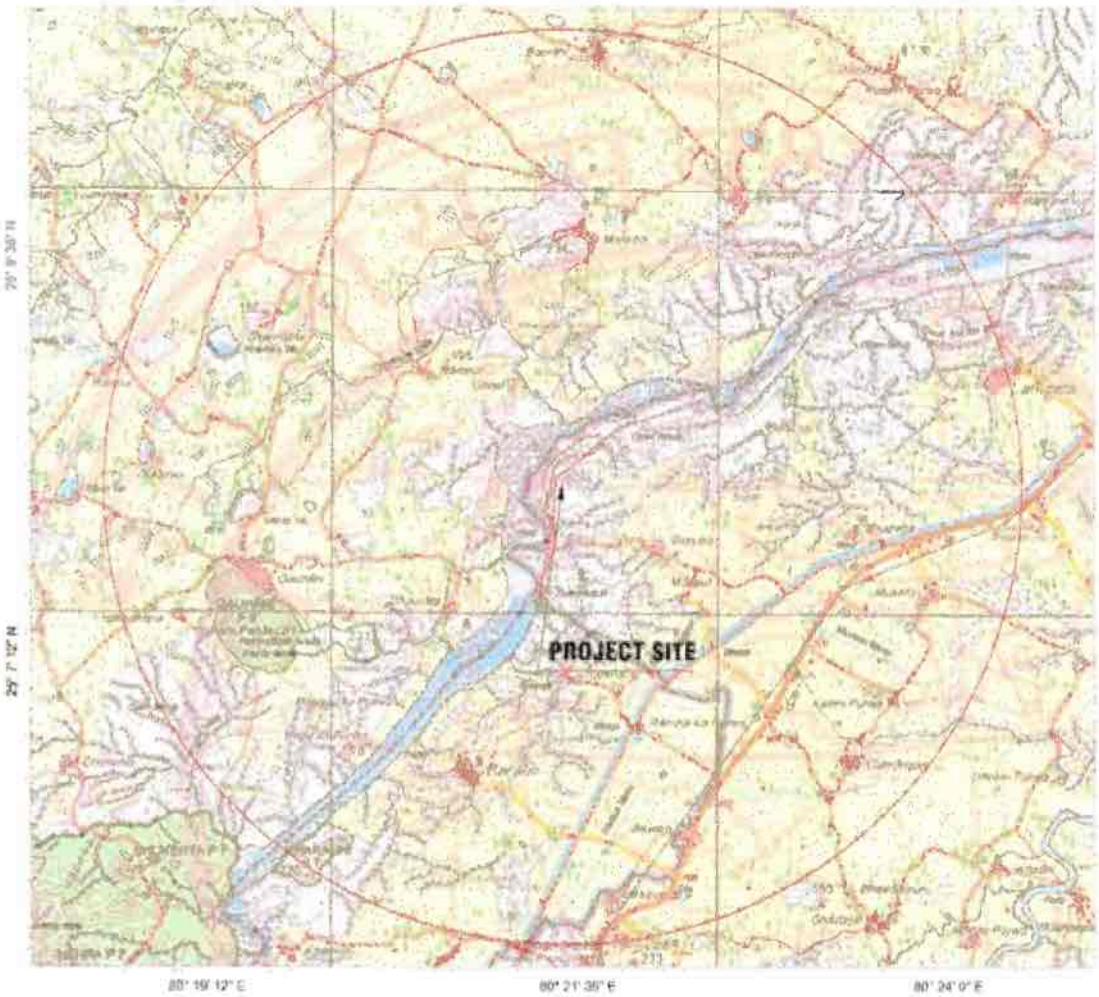
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Barsandamanpur, Tehsil- Narani, District- Banda, (Uttar Pradesh)



2560

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 3/1/1
(Khand No. 01)
Village - Barsandamanpur
Tehsil - Naraini
River - Ken
District - Banda, U.P.

AREA 21.0HA



Site- 81):-

The mining site is situated on the river bank of Ken at Gata No. Part of 3/1/1 (Khand No. 02), Village- Barsandamanpur, Tehsil-Naraini, District- Banda, U.P.is having an area of 21.00 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barsandamanpur

Pillar No.	Latitude	Longitude
A	25° 8' 36.845" N	80° 22' 39.621" E
B	25° 8' 39.658" N	80° 22' 14.223" E
C	25° 8' 37.761" N	80° 22' 3.461" E
D	25° 8' 29.212" N	80° 21' 45.653" E
E	25° 8' 31.950" N	80° 21' 44.147" E
F	25° 8' 33.620" N	80° 21' 46.493" E
G	25° 8' 34.426" N	80° 21' 46.534" E
H	25° 8' 33.894" N	80° 21' 47.595" E
I	25° 8' 35.097" N	80° 21' 47.784" E
J	25° 8' 35.412" N	80° 21' 45.654" E
K	25° 8' 42.753" N	80° 22' 5.009" E
L	25° 8' 41.640" N	80° 22' 5.064" E
M	25° 8' 41.722" N	80° 22' 6.064" E
N	25° 8' 39.917" N	80° 22' 7.279" E
O	25° 8' 40.380" N	80° 22' 9.790" E
P	25° 8' 43.708" N	80° 22' 13.362" E
Q	25° 8' 42.229" N	80° 22' 34.943" E

Environmental Sensitivity Analysis

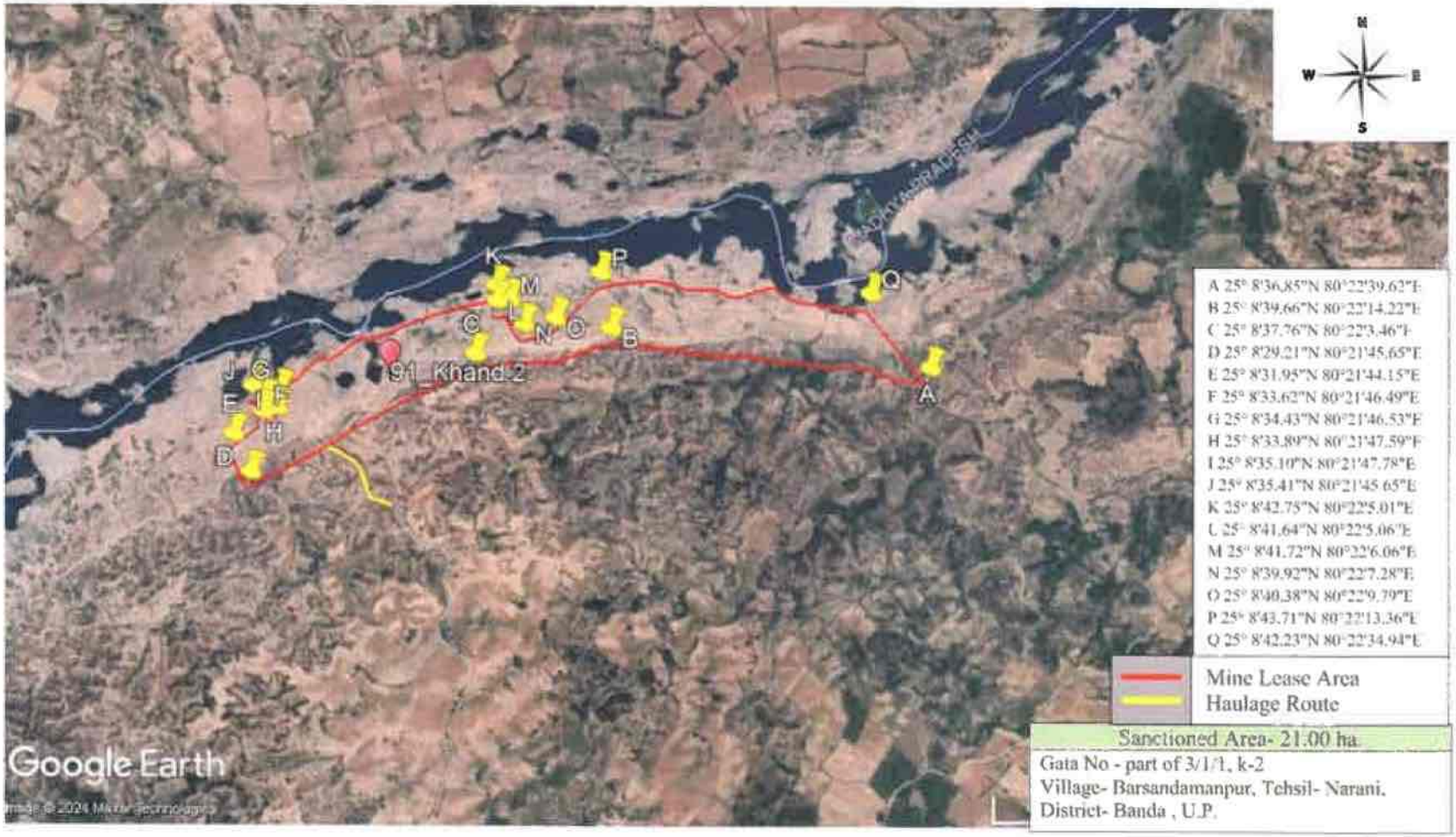
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.5	50m	50m	No

2.	Hospital	19.1	50m	50m	No
3.	Road (MDR)	2.1	50m	25m	No
4.	Railway Station	25.7	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge orEmbankment	20.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

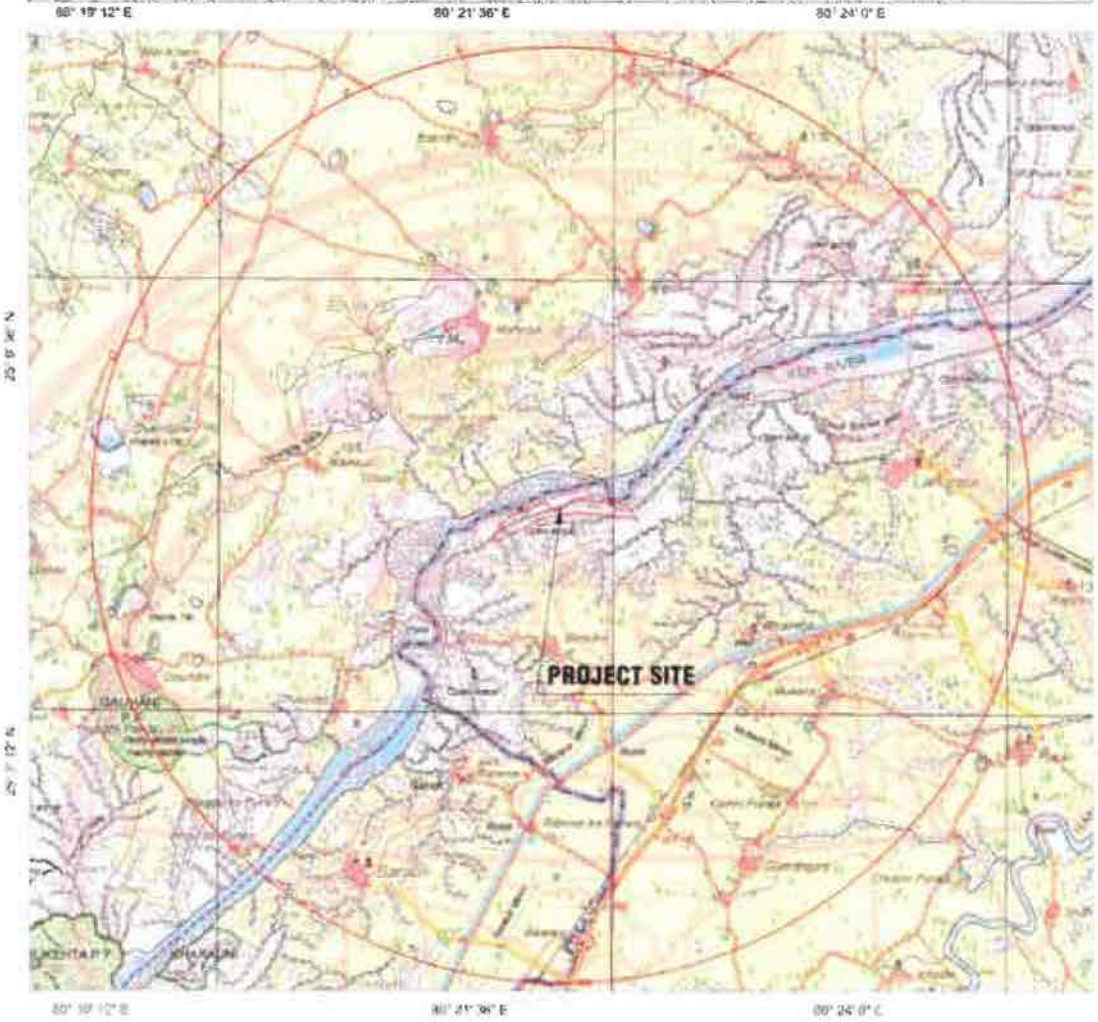
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Barsandamanpur k-2, Tehsil- Narani, District- Banda, (Uttar Pradesh)



2564

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 3/1/1
(Khand No. 02)
Village - Barsandamanpur
Tehsil - Naraini
River - Ken
District - Banda, U.P.
AREA :21.0HA



Site- 82):-

The mining site is situated on the river bank of Ken at Gata No. 721, 722, 723, Village- Kolawalraipur, Tehsil-Naraini, District- Banda, U.P.is having an area of 20.00 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kolawalraipur

Pillar No.	Latitude	Longitude
A	25° 15' 6.840" N	80° 21' 59.820" E
B	25° 15' 7.320" N	80° 22' 0.300" E
C	25° 14' 49.800" N	80° 22' 29.160" E
D	25° 14' 49.140" N	80° 22' 27.960" E
E	25° 14' 40.080" N	80° 22' 40.320" E
E1	25° 14' 36.420" N	80° 22' 36.900" E
F	25° 14' 35.340" N	80° 22' 35.400" E
G	25° 14' 54.480" N	80° 22' 14.820" E
H	25° 14' 54.480" N	80° 22' 18.480" E
I	25° 14' 56.040" N	80° 22' 15.120" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	17.5	50m	50m	No
3.	Road (MDR)	5.3	50m	25m	No
4.	Railway Station	16.6	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge orEmbankment	26.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

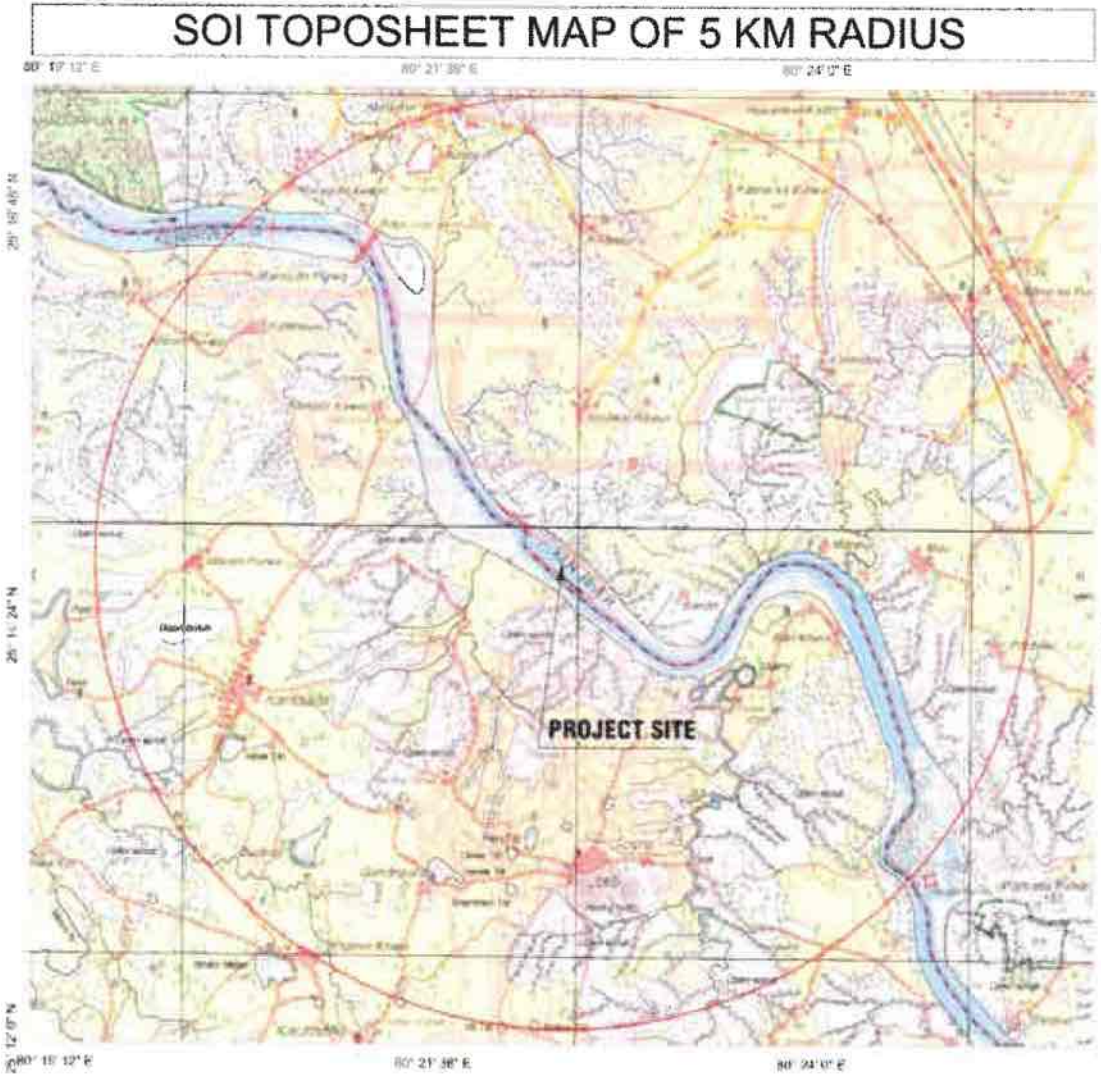
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Kolawal Raipur, Tehsil- Narani, District- Banda, (Uttar Pradesh)



2567

SOI TOPOSHEET MAP OF 5 KM RADIUS





2568

Site- 83):-

The mining site is situated on the river bank of Ken at Gata No. Part of 5, Part of 9, Village- Bilharka, Tehsil-Naraini, District- Banda, U.P.is having an area of 12.86 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bilharka

Pillar No.	Latitude	Longitude
A	25° 3' 9.180" N	80° 17' 24.360" E
B	25° 2' 58.020" N	80° 17' 22.920" E
C	25° 2' 57.360" N	80° 17' 21.300" E
M	25° 2' 54.190" N	80° 17' 13.630" E
L	25° 2' 57.520" N	80° 17' 13.130" E
K	25° 3' 1.700" N	80° 17' 14.130" E
J	25° 3' 5.020" N	80° 17' 14.200" E
I	25° 3' 8.210" N	80° 17' 14.240" E
H	25° 3' 11.410" N	80° 17' 14.340" E
G	25° 3' 14.600" N	80° 17' 14.480" E

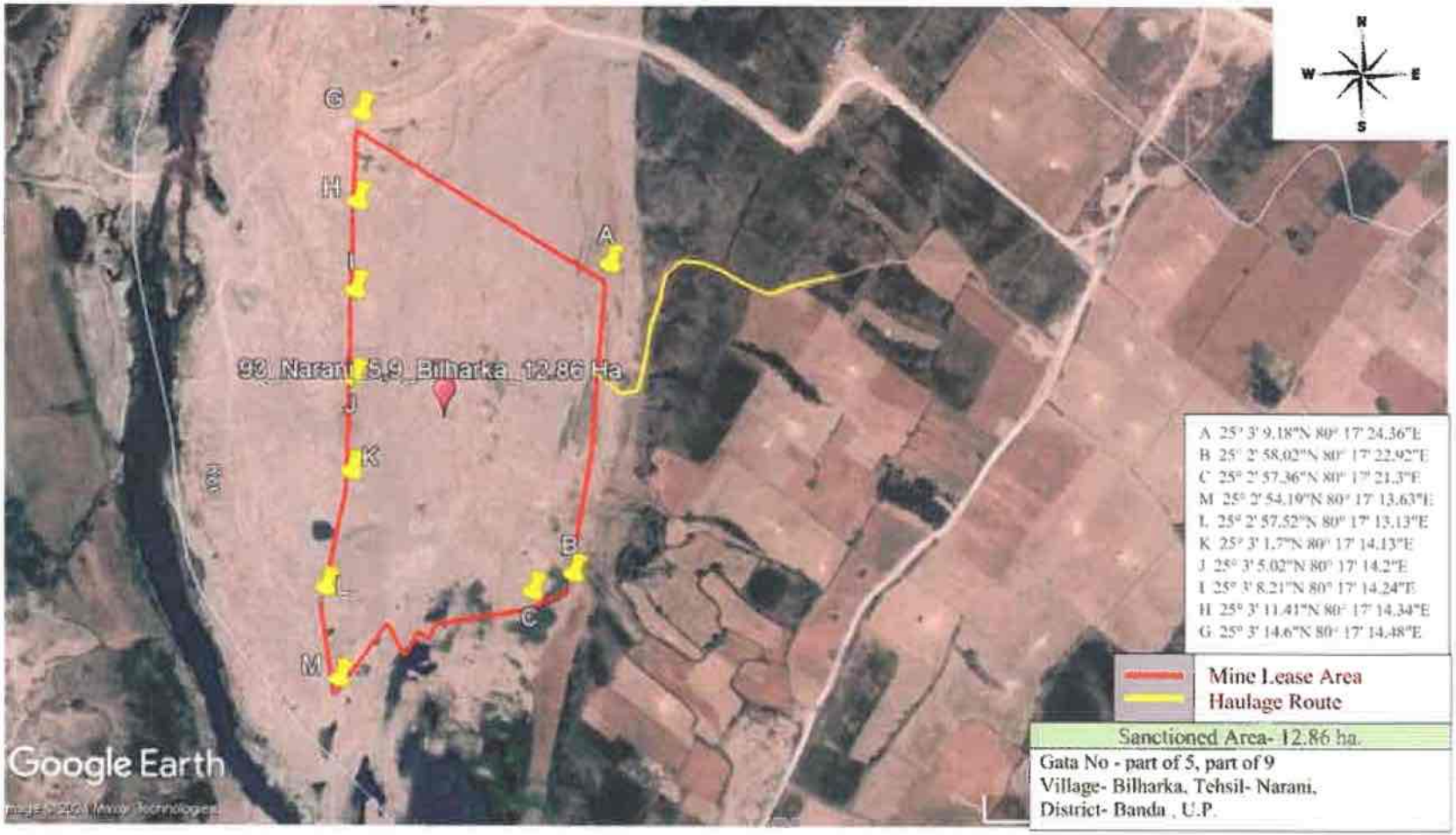
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42and as per SSMMG, 2016, is given in following table:

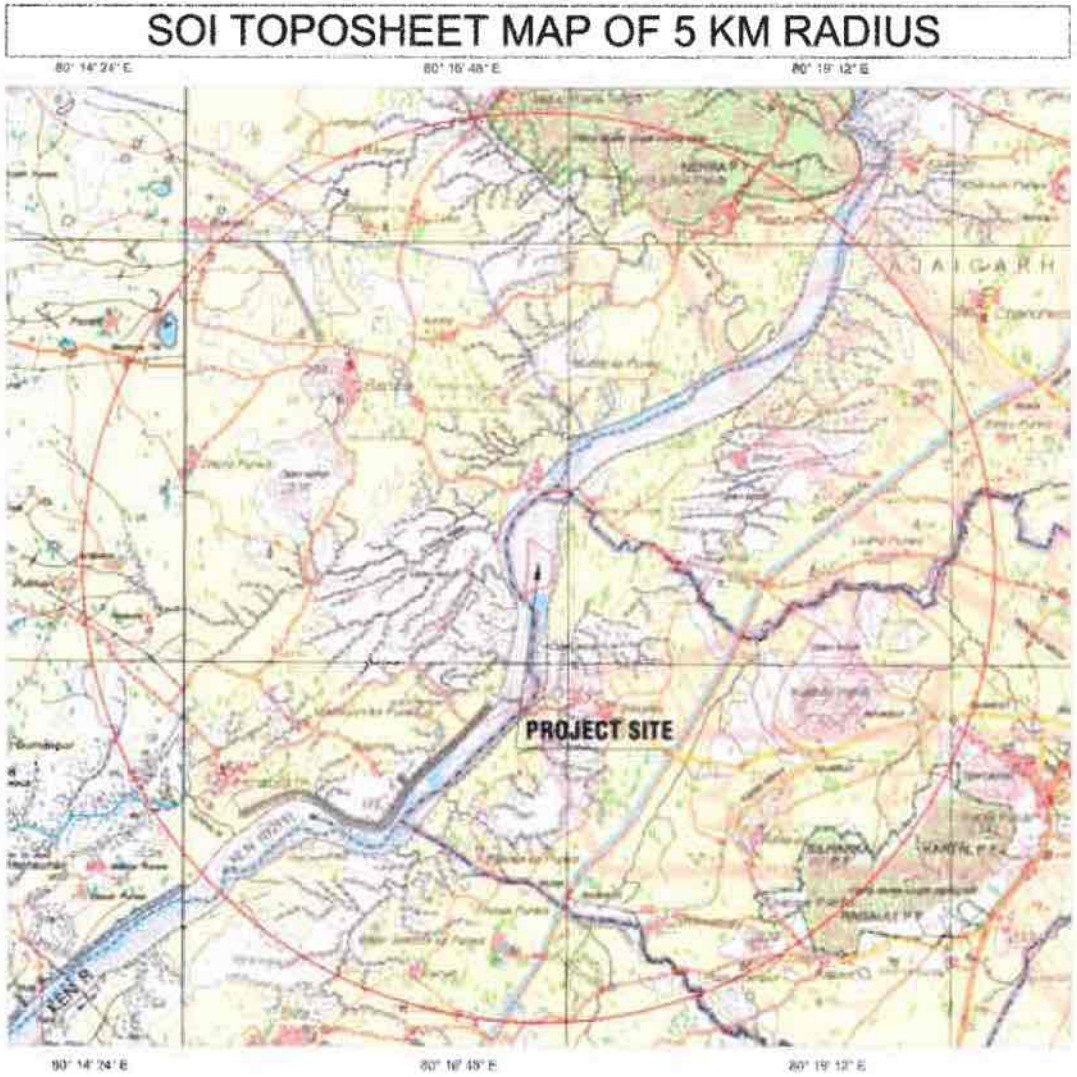
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	9.7	50m	50m	No
3.	Road (SH)	6.3	50m	25m	No
4.	Railway Station	39.0	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge orEmbankment	45.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Bilharka, Tehsil- Narani, District- Banda, (Uttar Pradesh)



2570


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 14' 24" E
80° 16' 48" E
80° 19' 12" E
25° 4' 48" N
25° 2' 24" N
PROJECT SITE
KEN R.
80° 14' 24" E
80° 16' 48" E
80° 19' 12" E


Gata No: 06
Village - Jauharpur,
Tehsil - Banda
River - Yamuna
District - Banda, U.P.
AREA :12.86HA
TOPOGRAPHICAL SHEET NO(S)
N
0
1200
2400
Meters
SCALE : 1:40,000

2571

Site- 84):-

The mining site is situated on the river bank of Ken at Gata No. Part of 5, Part of 9, Village- Bilharka, Tehsil-Naraini, District- Banda, U.P.is having an area of 15.165 Ha,
The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bilharka

Pillar No.	Latitude	Longitude
A	25° 3' 32.700" N	80° 17' 32.100" E
B	25° 3' 19.800" N	80° 17' 25.900" E
C	25° 3' 9.800" N	80° 17' 24.300" E
M	25° 3' 15.200" N	80° 17' 14.500" E
L	25° 3' 18.100" N	80° 17' 16.200" E
K	25° 3' 20.900" N	80° 17' 17.700" E
J	25° 3' 23.900" N	80° 17' 19.500" E
I	25° 3' 26.700" N	80° 17' 21.300" E
H	25° 3' 36.000" N	80° 17' 28.900" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

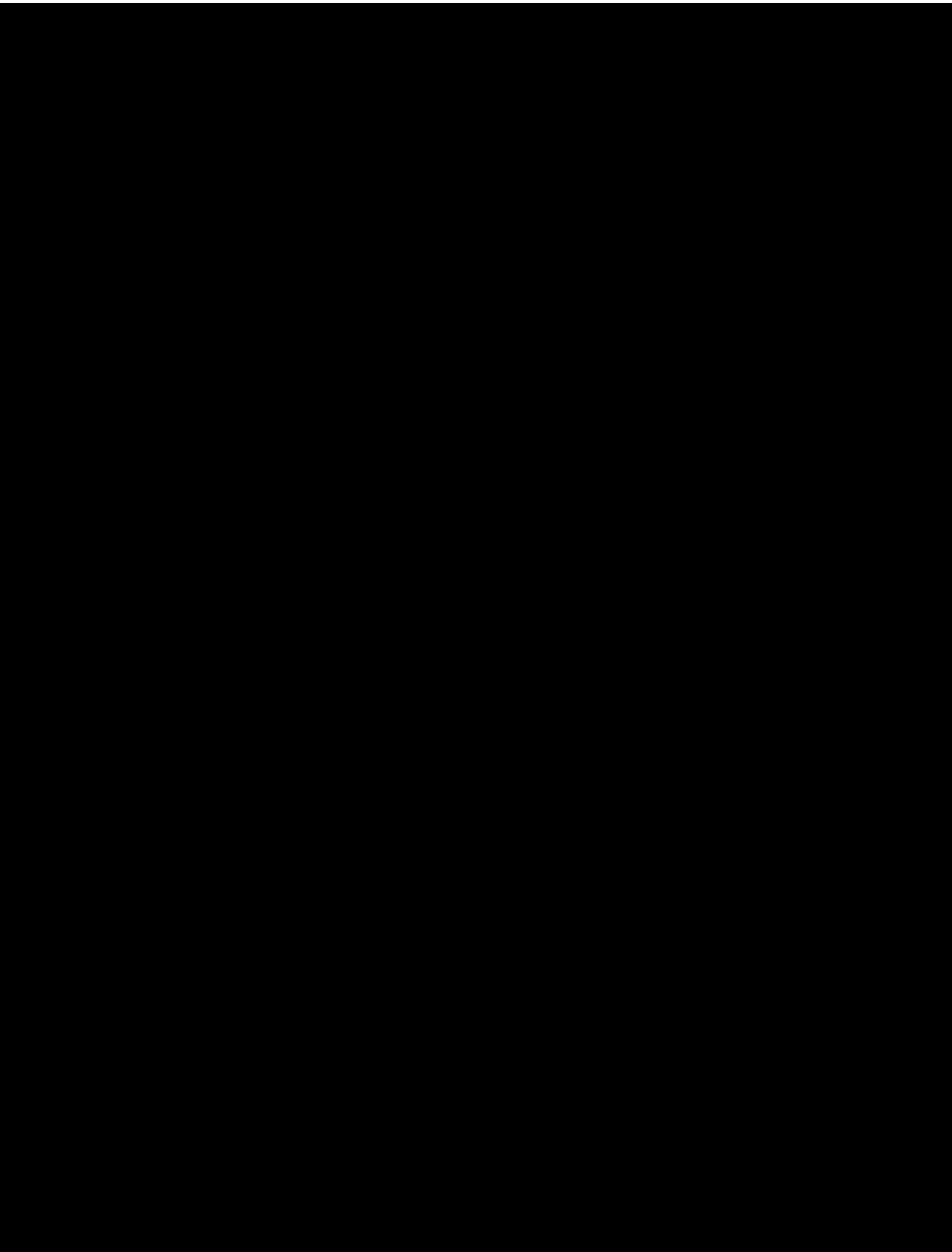
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.5	50m	50m	No
2.	Hospital	9.8	50m	50m	No
3.	Road (SH)	5.9	50m	25m	No
4.	Railway Station	38.5	100m	100m	No
5.	Chak Road	0.51	10m	10m	No
6.	Bridge orEmbankment	45.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

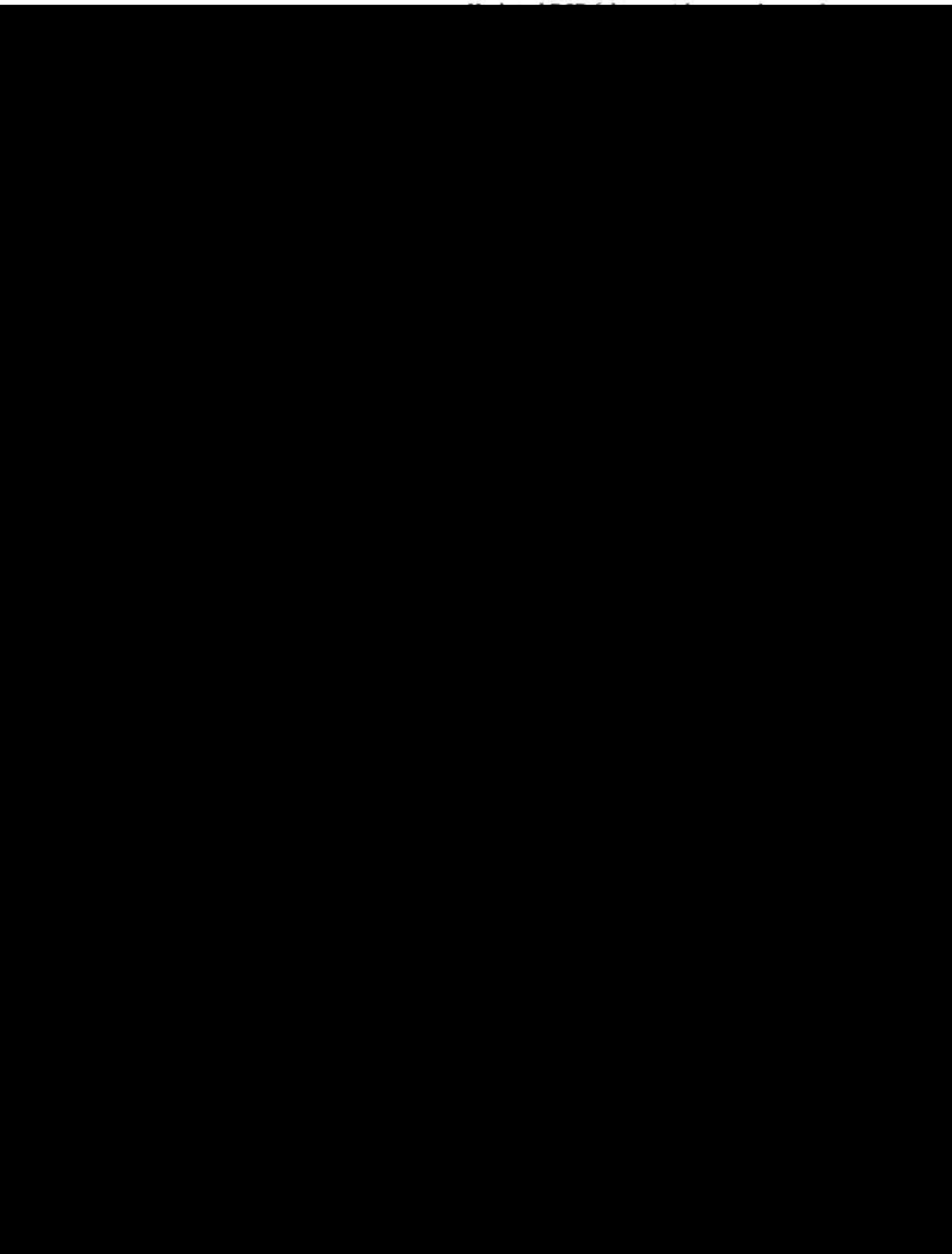
River Bed Morrum Mining- Ken River, Village– Bilharka, Tehsil- Narani, District- Banda, Uttar Pradesh

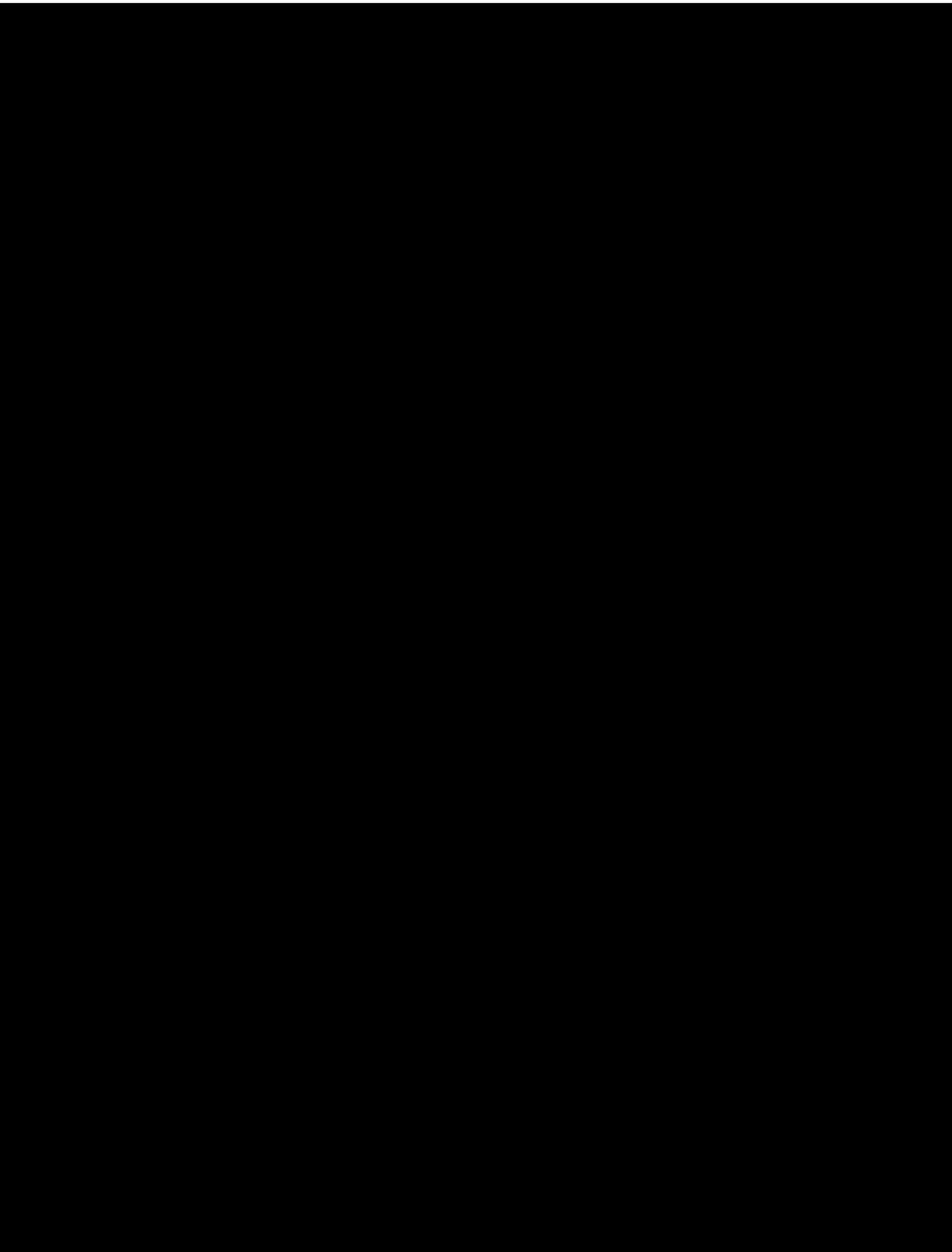


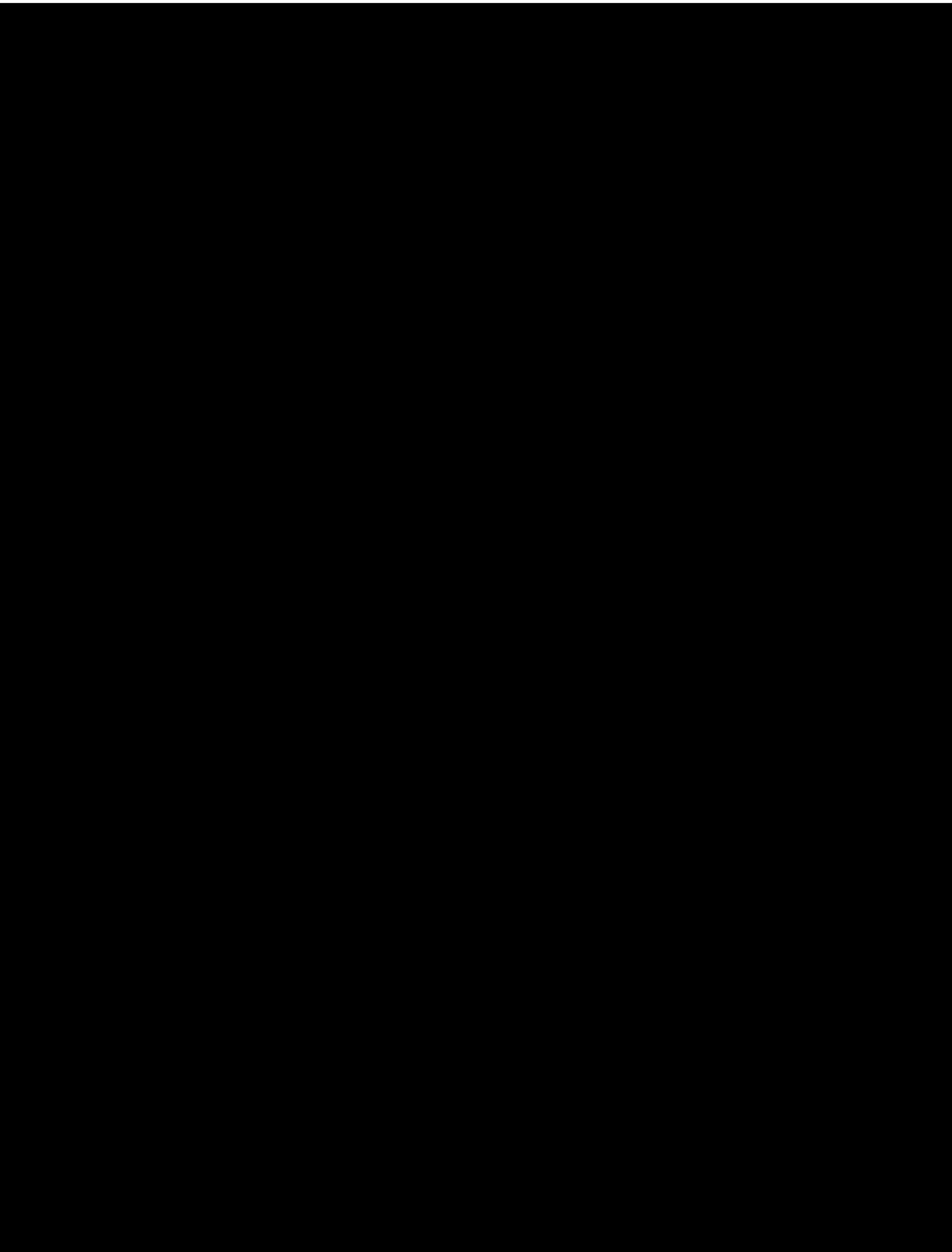
2573



[redacted]







Site- 88(Block 1):-

The mining site is situated on the river bank of Ranj at Gata No. 269, 287, 313, Village-Chandpura, Tehsil-Naraini, District- Banda, U.P.is having an area of 1.445 Ha (Block 1, Block 2, Block 3,). The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandpura

Pillar No.	Latitude	Longitude
A	25° 3' 49.893" N	80° 23' 43.263" E
B	25° 3' 50.463" N	80° 23' 37.435" E
C	25° 3' 51.775" N	80° 23' 37.311" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	20.2	50m	50m	No
3.	Road (SH)	3.9	50m	25m	No
4.	Railway Station	31.1	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge orEmbankment	8.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 88(Block 2):-

The mining site is situated on the river bank of Ranjat Gata No. 269, 287, 313, Village-Chandpura, Tehsil-Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandpura

Pillar No.	Latitude	Longitude
A	25° 3' 51.585" N	80° 23' 36.233" E
B	25° 3' 50.349" N	80° 23' 36.383" E
C	25° 3' 46.709" N	80° 23' 32.305" E
D	25° 3' 47.013" N	80° 23' 31.733" E
E	25° 3' 49.602" N	80° 23' 32.772" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.5	50m	50m	No
2.	Hospital	20.9	50m	50m	No
3.	Road (SH)	3.7	50m	25m	No
4.	Railway Station	31.1	100m	100m	No
5.	Chak Road	0.45	10m	10m	No
6.	Bridge orEmbankment	8.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 88(Block 3):-

The mining site is situated on the river bank of Ranjat Gata No. 269, 287, 313, Village-Chandpura, Tehsil-Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandpura

Pillar No.	Latitude	Longitude
A	25° 3' 22.058" N	80° 23' 24.630" E
B	25° 3' 18.755" N	80° 23' 21.015" E
C	25° 3' 17.083" N	80° 23' 20.135" E
D	25° 3' 17.393" N	80° 23' 19.311" E
E	25° 3' 21.039" N	80° 23' 21.695" E

Environmental Sensitivity Analysis

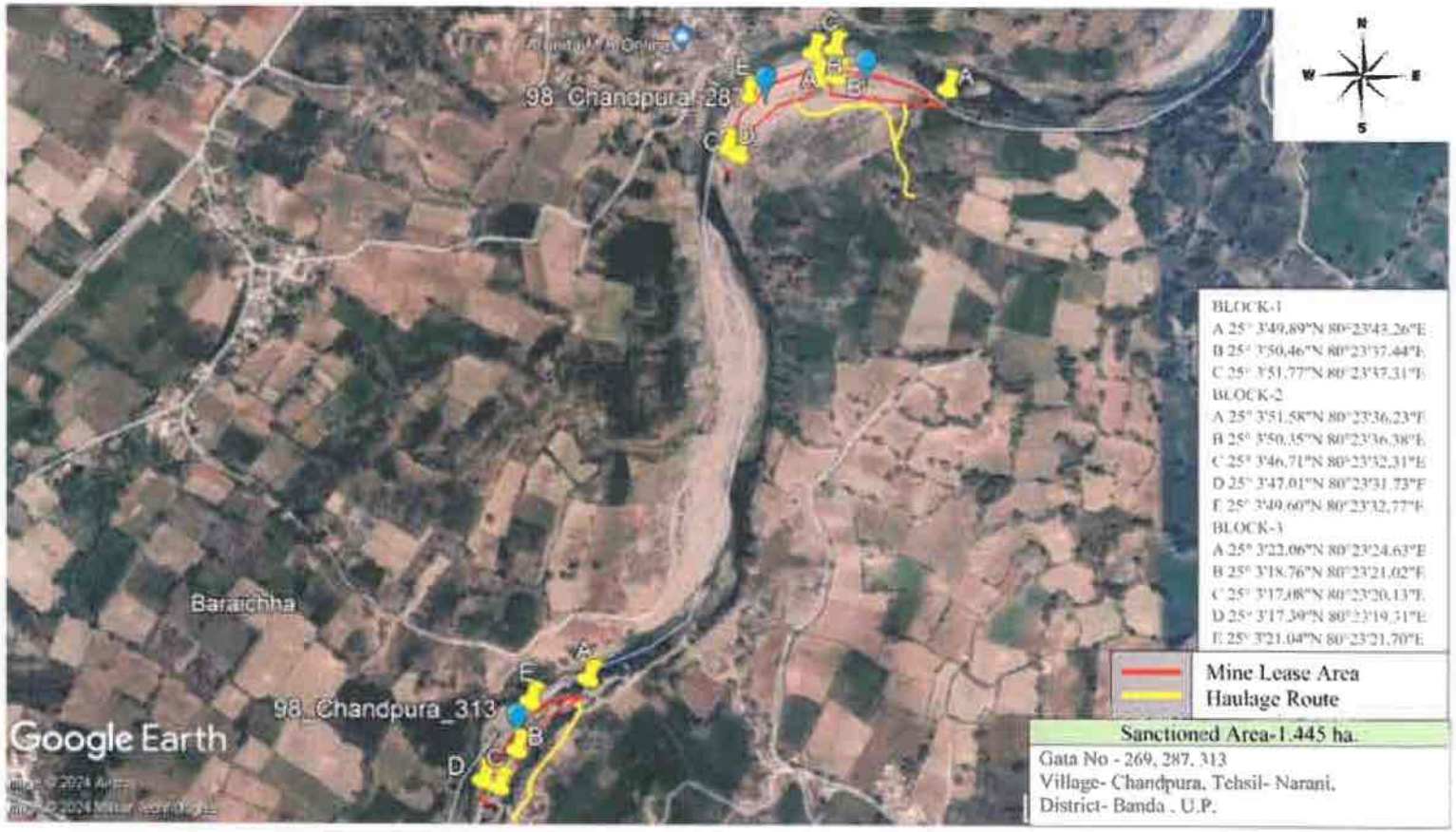
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	19.7	50m	50m	No
3.	Road (SH)	3.2	50m	25m	No
4.	Railway Station	32.1	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge orEmbankment	8.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA

8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

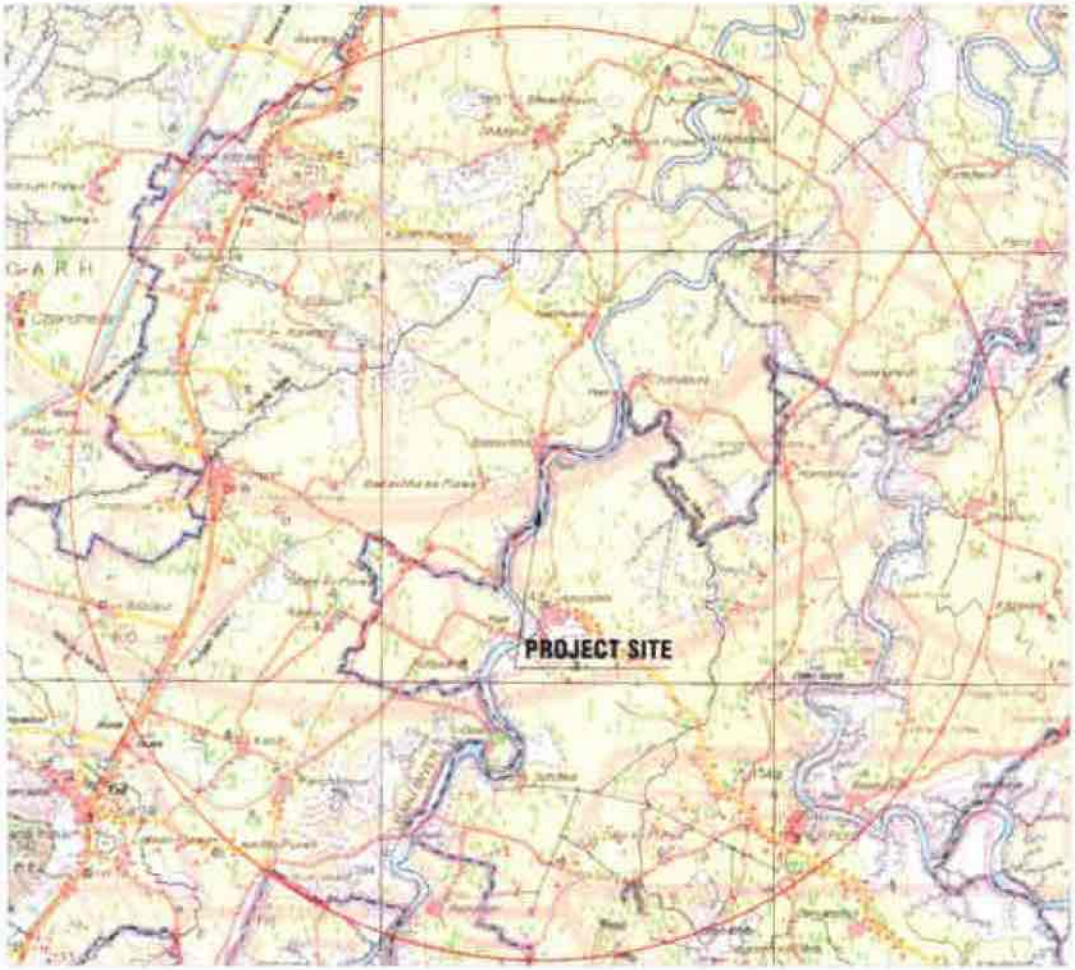
Satellite Imagery Mine Site

River Bed Morrum Mining- Baghain River, Village– Chandpura, Tehsil- Narani, District- Banda, Uttar Pradesh



2590

SOI TOPOSHEET MAP OF 5 KM RADIUS



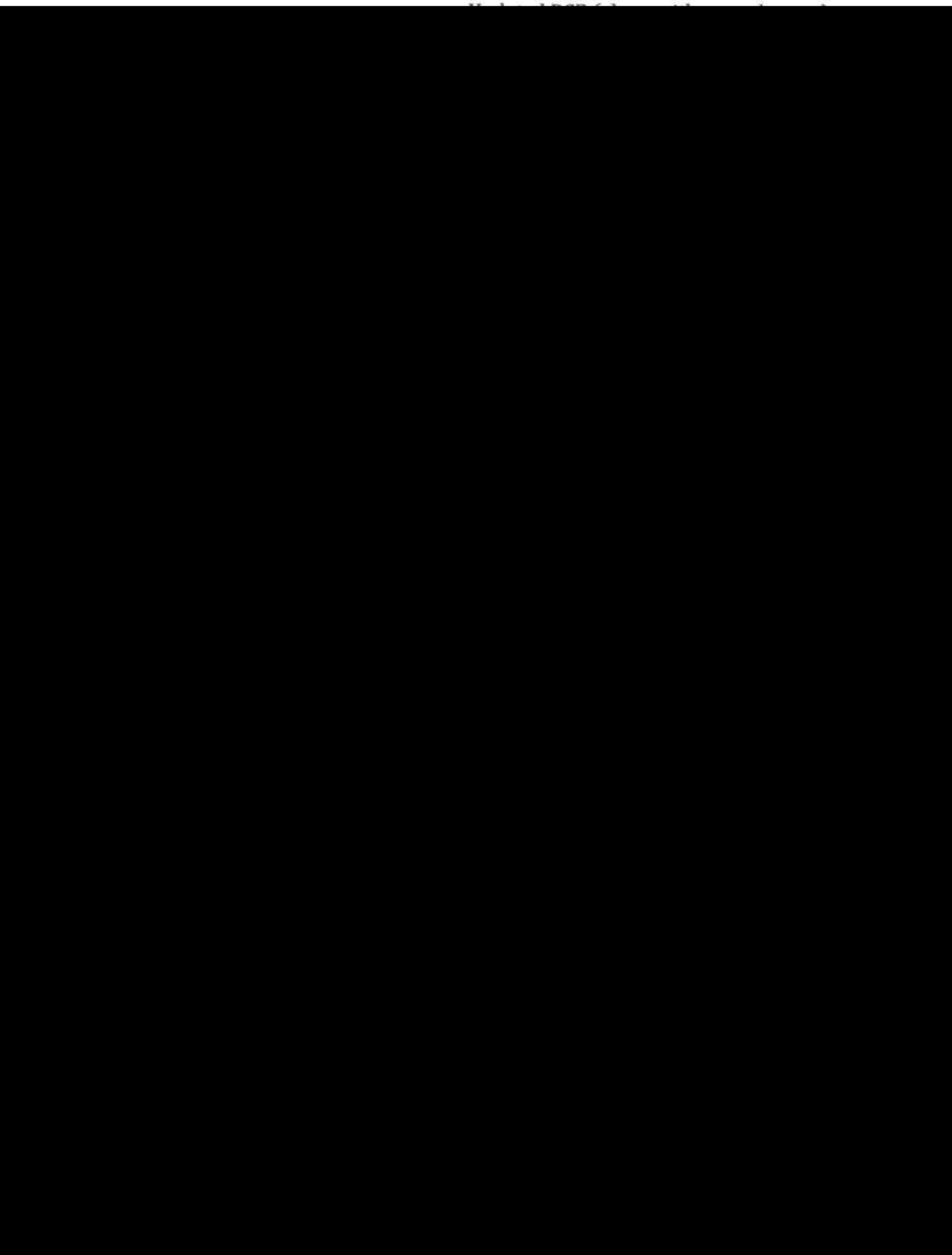
Gata No: 269, 287, 313

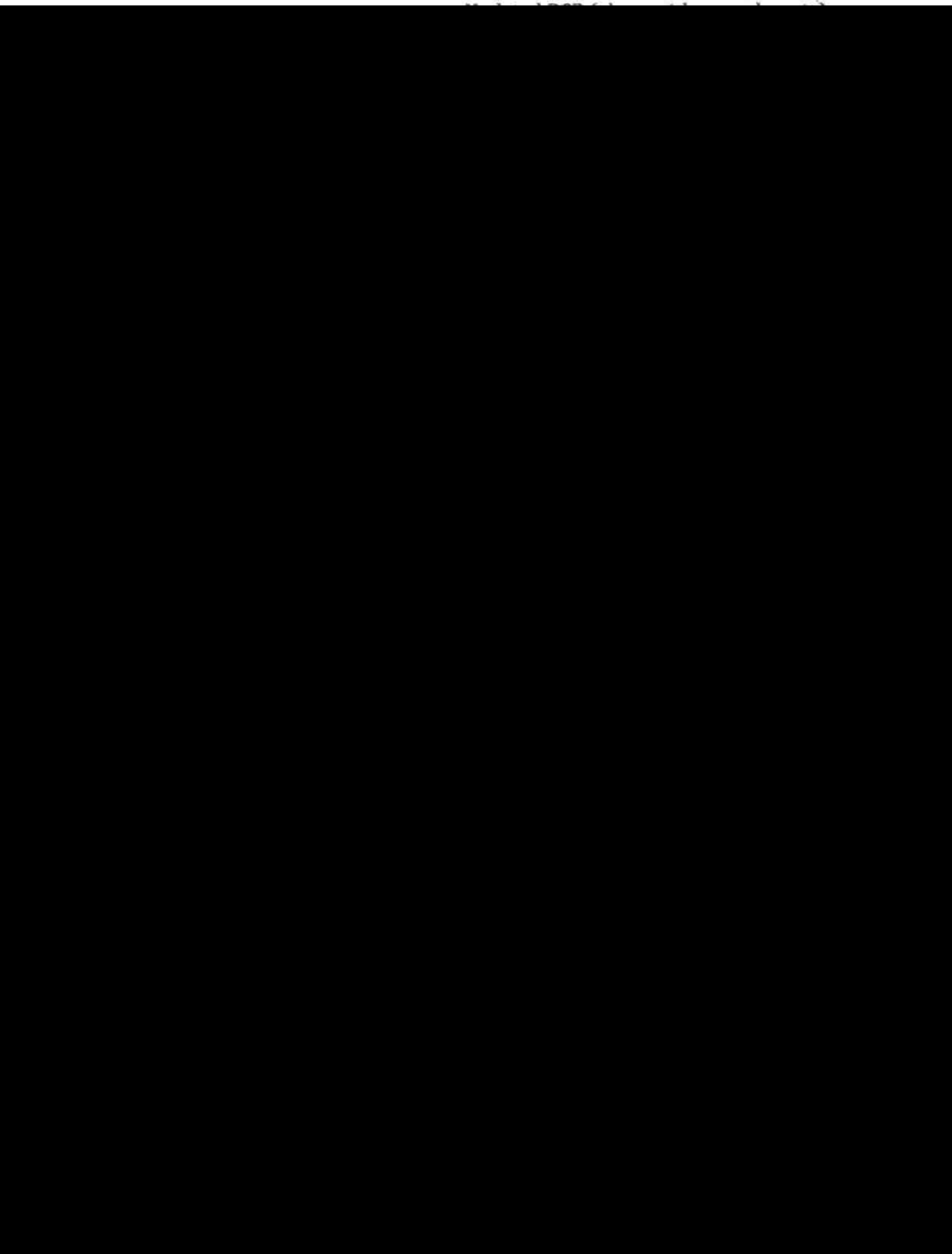
Village - Chandpura
Tehsil - Narani
River - Ranj
District - Banda, U.P.

AREA- 1.445 ha.



2591







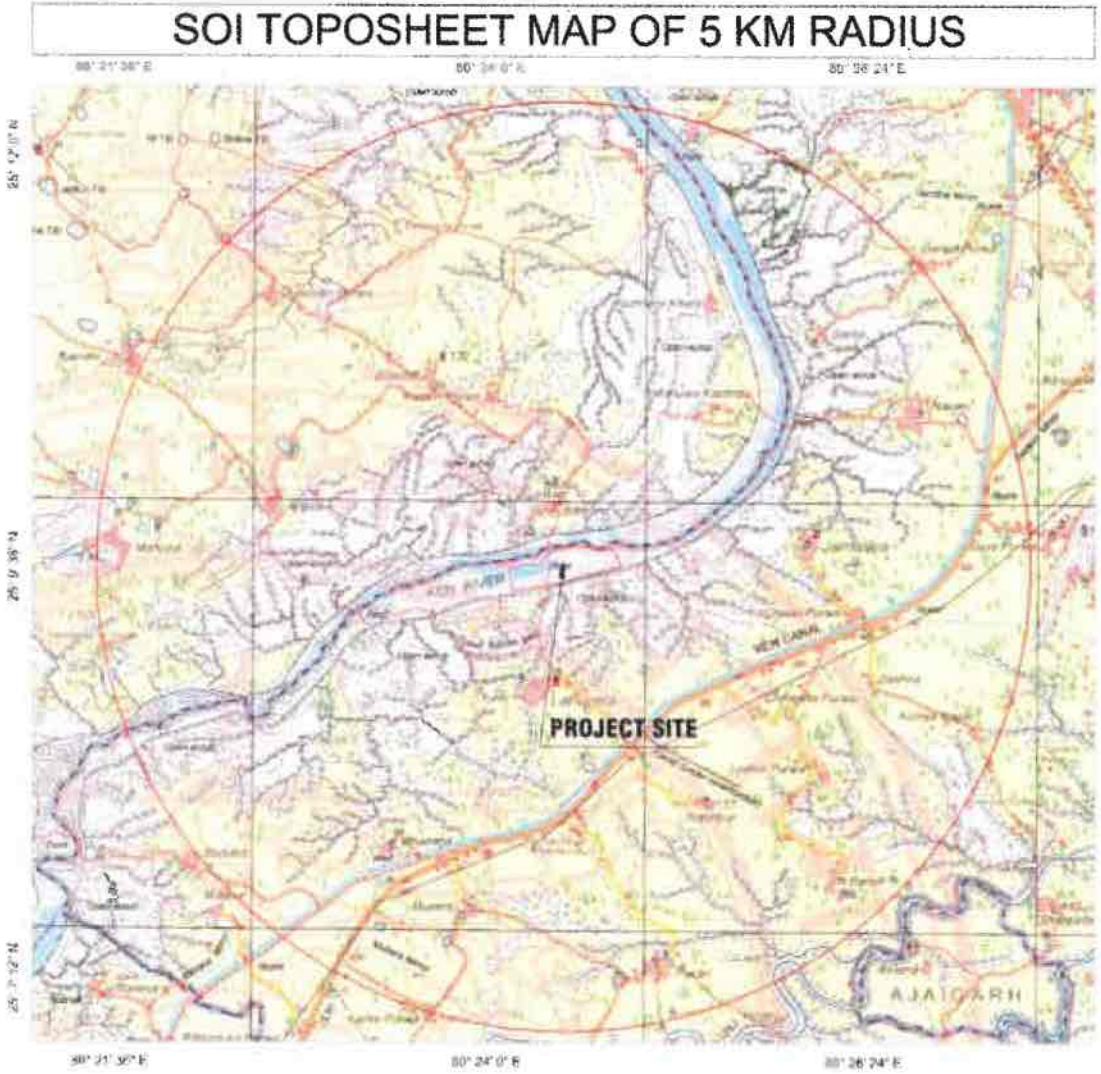
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Lahureta, Tehsil - Naraini, District- Banda, Uttar Pradesh



2597

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 195/1

Village - Lahureta
Tehsil - Naraini
River - Ken
District - Banda, U.P.

AREA :33.0HA



2598

Site- 94(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598, Village- Badausa, Tehsil-Atrra, District- Banda, U.P.is having an area of 10.0 Ha (Block 1, Block 2, Block 3,), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Badausa

Pillar No.	Latitude	Longitude
A	25° 16' 2.040" N	80° 41' 33.660" E
B	25° 16' 3.420" N	80° 41' 33.540" E
C	25° 15' 43.020" N	80° 41' 28.680" E
D	25° 15' 41.880" N	80° 41' 29.220" E
D1	25° 15' 39.300" N	80° 41' 20.640" E
D2	25° 15' 53.460" N	80° 41' 9.240" E
E	25° 15' 49.560" N	80° 41' 14.580" E
E1	25° 15' 55.500" N	80° 41' 8.940" E
E2	25° 15' 56.160" N	80° 41' 7.380" E
F	25° 15' 56.940" N	80° 40' 56.160" E
G	25° 15' 58.500" N	80° 40' 54.180" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	11.0	50m	50m	No
3.	Road (SH)	2.6	50m	25m	No
4.	Railway Station	3.7	100m	100m	No
5.	Chak Road	0.17	10m	10m	No
6.	Bridge orEmbankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 94(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598, Village- Badausa, Tehsil-Atrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Badausa

Pillar No.	Latitude	Longitude
A	25° 15' 56.160" N	80° 40' 51.720" E
B	25° 15' 55.080" N	80° 40' 52.920" E
C	25° 15' 43.260" N	80° 40' 36.600" E
D	25° 15' 44.280" N	80° 40' 33.720" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	10.6	50m	50m	No
3.	Road (MDR)	1.2	50m	25m	No
4.	Railway Station	2.9	100m	100m	No
5.	Chak Road	0.33	10m	10m	No
6.	Bridge orEmbankment	2.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 94(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598, Village- Badausa, Tehsil-Atrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Badausa

Pillar No.	Latitude	Longitude
A	25° 14' 59.974" N	80° 40' 32.220" E
B	25° 14' 59.390" N	80° 40' 32.758" E
C	25° 14' 56.755" N	80° 40' 32.085" E
D	25° 14' 55.356" N	80° 40' 31.660" E
E	25° 14' 57.989" N	80° 40' 31.367" E

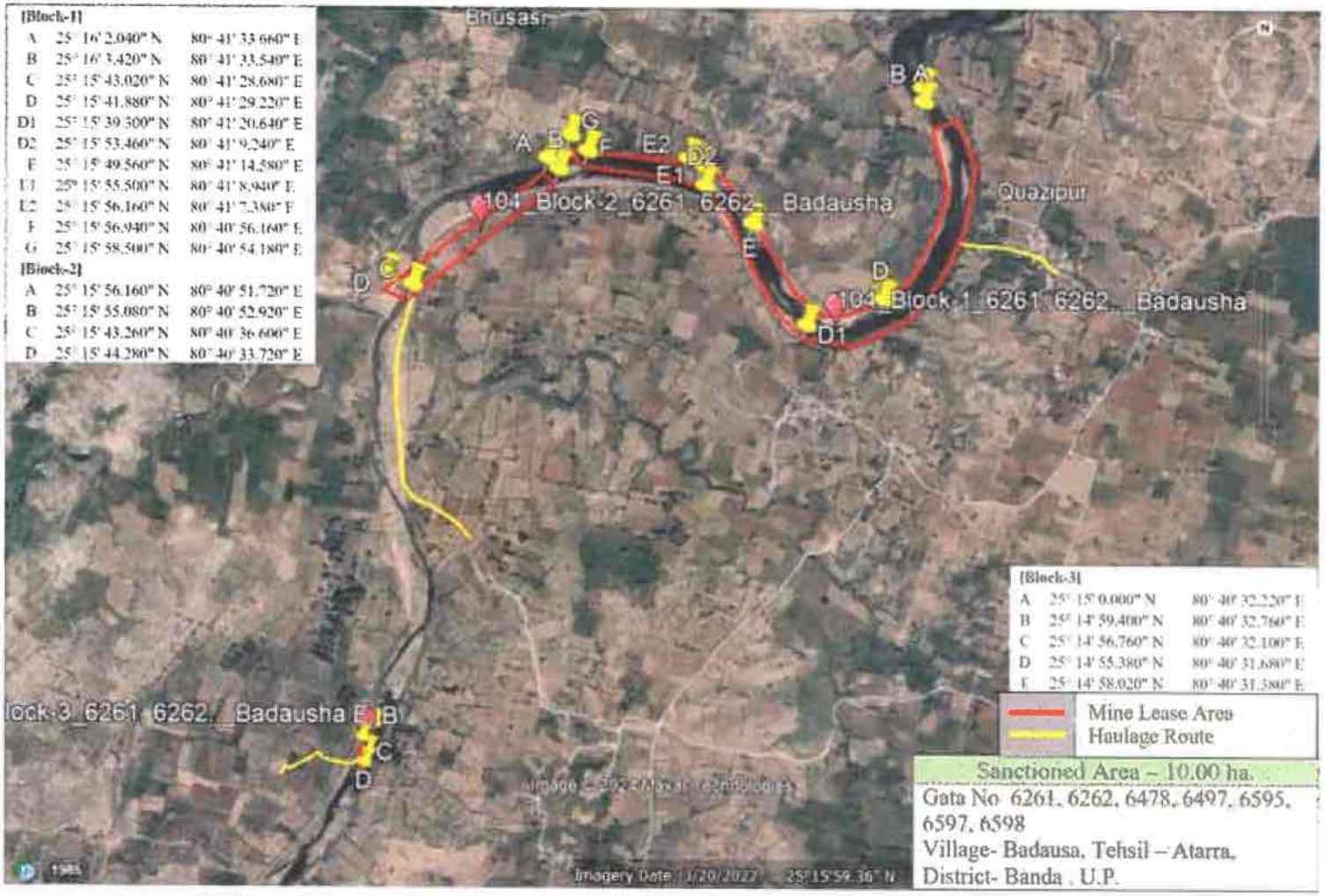
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	10.9	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	2.4	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge orEmbankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

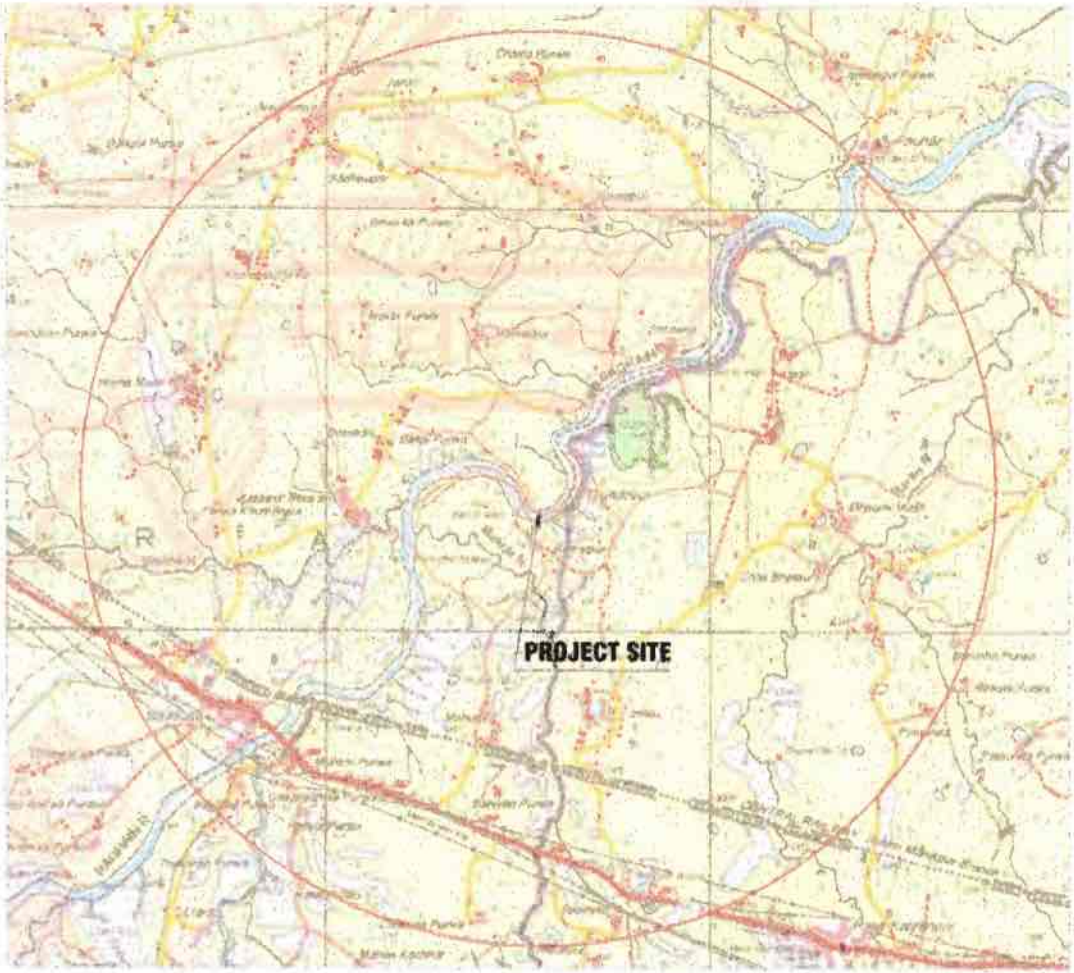
Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village– Badausa, Tehsil - Atarra, District- Banda, Uttar Pradesh



2602

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 6261, 6262, 6478, 6497, 6595, 6597, 6598

Village - Badausa
Tehsil - Atrra
River - Baghain
District - Banda, U.P.

AREA- 10.0 ha.



2603

Site- 95(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P.is having an area of 21.00 Ha (Block 1, Block 2, Block 3,Block 4Block 5Block 6Block 7Block 8Block 9), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
A	25° 13' 16.610" N	80° 37' 42.510" E
B	25° 13' 13.530" N	80° 37' 45.410" E
C	25° 13' 14.360" N	80° 37' 40.270" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	3.7	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	3.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
D	25° 13' 12.290" N	80° 37' 43.480" E
E	25° 13' 11.710" N	80° 37' 42.960" E
F	25° 13' 14.850" N	80° 37' 29.740" E
G	25° 13' 9.750" N	80° 37' 26.940" E
H	25° 13' 10.290" N	80° 37' 25.630" E
I	25° 13' 16.350" N	80° 37' 29.090" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	8.8	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	3.9	100m	100m	No
5.	Chak Road	0.21	10m	10m	No
6.	Bridge orEmbankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
J	25° 13' 12.400" N	80° 37' 25.080" E
K	25° 13' 8.530" N	80° 37' 25.340" E
L	25° 13' 10.130" N	80° 37' 24.240" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	8.9	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	4.1	100m	100m	No
5.	Chak Road	0.13	10m	10m	No
6.	Bridge orEmbankment	4.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 4):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
M	25° 13' 3.120" N	80° 37' 8.890" E
N	25° 13' 2.200" N	80° 37' 8.670" E
O	25° 12' 59.150" N	80° 37' 0.740" E
P	25° 12' 35.600" N	80° 37' 10.350" E
Q	25° 12' 32.000" N	80° 37' 8.270" E
R	25° 12' 32.400" N	80° 37' 7.690" E
S	25° 12' 46.260" N	80° 37' 4.120" E
T	25° 12' 56.820" N	80° 36' 56.410" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.13	50m	50m	No
2.	Hospital	8.8	50m	50m	No
3.	Road (MDR)	1.6	50m	25m	No
4.	Railway Station	4.6	100m	100m	No
5.	Chak Road	0.26	10m	10m	No
6.	Bridge orEmbankment	4.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 5):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
U	25° 12' 41.350" N	80° 37' 5.170" E
V	25° 12' 41.660" N	80° 37' 5.950" E
W	25° 12' 32.990" N	80° 37' 7.120" E
X	25° 12' 33.390" N	80° 36' 59.340" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	9.4	50m	50m	No
3.	Road (MDR)	2.1	50m	25m	No
4.	Railway Station	5.2	100m	100m	No
5.	Chak Road	0.26	10m	10m	No
6.	Bridge orEmbankment	5.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 6):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
Y	25° 12' 35.390" N	80° 36' 46.260" E
Z	25° 12' 38.570" N	80° 36' 33.570" E
AA	25° 12' 33.360" N	80° 36' 21.220" E
AB	25° 12' 41.350" N	80° 36' 30.070" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.86	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	5.9	100m	100m	No
5.	Chak Road	0.23	10m	10m	No
6.	Bridge orEmbankment	6.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 7):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
AC	25° 12' 33.270" N	80° 36' 18.530" E
AD	25° 12' 29.850" N	80° 36' 18.950" E
AE	25° 12' 28.010" N	80° 36' 11.950" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	9.1	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	6.3	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	6.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 8):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
AF	25° 12' 26.190" N	80° 36' 13.010" E
AG	25° 12' 21.640" N	80° 35' 58.340" E
AH	25° 12' 23.700" N	80° 36' 0.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	9.2	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	6.5	100m	100m	No
5.	Chak Road	0.10	10m	10m	No
6.	Bridge orEmbankment	7.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 95(Block 9):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
AI	25° 12' 32.510" N	80° 36' 2.770" E
AJ	25° 12' 29.340" N	80° 36' 4.320" E
AK	25° 12' 26.820" N	80° 36' 4.330" E
AL	25° 12' 24.530" N	80° 35' 59.510" E
AM	25° 12' 25.030" N	80° 35' 57.760" E
AN	25° 12' 28.150" N	80° 35' 59.560" E
AO	25° 12' 30.410" N	80° 36' 0.090" E
AP	25° 12' 30.080" N	80° 36' 1.100" E
AQ	25° 12' 31.710" N	80° 36' 2.190" E
AR	25° 12' 32.060" N	80° 36' 1.660" E

Environmental Sensitivity Analysis

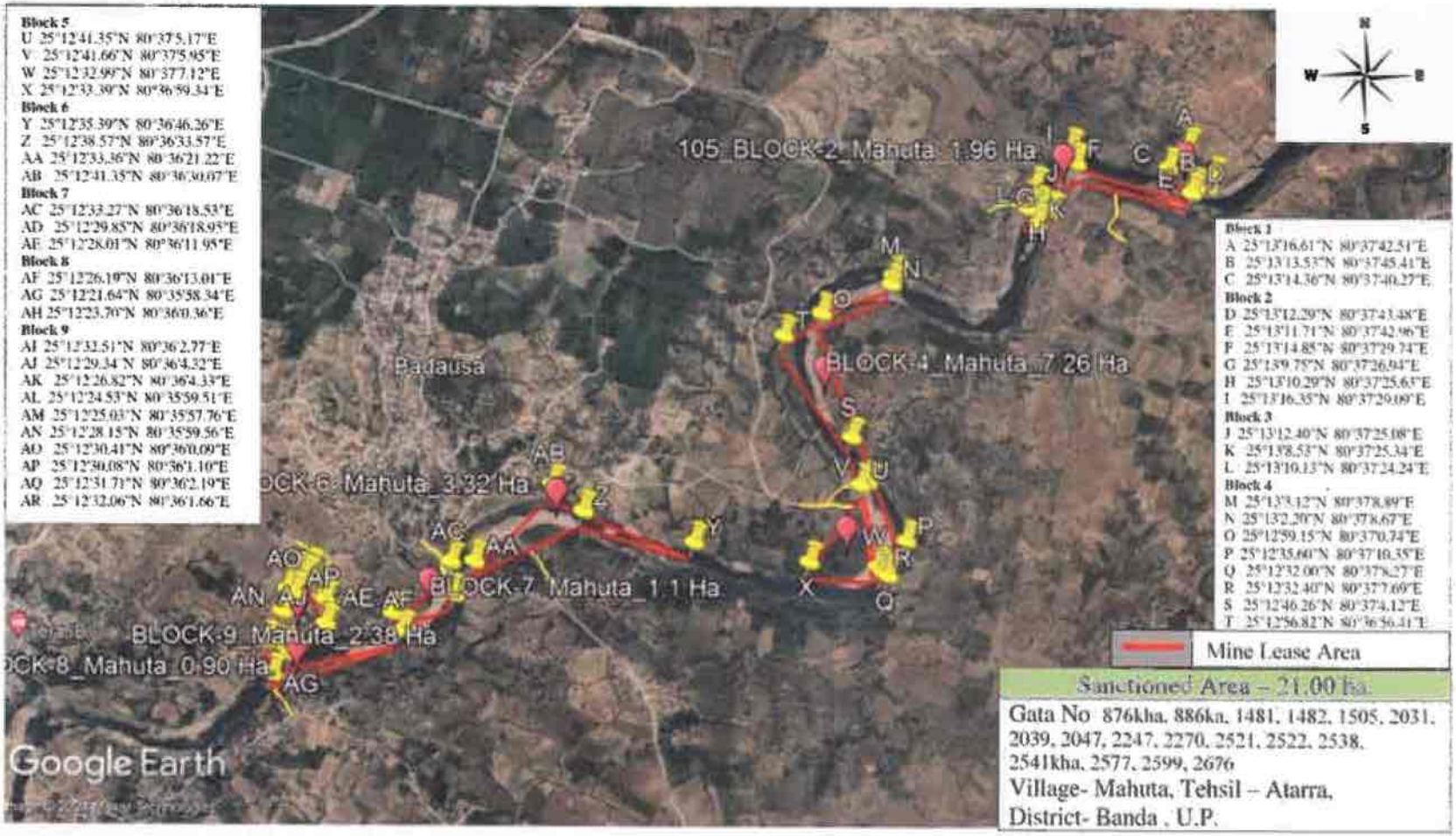
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	6.6	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge orEmbankment	6.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA

8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

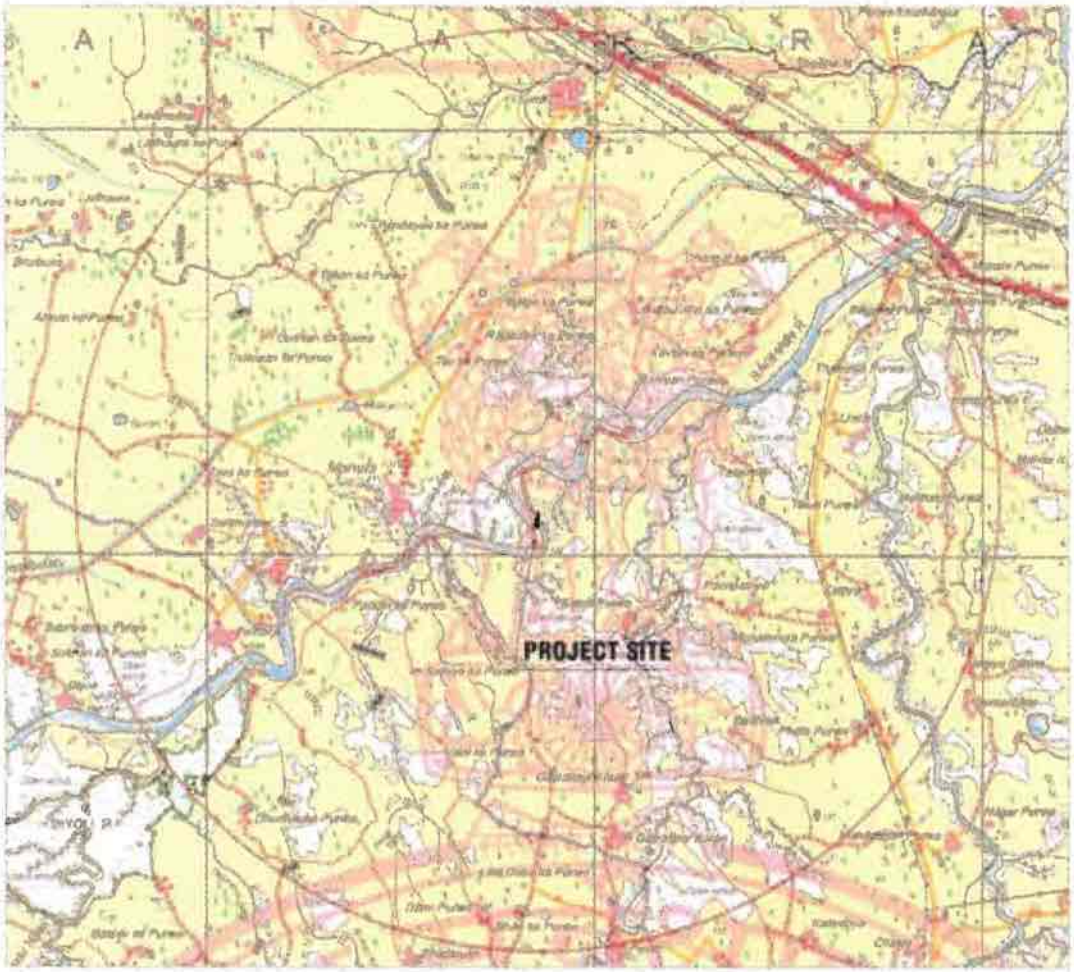
Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village– Mahuta, Tehsil - Atarra, District- Banda, Uttar Pradesh



2616

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676

Village - Mahuta
Tehsil - Atrra
River - Baghain
District - Banda, U.P. AREA :21.0HA



2617

Site- 96(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Atrra, District- Banda, U.P.is having an area of 22.94 Ha (Block 1, Block 2, Block 3,Block 4), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 49.920" N	80° 46' 39.840" E
B	25° 19' 46.980" N	80° 46' 39.600" E
C	25° 19' 50.340" N	80° 46' 24.300" E
D	25° 19' 51.000" N	80° 46' 24.420" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	20.3	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	12.76	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	8.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 96(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Atrra, District- Banda, U.PThe co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 50.400" N	80° 46' 16.200" E
B	25° 19' 48.360" N	80° 46' 16.620" E
C	25° 19' 48.900" N	80° 46' 10.260" E
D	25° 19' 45.480" N	80° 46' 5.460" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.4	50m	50m	No
2.	Hospital	20.7	50m	50m	No
3.	Road (MDR)	2.4	50m	25m	No
4.	Railway Station	12.78	100m	100m	No
5.	Chak Road	0.21	10m	10m	No
6.	Bridge orEmbankment	7.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 96(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Atrra, District- Banda, U.PThe co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 40.020" N	80° 46' 5.280" E
B	25° 19' 39.480" N	80° 46' 9.120" E
C	25° 19' 23.700" N	80° 46' 2.280" E
C1	25° 19' 23.700" N	80° 46' 1.620" E
D	25° 19' 27.360" N	80° 45' 57.780" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	13.5	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge orEmbankment	7.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 96(Block 4):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Atrra, District- Banda, U.PThe co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 20.100" N	80° 45' 16.380" E
B	25° 19' 35.700" N	80° 45' 22.560" E
C	25° 19' 33.120" N	80° 45' 46.440" E
D	25° 19' 31.680" N	80° 45' 49.440" E
E	25° 19' 25.680" N	80° 45' 55.980" E
F	25° 19' 22.380" N	80° 46' 0.540" E
G	25° 19' 29.220" N	80° 45' 46.560" E
H	25° 19' 29.940" N	80° 45' 45.060" E
I	25° 19' 33.120" N	80° 45' 25.140" E
J	25° 19' 19.800" N	80° 45' 17.280" E

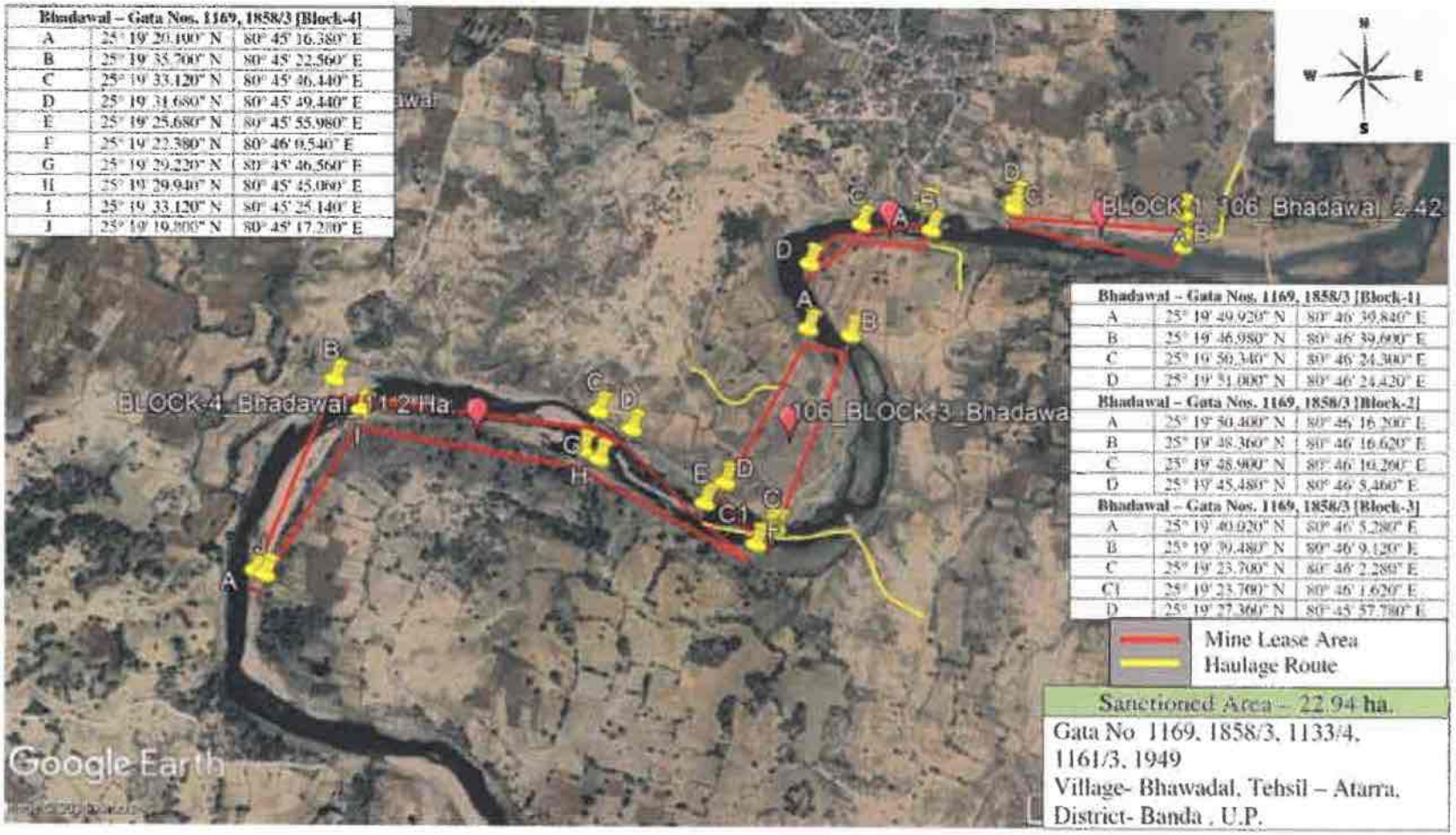
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	20.5	50m	50m	No
3.	Road (MDR)	1.2	50m	25m	No
4.	Railway Station	13.58	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge orEmbankment	5.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

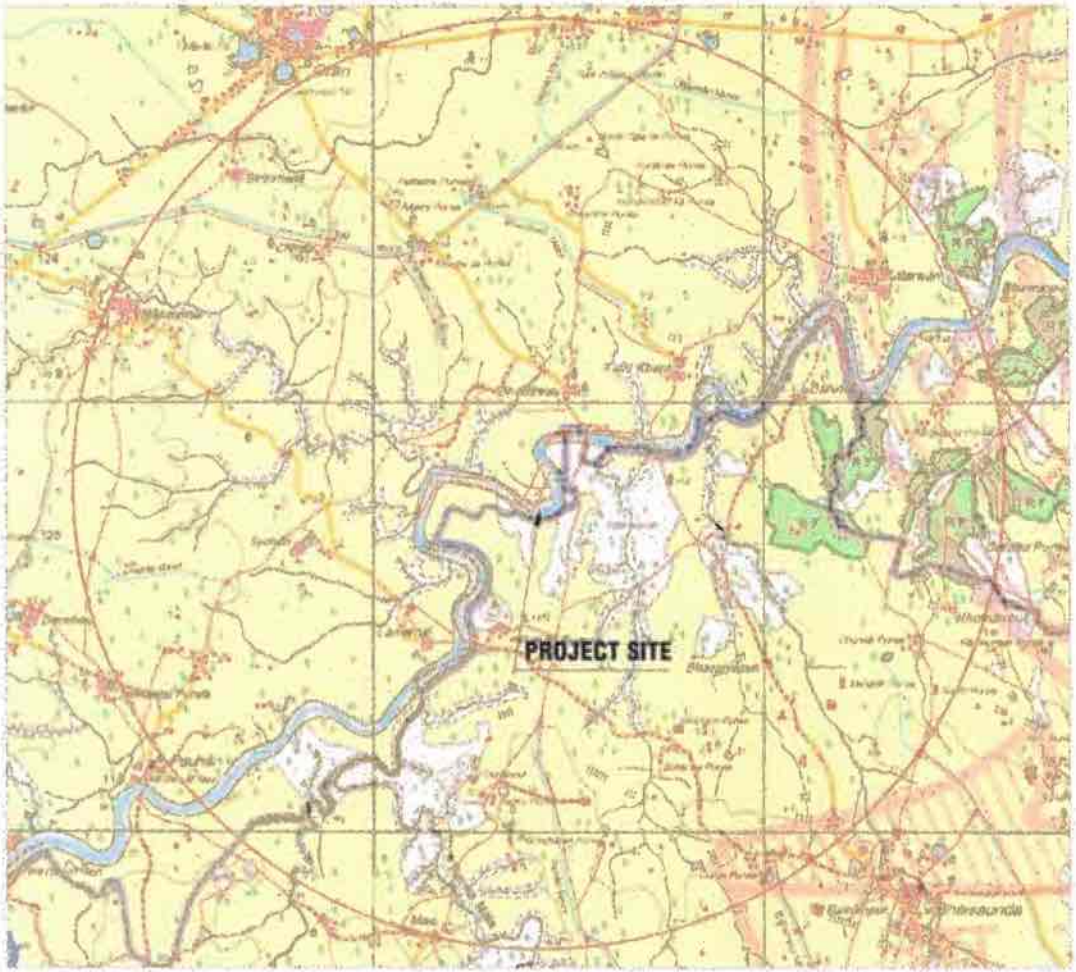
Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village– Bhadawal, Tehsil - Atarra, District- Banda, Uttar Pradesh



2622

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 1169, 1858/3, 1133/4, 1161/3, 1949
Village - Bhadawal
Tehsil - Atrra
River - Baghain
District - Banda, U.P.

AREA 22.84HA



2623

Site- 97):-

The mining site is situated on the river bank ofBaghain at Gata No. 2494, Village-Chandaur, Tehsil-Atarra, District- Banda, U.P.is having an area of 7.80 Ha. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandaur

Pillar No.	Latitude	Longitude
A	25° 16' 57.360" N	80° 42' 34.440" E
B	25° 16' 55.620" N	80° 42' 38.040" E
B'	25° 16' 45.900" N	80° 42' 40.380" E
C	25° 16' 35.100" N	80° 42' 34.440" E
D	25° 16' 57.360" N	80° 42' 34.440" E
D'	25° 16' 44.640" N	80° 42' 37.140" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.87	50m	50m	No
2.	Hospital	19.6	50m	50m	No
3.	Road (SH)	0.50	50m	25m	No
4.	Railway Station	6.7	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge orEmbankment	0.50	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

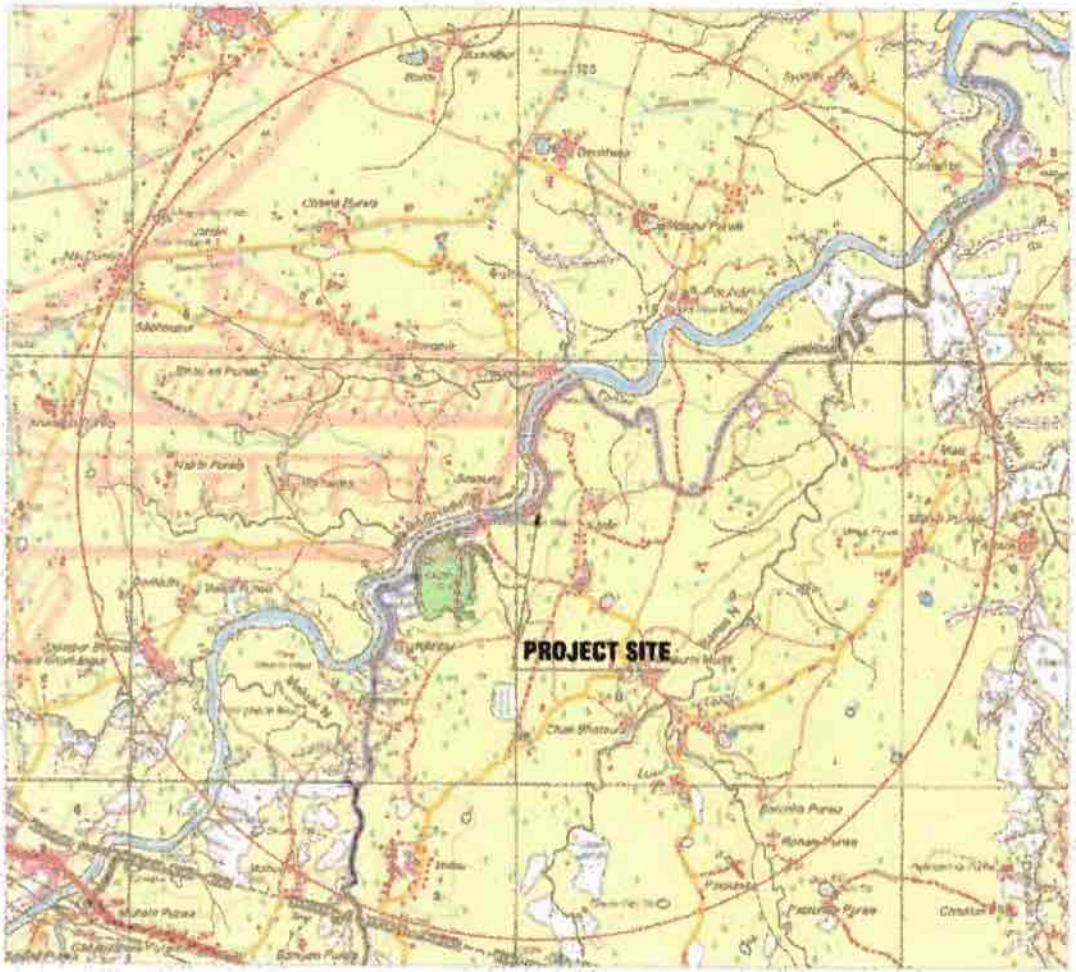
Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village–Chandaur, Tehsil - Atarra, District- Banda, Uttar Pradesh



2625

SOI TOPOSHEET MAP OF 5 KM RADIUS





2626

Site- 98):-

The mining site is situated on the river bank ofBaghain at Gata No. 2/2, 3, Village- Tarsuma, Tehsil-Atrra, District- Banda, U.P.is having an area of 3.11Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tarsuma

Pillar No.	Latitude	Longitude
A	25° 13' 25.350" N	80° 38' 17.160" E
B	25° 13' 25.220" N	80° 38' 8.470" E
C	25° 13' 22.080" N	80° 38' 1.410" E
D	25° 13' 14.220" N	80° 37' 52.550" E
E	25° 13' 12.460" N	80° 37' 50.190" E
F	25° 13' 10.480" N	80° 37' 43.610" E
G	25° 13' 10.930" N	80° 37' 43.670" E
H	25° 13' 11.750" N	80° 37' 46.630" E
H1	25° 13' 15.480" N	80° 37' 52.690" E
I	25° 13' 17.420" N	80° 37' 54.480" E
J	25° 13' 18.330" N	80° 37' 56.370" E
K	25° 13' 23.500" N	80° 38' 1.000" E
L	25° 13' 26.270" N	80° 38' 6.010" E
M	25° 13' 27.410" N	80° 38' 12.620" E

Environmental Sensitivity Analysis

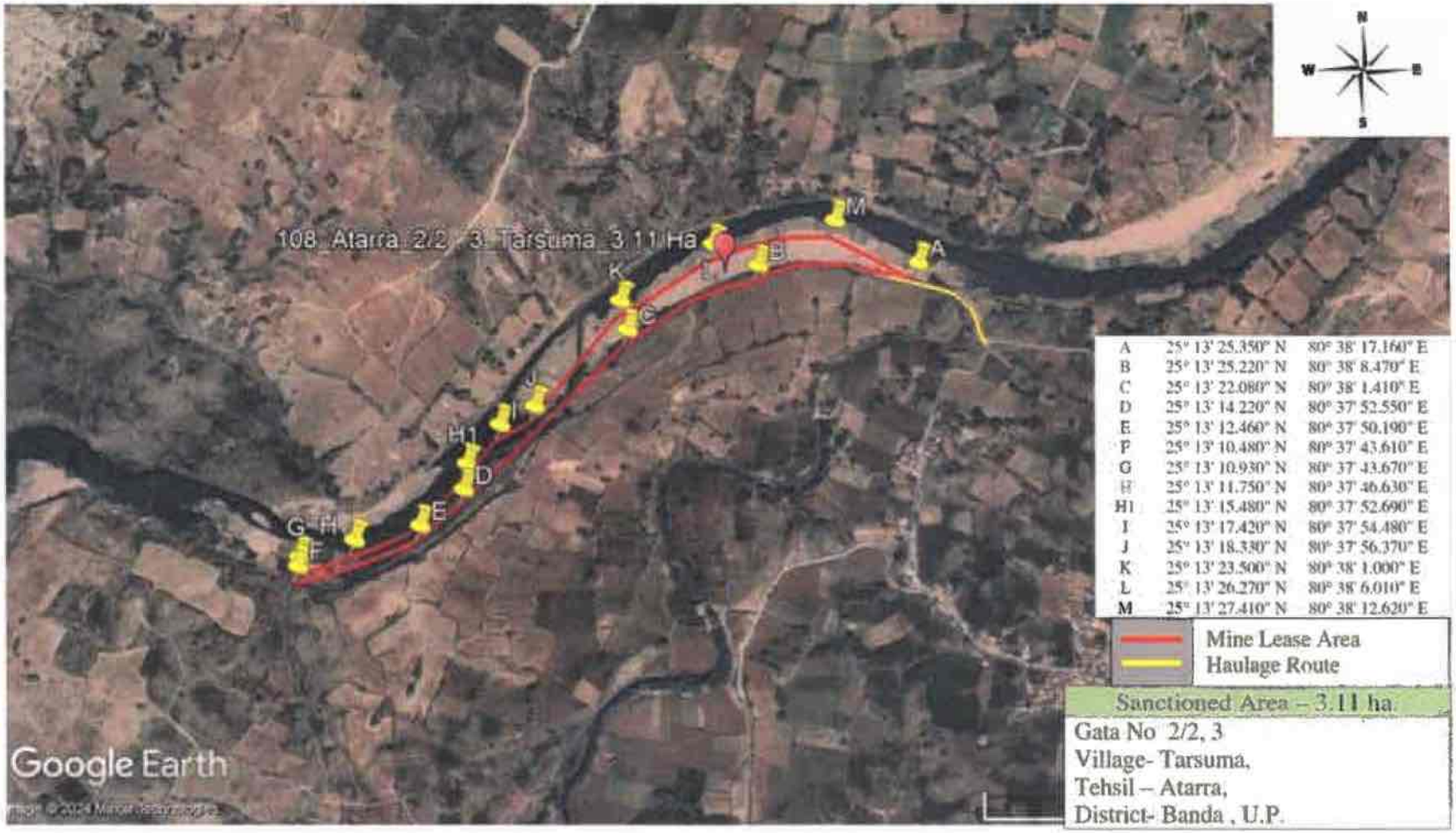
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.2	50m	25m	No
4.	Railway Station	2.9	100m	100m	No
5.	Chak Road	0.14	10m	10m	No

6.	Bridge orEmbankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

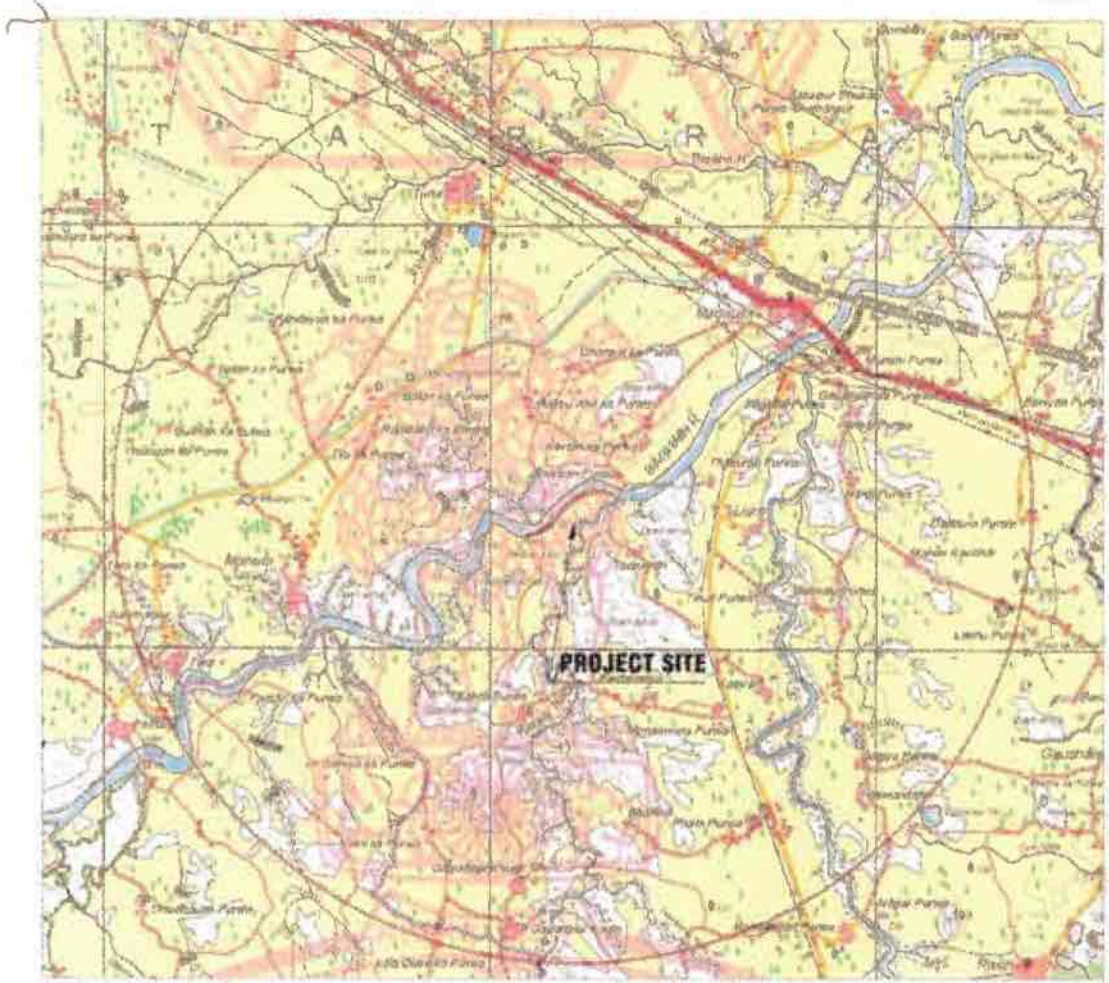
River Bed Morrum Mining- Baghain River, Village–Tarsuma, Tehsil - Atarra, District- Banda, Uttar Pradesh



A	25° 13' 25.350" N	80° 38' 17.160" E
B	25° 13' 25.220" N	80° 38' 8.470" E
C	25° 13' 22.080" N	80° 38' 1.410" E
D	25° 13' 14.220" N	80° 37' 52.550" E
E	25° 13' 12.460" N	80° 37' 50.190" E
F	25° 13' 10.480" N	80° 37' 43.610" E
G	25° 13' 10.930" N	80° 37' 43.670" E
H	25° 13' 11.750" N	80° 37' 46.630" E
H1	25° 13' 15.480" N	80° 37' 52.690" E
I	25° 13' 17.420" N	80° 37' 54.480" E
J	25° 13' 18.330" N	80° 37' 56.370" E
K	25° 13' 23.500" N	80° 38' 1.000" E
L	25° 13' 26.270" N	80° 38' 6.010" E
M	25° 13' 27.410" N	80° 38' 12.620" E

2629

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 2/2, 3

Village - Tarsuma
Tehsil - Atrra
River - Baghain
District - Banda, U.P.

AREA :3.11HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S).

N

0 1200 2400
SCALE 1:40,000 Meters

2630

Site- 99(Block 1):-

The mining site is situated on the river bank of Baghainat Gata No. . 1749kha, 1766, 2421Village- Tera Ba, Tehsil-Atrra, District- Banda, U.P.is having an area of 9.34Ha (Block 1, Block 2, Block 3), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25° 12' 20.520" N	80° 35' 32.880" E
B	25° 12' 18.180" N	80° 35' 37.440" E
C	25° 11' 58.740" N	80° 35' 39.840" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.86	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (MDR)	0.78	50m	25m	No
4.	Railway Station	6.7	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge orEmbankment	7.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 99(Block 2):-

The mining site is situated on the river bank of Baghainat Gata No. . 1749kha, 1766, 2421Village- Tera Ba, Tehsil-Atrra, District- Banda, U.P.

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25° 12' 19.320" N	80° 35' 36.000" E
B	25° 12' 21.180" N	80° 35' 42.600" E
C	25° 12' 18.540" N	80° 35' 41.700" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.87	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (MDR)	1.15	50m	25m	No
4.	Railway Station	7.3	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge orEmbankment	7.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 99(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 1749kha, 1766, 2421Village- Tera Ba, Tehsil-Atrra, District- Banda, U.P.

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25° 12' 21.840" N	80° 35' 42.600" E
B	25° 12' 22.740" N	80° 35' 48.900" E
C	25° 12' 33.060" N	80° 35' 54.120" E
D	25° 12' 33.060" N	80° 35' 54.960" E
E	25° 12' 21.540" N	80° 35' 50.700" E
F	25° 12' 21.180" N	80° 35' 42.600" E

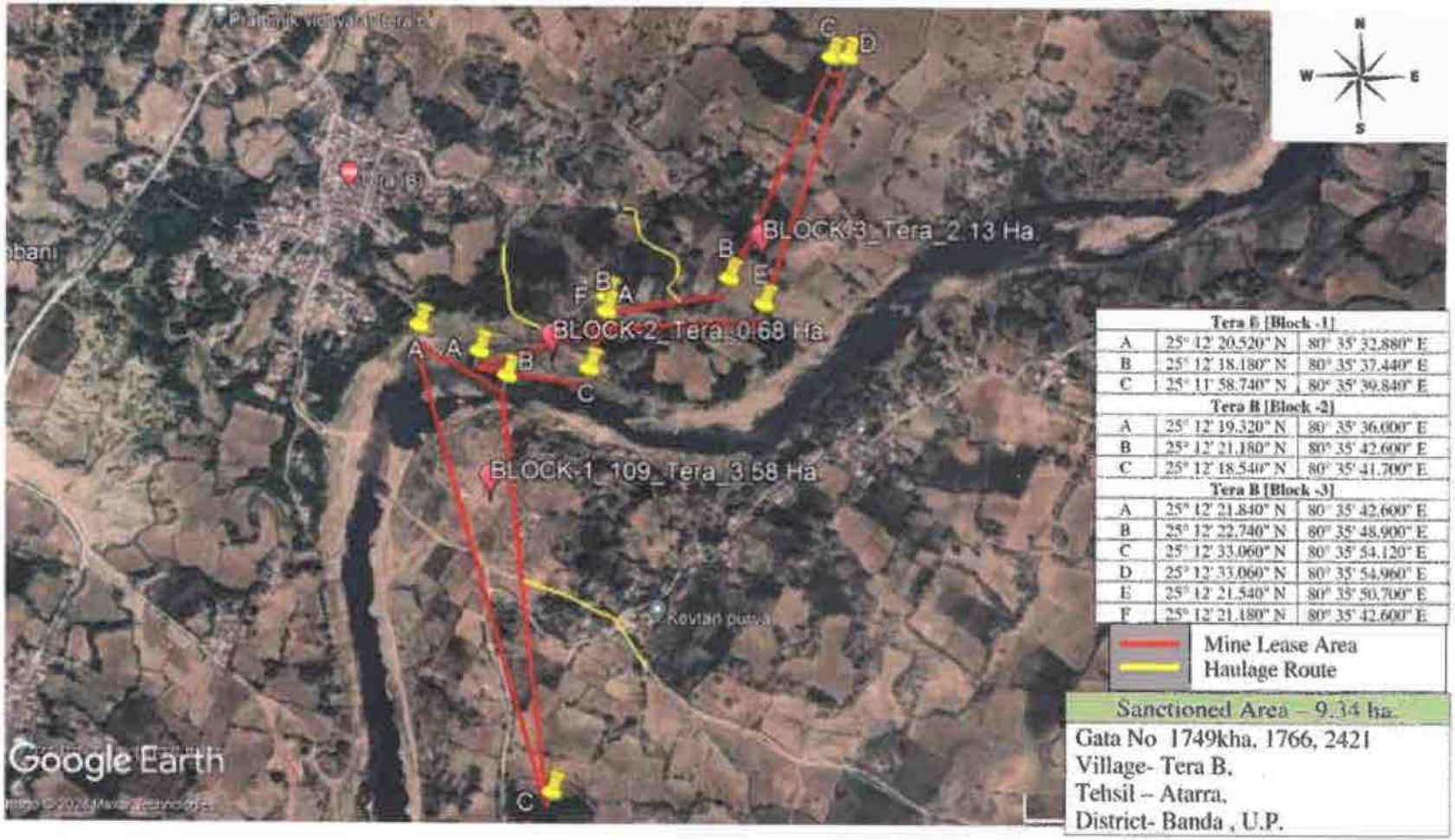
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (MDR)	1.24	50m	25m	No
4.	Railway Station	7.4	100m	100m	No
5.	Chak Road	0.10	10m	10m	No
6.	Bridge orEmbankment	7.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village–Tera B, Tehsil - Atarra, District- Banda, Uttar Pradesh



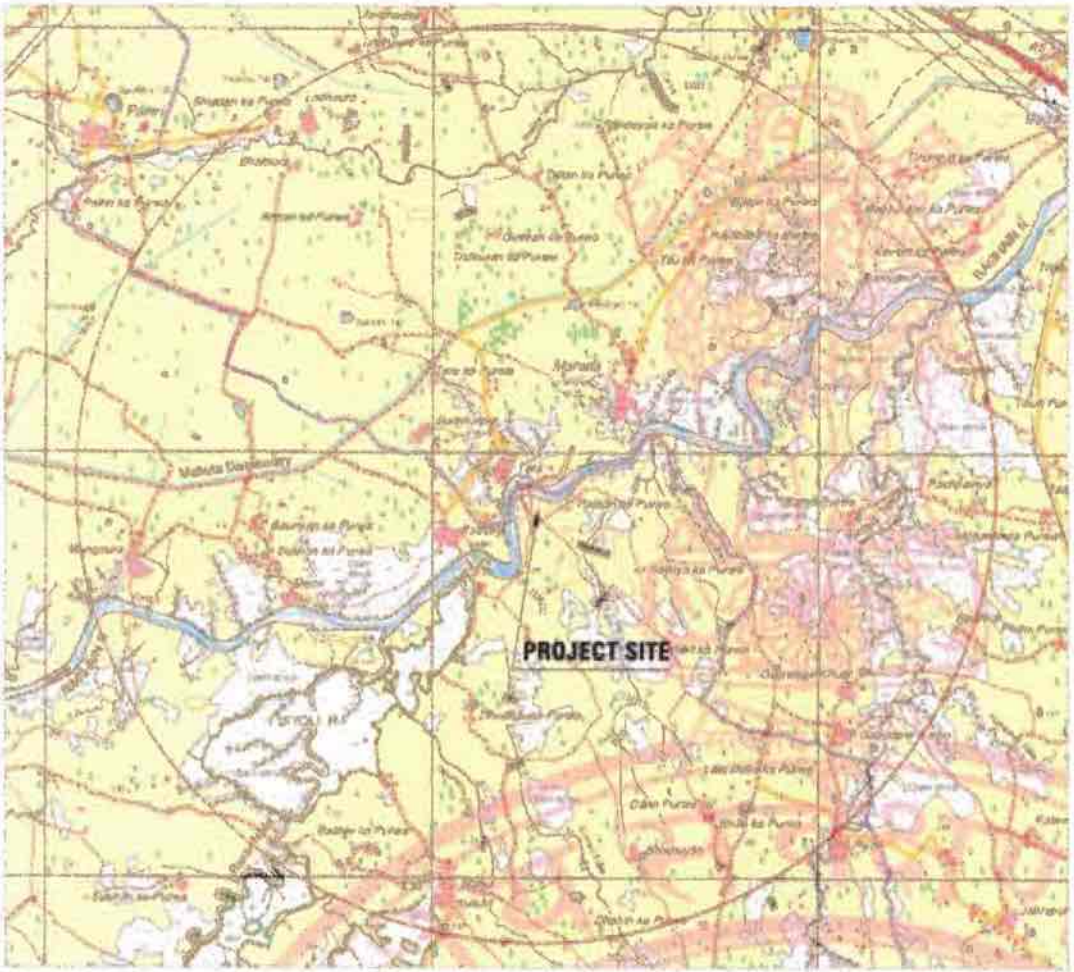
Tera B [Block -1]		
A	25° 12' 20.520" N	80° 35' 32.880" E
B	25° 12' 18.180" N	80° 35' 37.440" E
C	25° 11' 58.740" N	80° 35' 39.840" E
Tera B [Block -2]		
A	25° 12' 19.320" N	80° 35' 36.000" E
B	25° 12' 21.180" N	80° 35' 42.600" E
C	25° 12' 18.540" N	80° 35' 41.700" E
Tera B [Block -3]		
A	25° 12' 21.840" N	80° 35' 42.600" E
B	25° 12' 22.740" N	80° 35' 48.900" E
C	25° 12' 33.060" N	80° 35' 54.120" E
D	25° 12' 33.060" N	80° 35' 54.960" E
E	25° 12' 21.540" N	80° 35' 50.700" E
F	25° 12' 21.180" N	80° 35' 42.600" E

Mine Lease Area
Haulage Route

Sanctioned Area – 9.34 ha.
Gata No 1749kha, 1766, 2421
Village- Tera B,
Tehsil – Atarra,
District- Banda , U.P.

2634

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 1749kha, 1766, 2421

Village - Tera Ba
Tehsil - Atrra
River - Baghain
District - Banda, U.P.

AREA :9.34HA



2635

Site- 100 (Dadau Khadar)

The mining site is situated on the river bank of Yamuna at Gata No. 38/1, 40, 41, 42Mi Village- Dadau Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 12.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Dadau Khadar

Pillar No.	Latitude	Longitude
A	25° 37' 39.200" N	81° 1' 16.700" E
B	25° 37' 56.050" N	81° 1' 17.100" E
C	25° 37' 56.820" N	81° 1' 28.160" E
D	25° 37' 37.760" N	81° 1' 20.940" E
E	25° 37' 38.030" N	81° 1' 19.510" E
F	25° 37' 38.590" N	81° 1' 19.620" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	17.2	50m	50m	No
3.	Road (MDR)	2.6	50m	25m	No
4.	Railway Station	16.3	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	0.37	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village– Dadau Khadar, Khand No.-07, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



2637

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 38/1, 40, 41, 42mi
(Khand No. 07)
Village- Dadau Khadar
Tehsil- Baberu
River : Yamuna
District : Banda, U.P.

AREA :12.0HA



2638

Site- 101 (Sadi Khadar):-

The mining site is situated on the river bank of Ken at Gata No. 4/1, 4/21, 4/22, 4/24, 4/25, 4/26, 4/29, 4/32, 4/33, 4/34, 4/35, 4/36, Village- Sadi khadar, Tehsil-Pailani, District-Banda, U.P. is having an area of 13.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 42' 27.200" N	80° 20' 6.580" E
B	25° 42' 32.380" N	80° 20' 7.490" E
C	25° 42' 7.150" N	80° 20' 45.360" E
D	25° 42' 5.860" N	80° 20' 37.160" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	21.6	50m	50m	No
3.	Road (MDR)	6.4	50m	25m	No
4.	Railway Station	21.4	100m	100m	No
5.	Chak Road	0.30	10m	10m	No
6.	Bridge orEmbankment	11.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

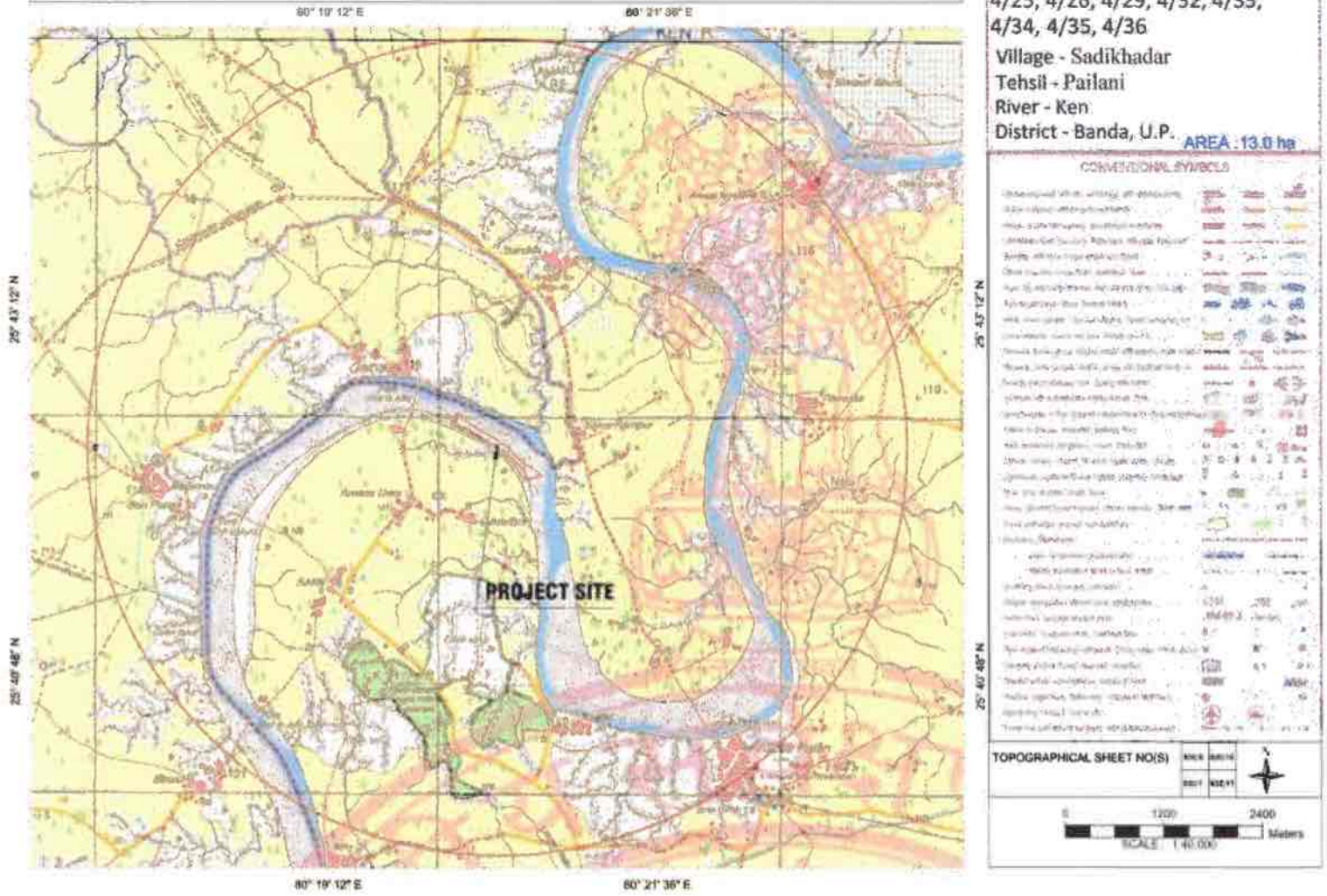
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village– Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



2640

SOI TOPOSHEET MAP OF 5 KM RADIUS



2641

Site- 102 Kanwara (Khand No.-05):-

The mining site is situated on the river bank of Ken at Gata 431/1, (Khand No. 05) is having an area of 23.0 Ha, Village- Kanwara, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25° 30' 51.500" N	80° 17' 26.850" E
B	25° 30' 43.020" N	80° 17' 16.250" E
C	25° 30' 35.340" N	80° 17' 30.180" E
D	25° 30' 38.100" N	80° 17' 34.980" E
E	25° 30' 33.960" N	80° 17' 51.680" E
F	25° 30' 35.700" N	80° 17' 50.280" E
G	25° 30' 37.670" N	80° 17' 48.450" E

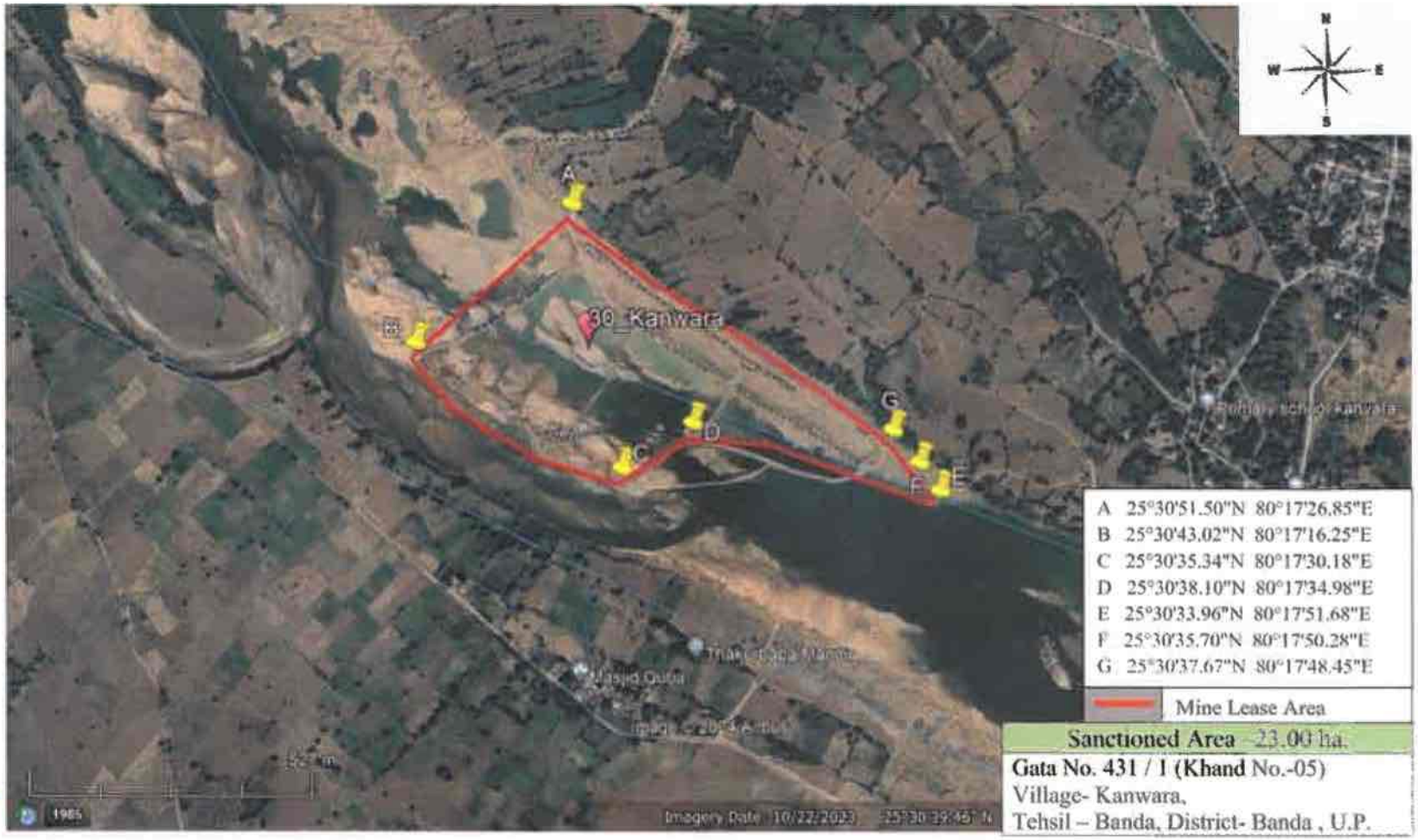
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

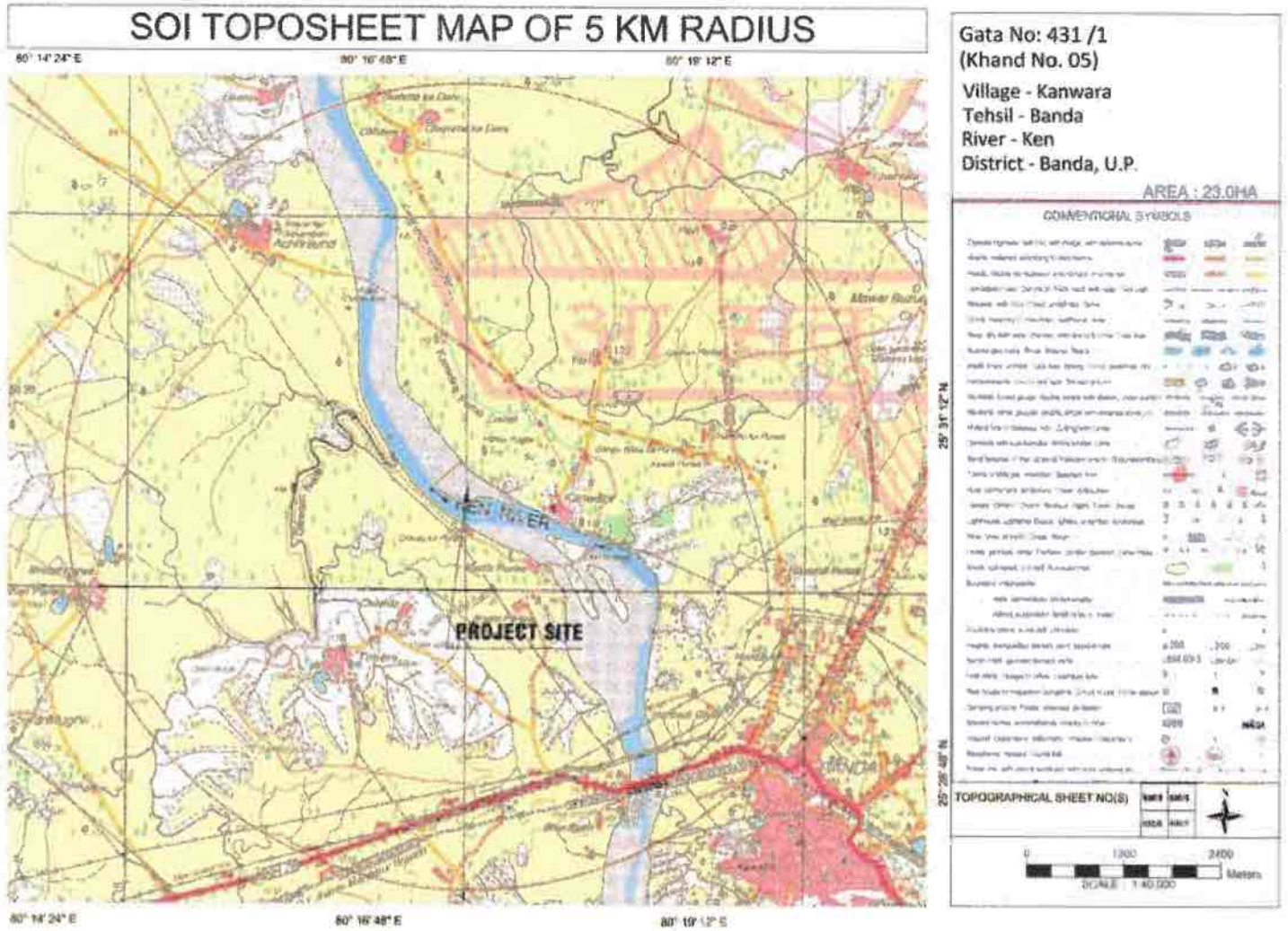
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.5	50m	50m	No
2.	Hospital	4.3	50m	50m	No
3.	Road (SH)	2.5	50m	25m	No
4.	Railway Station	5.3	100m	100m	No
5.	Chak Road	0.2	10m	10m	No
6.	Bridge orEmbankment	2.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Kanwara, Khand No.-05, Tehsil & District- Banda, Uttar Pradesh



2643


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 14' 24" E
80° 16' 48" E
80° 19' 12" E
25° 31' 12" N
25° 28' 48" N
KEN RIVER
PROJECT SITE
BANDA
Gata No: 431 /1
(Khand No. 05)
Village - Kanwara
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA : 23.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
0
1200
2400
Meters

2644

Site- 103 Kanwara (Khand No.-03):-

The mining site is situated on the river bank of Ken at Gata 337/1, 337/4, 337/5, 337/6 (Khand No. 03) is having an area of 24.0 Ha., Village- Kanwara, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25° 31' 26.280" N	80° 16' 56.640" E
B	25° 31' 10.380" N	80° 17' 6.660" E
C	25° 31' 10.920" N	80° 17' 8.880" E
D	25° 31' 5.580" N	80° 17' 12.120" E
E	25° 30' 59.760" N	80° 17' 3.420" E
F	25° 31' 11.400" N	80° 16' 54.840" E
G	25° 31' 8.400" N	80° 16' 52.800" E
H	25° 31' 24.420" N	80° 16' 48.420" E

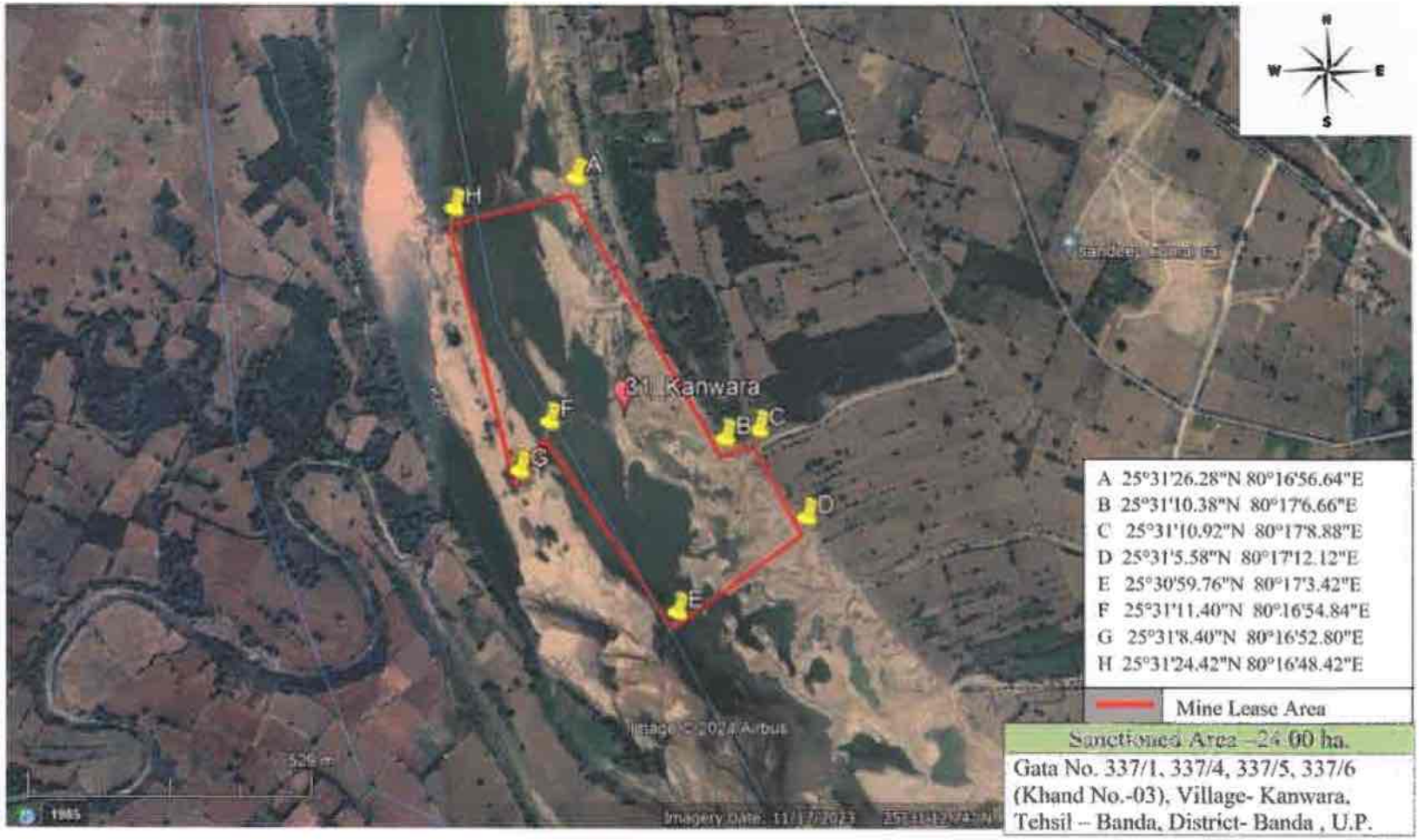
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

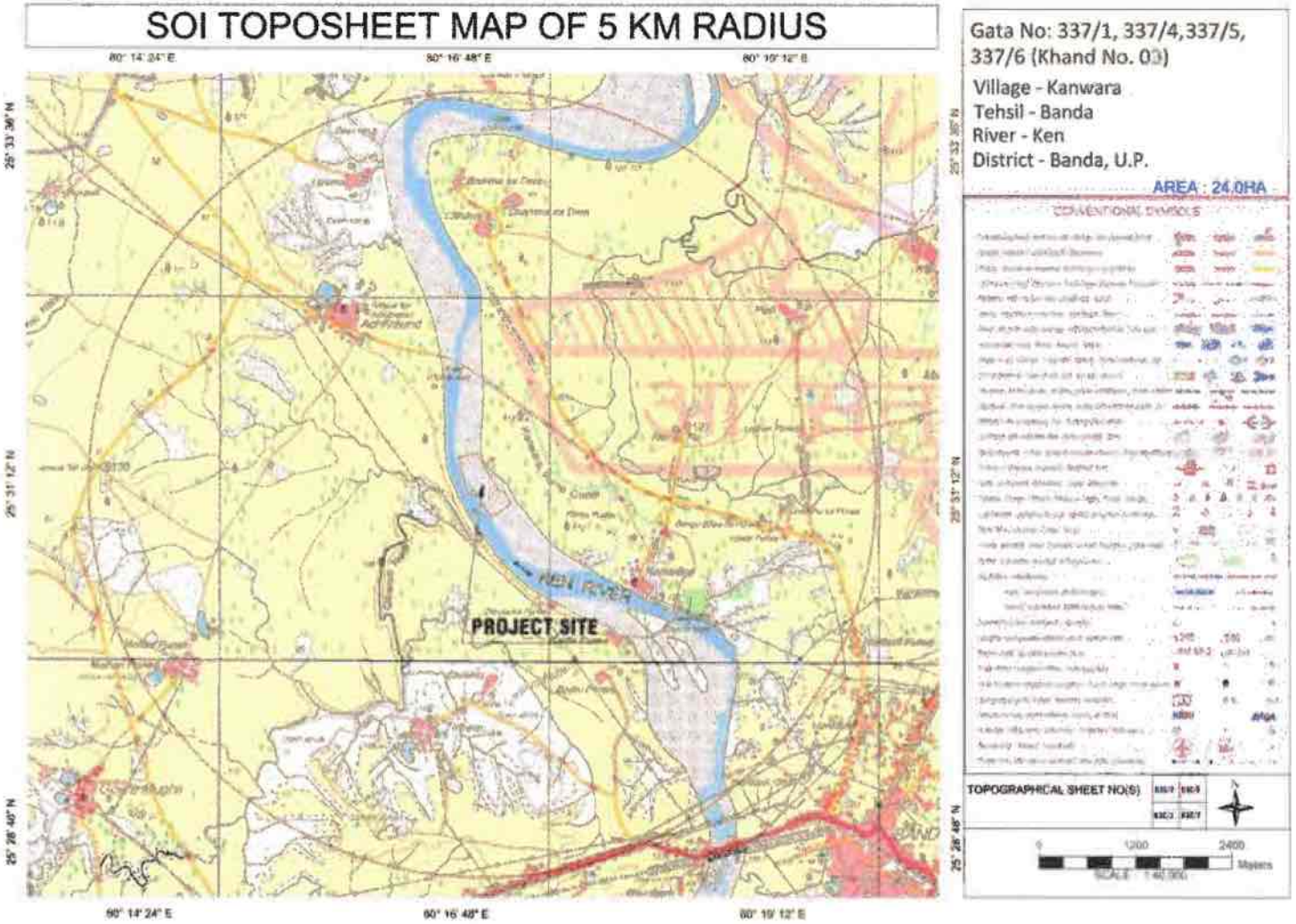
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	5.7	50m	50m	No
3.	Road (SH)	1.3	50m	25m	No
4.	Railway Station	6.6	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge orEmbankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Kanwara, Khand No.-03, Tehsil & District- Banda, Uttar Pradesh



2646


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 14' 24" E
80° 16' 48" E
80° 19' 12" E
25° 33' 36" N
25° 31' 12" N
25° 28' 48" N
PROJECT SITE
KEN RIVER
Gata No: 337/1, 337/4,337/5,
337/6 (Khand No. 03)
Village - Kanwara
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA : 24.0HA
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
0
1200
2400
Meters

Site- 104 Kanwara (Khand No.-01):-

The mining site is situated on the river bank of Ken at Gata 28/1, 28/5, 28/6, 28/7, 29 (Khand No. 01) is having an area of 27.0 Ha, Village- Kanwara, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25°33'39.00"N	80°17'11.76"E
B	25°33'38.24"N	80°17'11.79"E
C	25°33'39.86"N	80°17'04.05"E
D	25°33'39.92"N	80°17'00.57"E
E	25°33'40.33"N	80°16'46.65"E
F	25°33'35.36"N	80°16'36.11"E
G	25°33'28.07"N	80°16'33.58"E
H	25°33'03.76"N	80°16'39.46"E
I	25°33'03.55"N	80°16'38.25"E
I1	25°33'35.34"N	80°16'25.38"E
J	25°33'42.19"N	80°16'26.80"E
K	25°33'48.49"N	80°16'44.32"E

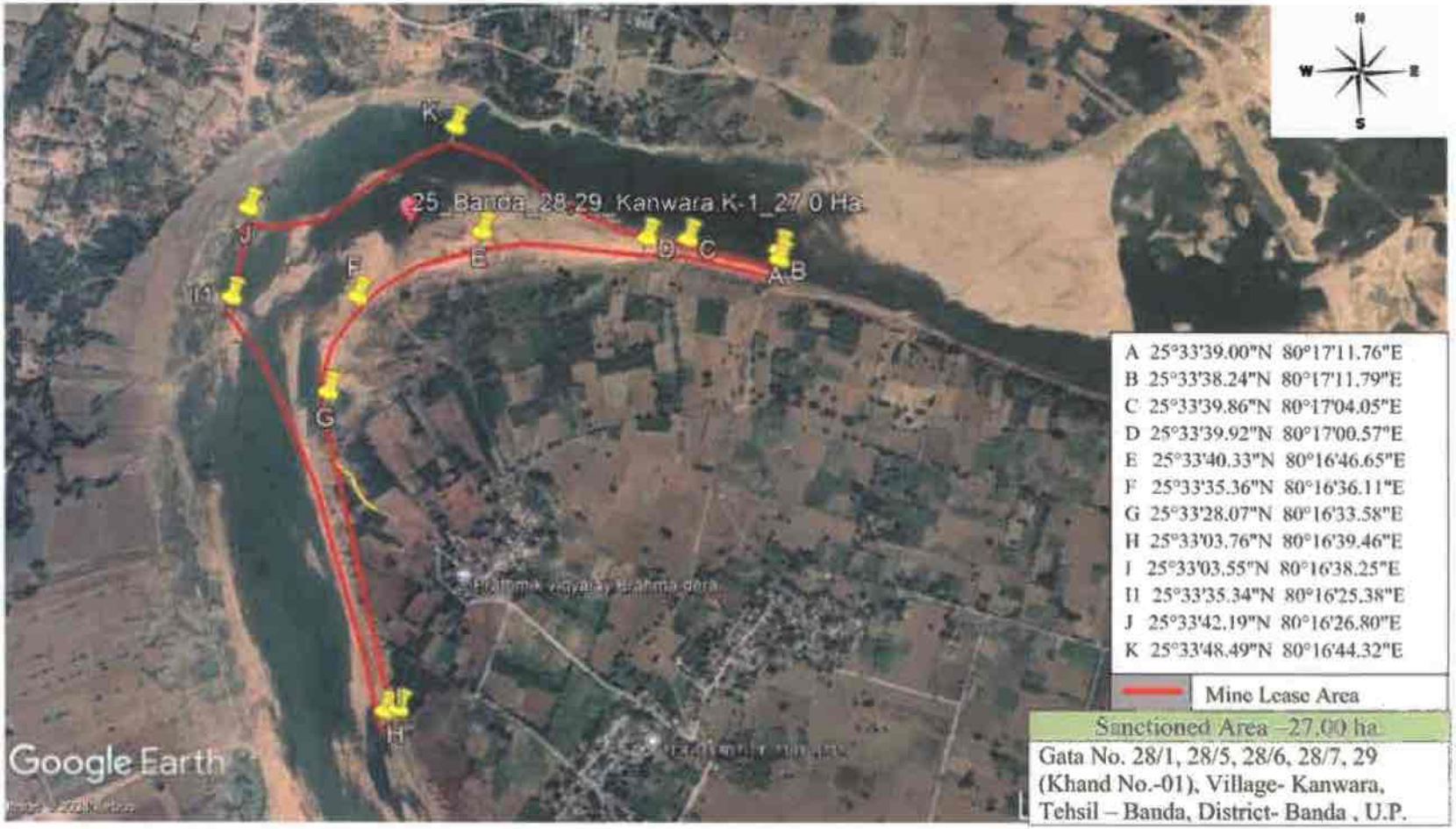
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42and as per SSMMG,2016,is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.1	50m	50m	No
2.	Hospital	8.8	50m	50m	No
3.	Road (MDR)	2.5	50m	25m	No
4.	Railway Station	10.0	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge orEmbankment	1.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village– Kanwara, Khand No.-01, Tehsil & District- Banda, Uttar Pradesh



2649

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 28/1, 28/5,28/6,28/7,29
(Khand No. 01)
Village - Kanwara
Tehsil - Banda
River - Ken
District - Banda, U.P.

AREA : 27.0HA



2650

Site- 105

The mining site is situated on the river bank of Yamuna at Gata No. Part of 6/2 (Khand No.-01), Village- Amlikaur Khadar, Tehsil-Banda, District- Banda, U.P.is having an area of 17.50 Ha, The co-ordinates of Mining lease area is:

Co-ordinates of Mining lease at Village – Amlikaur Khadar [Khand No.-01]

Pillar No.	Latitude	Longitude
A	25°42'25.52"N	80°38'14.33"E
B	25°42'24.12"N	80°38'26.93"E
C	25°42'8.20"N	80°38'23.09"E
D	25°42'11.92"N	80°38'9.61"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.8	50m	50m	No
2.	Hospital	16.3	50m	50m	No
3.	Road (MDR)	1.50	50m	25m	No
4.	Railway Station	28.3	100m	100m	No
5.	Chak Road	0.22	10m	10m	No
6.	Bridge orEmbankment	3.17	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Amlikaur khadar, Khand-01, Tehsil & District- Banda, Uttar Pradesh



Coordinates		
A	25°42'25.52"N	80°38'14.33"E
B	25°42'24.12"N	80°38'26.93"E
C	25°42'8.20"N	80°38'23.09"E
D	25°42'11.92"N	80°38'9.61"E

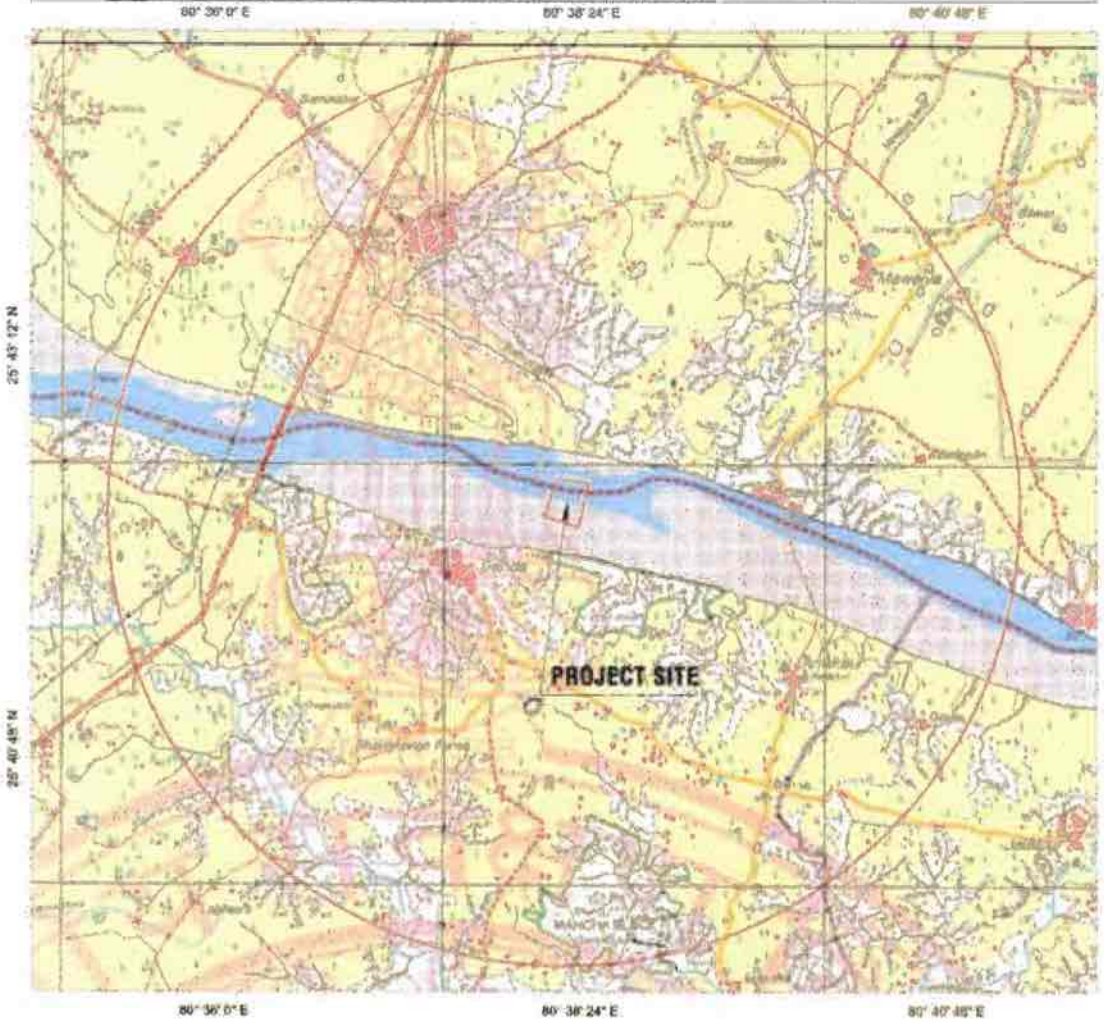
Mine Lease Area

Sanctioned Area – 17.50 ha.

Gata No. 6/2, Khand-1
Village- Amlikaur Khadar,
Tehsil – Banda, District- Banda , U.P.

2652

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 6/2
(Khand No. 01)
Village - Amlikaur Khadar
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA : 17.50 ha



2653

Site- 106

The mining site is situated on the river bank of Yamuna at Gata No. Part of 6/2 (Khand No.-02), Village- Amlikaur Khadar, Tehsil-Banda, District- Banda, U.P. is having an area of 17.50 Ha, The co-ordinates of Mining lease area is:

Co-ordinates of Mining lease at Village – AmlikaurKhadar [Khand No.-02]

Pillar No.	Latitude	Longitude
A	25°42'24.12"N	80°38'26.93"E
B	25°42'23.19"N	80°38'39.29"E
C	25°42'6.05"N	80°38'34.56"E
D	25°42'8.20"N	80°38'23.09"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.2	50m	50m	No
2.	Hospital	16.05	50m	50m	No
3.	Road (MDR)	1.53	50m	25m	No
4.	Railway Station	28.2	100m	100m	No
5.	Chak Road	0.54	10m	10m	No
6.	Bridge orEmbankment	3.56	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

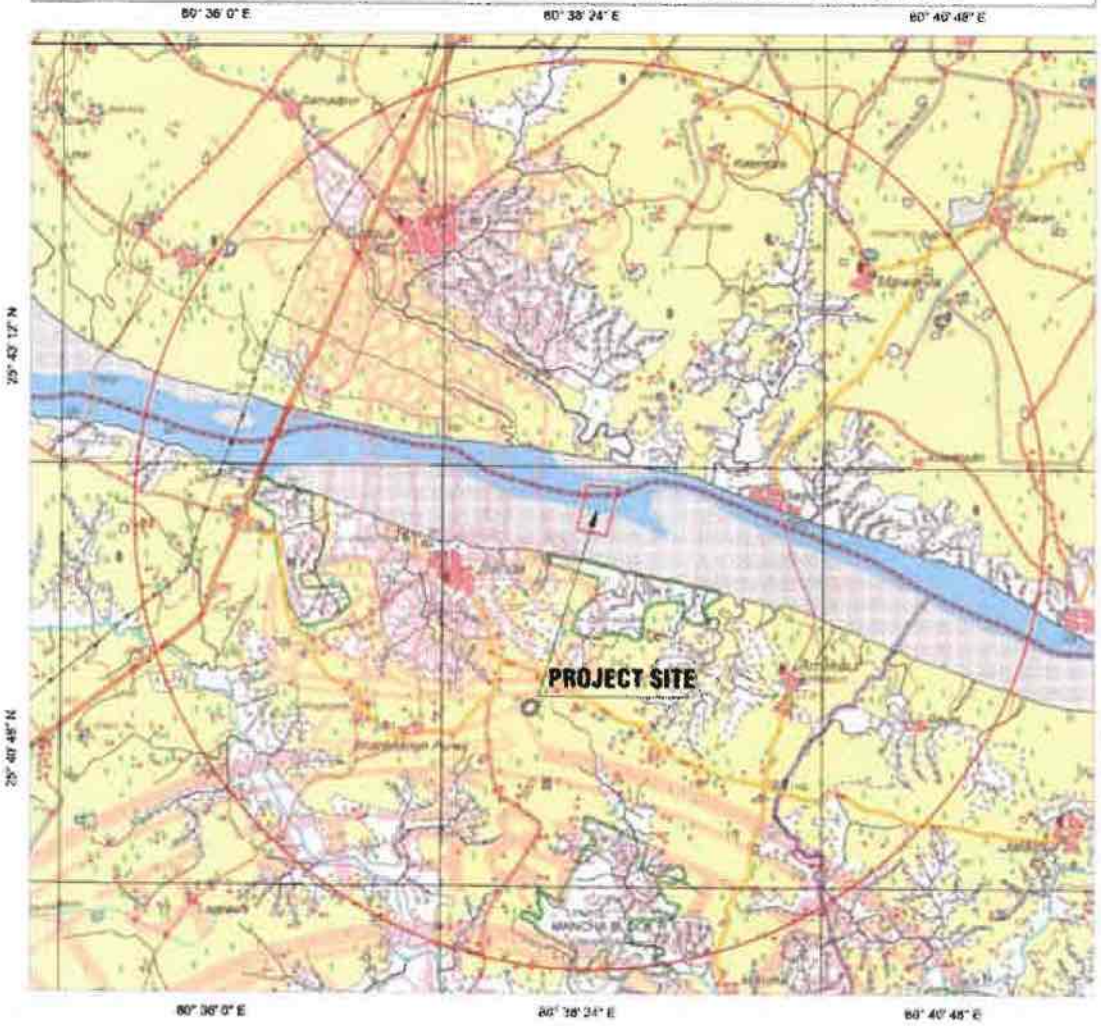
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Amlikaur Khadar, Khand-02, Tehsil & District- Banda, Uttar Pradesh



2655

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 6/2
(Khand No. 02)
Village - Amlikaur Khadar
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA : 17.50 ha



2656

Site- 107

The mining site is situated on the river bank of Yamuna at Gata No. Part of 6/2 (Khand No.-03), Village- AmlikaurKhadar, Tehsil-Banda, District- Banda, U.P.is having an area of 17.50 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – AmlikaurKhadar [Khand No.-03]

Pillar No.	Latitude	Longitude
A	25°42'23.19"N	80°38'39.29"E
B	25°42'22.42"N	80°38'49.89"E
C	25°42'3.92"N	80°38'46.08"E
D	25°42'6.05"N	80°38'34.56"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	15.7	50m	50m	No
3.	Road (MDR)	1.56	50m	25m	No
4.	Railway Station	28.05	100m	100m	No
5.	Chak Road	0.45	10m	10m	No
6.	Bridge orEmbankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Amlikaur Khadar, Khand-03, Tehsil & District- Banda, Uttar Pradesh



Coordinates		
A	25°42'23.19"N	80°38'39.29"E
B	25°42'22.42"N	80°38'49.89"E
C	25°42'3.92"N	80°38'46.08"E
D	25°42'6.05"N	80°38'34.56"E

Mine Lease Area

Sanctioned Area – 17.50 ha.

Gata No. 6/2 ,Khand-3
Village- Amlikaur Khadar,
Tehsil – Banda, District- Banda , U.P.

2658

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 6/2
(Khand No. 03)
Village - Amlikaur Khadar
Tehsil - Banda
River - Yamuna
District - Banda, U.P.

AREA : 17.50HA



TOPOGRAPHICAL SHEET NO(S)

2659

Site- 108

The mining site is situated on the river bank of Yamuna at Gata No. Part of 6/2 (Khand No.-04), Village- Amlikaur Khadar, Tehsil-Banda, District- Banda, U.P.is having an area of 17.50 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – AmlikaurKhadar [Khand No.-04]

Pillar No.	Latitude	Longitude
A	25°42'22.42"N	80°38'49.89"E
B	25°42'21.74"N	80°38'59.00"E
C	25°42'0.81"N	80°38'57.46"E
D	25°42'2.89"N	80°38'51.51"E
E	25°42'3.92"N	80°38'46.08"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	15.4	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	27.9	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge orEmbankment	4.25	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village– Amlikaur Khadar, Khand-04, Tehsil & District- Banda, Uttar Pradesh



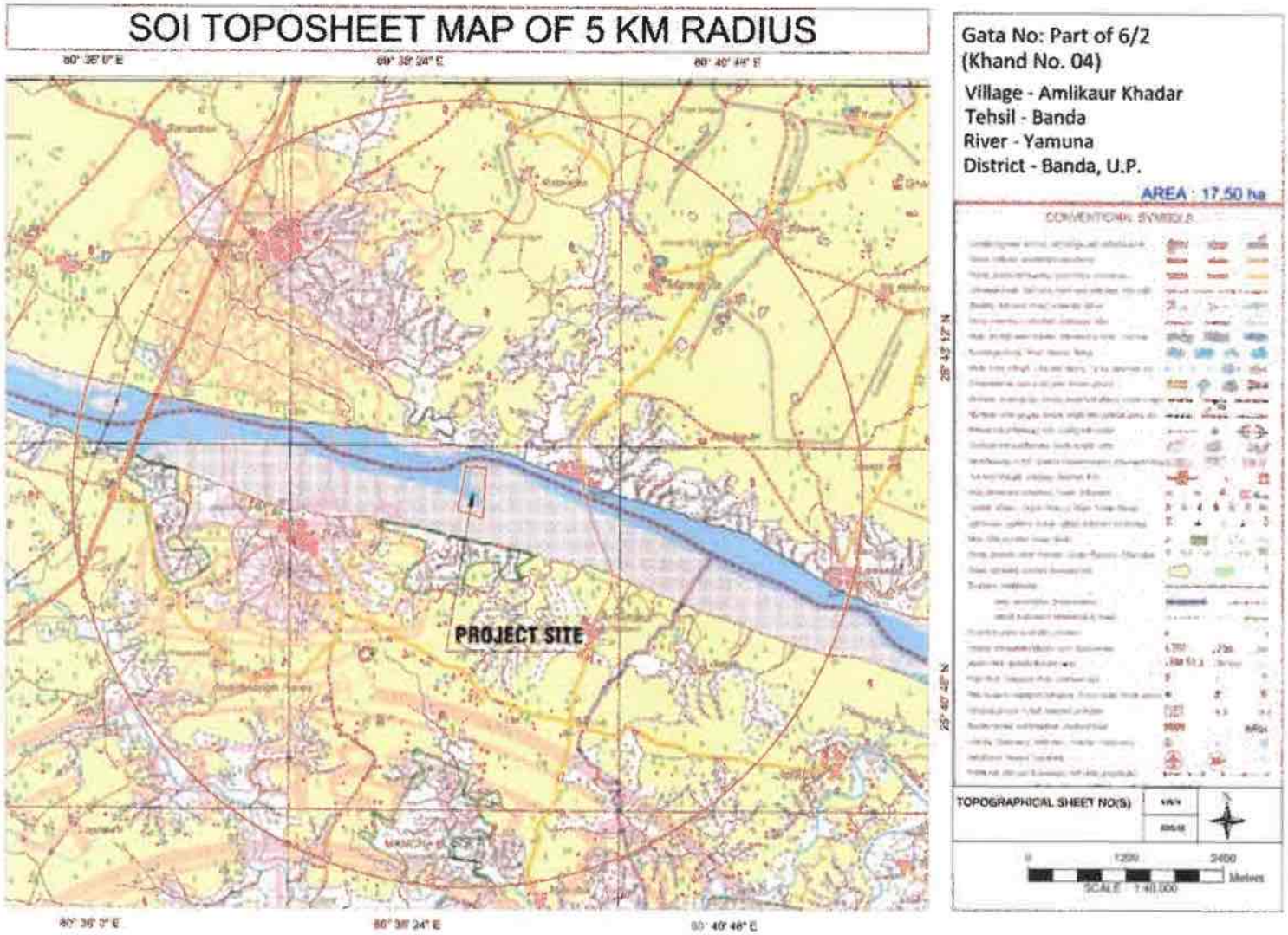
Coordinates		
A	25°42'22.42"N	80°38'49.89"E
B	25°42'21.74"N	80°38'59.00"E
C	25°42'0.81"N	80°38'57.46"E
D	25°42'2.89"N	80°38'51.51"E
E	25°42'3.92"N	80°38'46.08"E

Mine Lease Area

Sanctioned Area – 17.50 ha.

Gata No. 6/2 ,Khand-4
Village- Amlikaur Khadar,
Tehsil – Banda, District- Banda , U.P.

2661


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 36' 0" E
80° 38' 24" E
80° 40' 48" E
25° 43' 12" N
25° 40' 48" N
PROJECT SITE
Gata No: Part of 6/2
(Khand No. 04)
Village - Amlikaur Khadar
Tehsil - Banda
River - Yamuna
District - Banda, U.P.
AREA : 17.50 ha
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S)
0
1200
2400
Meters
SCALE 1:40,000

2662

Site- 109

The mining site is situated on the river bank of Yamuna at Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-01), Village- Amedhi Khadar, Tehsil-Baberu, District- Banda, U.P.is having an area of 16.80 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Amedhi Khadar [Khand No.-01]

Pillar No.	Latitude	Longitude
A	25°35' 41.92" N	81°1' 33.38" E
B	25°35' 53.47" N	81°1' 41.56" E
C	25°36' 4.92" N	81°1' 46.44" E
D	25°36' 12.09" N	81°1' 49.08" E
E	25°36' 19.14" N	81°1' 51.16" E
F	25°36' 17.89" N	81°1' 53.81" E
G	25°36' 14.52" N	81°1' 51.91" E
H	25°35' 59.19" N	81°1' 50.98" E
I	25°35' 39.27" N	81°1' 38.35" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.12	50m	50m	No
2.	Hospital	5.4	50m	50m	No
3.	Road (MDR)	5.6	50m	25m	No
4.	Railway Station	19.8	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge orEmbankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site-5

River Bed Morrum Mining- Yamuna River, Village– Amedhi Khadar, Khand No.-01, Tehsil – Baberu, District- Banda, U.P.



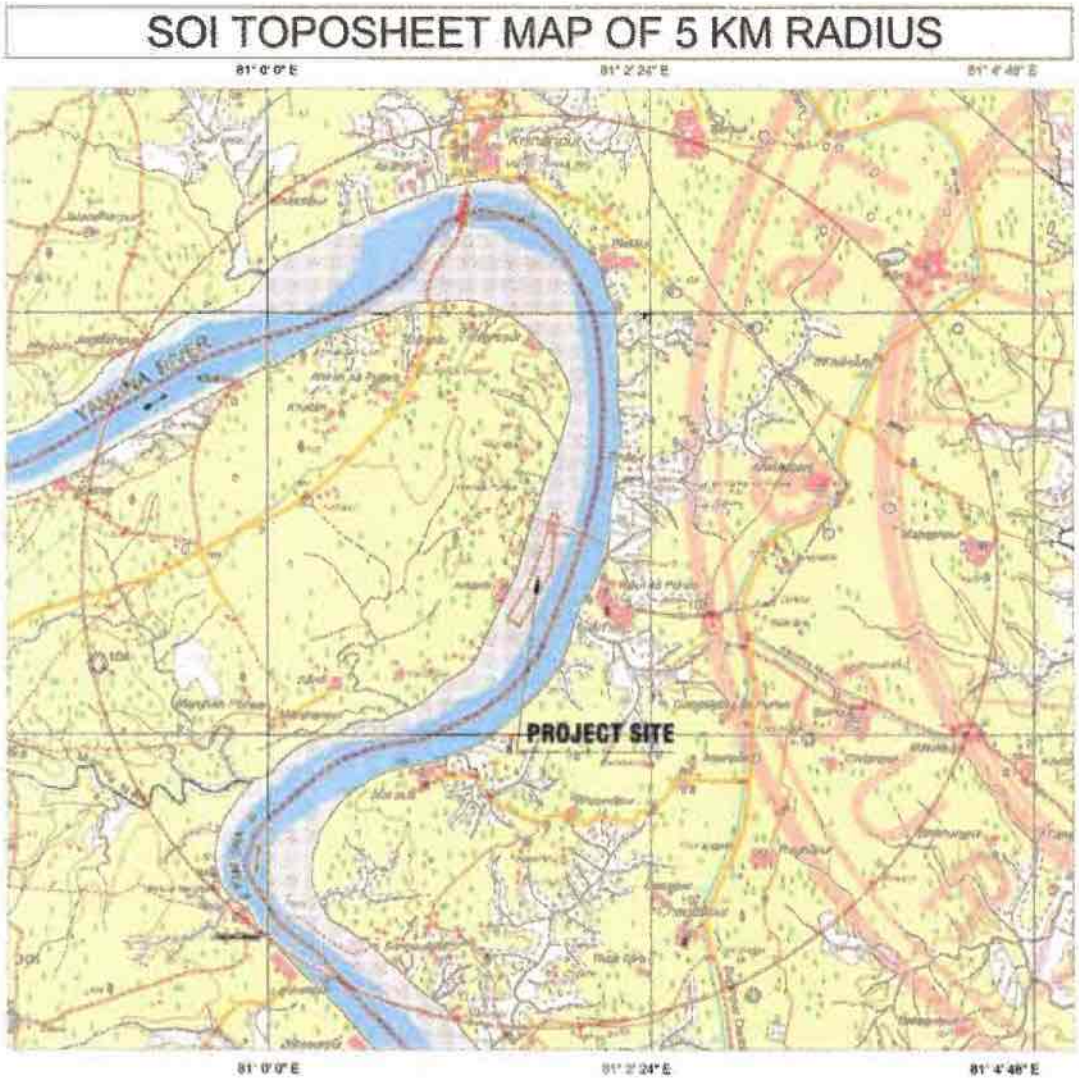
Coordinates		
A	25°35'41.92"N	81° 1'33.38"E
B	25°35'53.47"N	81° 1'41.56"E
C	25°36'4.92"N	81° 1'46.44"E
D	25°36'12.09"N	81° 1'49.08"E
E	25°36'19.14"N	81° 1'51.16"E
F	25°36'17.89"N	81° 1'53.81"E
G	25°36'14.52"N	81° 1'51.91"E
H	25°35'59.19"N	81° 1'50.98"E
I	25°35'39.27"N	81° 1'38.35"E

Mine Lease Area

Sanctioned Area – 16.80 ha.

Gata No. 69/94 ,69/95, 69/96, Khand No.-1, Village- Amedhi Khadar, Tehsil – Baberu, District- Banda , U.P.

2664



Gata No: 69/94, 69/95,
Part of 69/96 (Khand No. 01)
Village - Amedhi Khadar
Tehsil - Baberu
River - Yamuna
District - Banda, U.P.

AREA : 16.80 ha

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

SCALE 1:40,000

2665

Site- 110

The mining site is situated on the river bank of Yamuna at Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-02), Village- AmedhiKhadar, Tehsil-Baberu, District- Banda, U.P.is having an area of 17.50 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Amedhi Khadar [Khand No.-02]

Pillar No.	Latitude	Longitude
A	25°35' 9.52" N	81°1' 6.31" E
B	25°35' 18.32" N	81°1' 17.23" E
C	25°35' 38.35" N	81° 1' 31.24" E
D	25°35' 41.92" N	81° 1' 33.38" E
E	25°35' 39.27" N	81° 1' 38.35" E
F	25°35' 20.74" N	81° 1' 25.13" E
G	25°35' 17.98" N	81° 1' 21.47" E
H	25°35' 5.14" N	81° 1' 8.56" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	19.3	50m	50m	No
3.	Road (MDR)	6.7	50m	25m	No
4.	Railway Station	20.3	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge orEmbankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site-6

River Bed Morrum Mining- Yamuna River, Village– Amedhi khadar, Khand No.-02, Tehsil- Baberu, District- Banda, U.P.



Coordinates		
A	25°35' 9.52" N	81° 1' 6.31" E
B	25°35' 18.32" N	81°1' 17.23" E
C	25°35' 38.35" N	81° 1' 31.24" E
D	25°35' 41.92" N	81° 1' 33.38" E
E	25°35' 39.27" N	81° 1' 38.35" E
F	25°35' 20.74" N	81° 1' 25.13" E
G	25°35' 17.98" N	81° 1' 21.47" E
H	25°35' 5.14" N	81° 1' 8.56" E

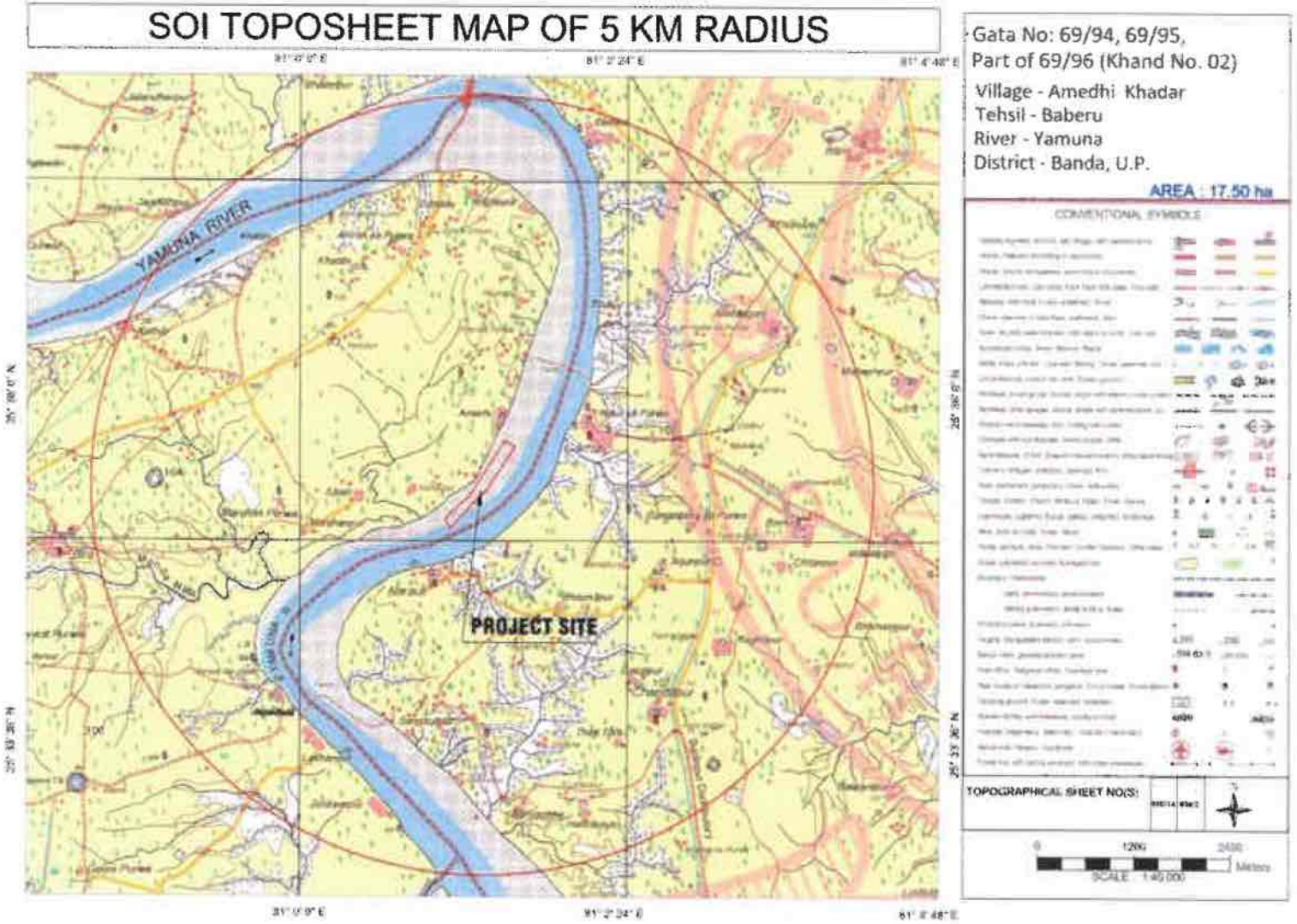
Mine Lease Area

Sanctioned Area – 17.50 ha

Gata No. 69/94, 69/95, Part of 69/96
(Khand No.-02)
Village- Amedhi Khadar,
Tehsil – Baberu, District- Banda , U.P.

2667

SOI TOPOSHEET MAP OF 5 KM RADIUS



2668

Site- 111

The mining site is situated on the river bank of Yamunaat Gata No. Part of 2/1 (Khand No.-01), Village- GauraKhadar, Tehsil-Baberu, District- Banda, U.P.is having an area of 9.00 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – GauraKhadar [Khand No.-01]

Pillar No.	Latitude	Longitude
A	25°41' 39.61" N	80° 40' 40.49" E
B	25°41' 35.10" N	80° 40' 46.93" E
C	25°41' 29.19" N	80° 40' 52.12" E
D	25°41' 26.32" N	80° 40' 51.20" E
E	25°41' 31.00" N	80° 40' 35.99" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.0	50m	50m	No
2.	Hospital	12.2	50m	50m	No
3.	Road (MDR)	2.0	50m	25m	No
4.	Railway Station	27.6	100m	100m	No
5.	Chak Road	0.18	10m	10m	No
6.	Bridge orEmbankment	5.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site-7

River Bed Morrum Mining- Yamuna River, Village– Gaura khadar, Khand No.-01, Tehsil- Baberu, District- Banda, U.P.



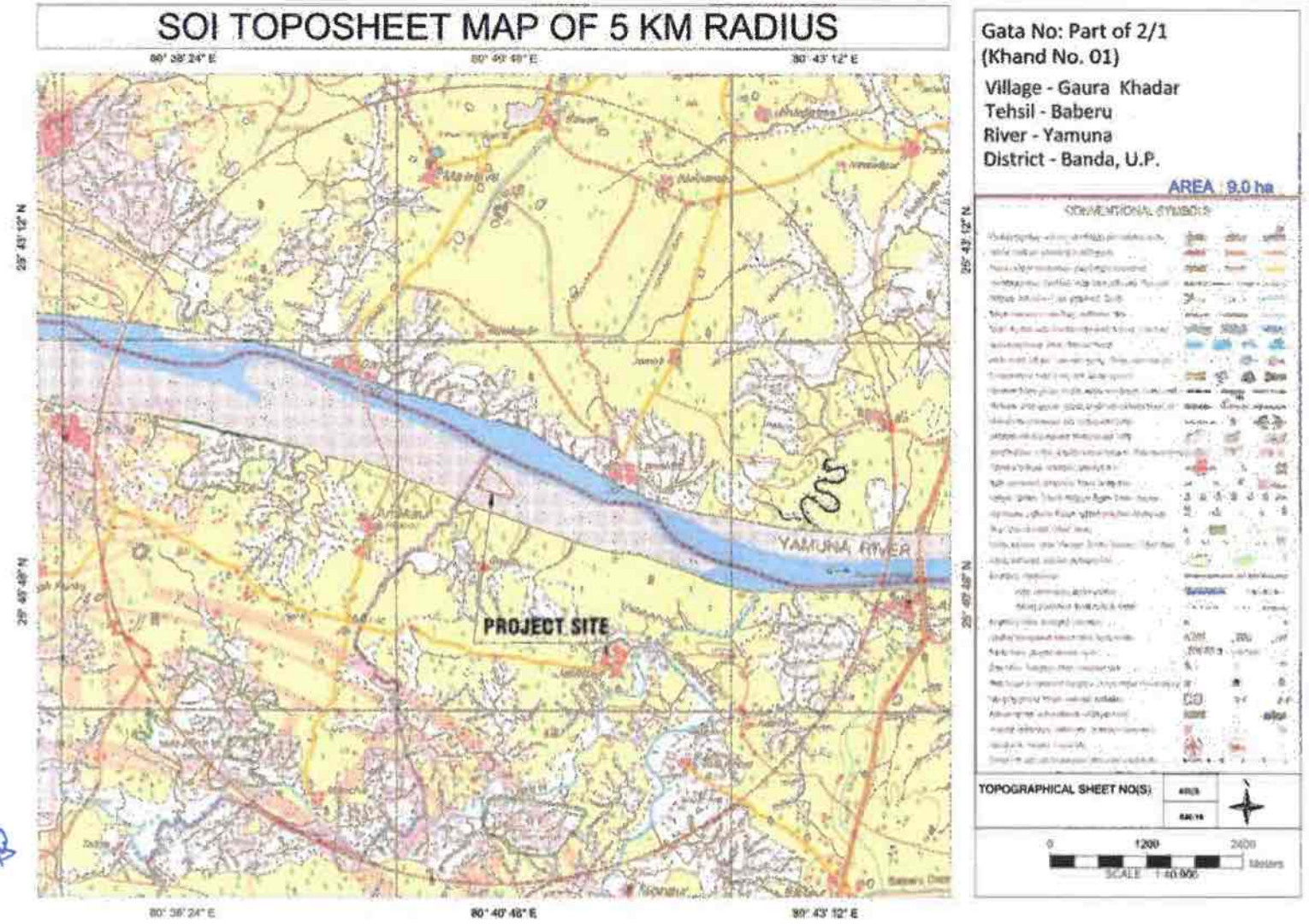
Coordinates		
A	25°41' 39.61" N	80° 40' 40.49" E
B	25°41' 35.10" N	80° 40' 46.93" E
C	25°41' 29.19" N	80° 40' 52.12" E
D	25°41' 26.32" N	80° 40' 54.20" E
E	25°41' 31.09" N	80° 40' 25.99" E

Mine Lease Area

Sanctioned Area – 9.00 ha.

Gata No. Part of 2/1 (Khand No.-01)
Village- Gaura Khadar,
Tehsil – Baberu, District- Banda , U.P.

2670


SOI TOPOSHEET MAP OF 5 KM RADIUS
80° 38' 24" E
80° 40' 48" E
80° 43' 12" E
25° 43' 12" N
25° 40' 48" N
YAMUNA RIVER
PROJECT SITE
Gata No: Part of 2/1
(Khand No. 01)
Village - Gaura Khadar
Tehsil - Baberu
River - Yamuna
District - Banda, U.P.
AREA : 9.0 ha
CONVENTIONAL SYMBOLS
TOPOGRAPHICAL SHEET NO(S):
0
1200
2400
Meters
SCALE 1:40,000

Site- 112

The mining site is situated on the river bank of Yamunaat Gata No. Part of 138/1, Village-Gazipur Khadar, Tehsil-Pailani, District- Banda, U.P.is having an area of 20.00 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – GazipurKhadar

Pillar No.	Latitude	Longitude
A	25°54' 27.20" N	80° 24' 21.55" E
B	25°54' 32.44" N	80° 24' 21.80" E
C	25° 54' 31.96" N	80° 24' 28.91" E
D	25° 54' 38.22" N	80° 24' 29.39" E
E	25° 54' 36.70" N	80° 24' 45.95" E
F	25° 54' 25.00" N	80° 24' 45.12" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (MDR)	0.70	50m	25m	No
4.	Railway Station	18.0	100m	100m	No
5.	Chak Road	0.40	10m	10m	No
6.	Bridge orEmbankment	0.70	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

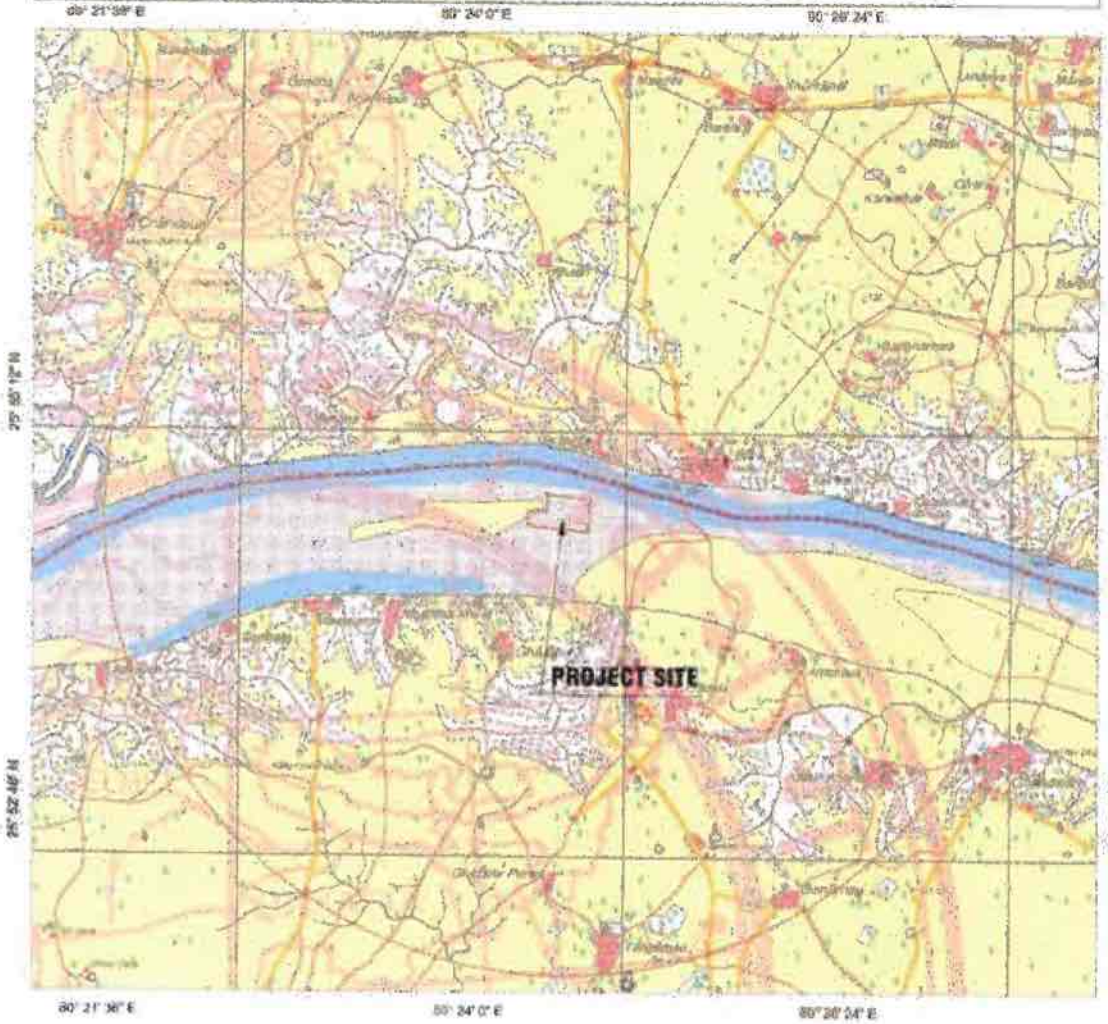
Satellite Imagery of Mining Site-8

River Bed Morrum Mining- Yamuna River, Village– Gazipur Khadar, Tehsil- Pailani, District- Banda, U.P.



2673

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Part of 138/1

Village - Gazipur Khadar
Tehsil - Pailani
River - Yamuna
District - Banda, U.P.

AREA : 20.0 ha



2674

Site- 113:-

Private Patta Land (Existing):

The mining site is situated on the Private Land of Shri Devendra Singh S/o Shri Amar Singh at Gata No. 836, 840, 841, 842, 843 & 844 Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25°46'48.918"N	80°33'40.500"E
B	25°46'48.439"N	80°33'43.088"E
C	25°46'49.051"N	80°33'47.145"E
D	25°46'48.914"N	80°33'49.668"E
E	25°46'48.129"N	80°33'49.143"E
F	25°46'47.935"N	80°33'49.471"E
G	25°46'46.693"N	80°33'48.949"E
H	25°46'47.485"N	80°33'42.569"E
I	25°46'48.611"N	80°33'40.378"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.2	50 m	50 m	No
2.	Hospital	9.0	50 m	50 m	No
3.	Road (SH)	2.9	50 m	25 m	No
4.	Railway Station	77.4	100 m	100 m	No
5.	Chak Road	0.27	10 m	10 m	No
6.	Bridge or Embankment	2.9	200 m	200 m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village-- Sadi madanpur, Tehsil- Pailani, District- Banda, Uttar Pradesh



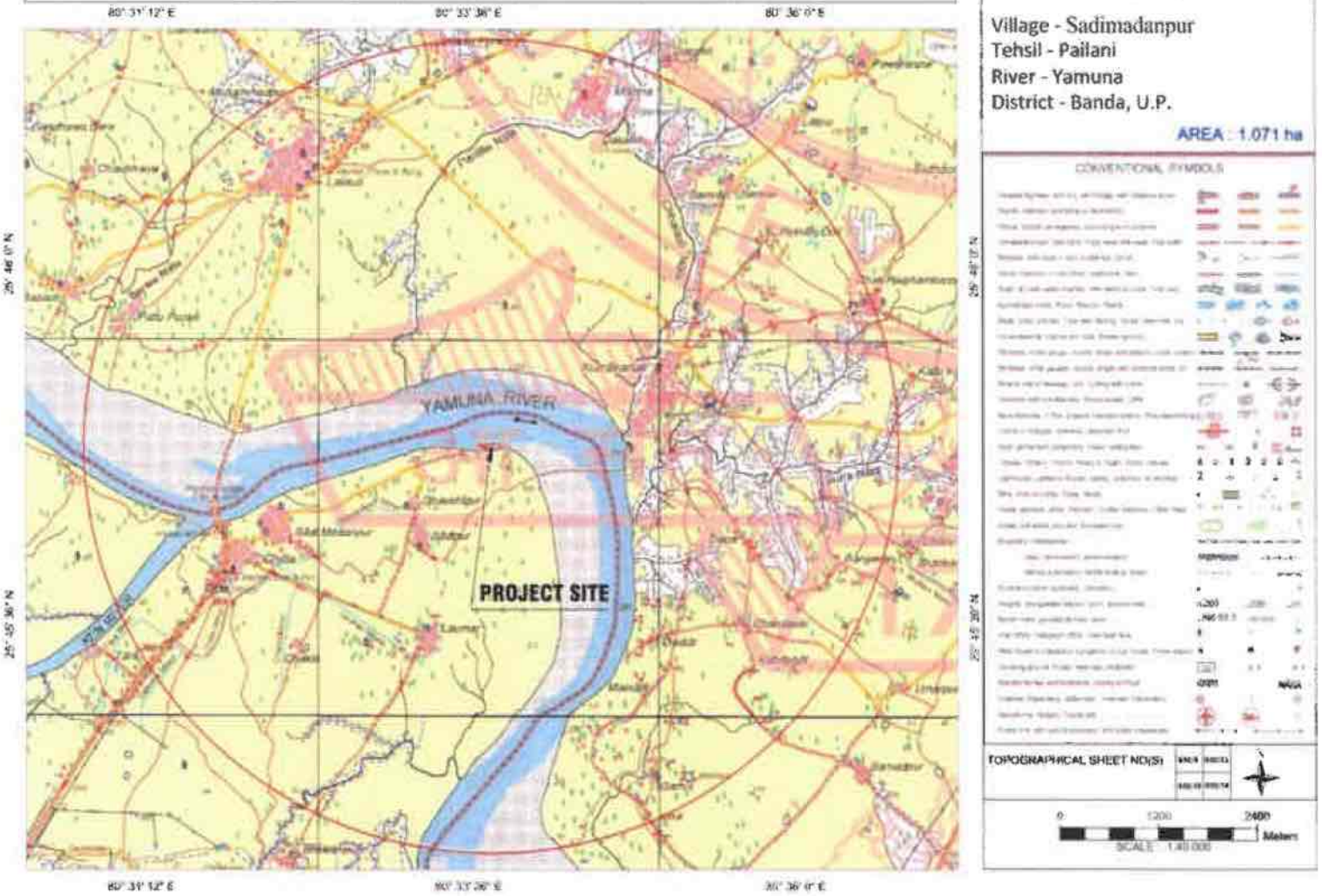
Coordinates		
A	25°46'48.918"N	80°33'40.500"E
B	25°46'48.439"N	80°33'43.088"E
C	25°46'49.051"N	80°33'47.145"E
D	25°46'48.914"N	80°33'49.668"E
E	25°46'48.129"N	80°33'49.143"E
F	25°46'47.935"N	80°33'49.471"E
G	25°46'46.693"N	80°33'48.949"E
H	25°46'47.485"N	80°33'42.569"E
I	25°46'48.611"N	80°33'40.378"E

Mine Lease Area

Sanctioned Area – 1.071 ha.
Gata No. 836, 840, 841, 842, 843 & 844
Village- Sadi madanpur,
Tehsil – Pailani, District- Banda , U.P.

2676

SOI TOPOSHEET MAP OF 5 KM RADIUS



2677

18.2 IMPACT ON ENVIRONMENT AND SOCIO-ECONOMIC ASPECT OF THE DISTRICT

Unscientific Sand mining has been one of the serious environmental problems in recent years, as the rivers are widely exploited for river bed materials like sand. This often results in land degradation, loss of aesthetic beauty of the land, loss of agricultural lands, river bed degradation and lost riparian habitat. The positive impact of sand mining on socio-economic status of community occurred in job opportunities, income, economic activities, social activities and infrastructure. On the basis of the ECs issued by SEIAA, UP, which are existing in the district Banda in the river bed of the Yamuna , Ken, Baghain and Ranj River it is evident that these leases are providing direct livelihood for more than 1,900 persons. In a district where MSME Industries are very few in number and marginal other workers in the villages along the river banks (all four rivers) are 9,771 and non-workers are only 2,42,403, these mining projects play an important role. Nearly 2000 persons are directly involved in mining operations and 7,130 persons are involved in transportation activities on daily basis. Besides satellite occupations in the vicinity like food joints, tea stalls, vehicle repairing workshops, vehicle washing workshops will get a boom, not to mention local shopkeepers and businessman. Proposed plantation of approx. 10,000 saplings will definitely help in improving air quality and landscape and attract avifauna. The amount earmarked for Environmental Management Plan (Rs. 4,16,57,196/-) will make the area more sustainable. Another Rs. 2,21,07,662 /- is allocated for Corporate Social Responsibility of the project proponents towards the betterment of project villages that may be used as per the requirements of local people. This amount may be used in school/Primary Health Care building repairs, public toilet construction, solar light installation, automatic sanitary pad wending machines, infrastructure support to the schools and road repairing. These activities need proper planning and execution. Primarily, the role of sand is vital with regards to the protection of the banks, it acts as a buffer against strong flow by reducing their impacts as they reach the bank. Sand when mined in larger quantities that exceeds the rate at which it is

being replenished would pose a threat to nearby bridges since erosion will cause the river mouth to widen. Unscientific mining which causes river bed degradation (Channel incision) can undermine bridge piers and expose buried pipelines and other infrastructure causing damage to public and private property. Unscientific mining activities will have an impact upon the river's water quality too. Impacts include increased short term turbidity at the mining site due to suspension of sediment, sedimentation due to stockpiling and dumping of excess mining materials and organic particulate matter, and oil spills or leakage from excavation machinery and transportation vehicles. Unscientific mining can have other costly effects beyond the immediate mine sites. Many hectares of fertile land are lost, as well as valuable timber resources and wildlife habitats in the riparian areas. Unscientific mining can cause changes to channel morphology in rivers through the lowering of the riverbed during extraction. This is enhanced by the disruption to bed amour caused by excavations and the movement of machinery which makes the bed vulnerable to fluvial erosion. Unscientific mining can have other costly effects beyond the immediate mine sites resulting in the destruction of riparian habitat through large changes in the channel morphology. Impacts include river bed degradation, river bed coarsening, lowered water table near the streambed, and channel instability. Continued extraction may also cause the entire stream bed to degrade to the depth of excavation. Impacts to the biological resources include extinction and destruction of aquatic life due to the removal of in fauna, epi-fauna, and some benthic fishes and alteration of the available substrate and also destroy fisheries, causing problems for people who rely on fishing for their livelihood. This process can also destroy riverine vegetation, cause erosion, pollute water sources and reduce the variety of animals supported by these woodlands habitats.

19.0 SUMMARY

Table 17:- Present Status of Mining (on the basis of ECs available)

	Yamuna	Ken	Baghain	Ranj
Area in Ha	177.95	356.29	38.14	-
Mineable morrum (cum)	34,38,000	60,05,800	2,76,400	-

River sediments are essentially mixtures of particles and minerals derived from the erosion of rocks exposed in the catchment area. On the basis of the ECs issued by SEIAA, UP, which are existing in the district Banda in the river bed of the Yamuna, Ken, Baghain and Ranj River sand/morrum at present is being mined out and morrum from the Yamuna, Ken, Baghai and Ranj River are significantly enriched in transition elements and depleted in incompatible elements compared to the Ganges sediments. These features are typical of the trace element signature of basalts and are therefore consistent with the presence of higher amount of Deccan Traps material in the suspended loads of the Yamuna River The tributaries in the basin drain basically through the terrains comprises of coarse, medium and fine grained granite, porphyritic granite, basalt, sandstone, shale, silt, and clay with kankar, red quartizofelpathic, sand and grey micaceous sand, alluvium, laterite, limestone, dolomite, dolerite, amphibolites, migmatite, calc-silicate rocks, granitoids, granite gneisses, syenites, tonalite–trondhjemite–granodiorite (TTG), basaltic metasediments, quartz veins, and other terrigenous sediments and rocks. 9,27,78,438 CuM morrum is proposed to be mined out annually. There are 62 lease areas are proposed on River Ken and area covered by these mines is 1156.385 ha. There are 38 mines on River Yamuna covering an area of 583.818 ha. 09 Mines are on the Baghain River and 04 mines are on Ranj River.

20.0 REFERENCES

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ANNEXURES

Updated DSR (along with amendments)
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Annexure-I

Details of Sand/M-Sand Sources

a) Rivers:

River Name / M-Sand Plant	Total Stretch of River (in KM)	Type of River (Perennial or Non-Perennial)
Yamuna River	124.70	Perennial
Ken River	143.84	Perennial
Baghain River	106.97	Perennial
Ranj River	12.50	Perennial

b) De-Siltation Location: (Lakes/Ponds/Dams etc.)

Name of Reservoir / Dams	Maintain/Controlled by State Govt./PSU etc.	Location	District	Tehsil	Village	Size (Ha)
Nil	Nil	Nil	Nil	Nil	Nil	Nil

c)Patta Lands/Khatedari Land:

Owner	Sy. No	Area	District	Tehsil	Village	Agricultural Land (Yes/No)
Ranya Singh And Company Prop.- Shri Devendra Singh S/o Shri Amar Singh	Gata No. 836, 840, 841, 842, 843 & 844	1.068	Banda	Pailani	Sadimadanpur	Yes

d) M-Sand Plants:

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes/Annum
Nil	Nil	Nil	Nil	Nil	Nil	Nil

Note: For inclusion of M-Sand Plant/Patta Land in DSR the plant/land owners need to submit the request to the Mining Department with complete details. Inclusion in DSR does not give them the right to operate the M-Sand Plant/Sand Mining lease.

Annexure-II

List of Potential Mining Leases (existing & proposed) Rivers

Sl. No.	River Details	Lease Details	Area (in Ha)	Distance (in KM) from PA/BR/ WC/	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing / Proposed
1.	Baghain River	Village-Itwan, Tehsil- Baberu, District- Banda Gata No.- 3257, 3276mi, 3278	8.15	None	None in 100m radius	-	3,98,880 cum 6,78,096 Ton	2,39,328 cum 4,06,858 Ton	Existing (Approved by SEIAA)
2.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 04)	20.0	None	None in 100m radius	Yes	10,00,000 cum 17,00,000 Ton	6,00,000 cum 10,20,000 Ton	Existing (Approved by SEIAA)
3.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 03)	20.0	None	None in 100m radius	Yes	10,00,000 cum 17,00,000 Ton	6,00,000 cum 10,20,000 Ton	Existing (Approved by SEIAA)
4.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 01)	20.0	None	None in 100m radius	Yes	10,00,000 Cum 17,00,000 Ton	6,00,000 Cum 10,20,000 Ton	Existing (Approved by SEIAA)
5.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 02)	20.0	None	None in 100m radius	Yes	10,00,000 Cum 1,700,000 Ton	6,00,000 Cum 10,20,000 Ton	Existing (Approved by SEIAA)
6.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 02)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 93,5,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)

7.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 03)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
8.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 01)	12.50	None	None in 100m radius	Yes	6,25,000 Cum 10,62,500 Ton	3,75,000 cum 6,37,500 Ton	Existing (Approved by SEIAA)
9.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 04)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
10.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 05)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
11.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 06)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
12.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 07)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
13.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 08)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)

14.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 09)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
15.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 10)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
16.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 01)	21.0	None	None in 100m radius	Yes	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton	Existing (Approved by SEIAA)
17.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 02)	21.0	None	None in 100m radius	Yes	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton	Existing (Approved by SEIAA)
18.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 04)	21.0	None	None in 100m radius	Yes	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton	Existing (Approved by SEIAA)
19.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 03)	21.0	None	None in 100m radius	Yes	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton	Existing (Approved by SEIAA)
20.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 05)	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Existing (Approved by SEIAA)
21.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda,	23.0	None	None in 100m radius	Yes	3,66,760 Cum 6,23,492 Ton	2,61,972 cum 8,16,000 Ton	Existing (Approved by SEIAA)

		Gata No.- 332/17, Part of 333/7, 431/333/1 (Khand No. 06)							
22.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 02)	22.0	None	None in 100m radius	Yes	7,33,333 Cum 12,46,666 Ton	4,40,000 cum 9,18,000 Ton	Existing (Approved by SEIAA)
23.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 418, 421 mi, 426/30 (Khand No. 03)	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Existing (Approved by SEIAA)
24.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 01)	17.2802	None	None in 100m radius	Yes	5,76,006 Cum 9,79,210 Ton	3,45,604 cum 5,87,527 Ton	Existing (Approved by SEIAA)
25.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 412, 413, 414 (Khand No. 04)	23.0	None	None in 100m radius	Yes	3,36,760 Cum 5,72,492 Ton	2,61,972 cum 4,45,352 Ton	Existing (Approved by SEIAA)
26.	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 01)	4.048	None	None in 100m radius	Yes	97,136 Cum 1,65,131 Ton	58,282 cum 99,079 Ton	Existing (Approved by SEIAA)
27.	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 02)	3.644	None	None in 100m radius	Yes	87,441 Cum 1,48,649 Ton	52,465 cum 89,191 Ton	Existing (Approved by SEIAA)
28.	Ken River	Village – Bhawani Purwa, Tehsil- Banda, District- Banda, Gata No.- 5137, 5138, 5139, 5140, 5141	4.0	None	None in 100m radius	Yes	1,33,333 Cum 2,26,666 Ton	80,000 cum 1,36,000 Ton	Existing (Approved by SEIAA)

29.	Ken River	Village – Bhuredi, Tehsil- Banda, District- Banda, Gata No.- Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.0	None	None in 100m radius	Yes	3,74,886 Cum 6,37,306 Ton	2,24,932 cum 3,82,384 Ton	Existing (Approved by SEIAA)
30.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 03)	19.0	None	None in 100m radius	Yes	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton	Existing (Approved by SEIAA)
31.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 02)	19.0	None	None in 100m radius	Yes	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton	Existing (Approved by SEIAA)
32.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- part of 72/47, part of 74/1, 75 mi (Khand No. 01)	20.0	None	None in 100m radius	Yes	4,79,923 Cum 8,15,869 Ton	2,87,954 cum 4,89,522 Ton	Existing (Approved by SEIAA)
33.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 5029, 5030KA, 5093KA, 5094KA, 5097	20.0	None	None in 100m radius	Yes	4,58,530 Cum 7,79,501 Ton	2,75,118 cum 4,67,701 Ton	Existing (Approved by SEIAA)
34.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676	24.0	None	None in 100m radius	Yes	5,50,235 Cum 9,35,399 Ton	3,30,141 cum 5,61,240 Ton	Existing (Approved by SEIAA)
35.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4881, 4880, 4834, 4824 Kha	27.0	None	None in 100m radius	Yes	6,19,016 Cum 10,52,327 Ton	3,71,410 cum 6,31,397 Ton	Existing (Approved by SEIAA)

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36.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883	40.0	None	None in 100m radius	Yes	13,33,333 Cum 22,66,666 Ton	8,00,000 cum 13,60,000 Ton	Existing (Approved by SEIAA)
37.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 06	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
38.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 01	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
39.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 05	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 Ton cum 5,10,000 Ton	Existing (Approved by SEIAA)
40.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 02	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
41.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 03	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
42.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 04	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
43.	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 02)	28.0	None	None in 100m radius	Yes	10,22,548 Cum 17,38,331 Ton	6,13,529 cum 10,42,999 Ton	Existing (Approved by SEIAA)
44.	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130,	10.7	None	None in 100m radius	Yes	3,56,667 Cum 6,06,333 Ton	2,14,000 cum 3,63,800 Ton	Existing (Approved by SEIAA)

		(Khand No. 01)							
45.	Ken River	Village – Ganchha, Tehsil- Banda, District- Banda, Gata no. 1971/1	10.0	None	None in 100m radius	Yes	2,29,265 Cum 3,89,750 Ton	1,37,559 cum 2,33,850 Ton	Existing (Approved by SEIAA)
46.	Ken River	Village-Ladakapurwa, Tehsil- Banda, District- Banda, Gata no. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.0	None	None in 100m radius	Yes	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton	Existing (Approved by SEIAA)
47.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3	18.5	None	None in 100m radius	Yes	9,26,203 Cum 15,74,545 Ton	5,55,722 cum 9,44,727 Ton	Existing (Approved by SEIAA)
48.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.01)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
49.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.02)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
50.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no.Part of 100 (Khand No.02)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
51.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 62, 63/1	17.0	None	None in 100m radius	Yes	4,24,880 Cum 7,22,296 Ton	2,54,928 cum 4,33,378 Ton	Existing (Approved by SEIAA)
52.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 426/7	8.724	None	None in 100m radius	Yes	2,08,020 Cum 3,53,634 Ton	1,24,812 cum 2,12,180 Ton	Existing (Approved by SEIAA)

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53.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 03)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
54.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 01)	16.0	None	None in 100m radius	Yes	5,33,333 Cum 9,06,666 Ton	3,20,000 cum 5,44,000 Ton	Existing (Approved by SEIAA)
55.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 455	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Existing (Approved by SEIAA)
56.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 61/3	20.0	None	None in 100m radius	Yes	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton	Existing (Approved by SEIAA)
57.	Ken River	Village-Khairai, Tehsil- Pailani, District- Banda, Gata no. 2/1, 2/2, 2/4	5.80	None	None in 100m radius	Yes	1,93,333 Cum 3,28,666 Ton	1,16,000 cum 1,97,200 Ton	Existing (Approved by SEIAA)
58.	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 122/7 & 111/2 (Khand no.-02)	13.00	None	None in 100m radius	Yes	3,25,000 Cum 5,52,500 Ton	1,95,000 cum 3,31,500 Ton	Existing (Approved by SEIAA)
59.	Ken River	Village-Kolawalraipur, Tehsil- Naraini, District- Banda, Gata no. 4	10.0	None	None in 100m radius	Yes	2,16,840 Cum 3,68,628 Ton	1,30,104 cum 2,21,177 Ton	Existing (Approved by SEIAA)
60.	Ken River	Village-Madaulikhurd Khadar, Tehsil- Pailani, District- Banda, Gata no. 58, 107, 108, 109, 110, 111, 114	7.053	None	None in 100m radius	Yes	1,69,173 Cum 2,87,594 Ton	1,01,504 cum 1,72,557 Ton	Existing (Approved by SEIAA)
61.	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 99/3, 99/22, 100/7, 101/5, 103/10,	18.21	None	None in 100m radius	-	4,36,970 Cum 7,42,849 Ton	2,62,182 cum 4,45,709 Ton	Existing (Approved by SEIAA)

		104/2, 104/5							
62.	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.0	None	None in 100m radius	-	4,55,926 Cum 7,75,074 Ton	2,73,556 cum 4,65,045 Ton	Existing (Approved by SEIAA)
63.	Ken River	Village- Padoharakhadar, Tehsil- Pailani, District- Banda, Gata no. 165, 166, 174	14.0	None	None in 100m radius	-	3,35,946 Cum 5,71,108 Ton	2,01,568 cum 3,42,666 Ton	Existing (Approved by SEIAA)
64.	Ken River	Village-Pailani, Tehsil- Pailani, District- Banda, Gata no. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.0	None	None in 100m radius	-	6,00,000 Cum 10,20,000 Ton	3,60,000 cum 6,12,000 Ton	Existing (Approved by SEIAA)
65.	Yamuna River	Village-Sabadakhadar, Tehsil- Pailani, District- Banda, Gata no. part of 168	10.0	None	None in 100m radius	-	1,66,666 Cum 2,83,332 Ton	1,00,000 cum 1,70,000 Ton	Existing (Approved by SEIAA)
66.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	None	None in 100m radius	Yes	6,38,778 Cum 10,85,922 Ton	3,83,267 cum 6,51,554 Ton	Existing (Approved by SEIAA)
67.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117	46.0	None	None in 100m radius	Yes	11,03,823 Cum 18,76,499 Ton	6,62,294 cum 11,25,900 Ton	Existing (Approved by SEIAA)
68.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 60	18.0	None	None in 100m radius	Yes	4,31,930 Cum 7,34,281 Ton	2,59,158 cum 4,40,569 Ton	Existing (Approved by SEIAA)

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69.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3	17.50	None	None in 100m radius	Yes	8,75,000 Cum 14,87,500 Ton	5,25,000 cum 8,92,500 Ton	Existing (Approved by SEIAA)
70.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 92/6, 92/7, 94	7.46	None	None in 100m radius	-	3,73,000 Cum 6,34,100 Ton	2,23,800 cum 3,80,460 Ton	Existing (Approved by SEIAA)
71.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 50/2, 50/2kha, 51	18.49	None	None in 100m radius	Yes	9,24,500 Cum 15,71,650 Ton	5,54,700 cum 9,42,990 Ton	Existing (Approved by SEIAA)
72.	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 176mi, 172ga, 182, 187	25.29	None	None in 100m radius	Yes	4,85,863 Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton	Existing (Approved by SEIAA)
73.	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi	25.29	None	None in 100m radius	Yes	4,85,863 Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton	Existing (Approved by SEIAA)
74.	Ranj River	Village-Khalari, Tehsil- Naraini, District- Banda, Gata No. 585/1, 857, 859/1, 914, 954, 1248/2	6.648	None	None in 100m radius	-	1,57,753 Cum 2,68,180 Ton	94,652 cum 1,60,908 Ton	Existing (Approved by SEIAA)
75.	Ranj River	Village-Shahpatan, Tehsil- Naraini, District- Banda, Gata No. 420, 530/2, 532, 709, 716	6.93	None	None in 100m radius	Yes	1,68,711 Cum 2,86,808 Ton	1,01,227 cum 1,72,086 Ton	Existing (Approved by SEIAA)
76.	Ken River	Village-Bariyari, Tehsil- Naraini, District- Banda, Gata No. 429, 430	13.3620	None	None in 100m radius	Yes	4,45,400 Cum 7,57,180 Ton	2,67,240 cum 4,54,308 Ton	Existing (Approved by SEIAA)
77.	Ken River	Village-Bahadurpur Syodha,	14.3850	None	None in 100m	-	3,59,625 Cum	2,15,775 cum	Existing (Approved

		Tehsil- Naraini, District- Banda, Gata No. 195/1			radius		6,11,362 Ton	3,66,818 Ton	by SEIAA)
78.	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 300mi, 316mi	7.30	None	None in 100m radius	-	1,58,248 Cum 2,69,021 Ton	94,949 cum 1,61,413 Ton	Existing (Approved by SEIAA)
79.	Ranj River	Village-Barkola Kala, Tehsil- Naraini, District- Banda, Gata No. 659, 724, 805	10.00	None	None in 100m radius	Yes	2,38,628 Cum 4,05,667 Ton	1,43,177 cum 2,43,401 Ton	Existing (Approved by SEIAA)
80.	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 01)	21.0	None	None in 100m radius	Yes	5,03,918 Cum 8,56,660 Ton	3,02,351 cum 5,13,997 Ton	Existing (Approved by SEIAA)
81.	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 02)	21.0	None	None in 100m radius	Yes	5,03,918 Cum 8,56,660 Ton	3,02,351 cum 5,13,997 Ton	Existing (Approved by SEIAA)
82.	Ken River	Village- Kolawalraipur, Tehsil- Naraini, District- Banda, Gata No. 721, 722, 723	20.0	None	None in 100m radius	Yes	4,33,676 Cum 7,37,249 Ton	2,60,206 cum 4,42,350 Ton	Existing (Approved by SEIAA)
83.	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	12.86	None	None in 100m radius	Yes	2,30,920 Cum 3,92,564 Ton	1,38,552 cum 2,35,538 Ton	Existing (Approved by SEIAA)
84.	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	15.165	None	None in 100m radius	Yes	5,05,500 Cum 8,59,350 Ton	3,03,300 cum 5,15,610 Ton	Existing (Approved by SEIAA)
85.	Ken River	Village- Risaura, Tehsil- Naraini, District- Banda, Gata No. 116Ga	18.0	None	None in 100m radius	-	3,90,308 Cum 6,63,523 Ton	2,34,185 cum 3,98,115 Ton	Existing (Approved by SEIAA)
86.	Baghain	Village- Singhauti,	3.55	None	None in	Yes	95,196 Cum	57,118	Existing

	River	Tehsil- Naraini, District- Banda, Gata No. 13/1, 13/3, 30/2, 400/2			100m radius		1,61,833 Ton	cum 97,101 Ton	(Approved by SEIAA)
87.	Ken River	Village- Nihalpur, Tehsil- Naraini, District- Banda, Gata No. 492/13	24.0	None	None in 100m radius	Yes	5,20,411 Cum 8,84,698 Ton	3,12,247 cum 5,30,820 Ton	Existing (Approved by SEIAA)
88.	Ranj River	Village- Chandpura, Tehsil- Naraini, District- Banda, Gata No. 269, 287, 313	1.445	None	None in 100m radius	-	34,211 Cum 58,158 Ton	20,527 cum 34,896 Ton	Existing (Approved by SEIAA)
89.	Ken River	Village- Jarar, Tehsil- Naraini, District- Banda, Gata No. 851, 866, 867, 869, 872, 876	8.0	None	None in 100m radius	-	2,66,666 Cum 4,53,332 Ton	1,60,000 cum 2,72,000 Ton	Existing (Approved by SEIAA)
90.	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 133 & 134 (Khand no.-01)	15.654	None	None in 100m radius	Yes	3,91,350 Cum 6,65,295 Ton	2,34,810 cum 3,99,177 Ton	Existing (Approved by SEIAA)
91.	Baghain River	Village- Gopra, Tehsil- Naraini, District- Banda, Gata No. 2/1, 473mi, 474, 659	4.21	None	None in 100m radius	Yes	98,136 Cum 1,66,831 Ton	58,882 cum 1,00,099 Ton	Existing (Approved by SEIAA)
92.	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1, 191, 3	33.0	None	None in 100m radius	Yes	5,92,558 Cum 10,07,348 Ton	3,55,535 cum 6,04,410 Ton	Existing (Approved by SEIAA)
93.	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1	33.0	None	None in 100m radius	Yes	11,00,000 Cum 18,70,000 Ton	6,60,000 cum 11,22,000 Ton	Existing (Approved by SEIAA)
94.	Baghain River	Village- Badausa, Tehsil- Atrra, District- Banda, Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598	10.0	None	None in 100m radius	-	1,66,667 Cum 2,83,333 Ton	1,00,000 cum 1,70,000 Ton	Existing (Approved by SEIAA)

95.	Baghain River	Village- Mahuta, Tehsil- Atrra, District- Banda, Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	None	None in 100m radius	Yes	3,50,000 Cum 5,95,000 Ton	2,10,000 cum 3,57,000 Ton	Existing (Approved by SEIAA)
96.	Baghain River	Village- Bhadawal, Tehsil- Atrra, District- Banda, Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949	22.94	None	None in 100m radius	-	4,68,880 Cum 7,97,096 Ton	2,81,328 cum 4,78,258 Ton	Existing (Approved by SEIAA)
97.	Baghain River	Village- Chandaur, Tehsil- Atrra, District- Banda, Gata No. 2494	7.80	None	None in 100m radius	-	1,59,428 Cum 2,71,027 Ton	95,657 cum 1,62,617 Ton	Existing (Approved by SEIAA)
98.	Baghain River	Village- Tarsuma, Tehsil- Atrra, District- Banda, Gata No. 2/2, 3	3.11	None	None in 100m radius	Yes	63,566 Cum 1,08,062 Ton	38,140 cum 64,838 Ton	Existing (Approved by SEIAA)
99.	Baghain River	Village- Tera Ba, Tehsil- Atrra, District- Banda, Gata No. 1749kha, 1766, 2421	9.34	None	None in 100m radius	Yes	1,90,905 Cum 3,24,538 Ton	1,14,543 cum 1,94,723 Ton	Existing (Approved by SEIAA)
100.	Yamuna River	Village-Dadau Khadar, Tehsil- Baberu, District- Banda, Gata No.- 38/1, 40, 41, 42Mi (Khand no. 07)	12.0	None	None in 100m radius	Yes	2,00,000 Cum 3,40,000 Ton	1,20,000 cum 2,04,000 Ton	Proposed
101.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 4/1, 4/21, 4/22, 4/24, 4/25, 4/26, 4/29, 4/32, 4/33, 4/34, 4/35, 4/36	13.0	None	None in 100m radius	Yes	4,33,333 Cum 7,36,666 Ton	2,60,000 cum 4,42,000 Ton	Proposed
102.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 431/1 (Khand No. 05)	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Proposed

103.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 337/1, 337/4, 337/5, 337/6 (Khand No. 03)	24.0	None	None in 100m radius	Yes	8,00,000 Cum 13,60,000 Ton	4,80,000 cum 8,16,000 Ton	Proposed
104.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 28/1, 28/5, 28/6, 28/7, 29 (Khand No. 01)	27.0	None	None in 100m radius	Yes	9,00,000 Cum 15,30,000 Ton	5,40,000 cum 9,18,000 Ton	Proposed
105.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-01)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
106.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-02)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 Cum 5,95,000 Ton	Proposed
107.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-03)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
108.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-04)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
109.	Yamuna River	Village-Amedhi Khadar, Tehsil- Baberu, District- Banda, Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-01)	16.80	None	None in 100m radius	Yes	5,60,000 cum 9,52,000 Ton	3,36,000 cum 5,71,200 Ton	Proposed

110.	Yamuna River	Village-Amedhi Khadar, Tehsil- Baberu, District- Banda, Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-02)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
111.	Yamuna River	Village-Gaura Khadar, Tehsil- Baberu, District- Banda, Gata No. Part of 2/1 (Khand No.-01)	9.00	None	None in 100m radius	-	3,00,000 cum 5,10,000 Ton	1,80,000 cum 3,06,000 Ton	Proposed
112.	Yamuna River	Village-Gazipur Khadar, Tehsil- Pailani, District- Banda, Gata No. Part of 138/1	20.00	None	None in 100m radius	Yes	6,66,666 cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton	Proposed

Patta Lands/Khatedari Land: (existing &proposed)

Lease No.	Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mined (MT)	Existing /Proposed
113.	Ranya Singh And Company Prop.- Shri Devendra Singh S/o Shri Amar Singh	Gata No. 836, 840, 841, 842, 843 & 844	1.068	Banda	Pailani	Sadimadanpur	44,625 cum 75,862 MT	26,775 cum 45,517 MT	Existing (Approved by SEIAA)

De-Siltation Location: (Lakes/Ponds/Dams etc.) (Existing & Proposed)

Name of Reservoir /Dams	Maintain/ Controlled by State Govt. / PSU etc.	Location	District	Tehsil	Village	Size (Ha)	Quantity MT / Year	Existing /Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

M-Sand Plants :(existing &proposed)

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes / Annum	Existing/Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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Annexure-III

Cluster & Contiguous Cluster details

Clusters:

River Name	Cluster No.	Lease No	Location (Riverbed / patta Land)	Village	Area(in Ha)	Total Excavation (MT)	Total Mineral Excavation (MT)
Yamuna River	1	2	Riverbed	Marka Khadar	20.0	10,00,000 Cum 17,00,000 Ton	6,00,000 cum 10,20,000 Ton
Yamuna River		3	Riverbed	Marka Khadar	20.0	10,00,000 Cum 17,00,000 Ton	6,00,000 Cum 10,20,000 Ton
Yamuna River		4	Riverbed	Marka Khadar	20.0	10,00,000 Cum 17,00,000 Ton	6,00,000 Cum 10,20,000 Ton
Yamuna River		5	Riverbed	Marka Khadar	20.0	10,00,000 Cum 1,700,000 Ton	6,00,000 Cum 10,20,000 Ton
Yamuna River	2	6	Riverbed	Charka Khadar	11.0	5,50,000 Cum 93,5,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		7	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		8	Riverbed	Charka Khadar	12.50	6,25,000 Cum 10,62,500 Ton	3,75,000 cum 6,37,500 Ton
Yamuna River		9	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		10	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		11	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		12	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		13	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		14	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		15	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River	3	16	Riverbed	Bendakhadar	21.0	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton
Yamuna River		17	Riverbed	Bendakhadar	21.0	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton
Yamuna River		18	Riverbed	Bendakhadar	21.0	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton
Yamuna River		19	Riverbed	Bendakhadar	21.0	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton

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Yamuna River		105	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton
Yamuna River		106	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 Cum 5,95,000 Ton
Yamuna River		107	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton
Yamuna River		108	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton
Ken River	4	102	Riverbed	Kanwara	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		29	Riverbed	Bhuredi	37.0	3,74,886 Cum 6,37,306 Ton	2,24,932 cum 3,82,384 Ton
Ken River	5	104	Riverbed	Kanwara	27.0	9,00,000 Cum 15,30,000 Ton	5,40,000 cum 9,18,000 Ton
Ken River		20	Riverbed	Marauli Khadar	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		21	Riverbed	Marauli Khadar	23.0	3,66,760 Cum 6,23,492 Ton	2,61,972 cum 8,16,000 Ton
Ken River		22	Riverbed	Marauli Khadar	22.0	7,33,333 Cum 12,46,666 Ton	4,40,000 cum 9,18,000 Ton
Ken River		23	Riverbed	Marauli Khadar	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		24	Riverbed	Marauli Khadar	17.2802	5,76,006 Cum 9,79,210 Ton	3,45,604 cum 5,87,527 Ton
Ken River		25	Riverbed	Marauli Khadar	23.0	3,36,760 Cum 5,72,492 Ton	2,61,972 cum 4,45,352 Ton
Ken River		43	Riverbed	Achhraud	28.0	10,22,548 Cum 17,38,331 Ton	6,13,529 cum 10,42,999 Ton
Ken River		44	Riverbed	Achhraud	10.7	3,56,667 Cum 6,06,333 Ton	2,14,000 cum 3,63,800 Ton
Ken River	6	26	Riverbed	Hateti Purwa	4.048	97,136 Cum 1,65,131 Ton	58,282 cum 99,079 Ton
Ken River		27	Riverbed	Hateti Purwa	3.644	87,441 Cum 1,48,649 Ton	52,465 cum 89,191 Ton
Ken River		33	Riverbed	Duredi	20.0	4,58,530 Cum 7,79,501 Ton	2,75,118 cum 4,67,701 Ton
Ken River		45	Riverbed	Ganchha	10.0	2,29,265 Cum 3,89,750 Ton	1,37,559 cum 2,33,850 Ton
Ken River	7	28	Riverbed	Bhawani Purwa	4.0	1,33,333 Cum 2,26,666 Ton	80,000 cum 1,36,000 Ton
Ken River		34	Riverbed	Duredi	24.0	5,50,235 Cum 9,35,399 Ton	3,30,141 cum 5,61,240 Ton
Ken River		35	Riverbed	Duredi	27.0	6,19,016 Cum 10,52,327 Ton	3,71,410 cum 6,31,397 Ton

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DISTRICT BANDA

Ken River		36	Riverbed	Duredi	40.0	1,33,333 Cum 2,26,666 Ton	80,000 cum 1,36,000 Ton
Ken River		46	Riverbed	Ladakapurwa	20.0	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton
Ken River	8	30	Riverbed	Pathri	19.0	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton
Ken River		31	Riverbed	Pathri	19.0	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton
Ken River		32	Riverbed	Pathri	20.0	4,79,923 Cum 8,15,869 Ton	2,87,954 cum 4,89,522 Ton
Yamuna River	9	37	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		38	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		39	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		40	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		41	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		42	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River	10	47	Riverbed	Sadimadanpur	18.5	9,26,203 Cum 15,74,545 Ton	5,55,722 cum 9,44,727 Ton
Yamuna River		69	Riverbed	Sadimadanpur	17.50	8,75,000 Cum 14,87,500 Ton	5,25,000 cum 8,92,500 Ton
Yamuna River		71	Riverbed	Sadimadanpur	18.49	9,24,500 Cum 15,71,650 Ton	5,54,700 cum 9,42,990 Ton
Yamuna River		113	Riverbed	Sadimadanpur	1.068	44,625 cum 75,862 MT	26,775 cum 45,517 MT
Ken River	11	48	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		49	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		50	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		51	Riverbed	Khaptiha Kala	17.0	4,24,880 Cum 7,22,296 Ton	2,54,928 cum 4,33,378 Ton
Ken River		52	Riverbed	Khaptiha Kala	8.724	2,08,020 Cum 3,53,634 Ton	1,24,812 cum 2,12,180 Ton
Ken River		53	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		54	Riverbed	Khaptiha Kala	16.0	5,33,333 Cum 9,06,666 Ton	3,20,000 cum 5,44,000 Ton

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Ken River		55	Riverbed	Khaptiha Kala	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		56	Riverbed	Khaptiha Kala	20.0	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton
Ken River		57	Riverbed	Khairai	5.80	1,93,333 Cum 3,28,666 Ton	1,16,000 cum 1,97,200 Ton
Ken River		66	Riverbed	Sadikhadar	26.62	6,38,778 Cum 10,85,922 Ton	3,83,267 cum 6,51,554 Ton
Ken River		101	Riverbed	Sadikhadar	13.0	4,33,333 Cum 7,36,666 Ton	2,60,000 cum 4,42,000 Ton
Ken River		67	Riverbed	Sadikhadar	46.0	11,03,823 Cum 18,76,499 Ton	6,62,294 cum 11,25,900Ton
Ken River		68	Riverbed	Sadikhadar	18.0	4,31,930 Cum 7,34,281 Ton	2,59,158 cum 4,40,569 Ton
Ken River		58	Riverbed	Barehata Khadar	13.0	3,25,000 Cum 5,52,500 Ton	1,95,000 cum 3,31,500 Ton
Ken River		90	Riverbed	Barehata Khadar	15.654	3,91,350 Cum 6,65,295 Ton	2,34,810 cum 3,99,177 Ton
Ken River	12	59	Riverbed	Kolawalraipur	10.0	2,16,840 Cum 3,68,628 Ton	1,30,104 cum 2,21,177 Ton
Ken River		88	Riverbed	Nihalpur	24.0	34,211 Cum 58,158 Ton	20,527 cum 34,896 Ton
Ken River	13	60	Riverbed	Madaulikhurd Khadar	7.053	1,69,173Cum 2,87,594 Ton	1,01,504 cum 1,72,557 Ton
Ken River		72	Riverbed	Amlorkhadar	25.29	4,85,863Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton
Ken River		73	Riverbed	Amlorkhadar	25.29	4,85,863 Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton
Ranj River	14	75	Riverbed	Shahpatan	6.93	1,68,711 Cum 2,86,808 Ton	1,01,227 cum 1,72,086 Ton
Ranj River		79	Riverbed	Barkola Kala	10.0	2,38,628 Cum 4,05,667 Ton	1,43,177 cum 2,43,401 Ton
Ranj River		91	Riverbed	Gopra	4.21	98,136 Cum 1,66,831 Ton	58,882 cum 1,00,099 Ton
Ken River	15	76	Riverbed	Bariyari	13.362	4,45,400 Cum 7,57,180 Ton	2,67,240 cum 4,54,308 Ton
Ken River		59	Riverbed	Kolawalraipur	10.0	2,16,840 Cum 3,68,628 Ton	1,30,104 cum 2,21,177 Ton
Ken River	16	80	Riverbed	Barsandamanpur	21.0	5,03,918 Cum 8,56,660 Ton	3,02,351cum 5,13,997 Ton
Ken River		81	Riverbed	Barsandamanpur	21.0	5,03,918 Cum 8,56,660 Ton	3,02,351 cum 5,13,997 Ton
Ken River	17	83	Riverbed	Bilharka	12.86	2,30,920 Cum	1,38,552 cum

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						3,92,564 Ton	2,35,538 Ton
Ken River		84	Riverbed	Bilharka	15.165	5,05,500 Cum 8,59,350 Ton	3,03,300 cum 5,15,610 Ton
Baghain River	18	86	Riverbed	Singhauti	3.55	95,196 Cum 1,61,833 Ton	57,118 cum 97,101 Ton
Baghain River		91	Riverbed	Gopra	4.21	98,136 Cum 1,66,831 Ton	58,882 cum 1,00,099 Ton
Ken River	19	92	Riverbed	Lahureta	33.0	5,92,558 Cum 10,07,348 Ton	3,55,535 cum 6,04,410 Ton
Ken River		93	Riverbed	Lahureta	33.0	11,00,000 Cum 18,70,000 Ton	6,60,000 cum 11,22,000 Ton
Baghain River	20	95	Riverbed	Mahuta	21.0	3,50,000 Cum 5,95,000 Ton	2,10,000 cum 3,57,000 Ton
Baghain River		98	Riverbed	Tarsuma	3.11	63,566 Cum 1,08,062 Ton	38,140 cum 64,838 Ton
Baghain River		99	Riverbed	Tera Ba	9.34	1,90,905 Cum 3,24,538 Ton	1,14,543 cum 1,94,723 Ton
Yamuna River	21	109	Riverbed	Amedhi Khadar	16.80	5,60,000 cum 9,52,000 Ton	3,36,000 cum 5,71,200 Ton
Yamuna River		110	Riverbed	Amedhi Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No	Number of leases in the cluster	Location (Riverbed /Patta Land)	Distance between clusters	Village	Area of Cluster (Ha)	Total Mineral Excavation (cum)
Ken River	1	4	2	Riverbed	2.20 km	Kanwara, Bhuredi	60.0	7,04,932
		6	4	Riverbed		Hateti Purwa, Duredi, Ganchha	37.69	5,23,424
		7	5	Riverbed		Bhawani Purwa, Duredi, Ladakapurwa	115.0	7,20,000
Ken River	2	12	2	Riverbed	1.0 km	Kolawalraipur, Nihalpur	34.0	1,50,631
		15	2	Riverbed		Bariyari, Kolawalraipur	23.362	3,97,344
Ken River	3	16	2	Riverbed	1.60 km	Barsandamanpur	42.0	6,04,702
		19	2	Riverbed		Lahureta	66.0	1,015,535
Baghain River	4	18	2	Riverbed	1.30 km	Singhauti, Gopra	7.76	1,16,000
Ranj River		14	3	Riverbed		Shahpatan, Barkola Kala	21.14	3,03,286

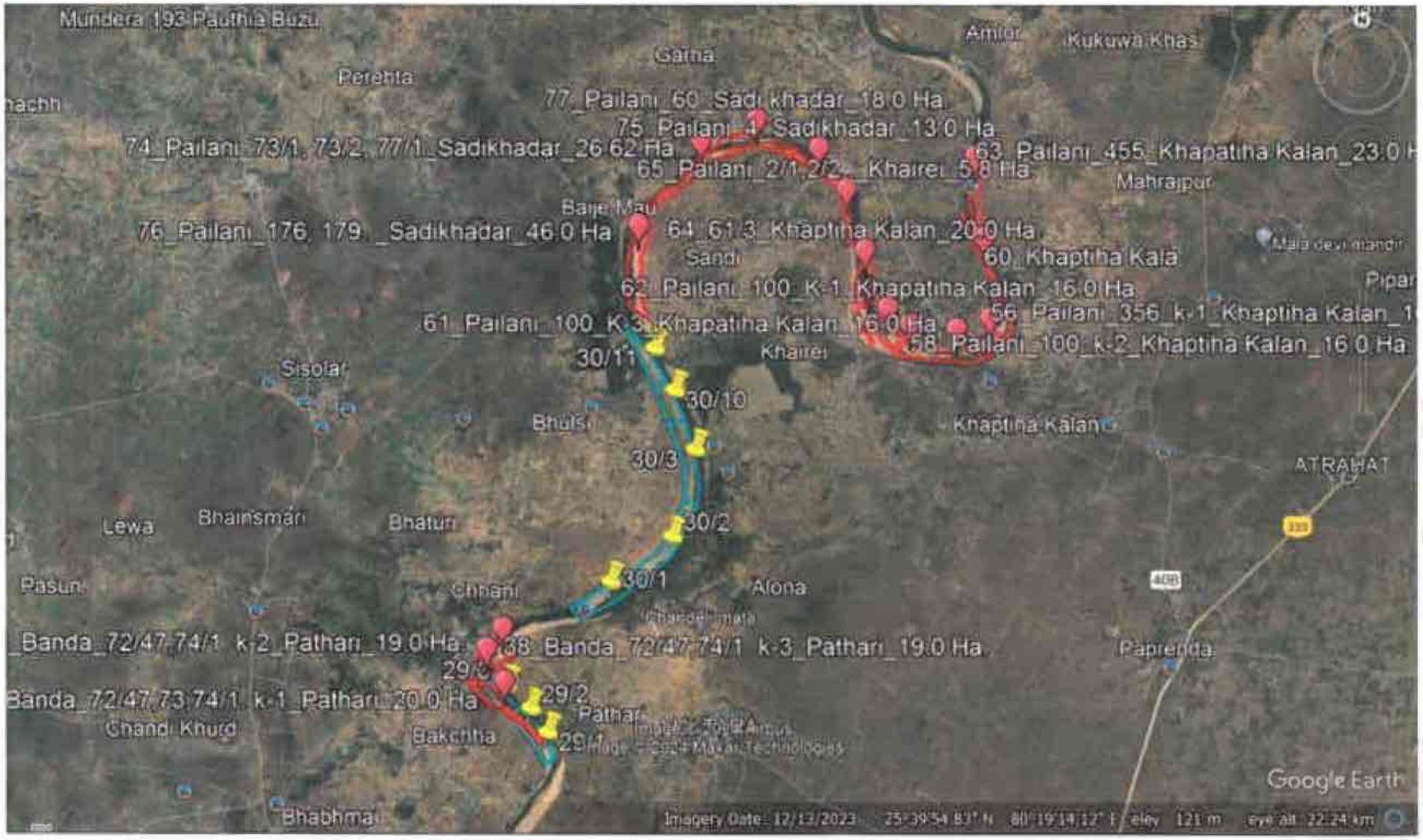
Contiguous clusters with other district:

Rivers acting as administrative boundaries between the districts & states is used for mineral extraction planning and revenue generation. Although the District Survey reports deal with the issue of clusters and contiguous cluster mining in the District, the issue of across the river mining which come under the different administration remain unresolved. This is a macro level problem which creates micro level operational issues. The administrative issue follows the boundaries but environmental impacts cannot be limited to the districts. Same can be said about the replenishment. The replenished morrum in the river will be extracted by both the sides. In Banda there are 21 clusters which form 04 contiguous clusters. A cluster is formed when one mining lease of homogenous mineral is within 500 meters of the other mining lease. In order to reduce the cluster formation mining lease size should be defined in such a way that distance between any two clusters preferably should not be less than 2.5 Km. The first Contiguous cluster contain 03 clusters of 11 leases on the Ken River and area covered is 212.69 ha extended in villages namely Kanwara, Bhurendi, Hateti Purwa, Duredi, Ganchha, Bhawani Purwa & Ladakapurwa. The second contiguous cluster in Banda District covers 57.362 ha and contains 04 leases of 02 cluster extended Kolawalraipur, Nihalpur & Bariyari villages. The third contiguous cluster of Banda contains 04 leases and 02 Clusters extended to Barsandamanpur & Lahureta villages. The Contiguous cluster 04 contains 05 leases with 02 Clusters (Cluster No. 18 at Baghain River & Cluster 14 on Ranj River) in village Singhauti, Gopra, Shahpatan & Barkola Kala.

Jauharpur village in Banda district form a contiguous cluster form the leases of Oti and Korra Kanak villages as well situated in Fatehpur District on the river Ken.

The identification of leases across the river in other districts is an important issue for consideration while identifying the environmental impacts of sand mining. For Example 14 leases of Sadikhadar, Khairai, Khaptiha Kala village of Banda form a contiguous cluster with 05 leases of village Bhulsi in Hamirpur District, so

the third contiguous cluster contains 25 leases from both Banda and Hamirpur Districts. The total area of this contiguous cluster is 290.44 ha in Banda district only. The mining administration of district Banda will have to plan carefully regarding the cluster mining situation. However, the peculiar situation arises where contiguous clusters are forming between Banda & Hamirpur or Banda & Fatehpur, where the operations of leases in one district is likely to impact leases in the other district and vice-versa. Planning for such a situation would require wider co-ordination.



Example of inter district Cluster

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Annexure-IV

Transportation Routes for individual lease sand leases in Cluster

Lease No	Transportation Route No	Number of tippers /day of lease	Number of tipper s /day of all the lease on	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1.	1	62	62	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2.	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3.	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4.	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
5.	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6.	6	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
7.	7	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
8.	8	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

9.	9	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10.	10	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11.	11	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
12.	12	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13.	13	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14.	14	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15.	15	86	871	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16.	16	164	797	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17.	17	164	797	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
18.	18	109	797	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

19.	19	109	546	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20.	20	119	886	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21.	21	68	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22.	22	114	886	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
23.	23	119	886	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
24.	24	90	959	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
25.	25	94	886	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
26.	26	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
27.	27	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
28.	28	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

29.	29	58	503	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
30.	30	14	136	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
31.	31	71	136	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
32.	32	36	136	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
33.	33	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
34.	34	86	515	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
35.	35	96	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
36.	36	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
37.	37	62	404	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

38.	38	78	404	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
39.	39	78	404	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
40.	40	62	404	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
41.	41	62	404	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
42.	42	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
43.	43	159	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
44.	44	56	886	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
45.	45	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
46.	46	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

47.	47	60	262	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
48.	48	62	1041	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
49.	49	62	1041	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
50.	50	62	1041	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
51.	51	66	1041	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
52.	52	32	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
53.	53	62	1041	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
54.	54	83	1041	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
55.	55	119	1041	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

56.	56	104	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
57.	57	30	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
58.	58	51	66	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
59.	59	34	90	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
60.	60	26	127	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
61.	61	68	68	0.62	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
62.	62	71	71	0.56	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
63.	63	52	52	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
64.	64	94	94	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

65.	65	26	26	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
66.	66	99	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
67.	67	68	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
68.	68	67	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
69.	69	136	262	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
70.	70	58	58	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
71.	71	66	262	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
72.	72	76	178	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
73.	73	76	127	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

74.	74	25	127	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
75.	75	26	101	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
76.	76	69	240	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
77.	77	56	90	0.61	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
78.	78	25	25	0.41	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
79.	79	45	101	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
80.	80	79	240	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
81.	81	79	147	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
82.	82	68	147	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

83.	83	36	115	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
84.	84	79	140	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
85.	85	61	140	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
86.	86	15	30	0.33	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
87.	87	81	173	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
88.	88	5	39	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
89.	89	42	42	0.57	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
90.	90	61	61	0.87	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
91.	91	15	66	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

92.	92	92	173	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
93.	93	171	197	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
94.	94	26	197	0.86	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
95.	95	55	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
96.	96	73	135	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
97.	97	25	25	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
98.	98	10	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
99.	99	30	135	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
100.	100	32	135	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

101.	101	119	496	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
102.	102	125	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
103.	103	315	496	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
104.	104	66	886	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
105.	105	886	909	1.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
106.	106	797	909	1.55	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
107.	107	797	909	1.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
108.	108	797	909	1.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
109.	109	797	178	2.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
110.	110	91	138	2.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

111.	111	47	138	2.0	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
112.	112	32	32	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
113.	113	104	133	0.80	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

Transportation Route of Cluster:

Cluster No.	Transportation Route No.	Number of tippers /day of cluster	Number of tippers /day of all the clusters on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2	6	584	615	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	7	31	615	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	8	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	9	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	10	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	11	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	12	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	13	86	871	0.23	Unpaved road (width 6m) further connected to	Temporary road must be constructed	Lease Owner	Attached

					Black paved road			
	14	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	15	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3	16	164	797	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	17	164	797	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	18	109	797	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	106	91	797	1.55	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	107	91	797	1.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	108	91	797	1.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	109	87	797	2.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4	103	140	249	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	37	109	249	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
5	105	91	886	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	20	119	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	21	68	886	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	22	114	886	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	23	119	886	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	104	66	886	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	25	94	886	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	43	159	886	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	44	56	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6	26	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	27	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	33	71	136	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	45	36	136	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

7	28	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	34	86	515	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	35	96	515	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	36	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	46	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
8	30	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	31	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	32	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

9	37	62	404	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	38	78	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	39	78	404	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	40	62	404	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	41	62	404	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	42	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10	47	60	262	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	69	136	262	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	71	66	262	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11	48	62	1041	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	49	62	1041	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	50	62	1041	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	51	66	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	52	32	1041	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	53	62	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	54	83	1041	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	55	119	1041	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	56	104	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	57	30	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	66	99	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	102	125	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	67	68	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	68	67	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
12	59	34	39	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	88	5	39	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13	60	26	127	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	73	76	127	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	74	25	127	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14	76	69	240	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	80	79	240	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	92	92	240	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15	77	56	90	0.61	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	59	34	90	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16	81	79	147	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	82	68	147	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17	84	79	140	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	85	61	140	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
18	87	81	173	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	92	92	173	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
19	93	171	197	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	94	26	197	0.86	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20	96	73	135	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	99	30	135	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	100	32	135	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21	58	51	66	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	91	15	66	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22	110	91	138	2.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	111	47	138	2.0	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

Annexure-V

Final List of Potential Mining Leases (existing & proposed) Rivers

Sl. No.	River Details	Lease Details	Area (in Ha)	Distance (in KM) from PA/BR/ WC/	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing / Proposed
1.	Baghain River	Village-Itwan, Tehsil- Baberu, District- Banda Gata No.- 3257, 3276mi, 3278	8.15	None	None in 100m radius	-	3,98,880 cum 6,78,096 Ton	2,39,328 cum 4,06,858 Ton	Existing (Approved by SEIAA)
2.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 04)	20.0	None	None in 100m radius	Yes	10,00,000 cum 17,00,000 Ton	6,00,000 cum 10,20,000 Ton	Existing (Approved by SEIAA)
3.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 03)	20.0	None	None in 100m radius	Yes	10,00,000 cum 17,00,000 Ton	6,00,000 cum 10,20,000 Ton	Existing (Approved by SEIAA)
4.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 01)	20.0	None	None in 100m radius	Yes	10,00,000 Cum 17,00,000 Ton	6,00,000 Cum 10,20,000 Ton	Existing (Approved by SEIAA)
5.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 02)	20.0	None	None in 100m radius	Yes	10,00,000 Cum 1,700,000 Ton	6,00,000 Cum 10,20,000 Ton	Existing (Approved by SEIAA)
6.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 02)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 93,5,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)

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7.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 03)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
8.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 01)	12.50	None	None in 100m radius	Yes	6,25,000 Cum 10,62,500 Ton	3,75,000 cum 6,37,500 Ton	Existing (Approved by SEIAA)
9.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 04)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
10.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 05)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
11.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 06)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
12.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 07)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
13.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 08)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)

14.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 09)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
15.	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 10)	11.0	None	None in 100m radius	Yes	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton	Existing (Approved by SEIAA)
16.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 01)	21.0	None	None in 100m radius	Yes	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton	Existing (Approved by SEIAA)
17.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 02)	21.0	None	None in 100m radius	Yes	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton	Existing (Approved by SEIAA)
18.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 04)	21.0	None	None in 100m radius	Yes	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton	Existing (Approved by SEIAA)
19.	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 03)	21.0	None	None in 100m radius	Yes	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton	Existing (Approved by SEIAA)
20.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 05)	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Existing (Approved by SEIAA)
21.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda,	23.0	None	None in 100m radius	Yes	3,66,760 Cum 6,23,492 Ton	2,61,972 cum 8,16,000 Ton	Existing (Approved by SEIAA)

		Gata No.- 332/17, Part of 333/7, 431/333/1 (Khand No. 06)							
22.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 02)	22.0	None	None in 100m radius	Yes	7,33,333 Cum 12,46,666 Ton	4,40,000 cum 9,18,000 Ton	Existing (Approved by SEIAA)
23.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 418, 421 mi, 426/30 (Khand No. 03)	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Existing (Approved by SEIAA)
24.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 01)	17.2802	None	None in 100m radius	Yes	5,76,006 Cum 9,79,210 Ton	3,45,604 cum 5,87,527 Ton	Existing (Approved by SEIAA)
25.	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 412, 413, 414 (Khand No. 04)	23.0	None	None in 100m radius	Yes	3,36,760 Cum 5,72,492 Ton	2,61,972 cum 4,45,352 Ton	Existing (Approved by SEIAA)
26.	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 01)	4.048	None	None in 100m radius	Yes	97,136 Cum 1,65,131 Ton	58,282 cum 99,079 Ton	Existing (Approved by SEIAA)
27.	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 02)	3.644	None	None in 100m radius	Yes	87,441 Cum 1,48,649 Ton	52,465 cum 89,191 Ton	Existing (Approved by SEIAA)
28.	Ken River	Village – Bhawani Purwa, Tehsil- Banda, District- Banda, Gata No.- 5137, 5138, 5139, 5140, 5141	4.0	None	None in 100m radius	Yes	1,33,333 Cum 2,26,666 Ton	80,000 cum 1,36,000 Ton	Existing (Approved by SEIAA)

29.	Ken River	Village – Bhuredi, Tehsil- Banda, District- Banda, Gata No.- Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.0	None	None in 100m radius	Yes	3,74,886 Cum 6,37,306 Ton	2,24,932 cum 3,82,384 Ton	Existing (Approved by SEIAA)
30.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 03)	19.0	None	None in 100m radius	Yes	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton	Existing (Approved by SEIAA)
31.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 02)	19.0	None	None in 100m radius	Yes	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton	Existing (Approved by SEIAA)
32.	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- part of 72/47, part of 74/1, 75 mi (Khand No. 01)	20.0	None	None in 100m radius	Yes	4,79,923 Cum 8,15,869 Ton	2,87,954 cum 4,89,522 Ton	Existing (Approved by SEIAA)
33.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 5029, 5030KA, 5093KA, 5094KA, 5097	20.0	None	None in 100m radius	Yes	4,58,530 Cum 7,79,501 Ton	2,75,118 cum 4,67,701 Ton	Existing (Approved by SEIAA)
34.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676	24.0	None	None in 100m radius	Yes	5,50,235 Cum 9,35,399 Ton	3,30,141 cum 5,61,240 Ton	Existing (Approved by SEIAA)
35.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4881, 4880, 4834, 4824 Kha	27.0	None	None in 100m radius	Yes	6,19,016 Cum 10,52,327 Ton	3,71,410 cum 6,31,397 Ton	Existing (Approved by SEIAA)

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36.	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883	40.0	None	None in 100m radius	Yes	13,33,333 Cum 22,66,666 Ton	8,00,000 cum 13,60,000 Ton	Existing (Approved by SEIAA)
37.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 06	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
38.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 01	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
39.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 05	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 Ton cum 5,10,000 Ton	Existing (Approved by SEIAA)
40.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 02	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
41.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 03	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
42.	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 04	15.0	None	None in 100m radius	Yes	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton	Existing (Approved by SEIAA)
43.	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 02)	28.0	None	None in 100m radius	Yes	10,22,548 Cum 17,38,331 Ton	6,13,529 cum 10,42,999 Ton	Existing (Approved by SEIAA)
44.	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130,	10.7	None	None in 100m radius	Yes	3,56,667 Cum 6,06,333 Ton	2,14,000 cum 3,63,800 Ton	Existing (Approved by SEIAA)

		(Khand No. 01)							
45.	Ken River	Village – Ganchha, Tehsil- Banda, District- Banda, Gata no. 1971/1	10.0	None	None in 100m radius	Yes	2,29,265 Cum 3,89,750 Ton	1,37,559 cum 2,33,850 Ton	Existing (Approved by SEIAA)
46.	Ken River	Village-Ladakapurwa, Tehsil- Banda, District- Banda, Gata no. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.0	None	None in 100m radius	Yes	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton	Existing (Approved by SEIAA)
47.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3	18.5	None	None in 100m radius	Yes	9,26,203 Cum 15,74,545 Ton	5,55,722 cum 9,44,727 Ton	Existing (Approved by SEIAA)
48.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.01)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
49.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.02)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
50.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no.Part of 100 (Khand No.02)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
51.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 62, 63/1	17.0	None	None in 100m radius	Yes	4,24,880 Cum 7,22,296 Ton	2,54,928 cum 4,33,378 Ton	Existing (Approved by SEIAA)
52.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 426/7	8.724	None	None in 100m radius	Yes	2,08,020 Cum 3,53,634 Ton	1,24,812 cum 2,12,180 Ton	Existing (Approved by SEIAA)

53.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 03)	16.0	None	None in 100m radius	Yes	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton	Existing (Approved by SEIAA)
54.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 01)	16.0	None	None in 100m radius	Yes	5,33,333 Cum 9,06,666 Ton	3,20,000 cum 5,44,000 Ton	Existing (Approved by SEIAA)
55.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 455	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Existing (Approved by SEIAA)
56.	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 61/3	20.0	None	None in 100m radius	Yes	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton	Existing (Approved by SEIAA)
57.	Ken River	Village-Khairai, Tehsil- Pailani, District- Banda, Gata no. 2/1, 2/2, 2/4	5.80	None	None in 100m radius	Yes	1,93,333 Cum 3,28,666 Ton	1,16,000 cum 1,97,200 Ton	Existing (Approved by SEIAA)
58.	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 122/7 & 111/2 (Khand no.-02)	13.00	None	None in 100m radius	Yes	3,25,000 Cum 5,52,500 Ton	1,95,000 cum 3,31,500 Ton	Existing (Approved by SEIAA)
59.	Ken River	Village-Kolawalraipur, Tehsil- Naraini, District- Banda, Gata no. 4	10.0	None	None in 100m radius	Yes	2,16,840 Cum 3,68,628 Ton	1,30,104 cum 2,21,177 Ton	Existing (Approved by SEIAA)
60.	Ken River	Village-Madaulikhurd Khadar, Tehsil- Pailani, District- Banda, Gata no. 58, 107, 108, 109, 110, 111, 114	7.053	None	None in 100m radius	Yes	1,69,173 Cum 2,87,594 Ton	1,01,504 cum 1,72,557 Ton	Existing (Approved by SEIAA)
61.	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 99/3, 99/22, 100/7, 101/5, 103/10,	18.21	None	None in 100m radius	-	4,36,970 Cum 7,42,849 Ton	2,62,182 cum 4,45,709 Ton	Existing (Approved by SEIAA)

		104/2, 104/5							
62.	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.0	None	None in 100m radius	-	4,55,926 Cum 7,75,074 Ton	2,73,556 cum 4,65,045 Ton	Existing (Approved by SEIAA)
63.	Ken River	Village-Padoharakhadar, Tehsil- Pailani, District- Banda, Gata no. 165, 166, 174	14.0	None	None in 100m radius	-	3,35,946 Cum 5,71,108 Ton	2,01,568 cum 3,42,666 Ton	Existing (Approved by SEIAA)
64.	Ken River	Village-Pailani, Tehsil- Pailani, District- Banda, Gata no. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.0	None	None in 100m radius	-	6,00,000 Cum 10,20,000 Ton	3,60,000 cum 6,12,000 Ton	Existing (Approved by SEIAA)
65.	Yamuna River	Village-Sabadakhadar, Tehsil- Pailani, District- Banda, Gata no. part of 168	10.0	None	None in 100m radius	-	1,66,666 Cum 2,83,332 Ton	1,00,000 cum 1,70,000 Ton	Existing (Approved by SEIAA)
66.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	None	None in 100m radius	Yes	6,38,778 Cum 10,85,922 Ton	3,83,267 cum 6,51,554 Ton	Existing (Approved by SEIAA)
67.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117	46.0	None	None in 100m radius	Yes	11,03,823 Cum 18,76,499 Ton	6,62,294 cum 11,25,900 Ton	Existing (Approved by SEIAA)
68.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 60	18.0	None	None in 100m radius	Yes	4,31,930 Cum 7,34,281 Ton	2,59,158 cum 4,40,569 Ton	Existing (Approved by SEIAA)

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69.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3	17.50	None	None in 100m radius	Yes	8,75,000 Cum 14,87,500 Ton	5,25,000 cum 8,92,500 Ton	Existing (Approved by SEIAA)
70.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 92/6, 92/7, 94	7.46	None	None in 100m radius	-	3,73,000 Cum 6,34,100 Ton	2,23,800 cum 3,80,460 Ton	Existing (Approved by SEIAA)
71.	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 50/2, 50/2kha, 51	18.49	None	None in 100m radius	Yes	9,24,500 Cum 15,71,650 Ton	5,54,700 cum 9,42,990 Ton	Existing (Approved by SEIAA)
72.	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 176mi, 172ga, 182, 187	25.29	None	None in 100m radius	Yes	4,85,863 Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton	Existing (Approved by SEIAA)
73.	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi	25.29	None	None in 100m radius	Yes	4,85,863 Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton	Existing (Approved by SEIAA)
74.	Ranj River	Village-Khalari, Tehsil- Naraini, District- Banda, Gata No. 585/1, 857, 859/1, 914, 954, 1248/2	6.648	None	None in 100m radius	-	1,57,753 Cum 2,68,180 Ton	94,652 cum 1,60,908 Ton	Existing (Approved by SEIAA)
75.	Ranj River	Village-Shahpatan, Tehsil- Naraini, District- Banda, Gata No. 420, 530/2, 532, 709, 716	6.93	None	None in 100m radius	Yes	1,68,711 Cum 2,86,808 Ton	1,01,227 cum 1,72,086 Ton	Existing (Approved by SEIAA)
76.	Ken River	Village-Bariyari, Tehsil- Naraini, District- Banda, Gata No. 429, 430	13.3620	None	None in 100m radius	Yes	4,45,400 Cum 7,57,180 Ton	2,67,240 cum 4,54,308 Ton	Existing (Approved by SEIAA)
77.	Ken River	Village-Bahadurpur Syodha,	14.3850	None	None in 100m	-	3,59,625 Cum	2,15,775 cum	Existing (Approved

		Tehsil- Naraini, District- Banda, Gata No. 195/1			radius		6,11,362 Ton	3,66,818 Ton	by SEIAA)
78.	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 300mi, 316mi	7.30	None	None in 100m radius	-	1,58,248 Cum 2,69,021 Ton	94,949 cum 1,61,413 Ton	Existing (Approved by SEIAA)
79.	Ranj River	Village-Barkola Kala, Tehsil- Naraini, District- Banda, Gata No. 659, 724, 805	10.00	None	None in 100m radius	Yes	2,38,628 Cum 4,05,667 Ton	1,43,177 cum 2,43,401 Ton	Existing (Approved by SEIAA)
80.	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 01)	21.0	None	None in 100m radius	Yes	5,03,918 Cum 8,56,660 Ton	3,02,351 cum 5,13,997 Ton	Existing (Approved by SEIAA)
81.	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 02)	21.0	None	None in 100m radius	Yes	5,03,918 Cum 8,56,660 Ton	3,02,351 cum 5,13,997 Ton	Existing (Approved by SEIAA)
82.	Ken River	Village- Kolawalraipur, Tehsil- Naraini, District- Banda, Gata No. 721, 722, 723	20.0	None	None in 100m radius	Yes	4,33,676 Cum 7,37,249 Ton	2,60,206 cum 4,42,350 Ton	Existing (Approved by SEIAA)
83.	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	12.86	None	None in 100m radius	Yes	2,30,920 Cum 3,92,564 Ton	1,38,552 cum 2,35,538 Ton	Existing (Approved by SEIAA)
84.	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	15.165	None	None in 100m radius	Yes	5,05,500 Cum 8,59,350 Ton	3,03,300 cum 5,15,610 Ton	Existing (Approved by SEIAA)
85.	Ken River	Village- Risaura, Tehsil- Naraini, District- Banda, Gata No. 116Ga	18.0	None	None in 100m radius	-	3,90,308 Cum 6,63,523 Ton	2,34,185 cum 3,98,115 Ton	Existing (Approved by SEIAA)
86.	Baghain	Village- Singhauti,	3.55	None	None in	Yes	95,196 Cum	57,118	Existing

	River	Tehsil- Naraini, District- Banda, Gata No. 13/1, 13/3, 30/2, 400/2			100m radius		1,61,833 Ton	cum 97,101 Ton	(Approved by SEIAA)
87.	Ken River	Village- Nihalpur, Tehsil- Naraini, District- Banda, Gata No. 492/13	24.0	None	None in 100m radius	Yes	5,20,411 Cum 8,84,698 Ton	3,12,247 cum 5,30,820 Ton	Existing (Approved by SEIAA)
88.	Ranj River	Village- Chandpura, Tehsil- Naraini, District- Banda, Gata No. 269, 287, 313	1.445	None	None in 100m radius	-	34,211 Cum 58,158 Ton	20,527 cum 34,896 Ton	Existing (Approved by SEIAA)
89.	Ken River	Village- Jarar, Tehsil- Naraini, District- Banda, Gata No. 851, 866, 867, 869, 872, 876	8.0	None	None in 100m radius	-	2,66,666 Cum 4,53,332 Ton	1,60,000 cum 2,72,000 Ton	Existing (Approved by SEIAA)
90.	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 133 & 134 (Khand no.-01)	15.654	None	None in 100m radius	Yes	3,91,350 Cum 6,65,295 Ton	2,34,810 cum 3,99,177 Ton	Existing (Approved by SEIAA)
91.	Baghain River	Village- Gopra, Tehsil- Naraini, District- Banda, Gata No. 2/1, 473mi, 474, 659	4.21	None	None in 100m radius	Yes	98,136 Cum 1,66,831 Ton	58,882 cum 1,00,099 Ton	Existing (Approved by SEIAA)
92.	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1, 191, 3	33.0	None	None in 100m radius	Yes	5,92,558 Cum 10,07,348 Ton	3,55,535 cum 6,04,410 Ton	Existing (Approved by SEIAA)
93.	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1	33.0	None	None in 100m radius	Yes	11,00,000 Cum 18,70,000 Ton	6,60,000 cum 11,22,000 Ton	Existing (Approved by SEIAA)
94.	Baghain River	Village- Badausa, Tehsil- Atrra, District- Banda, Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598	10.0	None	None in 100m radius	-	1,66,667 Cum 2,83,333 Ton	1,00,000 cum 1,70,000 Ton	Existing (Approved by SEIAA)

95.	Baghain River	Village- Mahuta, Tehsil- Atrra, District- Banda, Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	None	None in 100m radius	Yes	3,50,000 Cum 5,95,000 Ton	2,10,000 cum 3,57,000 Ton	Existing (Approved by SEIAA)
96.	Baghain River	Village- Bhadawal, Tehsil- Atrra, District- Banda, Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949	22.94	None	None in 100m radius	-	4,68,880 Cum 7,97,096 Ton	2,81,328 cum 4,78,258 Ton	Existing (Approved by SEIAA)
97.	Baghain River	Village- Chandaur, Tehsil- Atrra, District- Banda, Gata No. 2494	7.80	None	None in 100m radius	-	1,59,428 Cum 2,71,027 Ton	95,657 cum 1,62,617 Ton	Existing (Approved by SEIAA)
98.	Baghain River	Village- Tarsuma, Tehsil- Atrra, District- Banda, Gata No. 2/2, 3	3.11	None	None in 100m radius	Yes	63,566 Cum 1,08,062 Ton	38,140 cum 64,838 Ton	Existing (Approved by SEIAA)
99.	Baghain River	Village- Tera Ba, Tehsil- Atrra, District- Banda, Gata No. 1749kha, 1766, 2421	9.34	None	None in 100m radius	Yes	1,90,905 Cum 3,24,538 Ton	1,14,543 cum 1,94,723 Ton	Existing (Approved by SEIAA)
100.	Yamuna River	Village-Dadau Khadar, Tehsil- Baberu, District- Banda, Gata No.- 38/1, 40, 41, 42Mi (Khand no. 07)	12.0	None	None in 100m radius	Yes	2,00,000 Cum 3,40,000 Ton	1,20,000 cum 2,04,000 Ton	Proposed
101.	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 4/1, 4/21, 4/22, 4/24, 4/25, 4/26, 4/29, 4/32, 4/33, 4/34, 4/35, 4/36	13.0	None	None in 100m radius	Yes	4,33,333 Cum 7,36,666 Ton	2,60,000 cum 4,42,000 Ton	Proposed
102.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 431/1 (Khand No. 05)	23.0	None	None in 100m radius	Yes	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton	Proposed

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103.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 337/1, 337/4, 337/5, 337/6 (Khand No. 03)	24.0	None	None in 100m radius	Yes	8,00,000 Cum 13,60,000 Ton	4,80,000 cum 8,16,000 Ton	Proposed
104.	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 28/1, 28/5, 28/6, 28/7, 29 (Khand No. 01)	27.0	None	None in 100m radius	Yes	9,00,000 Cum 15,30,000 Ton	5,40,000 cum 9,18,000 Ton	Proposed
105.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-01)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
106.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-02)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 Cum 5,95,000 Ton	Proposed
107.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-03)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
108.	Yamuna River	Village- AmlikaurKhadar, Tehsil- Banda, District- Banda, Gata no. Part of 6/2 (Khand No.-04)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
109.	Yamuna River	Village-Amedhi Khadar, Tehsil- Baberu, District- Banda, Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-01)	16.80	None	None in 100m radius	Yes	5,60,000 cum 9,52,000 Ton	3,36,000 cum 5,71,200 Ton	Proposed

110.	Yamuna River	Village-Amedhi Khadar, Tehsil- Baberu, District- Banda, Gata No. 69/94, 69/95, Part of 69/96 (Khand No.-02)	17.50	None	None in 100m radius	Yes	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton	Proposed
111.	Yamuna River	Village-Gaura Khadar, Tehsil- Baberu, District- Banda, Gata No. Part of 2/1 (Khand No.-01)	9.00	None	None in 100m radius	-	3,00,000 cum 5,10,000 Ton	1,80,000 cum 3,06,000 Ton	Proposed
112.	Yamuna River	Village-Gazipur Khadar, Tehsil- Pailani, District- Banda, Gata No. Part of 138/1	20.00	None	None in 100m radius	Yes	6,66,666 cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton	Proposed

Patta Lands/Khatedari Land: (Existing & Proposed)

Lease No.	Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mined (MT)	Existing / Proposed
113.	Ranya Singh And Company Prop.- Shri Devendra Singh S/o Shri Amar Singh	Gata No. 836, 840, 841, 842, 843 & 844	1.068	Banda	Pailani	Sadimadanpur	44,625 cum 75,862 MT	26,775 cum 45,517 MT	Existing (Approved by SEIAA)

De-Siltation Location: (Lakes/Ponds/Dams etc.) (Existing & Proposed)

Name of Reservoir / Dams	Maintain/ Controlled by State Govt. / PSU etc.	Location	Distt.	Tehsil	Village	Size(Ha)	Quantity MT/Year	Existing/ Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

M-Sand Plants: (existing & proposed)

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity MT/Annum	Existing/Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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Annexure-VI

Final List of Cluster & Contiguous Cluster

Clusters:

River Name	Cluster No.	Lease No	Location (Riverbed / patta Land)	Village	Area(in Ha)	Total Excavation (MT)	Total Mineral Excavation (MT)
Yamuna River	1	2	Riverbed	Marka Khadar	20.0	10,00,000 Cum 17,00,000 Ton	6,00,000 cum 10,20,000 Ton
Yamuna River		3	Riverbed	Marka Khadar	20.0	10,00,000 Cum 17,00,000 Ton	6,00,000 Cum 10,20,000 Ton
Yamuna River		4	Riverbed	Marka Khadar	20.0	10,00,000 Cum 17,00,000 Ton	6,00,000 Cum 10,20,000 Ton
Yamuna River		5	Riverbed	Marka Khadar	20.0	10,00,000 Cum 1,700,000 Ton	6,00,000 Cum 10,20,000 Ton
Yamuna River	2	6	Riverbed	Charka Khadar	11.0	5,50,000 Cum 93,5,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		7	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		8	Riverbed	Charka Khadar	12.50	6,25,000 Cum 10,62,500 Ton	3,75,000 cum 6,37,500 Ton
Yamuna River		9	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		10	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		11	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		12	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		13	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		14	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River		15	Riverbed	Charka Khadar	11.0	5,50,000 Cum 9,35,000 Ton	3,30,000 cum 5,61,000 Ton
Yamuna River	3	16	Riverbed	Bendakhadar	21.0	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton
Yamuna River		17	Riverbed	Bendakhadar	21.0	10,50,000 Cum 17,85,000 Ton	6,30,000 cum 10,71,000 Ton
Yamuna River		18	Riverbed	Bendakhadar	21.0	7,00,000 Cum 11,90,000 Ton	4,20,000 cum 7,14,000 Ton
Yamuna River		19	Riverbed	Bendakhadar	21.0	7,00,000 Cum 11,90,000 Ton	4,20,000 cum

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							7,14,000 Ton
Yamuna River		105	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton
Yamuna River		106	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 Cum 5,95,000 Ton
Yamuna River		107	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton
Yamuna River		108	Riverbed	Amlikaur Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton
Ken River	4	102	Riverbed	Kanwara	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		29	Riverbed	Bhuredi	37.0	3,74,886 Cum 6,37,306 Ton	2,24,932 cum 3,82,384 Ton
Ken River	5	104	Riverbed	Kanwara	27.0	9,00,000 Cum 15,30,000 Ton	5,40,000 cum 9,18,000 Ton
Ken River		20	Riverbed	Marauli Khadar	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		21	Riverbed	Marauli Khadar	23.0	3,66,760 Cum 6,23,492 Ton	2,61,972 cum 8,16,000 Ton
Ken River		22	Riverbed	Marauli Khadar	22.0	7,33,333 Cum 12,46,666 Ton	4,40,000 cum 9,18,000 Ton
Ken River		23	Riverbed	Marauli Khadar	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		24	Riverbed	Marauli Khadar	17.2802	5,76,006 Cum 9,79,210 Ton	3,45,604 cum 5,87,527 Ton
Ken River		25	Riverbed	Marauli Khadar	23.0	3,36,760 Cum 5,72,492 Ton	2,61,972 cum 4,45,352 Ton
Ken River		43	Riverbed	Achhraud	28.0	10,22,548 Cum 17,38,331 Ton	6,13,529 cum 10,42,999 Ton
Ken River		44	Riverbed	Achhraud	10.7	3,56,667 Cum 6,06,333 Ton	2,14,000 cum 3,63,800 Ton
Ken River		26	Riverbed	Hateti Purwa	4.048	97,136 Cum 1,65,131 Ton	58,282 cum 99,079 Ton
Ken River	6	27	Riverbed	Hateti Purwa	3.644	87,441 Cum 1,48,649 Ton	52,465 cum 89,191 Ton
Ken River		33	Riverbed	Duredi	20.0	4,58,530 Cum 7,79,501 Ton	2,75,118 cum 4,67,701 Ton
Ken River		45	Riverbed	Ganchha	10.0	2,29,265 Cum 3,89,750 Ton	1,37,559 cum 2,33,850 Ton
Ken River	7	28	Riverbed	Bhawani Purwa	4.0	1,33,333 Cum 2,26,666 Ton	80,000 cum 1,36,000 Ton
Ken River		34	Riverbed	Duredi	24.0	5,50,235 Cum 9,35,399 Ton	3,30,141 cum 5,61,240 Ton
Ken River		35	Riverbed	Duredi	27.0	6,19,016 Cum	3,71,410 cum

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						10,52,327 Ton	6,31,397 Ton
Ken River		36	Riverbed	Duredi	40.0	1,33,333 Cum 2,26,666 Ton	80,000 cum 1,36,000 Ton
Ken River		46	Riverbed	Ladakapurwa	20.0	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton
Ken River	8	30	Riverbed	Pathri	19.0	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton
Ken River		31	Riverbed	Pathri	19.0	3,60,686 Cum 6,13,166 Ton	2,16,412 cum 3,67,900 Ton
Ken River		32	Riverbed	Pathri	20.0	4,79,923 Cum 8,15,869 Ton	2,87,954 cum 4,89,522 Ton
Yamuna River	9	37	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		38	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		39	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		40	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		41	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River		42	Riverbed	Jauharpur	15.0	5,00,000 Cum 8,50,000 Ton	3,00,000 cum 5,10,000 Ton
Yamuna River	10	47	Riverbed	Sadimadanpur	18.5	9,26,203 Cum 15,74,545 Ton	5,55,722 cum 9,44,727 Ton
Yamuna River		69	Riverbed	Sadimadanpur	17.50	8,75,000 Cum 14,87,500 Ton	5,25,000 cum 8,92,500 Ton
Yamuna River		71	Riverbed	Sadimadanpur	18.49	9,24,500 Cum 15,71,650 Ton	5,54,700 cum 9,42,990 Ton
Yamuna River		113	Riverbed	Sadimadanpur	1.068	44,625 cum 75,862 MT	26,775 cum 45,517 MT
Ken River	11	48	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		49	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		50	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton
Ken River		51	Riverbed	Khaptiha Kala	17.0	4,24,880 Cum 7,22,296 Ton	2,54,928 cum 4,33,378 Ton
Ken River		52	Riverbed	Khaptiha Kala	8.724	2,08,020 Cum 3,53,634 Ton	1,24,812 cum 2,12,180 Ton
Ken River		53	Riverbed	Khaptiha Kala	16.0	3,99,886 Cum 6,79,806 Ton	2,39,932 cum 4,07,884 Ton

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Ken River		54	Riverbed	Khaptiha Kala	16.0	5,33,333 Cum 9,06,666 Ton	3,20,000 cum 5,44,000 Ton
Ken River		55	Riverbed	Khaptiha Kala	23.0	7,66,666 Cum 13,03,332 Ton	4,60,000 cum 7,82,000 Ton
Ken River		56	Riverbed	Khaptiha Kala	20.0	6,66,666 Cum 11,33,332 Ton	4,00,000 cum 6,80,000 Ton
Ken River		57	Riverbed	Khairai	5.80	1,93,333 Cum 3,28,666 Ton	1,16,000 cum 1,97,200 Ton
Ken River		66	Riverbed	Sadikhadar	26.62	6,38,778 Cum 10,85,922 Ton	3,83,267 cum 6,51,554 Ton
Ken River		101	Riverbed	Sadikhadar	13.0	4,33,333 Cum 7,36,666 Ton	2,60,000 cum 4,42,000 Ton
Ken River		67	Riverbed	Sadikhadar	46.0	11,03,823 Cum 18,76,499 Ton	6,62,294 cum 11,25,900Ton
Ken River		68	Riverbed	Sadikhadar	18.0	4,31,930 Cum 7,34,281 Ton	2,59,158 cum 4,40,569 Ton
Ken River		58	Riverbed	Barehata Khadar	13.0	3,25,000 Cum 5,52,500 Ton	1,95,000 cum 3,31,500 Ton
Ken River		90	Riverbed	Barehata Khadar	15.654	3,91,350 Cum 6,65,295 Ton	2,34,810 cum 3,99,177 Ton
Ken River	12	59	Riverbed	Kolawalraipur	10.0	2,16,840 Cum 3,68,628 Ton	1,30,104 cum 2,21,177 Ton
Ken River		88	Riverbed	Nihalpur	24.0	34,211 Cum 58,158 Ton	20,527 cum 34,896 Ton
Ken River	13	60	Riverbed	Madaulikhurd Khadar	7.053	1,69,173Cum 2,87,594 Ton	1,01,504 cum 1,72,557 Ton
Ken River		72	Riverbed	Amlorkhadar	25.29	4,85,863Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton
Ken River		73	Riverbed	Amlorkhadar	25.29	4,85,863 Cum 8,25,967 Ton	2,91,518 cum 4,95,581 Ton
Ranj River	14	75	Riverbed	Shahpatan	6.93	1,68,711 Cum 2,86,808 Ton	1,01,227 cum 1,72,086 Ton
Ranj River		79	Riverbed	Barkola Kala	10.0	2,38,628 Cum 4,05,667 Ton	1,43,177 cum 2,43,401 Ton
Ranj River		91	Riverbed	Gopra	4.21	98,136 Cum 1,66,831 Ton	58,882 cum 1,00,099 Ton
Ken River	15	76	Riverbed	Bariyari	13.362	4,45,400 Cum 7,57,180 Ton	2,67,240 cum 4,54,308 Ton
Ken River		59	Riverbed	Kolawalraipur	10.0	2,16,840 Cum 3,68,628 Ton	1,30,104 cum 2,21,177 Ton
Ken River	16	80	Riverbed	Barsandamanpur	21.0	5,03,918 Cum 8,56,660 Ton	3,02,351cum 5,13,997 Ton
Ken River		81	Riverbed	Barsandamanpur	21.0	5,03,918 Cum	3,02,351 cum

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						8,56,660 Ton	5,13,997 Ton
Ken River	17	83	Riverbed	Bilharka	12.86	2,30,920 Cum 3,92,564 Ton	1,38,552 cum 2,35,538 Ton
Ken River		84	Riverbed	Bilharka	15.165	5,05,500 Cum 8,59,350 Ton	3,03,300 cum 5,15,610 Ton
Baghain River	18	86	Riverbed	Singhauti	3.55	95,196 Cum 1,61,833 Ton	57,118 cum 97,101 Ton
Baghain River		91	Riverbed	Gopra	4.21	98,136 Cum 1,66,831 Ton	58,882 cum 1,00,099 Ton
Ken River	19	92	Riverbed	Lahureta	33.0	5,92,558 Cum 10,07,348 Ton	3,55,535 cum 6,04,410 Ton
Ken River		93	Riverbed	Lahureta	33.0	11,00,000 Cum 18,70,000 Ton	6,60,000 cum 11,22,000 Ton
Baghain River	20	95	Riverbed	Mahuta	21.0	3,50,000 Cum 5,95,000 Ton	2,10,000 cum 3,57,000 Ton
Baghain River		98	Riverbed	Tarsuma	3.11	63,566 Cum 1,08,062 Ton	38,140 cum 64,838 Ton
Baghain River		99	Riverbed	Tera Ba	9.34	1,90,905 Cum 3,24,538 Ton	1,14,543 cum 1,94,723 Ton
Yamuna River	21	109	Riverbed	Amedhi Khadar	16.80	5,60,000 cum 9,52,000 Ton	3,36,000 cum 5,71,200 Ton
Yamuna River		110	Riverbed	Amedhi Khadar	17.50	5,83,333 cum 9,91,666 Ton	3,50,000 cum 5,95,000 Ton

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No	Number of leases in the cluster	Location (Riverbed /Patta Land)	Distance between clusters	Village	Area of Cluster (Ha)	Total Mineral Excavation (cum)
Ken River	1	4	2	Riverbed	2.20 km	Kanwara, Bhuredi	60.0	7,04,932
		6	4	Riverbed		Hateti Purwa, Duredi, Ganchha	37.69	5,23,424
		7	5	Riverbed		Bhawani Purwa, Duredi, Ladakapurwa	115.0	7,20,000
Ken River	2	12	2	Riverbed	1.0 km	Kolawalraipur, Nihalpur	34.0	1,50,631
		15	2	Riverbed		Bariyari, Kolawalraipur	23.362	3,97,344
Ken River	3	16	2	Riverbed	1.60 km	Barsandamanpur	42.0	6,04,702
		19	2	Riverbed		Lahureta	66.0	1,015,535
Baghain River	4	18	2	Riverbed	1.30 km	Singhauti, Gopra	7.76	1,16,000
Ranj River		14	3	Riverbed		Shahpatan, Barkola Kala	21.14	3,03,286

Annexure-VII

Final Transportation Routes for individual leases and leases in Cluster

Individual Leases:

Lease No	Transportation Route No	Number of tippers /day of lease	Number of tipper s /day of all the lease on	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1.	1	62	62	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2.	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3.	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4.	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
5.	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6.	6	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
7.	7	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

8.	8	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
9.	9	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10.	10	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11.	11	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
12.	12	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13.	13	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14.	14	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15.	15	86	871	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16.	16	164	797	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17.	17	164	797	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

18.	18	109	797	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
19.	19	109	546	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20.	20	119	886	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21.	21	68	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22.	22	114	886	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
23.	23	119	886	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
24.	24	90	959	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
25.	25	94	886	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
26.	26	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
27.	27	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

28.	28	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
29.	29	58	503	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
30.	30	14	136	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
31.	31	71	136	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
32.	32	36	136	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
33.	33	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
34.	34	86	515	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
35.	35	96	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
36.	36	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

37.	37	62	404	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
38.	38	78	404	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
39.	39	78	404	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
40.	40	62	404	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
41.	41	62	404	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
42.	42	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
43.	43	159	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
44.	44	56	886	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
45.	45	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

46.	46	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
47.	47	60	262	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
48.	48	62	1041	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
49.	49	62	1041	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
50.	50	62	1041	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
51.	51	66	1041	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
52.	52	32	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
53.	53	62	1041	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
54.	54	83	1041	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

55.	55	119	1041	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
56.	56	104	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
57.	57	30	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
58.	58	51	66	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
59.	59	34	90	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
60.	60	26	127	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
61.	61	68	68	0.62	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
62.	62	71	71	0.56	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
63.	63	52	52	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

64.	64	94	94	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
65.	65	26	26	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
66.	66	99	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
67.	67	68	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
68.	68	67	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
69.	69	136	262	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
70.	70	58	58	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
71.	71	66	262	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
72.	72	76	178	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

73.	73	76	127	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
74.	74	25	127	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
75.	75	26	101	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
76.	76	69	240	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
77.	77	56	90	0.61	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
78.	78	25	25	0.41	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
79.	79	45	101	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
80.	80	79	240	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
81.	81	79	147	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

82.	82	68	147	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
83.	83	36	115	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
84.	84	79	140	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
85.	85	61	140	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
86.	86	15	30	0.33	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
87.	87	81	173	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
88.	88	5	39	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
89.	89	42	42	0.57	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
90.	90	61	61	0.87	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

91.	91	15	66	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
92.	92	92	173	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
93.	93	171	197	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
94.	94	26	197	0.86	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
95.	95	55	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
96.	96	73	135	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
97.	97	25	25	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
98.	98	10	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
99.	99	30	135	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

100.	100	32	135	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
101.	101	119	496	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
102.	102	125	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
103.	103	315	496	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
104.	104	66	886	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
105.	105	886	909	1.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
106.	106	797	909	1.55	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
107.	107	797	909	1.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
108.	108	797	909	1.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

109.	109	797	178	2.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
110.	110	91	138	2.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
111.	111	47	138	2.0	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
112.	112	32	32	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
113.	113	104	133	0.80	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

Transportation Routes of Leases in Cluster:

Cluster No.	Transportation Route No.	Number of tippers /day of cluster	Number of tippers /day of all the clusters on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2	6	584	615	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	7	31	615	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	8	86	871	0.25	Unpaved road (width 6m) further connected to	Temporary road must be constructed	Lease Owner	Attached

					Black paved road			
	9	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	10	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	11	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	12	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	13	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	14	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	15	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3	16	164	797	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	17	164	797	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	18	109	797	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	106	91	797	1.55	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	107	91	797	1.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	108	91	797	1.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	109	87	797	2.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4	103	140	249	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	37	109	249	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

5	105	91	886	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	20	119	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	21	68	886	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	22	114	886	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	23	119	886	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	104	66	886	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	25	94	886	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	43	159	886	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	44	56	886	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6	26	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	27	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	33	71	136	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	45	36	136	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
7	28	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	34	86	515	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	35	96	515	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	36	208	515	0.48	Unpaved road (width 6m) further connected to	Temporary road must be constructed	Lease Owner	Attached

					Black paved road			
	46	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
8	30	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	31	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	32	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
9	37	62	404	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	38	78	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	39	78	404	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	40	62	404	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	41	62	404	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	42	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10	47	60	262	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	69	136	262	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	71	66	262	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11	48	62	1041	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	49	62	1041	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	50	62	1041	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

51	66	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
52	32	1041	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
53	62	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
54	83	1041	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
55	119	1041	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
56	104	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
57	30	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
66	99	1041	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	102	125	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	67	68	1041	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	68	67	1041	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
12	59	34	39	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	88	5	39	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13	60	26	127	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	73	76	127	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	74	25	127	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

14	76	69	240	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	80	79	240	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	92	92	240	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15	77	56	90	0.61	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	59	34	90	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16	81	79	147	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	82	68	147	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17	84	79	140	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

	85	61	140	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
18	87	81	173	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	92	92	173	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
19	93	171	197	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	94	26	197	0.86	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20	96	73	135	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	99	30	135	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	100	32	135	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

21	58	51	66	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	91	15	66	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22	110	91	138	2.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	111	47	138	2.0	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

PLATES

(1 - 42)

[Clusters]

PLATE-1

Satellite Imagery of Buffer Zone of Cluster – 1
River Bed Morrum Mining – Yamuna River, Tehsil – Baberu, District – Banda, Uttar Pradesh

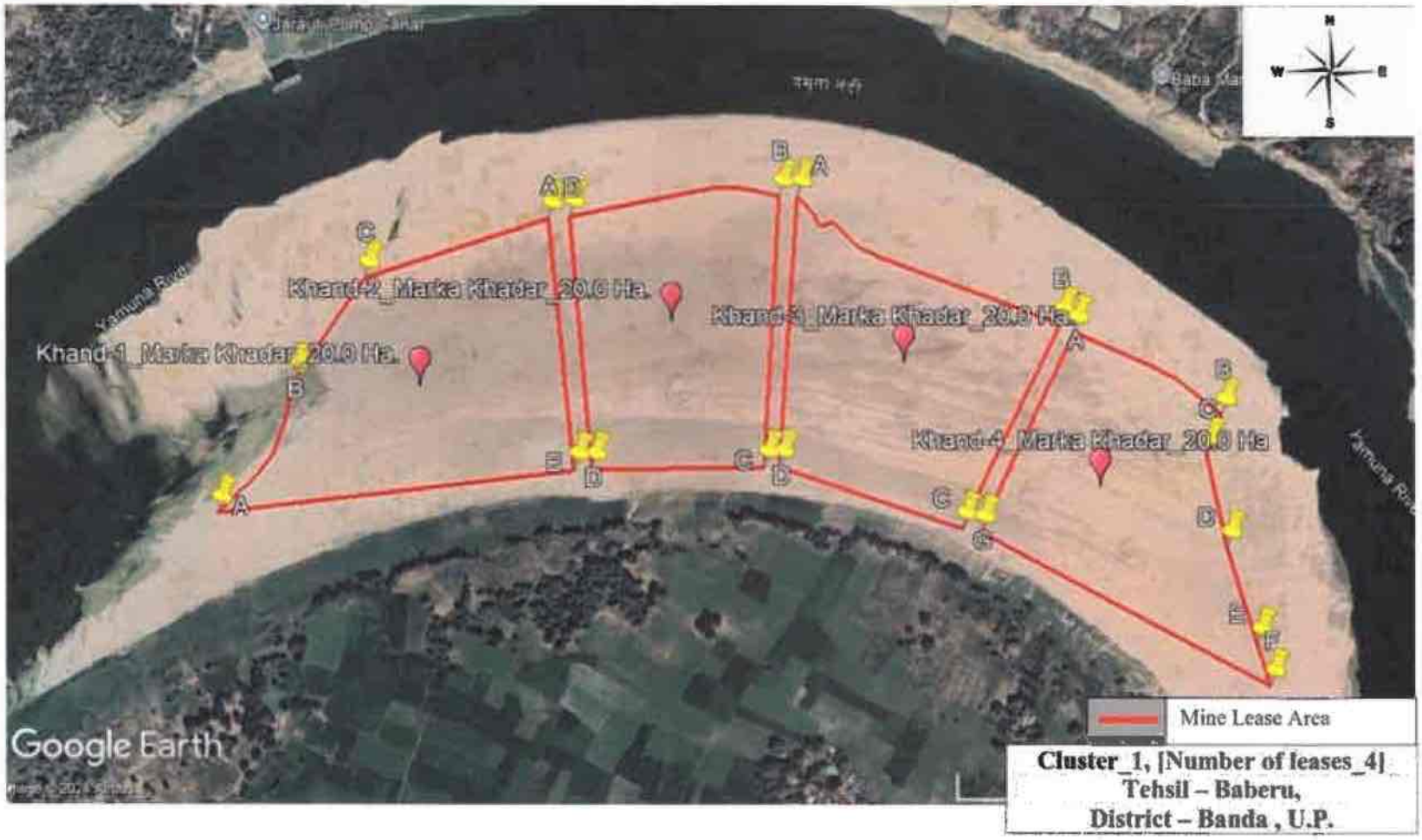
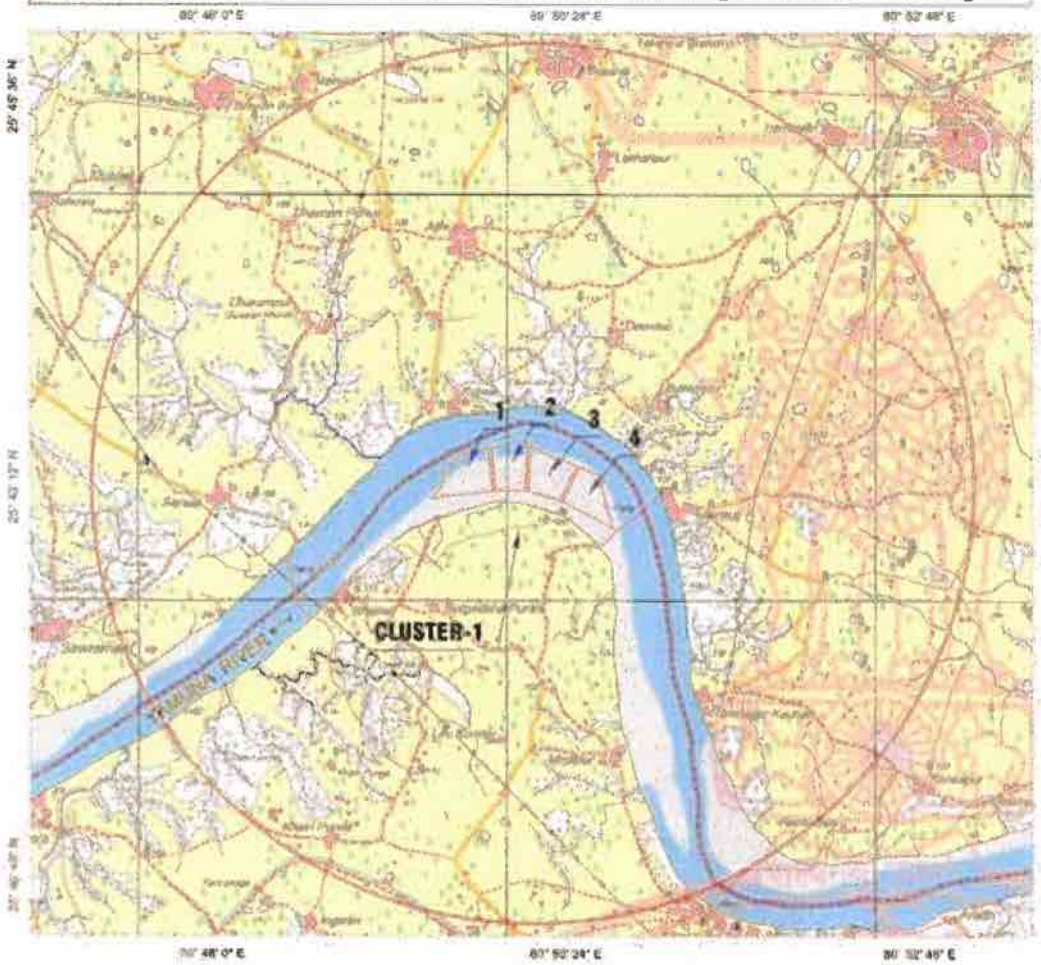


PLATE-2

CLUSTER-1 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-1
[No of Leases 04]

Tehsil -Baberu
River - Yamuna
District - Banda, U.P.



2783

PLATE-3

Satellite Imagery of Buffer Zone of Cluster – 2
River Bed Morrum Mining – Yamuna River, Tehsil – Baberu, District – Banda, Uttar Pradesh

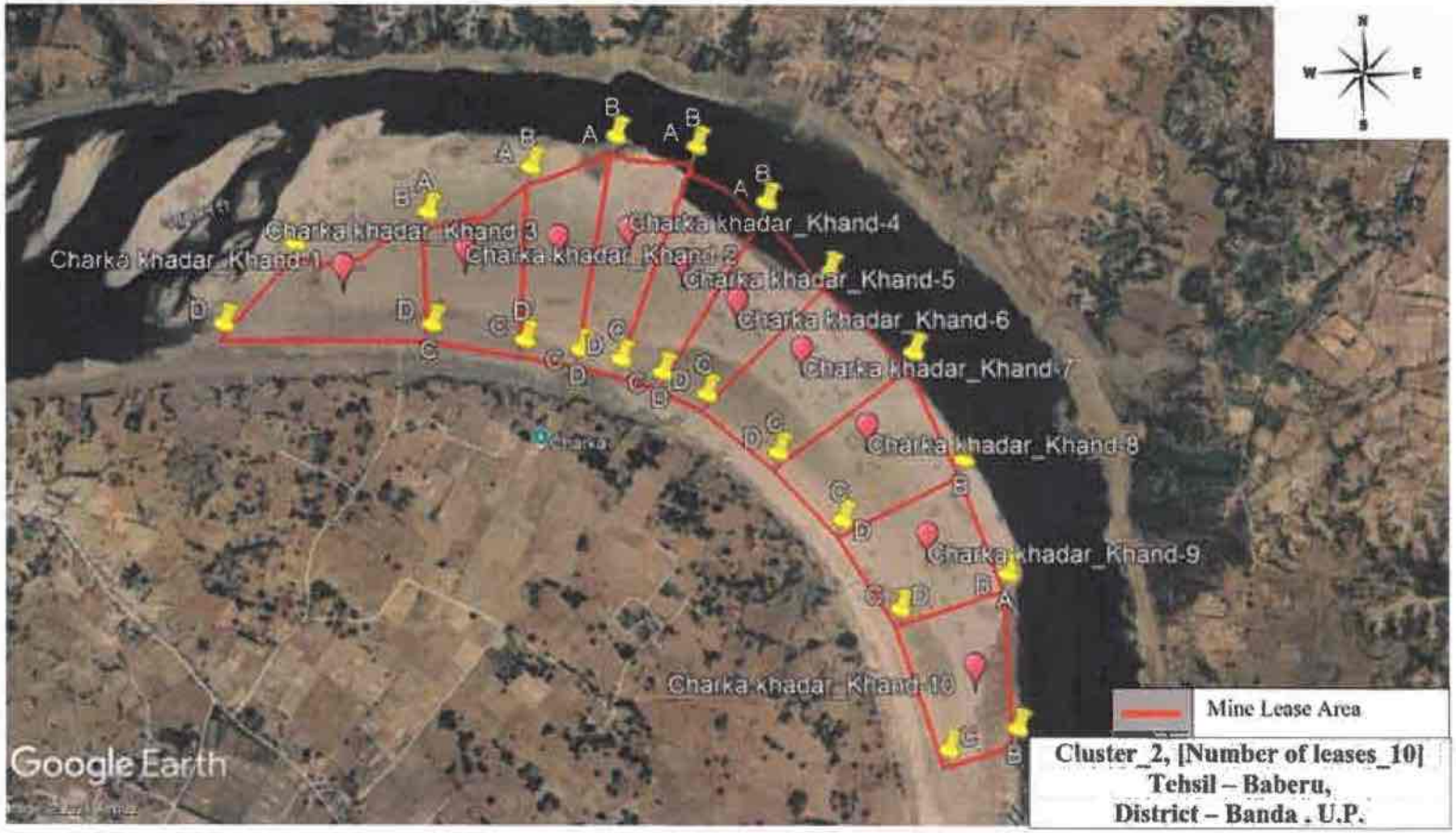
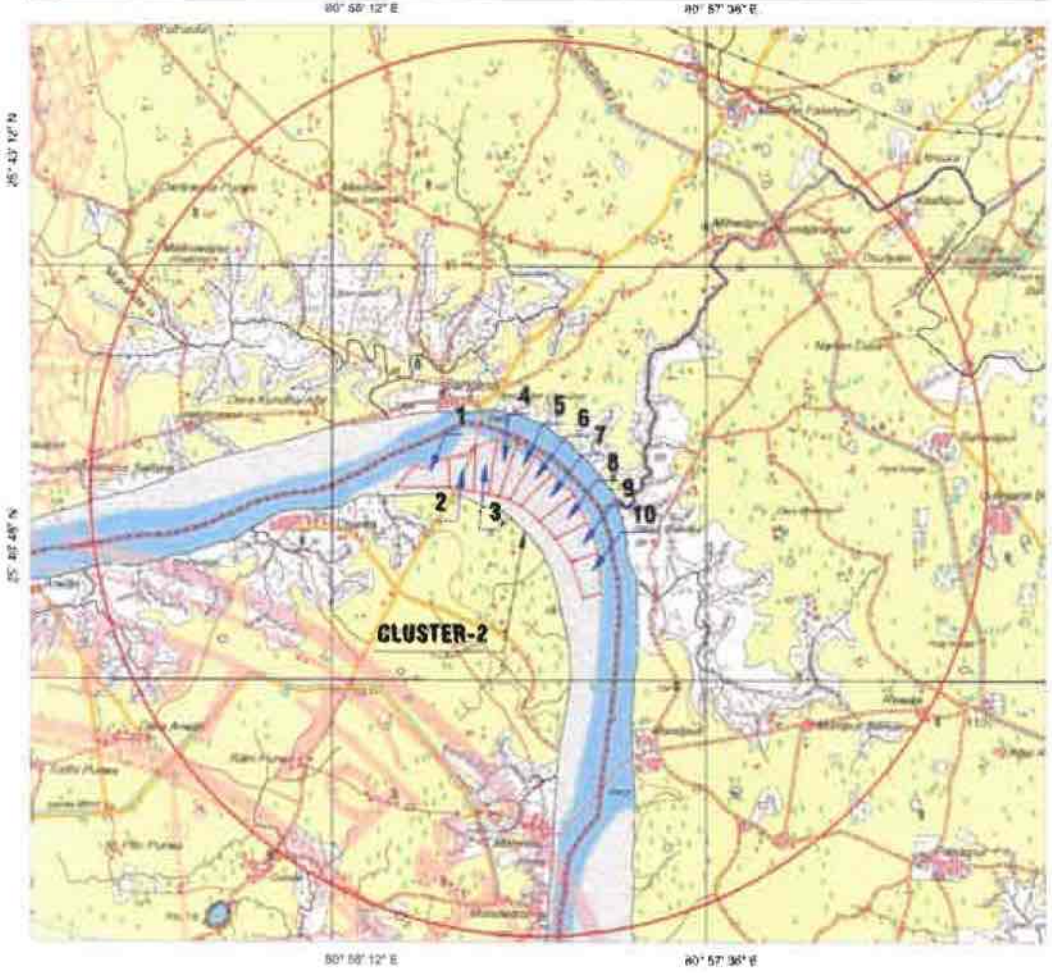


PLATE-4

CLUSTER-2 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-2
[No of Leases 10]

Tehsil -Baberu
River - Yamuna
District - Banda, U.P.



2785

PLATE-5

Satellite Imagery of Buffer Zone of Cluster – 3
River Bed Morrum Mining – Yamuna River, Tehsil – Banda, District – Banda, Uttar Pradesh



2786

PLATE-6

CLUSTER-3 ON SOI TOPOSHEET MAP [5 KM RADIUS]

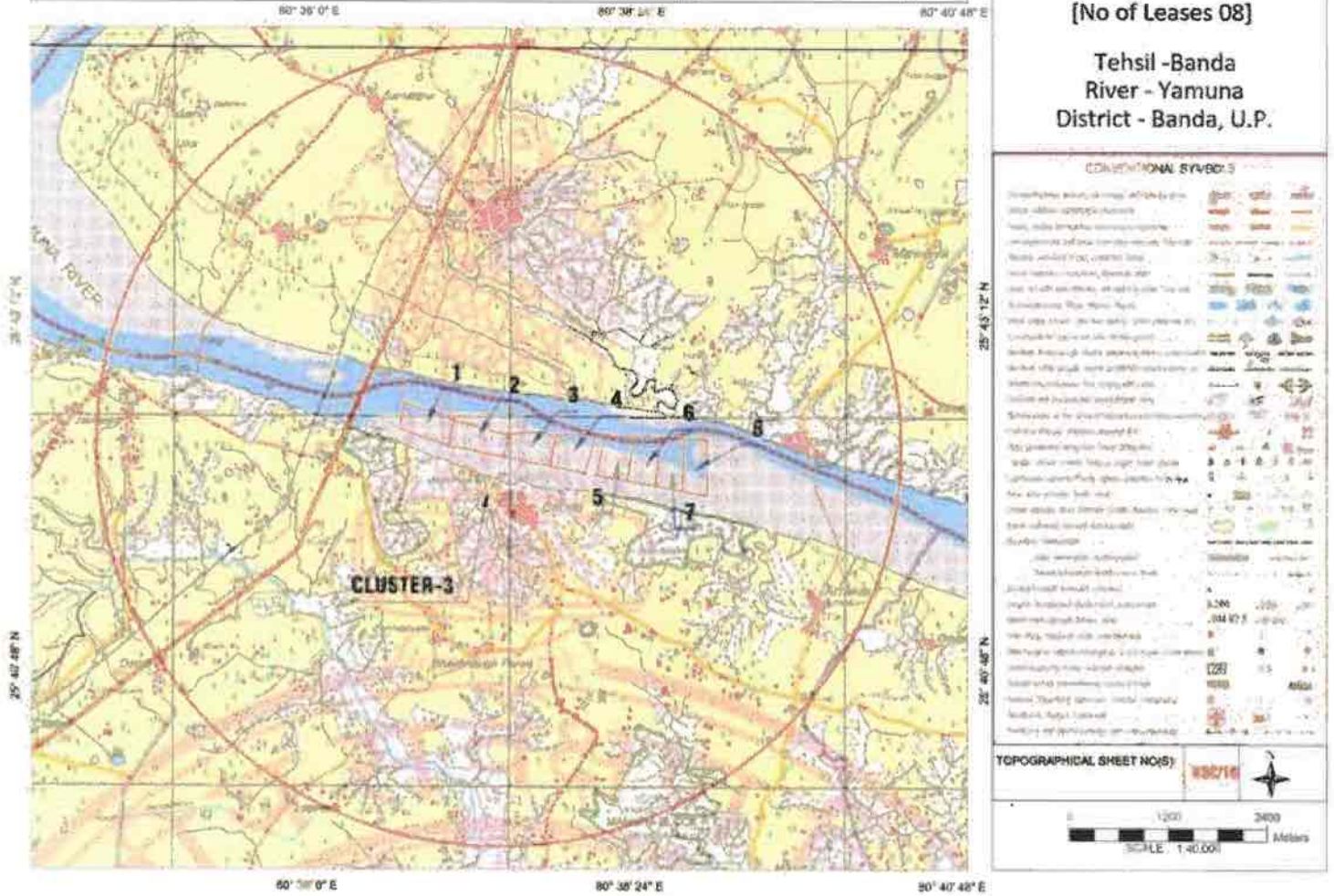


PLATE-7

Satellite Imagery of Buffer Zone of Cluster – 4
River Bed Morrum Mining – Ken River, Tehsil – Banda, District – Banda, Uttar Pradesh

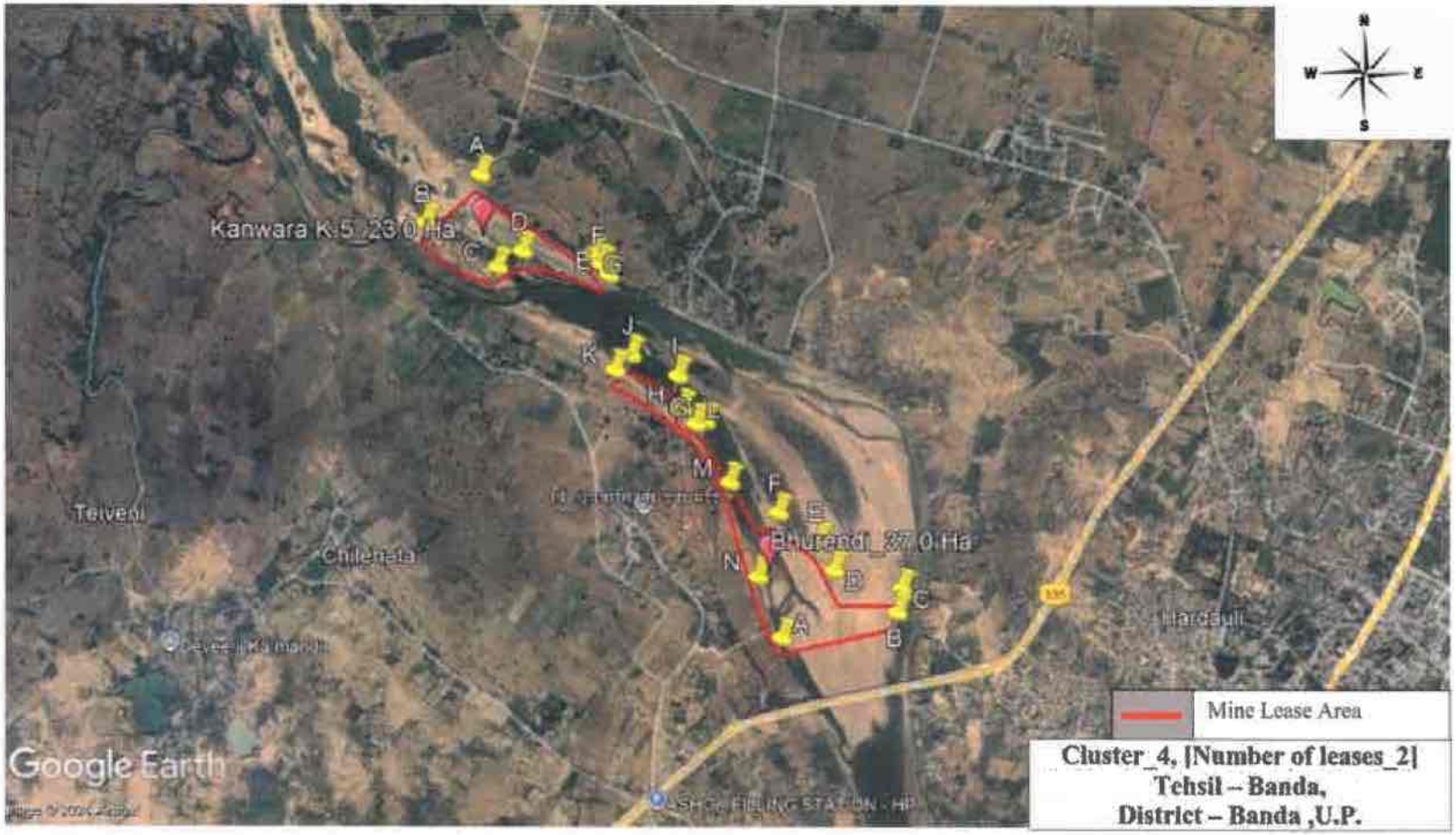
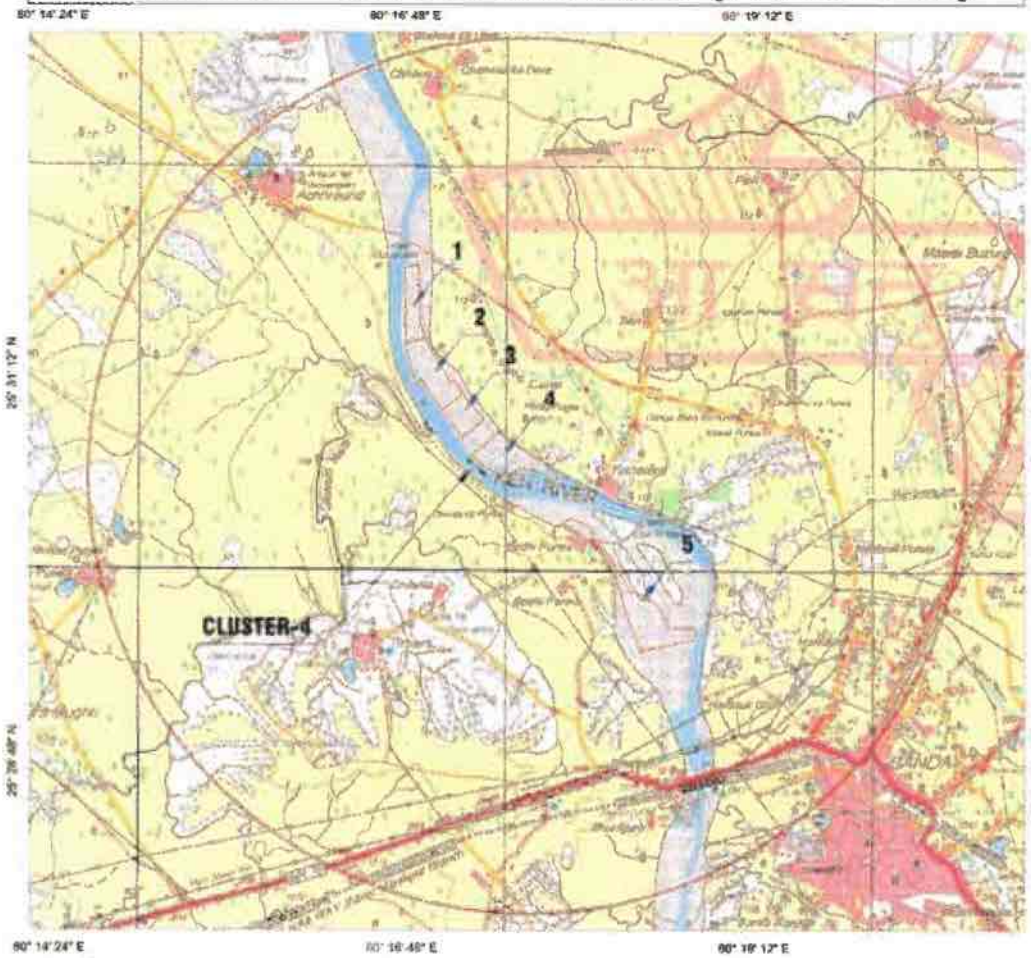


PLATE-8

CLUSTER-4 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-4
[No of Leases 05]

Tehsil -Banda
River - Ken
District - Banda, U.P.



PLATE-9

Satellite Imagery of Buffer Zone of Cluster – 5
River Bed Morrum Mining – Ken River, Tehsil – Banda, District – Banda, Uttar Pradesh

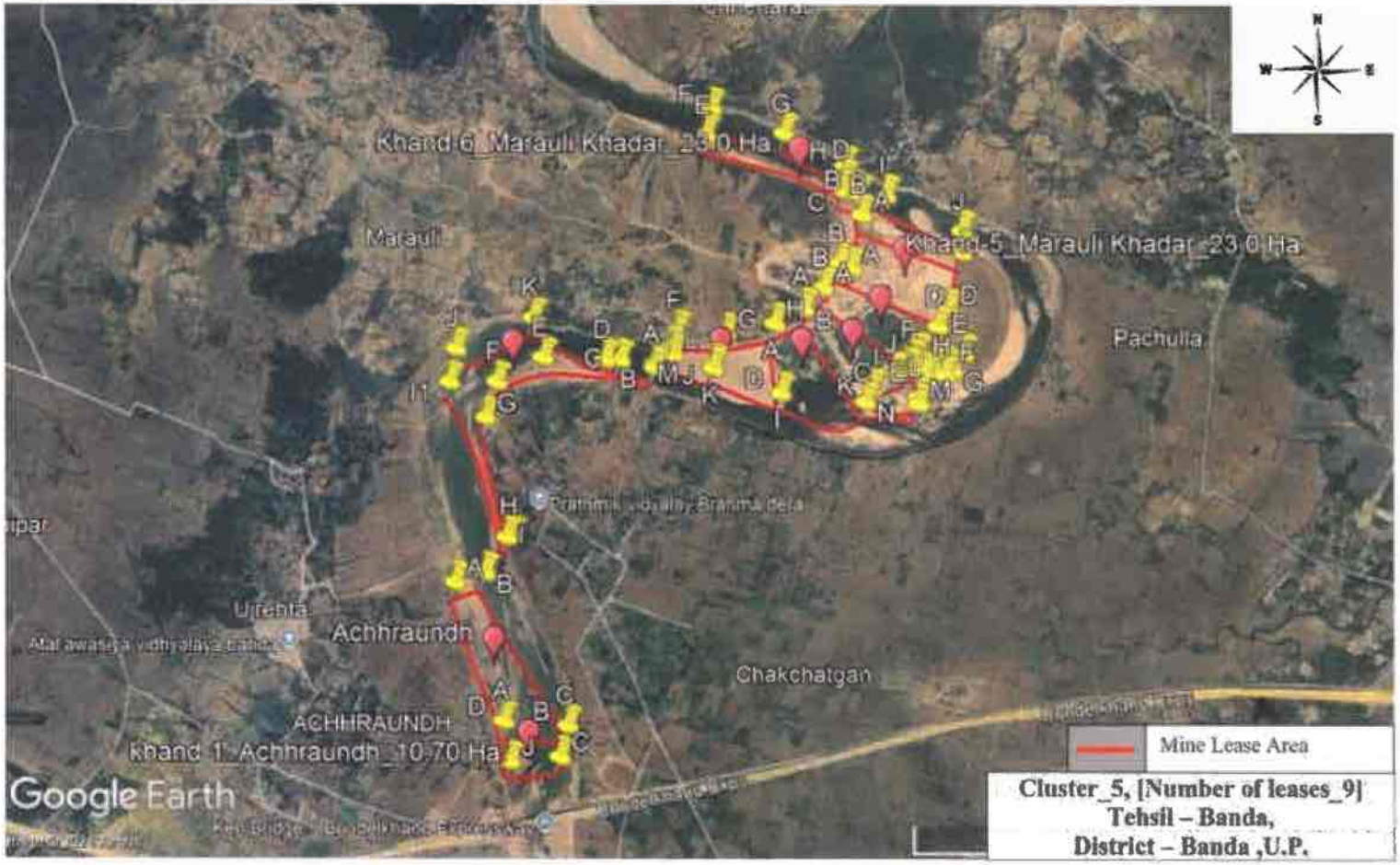
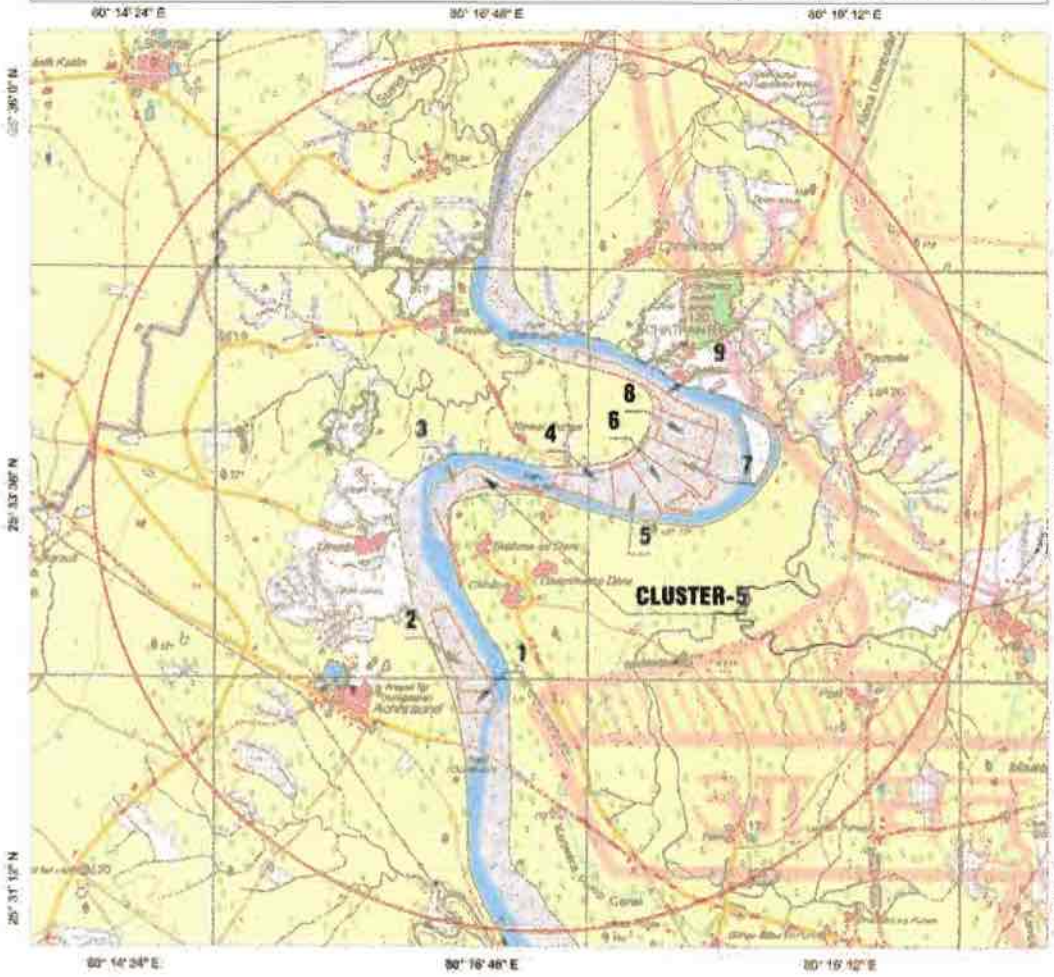


PLATE-10

CLUSTER-5 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-5
[No of Leases 09]

Tehsil -Banda
River - Ken
District - Banda, U.P.



2791

PLATE-11

Satellite Imagery of Buffer Zone of Cluster – 6
River Bed Morrum Mining – Ken River, Tehsil – Banda, District – Banda, Uttar Pradesh

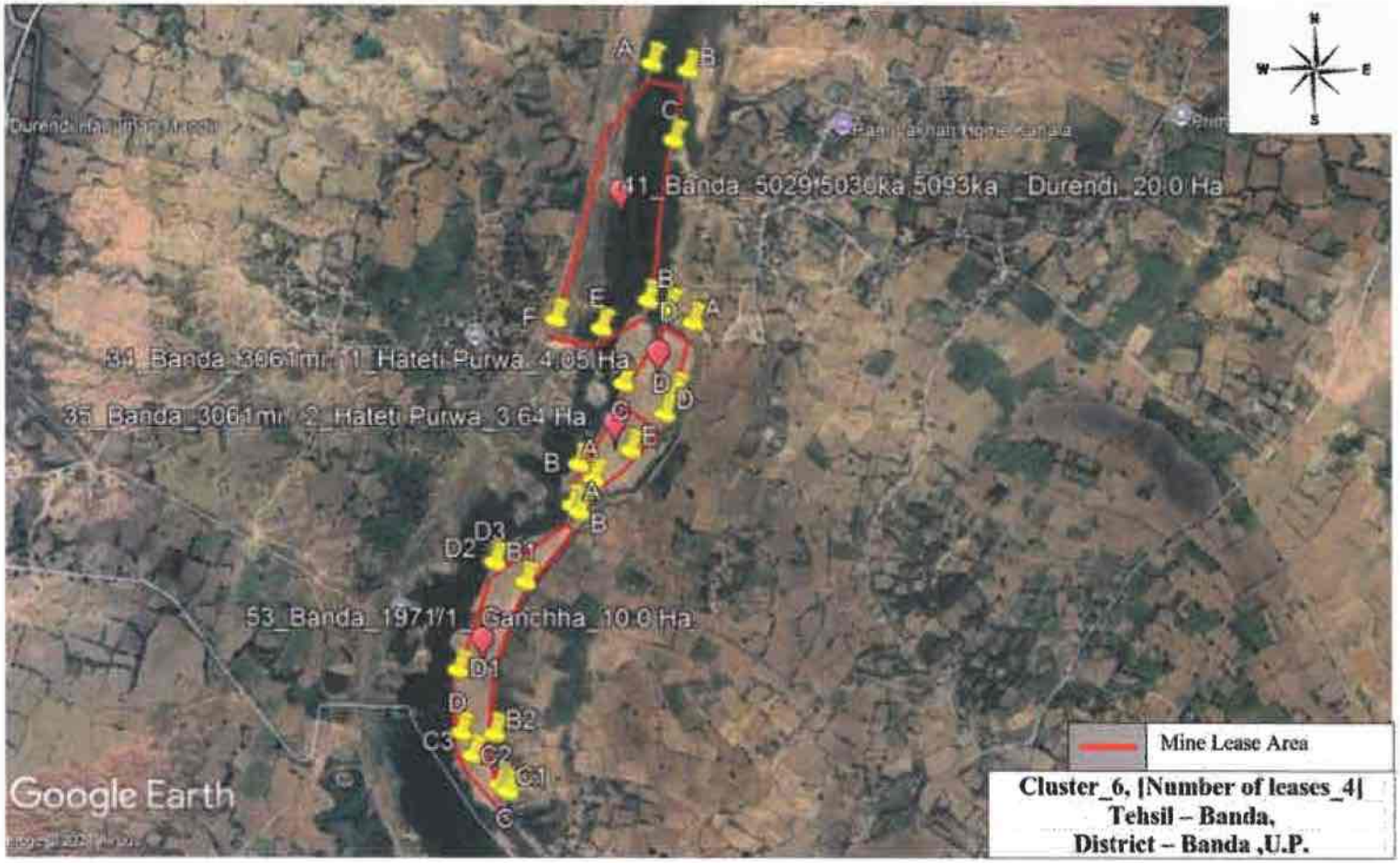
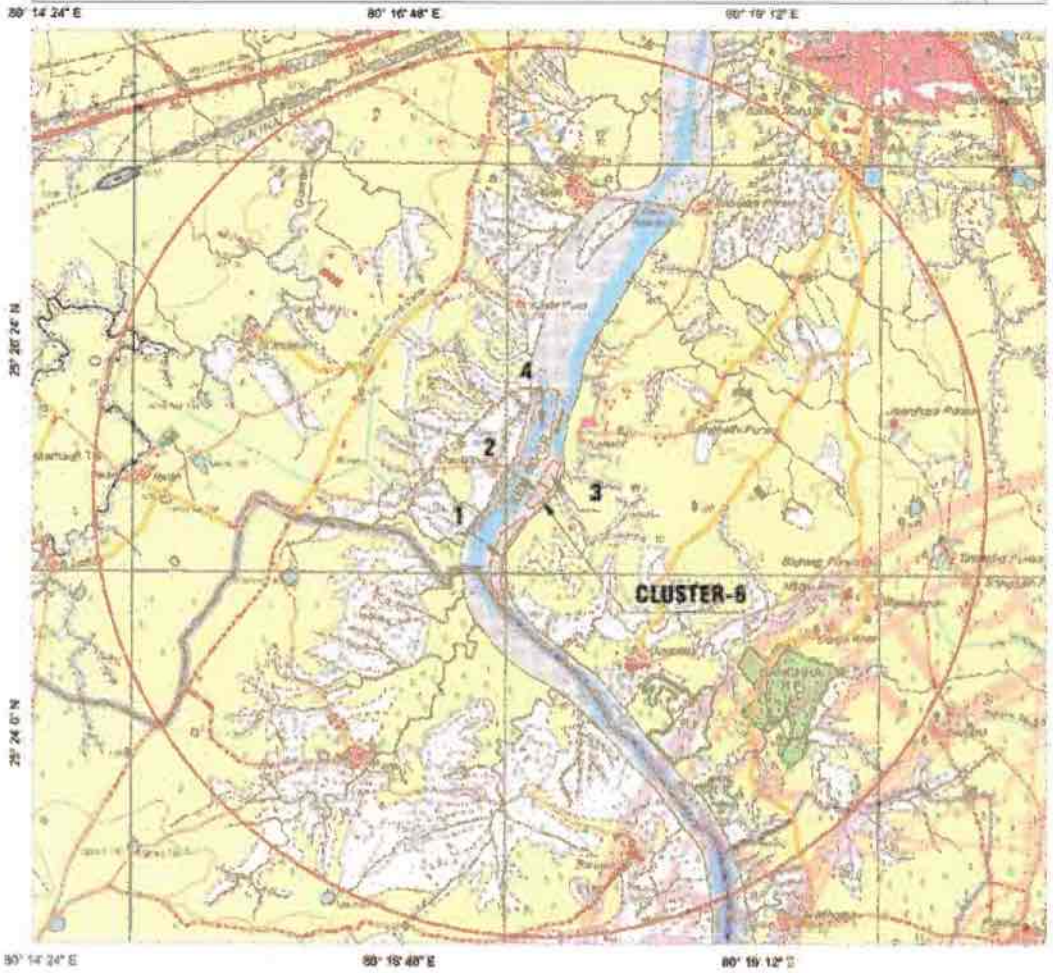


PLATE-12

CLUSTER-6 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-6
[No of Leases 04]

Tehsil -Banda
River - Ken
District - Banda, U.P.



2793

PLATE-13

Satellite Imagery of Buffer Zone of Cluster – 7
River Bed Morrum Mining – Ken River, Tehsil – Banda, District – Banda, Uttar Pradesh

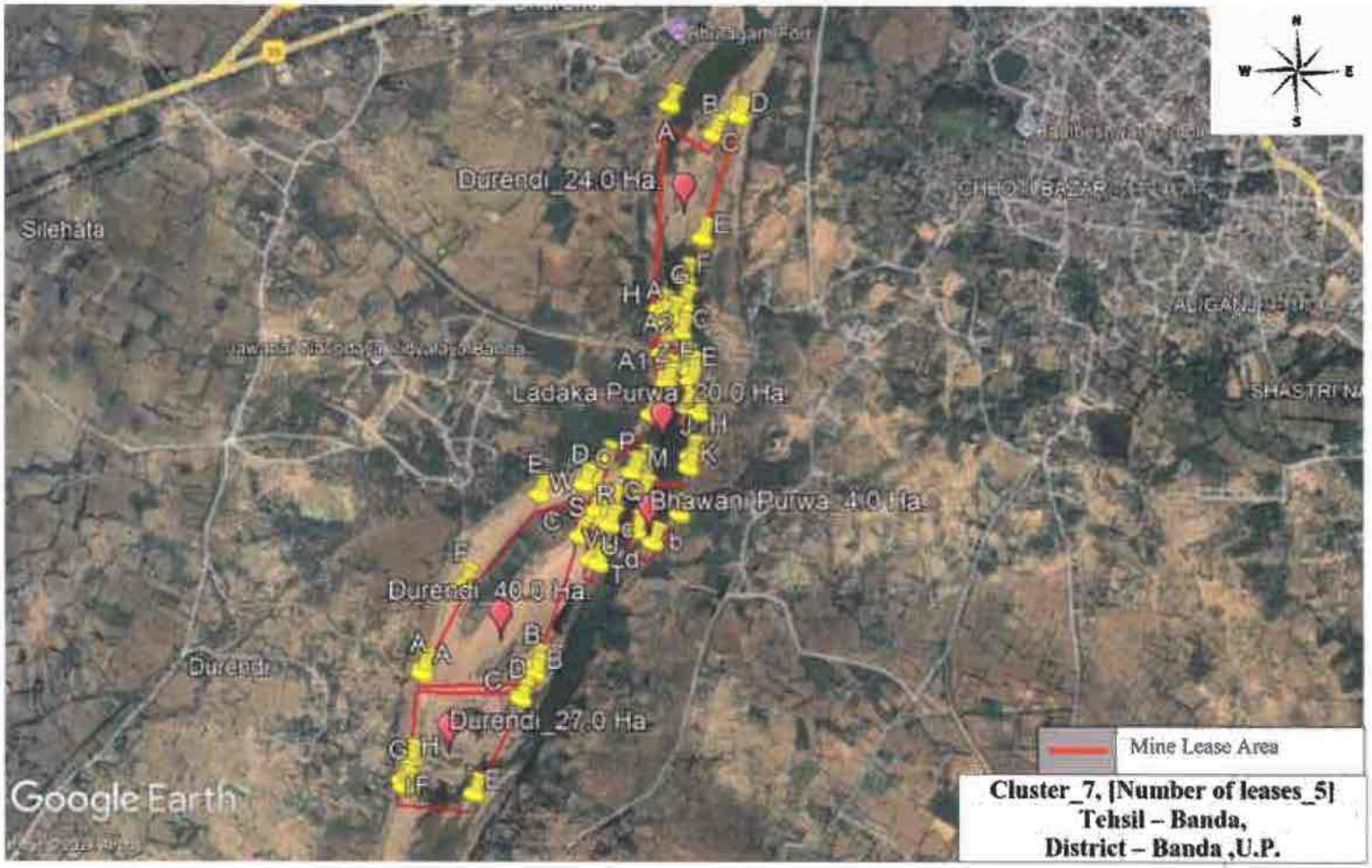
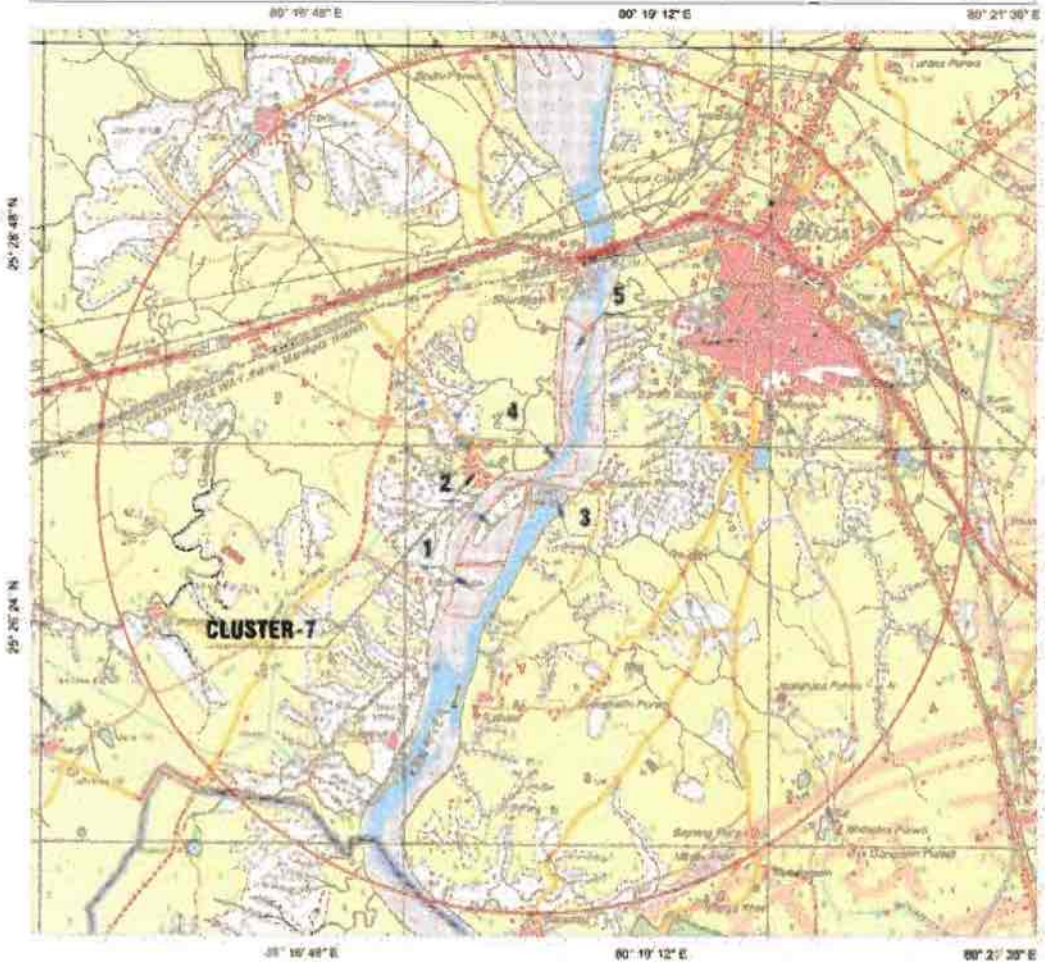


PLATE-14

CLUSTER-7 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-7
[No of Leases 05]

Tehsil -Banda
River - Ken
District - Banda, U.P.



PLATE-15

Satellite Imagery of Buffer Zone of Cluster – 8

River Bed Morrum Mining – Ken River, Tehsil – Banda, District – Banda, Uttar Pradesh

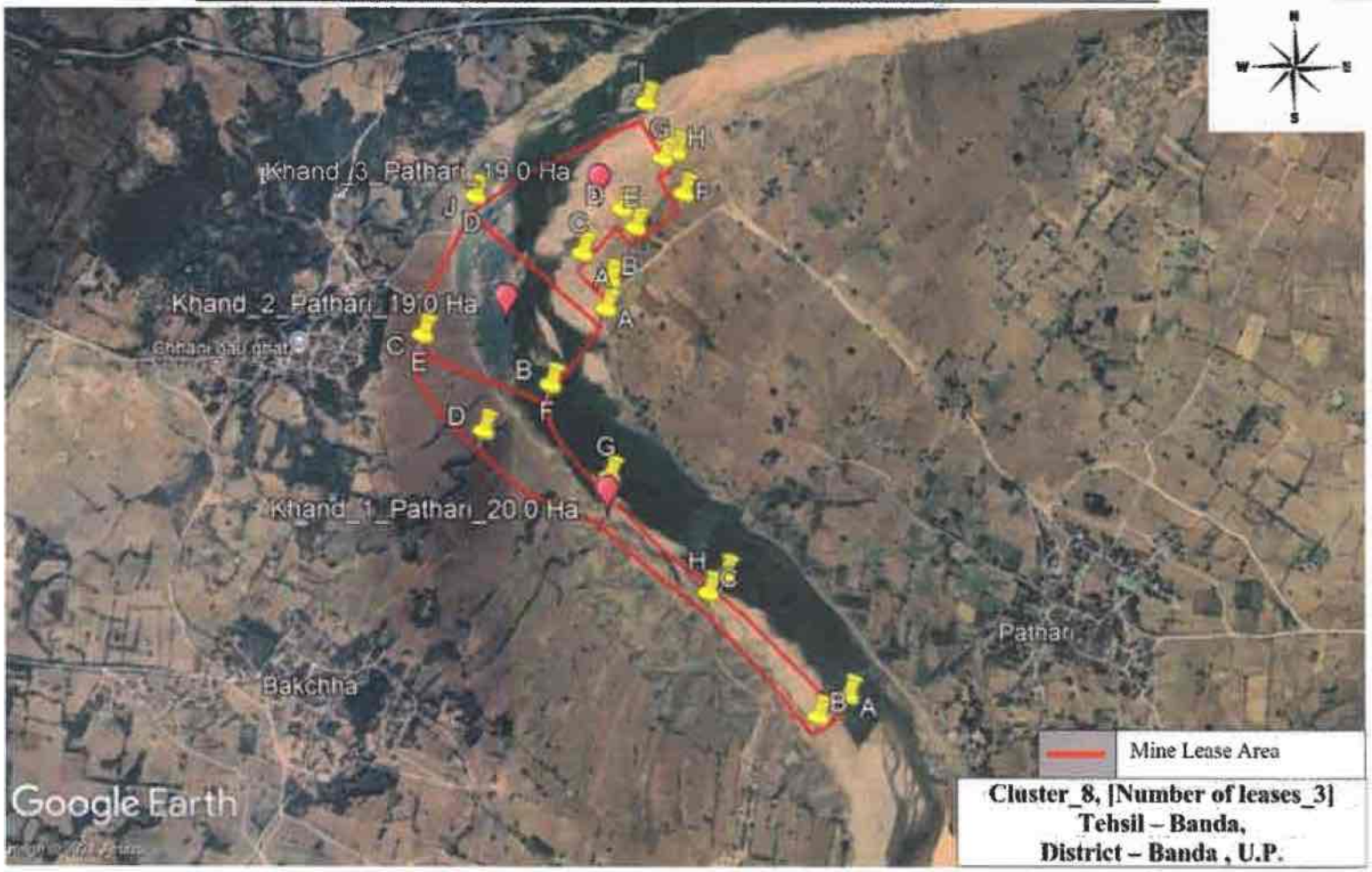
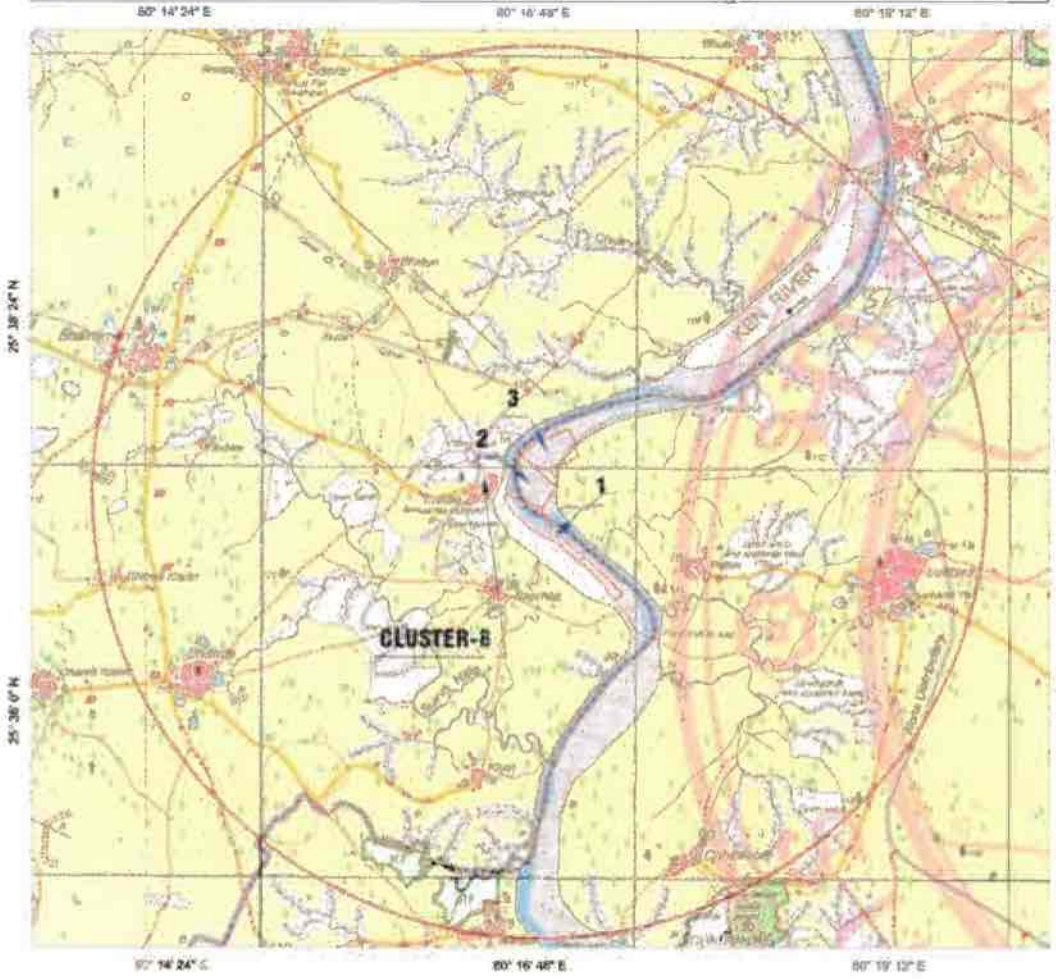


PLATE-16

CLUSTER-8 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-8
[No of Leases 03]

Tehsil -Banda
River - Ken
District - Banda, U.P.



PLATE-17

Satellite Imagery of Buffer Zone of Cluster – 9

River Bed Morrum Mining – Yamuna River, Tehsil – Banda, District – Banda, Uttar Pradesh

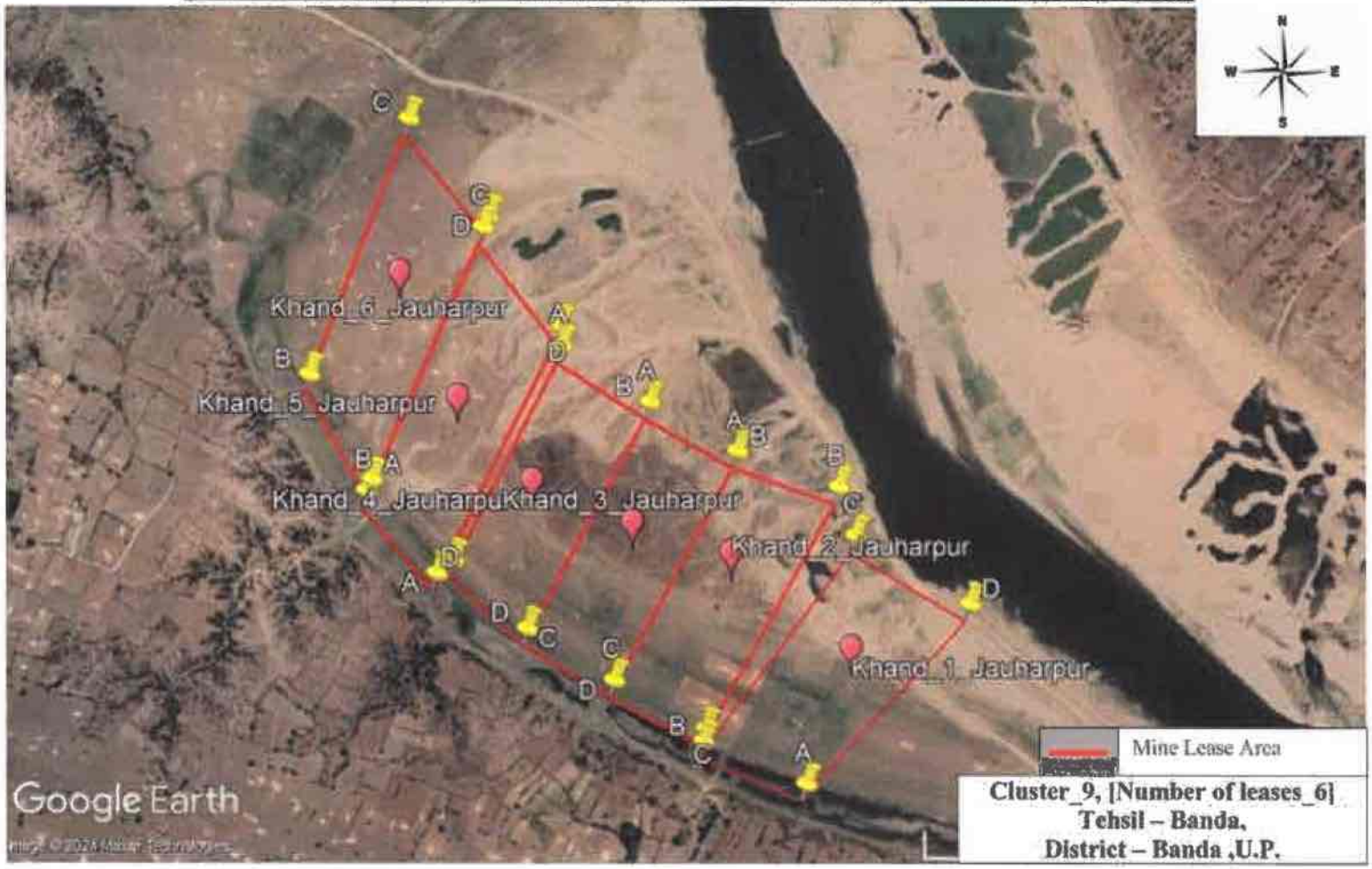
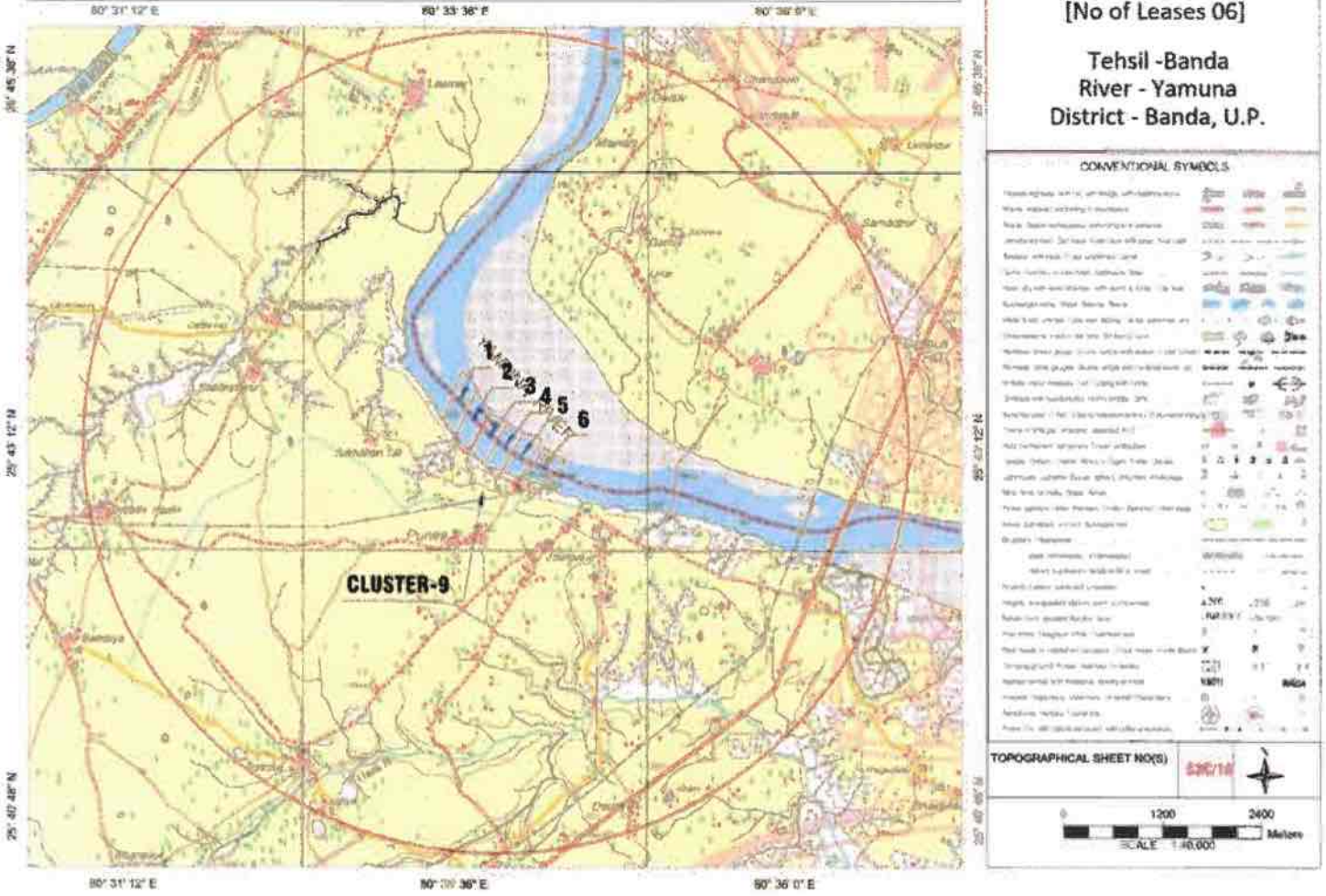


PLATE-18

CLUSTER-9 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-9
[No of Leases 06]

Tehsil -Banda
River - Yamuna
District - Banda, U.P.

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S) 63C/14

0 1200 2400 Meters
SCALE 1:40,000

PLATE-19

Satellite Imagery of Buffer Zone of Cluster – 10
River Bed Morrum Mining – Yamuna River, Tehsil – Banda, District – Banda, Uttar Pradesh

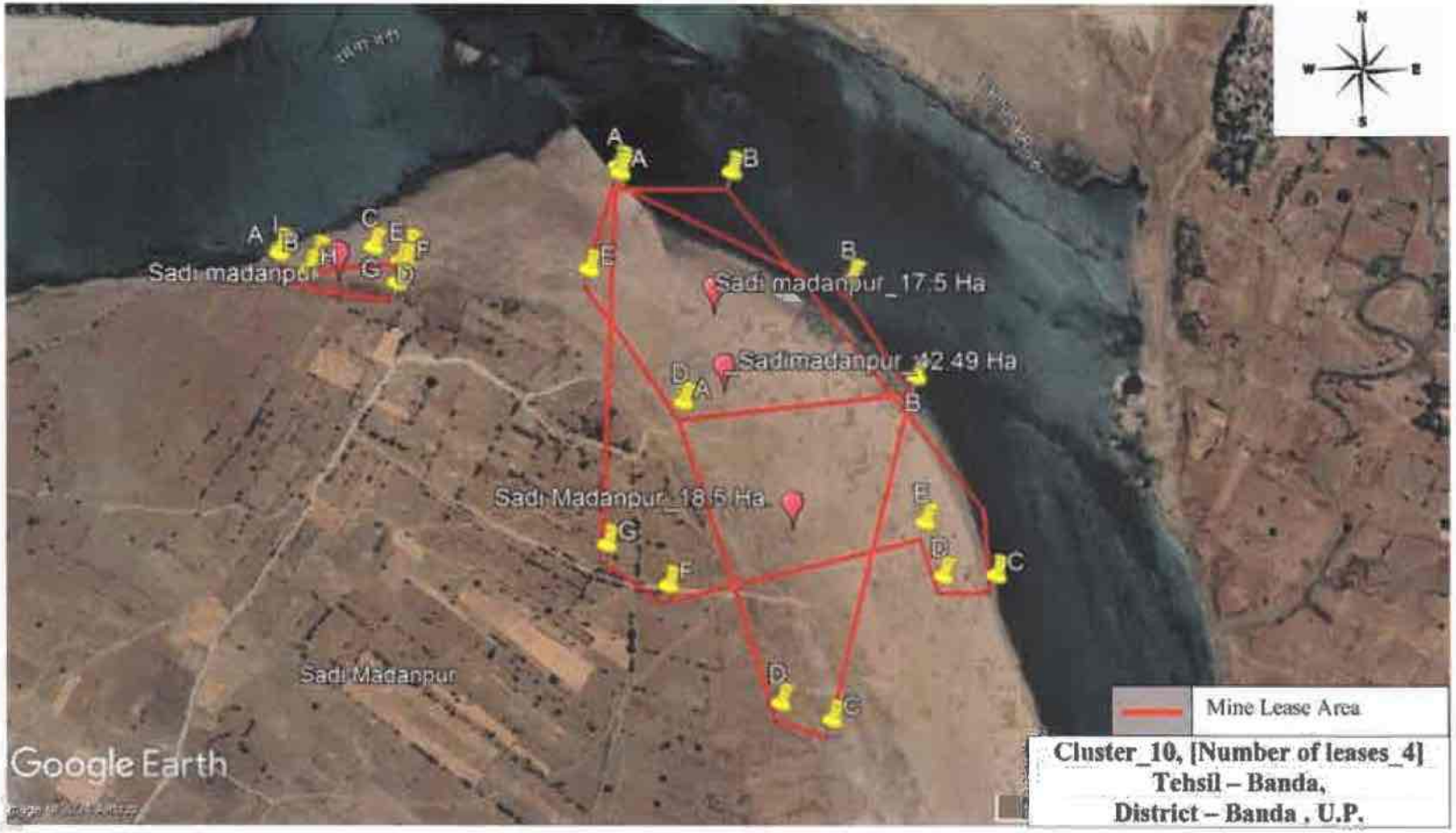


PLATE-20

CLUSTER-10 ON SOI TOPOSHEET MAP [5 KM RADIUS]



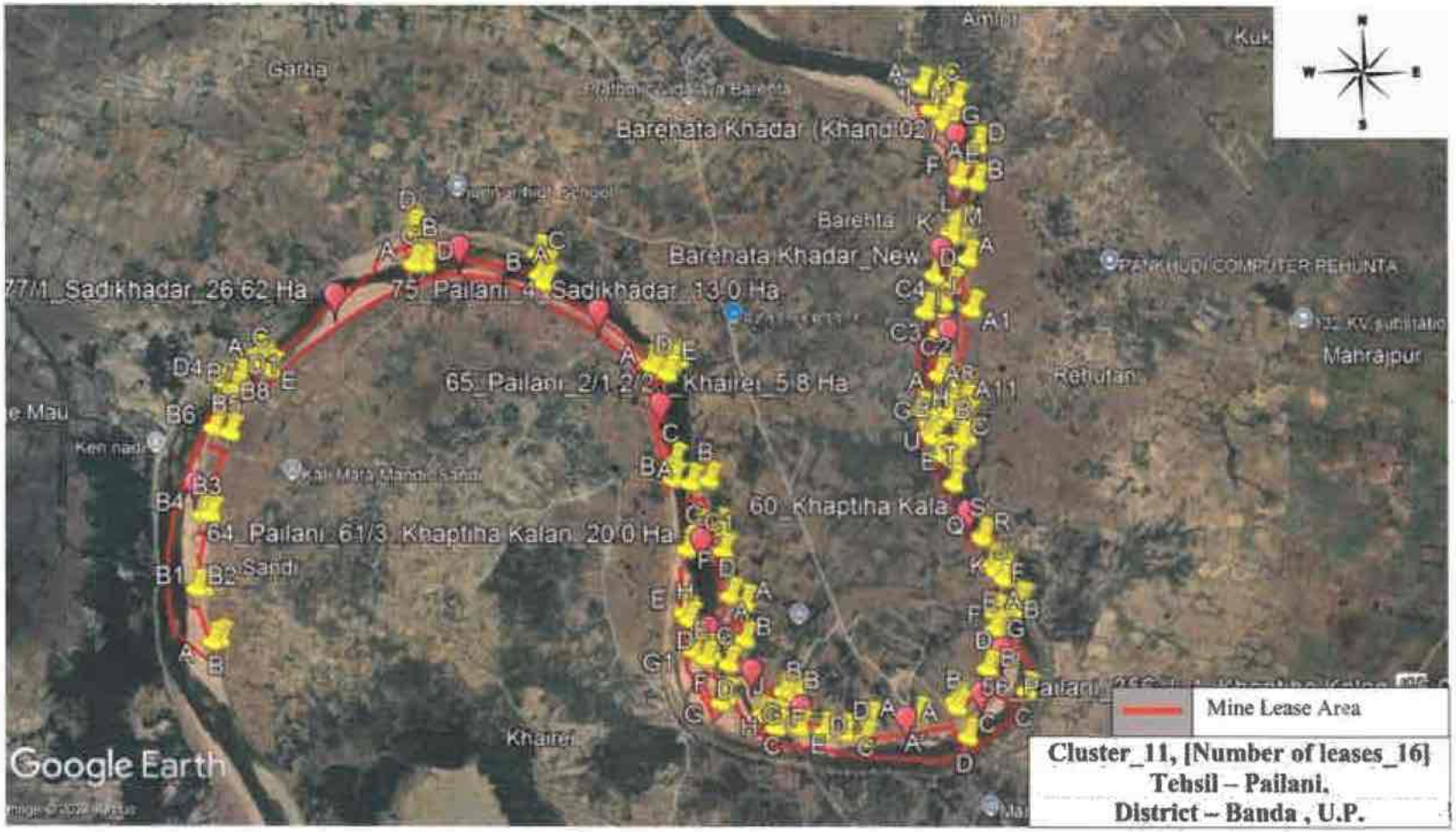
Cluster-10
[No of Leases 04]

Tehsil -Banda
River - Yamuna
District - Banda, U.P.



PLATE-21

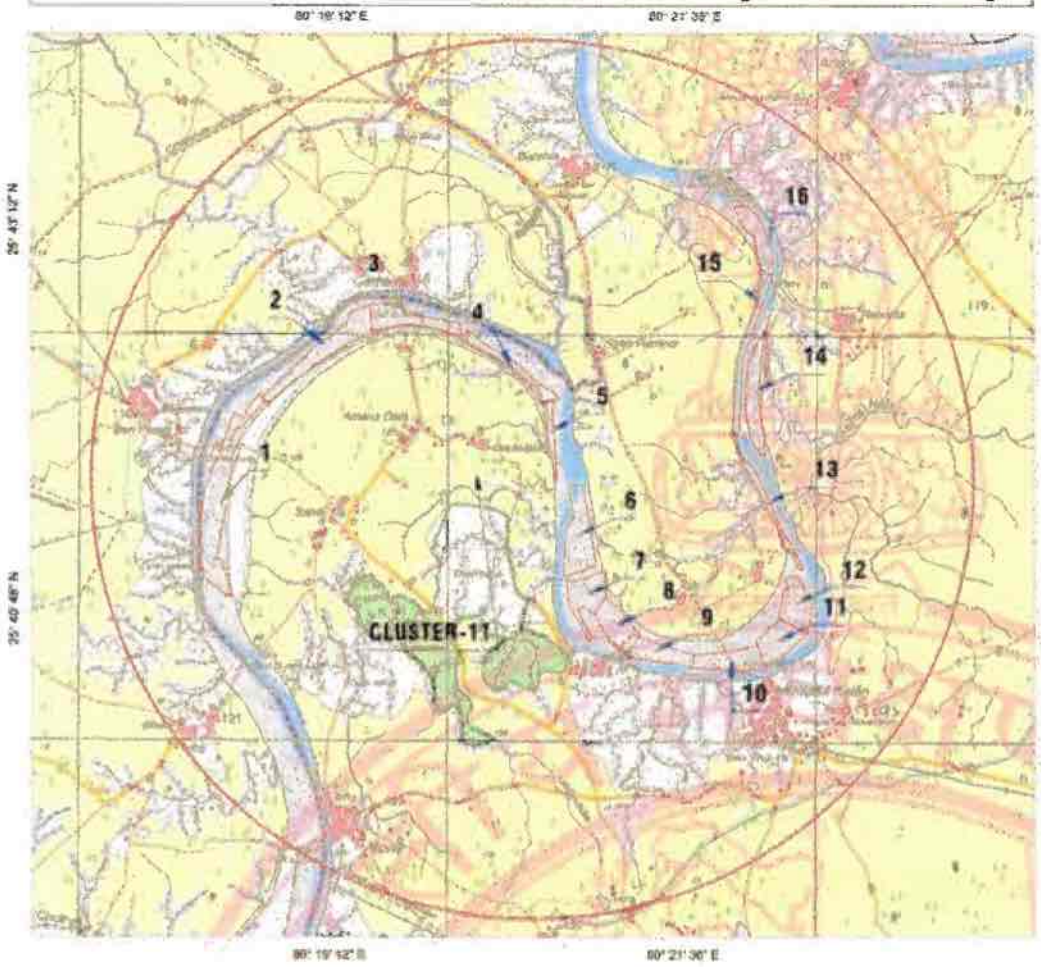
Satellite Imagery of Buffer Zone of Cluster – 11
River Bed Morrum Mining – Ken River, Tehsil – Pailani, District – Banda, Uttar Pradesh



2802

PLATE-22

CLUSTER-11 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-11
[No of Leases 16]

Tehsil -Pailani
River - Ken
District - Banda, U.P.



PLATE-23

Satellite Imagery of Buffer Zone of Cluster – 12

River Bed Morrum Mining – Ken River, Tehsil – Pailani, District – Banda, Uttar Pradesh

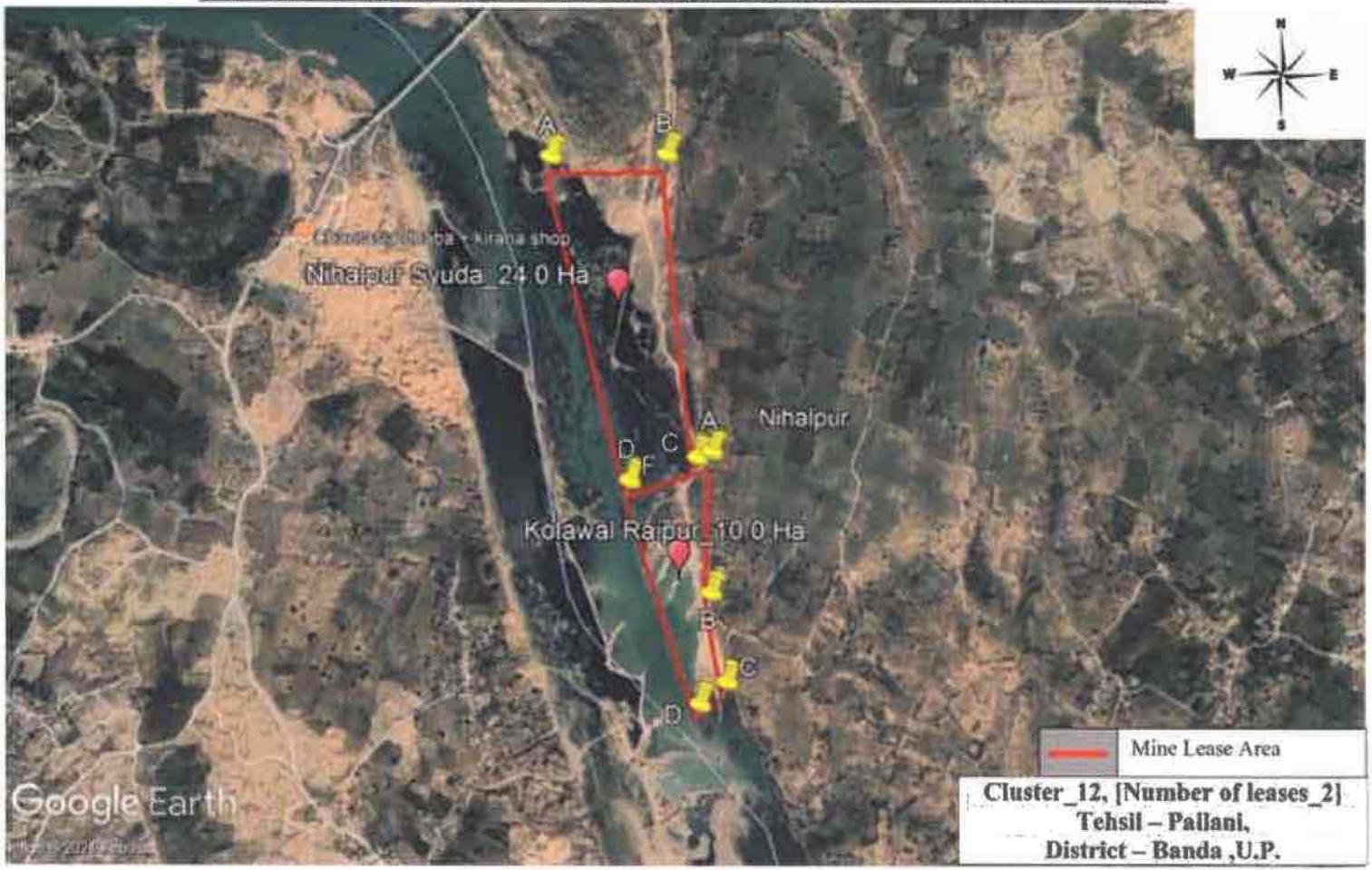
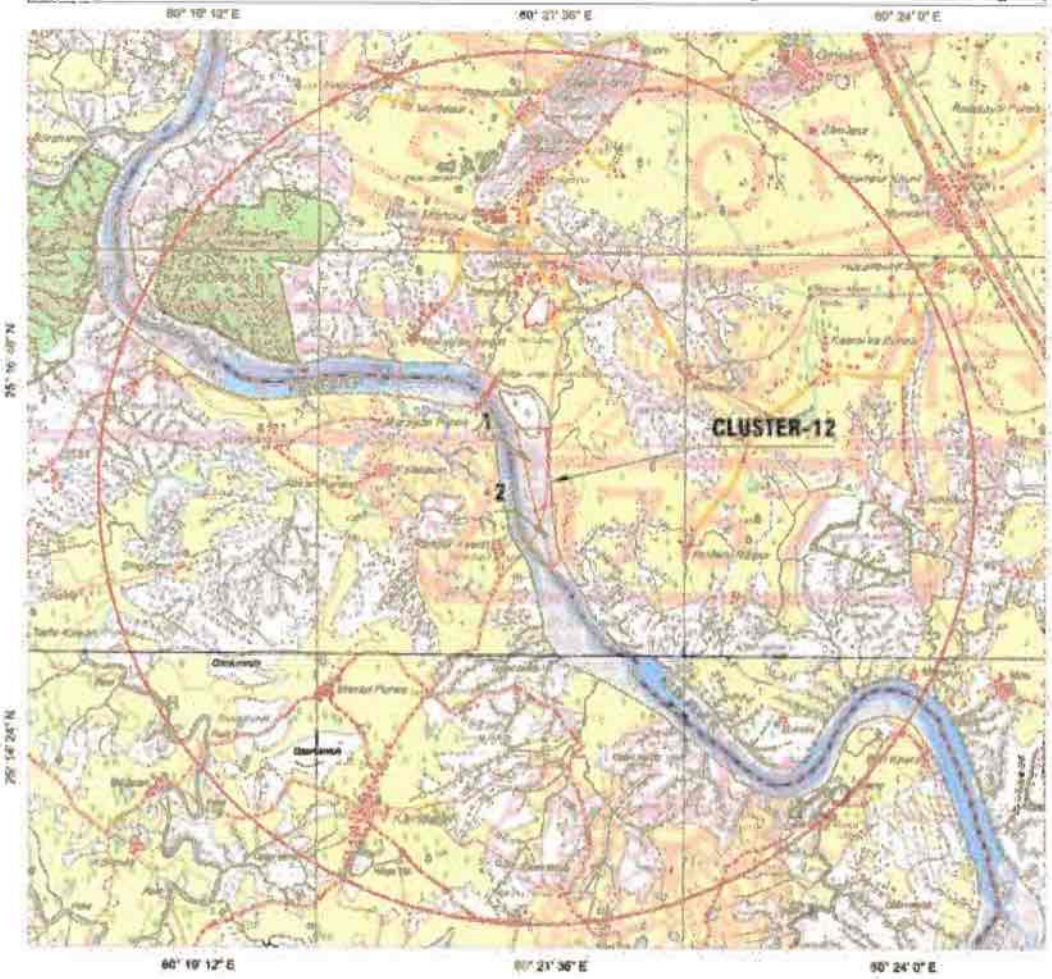


PLATE-24

CLUSTER-12 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-12
[No of Leases 02]

Tehsil -Naraini
River - Ken
District - Banda, U.P.



Satellite Imagery of Buffer Zone of Cluster – 13
River Bed Morrum Mining – Ken River, Tehsil – Pailani, District – Banda, Uttar Pradesh

PLATE-25

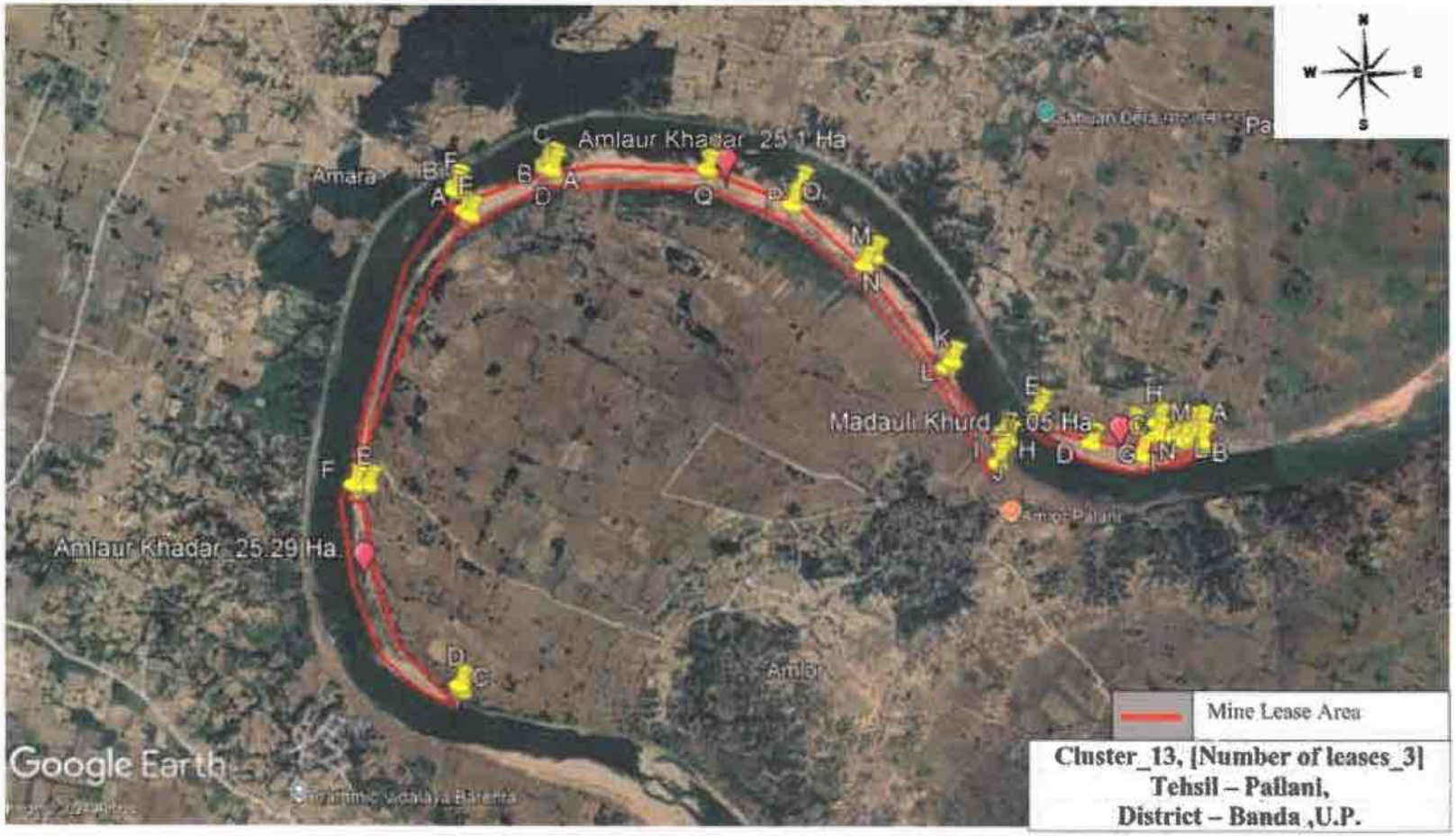
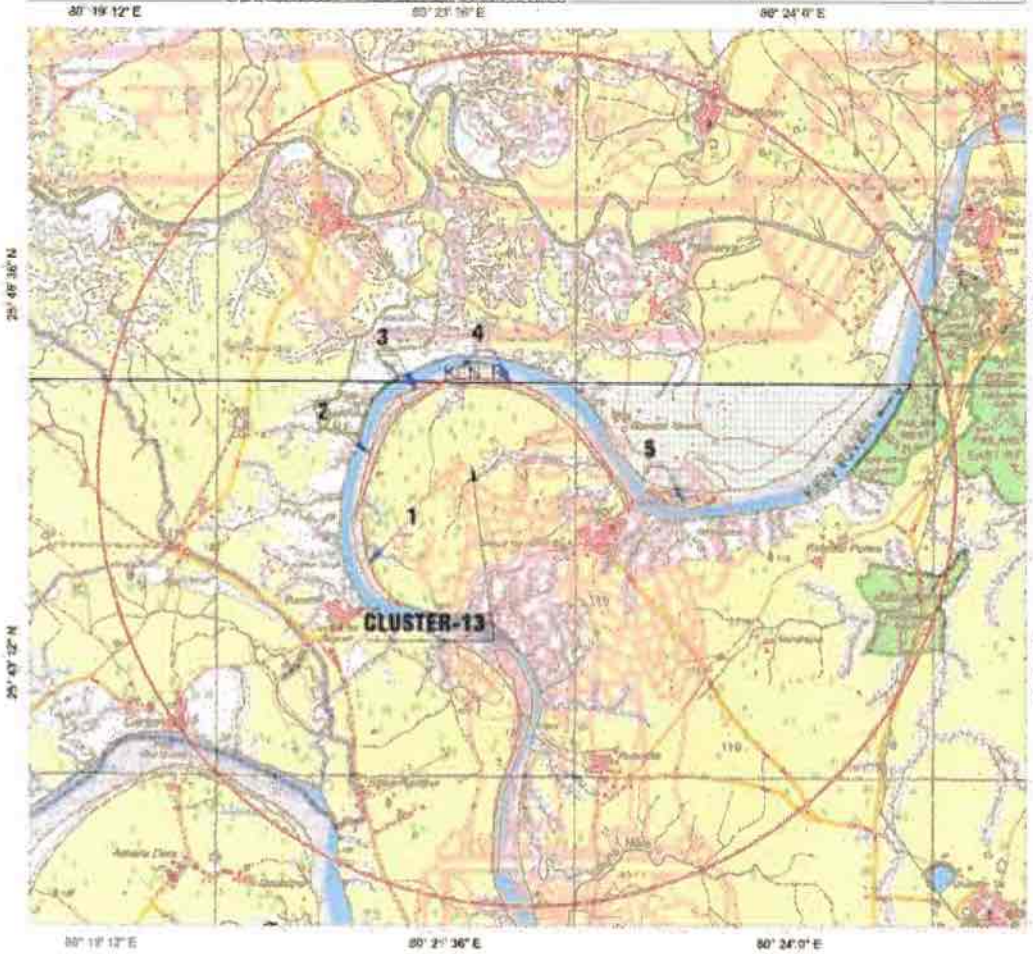


PLATE-26

CLUSTER-13 ON SOI TOPOSHEET MAP [5 KM RADIUS]



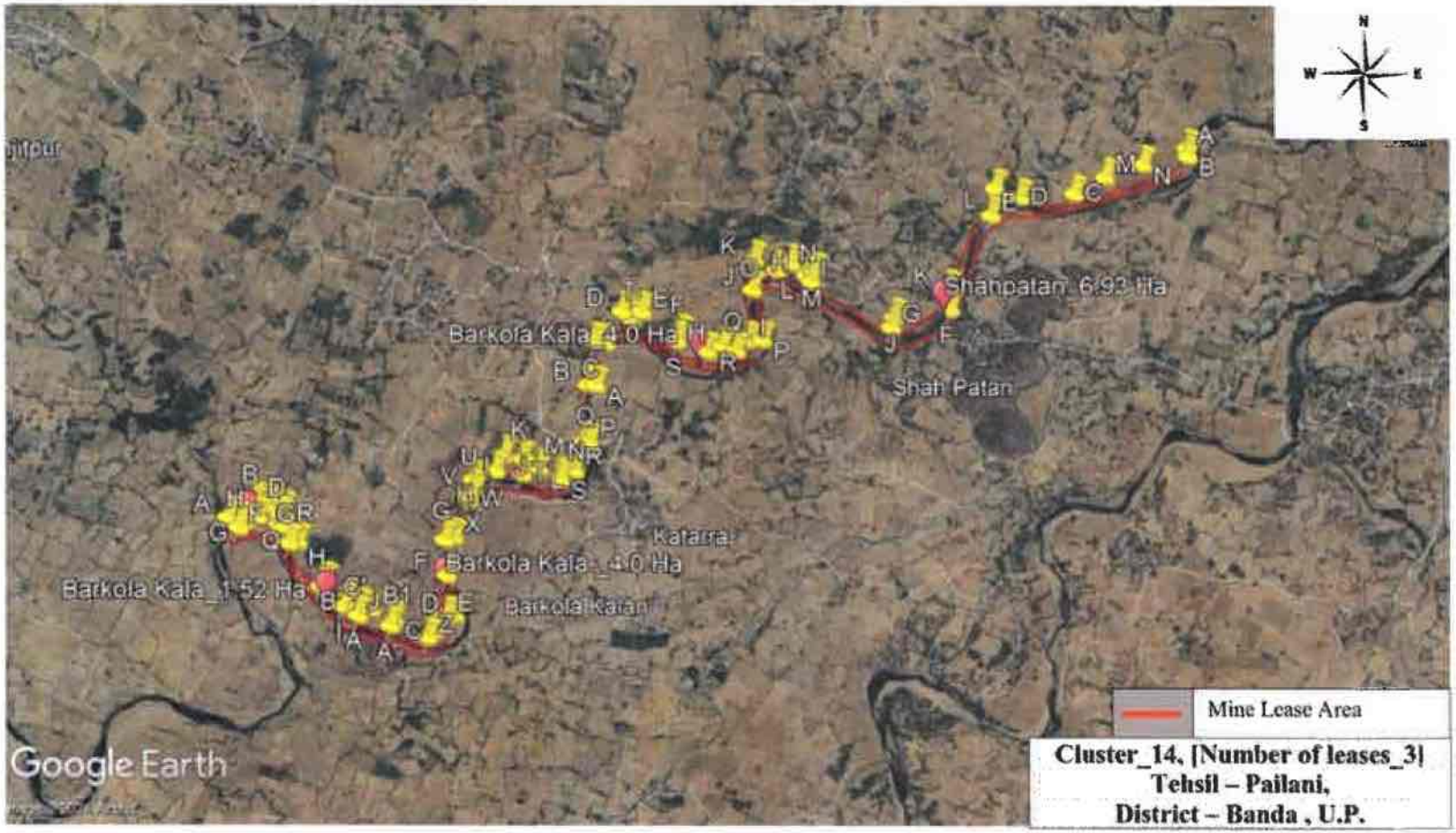
Cluster-13
[No of Leases 05]

Tehsil -Pailani
River - Ken
District - Banda, U.P.



Satellite Imagery of Buffer Zone of Cluster – 14
River Bed Morrum Mining – Ranj River, Tehsil – Pailani, District – Banda, Uttar Pradesh

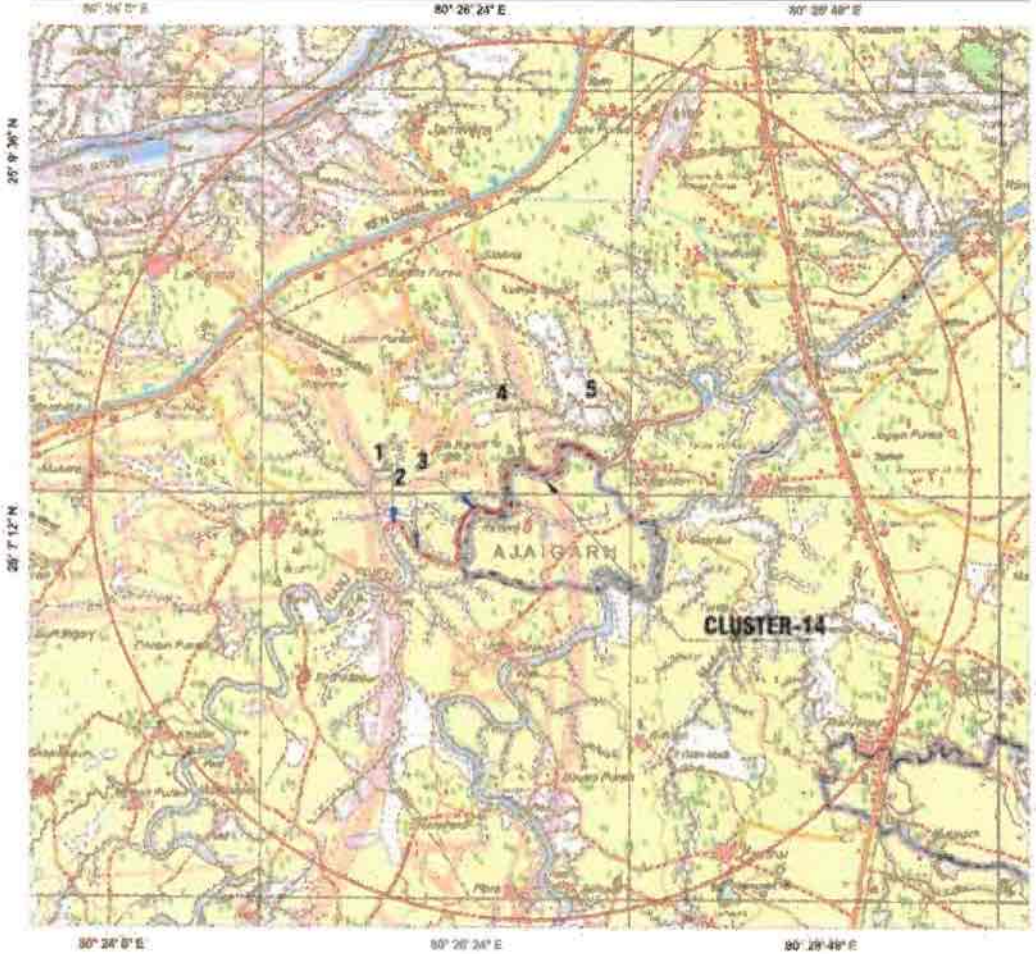
PLATE-27



2808

PLATE-28

CLUSTER-14 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-14
[No of Leases 5]

Tehsil - Naraini
River - Ranj
District - Banda, U.P.

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

SCALE 1:40,000

2809

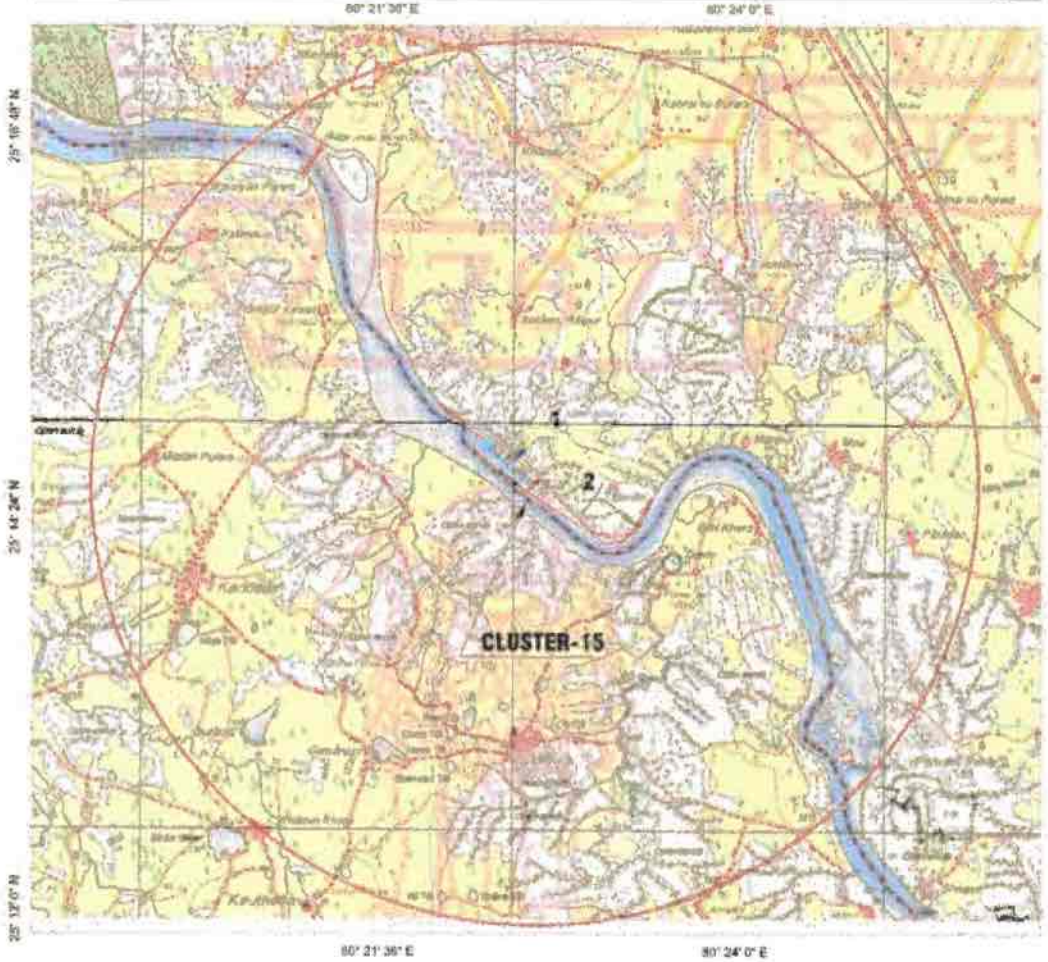
PLATE-29

Satellite Imagery of Buffer Zone of Cluster – 15
River Bed Morrum Mining – Ken River, Tehsil – Narani, District – Banda, Uttar Pradesh



PLATE-30

CLUSTER-15 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-15
[No of Leases 02]

Tehsil -Naraini
River - Ken
District - Banda, U.P.



PLATE-31

Satellite Imagery of Buffer Zone of Cluster – 16
River Bed Morrum Mining – Ken River, Tehsil – Narani, District – Banda, Uttar Pradesh

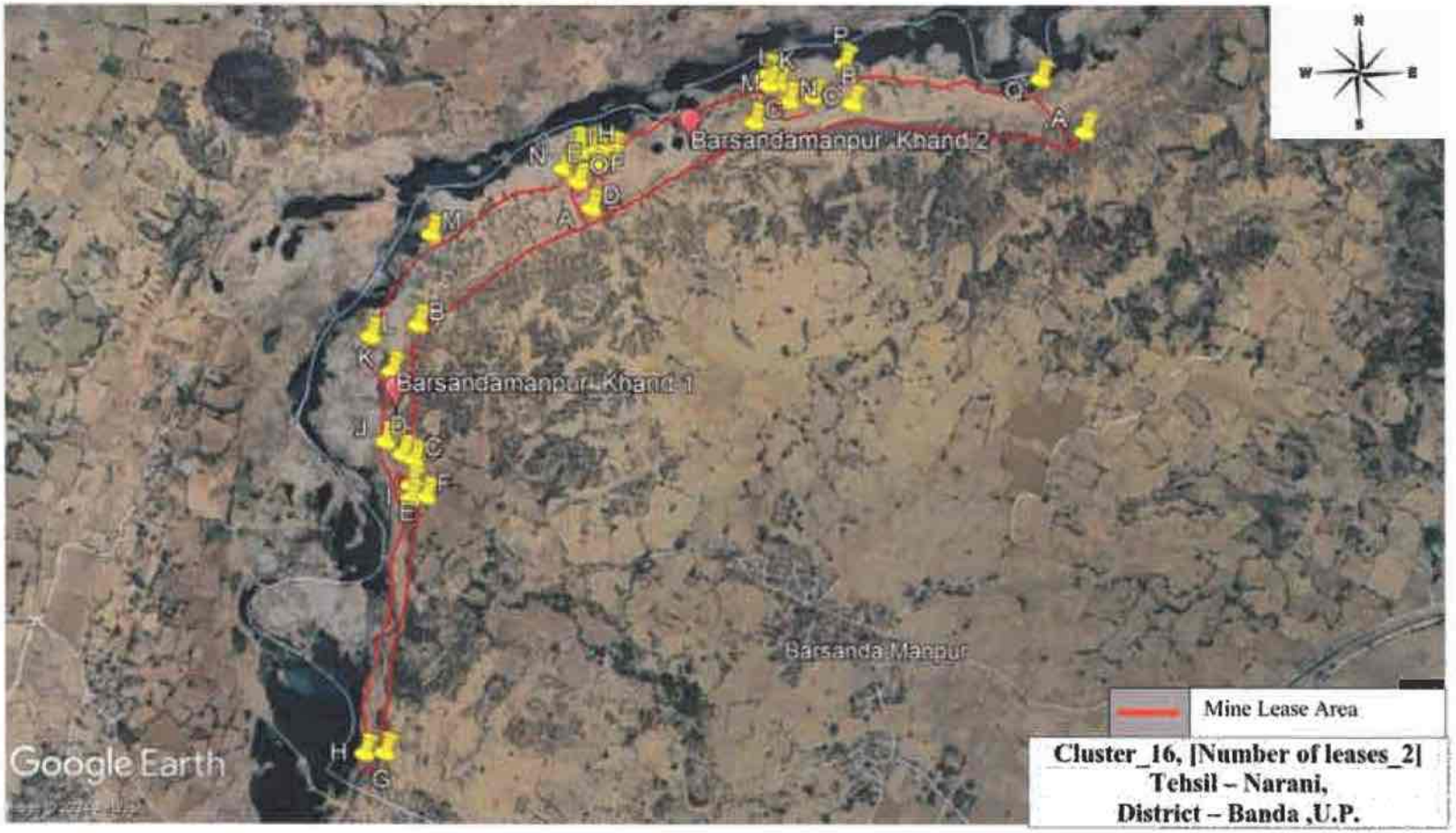
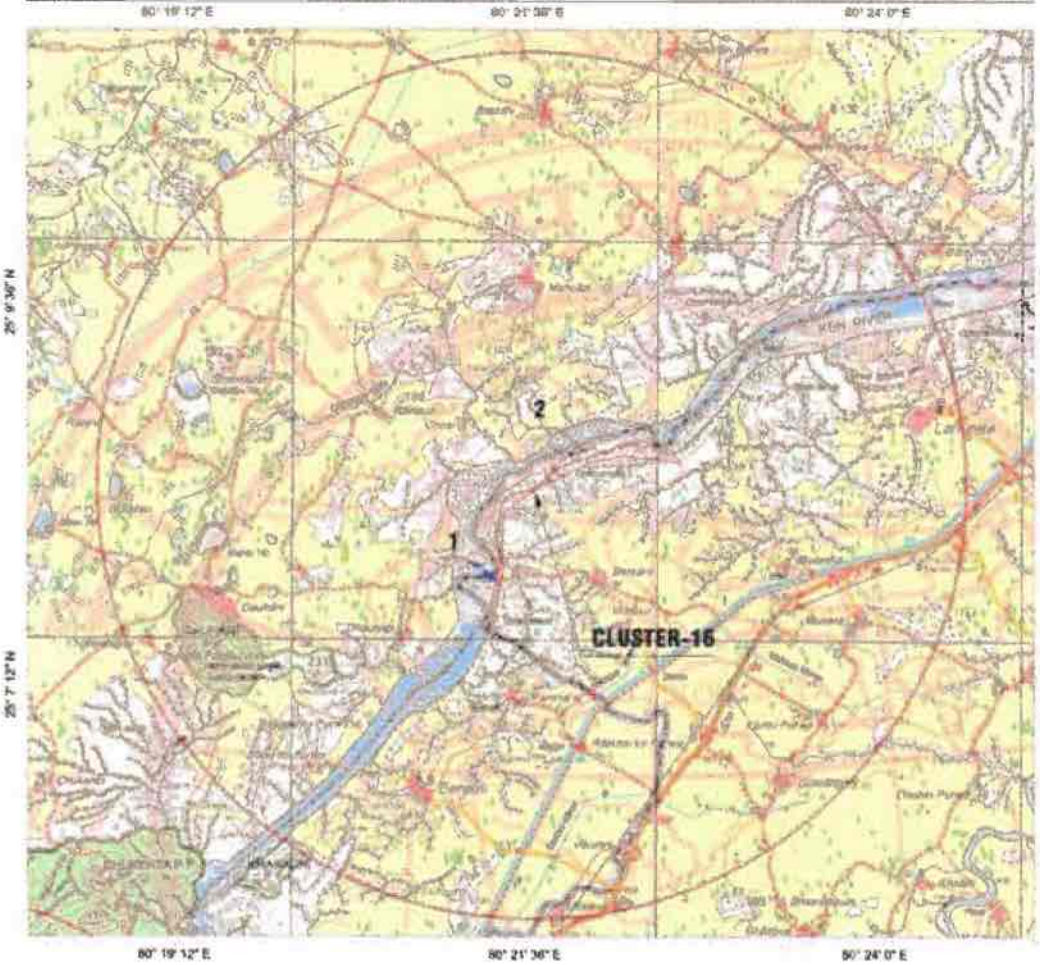


PLATE-32

CLUSTER-16 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-16
[No of Leases 02]

Tehsil - Naraini
River - Ken
District - Banda, U.P.



Satellite Imagery of Buffer Zone of Cluster – 17
River Bed Morrum Mining – Ken River, Tehsil – Narani, District – Banda, Uttar Pradesh

PLATE-33

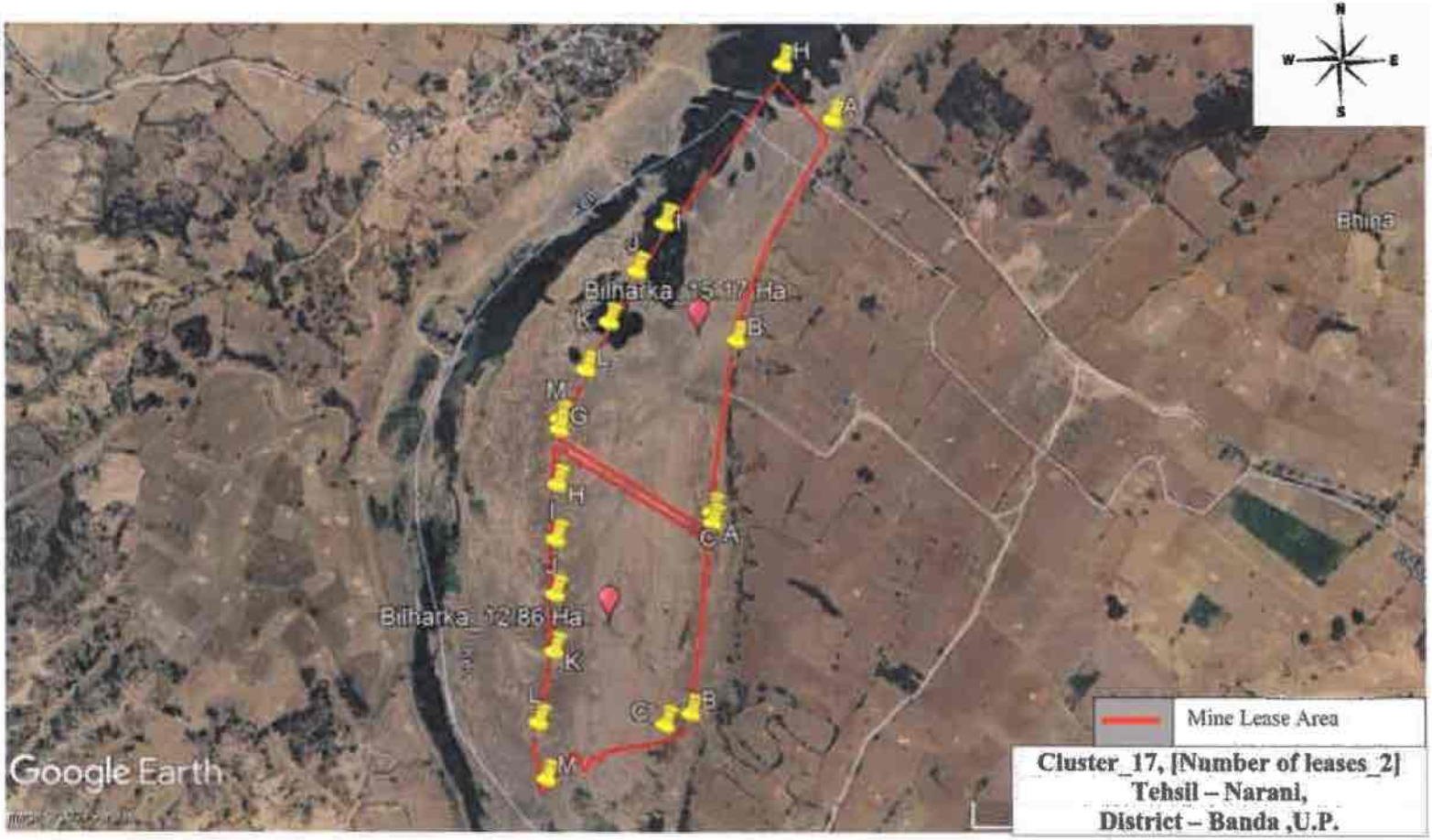
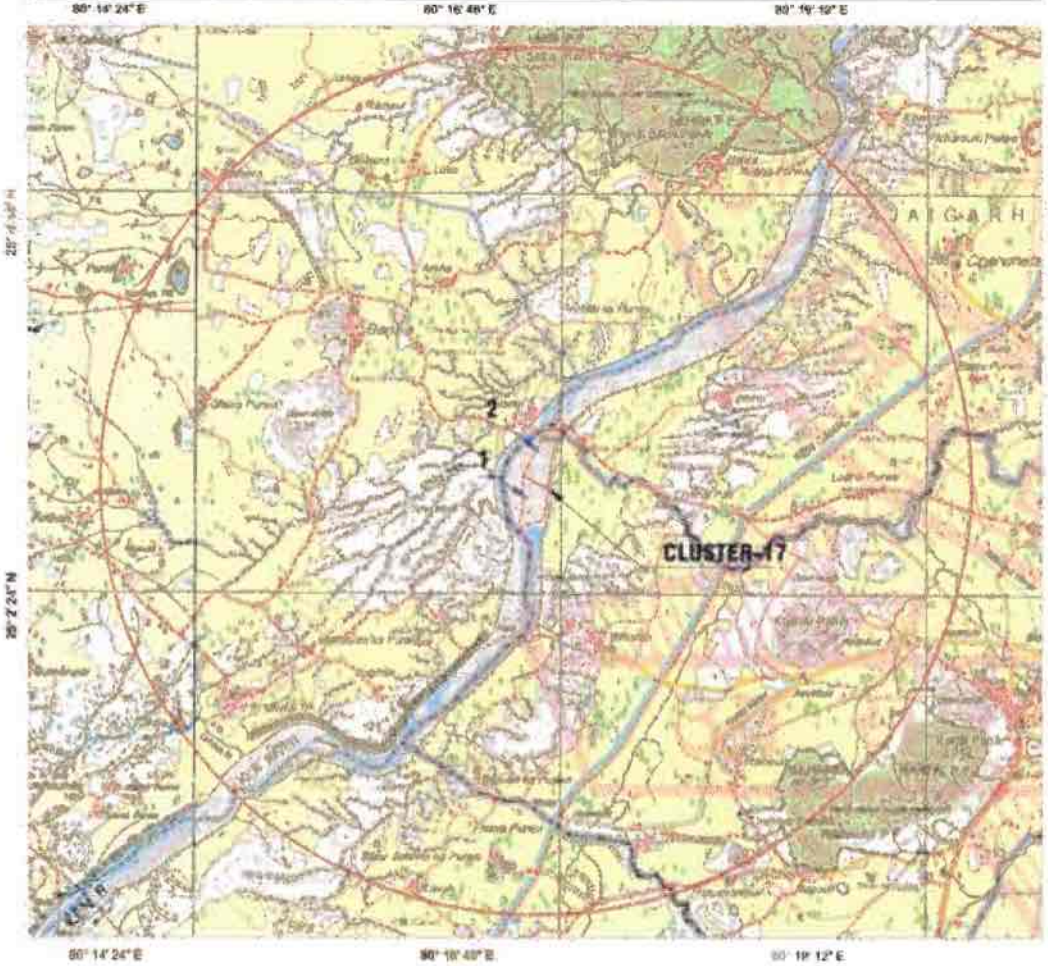


PLATE-34

CLUSTER-17 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-17
[No of Leases 02]

Tehsil -Naraini
River - Ken
District - Banda, U.P.



PLATE-35

Satellite Imagery of Buffer Zone of Cluster – 18
River Bed Morrum Mining – Baghain River, Tehsil – Narani, District – Banda, Uttar Pradesh

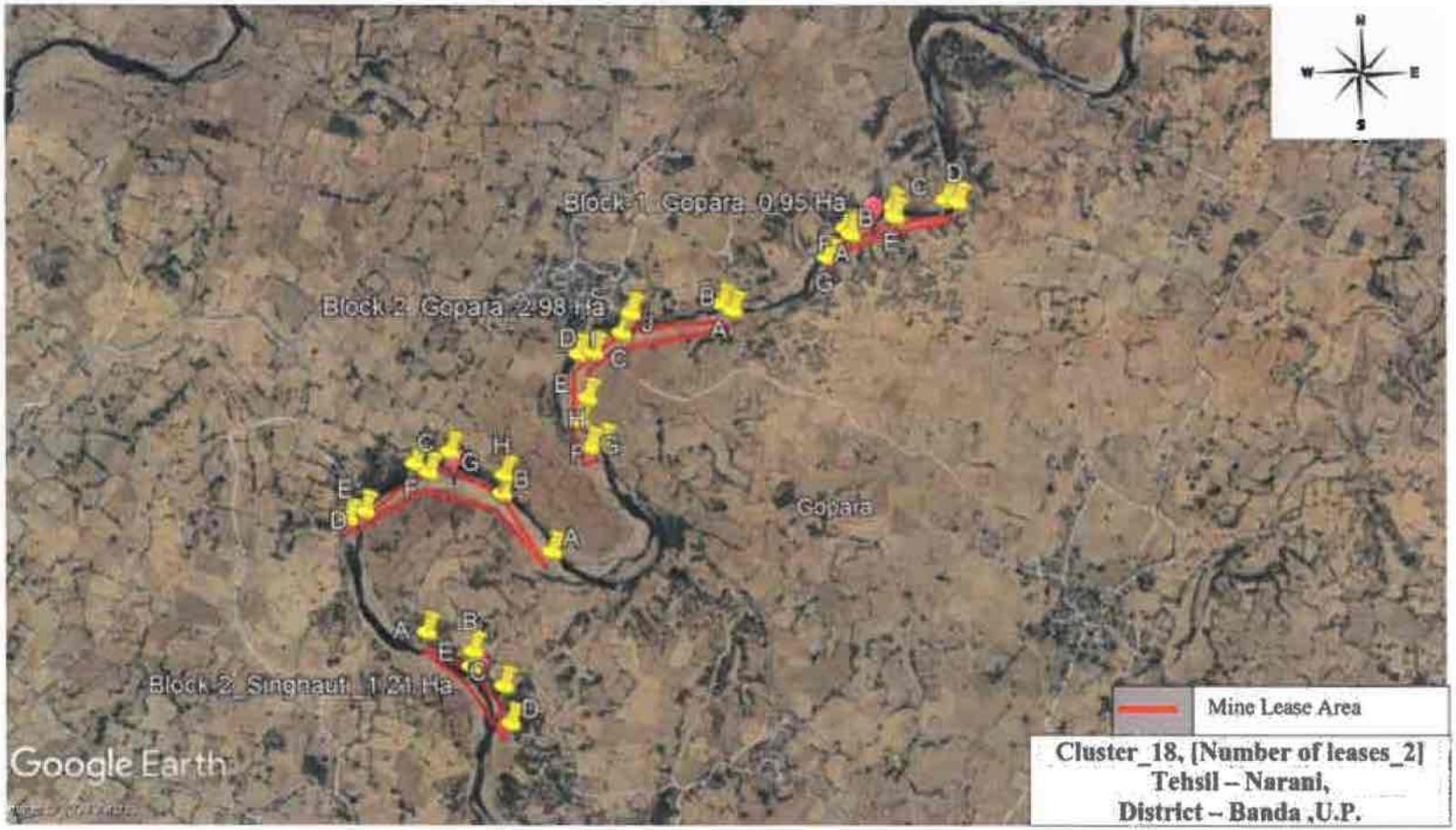
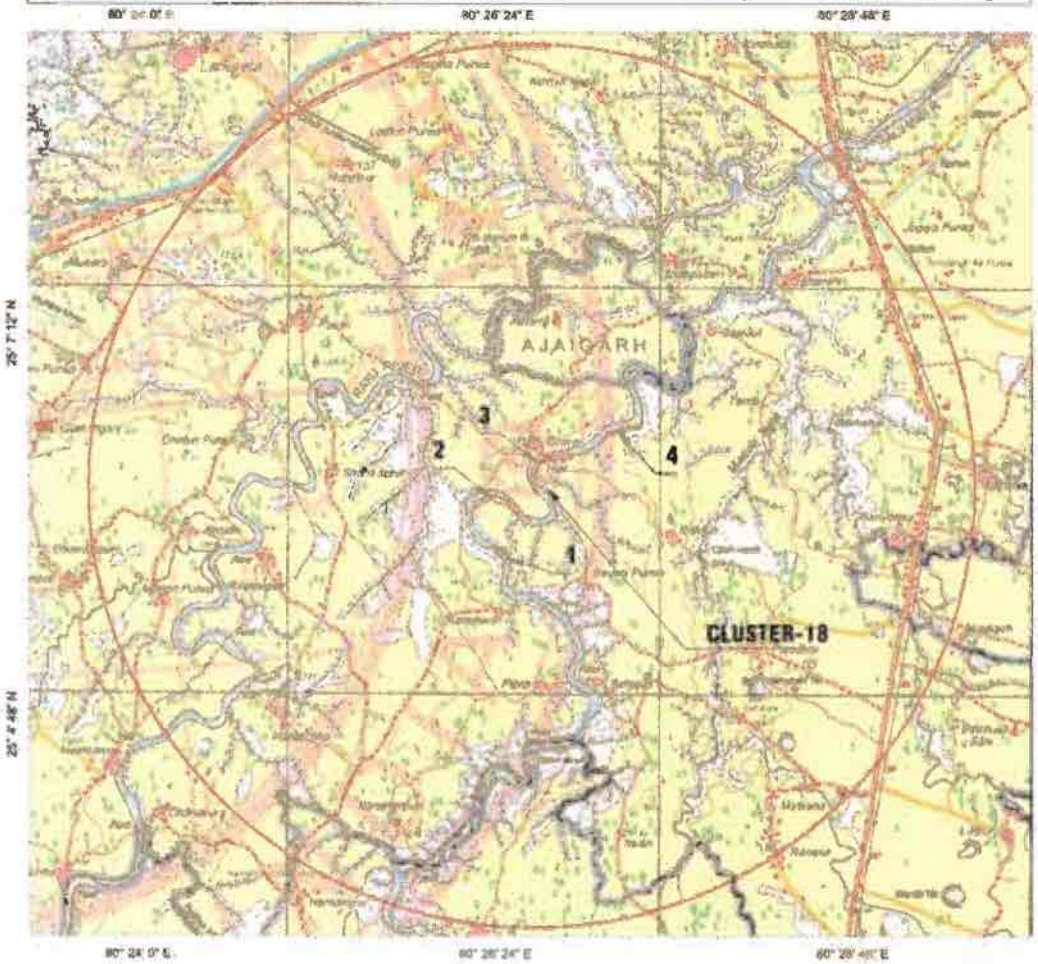


PLATE-36

CLUSTER-18 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-18
[No of Leases 4]

Tehsil - Baghain
River - Ranj
District - Banda, U.P.



Satellite Imagery of Buffer Zone of Cluster – 19
River Bed Morrum Mining – Ken River, Tehsil – Narani, District – Banda, Uttar Pradesh

PLATE-37

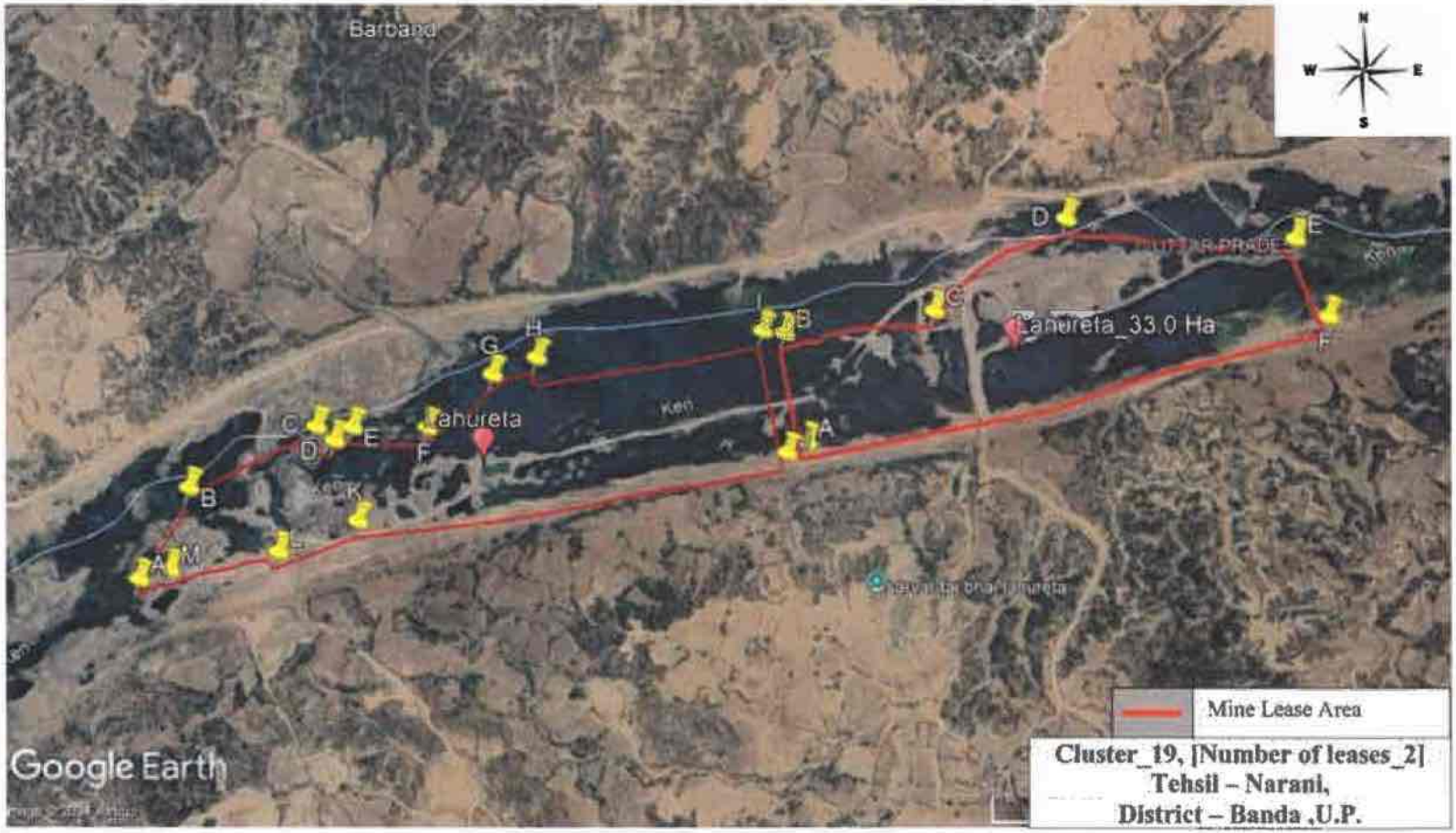


PLATE-38

CLUSTER-19 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-19
[No of Leases 02]

Tehsil -Naraini
River - Ken
District - Banda, U.P.



PLATE-39

Satellite Imagery of Buffer Zone of Cluster – 20
River Bed Morrum Mining – Baghain River, Tehsil – Atarra, District – Banda, Uttar Pradesh

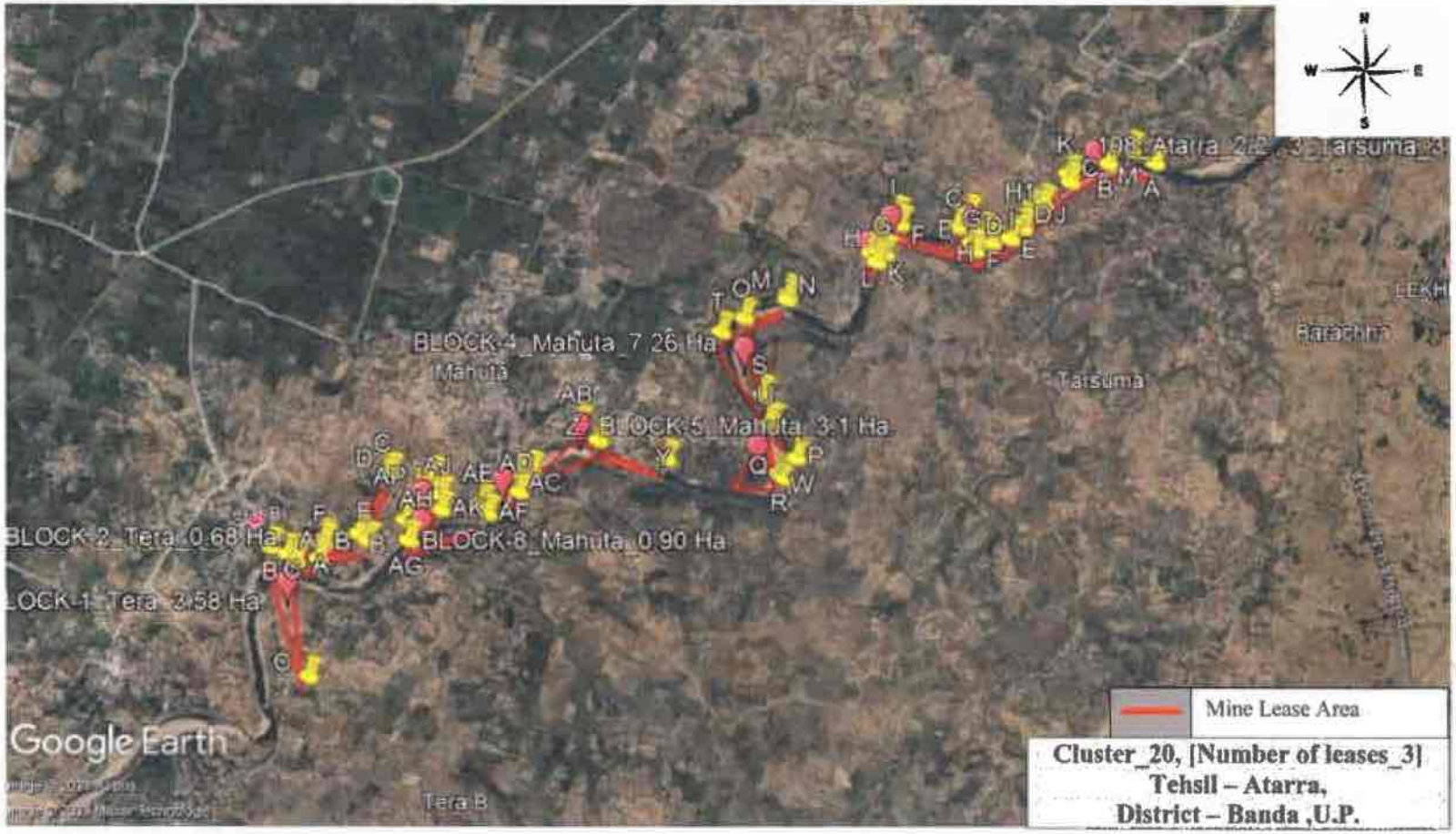
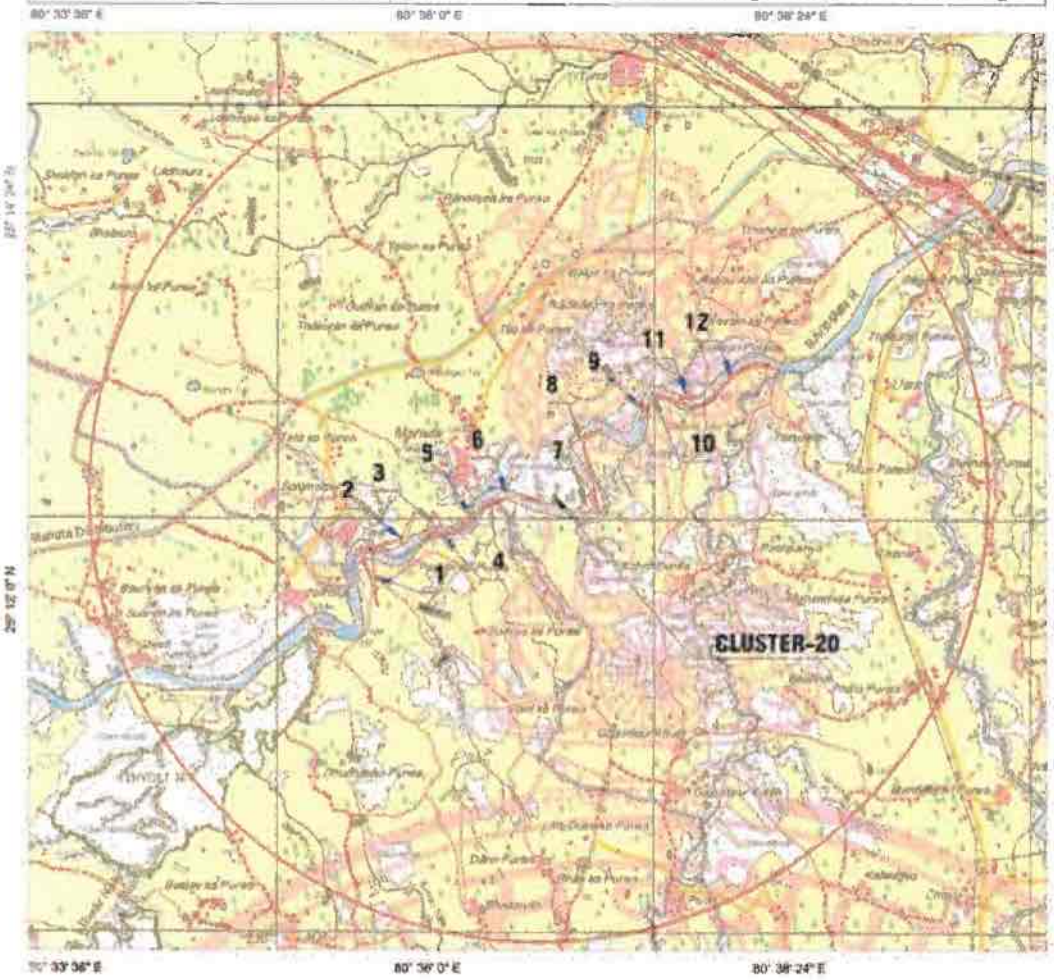


PLATE-40

CLUSTER-20 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-20
[No of Leases 12]

Tehsil - Atarra
River - Baghain
District - Banda, U.P.



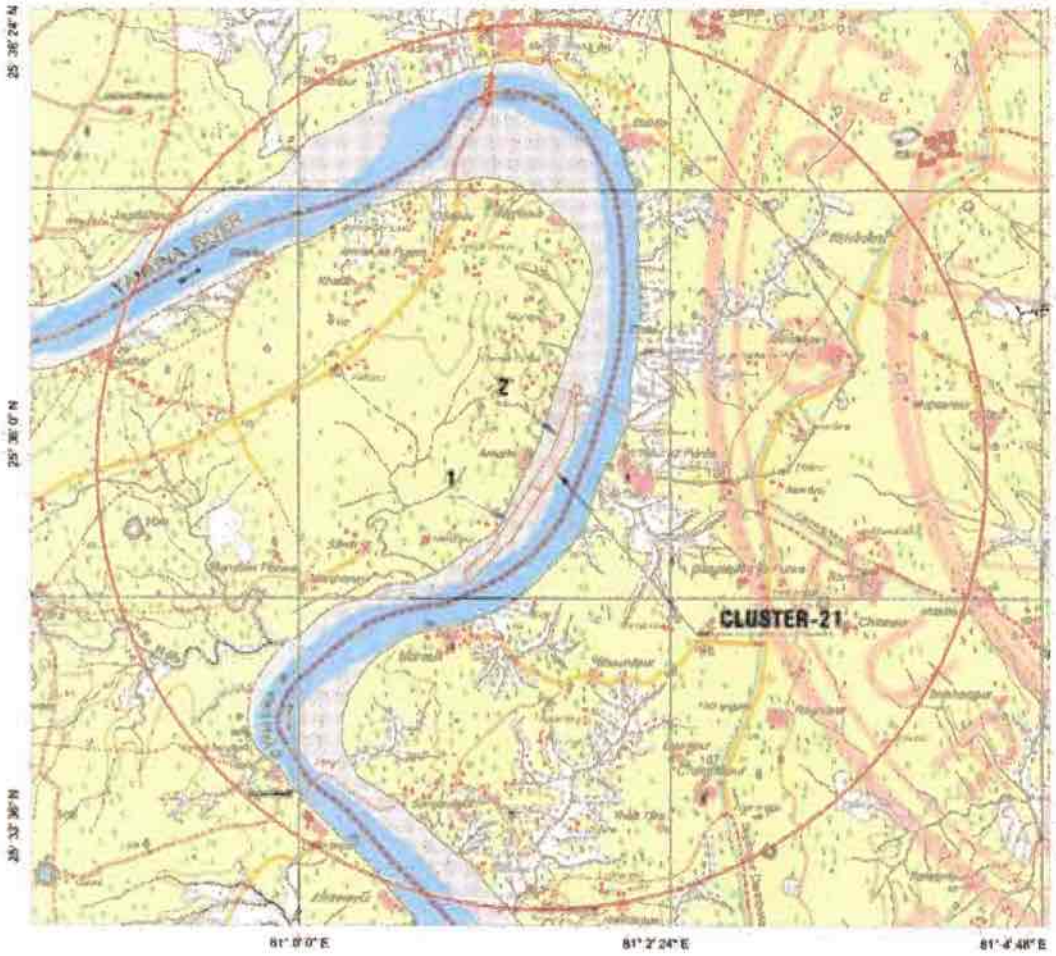
Satellite Imagery of Buffer Zone of Cluster – 21
River Bed Morrum Mining – Yamuna River, Tehsil – Baberu, District – Banda, Uttar Pradesh

PLATE-41



PLATE-42

CLUSTER-21 ON SOI TOPOSHEET MAP [5 KM RADIUS]



Cluster-21
[No of Leases 2]

Tehsil - Baberu
River - Yamuna
District - Banda, U.P.



PLATES

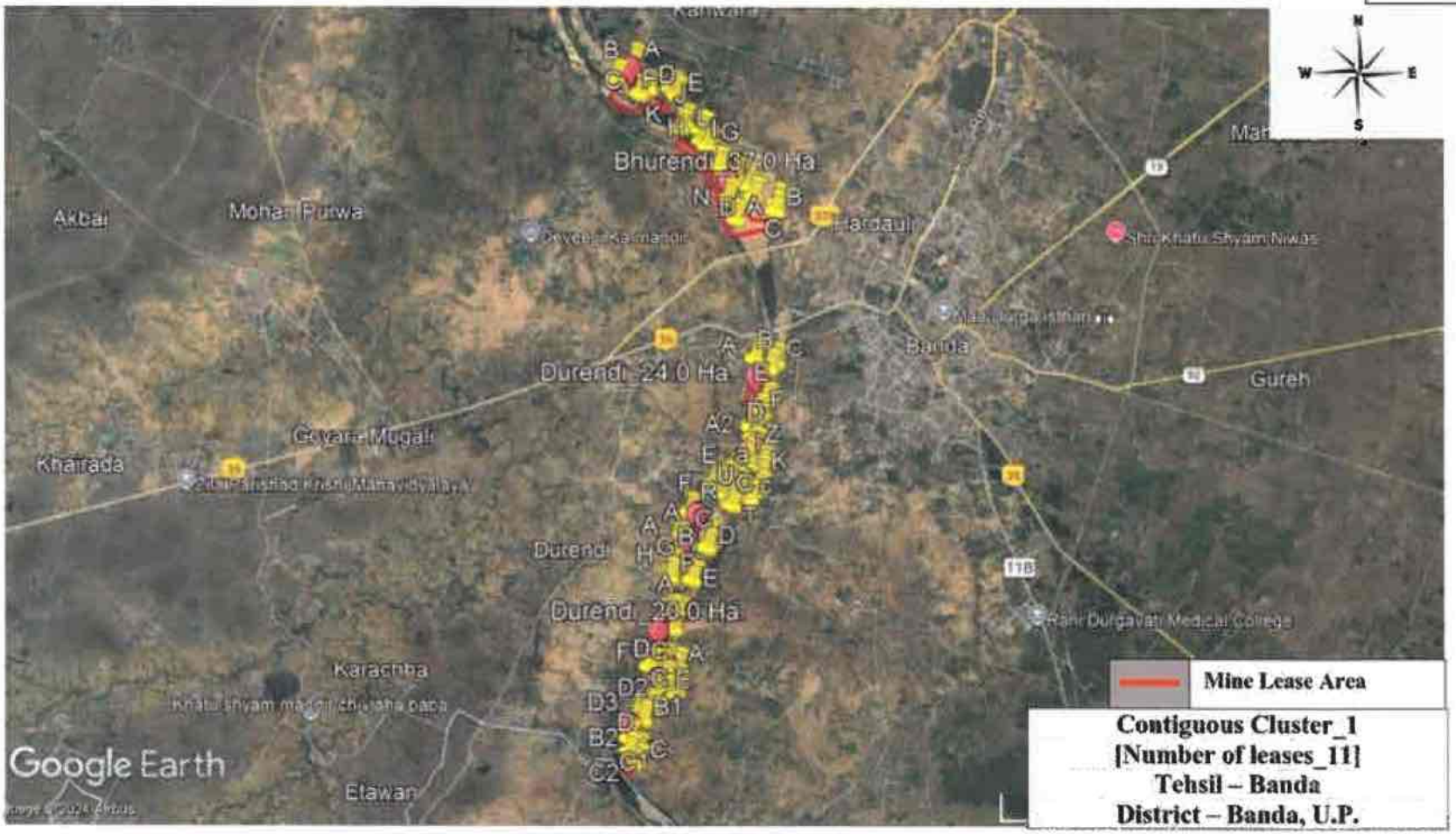
(43 – 46)

[Contigous Clusters]

Satellite Imagery of Contiguous Cluster – 1

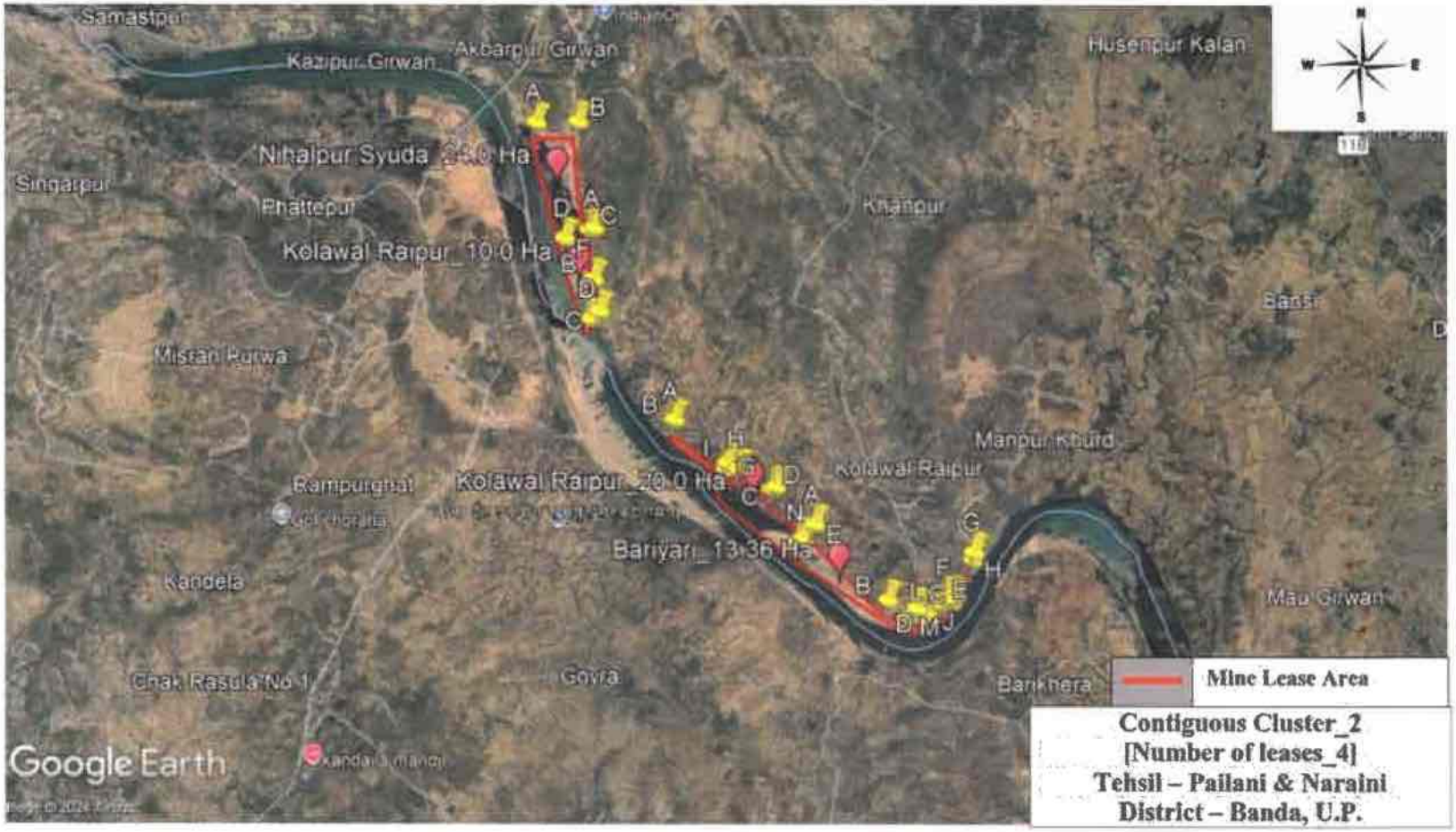
River Bed Morrum Mining – Ken River, Tehsil – Banda, District – Banda, Uttar Pradesh

PLATE-43



Satellite Imagery of Contiguous Cluster – 2
River Bed Morrum Mining – Ken River, Tehsil – Pailani & Naraini , District – Banda, Uttar Pradesh

PLATE-44



Satellite Imagery of Contiguous Cluster – 3
River Bed Morrum Mining – Ken River, Tehsil – Naraini , District – Banda, Uttar Pradesh

PLATE-45

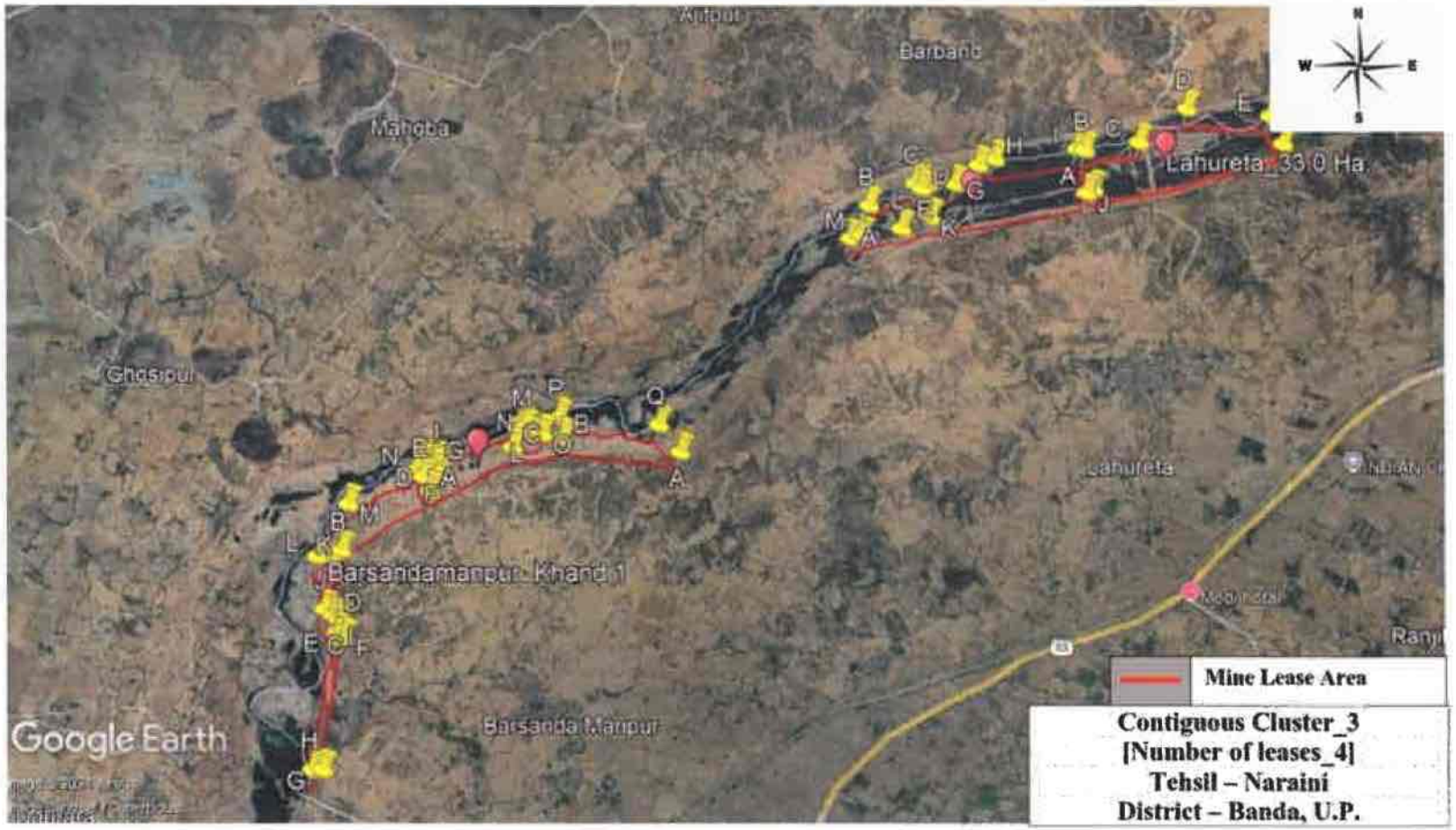
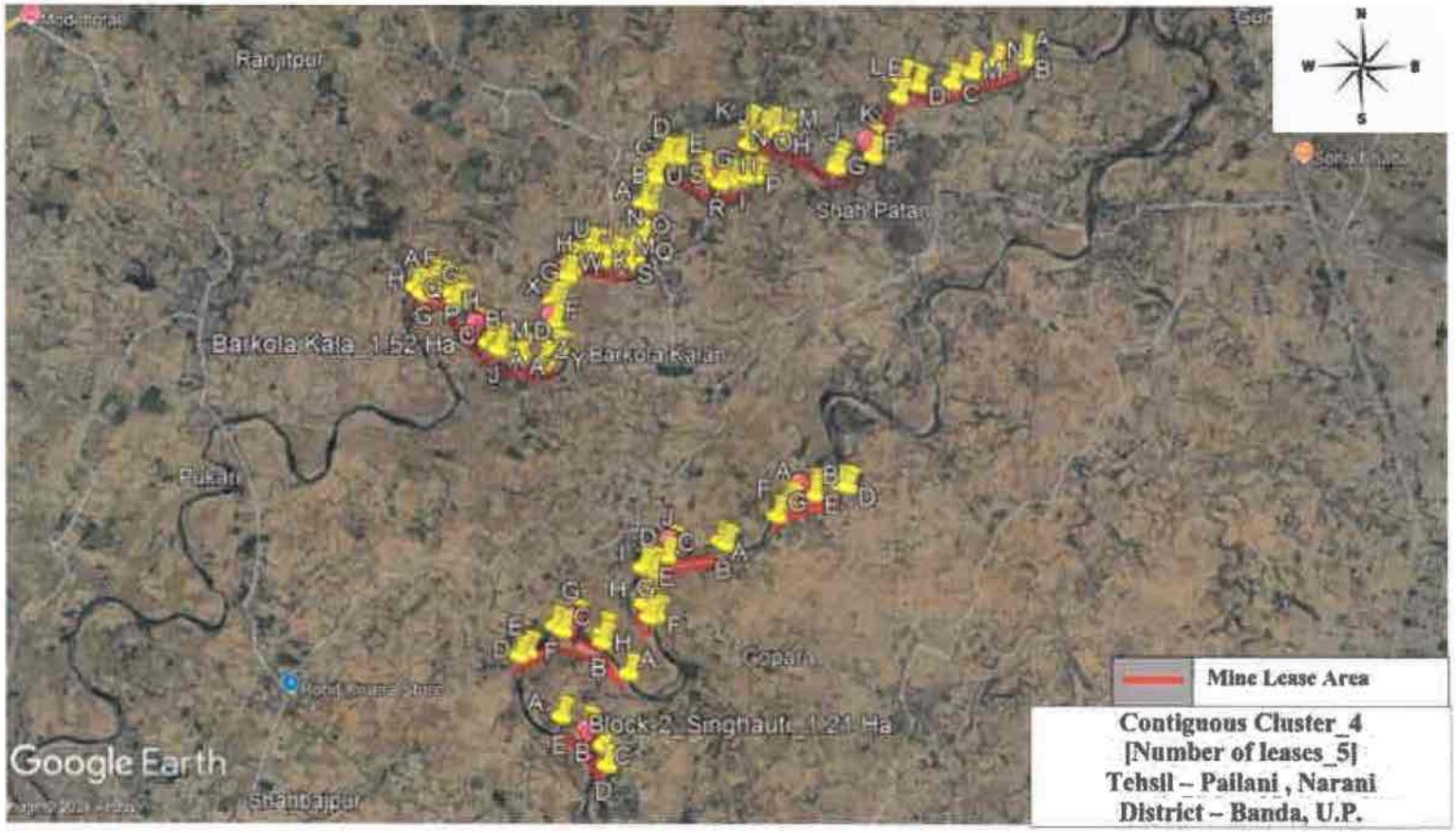


PLATE-46

Satellite Imagery of Contiguous Cluster – 4

River Bed Morrum Mining – Baghain River & Ranj River, Tehsil – Pailani & Naraini, District – Banda, Uttar Pradesh



ADDITIONAL DOCUMENTS

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक :617 /खनिज–30, बाँदा दिनांक :29.2.,2024

"आदेश"

शासनादेश सं0–1659/86–2023 दिनांक 17.05.2023 के क्रम में इस कार्यालय के आदेश सं0–1652/खनिज–30, बाँदा दिनांक 25.05.2023 द्वारा एक समिति का गठन किया गया था। SEIAA/SEAC की बैठक दिनांक 02.02.2024 के क्रम में जारी SOP के अनुसार संशोधित समिति का गठन निम्नवत किया जाता है :–

1.	अपर जिलाधिकारी (वि0/रा0), बाँदा।	अध्यक्ष
2.	प्रभागीय वन अधिकारी, बाँदा।	सदस्य
3.	उपजिलाधिकारी, बाँदा/नरैनी/अतर्रा/पैलानी/बबेरू।	सदस्य
4.	अधिशासी अभियन्ता, सिंचाई विभाग एवं जल संसाधन विभाग, बाँदा।	सदस्य
5.	क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बाँदा।	सदस्य
6.	खान अधिकारी, बाँदा।	सदस्य–सचिव

अतः उपरोक्त गठित समिति को निर्देशित किया जाता है कि नियमानुसार डी0एस0आर0 Updation/Modification के सम्बन्ध में अपनी रिपोर्ट यथाशीघ्र उपलब्ध कराने का कष्ट करें।

संलग्नक : यथोक्त।

(दुर्गा शक्ति नागपाल)
जिलाधिकारी, बाँदा।

पत्रांक व दिनांक तदैव।

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, भूतत्व एवं खनिकर्म विभाग, उ0प्र0 शासन, लखनऊ।
2. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ।
3. अपर जिलाधिकारी (वि0/रा0), बाँदा।
4. प्रभागीय वन अधिकारी, बाँदा।
5. उपजिलाधिकारी, बाँदा/नरैनी/अतर्रा/पैलानी/बबेरू।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बाँदा।
7. अधिशासी अभियन्ता, सिंचाई विभाग एवं जल संसाधन विभाग, बाँदा।
8. खान अधिकारी, बाँदा।

जिलाधिकारी,
बाँदा।

संस्था **Management Representative, ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow** द्वारा प्रस्तुत डी0एस0आर0 **Updation/Modification** सम्बन्धी ड्राफ्ट रिपोर्ट के परीक्षण हेतु दिनांक 04.05.2024 को हुई आहूत बैठक का कार्यवृत्त :–

दिनांक 04.05.2024 को संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow द्वारा प्रस्तुत डी0एस0आर0 Updation/Modification सम्बन्धी ड्राफ्ट रिपोर्ट के परीक्षण हेतु बैठक आहूत की गयी, जिसमें निम्नलिखित अधिकारीगण उपस्थित रहे :–

क्र0सं0	पदनाम
1.	अपर जिलाधिकारी (वि0/रा0), बाँदा।
2.	प्रभागीय वन अधिकारी, बाँदा।
3.	उपजिलाधिकारी, सदर बाँदा।
4.	उपजिलाधिकारी, पैलानी।
5.	उपजिलाधिकारी, नरैनी।
6.	उपजिलाधिकारी, अतर्रा।
7.	उपजिलाधिकारी, बबेरू।
8.	खान अधिकारी, बाँदा।
9.	अधिशासी अभियन्ता, सिंचाई विभाग एवं जल संसाधन विभाग, बाँदा।
10.	(सुनील कुमार अग्रवाल, वरिष्ठ सलाहकार) ENV DAS India Pvt. Ltd.
11.	(अखिल प्रसाद, निदेशक) ENV DAS India Pvt. Ltd.
12.	(डा0 रितु पाण्डेय, कॉर्डिनेटर) ENV DAS India Pvt. Ltd.

जनपद बाँदा हेतु जिला सर्वेक्षण रिपोर्ट प्रथम बार वर्ष–2017 को तत्समय सक्षम प्राधिकरण द्वारा नियमानुसार समस्त कार्यावाही के उपरान्त अनुमोदित/तैयार किया गया एवं समय–समय पर नियमानुसार नये/अन्य क्षेत्रों को सक्षम स्तर से समस्त औपचारिकताओं के उपरान्त सम्मलित किया गया है। वर्तमान में जिला सर्वेक्षण रिपोर्ट में उपखनिज बालू/मोरम हेतु 135 क्षेत्र सम्मिलित है।

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय द्वारा निर्गत अधिसूचना संख्या–125 दिनांक 15.01.2016 के परिशिष्ट–10 के अन्तिम पैरा में उल्लिखित है कि :– *"जिला सर्वेक्षण रिपोर्ट पर्यावरणीय अनापत्ति रिपोर्टो को तैयार करने और परियोजनाओं के मूल्यांकन के लिए आवेदन का आधार होगी। रिपोर्ट को प्रत्येक पांच वर्ष में अद्यतन किया जाएगा।"*

शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा के जिला सर्वेक्षण रिपोर्ट में सम्मिलित क्षेत्रो का डी0एस0आर0 Updation/Modification एवं नदी तल स्थित उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रो की Replenishment Study हेतु बालू/मोरम के कुल 135 क्षेत्रो, रकबा 2206.643 हे0 हेतु डी0एस0आर0 अपडेशन एवं रिपोर्ट तैयार किये जाने हेतु कार्यालय के पत्र सं0–1027/खनिज–30 बाँदा दिनांक 29.11.2023 द्वारा विज्ञप्ति प्रकाशित की गयी, जिसमें समस्त औपचारिकताओं के उपरान्त संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. के पक्ष में उक्त कार्य हेतु कार्यालय पत्र सं0–142/खनिज–30 बाँदा दिनांक 16.01.2024 द्वारा कार्यालय आदेश निर्गत किया गया। वर्तमान में उक्त संस्था द्वारा डी0एस0आर0 Updation/Modification हेतु तीन पत्र दिनांक 15.04.2024 व ड्राफ्ट रिपोर्ट प्रस्तुत किया गया है, जिसका विवरण निम्नवत है :–

1. Management Representative, ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow के पत्र सं0–7487/2024-01/DSR/Banda/Corr/1 दिनांक 15.04.2024 द्वारा 135 क्षेत्रो में से 26 क्षेत्र अनुपयुक्त पाये जाने के कारण जिला सर्वेक्षण रिपोर्ट से पृथक किये जाने की आख्या तथा शेष 109 क्षेत्रो के सम्बन्ध में ड्राफ्ट रिपोर्ट प्रेषित की गयी है।

2. Management Representative, ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow के पत्र सं0–7488/2024-01/DSR/ Banda/Corr/2 दिनांक 15.04.2024 द्वारा जिला सर्वेक्षण रिपोर्ट में 11 नये क्षेत्रो को सम्मिलित किये जाने की आख्या/ड्राफ्ट रिपोर्ट प्रेषित की गयी है।

सर्वप्रथम संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. के निदेशक श्री अखिल प्रसाद द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में कमेटी के समक्ष प्रस्तुतीकरण रखा गया, जिसका विवरण बिन्दुवार निम्नवत है :–

1. पूर्व में जिला सर्वेक्षण रिपोर्ट में सम्मिलित 135 क्षेत्रो में से निम्नलिखित 26 क्षेत्रो को नियमानुसार समस्त कार्यवाही के उपरान्त अनुपयुक्त पाये जाने के कारण जिला सर्वेक्षण रिपोर्ट से हटाने की संस्तुति की गयी है। अनुपयुक्त बताये गये खनन क्षेत्रो का विवरण निम्नवत है :–

SL No.	District Name	Tehsil Name	River	Village Name	Gata No.	Total Area in Hectare	Remarks
1	2	3	4	5	6	7	8
1.	Banda	Baberu	Baghain	Mamsi khurd	3048, 3049, 3199kha	4.26	Lease is divided into 02 patches One is adjacent to open scrub land.
2.	Banda	Baberu	Yamuna	Dadau Khadar	Part of 39, part of 42 (Khand no. 01)	12.00	These 03 leases are water submerged throughout year.
3.	Banda	Baberu	Yamuna	Dadau Khadar	Part of 39, part of 42 (Khand no. 02)	12.00	"
4.	Banda	Baberu	Yamuna	Dadau Khadar	Part of 39, part of 42 (Khand no. 03)	12.00	"
5.	Banda	Baberu	Yamuna	Dadau Khadar	Part of 39, part of 42 (Khand no. 04)	12.00	Situated in 200m radius of the bridge, so not suitable as per UPMMCR 2021 and SSMG, 2016
6.	Banda	Baberu	Yamuna	Dadau Khadar	Part of 39, part of 42 (Khand no. 05)	12.00	"
7.	Banda	Baberu	Yamuna	Dadau Khadar	Part of 39, part of 42 (Khand no. 06)	12.00	"
8.	Banda	Pailani	Yamuna	Sabada khaddar	168mi	10.00	No Sand Bars formation essential for mining.
9.	Banda	Naraini	Ranj	Katra Kalinjar	283, 285, 1461, 1442, 1444, 1621	6.41	Divided into 04 patches, one is situated next to open scrub land and other 03 situated next to Imla, Kauhari and Saraiyan RF
10.	Banda	Naraini	Ken	Nihalpur	459, 462/4, 472/5	12.00	Situated in 200m radius of the bridge, so not suitable as per UPMMCR 2021 and SSMG, 2016
11.	Banda	Naraini	Baghain	Bhasraud	3	36.61	Situated in 200m radius of the Forest, so not suitable as per FCA, 1980
12.	Banda	Naraini	Baghain	Pathra	450, 472/2, 473, 475, 971, 1003, 1005. 1078, 1081, 1192	10.45	Divided into 08 patches. 05 patches, 05 patches on River Baghain and 03 on Banganga River. Almost no sand deposition.

13.	Banda	Naraini	Ranj	Pukari	504/1	2.41	No Sand Bars formation essential for mining.
14.	Banda	Naraini	Baghain	Rampur murdi	518, 519/1	4.21	Reserve forest next to the Mining Lease.
15.	Banda	Naraini	Baghain	Sudha	1283, 1295, 1300, 1371ga, 1407, 1515, 1784kha, 1867, 1870kha, 1873, 1935, 2014, 2111, 2127, 2477, 5493, 5494, 5606, 5607, 5609, 5637, 1359kha, 1372	26.79	Construction of embankments, bunds, Gabion wall, check dams Recharge pits in river catchment area.
16.	Banda	Naraini	Baghain	Naugawan	2, 3, 5kha, 99, 215, 218, 219, 290kha, 601, 651ga, 685	24.09	Lease is divided in 06 patches and situated next to RF.
17.	Banda	Naraini	Ken	Gaurshiv pur	2, 8/4, 33/2, 40, 35, 42, 60, 51, 53, 54, 57, 62	27.99	Broken into multiple patches and Rungarh Qila of 18th Century situated in 150m radius of the lease area.
18.	Banda	Atarra	Baghain	Barchha Dandiya	144, 6910	0.60	It is divided into multiple patches. Some patches are situated on Baghain River and some on its tributary Banganga River.
19.	Banda	Atarra	Baghain	Kullu kheda	8117	11.04	No Sand Bars formation essential for mining.
20.	Banda	Atarra	Baghain	Singhpur Mafi	3642/2, 3780/1, 3780/7, 3854, 3949/2, 6071/1, 6082ga, 6387/2, 3948kha,	7.75	It is divided into 04 patches.
21.	Banda	Atarra	Baghain	Bhusasi	8330, 8431/1, 8515	12.94	130m away from Railway Bridge. Udaypur is overlapping the lease area.
22.	Banda	Atarra	Baghain	Pahadi Khurd	134, 263/2	3.23	Water in lease area.
23.	Banda	Atarra	Baghain	Pauhar	987, 1037, 1039, 1045, 1046, 1047, 1143, 1176, 2545	11.68	Lease is divided in 05 patches one is water logged.
24.	Banda	Atarra	Baghain	Udaipur	6447/1, 6448/2, 6473/1, 6479/1, 6480, 6596,	15.73	Major area in river bed is engaged in agricultural practices. Bhusasi is overlapping the lease area.
25.	Banda	Atarra	Baghain	Dubaria	819, 485, 486, 1557, 1486, 1560, 1722, 8623/1, 8623/2, 8634, 8635, 8614, 8623, 8623/2, 8634, 8635, 8614, 8623, 8632, 8633, 9349, 9340, 9244, 9294, 2412, 322, 9157 9317, 9302, 9305 9799, 9797, 9796, 9814, 9420, 9412, 9433, 9463, 9452	43.50	Lease is divided into 22 patches. 2 patches between 2 bridges. 5 patces in private land, 5 patches in Baghain River and rest patches are on Banganga River (a tributary of Baghain River)

26.	Banda	Atarra	Baghain	Lamheta	1039	7.69	Major area in river bed is engages in agricultural practices.

कार्यालय अभिलेखानुसार पूर्व में निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ द्वारा गठित जांच दल की रिपोर्ट के आधार निदेशालय के पत्र सं0–202/एम0–प्रवर्तन बाँदा/2022 दिनांक 05.05.2022 के अनुसार भी उक्त क्षेत्रो को खनन हेतु अनुपयुक्त बताया गया है। उपरोक्त तथ्यो से कमेटी द्वारा एक मत से सहमति व्यक्त करते हुये 26 क्षेत्रो को जिला सर्वेक्षण रिपोर्ट से हटाये जाने की संस्तुति की गयी।

2. संस्था द्वारा यह अवगत कराया गया कि उनके द्वारा 11 नये Pockets का भी आकंलन किया गया है, जिसमें प्रचुर मात्रा में उपखनिज बालू/मोरम उपलब्ध है। उन Pockets में उपलब्ध बालू/मोरम के उपलब्धता के दृष्टिगत नये खनन क्षेत्र बनाये जा सकते है। सर्वप्रथम उक्त क्षेत्रो हेतु संस्था को सम्बन्धित तहसीलो से राजस्व मानचित्र, खसरा व खतौनी उपलब्ध कराया जाना आवश्यक है, जिससे कि संस्था नियमानुसार जांच व अग्रेतर कार्यवाही करते हुये खनन हेतु नये क्षेत्रो का गठन के सम्बन्ध में आख्या जिलाधिकारी बाँदा को प्रेषित कर सके। 11 नये Pockets सम्बन्धी विवरण निम्नवत है :–

Sl No.	Village Name	Total Area In Hectare	River	Coordinates
1	2	3	4	5
1.	Khaptiha Khurd	596	Yamuna River	A- 25°53'47.71"N 80°20'57.76"E B- 25°53'59.77"N 80°21'7.13"E C- 25°54'30.37"N 80°22'21.36"E D- 25°54'39.45"N 80°23'8.44"E E- 25°54'43.74"N 80°24'46.04"E F- 25°54'38.89"N 80°25'2.62"E G- 25°54'17.25"N 80°24'56.20"E H- 25°53'55.39"N 80°22'18.18"E
2.	Mahabara	158	Yamuna River	A- 25°51'55.89"N 80°32'50.77"E B- 25°52'5.52"N 80°33'6.91"E C- 25°51'48.60"N 80°33'14.85"E D- 25°51'10.82"N 80°32'55.23"E E- 25°50'36.59"N 80°32'27.21"E F- 25°50'19.37"N 80°32'0.08"E G- 25°50'8.39"N 80°31'13.48"E H- 25°50'12.88"N 80°31'8.80"E I- 25°50'28.17"N 80°31'56.77"E J- 25°50'.45.87"N 80°32'22.95"E K- 25°51'10.02"N 80°32'44.32"E L- 25°51'34.25"N 80°32'52.54"E
3.	Piparodar	26	Yamuna River	A- 25°49'45.91"N 80°27'56.18"E B- 25°49'56.53"N 80°27'59.61"E C- 25°50'6.79"N 80°28'10.94"E D- 25°50'15.24"N 80°28'27.49"E E- 25°50'2.05"N 80°28'22.30"E F- 25°49'53.00"N 80°28'10.15"E
4.	Gaura	285	Yamuna River	A- 25°42'23.01"N 80°38'9.67"E B- 25°42'17.91"N 80°38'35.07"E C- 25°42'20.76"N 80°39'2.09"E D- 25°41'39.61"N 80°40'40.46"E E- 25°41'19.88"N 80°40'58.60"E F- 25°41'54.90"N 80°39'2.53"E G- 25°42'4.05"N 80°38'3.76"E

5.	Marka	52	Yamuna River	A- 25°42'54.75"N 80°50'38.23"E B- 25°42'59.67"N 80°50'48.62"E C- 25°42'49.25"N 80°50'50.67"E D- 25°41'40.17"N 80°51'1.30"E E- 25°41'34.14"N 80°50'54.92"E F- 25°42'45.41"N 80°50'43.38"E
6.	Charaka	25.6	Yamuna River	A- 25°40'28.83"N 80°56'37.51"E B- 25°40'31.24"N 80°56'48.58"E C- 25°40'5.98"N 80°56'47.84"E D- 25°39'49.60"N 80°56'41.32"E
7.	Matehana	48	Yamuna River	A- 25°39'26.81"N 80°56'40.82"E B- 25°39'4.32"N 80°56'46.08"E C- 25°38'51.44"N 80°56'39.78"E D- 25°37'51.65"N 80°56'34.21"E E- 25°38'1.33"N 80°56'29.11"E F- 25°38'29.93"N 80°56'30.44"E
8.	Amethee	99.2	Yamuna River	A- 25°36'38.54"N 81°1'57.97"E B- 25°36'28.11"N 81°2'1.02"E C- 25°38'3.62"N 81°1'37.97"E D- 25°35'26.23"N 81°1'38.56"E E- 25°35'9.21"N 81°1'19.61"E F- 25°35'18.20"N 81°1'8.58"E G- 25°35'43.75"N 81°1'33.29"E
9.	Chheharao	29.4	Ken River	A- 25°35'4.83"N 80°16'48.65"E B- 25°35'2.51"N 80°16'56.48"E C- 25°34'52.80"N 80°16'58.96"E D- 25°34'46.72"N 80°17'4.73"E E- 25°34'38.52"N 80°17'18.43"E F- 25°34'38.67"N 80°16'57.80"E G- 25°34'45.83"N 80°16'48.77"E H- 25°34'53.68"N 80°16'47.34"E
10.	Padohra	15.6	Ken River	A- 25°44'59.04"N 80°24'35.66"E B- 25°44'58.74"N 80°24'39.45"E C- 25°45'18.88"N 80°24'49.15"E D- 25°45'51.91"N 80°24'59.06"E E- 25°45'52.79"N 80°24'56.17"E F- 25°45'21.52"N 80°24'46.79"E
11	Sindhan Khurd	26	Ken River	A- 25°45'7.65"N 80°26'3.39"E B- 25°45'12.69"N 80°26'6.34"E C- 25°45'1.34"N 80°26'11.88"E D- 25°44'50.05"N 80°26'24.96"E E- 25°44'43.44"N 80°26'41.60"E F- 25°44'44.12"N 80°26'55.34"E G- 25°44'48.45"N 80°27'7.86"E H- 25°44'45.35"N 80°27'9.60"E I- 25°44'44.20"N 80°27'5.15"E J- 25°44'39.94"N 80°26'54.62"E K- 25°44'39.82"N 80°26'42.78"E L- 25°44'44.95"N 80°26'27.91"E M- 25°44'56.69"N 80°26'8.05"E

3. प्रस्तुत ड्राफ्ट रिपोर्ट में उल्लिखित क्षेत्रो में उपखनिज बालू/मोरम की मात्रा का उल्लेख नही है। इस सम्बन्ध में संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. को निर्देशित किया गया कि नियमानुसार उपखनिज की मात्रा का उल्लेख करते हुये पुनः ड्राफ्ट रिपोर्ट की प्रति प्रस्तुत करना सुनिश्चित करें।

4. संस्था द्वारा यह अवगत कराया गया कि डी0एस0आर0 Updation/Modification हेतु SEIAA तथा SEAC की संयुक्त बैठक दिनांक 02.02.2024 के कार्यवृत्त के अनुसार निम्न क्रिया अपनायी जानी है :–

(6)

Agenda-1 – Regarding procedure for approval of D.S.R. (District Survey Report)

(1). The detailed Standard Operating Procedure (S.O.P.) regarding preparation and modification of D.S.R. for Sand Mining or R.B.M. and for in-situ-rocks were discussed and for mulated.

(2). It was resolved that the Secretariat shall forward the approved SOP for preparation and modification of D.S.R. for Sand Mining or R.B.M. and for in-situ rocks to Director-Geology & Mining for its effective implementation by respection Districts. **(SOP attached as Annexure 1 & 2)**

(3). It was further resolved that all DSR received by SEIAA/SEAC shall be forwarded to D.G.M. by Member Secretary/Nodal officer SEAC for comments and suggestions.

अतः उपरोक्तानुसार प्रश्नगत प्रकरण में अग्रेतर कार्यवाही हेतु सम्बन्धित को निर्देशित करते हुये बैठक का समापन किया गया।

संलग्नक : यथोक्त।

(डा0 रितु पाण्डेय)
कॉर्डिनेटर,
ENV DAS India Pvt. Ltd.

(सुनील कुमार अग्रवाल)
वरिष्ठ सलाहकार
ENV DAS India Pvt. Ltd.

(अखिल प्रसाद)
निदेशक,
ENV DAS India Pvt. Ltd.

खान अधिकारी
बाँदा।

अधिशाषी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग
बाँदा।

उपजिलाधिकारी
सदर, बाँदा।

उपजिलाधिकारी
पैलानी।

उपजिलाधिकारी
नरैनी।

उपजिलाधिकारी
अतर्रा।

उपजिलाधिकारी
बबेरू।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक :1446 /खनिज–30, बाँदा

दिनांक : मई 07 ,2024

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ।
2. जिलाधिकारी, बाँदा।
3. गठित कमेटी के समस्त सदस्यो को अनुपालनार्थ प्रेषित।
4. संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd.

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

गठित कमेटी की संयुक्त रिपोर्ट

दिनांक 04.05.2024 को संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow द्वारा प्रस्तुत डी0एस0आर0 Updation/Modification सम्बन्धी ड्राफ्ट रिपोर्ट के परीक्षण हेतु बैठक आहूत की गयी, जिसके कार्यवृत्त पत्रांक–1446/खनिज–30, बाँदा दिनांक 07.05.2024 के बिन्दु सं0–03 निम्नवत है :–

"प्रस्तुत ड्राफ्ट रिपोर्ट में उल्लिखित क्षेत्रो में उपखनिज बालू/मोरम की मात्रा का उल्लेख नही है। इस सम्बन्ध में संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. को निर्देशित किया गया कि नियमानुसार उपखनिज की मात्रा का उल्लेख करते हुये पुनः ड्राफ्ट रिपोर्ट की प्रति प्रस्तुत करना सुनिश्चित करें।"

उक्त के क्रम में संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा अपने ईमेल पत्र दिनांक 09.05.2024 के माध्यम से जिला सर्वेक्षण रिपोर्ट का संशोधित ड्राफ्ट रिपोर्ट उपलब्ध कराया गया है, जिसका परीक्षण किया गया, जो सही पाया गया, जिसे कमेटी द्वारा अनुमोदित किया जाता है।

खान अधिकारी
बाँदा।

अधिशाषी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग
बाँदा।

उपजिलाधिकारी
सदर, बाँदा।

उपजिलाधिकारी
पैलानी।

उपजिलाधिकारी
नरैनी।

उपजिलाधिकारी
अतर्रा।

उपजिलाधिकारी
बबेरू।

क्षेत्रीय अधिकारी
उ0प्र0 प्र0नि0बो0,
बाँदा।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक :1488 /खनिज–30, बाँदा

दिनांक : मई 10 ,2024

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ।
2. जिलाधिकारी, बाँदा।
3. गठित कमेटी के समस्त सदस्यो को अनुपालनार्थ प्रेषित।
4. संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd.

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक :1493 /खनिज–30, बाँदा दिनांक : मई 13 ,2024

जिला सूचना विज्ञान अधिकारी,
(एनआईसी), बाँदा।

कृपया अवगत कराना है कि शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा के जिला सर्वेक्षण रिपोर्ट में सम्मिलित क्षेत्रो का डी0एस0आर0 Updation/Modification हेतु संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट दिनांक 15.04.2024 को प्रस्तुत किया गया है, जिसपर अग्रेतर कार्यवाही के उपरान्त SEIAA/SEAC द्वारा जारी SOP के अनुसार आम–जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो तक अपलोड किया जाना है।

अतः संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा प्रस्तुत ड्राफ्ट रिपोर्ट प्रति इस पत्र के साथ संलग्न कर इस निर्देश के साथ भेजी जा रही है कि आम–जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो तक अपलोड करना सुनिश्चित करें।

संलग्नक : उपरोक्तानुसार।

(दुर्गा शक्ति नागपाल)
जिलाधिकारी, बाँदा।

कार्यालय जिलाधिकारी, बाँदा।

(खनिज अनुभाग)

पत्रांक : 1492 /खनिज–30, बाँदा दिनांक : मई 13 ,2024

"सार्वजनिक सूचना"

सर्वसाधारण को सूचित किया जाता है कि शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा के जिला सर्वेक्षण रिपोर्ट में सम्मिलित क्षेत्रो का डी0एस0आर0 Updation/Modification हेतु संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट दिनांक 09.05.2024 को प्रस्तुत किया गया है, जिसपर अग्रेतर कार्यवाही के उपरान्त SEIAA/SEAC द्वारा जारी SOP के अनुसार आम–जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो के लिये अपलोड किया गया है।

अतः संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में आम जनमानस अपना सुझाव/टिप्पणी/आपत्ति आज से 30 दिन तक अर्थात दिनांक...13.06.2024...तक कार्यालय जिलाधिकारी (खनिज अनुभाग), बाँदा में प्रस्तुत कर सकते है।

(दुर्गा शक्ति नागपाल)
जिलाधिकारी, बाँदा।

पत्रांक व दिनांक तदैव।

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, भूतत्व एवं खनिकर्म विभाग, उ0प्र0 शासन, लखनऊ।
2. सदस्य–सचिव, राज्य स्तरीय पर्यावरण संघात निर्धारण प्राधिकरण, लखनऊ।
3. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ।
4. उपजिलाधिकारी, बाँदा/नरैनी/पैलानी/बबेरू/अतर्रा।
5. जिला सूचना अधिकारी, बांदा को निःशुल्क प्रचार–प्रसार हेतु।

जिलाधिकारी,
बाँदा।

...ने रहे थे। के लिए जमा भी।

...सोरम का झंडा लेकर निकला ...समर्थक. पीएम ने टोका : रैली में ...कर दिया। जब मोदी ने भाषण शुरू किया तो ...लेने के बाद एक समर्थक श्रीराम नाम का झंडा ...में फुल समय लेकर मंच के सामने लहराने लगा। ...से उसने के पीएम ने उसे टोका और एसपीजी के जवानों को इंडा लेकर सम्मान से रखने पर निर्देश दिया। बावजूद इसके समर्थक नारेबाजी से नहीं माने पूरा भाषण जयश्रीराम और मोदी के नाम से गूंजता रहा। इंडा एसपीजी द्वारा लेने पर समर्थक के लिए कहा कि यहां के लोग बहुत समझदार हैं।

...के पास रखा वहीं व्यवस्था की बैरिकेडिंग के पास से आगे जाने का प्रयास करते रहे। कुछ बैरिकेडिंग पर चढ़ने का प्रयास किया तो भी सुरक्षा कर्मियों ने उन्हें रोक दिया। इसके बाद एक मोदी समर्थक गदा लेकर आया तो भारी पुलिस बल तैनात कर दिया गया। अंततः दोनों ही समर्थक मुलाकात नहीं कर सके।



अभियान में प्रतिभाग करते छात्र-छात्राएं और स्टाफ • जागरण

महान, आओ निभाएं अपना धर्म

...कानपुर-प्रयागराज ...धिक स्कूल में ...अभियान का ...अभियान ...गरूक करते हुए ...ए प्रेरित किया गया। ...श्रीवास्तव के नेतृत्व ...मतदाता ...न चलाया। शत प्रतिशत मतदान कराने का संकल्प दिलाया। मेरा वोट, मेरी पहचान, सारे काम छोड़ दो, सबसे पहले वोट दो का संदेश दिया। अभियान के दौरान छात्र-छात्राओं द्वारा बनाए गए स्लोगन, कविताओं और वीडियो के माध्यम से संदेश दिया गया। रवींद्र सिंह, अमरजीत, महक आदि ने बढ़ चढ़ कर भाग लिया। शिवि.

झूठ बोल रही भाजपा, नौकरी देगी सपा : पूर्व मंत्री

संत, जागरण ● बिंदकी : पूर्व मंत्री राम आसरे विश्वकर्मा ने जोनिहा में कहा कि सपा ने राज्य पहले उनके समाज को सरकार में हिस्सेदारी दी। एमएलसी बनाकर प्रदेश में मंत्री बनाया। पत्रकारों से बात करते हुए कहा कि बेरोजगारी, महंगाई, भ्रष्टाचार से जनता पूरी तरह से त्रस्त है। सरकार बनी तो सपा नौकरी देगी।

उ0प्र0 लोक सेवा आयोग

विज्ञप्ति

एतद्द्वारा सूचित किया जाता है कि उ0प्र0 के विभिन्न विभागों में सीधी भर्ती से सम्बन्धित विभिन्न पदों के साक्षात्कार सम्बन्धित सूचना निम्नवत् है:-

क्र0 सं0	विज्ञापन संख्या	विभाग	विभाग संख्या	पद का नाम	साक्षात्कार की तिथि	पदों की संख्या
1	डी-1/ ई-1/ 2024	चिकित्सा स्वास्थ्य एवं परिवार कल्याण विभाग, उ0प्र0 (एलो0)	एस-8/11	चिकित्साधिकारी ग्रेड-2 (स्तर-2) माइक्रोबायोलॉजिस्ट	28 एवं 29 मई, 2024	08
2	डी-1/ ई-1/ 2024	चिकित्सा स्वास्थ्य एवं परिवार कल्याण विभाग, उ0प्र0 (एलो0)	एस-8/16	चिकित्साधिकारी ग्रेड-2 (स्तर-2) चूरी सर्जन	30 मई, 2024	18
3	डी-1/ ई-1/ 2024	मद्य निषेध विभाग (समाज कल्याण)	एस-4/1	क्षेत्रीय मद्य निषेध एवं समाजोत्थान अधिकारी	29 मई, 2024	01

नोट:- साक्षात्कार कार्यक्रम की विस्तृत सूचना आयोग की वेबसाइट https://uppsc.up.nic.in पर उपलब्ध है।

संख्या- 8(5)/विज्ञापन प्रकोष्ठ/2020-2021
दिनांक: प्रयागराज, 18 मई, 2024

विनोद कुमार गौड़ (उपसचिव)

...ं को दिया जन्म



...दारी में बैठी शेरनी रश्मा • स्नेह सहारी पार्क

...ाठ माह का है। निदेशक डा. अनिल ...ल ने बताया कि शावकों की मौत की ...जानकारी करने एवं विशेष शोध के ...मृत शावकों को भारतीय पशु चिकित्सा ...संस्थान भेजा गया है। वहां उनका ...ण होगा। साथ ही मौत के कारणों का ...भी करने का आग्रह किया गया है। ...क प्रशासन ने सुबह 6:30 बजे से ...प्रवेश की अनुमति प्रदान कर दी है। ...डा. अनिल कुमार पटेल ने बताया कि ...21 मई से लागू होगा।

कार्यालय जिलाधिकारी, बाँदा। (खनिज अनुभाग)

पत्रांक : 1492/खनिज-30, बाँदा दिनांक : मई 13, 2024

सार्वजनिक सूचना

सर्वसाधारण को सूचित किया जाता है कि शासनादेश सं0-1659/8-2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा के जिला सर्वेक्षण रिपोर्ट में सम्मिलित क्षेत्रो का डी0एस0आर0 Updation/Modification हेतु संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट दिनांक 09.05.2024 को प्रस्तुत किया गया है, जिसपर अग्रेतर कार्यवाही के उपरान्त SEIAA/SEAC द्वारा जारी SOP के अनुसार आम-जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो के लिये अपलोड किया गया है। अतः संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में आम जनमानस अपना सुझाव/टिप्पणी/आपत्ति आज से 30 दिन तक अर्थात दिनांक 13.06.2024 तक कार्यालय जिलाधिकारी (खनिज अनुभाग), बाँदा में प्रस्तुत कर सकते है।

(दुर्गा शक्ति नागपाल)
जिलाधिकारी, बाँदा

UP-205701 दिनांक 15.05.2024 विज्ञापन वेबसाइट www.upgov.nic.in पर उपलब्ध है।

क्षेत्रीय कार्यालय, बांदा

पर्यावरणीय स्वीकृति ...

...सर्वसाधारण को सूचित किया ... उ.प्र. प्रदूषण नियंत्रण ... निम्नलिखित परियोजना के ...

क्र. सं.	परियोजना एवं आवेदक का नाम	...
1.	मेसर्स श्री भवीन कुमार गुप्ता पुत्र श्री मदन मोहन, निवासी- 82, बदौरा रोड, दामोदर, जसपुरा, जनपद- बांदा, उ.प्र.	...
2.	मेसर्स श्री अभिषेक मिश्रा पुत्र श्री दिनेश कुमार मिश्रा, निवासी- म.नं.- 128/34 के ब्लाक, किदवई नगर, जनपद- कानपुर, उ.प्र.	...
3.	मेसर्स श्रीमती युकृति सिंह पत्नी श्री राज सिलोर सिंह, निवासिनी- गोहल्ला गांधी नगर, तहसील व जनपद- महोबा, उ.प्र.	...
4.	मेसर्स श्री यजुर भारद्वाज, निवासी- 483/26, अमर सिनेमा, गूलर नाका, जनपद- बांदा, उ.प्र.।	...
5.	मेसर्स कैवेन्द्र सिंह कान्ट्रेक्टर, निवासी- टीकामऊ, जनपद- महोबा, उ.प्र.	...
6.	मेसर्स रतन ट्रेडर्स (प्रोप. श्री मनोज कुमार पुत्र श्री रतन सिंह), निवासी- ग्राम बीरंगा, थाना महगवां, तहसील- राठ, जनपद- हमीरपुर, उ.प्र.	...
7.	मेसर्स देवेन्द्र शिवहरे पुत्र श्री राम मनोहर शिवहरे एवं दिनेश गुप्ता पुत्र श्री बगीरथ गुप्ता, निवासी- इंदिरा नगर, खरई, जनपद- महोबा उ.प्र.।	...

बोर्ड द्वारा पर्यावरण वन एवं जलवा... एस.ओ. 1533 दिनांक 14.09.2006 व... उपरोक्त परियोजना की लोक सुनवा... आयोजित की जायेगी। उक्त परियोज... आदि आमंत्रित किये जाते हैं। परि... कार्यालयों में उपलब्ध हैं।

1. जिलाधिकारी, कार्यालय जनपद-...
2. महाप्रबन्धक जिला उद्योग केन्द्र, ...
3. क्षेत्रीय कार्यालय उ.प्र. प्रदूषण नि... नगर, चिल्ला रोड, बांदा।
4. उ.प्र. प्रदूषण नियन्त्रण बोर्ड टी.सी...
5. कार्यालय जिला पंचायत, जनपद ...
6. क्षेत्रीय कार्यालय मध्य क्षेत्र, पर्या... एच अलीगंज लखनऊ।

अतः समस्त सर्व साधारण को प्रस्तावित उपखनिज साधारण डा... (ग्रेनाइट) खण्डा, बोल्डर एवं क्रश... प्रकरण के विस्तारण हेतु उपरोक्त ... सुनवाई में उपस्थित होकर उनके ... आदि लिखित रूप से प्रस्तुत कर सकते हैं।

कहा कि गतिविधियां हुई है,इससे रोताजा रहता है। मानसिक विकास में संचरण होता है।

कूलों के चेयरमैन शिवशरण श्रीवास्तव ने सभी बच्चों के बेहतर स्वास्थ्य और शिक्षा के अच्छे माहौल के लिए इस प्रकार की गतिविधियों को समय-समय पर कराने के लिए प्रेरित किया।

संवाद न्यूज एजेंसी

जलभराव वाले स्थानों व नालियों में एंटी लार्वा दवा का छिड़काव

चित्रकूट। राष्ट्रीय डेंगू दिवस पर लोगों को डेंगू रोग से बचाव के लिए जागरूक किया। स्वच्छता का संकल्प दिलाया। जलभराव वाले स्थानों व नालियों में एंटी लार्वा का छिड़काव कराया।

गुरुवार को सीएमओ डॉ. भूपेश द्विवेदी ने कहा कि डेंगू दिवस का उद्देश्य इस रोग से बचाव के लिए जनमानस में जागरूकता बढ़ाना है। जिले में डेंगू की जांच व रोकथाम के लिए पर्याप्त संसाधन हैं। अपर सीएमओ डॉ. गंगाराम रतमेले ने कहा कि डेंगू जानलेवा रोग है, जो मादा मच्छर एडीज के काटने से होता है। यह मच्छर दिन में काटता है। तेज बुखार, जोड़ों में दर्द, शरीर में चकत्ते पड़ना, सिर दर्द, उल्टी आना आदि इसके लक्षण हैं।

जिला मलेरिया अधिकारी लाल साहब सिंह ने बताया कि जिले में वर्ष 2023 में23 डेंगू रोगी पाए गए थे। इस साल अब तक कोई भी मरीज नहीं मिला। हर रविवार मच्छर पर वार की तर्ज पर लोगों को प्रत्येक रविवार अपने घरों के कूलरों का पानी साफ करने व आसपास पानी जमा न होने देने के लिए जागरूक किया जाएगा। स्कूली बच्चों को डेंगू से बचाव व स्वच्छता का संकल्प दिलाया।

...कूट। थाना क्षेत्र के ...गांव निवासी विनोद कुमार ने बताया कि मंगलवार की रात चार युवकों ने घर में घुसकर उसे लाठी-डंडे से पीटा। जेब में पड़े सात हजार रुपये और घड़ी छीन ली।

शोरगुल सुनकर पत्नी और भाभी बचाने आईं तो उन्हें भी पीटा। इसके बाद यूपी-112 नंबर डायल करने पर पुलिस तो पहुंची, लेकिन पुलिसकर्मियों ने हमलावरों के खिलाफ कोई कार्रवाई नहीं की। मौके पर खड़े आरोपियों को पुलिस ने पकड़ा भी नहीं। बुधवार की सुबह भी आरोपियों ने गाली गलौज कर जान से मारने की धमकी दी है। इससे परिवार भयभीत है। पीड़ित ने एसपी को पत्र देकर आरोपियों के खिलाफ कार्रवाई की मांग की है। (संवाद)

बांद

संवाद न्यूज एजें

चित्रकूट। ...थाना ... टक्कर मार दी... चालक मयार... किनारे पड़ा रहा... से अस्पताल पहु... ने मृत घोषित क...

रैपुरा थाना ... निवासी लक्ले... कि उनका ... (18) बुधवार ... के लिए डीज... पेट्रोल पंप ज... मिर्जापुर राष्ट्री... रमटेकवा चौराह...

कास प्राधिकरण

क सूचना

5, 99, 117, 133, 135, 122, 123, 162ए, एच, 183ई, 168ए, 193बी, 183सी, 183डी,

69, 211, 215, 219, 231, 235, 236, 242,

को, 282, 391, 405, 418, 443, 533, 538ए, 90, 538बी, 538ई, 538एफ, 555, 556, 557, 1, 672, 673, 675, 748, 773, 779, 789, 797, 799, 800, 801, 802, 803, 891, 823, 833, 836, 837, 839, 843, 844, 845, 846, 827, 787, 708, 704, 703, 702, 701, 654,

ह, 12, 117, 118, 91, 81, 122, 160, 174, 119.

37, 41, 43, 44, 45, 54, 55, 56, 69, 76, 01, 202, 204, 231, 232, 237, 238, 240, 89, 290, 291, 295, 302, 316, 317, 318, 01, 402, 403, 406, 1/34, 1/35, 1/36, 1/48, 1/17, 1/18, 1/19, 1/1, 1/3, 288बी, 288सी, 288डी, 317ए, 317बी,

वेशेष कार्याधिकारी (विकास जोन-4)

कार्यालय जिलाधिकारी, बांदा
(खनिज अनुभाग)

पत्रांक: 1492/खनिज–30, बांदा दिनांक: मई 13, 2024

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सर्वसाधारण को सूचित किया जाता है कि शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा के जिला सर्वेक्षण रिपोर्ट में सम्मिलित क्षेत्रों का डी0एस0आर0 Updation/Modification हेतु संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट दिनांक 09.05.2024 को प्रस्तुत किया गया है, जिसपर अग्रेतर कार्यवाही के उपरान्त SEIAA/SEAC द्वारा जारी SOP के अनुसार आम–जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो. के लिये अपलोड किया गया है।

अतः संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में आम जनमानस अपना सुझाव/टिप्पणी/आपत्ति आज से 30 दिन तक अर्थात दिनांक 13.06.2024 तक कार्यालय जिलाधिकारी (खनिज अनुभाग), बाँदा में प्रस्तुत कर सकते है।

(दुर्गा शक्ति नागपाल)
जिलाधिकारी, बांदा।

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घर में लगी

पहाड़ी। कस्बे के एक घर में गु... दोपहर को अचानक आग लग गई। लपटें बढ़ने पर घर के अंदर से चीं... परिजन बाहर निकले। देखते ही देख... विकराल रूप धारण कर लिया। आस... दस घरों में भी आग का आंशिक प्र... ...आग पर काबू पाया।

पहाड़ी कस्बा निवासी रमाकांत ... बताया कि वह सब घर के बाहर ... बच्चे थे। दोपहर को अज्ञात कारण ... आग लगने की जानकारी मिली। बच... सुरक्षित बाहर आ गए लेकिन लग... लाख रुपये की गृहस्थी के अलावा... तरह राख हो गया। सिर्फ दीवारें ... सूचना पर पहुंची दमकल टीम के ... मशक्कत के बाद आग पर काबू पा...

पड़ोसी चुनवाद प्रसाद,शेष नारायण ... प्रसाद, हरगोविंद,दिलीप त्रिपाठी, ... सिंह, सुरेंद्र, राजकुमार सिंह, हृदेश ... त्रिपाठी, नागेंद्र पाल, कृष्ण पाल

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मेडिकल

सैक्स संबंधी

व्यक्तिगत

मैंने अपनी पुत्री जमजम खां के गलत आचरण के कारण सम्बन्ध विच्छेद कर अपनी चल-अचल सम्पत्ति से बेदखल कर दिया है। उसके कृत्यों व लेनदेन का मैं व मेरा परिवार जिम्मेदार नहीं होगा। अनवर खां पुत्र सफदर खां, निवासी- गढ़ी अब्दुल मजीद खां, फर्रुखाबाद।

मेरे पति के आर्मी अभिलेखों में त्रुटिवश मेरा नाम लालन देवी दर्ज हो गया है जबकि

मेरे आर्मी सर्विस रिकॉर्ड 4487163N में मेरी पत्नी का नाम रीता (Rita) अंकित है जबकि उसके अन्य दस्तावेजों में रीता (Reeta) अंकित है जो सही है और दोनों एक ही महिला का नाम पढ़ा एवं समझा जाए। राज कुमार P/O 7-Sikh Li C/O 56-APO.

मैंने अपनी पुत्री जमजम खां के गलत आचरण के कारण सम्बन्ध विच्छेद कर अपनी चल अचल सम्पत्ति से बेदखल कर दिया है।



जिला बाँदा

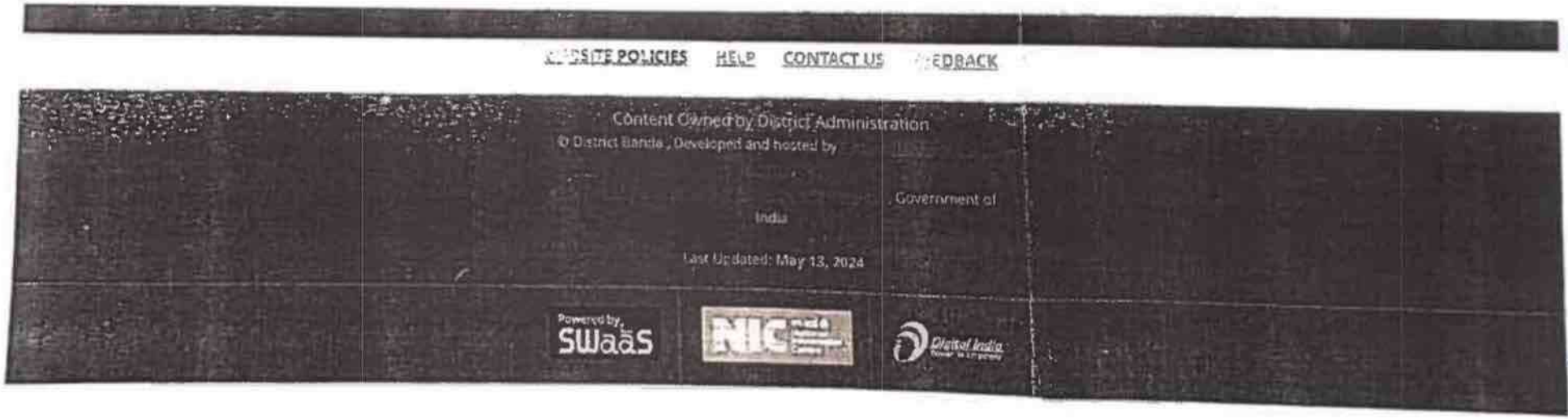
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संयुक्त जांच आख्या

संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow द्वारा उपलब्ध करायी गयी ड्राफ्ट रिपोर्ट का भौतिक निरीक्षण एसडीएसीo कमेटी द्वारा दिनांक 18.04.2024 से दिनांक 30.04.2024 तक भिन्न-भिन्न तिथियो में समस्त खनन क्षेत्रो, की जांच की गयी एवं मौके पर उपलब्ध उपखनिज बालू/मोरम की मात्रा का सत्यापन किया गया, जो निम्नवत है :-

Sl No.	District Name	Tehsil Name	River	Village Name	Gata No.	Total Area in Hectare	वार्षिक मात्रा (घन मी0 में)
1	2	3	4	5	6	7	8
1.	Banda	बबेरू	बागे	इटवां	3257, 3276mi, 3278	8.15	2,39,328
2	Banda	बबेरू	यमुना	मरकाखादर	part of 96/2 (खण्ड सं0-04)	20.00	6,00,000
3	Banda	बबेरू	यमुना	मरकाखादर	part of 96/2 (खण्ड सं0-03)	20.00	6,00,000
4.	Banda	बबेरू	यमुना	मरकाखादर	part of 96/2 (खण्ड सं0-01)	20.00	6,00,000
5.	Banda	बबेरू	यमुना	मरकाखादर	part of 96/2 (खण्ड सं0-02)	20.00	6,00,000
6.	Banda	बबेरू	यमुना	राघवपुर	2, 3, 4, 5/2, 5/3, 5/4, 5/5, 5/6, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28/1, 28/2, 28/3, 29/1, 30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41, 42, 43, 44, 45, 46, 47, 49, 50, 100/7kha	74.97	22,49,100
7.	Banda	बबेरू	यमुना	दादौंखादर	38, 40, part of 41, part of 42 (खण्ड सं0-07)	12.00	1,20,000
8.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-02)	11.00	3,30,000
9.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-03)	11.00	3,30,000
10.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-01)	12.50	3,75,000
11.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-04)	11.00	3,30,000
12.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-05)	11.00	3,30,000
13.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-06)	11.00	3,30,000
14.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-07)	11.00	3,30,000
15	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-08)	11.00	3,30,000
16	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-09)	11.00	3,30,000
17.	Banda	बबेरू	यमुना	चरका खादर	21 (खण्ड सं0-10)	11.00	3,30,000
18	Banda	बबेरू	बागे	लोहरा	4185cha, 4388, 4463, 4470, 4471, 4472, 4473	17.00	2,08,482
19	Banda	बाँदा	यमुना	बेंदाखादर	2/4, 2/23, 2/24, 2/28, (खण्ड सं0-01)	21.00	6,30,000
20	Banda	बबेरू	यमुना	बेंदाखादर	2/4, 2/23, 2/24, 2/28, (खण्ड सं0-02)	21.00	6,30,000

21	Banda	बबेरू	यमुना	बेंदाखादर	2/4, 2/23, 2/24, 2/28, (खण्ड सं0–04)	21.00	4,20,000
22	Banda	बबेरू	यमुना	बेंदाखादर	2/4, 2/23, 2/24, 2/28, (खण्ड सं0–03)	21.00	4,20,000
23	Banda	बाँदा	केन	कनवारा	part of 431 (खण्ड सं0–05)	23.00	4,60,000
24	Banda	बाँदा	केन	कनवारा	part of 337 (खण्ड सं0–03)	24.00	4,80,000
25	Banda	बाँदा	केन	कनवारा	part of 28, 29 (खण्ड सं0–01)	27.00	5,40,000
26	Banda	बाँदा	केन	कनवारा	53, part of 337 (खण्ड सं0–02)	14.65	2,93,000
27.	Banda	बाँदा	केन	कनवारा	part of 337, part of 431(खण्ड सं0–04)	12.00	1,36,681
28.	Banda	बाँदा	केन	मरौलीखादर	part of 333/7 (खण्ड सं0–05)	23.00	4,60,000
29.	Banda	बाँदा	केन	मरौलीखादर	332/17, part of 333/7, 431/333/1 (खण्ड सं0–06)	23.00	2,61,972
30.	Banda	बाँदा	केन	मरौलीखादर	part of 333/7 (खण्ड सं0–02)	22.00	4,40,000
31.	Banda	बाँदा	केन	मरौलीखादर	part of 333/7, 418, 421mi, 426/30 (खण्ड सं0–03)	23.00	4,60,000
32.	Banda	बाँदा	केन	मरौलीखादर	part of 333/7 (खण्ड सं0–01)	17.2802	3,45,604
33.	Banda	बाँदा	केन	मरौलीखादर	part of 333/7, 412, 413, 414 (खण्ड सं0–04)	23.00	2,61,972
34.	Banda	बाँदा	केन	हटेटीपुरवां	3061 mi (खण्ड सं0–01)	4.048	58,282
35.	Banda	बाँदा	केन	हटेटीपुरवां	3061 mi (खण्ड सं0–02)	3.644	52,465
36.	Banda	बाँदा	केन	भवानीपुरवां	5137, 5138, 5139, 5140, 5141	4.00	80,000
37.	Banda	बाँदा	केन	भुरेड़ी	part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.00	2,24,932
38.	Banda	बाँदा	केन	पथरी	part of 72/47, part of 74/1, (खण्ड सं0–03)	19.00	2,16,412
39	Banda	बाँदा	केन	पथरी	part of 72/47, part of 74/1, (खण्ड सं0–02)	19.00	2,16,412
40.	Banda	बाँदा	केन	पथरी	part of 72/47, part of 74/1, 75mi (खण्ड सं0–01)	20.00	2,87,954
41.	Banda	बाँदा	केन	दुरेड़ी	5029, 5030KA, 5093KA, 5094KA, 5097	20.00	2,75,118

42	Banda	बाँदा	केन	दुरेड़ी	678, 680kha, 681kha, 682, 677ka, 683kha, 676	24.00	3,30,141
43	Banda	बाँदा	केन	दुरेड़ी	4881, 4880, 4834, 4824KHA	27.00	3,71,410
44	Banda	बाँदा	केन	दुरेड़ी	4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959GA, 4958, 4957, 4955, 4883	40.00	8,00,000
45.	Banda	बाँदा	यमुना	जौहरपुर	खण्ड सं0–06	15.00	3,00,000
46	Banda	बाँदा	यमुना	जौहरपुर	खण्ड सं0–01	15.00	3,00,000
47	Banda	बाँदा	यमुना	जौहरपुर	खण्ड सं0–05	15.00	3,00,000
48.	Banda	बाँदा	यमुना	जौहरपुर	खण्ड सं0–02	15.00	3,00,000
49.	Banda	बाँदा	यमुना	जौहरपुर	खण्ड सं0–03	15.00	3,00,000
50.	Banda	बाँदा	यमुना	जौहरपुर	खण्ड सं0–04	15.00	3,00,000
51.	Banda	बाँदा	केन	अछरौड	part of 1130 (खण्ड सं0–02)	28.00	6,13,529
52.	Banda	बाँदा	केन	अछरौड	part of 1130 (खण्ड सं0–01)	10.70	2,14,000
53.	Banda	बाँदा	केन	गंछा	1971/1	10.00	1,37,559
54.	Banda	बाँदा	केन	लड़ाकापुरवां	5065,5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.00	4,00,000
55.	Banda	पैलानी	यमुना	सादीमदनपुर	56 का भाग, 57, 92/6, 93/1, 94, 95/2, 60/1/3 का भाग	18.50	2,31,250
56.	Banda	पैलानी	केन	खपटिहा कलां	part of 356 (खण्ड सं0–01)	16.00	2,39,932
57.	Banda	पैलानी	केन	खपटिहा कलां	part of 356 (खण्ड सं0–02)	16.00	2,39,932
58.	Banda	पैलानी	केन	खपटिहा कलां	part of 100 (खण्ड सं0–02)	16.00	2,39,932
59.	Banda	पैलानी	केन	खपटिहा कलां	62, 63/1	17.00	2,54,928
60.	Banda	पैलानी	केन	खपटिहा कलां	426/7	8.724	1,24,812
61.	Banda	पैलानी	केन	खपटिहा कलां	part of 100 (खण्ड सं0–03)	16.00	2,39,932
62	Banda	पैलानी	केन	खपटिहा कलां	part of 100 (खण्ड सं0–01)	16.00	3,20,000
63	Banda	पैलानी	केन	खपटिहा कलां	455	23.00	4,60,000
64.	Banda	पैलानी	केन	खपटिहा कलां	61/3	20.00	4,00,000
65.	Banda	पैलानी	केन	खैरई	2/1, 2/2, 2/4	5.80	1,16,000
66	Banda	पैलानी	केन	बरेहटा	122/7, 111/2 खण्ड सं0–02	13.00	1,95,000
67.	Banda	पैलानी	केन	कोलावलरायपुर	04	10.00	1,30,104

68	Banda	पैलानी	केन	मडौलीखुर्द खादर	58, 107, 108, 109, 110, 111, 114	7.053	1,01,504
69	Banda	पैलानी	केन	सिन्धनकलां	99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5	18.21	2,62,182
70	Banda	पैलानी	केन	सिन्धनकलां	683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.00	2,73,556
71.	Banda	पैलानी	केन	पड़ोहराखादर	165, 166, 174	14.00	2,01,568
72	Banda	पैलानी	केन	पैलानी	21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.00	3,60,000
73.	Banda	पैलानी	यमुना	सबादाखादर	part of 168	10.00	1,00,000
74.	Banda	पैलानी	केन	साड़ीखादर	73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	3,83,267
75.	Banda	पैलानी	केन	साड़ीखादर	04	13.00	2,60,000
76.	Banda	पैलानी	केन	साड़ीखादर	part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117	46.00	6,62,000
77.	Banda	पैलानी	केन	साड़ीखादर	60	18.00	2,59,158
78.	Banda	पैलानी	यमुना	सादीमदनपुर	50/2क का भाग, 52/1, 53, 55, 56 का भाग, 58, 59 व 60/1/3 का भाग	17.50	5,25,000
79.	Banda	पैलानी	यमुना	सादीमदनपुर	92/6, 92/7, 94	7.46	2,23,800
80.	Banda	पैलानी	यमुना	सादीमदनपुर	50/2, 50/2 kha, 51	18.49	5,54,700
81.	Banda	पैलानी	केन	नरीखादर	224/47	4.314	60,455
82.	Banda	पैलानी	केन	अमलोरखादर	176mi, 172ga, 182, 187	25.29	2,91,518
83.	Banda	पैलानी	केन	अमलोरखादर	7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi	25.29	2,91,518
84.	Banda	नरैनी	रंज	खलारी	585/1, 857, 859/1, 914, 954, 1248/2	6.648	94,652
85.	Banda	नरैनी	रंज	शाहपाटन	420, 530/2, 532, 709, 716	6.93	1,01,227
86.	Banda	नरैनी	केन	बरियारी	429, 430	13.362	2,67,240
87.	Banda	नरैनी	केन	बहादुरपुर स्योढ़ा	195/1	14.385	2,15,775
88.	Banda	नरैनी	केन	बहादुरपुर स्योढ़ा	300mi 316mi	7.30	94,949
89.	Banda	नरैनी	रंज	बरकोला कलां	659, 724, 805	10.00	1,43,177
90.	Banda	नरैनी	केन	बरसण्डामानपुर	part of 3/1/1 (खण्ड सं0–01)	21.00	3,02,351
91.	Banda	नरैनी	केन	बरसण्डागानपुर	part of 3/1/1 (खण्ड सं0–02)	21.00	3,02,351
92.	Banda	नरैनी	केन	कोलावलरायपुर	721, 722, 723	20.00	2,60,206
93.	Banda	नरैनी	केन	बिल्हरका	part of 5, part of 9	12.86	1,38,552

[illegible]	Banda	नरैनी	केन	बिल्हरका	part of 5, part of 9	15.165	3,03,300
[illegible]	Banda	नरैनी	केन	रिसौरा	116ग	18.00	2,34,185
96	Banda	नरैनी	बागे	सिंघौटी	13/1, 13/3, 30/2, 400/2	3.55	57,118
97	Banda	नरैनी	केन	निहालपुर	492 / 13	24.00	3,12,247
98	Banda	नरैनी	रंज	चंदपुरा	269, 287, 313	1.445	20,527
99	Banda	नरैनी	केन	जरर	851, 866, 867, 869, 872, 876	8.00	1,60,000
100.	Banda	पैलानी	केन	बरेहटा	133 व 134 खण्ड सं0–01	15.654	2,34,810
101.	Banda	नरैनी	रंज	गोपरा	2/1, 473mi, 474 659	4.21	58,882
102.	Banda	नरैनी	केन	लहुरेटा	part of 195/1, 191, 3	33.00	3,55,535
103.	Banda	नरैनी	केन	लहुरेटा	part of 195/1	33.00	6,60,000
104.	Banda	अतर्रा	बागे	बदौसा	6261, 6262, 6478, 6497, 6595, 6597, 6598	10.00	1,00,000
105.	Banda	अतर्रा	बागे	महुटा	876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	2,10,000
106.	Banda	अतर्रा	बागे	भदावल	1169, 1858/3, 1133/4, 1161/3, 1949	22.94	2,81,328
107.	Banda	अतर्रा	बागे	चन्दौर	2494	7.80	95,657
108.	Banda	अतर्रा	बागे	तरसूमा	2 / 2, 3	3.11	38,140
109.	Banda	अतर्रा	बागे	तेरा (ब)	1749kha, 1766, 2421	9.34	1,14,543

अतः उपरोक्तानुसार वांछित आख्या आवश्यक कार्यवाही हेतु प्रेषित है।

खान निरीक्षक
बाँदा।

खान अधिकारी
बाँदा।

अधिशाषी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग
बाँदा।

उपजिलाधिकारी
सदर, बाँदा।

उपजिलाधिकारी
पैलानी।

उपजिलाधिकारी
नरैनी।

उपजिलाधिकारी
अतर्रा।

उपजिलाधिकारी
बबेरू।

क्षेत्रीय अधिकारी
उ0प्र0 प्र0नि0बो0,
बाँदा।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0 / रा0)
बाँदा।

संस्था Management Representative, ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow द्वारा प्रस्तुत बालू/मोरम के 10 नये खनन क्षेत्रो (08 खनन पट्टा व 02 निजी भूमि) को डी0एस0आर0 में सम्मिलित किये जाने सम्बन्धी ड्राफ्ट रिपोर्ट के परीक्षण हेतु दिनांक 18.06.2024 को हुई आहूत बैठक का कार्यवृत्त :–

दिनांक 18.06.2024 को संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. C-363, Indira Nagar, Lucknow द्वारा प्रस्तुत बालू/मोरम के 10 नये खनन क्षेत्रो (08 खनन पट्टा व 02 निजी भूमि) को डी0एस0आर0 में सम्मिलित किये जाने सम्बन्धी ड्राफ्ट रिपोर्ट के परीक्षण हेतु बैठक आहूत की गयी, जिसमें निम्नलिखित अधिकारीगण उपस्थित रहे :–

क्र0सं0	पदनाम
1.	अपर जिलाधिकारी (वि0/रा0), बाँदा।
2.	प्रभागीय वन अधिकारी, बाँदा।
3.	उपजिलाधिकारी, सदर बाँदा।
4.	उपजिलाधिकारी, पैलानी।
5	उपजिलाधिकारी, नरैनी।
6.	उपजिलाधिकारी, अतर्रा।
7.	उपजिलाधिकारी, बबेरू।
8.	क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बाँदा।
9.	खान अधिकारी, बाँदा।
10.	अधिशासी अभियन्ता, सिंचाई विभाग एवं जल संसाधन विभाग, बाँदा।
	(अखिल प्रसाद, निदेशक) ENV DAS India Pvt. Ltd.

शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 के क्रम में जनपद बाँदा के जिला सर्वेक्षण रिपोर्ट में सम्मिलित क्षेत्रो का डी0एस0आर0 Updation/Modification एवं नदी तल स्थित उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रो की Replenishment Study व डी0एस0आर0 अपडेशन एवं रिपोर्ट तैयार किये जाने हेतु कार्यालय के पत्र सं0–1027/खनिज–30 बाँदा दिनांक 29.11.2023 द्वारा विज्ञप्ति प्रकाशित की गयी, जिसमें समस्त औपचारिकताओं के उपरान्त उक्त संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा न्यूनतम दर दिये पर कार्यालय पत्र सं0–142/खनिज–30 बाँदा दिनांक 16.01.2024 द्वारा उक्त संस्था को कार्यालय आदेश निर्गत किया गया, जिसके क्रम में उक्त संस्था के पत्र सं0–7488/2024-01/DSR/ Banda/Corr/2 दिनांक 15.04.2024 द्वारा जिला सर्वेक्षण रिपोर्ट में 11 नये Pockets को सम्मिलित किये जाने की आख्या प्रस्तुत की गयी।

सर्वप्रथम संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. के निदेशक श्री अखिल प्रसाद द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में कमेटी के समक्ष प्रस्तुतीकरण किया गया, जिसका विवरण बिन्दुवार निम्नवत है :–

1. कार्यालय पत्र सं0–1821/खनिज–30, बाँदा दिनांक 22.05.2024 द्वारा 11 नये Pockets की स्थलीय जांच करते हुये अनुमानित गाटा संख्या के साथ ही आस–पास के अन्य गाटा संख्या क्षेत्रो/खण्डो का निर्धारण/चिन्हांकन कर मय मानचित्र/जियोकोआर्डिनेट्स सहित संयुक्त जांच आख्या उपलब्ध कराने हेतु गठित SDC कमेटी को निर्देशित किया गया। गठित SDC कमेटी द्वारा भिन्न–भिन्न तिथियो में पृथक–पृथक क्षेत्रो की संयुक्त जांच की गयी, जिसमें से 09 क्षेत्रो के खनन बनाकर मानचित्र व जियोकोआर्डिनेट्स सहित संयुक्त जांच प्रस्तुत की गयी। उक्त के अतिरिक्त निजी भूमि के 02 खनन क्षेत्रो को भी डी0एस0आर0 में सम्मिलित किया जाना है। उक्त 10 खनन क्षेत्रो की वन विभाग व सिंचाई विभाग की अनापत्ति प्राप्त है।

2. उक्त 10 खनन क्षेत्रो का विवरण निम्नवत है :–

क्र0 सं0	उप खनिज का नाम	क्षेत्र विवरण				जियोकॉर्डिनेट		
		तहसील	ग्राम	गाटा सं0/खण्ड सं0/जोन सं0	क्षेत्रफल (हे0 में)	बिन्दु	अक्षांश (Latitude)	देशांतर (Longitude)
1	2	3	4	5	6	7	8	9
1.	बालू/ मोरम	बाँदा	अमलीकौर खादर	6/2 का भाग (खण्ड सं0–01)	17.50	A	25°42'25.52"N	80°38'14.33"E
						B	25°42'24.12"N	80°38'26.93"E
						C	25°42'8.20"N	80°38'23.09"E
						D	25°42'11.92"N	80°38'9.61"E
2.	बालू/ मोरम	बाँदा	अमलीकौर खादर	6/2 का भाग (खण्ड सं0–02)	17.50	A	25°42'24.12"N	80°38'26.93"E
						B	25°42'23.19"N	80°38'39.29"E
						C	25°42'6.05"N	80°38'34.56"E
						D	25°42'8.20"N	80°38'23.09"E
3.	बालू/ मोरम	बाँदा	अमलीकौर खादर	6/2 का भाग (खण्ड सं0–03)	17.50	A	25°42'23.19"N	80°38'39.29"E
						B	25°42'22.42"N	80°38'49.89"E
						C	25°42'3.92"N	80°38'46.08"E
						D	25°42'6.05"N	80°38'34.56"E
4.	बालू/ मोरम	बाँदा	अमलीकौर खादर	6/2 का भाग (खण्ड सं0–04)	17.50	A	25°42'22.42"N	80°38'49.89"E
						B	25°42'21.74"N	80°38'59.00"E
						C	25°42'0.81"N	80°38'57.46"E
						D	25°42'2.89"N	80°38'51.51"E
						E	25°42'3.92"N	80°38'46.08"E
5.	बालू/ मोरम	बबेरू	अमेढी खादर	69/94, 69/95, 69/96 का भाग (खण्ड सं0–01)	16.80	A	25°35'41.92"N	81° 1'33.38"E
						B	25°35'53.47"N	81° 1'41.56"E
						C	25°36'4.92"N	81° 1'46.44"E
						D	25°36'12.09"N	81° 1'49.08"E
						E	25°36'19.14"N	81° 1'51.16"E
						F	25°36'17.89"N	81° 1'53.81"E
						G	25°36'14.52"N	81° 1'51.91"E
						H	25°35'59.19"N	81° 1'50.98"E
						I	25°35'39.27"N	81° 1'38.35"E
6.	बालू/ मोरम	बबेरू	अमेढी खादर	69/94, 69/95, 69/96 का भाग (खण्ड सं0–02)	17.50	A	25°35'9.52"N	81° 1'6.31"E
						B	25°35'18.32"N	81° 1'17.23"E
						C	25°35'38.35"N	81° 1'31.24"E
						D	25°35'41.92"N	81° 1'33.38"E
						E	25°35'39.27"N	81° 1'38.35"E
						F	25°35'20.74"N	81° 1'25.13"E
						G	25°35'17.98"N	81° 1'21.47"E
						H	25°35'5.14"N	81° 1'8.56"E
7.	बालू/ मोरम	बबेरू	गौरा खादर	2/1 का भाग (खण्ड सं0–01)	9.00	A	25°41'39.61"N	80°40'40.49"E
						B	25°41'35.10"N	80°40'46.93"E
						C	25°41'29.19"N	80°40'52.12"E
						D	25°41'26.32"N	80°40'51.20"E
						E	25°41'31.00"N	80°40'35.99"E
8.	बालू/ मोरम	पैलानी	गाजीपुर खादर	138/1 का भाग	20.00	A	25°54'27.20"N	80° 24'21.55"E
						B	25°54'32.44"N	80° 24'21.80"E
						C	25°54'31.96"N	80° 24'28.91"E
						D	25°54'38.22"N	80° 24'29.39"E
						E	25°54'36.70"N	80° 24'45.95"E
						F	25°54'23.00"N	80° 24'45.12"E
9.	बालू/ मोरम	पैलानी	गाजीपुर (निजी भूमि)	138/20मि, 138/22, 138/58,138/6ख,138/69, 138/70,138/71, 138/70क,138/71, 138/71ख, 138/8ख, 138/69ग, 138/72ख, 138/43, 138/44ख, 138/12ख, 138/53, 138/39ख, 138/39, 138/64ख, 138/27क, 138/23ख, 138/24ख, 138/13ख, 138/33, 138/34, 138/50, 138/18ख, 138/14क, 138/35मि, 138/25मि, 138/10 व 138/54	2.7000	A	25°54'22.82"N	80°24'51.83"E
						B	25°54'17.36"N	80°24'52.65"E
						C	25°54'17.06"N	80°24'46.92"E
						D	25°54'22.51"N	80°24'46.09"E
10.	बालू/ मोरम	पैलानी	गाजीपुर (निजी भूमि)	146/27, गाटा सं0–146/28, गाटा सं0–146/1, गाटा सं0–146/1ख, गाटा सं0–146/12क, गाटा सं0–146/11, गाटा सं0–146/21, गाटा सं0–146/19ख, गाटा सं0–146/13क, गाटा सं0–146/22मि व गाटा सं0–146/5	1.0475	A	25°54'18.58"N	80°25'5.93"E
						B	25°54'24.30"N	80°25'6.38"E
						C	25°54'24.34"N	80°25'4.22"E
						D	25°54'18.61"N	80°25'3.52"E

3. संस्था द्वारा यह अवगत कराया गया कि डी0एस0आर0 Updation/Modification हेतु SEIAA तथा SEAC की संयुक्त बैठक दिनांक 02.02.2024 के कार्यवृत्त के अनुसार निम्न प्रक्रिया अपनायी जानी है :-

Agenda-1 – Regarding procedure for approval of D.S.R. (District Survey Report)

(1). The detailed Standard Operating Procedure (S.O.P.) regarding preparation and modification of D.S.R. for Sand Mining or R.B.M. and for in-situ-rocks were discussed and for mulated.

(2). It was resolved that the Secretariat shall forward the approved SOP for preparation and modification of D.S.R. for Sand Mining or R.B.M. and for in-situ rocks to Director- Geology & Mining for its effective implementation by respection Districts. **(SOP attached as Annexure 1 & 2)**

(3). It was further resolved that all DSR received by SEIAA/SEAC shall be forwarded to D.G.M. by Member Secretary/Nodal officer SEAC for comments and suggestions.

4. उपरोक्तानुसार समिति द्वारा प्रस्तुत ड्राफ्ट रिपोर्ट (10 खनन क्षेत्र) का परीक्षण किया गया, जो नियमानुसार पाये जाने के दृष्टिगत अनुमोदित किया जाता है।

अतः उपरोक्तानुसार प्रश्नगत प्रकरण में अग्रेतर कार्यवाही हेतु सम्बन्धित को निर्देशित करते हुये बैठक का समापन किया गया।

(अखिल प्रसाद)
निदेशक,
ENV DAS India Pvt. Ltd.

खान अधिकारी
बाँदा।

अधिशाषी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग
बाँदा।

क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
बाँदा।

उपजिलाधिकारी
सदर, बाँदा।

उपजिलाधिकारी
पैलानी।

उपजिलाधिकारी
नरैनी।

उपजिलाधिकारी
अतर्रा।

उपजिलाधिकारी
बबेरू।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक : 2222 /खनिज–30, बाँदा दिनांक : जून 18 ,2024

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ।
2. जिलाधिकारी, बाँदा।
3. गठित कमेटी के समस्त सदस्यो को अनुपालनार्थ प्रेषित।
4. संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd.

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

पत्रांक: जलकल/045/निविदा प्रकाशन/2024-25 दिनांक: 18.06.24

संशोधित निविदा सूचना

जलकल विभाग नगर निगम, कानपुर में जोन-4 के अन्तर्गत सिंगल बिड में ई. निविदा

जी सं - 01

जलकल विभाग नगर निगम, कानपुर में जोन- अंता बेराज के अन्तर्गत सिंगल बिड में

ई. निविदा की सं - 04

ई निविदा खोले की अन्तिम तिथि 04.07.2024 की अपराह्न 04:00 बजे

जलकल विभाग नगर निगम, कानपुर में सिंगल बिड के आधार पर 15वें वित्त आयोग के

अन्तर्गत 13.00 mld नकोरीडोर मल्ल के अतिरिक्त का कार्य की ई-निविदा

ई निविदा खोले की अन्तिम तिथि 04.07.2024 की अपराह्न 04:00 बजे

जलकल विभाग नगर निगम, कानपुर में जलकल बिड के आधार पर 15वें वित्त आयोग के

अन्तर्गत जलापूर्ति रिजर्वायर और हैड वैल (लाल चौकी) के निर्माण का कार्य की ई-निविदा।

ई निविदा खोले की अन्तिम तिथि 18.07.2024 की अपराह्न 04:00 बजे

विभिन्न शहरों की सीवर लाइनों की सफाई सुपर शकर मशीन के माध्यम से कराये जाने

हेतु सूचित दरों के निर्धारण के लिये सिंगल बिड के आधार पर ई-निविदा। अन्तिम तिथि-

11.7.2024

उपरोक्तानुसार आमन्त्रित निविदाओं के कार्यों का पृथक-पृथक विवरण जलकल विभाग

की वेबसाइट jalkalkanpur.in पर देखी जा सकती है तथा निविदा से सम्बंधित नियम एवं

शर्तें सम्बन्धित जोन के अधिशासी अभियन्ता आफिस/ठेकेदारी कार्यालय में देखी जा सकती है।

राचिव/अधिशासी अभियन्ता

जलकल विभाग, नगर निगम, कानपुर

कृपया अपने जलकर/सीवर कर, जल मूल्य के बिलों का आनलाइन भुगतान jalkalkanpur.in पर करें।

जिला नगरीय विकास अभिकरण (डूडा)

"विकास भवन" जी.टी. रोड, कानपुर नगर 208002

पत्रांकः 249/निर्माण/डूडा/2024-25 दिनांकः 18.06.24

ई-निविदा प्रणाली के अंतर्गत निविदा सूचना

जिला नगरीय विकास अभिकरण (डूडा) कानपुर नगर हेतु मुख्यमंत्री नगरीय अल्पविकसित व मलिन बस्ती विकास योजनान्तर्गत ई-निविदा प्रणाली के अन्तर्गत निर्माण कार्य हेतु ई-निविदा पोर्टल (https://etender.up.nic.in) पर दिनांक 20.06.2024 से दिनांक 04.07.2024 को 14:00 बजे तक आमन्त्रित की जाती हैं। पोर्टल पर निविदा के साथ अग्रिम जमानत धनराशि एफ.डी.आर. के रूप में एवं निविदा शुल्क की डी.डी. की प्रतिलिपि अपलोड की जानी है। डाली गयी ई-निविदा का पोर्टल से प्रिन्ट कराकर मूल एफ.डी.आर. एवं डी.डी. के साथ संलग्न कर दिनांक 04.07.2024 को 16:00 बजे तक जमा की जा सकती है। कार्य का विवरण एवं निविदा की सम्पूर्ण नियम व शर्तें पोर्टल (https://etender.up.nic.in) पर देखी जा सकती है। ई-निविदा समिति को स्वीकार व अस्वीकार करने का अधिकार सक्षम अधिकारी में निहित होगा एवं शर्तयुक्त निविदा स्वीकार नहीं की जायेंगी।

परियोजना अधिकारी

जिला नगरीय विकास अभिकरण,

कानपुर नगर

कार्यालय जिलाधिकारी, बाँदा

(खनिज अनुभाग)

पत्रांक : 2225 /खनिज–30, बाँदा दिनांक : जून 18 ,2024

"सार्वजनिक सूचना"

सर्वसाधारण को सूचित किया जाता है कि शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा में बालू/मोरम के 10 नये खनन क्षेत्रो (08 खनन पट्टा व 02 निजी भूमि) को जिला सर्वेक्षण रिपोर्ट में सम्मिलित करने हेतु संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट प्रस्तुत किया गया है, जिसपर अग्रेतर कार्यवाही के उपरान्त SEIAA/ SEAC द्वारा जारी SOP के अनुसार आम–जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो के लिये अपलोड किया गया है।

अतः संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में आम जनमानस अपना सुझाव/टिप्पणी/आपत्ति आज से 30 दिन तक अर्थात दिनांक 18.07.2024 तक कार्यालय जिलाधिकारी (खनिज अनुभाग), बाँदा में प्रस्तुत कर सकते है।

(दुर्गा शक्ति नागपाल)

जिलाधिकारी, बाँदा

UP-206275 दिनांक 18.06.2024 विज्ञापन वेबसाइट www.upgov.nic.in पर उपलब्ध है

कार्यालय- जिला बेसिक

पत्रांक संख्याः एस.एस.ए./के.जी.बी.वी./2417-19/2

वि

महानिदेशक, स्कूल शिक्षा एवं राज्य परियोजना भवन, निशातगंज उ.प्र. लखनऊ के पत्रांकः के.ज राचिव, उ.प्र. शासन के शासनादेश संख्या- 1553/ 11 दिसम्बर, 2020 के क्रम में जनपद जालौन में शैक्षिक सत्र 2024-25 में (11 माह 29 दिन) हेतु रा से आवेदन पत्र आमंत्रित किये जाते हैं। कार्मिकों 13553/2022 स्टेट प्रोजेक्ट डायरेक्टर बनाम राजेश अन्तिम आदेश के अधीन होगी। समस्त पद महिल अन्तिम तिथि दिनांक 03.07.2024 तक पंजीकृत/स्प जालौन पर सायं 05:00 बजे तक प्राप्त होना अनिवार्य अन्य प्रारूप पर एवं अन्तिम तिथि के उपरान्त प्राप्त ही इस सम्बन्ध में कोई सूचना दी जायेगी।

रिक्त पद

क्र. सं.	पद का नाम	पद (केवल महिला अभ्यर्थियों हेतु)	शैक्षिक योग्यता	अ	
				अना.	अ
1	हिन्दी/ संस्कृत विषय	पूर्ण कालिक शिक्षिका	हिन्दी एवं संस्कृत विषय से स्नातक एवं स्नातक के साथ प्रशिक्षण उपाधि व उच्च प्राथमिक स्तर की टी.ई.टी.	01	
2	कला क्राफ्ट/ संगीत/ गृहशिल्प	अंश कालिक शिक्षिका	सम्बन्धित विषय में स्नातक उपाधि के साथ प्रशिक्षण उपाधि	0	(
3	मुख्य रसोइया	पूर्ण कालिक	कक्षा 08 पास के साथ पाक कला में निपुण तथा शारीरिक अक्षमता एवं संक्रामक रोग से ग्रसित नहीं होना चाहिए	0	
4	सहायक रसोइया	पूर्ण कालिक	कक्षा 08 पास के साथ पाक कला में निपुण तथा शारीरिक अक्षमता एवं संक्रामक रोग से ग्रसित नहीं होना चाहिए	02	
5	परिचारक	पूर्ण कालिक	कक्षा 08 पास तथा शारीरिक अक्षमता एवं संक्रामक रोग से ग्रसित नहीं होना चाहिए	02	
6	चौकीदार	पूर्ण कालिक	कक्षा 08 पास तथा शारीरिक अक्षमता एवं संक्रामक रोग से ग्रसित नहीं होना चाहिए	02	

आवेदन पत्र का प्रारूप एवं दिशा-निर्देश www.hi



चाबी सौंपते कंपनी के अधिकारी।

गुप्ता को आयशर ट्रैक्टर की प्राइमा जा श्री सीरीज ट्रैक्टर की चाबी दी गई। कंपनी के प्राइमा हेड आनंद पारे, क्षेत्रीय मैनेजर लखनऊ संजय उपाध्याय, उपजिलाधिकारी सदर राजकुमार पांडेय, पराकलंदर थाना प्रभारी रतन शर्मा ने चाबी सौंपी। बलराम गुप्ता गुप्ता ने लकी ड्रॉ के माध्यम से यह ट्रैक्टर जीता है।

कार्यालय नगर पंचायत, कमालगंज, जनपद-फर्रुखाबाद

पत्रांक 762/ने.प.क./2024-25/14वें वित्त आयोग/नि.सू./कमालगंज दिनांक 18/06/2024

निविदा सूचना

विभिन्न सरकारी विभागों में पंजीकृत निविदादाताओं को सूचित किया जाता है कि नगर पंचायत कमालगंज में 14वें / 15वें वित्त आयोग (टाइड / अनटाइड ग्रान्ट) प्रथम / द्वितीय किस्त से प्राप्त धनराशि के अन्तर्गत जिलाधिकारी महोदय, फर्रुखाबाद से स्वीकृत परियोजना दिनांक 10.10.2023 के अनुपालन में कराये जाने वाले आपूर्ति कार्य को करने हेतु सीलबन्द निविदायें अधोलिखित कार्य हेतु दिनांक 01.07.2024 को अपरान्ह 03.00 बजे तक कार्यालय नगर पंचायत, कमालगंज पर टेण्डर बाक्स में डाली जा सकती है। निविदा प्रपत्रों की बिक्री दिनांक 29.06.2024 तक कार्यालय समय में नकद भुगतान पर की जायेगी। निविदायें वैध ठेकेदारों / फर्मों / संस्थाओं के समक्ष दिनांक 01.07.2024 को ही अपरान्ह 04:00 बजे अधोहस्ताक्षरी द्वारा / समक्ष खोली जायेगी। निविदादाता द्वारा 5 प्रतिशत अर्नेस्ट मनी जमा करना अनिवार्य होगा। अन्य नियम एवं शर्तें कार्यालय दिवसों के कार्य के घण्टों में किसी भी दिन देखी जा सकती है। नियत तिथि एवं समय के उपरान्त आयी निविदाओं पर कोई विचार नहीं किया जायेगा और वह निरस्त समझी जायेगी।

क्र.सं.	आपूर्ति कार्य वर्ष नाथ 15वें वित्त आयोग	आगणन / अनुमानित धनराशि (जी०एस०टी० सहित)	निविदा मूल्य +18 प्रतिशत जी०एस०टी० सहित	5% अर्नेस्ट मनी	कार्य पूर्ण करने की अवधि
1	कम्प्यूटर एवं कलर प्रिन्टर के कम्पलीट सेट क्रयकरण। 01 नग	1.85 लाख रु.	218 रूपये	10000.00	7 दिवस

नियम व शर्तें:-

1. निविदा/कुटेशन प्रपत्र का मूल्य कभी वापस नहीं किया जावेगा। 2. आगणन की धनराशि का 5% अर्नेस्ट मनी नगद रशीद / एफ०डी०आर मान्य होगी। 3. निर्धारित तिथि के उपरान्त न तो निविदा खेंची जावेगी और न ही निविदा प्राप्त की जायेगी। 4. आपूर्ति कार्य सन्तोषजनक होने एवं जिला स्तरीय गठित समिति के सत्यापन के उपरान्त ही भुगतान किया जायेगा। 5. नियमानुसार आयकर, जी०एस०टी० की कटौती बिल से की जायेगी। 6. समस्त विवादों का न्यायिक क्षेत्र फर्रुखाबाद होगा। 7. निविदा को बिना कारण बताये निरस्त करने का अधिकार अधोहस्ताक्षरी में निहित होगा। 8. निविदा के सम्बन्ध में किसी भी प्रकार की जानकारी हेतु कार्यालय में निविदा प्रकाशन के उपरान्त निविदा प्रपत्रों की बिक्री की अन्तिम तिथि तक जानकारी प्राप्त की जा सकती है। 9. आपूर्ति सामिग्री ब्राण्डेड कम्पनी यथा-डेल, एच०पी०, कॉम्पैक आदि के लेटेस्ट वर्जन का होना आवश्यक है। 10. निविदा के साथ आपूर्ति की जाने वाली सामिग्री का सम्पूर्ण विवरण / स्पेशीफीकेशन संलग्न करना अनिवार्य होगा। 11. आपूर्ति की जाने वाली सामिग्री की कम्पनी की वारण्टी / गारण्टी सम्बन्धी दस्तावेज भी आपूर्ति के साथ हस्तगत कराना अनिवार्य होगा।

प्र०लिपिक, नगर पंचायत, कमालगंज | अधिशासी अधिकारी, नगर पंचायत, कमालगंज | अध्यक्ष, नगर पंचायत, कमालगंज

कार्यालय जिलाधिकारी, बाँदा। (खनिज अनुभाग)

पत्रांक : 2225 /खनिज–30, बाँदा दिनांक : जून 18 ,2024

"सार्वजनिक सूचना"

सर्वसाधारण को सूचित किया जाता है कि शासनादेश सं0–1659/8–2023, दिनांक 17.05.2023 एवं Sand Mining Mangement Guidelines मे 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 में दी गयी व्यवस्था के अनुसार जनपद बाँदा में बालू/मोरम के 10 नये खनन क्षेत्रो (08 खनन पट्टा व 02 निजी भूमि) को जिला सर्वेक्षण रिपोर्ट में सम्मिलित करने हेतु संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट प्रस्तुत किया गया है, जिसपर अग्रेतर कार्यवाही के उपरान्त SEIAA/SEAC द्वारा जारी SOP के अनुसार आम–जनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त किये जाने हेतु जिले की वेबसाइट पर पब्लिक डोमेन के लिये 30 दिनो के लिये अपलोड किया गया है।

अतः संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा ड्राफ्ट रिपोर्ट के सम्बन्ध में आम जनमानस अपना सुझाव/टिप्पणी/आपत्ति आज से 30 दिन तक, अर्थात दिनांक 18.07.2024 तक कार्यालय जिलाधिकारी (खनिज अनुभाग), बाँदा में प्रस्तुत कर सकते है।

(दुर्गा शक्ति नागपाल)
जिलाधिकारी,
बाँदा।

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त कमालगंज जनपद फर्रुखाबाद

/वा०कु०मर०कु० / कमालगंज दिनांक-18.06.2024

क्टेशन सूचना

जाता है, कि नगर पंचायत कमालगंज के अन्तर्गत र कूलरों में से 12 (बारह) खराब वाटर कूलरों की आवश्यक है।

त मरम्मत कार्य को करना चाहते हों, वह अपना धे अथवा डाक द्वारा अधोहस्ताक्षरी के कार्यालय में ांय 3:00 बजे उपस्थित फर्मो/ठेकेदारों अथवा उनके ी। समयावधि पश्चात प्राप्त किसी भी कुटेशन पर कुटेशनदाता कुटेशन सूचना प्रकाशन के उपरान्त, योग्य वाटर कूलरों की सूची कार्यालय से प्राप्त कर सी भी आपत्ति पर विचार नही किया जायेगा।

अध्यक्ष
ज नगर पंचायत, कमालगंज

कमालगंज जनपद-फर्रुखाबाद

ली/2024-25, दिनांक: 18/06/2024

आमंत्रण सूचना :-

या जाता है कि प्रदेश के नगर निकायों को स्वायत्तशासित उनकी कार्य प्रणाली में पारदर्शिता लाने हेतु भारत सरकार सरकार द्वारा प्रदेश की सभी नगर निकायों में अनिवार्य ी को लागू करने हेतु कड़े निर्देश दिये जा चुके हैं। अतएव जनपद-फर्रुखाबाद में एक्रुअल आधारित दोहरी लेखा ी फील्ड लेविल कन्सल्टेण्ट (चार्टर्ड एकाउण्टेण्ट फर्म) ये जाने की आवश्यकता को दृष्टिगत रखते हुए इच्छुक र्म विवरण हेतु इच्छुक फर्म नगर पंचायत कार्यालय से क दिनांक 20.06.2024 से 29.06.2024 तक किसी भी ी विस्तृत जानकारी हेतु कार्यालय से सम्पर्क कर सकते तकनीकी एवं वित्तीय प्रस्ताव अलग-2 मोहर बन्द लिफाफों 3 बजे तक कार्यालय नगर पंचायत कमालगंज में जमा तिथि तक प्राप्त हुये समस्त प्रस्ताव उसी दिन सायंकाल खोले जायेंगे।

अध्यक्ष,
नगर पंचायत, कमालगंज
जनपद-फर्रुखाबाद

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक : २७७ /खनिज–30, बाँदा दिनांक : 17/06 .2024

संयुक्त जांच आख्या

सेवा में,

जिलाधिकारी,
बाँदा।

महोदया,

कृपया अवगत कराना है कि प्रभागीय वनाधिकारी, बाँदा वन प्रभाग, बाँदा के पत्र सं0–4440/33–1 दिनांक 15.06.2024 द्वारा अवगत कराया गया कि पत्र सं0–2146(1) /खनिज–30, बाँदा दिनांक 10.06.2024 के क्रम में तहसील बाँदा, ग्राम अमलीकौर के गाटा संख्या–06/02 खण्ड संख्या–01 (क्षेत्रफल 20हे0), 02 (क्षेत्रफल 20हे0), 03 (क्षेत्रफल 20हे0) एवं 04 (क्षेत्रफल 20हे0) की जांच क्षेत्रीय वन अधिकारी, तिन्दवारी द्वारा करायी गयी। क्षेत्रीय वन अधिकारी, तिन्दवारी ने अपने कार्यालय पत्रांक–178/33–1 दिनांक 14.06.2024 द्वारा जांच कर अवगत कराया गया कि मौके की जांच खनन अधिकारी एवं सम्बन्धित ग्राम के लेखपाल के साथ संयुक्त रूप से की गयी। जांच आख्या निम्न प्रकार प्रेषित है :–

1. वन भूमि के गाटा संख्या–08, 320, 323, 332 से प्रस्तावित खनन क्षेत्र गाटा संख्या–06/02 खादर के खण्ड सं0–01 से 04 का मिलान किया गया, जिसमें पाया गया कि यमुना नदी के तेज बहाव के कारण खादर भूमि का कटाव हो गया है, जिस कारण वन भूमि बांगर के समीप भी बालू एकत्र हो गयी है।
2. प्रस्तावित खनन क्षेत्र तथा वन भूमि का आंशिक क्षेत्र बालू युक्त है। उक्त के दृष्टिगत प्रस्तावित खनन क्षेत्र के क्षेत्रफल को घटाना विभागीय हित में होगा, जिससे वन क्षेत्र में उपलब्ध बालू के सम्भावित अवैध निकासी पर पूर्ण नियन्त्रण किया जा सके।
3. प्रस्तावित खनन क्षेत्र में वन सीमा की सुरक्षा हेतु सीमा पिलर/सुरक्षा के उपाय करना अति आवश्यक है।

अन्त में क्षेत्रीय वन अधिकारी, तिन्दवारी की जांच आख्या के दृष्टिगत पर्यावरणीय सुरक्षा, वन क्षेत्र की सुरक्षा एवं अन्य अवैध गतिविधियां पर अंकुश लगाने हेतु प्रस्तावित खनन क्षेत्रो के समस्त खण्डो के क्षेत्रफल को कम करना न्यायोचित होगा।

उपरोक्त के क्रम में पुनः उक्त क्षेत्र ग्राम–अमलीकौर खादर की संयुक्त जांच दिनांक 17.06.2024 को की गयी, जांच आख्या निम्नवत है :–

(1). पूर्व में उक्त क्षेत्र की संयुक्त जांच दिनांक 28.05.2024 को की गयी, जिसमें ग्राम–अमलीकौर खादर के गाटा सं0–6/2 में 20–20 हे0 के 04 खण्ड बालू/मोरम

के बनाये गये थे। प्रभागीय वनाधिकारी बाँदा वन प्रभाग, बाँदा के पत्र दिनांक 15.06.2024 द्वारा पर्यावरणीय सुरक्षा, वन क्षेत्र की सुरक्षा एवं अन्य अवैध गतिविधियां पर अंकुश लगाने हेतु प्रस्तावित खनन क्षेत्रो के समस्त खण्डो के क्षेत्रफल को कम करने की अपेक्षा की गयी है। उक्त के क्रम में ग्राम–अमलीकौर के गाटा संख्या–08, 320, 323, 332 (राजस्व अभिलेखो के अनुसार वन विभाग के नाम दर्ज है) को सीमा बिन्दु मान कर जांच/माप की गयी। जांच/माप के दौरान वन क्षेत्र से लगभग 200 मीटर की दूरी छोड़ते हुये बालू/मोरम की उपलब्धता के अनुसार खनन परिहार पर उठाये जाने हेतु पुनः खण्डो का निर्माण करते हुये संयुक्त जांच टीम द्वारा पैमाईश की गयी एवं जगह–जगह पर गड्ढे कराकर गहराई की माप की गयी, जिसके अनुसार गहराई 01 मी0 से 5.50 मी0 तक उपखनिज बालू/मोरम उपलब्ध पाया गया, साथ ही हेण्ड हेल्ड जी0पी0एस0 मशीन के माध्यम से जियोकोआर्डिनेट्स लिये गये, जिसका विवरण निम्नवत है :–

क्र0 सं0	गाटा संख्या	खण्ड संख्या	रकबा (हे0 में)	खनन योग्य मात्रा प्रतिवर्ष (घन मी0 में)	जियोकोआर्डिनेट्स		
					बिन्दु	अक्षांश (Latitude)	देशांतर (Longitude)
1	2	3	4	5	6	7	8
1.	6/2 का भाग	01	17.50	3,50,000	A	25°42'25.52"N	80°38'14.33"E
					B	25°42'24.12"N	80°38'26.93"E
					C	25°42'8.20"N	80°38'23.09"E
					D	25°42'11.92"N	80°38'9.61"E
2.	6/2 का भाग	02	17.50	3,50,000	A	25°42'24.12"N	80°38'26.93"E
					B	25°42'23.19"N	80°38'39.29"E
					C	25°42'6.05"N	80°38'34.56"E
					D	25°42'8.20"N	80°38'23.09"E
3.	6/2 का भाग	03	17.50	3,50,000	A	25°42'23.19"N	80°38'39.29"E
					B	25°42'22.42"N	80°38'49.89"E
					C	25°42'3.92"N	80°38'46.08"E
					D	25°42'6.05"N	80°38'34.56"E
4.	6/2 का भाग	04	17.50	3,50,000	A	25°42'22.42"N	80°38'49.89"E
					B	25°42'21.74"N	80°38'59.00"E
					C	25°42'0.81"N	80°38'57.46"E
					D	25°42'2.89"N	80°38'51.51"E
					E	25°42'3.92"N	80°38'46.08"E

(2). उपरोक्त सम्बन्धित गाटाओं का खतौनी व मानचित्र संलग्न है।



अतः उपरोक्तानुसार जांच आख्या नियमानुसार कार्यवाही हेतु सेवा में सादर प्रेषित है।

क्षेत्रीय लेखपाल
अमलीकौर।

राजस्व निरीक्षक
बेंदाखादर।

मानचित्रकार
क्षेत्रीय कार्यालय, प्रयागराज।

नायब तहसीलदार
बाँदा।

खान निरीक्षक
बाँदा।

खान अधिकारी
बाँदा।

अधिशासी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग,
बाँदा।

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
बाँदा।

उपजिलाधिकारी
बाँदा।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक : मेमो /खनिज–30, बाँदा दिनांक : 8.6. ,2024

संयुक्त जांच आख्या

सेवा में,

जिलाधिकारी,
बाँदा।

महोदया,

कृपया अवगत कराना है आपके पत्र संख्या–1821/खनिज–30, बाँदा दिनांक 22.05.2024 द्वारा संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. द्वारा चिन्हित 11 नये Pockets/क्षेत्रों की स्थलीय जांच करते हुये अनुमानित गाटा संख्या के साथ ही आस–पास के अन्य गाटा संख्या क्षेत्रों/खण्डो का निर्धारण/चिन्हांकन कर मय मानचित्र/जियोकोर्डिनेट्स सहित अपनी संयुक्त जांच आख्या उपलब्ध कराने के निर्देश दिये गये थे, जिसके क्रम में गठित संयुक्त टीम के द्वारा दिनांक 08.06.2024 को क्र0सं0–04 में अंकित ग्राम–गौरा खादर की स्थलीय जांच की गयी, जांच आख्या निम्नवत है :–

1. संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. के द्वारा प्रस्तुत ड्राफ्ट रिपोर्ट में वर्णीत क्र0सं0–04 में अंकित ग्राम–गौरा खादर का विवरण निम्नवत है :–

क्र0सं0	ग्राम एवं गाटा संख्या	रकबा (हे0 में)	नदी
04	02	282.00	यमुना

2. संयुक्त कमेटी द्वारा सर्वप्रथम गूगल अर्थ के माध्यम से ग्राम–अमलीकौर खादर, तहसील बबेरू में बालू/मोरम की उपलब्धता सम्बन्धी प्रथम दृष्टया जांच में यह पाया गया कि संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. द्वारा प्रदर्शित उपरोक्त गाटा संख्या– 02 के आशिंक भाग में बालू/मोरम उपलब्ध पाया गया, जिसकी विस्तृत जांच आख्या निम्नवत है :–

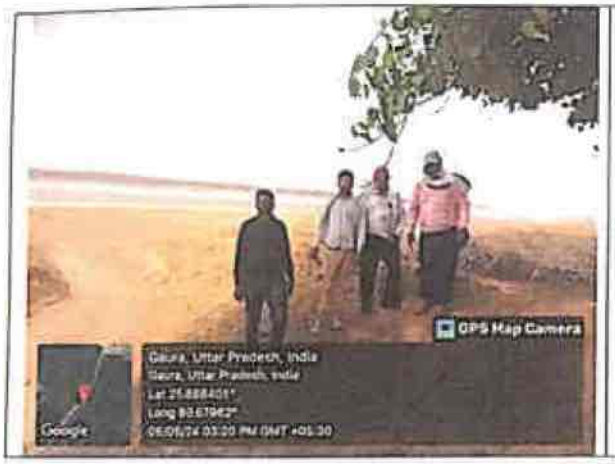
क्र0 सं0	ग्राम	गाटा संख्या	रकबा (हे0 में)	खतौनी के अनुसार स्वामित्व का विवरण
1	2	3	4	5
1.	गौरा खादर	2/1	96.513	रेता नदी तल में स्थित है।

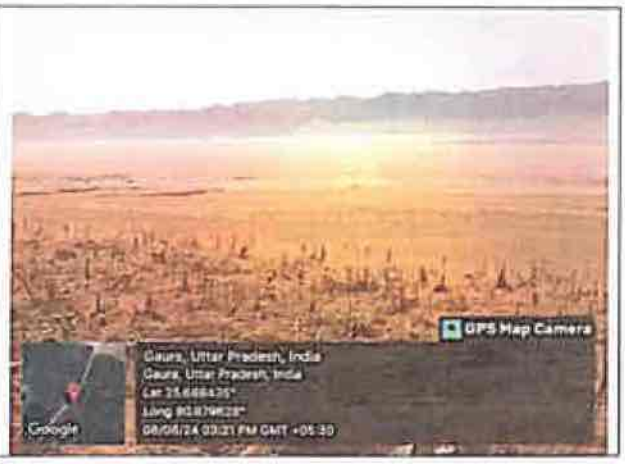
ग्राम–गौरा खादर, तहसील बबेरू के गाटा सं0–2/1 (राजस्व अभिलेखों के अनुसार कुल रकबा 96.513 हे0 रेता के नाम दर्ज है) :– जांच टीम द्वारा स्थलीय निरीक्षण में यह पाया गया कि उपरोक्त गाटा का अधिकांश भाग जलमग्न है। राजस्व अभिलेखों के अनुसार लगभग 07 हे0 भूमि ग्राम गौरा खादर के गाटा सं0–02 में कास्तकारों के नाम दर्ज है, जिसे राजस्व विभाग के मानचित्र पर चिन्हित किया गया था, जिस कारण से ग्राम गौरा खादर के गाटा सं0–02 में लगभग 180 मी0 ग्राम गौरा खादर के गाटा सं0–30, 31, 32, 33, 34, 35, 36 से छोड़ते हुए खण्ड का निर्माण किया गया, उक्त के अतिरिक्त यह भी अवगत कराना है कि ग्राम अमलीकौर खादर, तहसील बाँदा एवं ग्राम गौरा खादर तहसील बबेरू आपस में सटे होने के कारण, ग्राम अमलीकौर खादर के गाटा सं0–02 में राजस्व अभिलेखों के अनुसार वन विभाग होने के कारण लगभग 140 मी0 ग्राम अमलीकौर के गाटा सं0–02 से छोड़ते हुए, बालू/मोरम की उपलब्धता के अनुसार खनन परिहार पर उठाये जाने हेतु खण्ड का निर्माण करते हुये संयुक्त जांच टीम द्वारा पैमाईश की गयी एवं जगह–जगह पर गड्ढे कराकर गहराई की माप की गयी, जिसके अनुसार गहराई 01 मी0 से 5.50 मी0 तक उपखनिज बालू/मोरम उपलब्ध पाया गया, साथ ही हेण्ड हेल्ड जी0पी0एस0 मशीन के माध्यम से जियोकोआर्डिनेट्स लिये गये, जिसका विवरण निम्नवत है :–

क्र0 सं0	गाटा संख्या	खण्ड संख्या	रकबा (हे0 में)	खनन योग्य मात्रा प्रतिवर्ष (घन मी0 में)	जियोकोआर्डिनेट्स		
					विन्दु	अक्षांश (Latitude)	देशांतर (Longitude)
1	2	3	4	5	6	7	8
1.	2/1 का भाग	01	09.00	1,80,000	A	25°41'39.61"N	80°40'40.49"E
					B	25°41'35.10"N	80°40'46.93"E
					C	25°41'29.19"N	80°40'52.12"E
					D	25°41'26.32"N	80°40'51.20"E
					E	25°41'31.00"N	80°40'35.99"E

3. उपरोक्त सम्बन्धित गाटाओं का खतौनी व मानचित्र संलग्न है।

4. जांच के समय मौके पर लिये गये फोटोग्राफ निम्न हैः–





अतः उपरोक्तानुसार जांच आख्या नियमानुसार कार्यवाही हेतु सेवा में सादर प्रेषित है।

क्षेत्रीय लेखपाल
गौरा।

राजस्व निरीक्षक
औगासी।

मानचित्रकार
क्षेत्रीय कार्यालय, प्रयागराज।

खान निरीक्षक
बाँदा।

खान अधिकारी
बाँदा।

अधिशासी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग,
बाँदा।

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
बाँदा।

उपजिलाधिकारी
बबेरू।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक : मेमो /खनिज–30, बाँदा दिनांक : 6.6 ,2024

संयुक्त जांच आख्या

सेवा में,

जिलाधिकारी,
बाँदा।

महोदया,

कृपया अवगत कराना है आपके पत्र संख्या–1821/खनिज–30, बाँदा दिनांक 22.05.2024 द्वारा संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. द्वारा चिन्हित 11 नये Pockets/क्षेत्रों की स्थलीय जांच करते हुये अनुमानित गाटा संख्या के साथ ही आस–पास के अन्य गाटा संख्या क्षेत्रों/खण्डो का निर्धारण/चिन्हांकन कर मय मानचित्र/जियोकोर्डिनेट्स सहित अपनी संयुक्त जांच आख्या उपलब्ध कराने के निर्देश दिये गये थे, जिसके क्रम में गठित संयुक्त टीम के द्वारा दिनांक 06.06.2024 को क्र0सं0–01 में अंकित ग्राम–गाजीपुर खादर की स्थलीय जांच की गयी, जांच आख्या निम्नवत है :–

1. संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. के द्वारा प्रस्तुत ड्राफ्ट रिपोर्ट में वर्णीत क्र0सं0–01 में अंकित ग्राम–नरायढ़ खादर, ग्राम–बुधेड़ा खादर, ग्राम–मवईघाट खादर, ग्राम–खपटिहां खुर्द खादर व ग्राम–गाजीपुर का विवरण निम्नवत है :–

क्र0सं0	ग्राम एवं गाटा संख्या	रकबा (हे0 में)	नदी
01	ग्राम–नरायढ़ खादर, गाटा सं0–52	596	यमुना
	ग्राम–बुधेड़ा खादर, गाटा सं0–05 व 06		
	ग्राम–मवईघाट खादर, गाटा सं0–01, 02 व 08		
	ग्राम–खपटिहां खुर्द खादर, गाटा सं0–01, 02, 03 व 04		
	ग्राम–गाजीपुर, गाटा सं0–02 व 138		

2. जांच के क्रम में उपरोक्त समस्त गाटा संख्याओं जिसमें उपखनिज बालू/मोरम उपलब्ध है, की जांच की गयी, जिनकी विस्तृत जांच आख्या बिन्दुवार निम्नवत है :–

ग्राम–गाजीपुर खादर :–

क्र0 सं0	ग्राम	गाटा संख्या	रकबा (हे0 में)	खतौनी के अनुसार स्वामित्व का विवरण
1	2	3	4	5
1.	गाजीपुर खादर	2/2	12.3460	रेता, यमुना नदी तल में स्थित है।
2.	गाजीपुर खादर	2/3	0.0700	रेता, यमुना नदी तल में स्थित है।
3.	गाजीपुर खादर	2/9	0.0350	रेता, यमुना नदी तल में स्थित है।
4.	गाजीपुर खादर	2/10	0.2360	रेता, यमुना नदी तल में स्थित है।
5.	गाजीपुर खादर	2/11	0.2450	रेता, यमुना नदी तल मे स्थित है।
6.	गाजीपुर खादर	2/12	0.3940	रेता, यमुना नदी तल में स्थित है।
7.	गाजीपुर खादर	2/13 मि0	0.0350	रेता, यमुना नदी तल में स्थित है।
8.	गाजीपुर खादर	2/14	0.2190	रेता, यमुना नदी तल मे स्थित है।
9.	गाजीपुर खादर	2/15	0.0260	रेता, यमुना नदी तल में स्थित है।
10.	गाजीपुर खादर	2/16	0.0790	रेता, यमुना नदी तल मे स्थित है।
11.	गाजीपुर खादर	2/17 ख	0.0960	रेता, यमुना नदी तल में स्थित है।

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12.	गाजीपुर खादर	2/18 क	0.1490	रेता, यमुना नदी तल में स्थित है।
13.	गाजीपुर खादर	2/19	0.0180	रेता, यमुना नदी तल में स्थित है।
14.	गाजीपुर खादर	2/20	0.0530	रेता, यमुना नदी तल में स्थित है।
15.	गाजीपुर खादर	2/21	0.0180	रेता, यमुना नदी तल में स्थित है।
16.	गाजीपुर खादर	2/22	0.0350	रेता, यमुना नदी तल में स्थित है।
17.	गाजीपुर खादर	2/23	0.0180	रेता, यमुना नदी तल में स्थित है।
18.	गाजीपुर खादर	2/24	0.0260	रेता, यमुना नदी तल में स्थित है।
19.	गाजीपुर खादर	2/25	0.0260	रेता, यमुना नदी तल में स्थित है।
20.	गाजीपुर खादर	2/26	0.0170	रेता, यमुना नदी तल में स्थित है।
21.	गाजीपुर खादर	138/1	21.5080	रेता, यमुना नदी तल में स्थित है।
22.	गाजीपुर खादर	138/2	0.0960	रेता, यमुना नदी तल में स्थित है।
23.	गाजीपुर खादर	138/3	0.1750	रेता, यमुना नदी तल में स्थित है।
24.	गाजीपुर खादर	138/4	0.7180	रेता, यमुना नदी तल में स्थित है।
25.	गाजीपुर खादर	138/5	0.0530	रेता, यमुना नदी तल में स्थित है।
26.	गाजीपुर खादर	138/19	0.1230	रेता, यमुना नदी तल में स्थित है।
27.	गाजीपुर खादर	138/20/2	0.0090	रेता, यमुना नदी तल में स्थित है।
28.	गाजीपुर खादर	138/21	0.0440	रेता, यमुना नदी तल में स्थित है।
29.	गाजीपुर खादर	138/30	0.0440	रेता, यमुना नदी तल में स्थित है।
30.	गाजीपुर खादर	138/31	0.0880	रेता, यमुना नदी तल में स्थित है।
31.	गाजीपुर खादर	138/32/1	0.1580	रेता, यमुना नदी तल में स्थित है।
32.	गाजीपुर खादर	138/49/2	0.0700	रेता, यमुना नदी तल में स्थित है।
33.	गाजीपुर खादर	138/60	0.0440	रेता, यमुना नदी तल में स्थित है।

3. ग्राम–गाजीपुर खादर के गाटा सं0–2/2, 2/3, 2/9, 2/10, 2/11, 2/12, 2/13 मि0, 2/14, 2/15, 2/16, 2/17 ख, 2/18 क, 2/19, 2/20, 2/21, 2/22, 2/23, 2/24, 2/25, 2/26 :– जांच टीम द्वारा स्थलीय निरीक्षण में यह पाया गया कि उक्त गाटा का स्वामित्व राजस्व अभिलेखानुसार रेता के नाम दर्ज है, वर्तमान समय में उपरोक्त गाटो में बालू/मोरम की उपलब्धता नही पायी गयी।

4. ग्राम–गाजीपुर खादर के गाटा सं0–138/1 (राजस्व अभिलेखों के अनुसार कुल रकबा 21.5080 हे0 रेता के नाम दर्ज है) :– जांच टीम द्वारा स्थलीय निरीक्षण में यह पाया गया कि उपरोक्त गाटे में से 20.00 हे0 में बालू/मोरम उपलब्ध है। उक्त गाटा का स्वामित्व राजस्व अभिलेखानुसार रेता के नाम दर्ज है। जांच टीम द्वारा बालू/मोरम की उपलब्धता के अनुसार खनन परिहार पर उठाये जाने हेतु खण्डो का निर्माण करते हुये संयुक्त जांच टीम द्वारा पैमाईश की गयी एवं जगह–जगह पर गड्ढे कराकर गहराई की माप की गयी, जिसके अनुसार गहराई 01 मी0 से 5.50 मी0 तक उपखनिज बालू/मोरम उपलब्ध पाया गया, साथ ही हेण्ड हेल्ड जी0पी0एस0 मशीन के माध्यम से जियोकोआर्डिनेट्स लिये गये, जिसका विवरण निम्नवत है :–

क्र0 सं0	गाटा संख्या	रकबा (हे0 में)	खनन योग्य मात्रा प्रतिवर्ष (घन मी0 में)	जियोकोआर्डिनेट्स		
				बिन्दु	अक्षांश (Latitude)	देशांतर (Longitude)
1	2	3	4	5	6	7
1.	138/1 का भाग	20.00	4,00,000	A	25°54'27.20"N	80° 24'21.55"E
				B	25°54'32.44"N	80° 24'21.80"E
				C	25°54'31.96"N	80° 24'28.91"E
				D	25°54'38.22"N	80° 24'29.39"E
				E	25°54'36.70"N	80° 24'45.95"E
				F	25°54'25.00"N	80° 24'45.12"E

5. उपरोक्त सम्बन्धित गाटाओं का खतौनी व मानचित्र संलग्न है।

6. जांच के समय मौके पर लिये गये फोटोग्राफ निम्न है :–



अतः उपरोक्तानुसार जांच आख्या नियमानुसार कार्यवाही हेतु सेवा में सादर प्रेषित है।

क्षेत्रीय लेखपाल
कान्हाखेड़ा इन्चार्ज गाजीपुर।

राजस्व निरीक्षक
जसपुरा।

मानचित्रकार
क्षेत्रीय कार्यालय, प्रयागराज।

खान निरीक्षक
बाँदा।

खान अधिकारी
बाँदा।

अधिशासी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग,
बाँदा।

Tehsil

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
बाँदा।

06.6.24
उपजिलाधिकारी
पैलानी।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक : मैनो/ /खनिज–30, बाँदा दिनांक : 30.5.2024

संयुक्त जांच आख्या

सेवा में,

जिलाधिकारी,
बाँदा।

महोदया,

कृपया अवगत कराना है आपके पत्र संख्या–1821/खनिज–30, बाँदा दिनांक 22.05.2024 द्वारा संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. द्वारा चिन्हित 11 नये Pockets/क्षेत्रों की स्थलीय जांच करते हुये अनुमानित गाटा संख्या के साथ ही आस–पास के अन्य गाटा संख्या क्षेत्रों/खण्डो का निर्धारण/चिन्हांकन कर मय मानचित्र/जियोकोर्डिनेट्स सहित अपनी संयुक्त जांच आख्या उपलब्ध कराने के निर्देश दिये गये थे, जिसके क्रम में गठित संयुक्त टीम के द्वारा दिनांक 30.05.2024 को क्र0सं0–08 में अंकित ग्राम–अमेढ़ी खादर की स्थलीय जांच की गयी, जांच आख्या निम्नवत है :–

1. संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. के द्वारा प्रस्तुत ड्राफ्ट रिपोर्ट में वर्णीत क्र0सं0–08 में अंकित ग्राम–अमेढ़ी खादर व राघौपुर का विवरण निम्नवत है :–

क्र0सं0	ग्राम एवं गाटा संख्या	रकबा (हे0 में)	नदी
08	ग्राम–अमेढ़ी खादर, गाटा सं0–69, 70/69	99.20	यमुना
	ग्राम–राघौपुर, गाटा सं0–102 का भाग		

2. संयुक्त कमेटी द्वारा सर्वप्रथम गूगल अर्थ के माध्यम से ग्राम–अमेढ़ी, तहसील बबेरू में बालू/मोरम की उपलब्धता सम्बन्धी प्रथम दृष्टयां जांच में यह पाया गया कि संस्था ENV Devlopmental Assistence Systems (India) Pvt. Ltd. द्वारा प्रदर्शित उपरोक्त डेटा के अतिरिक्त ग्राम–अमेढी खादर में अन्य गाटा संख्या–69/94, 69/95, 69/96 में भी बालू/मोरम उपलब्ध है।

3. जांच के क्रम में उपरोक्त समस्त गाटा संख्याओं जिसमें उपखनिज बालू/मोरम उपलब्ध है, की जांच की गयी, जिनकी विस्तृत जांच आख्या निम्नवत है :–

क्र0 सं0	ग्राम	गाटा संख्या	रकबा (हे0 में)	खतौनी के अनुसार स्वामित्व का विवरण
1	2	3	4	5
1.	राघौपुर	102 का भाग	0.797	निजी काश्तकार श्री इन्द्रजीत पुत्र श्री शिवबालक व आदि
1.	अमेढी खादर	70/69	90.663	यमुना नदी का दरियाव, नदी तल में स्थित है।
2.	अमेढी खादर	69/94	0.018	रेता, नदी तल में स्थित है।
3.	अमेढी खादर	69/95	19.469	रेता, नदी तल में स्थित है।
4.	अमेढी खादर	69/96	24.631	रेता, नदी तल में स्थित है।

उपरोक्तानुसार गाटा संख्यावार बालू/मोरम की उपलब्धता के आधार पर खनन परिहार पर उठाये जाने सम्बन्धी अग्रेतर कार्यवाही हेतु आख्या निम्नवत है :–

(1). ग्राम–राघौपुर, तहसील बबेरू के गाटा सं0–102 का भाग:– जांच टीम द्वारा स्थलीय निरीक्षण में यह पाया गया कि उपरोक्त गाटा में बालू/मोरम उपलब्ध नही है तथा उक्त गाटा का स्वामित्व राजस्व अभिलेखानुसार निजी काश्तकार श्री इन्द्रजीत पुत्र श्री शिवबालक आदि का है।

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(2). ग्राम–अमेढी खादर, तहसील बबेरू के गाटा सं0–70/69 रकबा 90.663 हे0 :– जांच टीम द्वारा स्थलीय निरीक्षण में यह पाया गया कि उपरोक्त गाटा के आंशिक भाग में उपखनिज बालू/मोरम उपलब्ध है, परन्तु ज्यादातर भाग नदी की जलधारा में है। अतएवं वर्तमान समय में उक्त गाटा में खनन हेतु खण्ड का निर्धारण किया जाना उचित प्रतीत नही होता है।

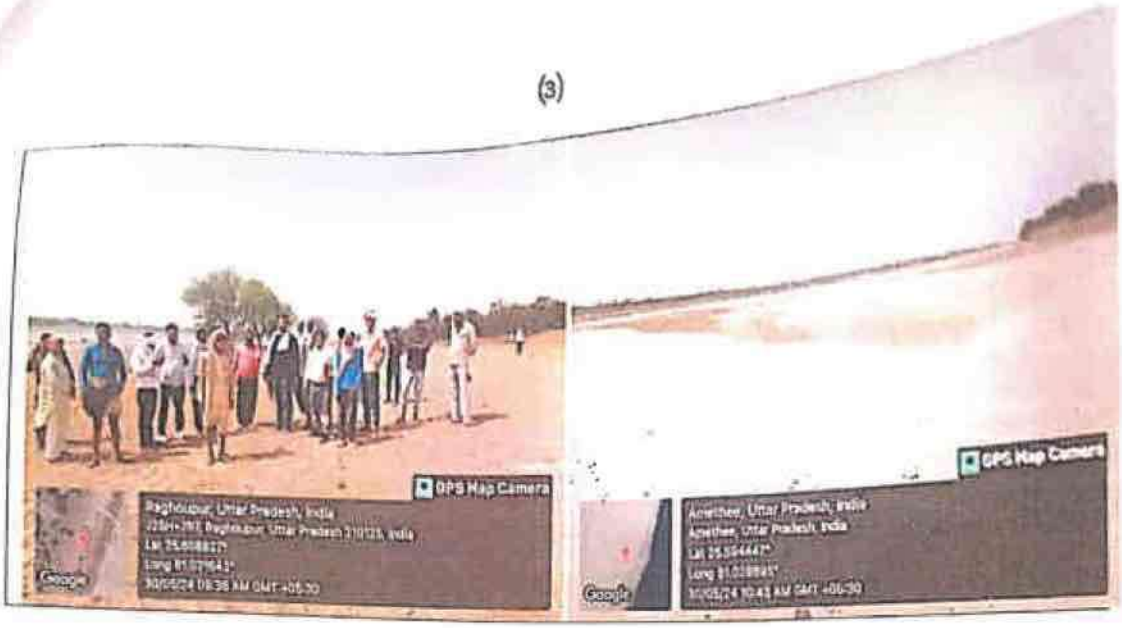
(3). ग्राम–अमेढी खादर, तहसील बबेरू के गाटा सं0–69/94, 69/95, 69/96 (क्षेत्रीय लेखपाल द्वारा उपलब्ध कराये गये राजस्व अभिलेख खसरा के अनुसार उक्त गाटा में बालू, रेता क्षेत्र दर्ज है।) कुल रकबा 44.118 हे0 :– जांच टीम द्वारा स्थलीय निरीक्षण में यह पाया गया कि उपरोक्त गाटो का पूर्ण भाग में बालू/मोरम की मात्रा उपलब्ध है। उक्त गाटा का स्वामित्व राजस्व अभिलेखानुसार रेता के नाम दर्ज है। यहां यह भी उल्लेखनीय है कि गाटा सं0–69 में से रकबा 0.009 हे0 बंजर भूमि एवं रकबा 4.888 हे0 काश्तकारो की भूमिधरी है, जिस कारण से औसतन 40 मीटर की दूरी छोड़ते हुये बालू/मोरम की उपलब्धता के अनुसार खनन परिहार पर उठाये जाने हेतु खण्डो का निर्माण करते हुये संयुक्त जांच टीम द्वारा पैमाईश की गयी एवं जगह–जगह पर गड्ढे कराकर गहराई की माप की गयी, जिसके अनुसार गहराई 01 मी0 से 5.50 मी0 तक उपखनिज बालू/मोरम उपलब्ध पाया गया, साथ ही हेण्ड हेल्ड जी0पी0एस0 मशीन के माध्यम से जियोकोआर्डिनेट्स लिये गये, जिसका विवरण निम्नवत है :–

क्र0 सं0	गाटा संख्या	खण्ड संख्या	रकबा (हे0 में)	खनन योग्य मात्रा प्रतिवर्ष (घन मी0 में	जियोकोआर्डिनेट्स		
					बिन्दु	अक्षांश (Latitude)	देशातंर (Longitude)
1	2	3	4	5	6	7	8
1.	69/94, 69/95, 69/96 का भाग	01	16.80	3,36,000	A	25°35'41.92"N	81° 1'33.38"E
					B	25°35'53.47"N	81° 1'41.56"E
					C	25°36'4.92"N	81° 1'46.44"E
					D	25°36'12.09"N	81° 1'49.08"E
					E	25°36'19.14"N	81° 1'51.16"E
					F	25°36'17.89"N	81° 1'53.81"E
					G	25°36'14.52"N	81° 1'51.91"E
					H	25°35'59.19"N	81° 1'50.98"E
					I	25°35'39.27"N	81° 1'38.35"E
2.	69/94, 69/95, 69/96 का भाग	02	17.50	3,50,000	A	25°35'9.52"N	81° 1'6.31"E
					B	25°35'18.32"N	81° 1'17.23"E
					C	25°35'38.35"N	81° 1'31.24"E
					D	25°35'41.92"N	81° 1'33.38"E
					E	25°35'39.27"N	81° 1'38.35"E
					F	25°35'20.74"N	81° 1'25.13"E
					G	25°35'17.98"N	81° 1'21.47"E
					H	25°35'5.14"N	81° 1'8.56"E

4. उपरोक्त सम्बन्धित गाटाओं का खतौनी व मानचित्र संलग्न है।

5. जांच के समय मौके पर लिये गये फोटोग्राफ निम्न है:–

(3)



अतः उपरोक्तानुसार जांच आख्या नियमानुसार कार्यवाही हेतु सेवा में सादर प्रेषित है।

क्षेत्रीय लेखपाल
अमेढ़ी।

राजस्व निरीक्षक
मुसीवा।

मानचित्रकार
क्षेत्रीय कार्यालय, प्रयागराज।

खान निरीक्षक
बाँदा।

खान अधिकारी
बाँदा।

अधिशासी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग,
बाँदा।

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
बाँदा।

उपजिलाधिकारी
बबेरू।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

कार्यालय जिलाधिकारी, बाँदा।

(खनिज अनुभाग)

पत्रांक ४२१ / खनिज-30, बाँदा। दिनांक : अक्टूबर 10, 2023

संयुक्त जांच आख्या

सेवा में,

जिलाधिकारी,
बाँदा।

महोदया,

श्री तनवीर नागपाल पुत्र श्री जगदीश नागपाल निवासी–जय हिन्द स्कूल के पास 166 वी0वी0 गिरी वार्ड पिपरिया होशंगाबाद, तहसील व जिला होशंगाबाद द्वारा विभागीय पोर्टल upminemitra.in पर निजी भूमि नियम-23(2)(ड़) के तहत ऑनलाइन आवेदन क्रमांक- 2023/7/23/241242 पर जनपद बांदा की तहसील पैलानी स्थित ग्राम–गाजीपुर के गाटा सं0–138/20मि, 138/22, 138/59, 138/6ख, 138/69, 138/70, 138/71, 138/70क, 138/71, 138/71ख, 138/8ख, 138/68ग, 138/72ख, 138/43, 138/44ख, 138/12ख, 138/53, 138/38ख, 138/39, 138/64ख, 138/27क, 138/23ख, 138/24क, 138/13ख, 138/33, 138/34, 138/50, 138/18ख, 136/14क, 138/35मि, 138/25मि, 138/10 व 138/54 कुल रकबा 2.7000 हे0 से 55,000 घन मी0 बालू/मोरम निजी भूमि से मोरम हटाने हेतु आवेदित किया गया है। उक्त क्षेत्र की जांच दिनांक 03.10.2023 को किया गया। जांचोपरान्त संयुक्त जांच आख्या बिन्दुवार निम्नवत है :–

1. आवेदित क्षेत्र जनपद बांदा की तहसील पैलानी स्थित ग्राम–गाजीपुर के गाटा सं0–138/20मि, 138/22, 138/59, 138/6ख, 138/69, 138/70, 138/71, 138/70क, 138/71, 138/71ख, 138/8ख, 138/68ग, 138/72ख, 138/43, 138/44ख, 138/12ख, 138/53, 138/38ख, 138/39, 138/64ख, 138/27क, 138/23ख, 138/24क, 138/13ख, 138/33, 138/34, 138/50, 138/18ख, 138/14क, 138/35मि, 138/25मि, 138/10 व 138/54 कुल रकबा 2.7000 हे0 आवेदक श्री तनवीर नागपाल पुत्र श्री जगदीश नागपाल निवासी–जय हिन्द स्कूल के पास 166 वी0वी0 गिरी वार्ड पिपरिया होशंगाबाद, तहसील व जिला होशंगाबाद के नाम खतौनी पर उल्लिखित है।
2. आवेदित गाटा संख्या केन नदी तल पर स्थित है।
3. आवेदित क्षेत्र की ऊपर सतह पर मिट्टी की परत है। मिट्टी की परत हटाने के पश्चात 03 मी0 की गहराई में बालू/मोरम उपलब्ध है।
4. उपरोक्त आवेदित स्थल के 500 मी0 में कोई जलाशय अथवा बांध उपलब्ध नही है।
5. आवेदित क्षेत्र में खनन योग्य मात्रा 81,000 घनमीटर बालू/मोरम उपलब्ध है, जिसके जियोकोआर्डिनेट्स निम्नवत है :–

सीमा स्तम्भ	अक्षांश (N)	देशान्तर (E)
A	25°54'22.82"N	80°24'51.83"E
B	25°54'17.36"N	80°24'52.65"E
C	25°54'17.06"N	80°24'46.92"E
D	25°54'22.51"N	80°24'46.09"E

अतः उपरोक्त आवेदित क्षेत्र जनपद बांदा की तहसील पैलानी स्थित ग्राम–गाजीपुर के गाटा सं0–138/20मि, 138/22, 138/59, 138/6ख, 138/69, 138/70, 138/71, 138/70क, 138/71, 138/71ख, 138/8ख, 138/68ग, 138/72ख, 138/43, 138/44ख, 138/12ख, 138/53, 138/38ख, 138/39, 138/64ख, 138/27क, 138/23ख, 138/24क, 138/13ख, 138/33, 138/34, 138/50, 138/18ख, 138/14क, 138/35मि, 138/25मि, 138/10 व 138/54 कुल रकबा 2.7000 हे0 में पर्याप्त मात्रा में बालू/मोरम उपलब्ध है एवं राजस्व हित में बालू/मोरम की आपूर्ति को देखते हुये खनन अनुज्ञा–पत्र दिया जाना न्याय संगत उचित प्रतीत होता है।

आख्या आवश्यक कार्यवाही हेतु सेवा में प्रेषित है।

खान अधिकारी बाँदा।	क्षेत्रीय अधिकारी उ0प्र0प्र0नि0 बोर्ड, बाँदा।	अधिशासी अभियन्ता सिंचाई एवं जल संसाधन विभाग बाँदा।	उपजिलाधिकारी पैलानी।

कार्यालय जिलाधिकारी, बाँदा।

(खनिज अनुभाग)

पत्रांक : मेमो/खनिज–30, बाँदा दिनांक : अक्टूबर10,2023

संयुक्त जांच आख्या

सेवा में,

जिलाधिकारी,
बाँदा।

महोदया,

श्री तनवीर नागपाल पुत्र श्री जगदीश नागपाल निवासी–जय हिन्द स्कूल के पास 166 वी0वी0 गिरी वार्ड पिपरिया होशंगाबाद, तहसील व जिला होशंगाबाद द्वारा विभागीय पोर्टल upmincmitra.in पर निजी भूमि नियम–23(2)(ड़) के तहत ऑनलाइन आवेदन क्रमांक–2023/7/24/241333 पर जनपद बांदा की तहसील पैलानी स्थित ग्राम–गाजीपुर के गाटा सं0–146/27, गाटा सं0–146/28, गाटा सं0–146/1, गाटा सं0–146/1ख, गाटा सं0–146/12क, गाटा सं0–146/11, गाटा सं0–146/21, गाटा सं0–146/10क, गाटा सं0–146/13क, गाटा सं0– 146/22मि व गाटा सं0–146/5 कुल रकबा 1.0475 हे0 से 25,000 घन मी0 बालू/मोरम निजी भूमि से मोरम हटाने हेतु आवेदित किया गया है। उक्त क्षेत्र की जांच दिनांक 03.10.2023 को किया गया। जांचोपरान्त संयुक्त जांच आख्या बिन्दुवार निम्नवत है :–

1. आवेदित क्षेत्र जनपद बांदा की तहसील पैलानी स्थित ग्राम–गाजीपुर के गाटा सं0–146/27, गाटा सं0–146/28, गाटा सं0–146/1, गाटा सं0–146/1ख, गाटा सं0–146/12क, गाटा सं0–146/11, गाटा सं0–146/21, गाटा सं0–146/10क, गाटा सं0–146/13क, गाटा सं0–146/22मि व गाटा सं0–146/5 कुल रकबा 1.0475 हे0 आवेदक श्री तनवीर नागपाल पुत्र श्री जगदीश नागपाल निवासी–जय हिन्द स्कूल के पास 166 वी0वी0 गिरी वार्ड पिपरिया होशंगाबाद, तहसील व जिला होशंगाबाद के नाम खतौनी पर उल्लिखित है।
2. आवेदित गाटा संख्या केन नदी तल पर स्थित है।
3. आवेदित क्षेत्र की ऊपर सतह पर मिट्टी की परत है। मिट्टी की परत हटाने के पश्चात 03 मी0 की गहराई में बालू/मोरम उपलब्ध है।
4. उपरोक्त आवेदित स्थल के 500 मी0 में कोई जलाशय अथवा बांध उपलब्ध नही है।
5. आवेदित क्षेत्र में खनन योग्य **मात्रा 31,425 घनमीटर बालू/मोरम उपलब्ध है,** जिसके जियोकोआर्डिनेट्स निम्नवत है :–

सीमा स्तम्भ	अक्षांश (N)	देशान्तर (E)
A	25°54'18.58"N	80°25'5.93"E
B	25°54'24.30"N	80°25'6.38"E
C	25°54'24.34"N	80°25'4.22"E
D	25°54'18.61"N	80°25'3.52"E

अतः उपरोक्त आवेदित क्षेत्र जनपद बांदा की तहसील पैलानी स्थित ग्राम–गाजीपुर के गाटा सं0–146/27, गाटा सं0–146/28, गाटा सं0–146/1, गाटा सं0–146/1ख, गाटा सं0–146/12क, गाटा सं0–146/11, गाटा सं0–146/21, गाटा सं0–146/10क, गाटा सं0–146/13क, गाटा सं0– 146/22मि व गाटा सं0–146/5 कुल रकबा 1.0475 हे0 में पर्याप्त मात्रा में बालू/मोरम उपलब्ध है एवं राजस्व हित में बालू/मोरम की आपूर्ति को देखते हुये खनन अनुज्ञा–पत्र दिया जाना न्याय संगत उचित प्रतीत होता है।

आख्या आवश्यक कार्यवाही हेतु सेवा में प्रेषित है।

खान अधिकारी
बाँदा।

क्षेत्रीय अधिकारी
उ0प्र0प्र0नि0 बोर्ड, बाँदा।

अधिशासी अभियन्ता
सिंचाई एवं जल संसाधन विभाग
बाँदा।

उपजिलाधिकारी
पैलानी।

जनपद बाँदा हेतु तैयार की गयी बालू/मोरम के 10 नये खनन क्षेत्रो (08 खनन पट्टा व 02 निजी भूमि) को जिला सर्वेक्षण रिपोर्ट में सम्मिलित करने हेतु ड्राफ्ट रिपोर्ट के सापेक्ष आम–जनमानस से प्राप्त सुझाव/टिप्पणी/आपत्ति के क्रम में क्षेत्रो को डी0एस0आर0 में सम्मिलित किये जाने तथा 08 पूर्व के खनन क्षेत्रो में राजस्व विभाग से सम्बन्धित कमियो का परीक्षण व संशोधन करने एवं 02 अन्य क्षेत्रो, जिसमें SEAC द्वारा आपत्ति लगायी गयी है, कुल 20 क्षेत्रो हेतु फाईनल डी0एस0आर0 ड्राफ्ट रिपोर्ट तैयार किये जाने हेतु दिनांक 08.08.2024 समय 2:00pm बजे आहूत बैठक का कार्यवृत्त :–

दिनांक 08.08.2024 को जनपद बाँदा हेतु तैयार की गयी बालू/मोरम के 10 नये खनन क्षेत्रो (08 खनन पट्टा व 02 निजी भूमि) को जिला सर्वेक्षण रिपोर्ट में सम्मिलित करने हेतु ड्राफ्ट रिपोर्ट के सापेक्ष आम–जनमानस से प्राप्त सुझाव/टिप्पणी/आपत्ति के क्रम में क्षेत्रो को डी0एस0आर0 में सम्मिलित किये जाने तथा 08 पूर्व के खनन क्षेत्रो में राजस्व विभाग से सम्बन्धित कमियो का परीक्षण व संशोधन करने एवं 02 अन्य क्षेत्रो, जिसमें SEAC द्वारा आपत्ति लगायी गयी है, कुल 20 क्षेत्रो हेतु फाईनल डी0एस0आर0 ड्राफ्ट रिपोर्ट तैयार किये जाने सम्बन्धी बैठक आहूत की गयी, जिसमें निम्नलिखित अधिकारीगण उपस्थित रहे :–

क्र0सं0	पदनाम
1.	अपर जिलाधिकारी (वि0/रा0), बाँदा।
2.	प्रभागीय वन अधिकारी, बाँदा।
3.	उपजिलाधिकारी, सदर बाँदा।
4.	उपजिलाधिकारी, पैलानी।
5.	उपजिलाधिकारी, नरैनी।
6.	उपजिलाधिकारी, अतरा।
7.	उपजिलाधिकारी, बबेरू।
8.	क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बाँदा।
9.	खान अधिकारी, बाँदा।
10.	अधिशासी अभियन्ता, सिंचाई विभाग एवं जल संसाधन विभाग, बाँदा।
11.	(अखिल प्रसाद, निदेशक) ENV DAS India Pvt. Ltd.

संस्था ENV DAS India Pvt. Ltd. के निदेशक श्री अखिल प्रसाद द्वारा अवगत कराया गया कि SEIAA/SEAC की बैठक दिनांक 02.02.2024 के क्रम में जारी SOP के अनुसार पूर्व में जनपद बाँदा के ड्राफ्ट रिपोर्ट को फाईनल करते हुये नियमानुसार समस्त औपचारिकताओं के उपरान्त कार्यालय के पत्र सं0–2205/खनिज–30 बाँदा दिनांक 15.06.2024 द्वारा सदस्य–सचिव, राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति (SEAC), पर्यावरण निदेशाल, उ0प्र0, लखनऊ को प्रेषित करते हुये पूर्व में जनपद बाँदा के डी0एस0आर0 में विद्यमान 110 (109+01) क्षेत्रो का Updation/Modification SEIAA स्तर से कराये जाने हेतु अनुरोध किया गया। प्रश्नगत प्रकरण में उ0प्र0 शासन द्वारा गठित तकनीकी समिति एवं निदेशालय स्तर पर गठित समिति द्वारा जनपद बाँदा द्वारा प्रस्तुत फाईनल ड्राफ्ट डी0एस0आर0 Sustainable Sand Mining Management Guideline, 2016, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय की अधिसूचना दिनांक 15.01.2016 एवं दिनांक 25.07.2018, Enforcement & Monitoring guidelines for Sand Mining Guideline, 2020 एवं SEIAA/SEAC द्वारा जारी SOP के अनुसार 102 (101 + 01) क्षेत्रो हेतु अनुरूप पाया गया परन्तु 08 क्षेत्रो में राजस्व विभाग से सम्बन्धित कतिपय कमिया पायी गयी, जिनका विवरण निम्नवत है :–

1. ग्राम–दादौंखादर, तहसील बबेरू, गाटा संख्या–38, 40, part of 41, part of 42 (खण्ड सं0–07), क्षेत्रफल 12.00 हे0
2. ग्राम–लोहरा, तहसील बबेरू, गाटा संख्या–4185cha, 4388, 4463, 4470, 4471, 4472, 4473, क्षेत्रफल 17.00 हे0
3. ग्राम–कनवारा, तहसील बाँदा, गाटा संख्या–part of 431 (खण्ड सं0–05), क्षेत्रफल 23.00 हे0
4. ग्राम–कनवारा, तहसील बाँदा, गाटा संख्या– part of 337 (खण्ड सं0–03), क्षेत्रफल 24.00 हे0

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5. ग्राम–कनवारा, तहसील बाँदा, गाटा संख्या– part of 28, 29 (खण्ड सं0–01), क्षेत्रफल 27.00 हे0
6. ग्राम–कनवारा, तहसील बाँदा, गाटा संख्या–53, part of 337 (खण्ड सं0–02), क्षेत्रफल 14.65 हे0
7. ग्राम–कनवारा, तहसील बाँदा, गाटा संख्या– part of 337, part of 431 (खण्ड सं0–04), क्षेत्रफल 12.00 हे0
8. ग्राम–साड़ीखादर, तहसील पैलानी, गाटा संख्या–04, क्षेत्रफल 13.00 हे0

इस प्रकार निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ द्वारा उक्त का उल्लेख करते हुये अपने पत्र सं0–866 दिनांक 15.07.2024 द्वारा सदस्य–सचिव, राज्य स्तरीय विशेषज्ञ मूल्यांकन समित उ0प्र0, वितीन खण्ड, गोमती नगर, लखनऊ व अन्य को प्रेषित किया गया। जनपद बाँदा हेतु जिला सर्वेक्षण रिपोर्ट के मूल्यांकन/अप्रेजल हेतु SEAC-I तथा SEAC-2 की संयुक्त बैठक दिनांक 18.07.2024 अपरान्ह 4:00 बजे आहूत की गयी। तद्नुसार SEAC-I तथा SEAC-2 के कार्यवृत्त दिनांक 18.07.2024 के माध्यम से निर्गत किया गया, जिसके बिन्दु सं0–03 में उल्लिखित है कि :–

"It was informed that out of 110 (109 leases+01Patta land) areas in the updated DSR, 08 lease are withheld because document verification is in process and other 02 leases (Gata No. 2,3,4,5/2,5/3,5/4,5/5,5/6,6-27, 28/1,28/2,28/3,29/1,30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41- 47, 49, 50, 100/7kha, Village-Raghavpur, Tehsil-Bebaru, Banda and Gata No. 224/47, Village-Nari Khadar, Tehsil-Pailani, Banda) are held in abeyance and will be approved after resolution of the complaints."

तदोपरान्त SEIAA द्वारा दिनांक 01.08.2024 को अनुमोदन हेतु बैठक करते हुये बिन्दु सं0–03 में उल्लिखित क्षेत्रो 10 (8 + 2) को छोड़कर शेष 100 क्षेत्रो को सशर्त अनुमोदन प्रदान किया गया एवं उक्त की सूचना सदस्य–सचिव, SEIAA द्वारा अपने पत्र सं0–414/पर्या0/समान्य/2023 दिनांक 07.08.2024 द्वारा निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ व जिलाधिकारी बाँदा को प्रेषित किया गया।

उक्त के अतिरिक्त यहां यह अवगत कराया गया कि SEIAA/SEAC की बैठक दिनांक 02.02.2024 के क्रम में जारी SOP के बिन्दु सं0–03 के अनुसार जनपद बाँदा से सम्बन्धित डी0एस0आर0 के Supplementary ड्राफ्ट रिपोर्ट को कार्यालय पत्र संख्या–2225/खनिज–30, बाँदा दिनांक 18.06.2024 द्वारा आमजनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त करने हेतु 08 क्षेत्र (अमलीकौर खादर खण्ड–1, अमलीकौर खादर खण्ड–2, अमलीकौर खादर खण्ड–3, अमलीकौर खादर खण्ड–4, अमेढी खादर खण्ड–1, अमेढी खादर खण्ड–2, गौरा खादर खण्ड–1 व गाजीपुर खादर) व 02 निजी क्षेत्र (गाजीपुर 2.700 हे0 व गाजीपुर 1.0475 हे0) कुल 10 नये क्षेत्रो को 30 दिन के लिये जिला सूचना विज्ञान केन्द्र बाँदा (एन0आई0सी0) की वेबसाइट पर अपलोड किया गया था। कार्यालय में उपलब्ध अभिलेखो के अनुसार उक्त के सम्बन्ध में आमजनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त नही हुई है। इस प्रकार कुल 20 (10 + 10) क्षेत्रो के सम्बन्ध में Supplementary ड्राफ्ट रिपोर्ट प्रेषित किये जाने हेतु चर्चा प्रारम्भ की गयी तथा चर्चा के उपरान्त कमेटी द्वारा की गयी संस्तुति/लिये गये निर्णय निम्नवत है :–

1. नये चिन्हित 10 क्षेत्रो (यथा 08 क्षेत्र, अमलीकौर खादर खण्ड–1, अमलीकौर खादर खण्ड–2, अमलीकौर खादर खण्ड–3, अमलीकौर खादर खण्ड–4, अमेढी खादर खण्ड–1, अमेढी खादर खण्ड–2, गौरा खादर खण्ड–1 व गाजीपुर खादर) व 02 निजी क्षेत्र (गाजीपुर 2.700 हे0 व गाजीपुर 1.0475 हे0) हेतु आमजनमानस से सुझाव/टिप्पणी/आपत्ति प्राप्त नही हुई है। इस लिये उक्त 10 नये क्षेत्रो को Supplementary फाईनल डी0एस0आर0 के माध्यम से जनपद बाँदा के मूल डी0एस0आर0 में Updation/Modification कराये जाने की संस्तुति की जाती है।

2. पूर्व के 08 क्षेत्र, जिसमें राजस्व विभाग से सम्बन्धित कमियां पायी गयी थी, का परीक्षण कमेटी विशेष रूप से उपजिलाधिकारी द्वारा किया गया, जिसमें पाया गया कि उक्त 08 क्षेत्रो के गाटा संख्या/रकबा त्रुटिपूर्ण था, जिसक सापेक्ष सही गाटा संख्या/रकबा का विवरण गत पृष्ठ पर उल्लिखित है :–

क्र0 सं0	खनन क्षेत्र का नाम/खण्ड संख्या	तहसील	पूर्व गाटा संख्या/रकबा		वर्तमान/संशोधित गाटा संख्या/रकबा	
			गाटा संख्या	रकबा (हैं0 में)	गाटा संख्या	रकबा (हैं0 में)
1	2	3	4	5	6	7
1.	दादीखादर	बबेरू	38, 40, part of 41, part of 42 (खण्ड सं0–07)	12.00	38/1 40 41 42मि (खण्ड सं0–07)	12.00
2.	लोहरा	बबेरू	4185घ, 4388, 4463, 4470, 4471, 4472, 4473	17.00	4185घ 4388 4463 4470 4471 4472 4473 2776 2709ग 4590	17.00
3.	कनवारा	बाँदा	part of 431 (खण्ड सं0–05)	23.00	431/1 (खण्ड सं0–05)	23.00
4.	कनवारा	बाँदा	part of 337 (खण्ड सं0–03)	24.00	337/1 337/4 337/5 337/6 (खण्ड सं0–03)	24.00
5.	कनवारा	बाँदा	part of 28, 29 (खण्ड सं0–01)	27.00	28/1 28/5 28/6 28/7 29 (खण्ड सं0–01)	27.00
6.	कनवारा	बाँदा	53, part of 337 (खण्ड सं0–02)	14.65	53 337/1 337/4 337/5 337/6 (खण्ड सं0–02)	14.65
7.	कनवारा	बाँदा	part of 337, part of 431 (खण्ड सं0–04)	12.00	337/1 337/4 337/5 337/6 431/1 (खण्ड सं0–04)	12.00
8.	साड़ीखादर	पैलानी	04	13.00	4/1 4/21 4/22 4/24 4/25 4/26 4/29 4/32 4/33 4/34 4/35 4/36	13.00

इस प्रकार त्रुटिपूर्ण गाटा संख्या/**रकबा** के स्थान पर सही गाटा संख्या/रकबा को अंकित करते हुये उक्त 08 क्षेत्रो के सम्बन्ध में Supplementary फाईनल डी0एस0आर0 के माध्यम से जनपद बाँदा के मूल डी0एस0आर0 में Updation/Modification कराये जाने की संस्तुति की जाती है एवं उक्त की सूचना सार्वजनिक दैनिक समाचार पत्रो में आमजन मानस की जानकारी हेतु प्रकाशित करायी जाये।

3. 02 खनन क्षेत्रो यथा ग्राम–राघौपुर व नरीखादर के सम्बन्ध में विचार विर्मश के उपरान्त लिये गये निर्णय का विवरण निम्नवत है :–

(क). ग्राम–राघौपुर, तहसील बबेरू, गाटा सं0–2, 3, 4, 5/2, 5/3, 5/4, 5/5, 5/6, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28/1, 28/2, 28/3, 29/1, 30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41, 42, 43, 44, 45, 46, 47, 49, 50, 100/7kha रकबा 74.94 हे0 :– प्रश्नगत खनन क्षेत्र के सम्बन्ध में प्रभागीय वनाधिकारी, बाँदा वन प्रभाग, बाँदा द्वारा यह अवगत कराया गया कि उपरोक्त क्षेत्र कछुआ, मगरमच्छ व अन्य का प्रवास क्षेत्र होना सम्भावित है एवं अपने कथनो के सम्बन्ध में पत्र सं0–437/33–1 दिनांक 07.08.2024 प्रस्तुत किया गया, जिसमें मुख्य रूप से उल्लिखित है कि "उपरोक्त विषयगत प्रकरण को दृष्टिगत रखते हुए वन्य जीव कछुआ, मगरमच्छ, डाल्फिन तथा सारस आदि वन्य जीवों के पारिस्थितिकी तंत्र को नुकसान पहुंचने की प्रबल सम्भावना है, वन्य जीव संरक्षण अधिनियम, 1972 का उल्लंघन है। अतः ग्राम–राघौपुर, तहसील बबेरू, जिला बाँदा की यमुना नदी में बालू/मोरम की अनुमति पर्यावरण प्रबन्धन के दृष्टिगत न्यायोचित नही है।" प्रभागीय वनाधिकारी, बाँदा वन प्रभाग, बाँदा के पत्र दिनांक 07.08.2024 को दृष्टिगत रखते हुये उक्त खनन क्षेत्र ग्राम–राघौपुर को जिला सर्वेक्षण रिपोर्ट से पृथक किये जाने की संस्तुति की जाती है।

(ख). ग्राम–नरीखादर, तहसील पैलानी, गाटा सं0–224/47 रकबा 4.314 हे0 :– प्रश्नगत खनन क्षेत्र के सम्बन्ध में पूर्व में SDC की बैठक दिनांक 14.06.2024 में निर्णय लिया गया था कि "बैठक के दिनांक 14.06.2024 से मानसून सत्र काफी निकट है, ऐसी स्थिति में मानसून सत्र समाप्ति के उपरान्त पुनः कमेटी द्वारा बालू/मोरम की उपलब्धता के सम्बन्ध में सर्वेक्षणोपरान्त उक्त खनन क्षेत्र के सम्बन्ध में नियमानुसार निर्णय लिया जाना उचित होगा।" इस प्रकार मानसून सत्र समाप्ति के उपरान्त उक्त क्षेत्र की जांच कर नियमानुसार अग्रेतर कार्यवाही किये जाने की संस्तुति की जाती है।

इस प्रकार समिति द्वारा 18 क्षेत्रो (10 नये खनन क्षेत्र व 08 पुराने खनन क्षेत्र) को Supplementary फाईनल डी0एस0आर0 के माध्यम से जनपद बाँदा के मूल डी0एस0आर0 में Updation/Modification कराये जाने की संस्तुति करते हुये उपरोक्तानुसार संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd. द्वारा 18 क्षेत्रो के सम्बन्ध में प्रस्तुत Supplementary फाईनल डी0एस0आर0 रिपोर्ट को संशोधनो सहित फाईनल Supplementary ड्राफ्ट डी0एस0आर0 रिपोर्ट मानते हुये अनुमोदित किया जाता है।

अतः उपरोक्तानुसार प्रश्नगत प्रकरण में अग्रेतर कार्यवाही हेतु सम्बन्धित को निर्देशित करते हुये बैठक का समापन किया गया।

(अखिल प्रसाद)
निदेशक,
ENV DAS India Pvt. Ltd.

खनन अधिकारी
बाँदा।

अधिशासी अभियन्ता
सिंचाई विभाग एवं जल संसाधन विभाग
बाँदा।

क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
बाँदा।

उपजिलाधिकारी
सदर, बाँदा।

उपजिलाधिकारी
पैलानी।

उपजिलाधिकारी
नरैनी।

उपजिलाधिकारी
अतर्रा।

उपजिलाधिकारी
बबेरू।

प्रभागीय वन अधिकारी
बाँदा।

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

(5)

कार्यालय जिलाधिकारी, बाँदा।
(खनिज अनुभाग)

पत्रांक :2497 /खनिज–30, बाँदा दिनांक : अगस्त 14 ,2024

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0, लखनऊ।
2. जिलाधिकारी, वाँदा।
3. गठित कमेटी के समस्त सदस्यो को अनुपालनार्थ प्रेषित।
4. संस्था ENV Developmental Assistance Systems (India) Pvt. Ltd.

अपर जिलाधिकारी (वि0/रा0)
बाँदा।

प्रेषक,

निदेशक,
भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0
खनिज भवन, लखनऊ

सेवा में,

सदस्य सचिव,
राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति, उ0प्र0
विनीत खण्ड, गोमतीनगर, लखनऊ ।

संख्याः /डी0एस0आर0 दिनांकः 10 /09 /2024

विषयः जनपद बांदा में उपलब्ध उपखनिज– सा0 बालू/मोरम के Supplementary ड्राफ्ट जिला सर्वेक्षण रिपोर्ट (DSR) के अनुमोदन के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक SEIAA के पत्र सं0 414/पर्या0/सामान्य/2023 दिनांक 07.08.2024 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा जनपद बांदा से प्राप्त ड्राफ्ट जिला सर्वेक्षण रिपोर्ट का कतिपय शर्तों के साथ अनुमोदन प्रदान किया गया है।

जिलाधिकारी बाँदा के पत्रांकः 2820/खनिज–30, बाँदा दिनांकः 17.08.2024 द्वारा बालू/मौरम के 18 खनन क्षेत्रों का Supplementary ड्राफ्ट डी0एस0आर0 उपलब्ध कराया गया। जिसका उत्तर प्रदेश शासन द्वारा गठित तकनीकी समिति एवं निदेशालय स्तर पर गठित समिति द्वारा परीक्षण किया गया। परीक्षणोपरान्त कुल 18 क्षेत्रों में से निम्न 05 क्षेत्र को छोड़ते हुये शेष 13 क्षेत्र सम्बन्धी Supplementary ड्राफ्ट डी0एस0आर0 प्रस्ताव Sustainable Sand Mining Management Guideline-2016, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय की अधिसूचना दिनांक 15.01.2016 एवं दिनांक 25.07.2018, Enforcement and Monitoring Guideline for Sand Mining-2020 एवं SEIAA/SEAC द्वारा जारी SOP के अनुरूप पाया गयाः–

(1) ग्राम–लोहरा, तहसील–बबेरू, गाटा संख्या–4185 cha, 4388, 4463, 4470, 4471, 4472, 4473, 2776, 2709 Ga, 4590 क्षेत्रफल–17.00 हे0

(2) ग्राम–कनवारा, तहसील–बांदा, गाटा संख्या– 53, 337/1, 337/4, 337/5, 337/6 (खण्ड संख्या–02), क्षेत्रफल– 14.65 हे0

(3) ग्राम–कनवारा, तहसील–बांदा, गाटा संख्या– 337/1, 337/4, 337/5, 337/6, 431/1 (खण्ड संख्या–04), क्षेत्रफल– 12.00हे0

(4) ग्राम–गाजीपुर, तहसील–पैलानी, गाटा संख्या–146/27, 146/28, 146/1, 146/1ख, 146/12क, 146/11, 146/21, 146/10क, 146/13क, 146/22मि और 146/5 क्षेत्रफल–1.0475हे0

(5) ग्राम–गाजीपुर, तहसील–पैलानी, गाटा संख्या– 138/20मि, 138/22, 138/59, 138/6ख, 138/69, 138/70, 138/71, 138/70क, 138/71ख, 138/8ख, 138/68ग, 138/72ख, 138/43, 138/44ख, 138/12ख, 138/53, 138/38ख,

138/39, 138/64ख, 138/27क, 138/23ख, 138/24क, 138/13ख, 138/33, 138/34, 138/50, 138/18ख, 138/14क, 138/35/मि, 138/25/मि, 138/10 और 138/54 क्षेत्रफल– 2.70 हे0।

अतः उपरोक्तानुसार प्रस्तुत संस्तुति के आधार पर जनपद बांदा का 13 क्षेत्रों से सम्बन्धित Supplementary ड्राफ्ट डी0एस0आर0 संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीया,
10/9/24
(माला श्रीवास्तव)
निदेशक

संख्याः 1309 /डी0एस0आर0 तद्दिनांक।

प्रतिलिपिः निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः–

1. प्रमुख सचिव, भूतत्व एवं खनिकर्म, उ0प्र0 शासन।
2. जिलाधिकारी बांदा।

(माला श्रीवास्तव)
निदेशक